



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 26-06-2014

- 1 Urgent matters of the Board of Hon'ble Mr. Justice Ajay Kumar Tripathi may be mentioned before Hon'ble Mr. Justice Samarendra Pratap Singh.
- 2 Urgent matters of the Board of Hon'ble Mr. Justice Dr. Ravi Ranjan may be mentioned before Hon'ble Mr. Justice Mungeshwar Sahoo.
- 3 Urgent matters of the Board of Hon'ble Mr. Justice Gopal Prasad may be mentioned before Hon'ble Mr. Justice Dinesh Kumar Singh.

**Thursday the 26th June 2014**  
**CHIEF JUSTICE'S COURT (AT 10:30 A.M.)**  
**The Chief Justice &**  
**Mr. Justice Ashwani Kumar Singh**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CWJC/6972/2014 VALIDITY OF ACT	2 ASHOK KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.MUKUL SINHA	Mr.LALIT KISHORE(PAAG) Mr.N. A. SHAMSI (A.S.G.) Mr.ZAKI HAIDER Mr.PRAVIN KUMAR SINHA	
<b><u>FOR ADMISSION I</u></b>					
1.	L.P.A/1818/2012 IN (CWJC/5328 /2011)	4 THE STATE OF BIHAR & ORS VS SHAMBHU SHARAN PRASAD SINGH & ANR	Mr.RAM DAS SINGH Mr.MD. RAISUL HAQUE (S.C.- 4)	Mr.SANJAY KUMAR Mr.SANJEEV KUMAR Mr.BINOD KUMAR	
2.	L.P.A/914/2013 IN (CWJC/6116 /2012)	25 THE BIHAR STATE ELECTRICITY BOARD & ORS VS RAM NARESH SINGH	Mr.NIKESH KUMAR	Mr.HEMANT KUMAR Mr.MAHESH KUMAR	
<b><u>FOR ADMISSION II</u></b>					
1.	L.P.A/741/2013 IN (CWJC/10289 /2012)	27 SUNIL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.ISHWARI SINGH Mr.SURENDRA KUMAR MISHRA	Mr.VINAY KRITI SINGH (SC5) Mr.MANOJ KUMAR Mr.BINDHYACHAL RAI Mr.KALYAN SHANKAR	
2.	L.P.A/984/2013 IN (CWJC/12229 /2012)	4 THE STATE OF BIHAR & ORS VS TEJ NARAYAN JHA	Mr.DEEPAK SAHAY JAMUAR Mr.ANJANI KUMAR (AAG10)		
3.	L.P.A/987/2013 IN (CWJC/2124 /2012)	4 ASHOK KUMAR PANDEY VS THE MANAGING DIRECTOR BIHAR STATE CO-OPERATIVE LAND DEVELOPMENT BANK	Mr.DILIP KUMAR TONDON Mr.AJEET KUMAR	Mr.OJASWEE KUMAR	
4.	L.P.A/1061/2013 IN (CWJC/4722 /2010)	6 KRISHNA CHOUDHARY VS THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND	Mr.PRASOON SINHA (GA2)	
5.	L.P.A/1620/2013 with IN (CWJC/14402 /2006)	12 THE STATE OF BIHAR & ORS VS LALLAN PRASAD & ORS	Mr.NIRMAL KUMAR SINHA-3	Mr.SATISH KUMAR SINHA Mr.SHAILESH KUMAR	
6.	CWJC/4642/2014 LPA	5 UMA NAND MISHRA & ORS VS THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR JHA Mr.BAM BAHADUR JHA	Mr.GAUTAM BOSE ()	
7.	CWJC/8407/2013 SALES TAX ACT/VAT	19 M/S HAZARI LAL SAHU VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI		
8.	CWJC/461/2014 SALES TAX ACT/VAT	9 M/S DHRUV PRASAD RITESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL	Mr.LALIT KISHOR (AAG1)	
9.	CWJC/648/2014 SALES TAX ACT/VAT	9 M/S DHRUV PRASAD RITESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.LALIT KISHORE (PAAG)	

10.	CWJC/3159/2014 SALES TAX ACT/VAT	8	EXCEL VENTURE CONSTRUCTION (P) LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJENDRA KUMAR Mr. RAJEEV RANJAN PRASAD Mr. ANJANI KUMAR SINGH	Mr. LALIT LISHORE (PAAG)
11.	CWJC/4536/2014 EXCISE ACT (STATE)	6	NAWAL KISHORE SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURAJ NARAIN YADAV Mr. NIKHILESH KUMAR	Mr. LALIT LISHORE (PAAG)
12.	CWJC/4912/2014 EXCISE ACT (STATE)	7	M/S BEEKAD HOTELS ( P) LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. HARSH SINGH	Mr. LALIT LISHORE (PAAG) Mr. VIKAS RATAN BHARTI Mr. ASHISH GIRI
13.	CWJC/5254/2014 EXCISE ACT (STATE)	6	SONA SATI ORGANICS PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. LALIT KISHORE (PAAG)
14.	CWJC/7956/2014 SALES TAX ACT/VAT	4	M/S ASHIANA HERTITAGE HOTELS PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVI SHANKAR GANGULI	Mr. LALIT KISHORE (PAAG)
15.	CWJC/8232/2014 SALES TAX ACT/VAT	2	M/S REFCON CARRIERS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAKASH SAHAY Mr. SUNIL KUMAR SINHA	Mr. LALIT KISHORE (PAAG)
16.	CWJC/8448/2014 EXCISE ACT (STATE)	2	RAJ KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMRENDRA NARAYAN RAI	Mr. LALIT LISHORE (PAAG)
17.	CWJC/8468/2014 SALES TAX ACT/VAT	2	DILIP KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SAKET TIWARY	Mr. LALIT KISHORE (PAAG)
18.	CWJC/8520/2014 EXCISE ACT (STATE)	3	CHANDRASEKHAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. LALIT KISHORE (PAAG)
19.	CWJC/8616/2014 EXCISE ACT (STATE)	3	RANJIT SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. LALIT KISHORE (PAAG)
20.	CWJC/8624/2014 SALES TAX ACT/VAT	2	SOHAN LAL PATEL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SAKET TIWARY	Mr. LALIT KISHORE (PAAG)
21.	CWJC/8692/2014 INCOME TAX	2	RABINDAR SINGH & ANR <b>VS</b> THE UNION OF INDIA & ORS	Mr. VINAY MISTRY	Mr. N. A. SHAMSI (A.S.G.) Mr. SUMAN KUMAR MISHRA Smt. ARCHANA SINHA @ ARCHANA SHAHI
22.	CWJC/8884/2014 EXCISE ACT (STATE)	2	BANKE BIHARI MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAWAL KISHOR PRASAD Mr. ASHOK KUMAR	Mr. LALIT KISHORE (PAAG)
23.	CWJC/9024/2014 EXCISE ACT (STATE)	3	DHARMENDRA RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. LALIT KISHORE (PAAG)
24.	CWJC/9063/2014 SALES TAX ACT/VAT	3	M/S NUMALIGARH REFINERY LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ALOK KUMAR AGRAWAL Mr. SUSHILA AGRAWAL Mr. HEMANT KUMAR	Mr. LALIT KISHORE (PAAG)
25.	CWJC/9504/2014 SALES TAX ACT/VAT	2	ECOM EXPRESS PVT. LTD. <b>VS</b> THE UNION OF INDIA & ORS	Mr. HARSHWARDHAN PRASAD	Mr. LALIT KISHORE (PAAG) Smt. ARCHANA SINHA @ ARCHANA SHAHI
26.	CWJC/9983/2014 SALES TAX ACT/VAT	1	BINOD KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. JAGDISH PRASAD	Mr. PAAG- LALIT KISHORE
27.	CWJC/10266/2014 VALIDITY OF ACT	1	MOST. PREMLATA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MADHU PRASUN	Mr. LALIT KISHORE (PAAG)
28.	CWJC/10334/2014 EXCISE ACT (STATE)	1	SUBHAWATI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. PAAG- LALIT KISHORE
29.	CWJC/10439/2014 EXCISE ACT (STATE)	1	M/S GENUINE BOTTLERS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYABIR BHARTI	Mr. GIRIJISH KUMAR

**FOR ADMISSION III**

1.	L.P.A/490/2012 IN (CWJC/20232 /2010)	1	URMILA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRATAP SHARMA	Mr. MANIKANT MISHRA GP25
2.	L.P.A/491/2012 IN (CWJC/23400 /2011)	1	GIRIJA NANDAN CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BRAJESH KUMAR PANDEY Mr. CHANDAN KUMAR VERMA	Mr. RISHIRAJ SINHA GP19 Mr. KUMAR ALOK (SC8) Mr. J.P. KARN
3.	L.P.A/492/2012 IN (MJC/5215 /2011)	1	THE UNION OF INDIA & ORS <b>VS</b> RAVINDRA KUMAR GUPTA	Mr. BINAY KUMAR PANDEY	
4.	L.P.A/493/2012 IN (CWJC/5401 /2012)	1	DARBHANGA PRAKHAND MATYSYAJEEV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR Mr. ARVIND KUMAR	Mr. RAJIV ROY GP5
5.	L.P.A/494/2012 IN (CWJC/4917 /2009)	1	KAMLA KANT JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAURAV GOVIND	Mr. LALIT KISHOR AAG1
6.	L.P.A/497/2012 IN (CWJC/11920 /2011)	1	GOUTAM KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMARENDRA KUMAR	Mr. ANJANI KR SHARAN SC9 Mr. HANSRAJ Mr. RAJ NANDAN PRASAD (SC-9)
7.	L.P.A/498/2012 IN (CWJC/4531 /2011)	1	ASHARFI PANDIT <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY KUMAR SINGH Mr. PANKAJ KUMAR SINGH	Mr. ABHAY SHANKAR JHA SC14 Mr. RAKESH RANJAN Mr. SATYA DEO KUMAR
8.	L.P.A/501/2012 IN (CWJC/11389 /2006)	1	THE STATE OF BIHAR & ORS <b>VS</b> SADAN KUMAR	Mr. NAND K. SINGH (AC-AAG5)	Mr. ANANT KUMAR BHASKAR
9.	L.P.A/502/2012 IN (CWJC/8514 /1998)	1	ANIL KUMAR & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAURI SHANKAR THAKUR	Mr. A.UJJWAL SC25
10.	L.P.A/503/2012 IN (CWJC/5050 /2007)	1	THE STATE OF BIHAR & ORS <b>VS</b> RAJ KISHORE PRASAD	Mr. SAPTASHWA SINGH (AC-AAG3) Mr. RAY SHIVAJI NATH (AAG3)	
11.	L.P.A/504/2012 IN (CWJC/15479 /2006)	1	PRABHAT KIRAN VERMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIRUDH KUMAR SINHA	Mr. S. RAZA AHMAD AAG9
12.	L.P.A/505/2012 IN (CWJC/67 /2012)	1	BADRI PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MITHILESHWAR PRASAD SHUKLA	Mr. MANIKANT MISHRA GP25 Mr. KAUSHAL KUMAR JHA Mr. SANJAY PANDEY
13.	L.P.A/507/2012 IN (CWJC/10679 /2004)	1	MD. ZAFAR SADIQUE & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MD. ANISUR RAHMAN	Mr. DEVENDRA KR SINHA AAG2 Mr. SANJAY PANDEY Mr. MANOJ KUMAR Mr. MRS. NILU AGRAWAL

PATNA HIGH COURT		4	Thursday 26 <sup>th</sup> June, 2014		
14.	L.P.A/508/2012 IN (CWJC/13478 /2005)	1	DR.GIRIJA PRASAD SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.SANJAY KR NO.2 GA5 Mr.ASHOK KUMAR KESHARI
15.	L.P.A/509/2012 IN (CWJC/747 /2012)	1	RAJ KUMAR PRASAD @ RAJ KUMAR <b>VS</b> THE DISTRICT MAGISTRATE,PATNA	Mr.SHAIENDRA KUMAR SINGH	Mr.RAJESH KUMAR GP21 Mr.PANDEY SANJAY SAHAY (SC31)
16.	L.P.A/511/2012 IN (CWJC/175 /2012)	1	KRISHNA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SANTOSH KUMAR JHA
17.	L.P.A/512/2012 IN (CWJC/8828 /2006)	1	THE STATE OF BIHAR & ORS <b>VS</b> BINDA RAY	Mr.BIPIN KUMAR (AC- SC24)	Mr.SUNIL KUMAR MANDAL(SC24) Mr.VIVEK PRASAD
18.	L.P.A/514/2012 IN (CWJC/970 /2003)	1	THE BIHAR STATE FOOD AND CIVIL <b>VS</b> LALAN SINGH	Mr.AMRENDRA NARAYAN RAI	
19.	L.P.A/516/2012 IN (CWJC/1219 /2003)	1	THE BIHAR SATTE FOOD AND CIVIL <b>VS</b> JAGAT NARAYAN SHUKLA	Mr.AMRENDRA NARAYAN RAI	
20.	L.P.A/520/2012 IN (CWJC/7984 /2010)	1	INDER KUMAR MANOT <b>VS</b> THE UNION OF INDIA & ORS	Mr.PANKAJ KUMAR SINHA Mr.KUMAR DEVASHISH	
21.	L.P.A/521/2012 IN (CWJC/16676 /2011)	1	THE BIHAR STATE SCHEDULED CAST <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI	
22.	L.P.A/522/2012 IN (CWJC/1878 /2012)	1	NOOR ALAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.WASI AHMAD KHAN	Mr.KUNDAN BHADUR SINGH SC22 Mr.MD. RASHID ALAM
23.	L.P.A/525/2012 IN (CWJC/662 /2009)	1	MOHAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR MISHRA Mr.ANAND KUMAR MISHRA	Mr.D.K.SINHA (AAG2)
24.	L.P.A/526/2012 IN (CWJC/2773 /2012)	1	RUPENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.S.M. SHABBIR ALAM Mr.SANJAY SINHA	Mr.ANJANI KUMAR AAG10 Mr.B.P.PANDEY
25.	L.P.A/527/2012 IN (CWJC/3689 /2011)	1	CHANDRA SHEKHAR PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ONKAR KUMAR Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.RAKESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	
26.	L.P.A/528/2012 IN (CWJC/1428 /2012)	1	AWADHESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR PASWAN Mr.DEEPAK KUMAR	Mr.GIRIJA SHANKAR PD GP1 Mr.SANTOSH KUMAR JHA
27.	L.P.A/530/2012 IN (CWJC/15897 /2011)	1	SURENDRA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA	Mr.RAJEEV KR. SINGH GP15 Mr.MUKESH KUMAR
28.	L.P.A/531/2012 IN (CWJC/2103 /2006)	1	JANARDAN PRASAD YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.LALIT KISHOR AAG1 Mr.RAKESH KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA
29.	L.P.A/532/2012 IN (CWJC/2555 /2012)	1	BIRENDRA NARAYAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.MANOJ KR.AMBASTA (GP14) Mr.SANJAY PANDEY Mr.VIKASH KUMAR Mr.LALIT KISHORE
30.	L.P.A/533/2012 IN (CWJC/376 /2012)	1	BHAVESH MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MURARI NARAIN CHAUDHARY Mr.VIJAY KUMAR	Mr.RISHIRAJ SINHA GP19 Mr.R.S.PRADHAN Mr.KUMAR ALOK (SC8)
31.	L.P.A/534/2012 IN (CWJC/13075 /2002)	1	MAHENDRA JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR Mr.RAJAN Mr.MADHU	Mr.K.P. GUPTA SC16 Mr.ABBAS HAIDER Mr.PRABHAT RANJAN -1
32.	L.P.A/536/2012 IN (CWJC/3496 /2012)	1	MUNHI PRAKASH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VINOD KUMAR	Mr.MANOJ PRIAYDARSHI SC17
33.	L.P.A/537/2012 IN (CWJC/21816 /2011)	1	RAM NARESH SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.JAWAHAR PD. KARN AAG4
34.	L.P.A/539/2012 IN (CWJC/14141 /2009)	2	MOST.TETRI DEVI <b>VS</b> THE BIHAR STATE ELECTRICITY BO	Mr.AJOY KUMAR CHAKRABORTY Mr.KRISHNA MURARI RAWT	
35.	L.P.A/540/2012 IN (CWJC/1251 /2012)	1	MD.AFTAB ALAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	
36.	L.P.A/541/2012 IN (CWJC/16819 /2011)	1	JAY PRAKASH MEHTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JYOTI RANJAN JHA Mr.DR. KISLAY Mr.DHANANJAI KUMAR SINGH	Mr.SHASHI BHUSHAN KR. SC7 Mr.HANSRAJ
37.	L.P.A/542/2012 IN (CWJC/3956 /2010)	1	VAKIL SHAH @ WAKIL SHAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ARBIND NATH PANDEY Mr.RANG NATH PANDEY	Mr.GAUTAM BOSE AAG8
38.	L.P.A/544/2012 IN (CWJC/1817 /2012)	1	PARMESHWAR PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Dr.DR. MISS R. USHA Mr.SABITA KUMARI	Mr.PRASOON SINHA (GA2) Mr.SUDHIR SINGH Mr.J.P.KARN
39.	L.P.A/545/2012 IN (CWJC/13814 /2011)	1	BINOD PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR Mr.AWADHENDRA KUMAR	Mr.J.S. ARORA SC6
40.	L.P.A/546/2012 IN (CWJC/14699 /2007)	1	ARUN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR	Mr.KUNDAN BHADUR SINGH SC22
41.	L.P.A/547/2012 IN (CWJC/3721 /2012)	1	BIHAR SANSKRIT SIKSHA BOARD & <b>VS</b> SHIV SHANKAR DWIVEDI	Mr.AWADHESH PRASAD SINHA Mr.SATYAM SHIVAM SUNDARAM	Mr.BINOD KR.SINHA
42.	L.P.A/548/2012 IN (CWJC/564 /2012)	3	ANITA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANISH	Mr.RAJESH KR.VERMA SC27

PATNA HIGH COURT		5	Thursday 26 <sup>th</sup> June, 2014		
43.	L.P.A/549/2012 IN (CWJC/6588 /2010)	1	THE STATE OF BIHAR & ORS <b>VS</b> ISHWAR NATH JHA	Mr.AMARENDRA KR(AC-AAG3)	Mr.SURAJ NARAIN YADAV
44.	L.P.A/552/2012 IN (CWJC/11053 /2011)	1	JAINENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KUMAR ALOK Mr.RAKESH KUMAR	Mr.MD. N. HODA KHAN SC18
45.	L.P.A/556/2012 IN (CWJC/6527 /2011)	1	BIPIN KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIJENDRA KUMAR SINGH	Mr.P.N. SAHI AAG14
46.	L.P.A/557/2012 IN (CWJC/16114 /2011)	1	SURESH RAI <b>VS</b> VIVEKA SINGH	Mr.SATYA NAND SHUKLA	
47.	L.P.A/558/2012 IN (CWJC/1750 /2012)	1	SMT. INDU DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO-2 Mr.UTSAV KUMAR	Mr.DHURJATI KR PRASAD GP7
48.	L.P.A/559/2012 IN (CWJC/8836 /2011)	1	ANJUM ARA @ BIBI ANJUM ARA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.GAURAV KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.RAJESH KR.VERMA SC27
49.	L.P.A/560/2012 IN (CWJC/3003 /2012)	1	SUNITA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.NIRBHAY K.SINGH GP26
50.	L.P.A/561/2012 IN (CWJC/4774 /2012)	1	KUMARI SIMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANAT KUMAR MISHRA Mr.RAKESH KUMAR SINGH Mr.RAMAKANT SINGH Mr.MUKESH KUMAR SINGH	Mr.PRAHLAD KR. BHAGAT GP13 Mr.DR. SHASHI SHEKHAR KISHORE
51.	L.P.A/563/2012 IN (CWJC/10352 /2006)	1	RAKESH KUMAR RAI & ANR <b>VS</b> THE UNION OF INDIA & ORS	Mr.HARENDRA PRATAP SINGH	Mr.N.A. SHAMSI (ASGI) Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SHRI NATH PATHAK Mr.SANJAY KR NO.1 SC12 Mr.MD. RAISUL HAQUE (SC - 4)
52.	L.P.A/564/2012 IN (CWJC/11243 /2011)	1	RENU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR	
53.	L.P.A/565/2012 IN (CWJC/6246 /2011)	1	PANKAJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH	
54.	L.P.A/566/2012 IN (CWJC/7825 /1997)	1	AWADHESH KUMAR SHRIVASTAVA <b>VS</b> BIHAR STATE FOOD AND CIVIL SUP	Mr.KAMALA KANT TIWARY	Mr.R.S.PRADHAN Mr.AMRENDRA NARAYAN RAI
55.	L.P.A/567/2012 IN (CWJC/6187 /2011)	1	SURAJ PRAKASH (MINOR) <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURENDRA MISHRA	
56.	L.P.A/569/2012 IN (CWJC/9355 /2010)	6	THE STATE OF BIHAR & ORS <b>VS</b> DAROGI PRASAD & ORS	Mr.PANKAJ KUMAR (AC-GA8) Mr.ASHOK PRIYADARSHI GA4	Mr.RAVI RANJAN
57.	L.P.A/571/2012 IN (CWJC/15570 /2009)	1	THE STATE OF BIHAR & ORS <b>VS</b> KAUSHAL KUMAR VERMA & ORS	Mr.REWTI KANT RAMAN(AC-GP13) Mr.(GP13)	Mr.R.S.PRADHAN Mr.RUPAK KUMAR Mr.RUPAK KUMAR
58.	L.P.A/572/2012 IN (CWJC/8872 /2011)	1	KUMARI PINKI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR ANAND	Mr.YOGENDRA PD. SINHA AAG15
59.	L.P.A/573/2012 IN (CWJC/14880 /2011)	1	GAURI SHANKAR PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.RAM BALAK MAHTO AG
60.	L.P.A/576/2012 IN (CWJC/1102 /2009)	5	THE STATE OF BIHAR & ORS <b>VS</b> SHEO CHARAN PASWAN	Mr.A. CHATURVEDI(AC-AAG12)	Mr.MD. KHURSHID ALAM
61.	L.P.A/579/2012 IN (CWJC/3926 /2009)	9	THE STATE OF BIHAR & ANR <b>VS</b> CHOURASIA CHANDRA SHEKHAR AZAD	Mr.PANKAJ KUMAR (AC-GA8) Mr.ASHOK PRIYADARSHI GA4	
62.	L.P.A/581/2012 IN (CWJC/12710 /2011)	1	RANI SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.RAJESH KUMAR GP8
63.	L.P.A/583/2012 IN (CWJC/2235 /2012)	1	SMT.VIBHA JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KAMALA KANT TRIPATHI Mr.ARUN KUMAR TRIPATHI	
64.	L.P.A/584/2012 IN (CWJC/9542 /2005)	1	MANJU @ MANJU SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NIRMALA KUMARI Mr.PRASHANT KUMAR CHOUDHARY	Mr.LALIT KISHOR AAG1
65.	L.P.A/585/2012 IN (CWJC/954 /2012)	1	KAMLESH KUMAR @ BABLU KUMAR <b>VS</b> THE UNION OF INDIA & ORS	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY	Mr.SHYAM KISHOR SHARMA(GA3) Mr.ASHOK KUMAR KESHARI Mr.MAHESH PRASAD
66.	L.P.A/587/2012 IN (CWJC/3351 /2012)	1	SURYAMUNNI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA	
67.	L.P.A/590/2012 IN (CWJC/822 /2012)	1	JASIMUDDIN ANSARI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN SINGH	
68.	L.P.A/592/2012 IN (CWJC/4026 /2012)	6	SUNITA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.NAVJOT YESHU Mr.ONKAR KUMAR	Mr.SANJAY KR NO.2 GA5 Mr.KRISHNA CHANDRA JAH Mr.DHENDRA KUMAR JHA Mr.PAWAN KUMAR
69.	L.P.A/596/2012 IN (CWJC/2458 /2012)	1	KAMLESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJU GIRI	Mr.RAJESH KUMAR GP21
70.	L.P.A/597/2012 IN (CWJC/8144 /2011)	1	MAHENDRA SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIKAS RATAN BHARTI Mr.SHIVENDRA PRASAD	Mr.PANDEY SANJAY SAHAY (SC31) Mr.SHYAM KISHOR SHARMA GA3
71.	CWJC/597/2012 SALES TAX ACT/VAT	1	M/S M.G.CONSTRUCTION AND CO. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.LALIT KISHOR AAG1
72.	L.P.A/598/2012 IN (CWJC/21667 /2011)	1	BINDU DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMARNATH JHA	Mr.P.N. SAHI AAG14

PATNA HIGH COURT	6	Thursday 26 <sup>th</sup> June, 2014
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73.	L.P.A/600/2012 IN (CWJC/6488 /2010)	4	THE UNION OF INDIA & ANR <b>VS</b> MADHO PRASAD SINGH & ORS	Mr.DR. PANKAJ	Mr.SHYAM KISHOR SHARMA GA3 Mr.SURENDRA SINGH Mr.VIVEK KUMAR SINGH Mr.S.KR. (PC TO GA3)
74.	L.P.A/601/2012 IN (CWJC/7340 /2010)	7	THE STATE OF BIHAR & ORS <b>VS</b> NAGENDRA PRASAD & ANR	Mr.SHAMBHU NATH ( AC- AAG3)	
75.	L.P.A/602/2012 IN (CWJC/17307 /2008)	5	PREM PRAKASH NIRALA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAWAL KISHOR SINGH	Mr.VINAY KRITI SINGH SC5 Mr.BINIT KUMAR
<b><u>FOR HEARING UNDER ORDER 41 RULE 11 CPC</u></b>					
1.	MA/7/2007	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> JAGDEEP PRASAD VERMA	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	
2.	MA/9/2007	4	COMMISSIONER OF INCOME TAX & A <b>VS</b> M/S QUALITY CHEMICALS SUPPLIER	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC)	Mr.ARCHANA SINHA
3.	MA/236/2007	3	COMMISSIONER OF INCOME TAX <b>VS</b> SARDAR MANMEET SINGH	Mr.PRAKASH SAHAY Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	
4.	MA/237/2007	3	COMMISSIONER OF INCOME TAX <b>VS</b> SARDAR HARJEET SINGH	Mr.PRAKASH SAHAY Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	
5.	MA/310/2007	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> SYED JAMILUR REHMAN	Mr.S.K.SHARAN Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	
6.	MA/391/2007	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> SHIVANAND KUMAR RAUZA ROAD	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	Mr.AJAY KUMAR RASTOGI Mr.SHAIENDRA KUMAR
7.	MA/509/2007	3	COMMISSIONER OF INCOME TAX 1 <b>VS</b> CHANDRA MOHAN PRASAD	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)	
8.	MA/41/2008	2	JEET NARAYAN PRASAD YADAV <b>VS</b> THE UNION OF INDIA & ANR	Mr.VIKASH JAIN Mr.RAKESH SINGH	Mr.DR. RAVI RANJAN Mr.SATYA PRAKASHTRIPATHY
9.	MA/210/2008	4	BANKIPORE CLUB LTD,COLLECTORAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANDEEP KUMAR Mr.MUKESH Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SHAHI	Mr.(GA10) Smt.NILU AGRAWAL
10.	MA/225/2008	1	AJAY KUMAR SINGH <b>VS</b> COMMI OF INCOME TAX II & ANR	Mr.KRISHNA MOHAN MISHRA	Mr.S.K.SHARAN Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC)
11.	MA/236/2008	3	COMMISSIONER OF INCOME TAX 1 & <b>VS</b> SHAIENDRA KR.PROP.M/SNEHA PET	Mr.S.K. SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.RISHI RAJ SINHA Mr.ARCHANA PD. (J.S.C.)	
12.	MA/239/2008	4	COMMISSIONER OF INCOME TAX,CEN <b>VS</b> JAGDEEP PRASAD VERMA	Mr.S.K. SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD Mr.RISHI RAJ SINHA Mr.ARCHANA PD. (J.S.C.)	Mr.KRISHNA MOHAN MISHRA
13.	MA/267/2008	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> M/S MAMTA PROPERTIES(P)LTD.	Mr.S.K. SHARAN Mr.ARCHANA PD. (J.S.C.)	Mr.RISHI RAJ SINHA Mr.RISHI RAJ SINHA
14.	MA/269/2008	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> M/S MAMTA PROPERTIES (P) LTD.	Mr.S.K. SHARAN Mr.RISHI RAJ SINHA	Mr.RISHI RAJ SINHA
15.	MA/279/2008	3	COMMISSIONER OF INCOME TAX II <b>VS</b> SUSHIL KUMAR SINHA	Mr.S.K. SHARAN Mr.HARSHWARDHAN PRASAD	Mr.RISHI RAJ SINHA
16.	MA/280/2008	3	COMMISSIONER OF INCOME TAX 1 & <b>VS</b> M/S PATLIPUTRA INDUSTRIES LTD.	Mr.S.K. SHARAN Mr.RISHI RAJ SINHA Mr.ARCHANA PD. (J.S.C.)	Mr.HARSHWARDHAN PRASAD

17.	MA/282/2008	3	COMMISSIONER OF INCOME TAX II <b>VS</b> ASHUTOSH BHATTACHARJEE	Mr.S.K. SHARAN Mr.RISHI RAJ SINHA Mr.HARSHWARDHAN PRASAD Mr.ARCHANA PD. (J.S.C.)	
18.	MA/291/2008	3	COMMISSIONER OF INCOME TAX II <b>VS</b> MAHABIR PRASAD SINHA	Mr.S.K. SHARAN Mr.RISHI RAJ SINHA Mr.ARCHANA PD. (J.S.C.)	
19.	MA/295/2008	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> M/S RAM BINOD SINGH	Mr.S.K. SHARAN Mr.RISHI RAJ SINHA Mr.HARSHWARDHAN PRASAD Mr.ARCHANA PD. (J.S.C.)	Mr.RISHI RAJ SINHA
20.	MA/302/2008	3	M/S BIHAR STATE WAREHOUSING CO <b>VS</b> COMM. OF INCOME TAX 1 & ANR	Mr. SHAILENDRA KUMAR Mr. AJAY KUMAR RASTOGI	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC)
21.	MA/303/2008	3	M/S SIDHARTH JEWELLERS (P) LTD <b>VS</b> COMM. OF INCOME TAX-1 & ANR	Mr. SHAILENDRA KUMAR Mr. ARCHANA SINHA @ ARCHANA SHAHI Mr. AJAY KUMAR RASTOGI	
22.	MA/336/2008	4	BUDHA VIKAS SAMITY <b>VS</b> COMM. OF INCOME TAX 1 & ANR	Mr. AJAY KUMAR RASTOGI Mr. SHAILENDRA KUMAR	Mr.SUMAN KUMAR MISHRA Smt.ARCHANA SINHA @ ARCHANA SHAHI
23.	MA/342/2008	3	THE COMMISSIONER OF INCOME TAX <b>VS</b> M/S SALLAUDDIN	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC)	
24.	MA/343/2008	3	COMMISSIONER OF INCOME TAX & A <b>VS</b> M/S KALZEN STEELS PVT. LTD.	Mr.S.K.SHARAN Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.SUMAN KUMAR MISHRA (SC)
25.	MA/399/2008	3	COMMISSIONER OF INCOME TAX 1 & <b>VS</b> ALKEM LABORATORIES LTD.	Mr.S.K.SHARAN Mr.SUMAN KUMAR MISHRA Mr.ARCHANA SINHA @ ARCHANA SHAHI	

**FOR HEARING II**

1.	CWJC/3063/1987 with E.C.ACT	23	M/S SOCH RAM BISHWANATH PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.B. TIWARI	Mr.GP-5
2.	CWJC/5483/1987 with E.C.ACT	1	RAM PRATAP SAH & ANR <b>VS</b> STATE & ORS	Mr.PAWAN KUMAR Mr.L.K.TIWARY	(GA) Mr.S. RAZA AHMAD (AAG9)
3.	CWJC/4525/1986 E.C.ACT	1	DURGA BHANDAR <b>VS</b> THE DISTRICT COLLECTOR NALANDA & ORS	Mr.PAWAN KUMAR	GP -6
4.	CWJC/1913/1989	1	SMT.NIRMALA DEVI & ORS <b>VS</b> STATE & ORS	Mr.AKHILESHWAR KR SRIVASTAVA Mr.MANISHA SINGH Mr.ASHOK KR.SINGH	Mr. GP6 Mr.ANJANI KUMAR Mr.CHAKRADHARI SARAN SINGH Mr.S.C.NIRANKAR Mr.PUSHKAR NR.SAHI Mr.SATYA NR. MISHRA Mr.HEMANT PD. SINHA Mr.SATYENDRA KR. SINGH Mr.AMIT KR.SINGH Mr.GANESH PD SINGH
5.	TAX/34/1990	1	COMMISSIONER OF COMM.TAXES,PAT <b>VS</b> M/S RADHEY SHAYAM SOHAN KUMAR	Mr. VIKASH JAIN JC TO AAG	Mr.L.K.TEWARY Mr.RAY SHIVAJI NATH (AAG3) Mr.RAJ KISHORE PD. Mr.(AAG3) Mr.AMARENDRA KR.(JC TO AAG3)
6.	L.P.A/68/1991	5	JADUNANDAN PD. & ORS. <b>VS</b> KESHWAR SINGH & ORS.	Mr. DEVI DAS SRIVASTAVA	Mr. AMRESH KR.LAL
7.	SA/76/1991	2	MEENA DEVI <b>VS</b> KHELARI RAI & ORS	Mr.SUBHRO SANYAL Mr.RAJ NARAYAN MISHRA Mr.MANOJ KUMAR Mr.B.K. BARIAR Mr.DHANESHWAR PD.GUPTA	Mr.S.P. ROY Mr.SHRI PRAKASH SRIVASTAVA Mr.MADAN MOHAN PRASAD Mr.S.P. SRIVASTAVA Mr.PRAKASH RANJAN SINHA
8.	L.P.A/61/1992	13	JITENDRA PRASAD & ORS <b>VS</b> AMLA PRASAD & ORS	Mr.RAM ADYA SINGH Mr.SANJAY KUMAR PANDEY Mr.SHIVENDRA NARYAN SINHA	Mr.PARMESHWAR PRASAD Mr.ANJANI KUMAR JHA Mr.PANKAJ KR. DAS Mr.ANIL KUMAR Mr.CHANDESHWAR JHA Mr.SUBODH KR.
9.	CWJC/11270/1992 with SALES TAX ACT/VAT	1	M/S PATNA TENT HOUSE <b>VS</b> UNION OF INDIA & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.SYED FIROZ AHMAD	Mr.(SC6)
10.	CWJC/10308/1992 SALES TAX ACT/VAT	1	M/S SHARMA CROCKERY PATNA & OR <b>VS</b> STATE & ORS	Mr.P.R.LAKHAYAR Mr.SANDEEP KUMAR	(AAG1)
11.	CWJC/1724/1993 INCOME TAX	1	SRI NARAIN PRASAD KOTRIWALA <b>VS</b> COMMISSIONER OF INCOME TAX PAT	Mr.VIKASH JAIN Mr.DR. MISS R. USHA Mr.SHYAM NARAYAN SINHA Mr.R.USHA	Mr.L.N.RASTOGI Mr.ARCHANA SINHA Mr.HARSHWARDHAN PRASAD Mr.S.K.SHARAN Mr.SUMAN KUMAR MISHRA (SC)
12.	CWJC/2795/1995 EXCISE ACT (STATE)	1	DHANANJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JAYANAND Mr.RAJU GIRI Mr.ASHISH GIRI Mr.GOKARAN PD.SINGH	Mr.(SC6)

<b>PATNA HIGH COURT</b>	<b>8</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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13.	L.P.A/975/1996	1	THE NEW INDIA ASSURANCE CO.LTD <b>VS</b> AMBIKA DEVI & ORS	Mr.HARENDRA NARAIN SINHA Mr.ASHOK PRIYADARSHI Mr.REKHA PRASAD	Mr.SANJEEV KUMAR Mr.BHANU PRATAP SINGH Mr.ANURAG KRISHNA SHUKLA Mr.DAYANAND SINGH Mr.MANINDRA KISHORE SINGH
14.	L.P.A/993/1996	12	SMT.TULSI DEVI <b>VS</b> STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.AKHOURI.V.B.SRIVASTAVA Mr.RAJEEV KUMAR
15.	L.P.A/994/1996	7	SMT.TULSI DEVI <b>VS</b> STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.AKHOURI.V.B.SRIVASTAVA Mr.RAJEEV KUMAR
16.	L.P.A/995/1996 LPA	1	SMT.TULSI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.AKHOURI.V.B.SRIVASTAVA Mr.RAJEEV KUMAR Mr.O.P.UPADHYA{SC2(CEILING)} Mr.RAJIV KUMAR SINGH (GP2)
17.	TAX/28/1998 with	1	M/S ASHRIBAD ENTERPRISES,EXHIB <b>VS</b> THE COMMISSIONER OF INCOME TAX	Mr.D.V.PATHY	Mr.ARCHANA SINHA Mr.SUMAN KUMAR MISHRA (SC) Mr.HARSHWARDHAN PRASAD
18.	TAX/29/1998 TAX CASES	1	M/S ASHRIBAD ENTERPRISES,EXHIB <b>VS</b> THE COMMISSIONER OF INCOME TAX	Mr.D.V.PATHY	ARCHANA SINHA Mr.HARSHWARDHAN PRASAD Mr.SUMAN KUMAR MISHRA (SC)
19.	L.P.A/882/1999 with	16	SURYA DEO PRASAD SAH @ SURYADE <b>VS</b> HARSHBARDHAN PRASAD & ORS	Mr.LALIT KISHORE	Mr.GAUTAM KUMAR SINHA Mr.RAKESH KUMAR SINHA Mr.N.N.ROY Mr.RAVINDRA KUMAR SINHA Mr.ABHAY KUMAR SHAMBHU Mr.RABINDRA KR.PRIYADARSHI Mr.NIHAR NANDAN AMBASTHA Mr.ASHOK KUMAR-1 Mr.PRAVEEN KUMAR Mr.DEVENDRA KUMAR SINGH Mr.RAM KISHUN PRASAD Mr.NARESH KUMAR SINHA Mr.DEVENDRA KUMAR SINGH
20.	L.P.A/1153/1999 with LPA	1	SMT.URMILA DEVI & ORS <b>VS</b> MANJU DEVI & ORS	Mr.LALIT KISHORE	Mr.DEVENDRA KUMAR SINGH
21.	L.P.A/1024/1999 LPA	1	SRI ARUN KUMAR SAH & ORS <b>VS</b> SURENDRA PRASAD SAH & ORS	Mr.MANOJ KUMAR I	Mr.GAUTAM KUMAR SINHA

(AT 2:15 P.M.)

**FOR ADMISSION II**

1.	MJC/5524/2013 CONTEMPT IN (CWJC/4101 /1995)	4	GAURI KANT PATHAK <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.SANJAY KR NO.2 (GA5) Mr.SATYAM SHIVAM SUNDARAM
2.	MJC/5758/2013 CONTEMPT IN (CWJC/2290 /1990)	1	AMRESH SAHNI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GHANSHYAM CHOUDHARY	Mr.JAWAHAR PD. KARN (AAG4)
3.	MJC/5908/2013 CONTEMPT IN (L.P.A/278 /2013)	1	JAGDISH PRASAD BHAGAT @ JAGDISH KUMAR BHAGAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.V.M.K SINHA (AAG13)
4.	MJC/5933/2013 CONTEMPT IN (CWJC/11808 /2009)	1	BARUN KUMAR SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.DINBANDHU SINGH (GP9) Mr.HARGOVIND SINGH HIMKAR
5.	MJC/6089/2013 CONTEMPT IN (CWJC/9628 /2013)	1	TAPESHWAR SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.INDRADEO PRASAD Mr.SUNIL KUMAR SINGH NO-10 Mr.SANJAY KUMAR Mr.SHIV SHANKAR	Mr.P.K. VERMA (AAG5)
6.	MJC/6101/2013 CONTEMPT IN (L.P.A/1198 /2012)	1	BIMLA PATHAK <b>VS</b> THE BIHAR STATE ROAD TRANSPORT CORPORATION, PATNA & ORS.	Mr.AMARESH KUMAR JHA	Mr.PRABHAT KUMAR VERMA
7.	MJC/6161/2013 CONTEMPT IN (CWJC/7018 /2013)	1	MANOJ MAHTO & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)
8.	MJC/6172/2013 CONTEMPT IN (CWJC/2423 /2013)	1	MAGDHANCHAL SAMGRA VIKAS SAMITI, AURANGABAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.ASHOK KUMAR KESHRI (AAG11)
9.	MJC/6211/2013 CONTEMPT IN (L.P.A/412 /2003)	1	SRI BAIJU RAI & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.NEELU AGRWAL (GA6)
10.	MJC/6218/2013 CONTEMPT IN (CWJC/539 /1986)	12	R.K. RAJAN, ADVOCATE, PATNA <b>VS</b> ARUN KUMAR GUPTA & ORS.	Mr.R. K. RAJAN Mr.DURGESH NANDAN	Mr.NIRBHAY K.SINGH (GP26)
11.	MJC/6267/2013 CONTEMPT IN (CWJC/18952 /2012)	1	VIJAY SHANKAR KUNWAR <b>VS</b> THE UNION OF INDIA & ORS	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.N. A. SHAMSI (A.S.G.)
12.	MJC/6301/2013 CONTEMPT IN (L.P.A/831 /2009)	1	SANJAY YADAV & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.KAUSHAL KUMAR JHA (AAG14)
13.	MJC/6382/2013 CONTEMPT IN (L.P.A/219 /2013)	1	AMIT KUMAR DAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI ( MUKUND)	Mr.SANJAY PANDEY (GP21)
14.	MJC/6468/2013 CONTEMPT IN (CWJC/12268 /1992)	1	ROHIT RAJ & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.RANJIT KUMAR Mr.PANCHU RAM	Mr.S.RAZA AHMAD (AAG9)
15.	MJC/6478/2013 CONTEMPT IN (CWJC/482 /2007)	1	SUDHIR KUMAR OJHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.MAHESH PRASAD

<b>PATNA HIGH COURT</b>	<b>9</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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16.	MJC/6508/2013 CONTEMPT IN (L.P.A/432 /2013)	1	SUKHU PRASAD <b>VS</b> THE PATNA MUNICIPAL CORPORATION & ANR.	Mr. ANIL KUMAR SINHA Mr. AJAY KUMAR JAIN	Mr. HARGOVIND SINGH HIMKAR Mr. PRASOON SINHA
17.	MJC/57/2014 CONTEMPT IN (L.P.A/302 /2009)	1	KAPILESHWAR BHAGAT <b>VS</b> LALIT NARAYAN MITHILA UNIVERSITY, DARBHANGA & ORS.	Mr. SATYA NARAYAN MISHRA Mr. BASANT KUMAR MISHRA	Mr. NIRBHAY K. SINGH (GP26) Mr. AJAY BEHARI SINHA
18.	MJC/417/2014 CONTEMPT IN (L.P.A/202 /2013)	2	AMBEDKAR ANM SCHOOL, DEHRI ROHTAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR Mr. BIPIN KUMAR	Mr. SUBHASH PD. SINGH (GA7) Mr. SHRI NATH PATHAK
19.	MJC/453/2014 CONTEMPT IN (CWJC/13847 /2011)	1	SANJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AZHAR KAREEM	Mr. ANIL KR UAPDHYAY (SC20)
20.	MJC/1035/2014 CONTEMPT IN (CWJC/171 /2013)	1	RAMASHISH MANJHI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR	Mr. DEVENDRA KR SINHA (AAG2)
21.	MJC/1175/2014 CONTEMPT IN (L.P.A/721 /2013)	1	BADRE ALAM <b>VS</b> THE STATE OF BIHAR & ORS.	Mr. NESAR AHMAD Mr. MRITYUNJAY KUMAR	Mr. JAI SHANKAR BARNAWAL
22.	MJC/1179/2014 CONTEMPT IN (CWJC/17861 /2013)	1	SURESH PRASAD ROY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BHOLA KUMAR Mr. NAVIN KUMAR SINHA	Mr. ANIL KR UAPDHYAY (SC20) Mr. HANSRAJ
23.	MJC/1203/2014 CONTEMPT IN (L.P.A/288 /2013)	1	CHANDAN KUMAR YADAV @ CHANDAN YADAV @ CHANDAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJESH KUMAR PANDEY	Mr. SANJAY KUMAR BHARTI
24.	MJC/1205/2014 CONTEMPT IN (CWJC/10389 /2013)	1	SANJAY KUMAR RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ZEYAUH HODA	Mr. JAWAHAR PD. KARN (AAG4)
25.	MJC/1221/2014 RESTORATION IN (L.P.A/1405 /2013)	4	THE STATE OF BIHAR & ORS <b>VS</b> RAMADHAR SINGH	Mr. DEEPAK SAHAY JAMUAR Mr. ANJANI KUMAR (AAG6)	Mr. RAVINDRA KUMAR SINHA
26.	MJC/1319/2014 CONTEMPT IN (L.P.A/1577 /2011)	2	UPENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PAWAN KUMAR SINGH Mr. SUNIL SRIVASTAVA	Mr. RAJIV ROY (GP5)
27.	MJC/1322/2014 CONTEMPT IN (CR. WJC/79 /2014)	1	BACHCHI DEVI @ REKHA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJENDRA SHARMA	Mr. DEVENDRA KR SINHA (AAG2)
28.	MJC/1337/2014 CONTEMPT IN (CWJC/22543 /2013)	1	RAJENDRA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MRITUNJAY PRASAD SINGH	Ms. NIVEDITA NIRVIKAR
29.	MJC/1372/2014 CONTEMPT IN (L.P.A/839 /2013)	1	LALAN PRASAD CHAUDHARY <b>VS</b> BIHAR POWER HOLDING COMPANY LIMITED & ORS.	Mr. RAJ SHEKHAR	Mr. VINAY KIRTI SINGH
30.	MJC/1470/2014 CONTEMPT IN (CWJC/9314 /2009)	1	IN THE MATTER INMATES OF WOMEN REMAND HOME AT GAIGHAT, PATNA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. K.M. JOSEPH	Ms. NIVEDITA NIRVIKAR
31.	MJC/1471/2014 CONTEMPT IN (CWJC/19790 /2013)	1	SATYENDRA PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BRAJ BHUSHAN MISHRA Mr. DAMODAR PRASAD TIWARY Mr. KAUSHAL KISHOR	Mr. GA-1 S.K. SHARMA
32.	MJC/1504/2014 CONTEMPT IN (L.P.A/1642 /2010)	1	HARIDEO JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURYA DEO NARAIN VERMA Mr. DHARMENDRA KUMAR SINHA	Mr. MADHURESH PRASAD (GP12)
33.	MJC/1540/2014 CONTEMPT IN (CWJC/3987 /2014)	1	AWADH KISHORE PRASAD 7 ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KR SINGH NO. 6	Mr. PARTHA SARTHY
34.	MJC/1571/2014 CONTEMPT IN (CWJC/3452 /2014)	1	SHANKAR PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BRISKETU SHARAN PANDEY	Mr. AJAY
35.	MJC/1681/2014 CONTEMPT IN (CWJC/6012 /2013)	1	CHANDRA DEO SINGH <b>VS</b> SMT. VANDANA SRIVASTAVA & ORS.	Mr. PRADIP KUMAR	Mr. N. A. SHAMSI (A.S.G.)
36.	MJC/1861/2014 CONTEMPT IN (L.P.A/1121 /2009)	1	SABIR ALAM & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHUTOSH JHA Mr. NARENDRA PANDEY	Mr. LALIT KISHOR (AAG1)
37.	MJC/1877/2014 CONTEMPT IN (CWJC/1100 /2014)	1	RAMDEO SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHOK KUMAR NO.6	Mr. PARTHA SARTHY
38.	MJC/1974/2014 CONTEMPT IN (CWJC/21772 /2012)	2	T.N. AZAD <b>VS</b> THE STATE OF BIHAR & ORS	Dr. AMITESH KUMAR Mr. RAGHUNATH SINGH	Mr. DEVENDRA KR SINHA (AAG2) Mr. BIPIN KUMAR SINHA
39.	MJC/1975/2014 CONTEMPT IN (L.P.A/671 /2013)	1	LALMANI KUMAR SINHA <b>VS</b> THE BIHAR STATEPOWER (HOLDING) COMPANY LIMITED, PATNA & ORS.	Mr. KUMAR KAUSHIK	Mr. VINAY KIRTI SINGH
<b>FOR HEARING I</b>					
1.	L.P.A/690/1998 with	13	MOST.ANNAPURNA DEVI & ANR <b>VS</b> SRI RAM PRAVESH OJHA & ORS	Mr. RAKESH KUMAR SINGH Mr. RADHA MOHAN PANDEY Mr. MITHILESH KUMAR SINHA Mr. ASHOK KUMAR Mr. SATISH KUMAR	Mr. MD FAZAL RAHMAN Mr. MD. JAVED JAFAR KHAN Mr. RAJU GIRI Mr. SANJAY TRIPATHY Mr. AWADH KISHOR SINGH Mr. AMRENDRA NARAYAN Mr. RAJESH KUMAR Mr. SANJAY KUMAR GIRI Mr. JYOTI SARAN Mr. MD ATAUR RAHMAN

PATNA HIGH COURT		10	Thursday 26 <sup>th</sup> June, 2014		
2.	MJC/2320/1998 LPA	1	RAGHUBANSH OJHA & ORS <b>VS</b> SUKHPAL OJHA & ORS	Mr. RAJIV ROY Mr. SYED SHAH SHABBAR HUSSAIN Mr. SHAILENDRA KUMAR SINHA Mr. KUMAR SHEKHAR	Mr. SANJAY KUMAR Mr. RAJU GIRI Mr. SANJAY TRIPATHY Mr. SATISH KUMAR Mr. ASHOK KUMAR Mr. SANJAY KUMAR GIRI Mr. HARE RAM SINGH Mr. RAKESH KUMAR Mr. ASHOK KUMAR
3.	L.P.A/1192/1998  with Title Appeal No. 34/2001 Shishir Kumar Jain --- Mr. Pritam Singh Advocate versus Mr. Braj Kishore Sharma Anil Kumar Sinha ---	12	SHISHIR KUMAR JAIN <b>VS</b> THE P. R. D. A. & ORS	Mr. MAHESH NARAYAN PARBAT	Mr. NAVNEET KUMAR Mr. SANJAY PRAKASH VERMA Mr. SANJAY KUMAR VERMA
4.	L.P.A/711/2003 with	15	SYED TAJDAR ABBAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ABBAS HAIDER	Mr. (GP7) Mr. SYED QAISAR HASAN Mr. RAJ NANDAN PRASAD Mr. KHALID AHSAN Mr. NAWAL KISHORE SINGH (SC2) Mr. OBAIDUR RAHMAN Mr. S. M. EHTSHAM Mr. S. S. NAIYAR HUSSAIN Mr. S. A. NASER WARSII
5.	CWJC/8829/2013 LPA	9	SYED SHABIH HAIDAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. S. M. SHABBIR ALAM Mr. KHALID AHSAN Mr. SANJAY SINHA	Mr. RAJENDRA KR. JHA () Mr. SYED QAISAR HASAN Mr. BRIJ NANDAN PRASAD Mr. JANKI NANDAN PRASAD Mr. OBAIDUR RAHMAN
6.	L.P.A/1285/2005	14	THE BIHAR STATE ELECTRICITY BO <b>VS</b> RAKESH KUMAR & ORS	Mr. MOHIT KR. SHAH	Mr. AJAY KUMAR SINHA Mr. BIRENDRA NARAYAN SHARMA Smt. NUTAN SAHAY Mr. VIRENDRA PRASAD Mr. VINAY KIRTI SINGH
7.	L.P.A/963/2006 with	13	LALITESHWAR PRASAD & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURENDRA KR. SINGH Mr. VIKAS KUMAR Mr. PRABHAT KR. SINGH Mr. ANIRUDH KR. SINGH	Mr. GP8
8.	L.P.A/908/2006 LPA	4	BIHAR RAJYA KOSHAGAR AVAM LEKH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SITESH CHANDRA MITRA Mr. DEEPAK KUMAR Mr. SHRI KRISHNA SINHA	Mr. (GP8) Mr. ABHINAV SRIVASTAVA
9.	L.P.A/329/2007	5	RAM BALI PRASAD @ RAM BALI GOP <b>VS</b> THE PRINCIPAL, CONSOLIDATION TR	Mr. REWTI KANT RAMAN Mr. GOPAL SHARAN	Mr. (SC3) Mr. RITESH KUMAR Mr. PRAMOD KUMAR
10.	L.P.A/443/2007	5	KAUSHLENDRA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR SINGH Mr. RANJIT KUMAR Mr. PRAVEEN KUMAR Mr. PAWAN KUMAR SINHA	Mr. (AAG3)
11.	L.P.A/788/2007	11	MAHENDRA BADAL & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr. RAJEEV RANJAN PD. Mr. RAJENDRA KUMAR Mr. SACHIN KUMAR Mr. AMOD KUMAR	Mr. ASIM JHA Mr. RANJEET KUMAR PANDEY Mr. ABHINAV SRIVASTAVA
12.	L.P.A/960/2007	16	THE STATE OF BIHAR <b>VS</b> BHUWAN & ANR	Mr. BIJOY KR. SINHA (JC- GP6) Mr. MANISH KUMAR Mr. (GP7) Mr. R. K. SINHA Mr. D. V. PARSAD (GP-7)	Mr. RABINDRA KUMAR PRIYADARSHI Mr. VAIDEHI RAMAN PRASAD SINGH Mr. ANJANI KUMAR SINHA NO-1 Mr. MAHENDRA THAKUR Mr. PREM PRAKASH PODDAR Mr. DR. KISLAY Mr. VINAY RANJAN Mr. AJAY KUMAR SINHA Mr. BINDHYACHAL RAI Mr. SUMAN KUMAR MISHRA Mr. SANJAY PRAKASH VERMA Mr. SHITANSHU SHEKHAR MISHRA Mr. JYOTI RANJAN JHA Mr. RAVINDRA KUMAR SINHA
13.	L.P.A/68/2008 with	2	THE BIHAR INDUSTRIAL AREA DEVP <b>VS</b> BADRI MEHROTRA & ORS	Mr. NARESH DIKSHIT	Mr. (AAG3) Mr. BIRENDRA NARAYAN SHARMA Mr. RAJ KUMAR Mr. RAY SHIVAJI NATH (AAG3) Mr. LALIT KISHORE Mr. UMA KANT SINGH
14.	L.P.A/125/2011 with LPA	3	THE BIHAR INDUSTRIAL AREA DEVE <b>VS</b> M/S SHANKAR SAW MILLS	Mr. PIYUSH LALL	Mr. SURAJ SAMDARSHI
15.	CWJC/5553/2013 with LPA	3	M/S HINDUSTAN COCA- COLA BEVERAGES PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KUMAR MANISH Mr. ANJANI KUMAR JHA	Mr. RISHIRAJ SINHA () Mr. PIYUSH LALL Mr. YASHRAJ BARDHAN Mr. GYAN PRAKASH OJHA (GP22)
16.	CWJC/11823/2011 LPA	2	M/S SAVITRI HORTICULTURE PVT. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURAJ SAMDARSHI	Mr. ABHAY SHANKAR JHA SC14 Mr. LALIT KISHORE Mr. DR. ANSHUMAN (SC14)
17.	L.P.A/238/2008	5	THE STATE OF BIHAR & ORS <b>VS</b> M/S GANGOTRI ELECTROCASTING LT	Mr. J. K. SINHA (JC TO GA10)	Mr. S. D. SANJAY Mr. SURAJ SAMADRSHI
18.	L.P.A/257/2008	2	GULABI DEVI <b>VS</b> THE RAJENDRA AGRI. UNIVERSITY &	Mr. DEVI DAS SRIVASTAVA	Mr. Y. V. GIRI Mr. RAJU GIRI Mr. SHIVENDRA KISHORE

<b>PATNA HIGH COURT</b>	<b>11</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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19. L.P.A/899/2008	10 MOST. KALAWATI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GOPAL GOVIND MISHRA Mr.VIJAY KUMAR MISHRA	Mr.S.B.KUMAR (SC16) Mr.NALIN VILOCHAN TIWARY Mr.SOURENDRA PANDEY Mr.MITHILESH KUMAR PATHAK
20. L.P.A/923/2008 with	17 T S R FINANCIAL SERVICES PVT.L <b>VS</b> CENTRAL BANK OF INDIA & ORS	Mr.R.K.SINHA 2	
21. L.P.A/943/2008 with LPA	9 T S R FINANCIAL SERVICES PVT.L <b>VS</b> THE STATE OF BIHAR & ORS	Mr.R.K.SINHA 2	S.D.SANJAY Mr.GAUTAM KUMAR KEJRIWAL Smt.SUSHILA AGRAWAL Mr.AMIT SHRIVASTAVA Mr.RAJEEV RANJAN PD. Mr.S.D.SANJAY Mr.NIRMAL KUMAR Mr.AMIT SHRIVASTAVA Mr.S.B.KUMAR (SC16) Mr.S.D.SANJAY Mr.SHASHI BHUSHAN KR.(SC7) Mr.NIRMAL KUMAR Mr.RAJEEV RANJAN PD. Mr.MITHILESH KUMAR PATHAK Mr.GAUTAM KEJRIWAL
22. L.P.A/972/2008 with LPA	11 THE BIHAR STATE CREDIT & INVES <b>VS</b> M/S DEEPAK ELECTROCASTING(INDI	Mr.NIRMAL KUMAR Mr.ANJANI KUMAR SINGH Mr.AMIT SHRIVASTVA	
23. L.P.A/996/2008 LPA	8 THE M.D.,B.S.CREDIT & INVESTME <b>VS</b> M/S DEEPAK ELECTROCASTING(INDI	Mr.NIRMAL KUMAR Mr.AMIT SHRIVASTAVA	
24. L.P.A/112/2009	12 RAM KRISHNA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV JAISWAL Mr.RAJNEESH Mr.SHAIENDRA KUMAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.AJAY BEHARI SINHA Mr.JYOTI PRABHAKAR Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR

**Notice: 1. Learned counsel(s) is/are requested to provide the English translated copies of the First Information Report, evidence and the judgment (if in hindi).  
2. Please take notice that CAT matters will be taken on every Wednesday at 2.15 P.M.**

**3. Please take notice that only 15 cases related to orders (On Petition) will be taken up and rest of the matter will be taken up accordingly.**

**Thursday the 26th June 2014  
SESSION'S COURT (AT 10:30 A.M.)  
Mr. Justice Iqbal Ahmed Ansari &  
Justice Smt. Anjana Mishra**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS</u></b>					
1.	CR. WJC/5/1987	2 PARMESHWAR MAHTO <b>VS</b> THE STATE OF BIHAR	Mr. Mr.NIRAJ KUMAR @ SANIDH (AC)		
2.	CWJC/20570/2012 PUBLIC INTEREST LITIGA	27 SURESH PD. YADAV & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.ARBIND KUMAR SINGH	Mr.ROY SHIVAJI NATH (AAG3) Mr.N. A. SHAMSI (A.S.G.) Smt.BINITA SINGH Mr.BISHWA BIBHUTI KUMAR SINGH Mr.HARGOVIND SINGH HIMKAR Mr.RAJEEV RANJAN Mr.SHIVENDRA KISHORE Mr.KUNAL TIWARY (CGC) Mr.JAI KISHORE PODDAR	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	MJC/2631/2012 RESTORATION IN (L.P.A/502 /2010)	2 BINDESHWAR SAHU <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.JAWAHAR PD. KARN AAG4	
2.	MJC/1929/2014 RESTORATION IN (CWJC/3855 /1992)	1 DHRUBPATI DEVI <b>VS</b> SUDHIR KUMAR SINGH @ PUJARI JI & ANR.	Mr.BINOD KUMAR	Mr.ROY SHIVAJI NATH (AAG3)	
<b><u>FOR ORDERS (ON PETITIONS)</u></b>					
1.	MJC/4233/2013 IA- 4322/2014	1 SHYAMA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.SUBHASH PD. SINGH (GA7)	
2.	MJC/5319/2013	16 THE STATE OF BIHAR & ORS. <b>VS</b> SRI ARUN PRASAD & ORS.	Mr.NEERAJ KUMAR		
<b><u>FOR ADMISSION I</u></b>					
1.	L.P.A/831/2014 IN (CWJC/19640 /2013)	2 BAIJNATH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SAXENA	Mr.GA8-SANDEEP KUMAR Mr.AMIT SHRIVASTAVA Mr.GOPAL GOVIND MISHRA	
At 12.00 Noon					
2.	CWJC/7833/2014 C.A. TRIBUNAL	2 SATISH CHANDRA SRIVASTAVA <b>VS</b> THE UNION OF INDIA & ORS	Mr.DHIRENDRA KUMAR Mr.ASHUTOSH SINGH	Mr.MAHESH PRASAD Mr.SIDDHARTHA PRASAD	
3.	CWJC/8377/2014 SALES TAX ACT/VAT	5 SUBHAJIT DAS & ANR <b>VS</b> STATE OF BIHAR & ORS	Mr.D.V.PATHY	Mr.AAG- LALIT KISHORE	

**FOR ADMISSION II**

1. MJC/536/2012 RESTORATION IN (L.P.A/271 /2008)	2 RAJENDRA PD. <b>VS</b> THE CHANCELLER ,RAJ BHAWAN &	Mr.SATYA NARAYAN MISHRA	Mr.CHANDRA MOHAN SINGH
2. MJC/3532/2012 RESTORATION IN (C. REV./222 /2010)	1 NIRANJAN TIWARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UJJWAL KUMAR SINHA Mr.SURENDRA KISHORE THAKUR	Mr.PRASHANT PRATAP (GP6)
3. MJC/4434/2012 CONTEMPT IN (CWJC/8424 /2011)	22 RAVI SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BAIDYA NATH THAKUR Mr. KANHAIYA PANDEY Mr. BIRENDRA KANT CHAUDHARY	Mr. PRASOON SINHA (GA2) Mr. RAMAKANT SHARMA
4. CR. WJC/563/2013 (13 P/C ACT)	21 MD. YUNUS <b>VS</b> THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr. RAKESH KUMAR	Mr. KINKAR KUMAR (SC27) Ms. SONI SHRIVASTAVA Mr. RAJEEV RANJAN PRASAD Mr. RAMAKANT SHARMA Mr. VISHWANATH PD. SINHA
5. CR. WJC/1095/2013 HABEAS CORPUS	20 NIRMAL PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURENDRA KUMAR SINGH Mr. SUDHA CHANDRA	Mr. ROY SHIVAJI NATH (AAG3)
6. MJC/3407/2013 RESTORATION IN (CWJC/8575 /2013)	3 PT. BINDESHWARI DUBEY FOUNDATION (BDF) A TRUST, PATNA & ANR. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHOBHA CHOUBEY	Mr. P. K. VERMA (AAG5) Mr. N. A. SHAMSI (A.S.G.) Mr. ZAKI HAIDER
7. MJC/253/2014 RESTORATION IN (CWJC/17086 /2012)	4 THE UNION OF INDIA THROUGH THE GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR <b>VS</b> SMT. URIMILA DEVI & ORS.	Mr. NARESH DIKSHIT	Mr. MADHAV KRISHNA
8. CR. WJC/385/2014 HABEAS CORPUS(B.C.C.AC)	4 BINOD PASWAN @ NAVIN JI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. RAM BALAK MAHTO (AG)
9. CR. WJC/388/2014 HABEAS CORPUS	3 VIJAYA LAXMI <b>VS</b> THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS.	Mr. ARUN KUMAR SINGH	Mr. GP18-VIVEK PRASAD
10. CR. WJC/417/2014 B.C.C. ACT	4 SHWET KAMAL @ BOWAJI <b>VS</b> THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, PATNA & ORS.	Mr. BINOD KUMAR SINHA Mr. MANOJ KUMAR	Mr. NIRBHAY K. SINGH (GP26)
11. CR. WJC/422/2014 B.C.C. ACT	3 PRABHASH KUMAR JHA @ PRABHASH JHA <b>VS</b> THE STATE OF BIHAR THROUGH HOME SECRETARY NEW SECRETARIATE, PATNA & ORS.	Mr. PRAMOD KUMAR SINGH	Mr. S.A. ALAM (SC3)
12. CR. WJC/440/2014	6 VIJAY KUMAR VIJAY <b>VS</b> THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA & ORS.	Mr. JAVED ASLAM Mr. ASHOK KUMAR KASHYAP	Mr. GP28- SMT. GEETA KUMARI
13. CR. WJC/441/2014 B.C.C. ACT	6 MAHENDRA SINGH YADAV . <b>VS</b> THE STATE OF BIHAR & ORS	Smt. PREM SHEELA PANDEY Mr. JAVED ASLAM	Mr. SC21-KUMAR MANISH
14. CR. WJC/478/2014 HABEAS CORPUS	6 MD. ISLAM INQLABI <b>VS</b> THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS.	Ms. ZAKIA OZAIR Mr. MD. NAUSHAD	Mr. AAG3-ROY SHIVAJEE NATH
15. CR. WJC/516/2014 HABEAS CORPUS	5 KAILASH THAKUR @ PRAGAS @ NETAJEE <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MAKARDHWAJ UPADHYAY Mr. SUNIL PRASAD SINGH	Mr. P N SAHI (AAG10)
16. CR. WJC/523/2014 HABEAS CORPUS(B.C.C.AC)	5 SHYAM RAI @ SHYAM CHANDRA RAI <b>VS</b> THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME(POLICE) DEPARTMENT, BIHAR, PATNA & ORS.	Mr. VIRENDRA KUMAR	Mr. AAG10- P.N.SHAHI
17. CR. WJC/550/2014 HABEAS CORPUS	1 JITENDRA YADAV @ LAKKAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AJAY KUMAR SINHA	Mr. ASHOK PRIYADARSHI (GA4)
18. CR. WJC/551/2014 HABEAS CORPUS	1 DABLOO YADAV <b>VS</b> THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR & ORS.	Smt. ANITA KUMARI SINGH Mr. BIMAL KUMAR Mr. ABHISHEK ANAND Mr. PRABHU NARAYAN SHARMA	Mr. U.S.S.SINGH (GP-1)
19. CR. WJC/554/2014 B.C.C. ACT	1 JITENDRA DUBEY <b>VS</b> THE STATE OF BIHAR THROUGH THE UNDER SECRETARY DEPARTMENT OF HOME (POLICE), BIHAR, PATNA & ORS	Mr. SANJAY KUMAR TIWARY	Mr. RAM BALAK MAHTO (AG)
20. MJC/2132/2014 RESTORATION IN (L.P.A/712 /2014)	1 SUNITA DEVI <b>VS</b> THE STATE ELECTION COMMISSION (PANCHAYAT) THROUGH THE STATE ELECTION COMMISSIONER, PATNA & ORS.	Mr. RAJEEV RANJAN NO.II	Mr. AMIT SHRIVASTAVA

**FOR ORDERS (ON OFFICE NOTES)**

1. CWJC/23598/2013 with C.A. TRIBUNAL	9 OM PRAKASH VS THE UNION OF INDIA & ORS	Mr. MUNNA PD DIXIT (M.P. DIXIT) Mr. SANJAY KUMAR CHAUBEY	Mr. MAHESH PRASAD
2. CWJC/8875/2013 C.A. TRIBUNAL	10 THE UNION OF INDIA & ANR VS OM PRAKASH & ORS	Mr. ANIL KUMAR SINHA	Mr. RANA VIKRAM SINGH
3. L.P.A/95/2014 IN (CWJC/3000 /2006)	12 RAM PUKAR RAI & ORS VS THE STATE OF BIHAR & ORS	Mr. ANAND KUMAR OJHA Mr. ASHOK KUMAR KARNA	
4. L.P.A/260/2014 IN (CWJC/12695 /2008)	10 PINKI KUMARI VS THE STATE OF BIHAR & ORS	Mr. VIJAY KUMAR VERMA Mr. NARENDRA KUMAR JHA Mr. SHANKAR KUMAR THAKUR	Mr. SANJAY KR NO.2 (GA5) Mr. UMESH KUMAR MISHRA Mr. ANIL KR. SINHA (GA-9)
5. L.P.A/304/2014 IN (CWJC/18690 /2009)	8 MD. IRFANUL HAQUE VS THE STATE OF BIHAR & ORS	Mr. PANKAJ KUMAR	Mr. AVINASH KUMAR Mr. AVINASH KUMAR
6. L.P.A/499/2014 IN (CWJC/12219 /1992)	4 THE BIHAR STATE HOUSING BOARD VS SHRI NARAYAN CHAUDHARY & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	
7. L.P.A/509/2014 IN (CWJC/12218 /1992)	4 THE BIHAR STATE HOUSING BOARD VS SUKHA LAL PANDIT & ORS	Mr. ANIL KUMAR SINHA	
8. L.P.A/514/2014 IN (CWJC/12211 /1992)	4 THE BIHAR STATE HOUSING BOARD VS RAMJI PANDIT & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	
9. L.P.A/526/2014 IN (CWJC/1146 /1998)	3 THE STATE OF BIHAR & ORS VS SRI SHAILENDRA NARAIN SINHA	Mr. SANJAY PRAKASH VERMA	Mr. SIDDHARTHA PRASAD
10. L.P.A/541/2014 IN (CWJC/10920 /1992)	4 THE BIHAR STATE HOUSING BOARD VS GANESH PANDIT & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	
11. L.P.A/548/2014 IN (CWJC/12223 /1992)	4 THE BIHAR STATE HOUSING BOARD VS ASHWINI KUMAR MISHRA & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	
12. L.P.A/553/2014 IN (CWJC/12212 /1992)	4 THE BIHAR STATE HOUSING BOARD VS PHUL KUMARI & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	
13. L.P.A/621/2014 IN (CWJC/3022 /2008)	2 STATE OF BIHAR & ORS VS OM PRAKASH NARAIN	Mr. PRABHAT KUMAR SINGH	
14. L.P.A/635/2014 IN (CWJC/8743 /1991)	2 RAMASRAY ROY VS THE STATE OF BIHAR & ORS	Mr. KUNAL TIWARY	Mr. RAJESH SINGH (GP16)
15. L.P.A/717/2014 IN (MJC/1551 /2013)	3 THE STATE OF BIHAR & ORS VS SUBALAL SINGH	Mr. MANOJ KUMAR SINHA	
16. L.P.A/844/2014 IN (CWJC/6121 /2010)	1 SUSHEELA KUMARI VS THE STATE OF BIHAR & ORS	Mr. DHANANJAY MISHRA	Mr. GA1- SHYAM KISHORE SHARMA
17. L.P.A/850/2014 IN (CWJC/21162 /2011)	1 THE UNION OF INDIA & ORS VS KAMLESH KUMAR SINGH & ORS	Mr. N. A. SHAMSI (A.S.G.) Mr. RASHID IZHAR	
18. L.P.A/851/2014 IN (CWJC/5709 /2014)	1 SAVITRI DEVI VS THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR VERMA Mr. SUMAN KUMAR VERMA	Mr. SC16-ABBAS HAIDER Mr. MADHURESH PRASAD
19. L.P.A/852/2014 IN (CWJC/20366 /2011)	1 THE UNION OF INDIA ORS VS SANJAY KUMAR & ORS	Mr. N. A. SHAMSI (A.S.G.)	

**FOR ORDERS (ON PETITIONS)**

1. L.P.A/803/2014 IA- 4129/2014 IA- 4130/2014 IA- 4131/2014	5 DR. SATISH KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr. ANJANI KUMAR JHA	Mr. PRASOON SINHA (GA2) Mr. SANJAY PANDEY
2. L.P.A/100/2014 IA- 389/2014	12 THE STATE OF BIHAR & ORS VS PREM KUMAR JHA	Mr. YASHRAJ BARDHAN Mr. MRIGANK MAULI	Mr. HARENDRA KUMAR TIWARY Mr. ARVIND KUMAR Mr. YUGAL KISHORE Mr. ABHINAV SRIVASTAVA Mr. KINKAR KUMAR (SC27)
3. L.P.A/618/2014 IA- 3139/2014	1 M/S MADAN PRASAD SINHA VS THE STATE OF BIHAR & ORS	Mr. RATNESH KUMAR SINGH	
4. L.P.A/369/2014 IA- 1782/2014 IA- 1783/2014	4 THE STATE OF BIHAR & ORS VS DILIP KUMAR RAI & ORS	Mr. SHAKIB AYZAZ	Mr. SANJEEV KUMAR MISHRA
5. L.P.A/372/2014 IA- 1779/2014 IA- 1780/2014	4 THE STATE OF BIHAR & ORS VS MD. ADIL HASSAN	Mr. YASHRAJ BARDHAN	Mr. RAJNI KANT JHA
6. L.P.A/376/2014 IA- 4238/2014 IA- 4348/2014	7 RAMCHANDRA SAH VS JASODA DEVI & ORS	Mr. NAND KISHORE PRASAD SINHA Mr. SATISH KUMAR	Mr. RAJIV KUMAR SINGH (GP2) Mr. MUKESH CHANDRA RAI Mr. CHANDRA MOLESHWAR Mr. RAM SUHAWAN SINGH
7. L.P.A/479/2014 IA- 2389/2014 IA- 2390/2014	3 THE STATE OF BIHAR & ORS VS SAHODARA DEVI & ANR	Mr. MAYANK RUKHAIYAR	Mr. KAILASH BEHARI VERMA Mr. MR. RANJAN KUMAR Mr. MANOJ KUMAR
8. L.P.A/500/2014 IA- 2470/2014 IA- 2471/2014	10 LALIT NARAYAN MITHILA UNIVERSITY THROUGH ITS REGISTRAR VS THE STATE OF BIHAR & ORS	Ms. NIVEDITA NIRVIKAR	Mr. GYANAND ROY Mr. PURNENDU SINGH (GP27)
9. L.P.A/505/2014 IA- 2460/2014	4 THE BIHAR STATE HOUSING BOARD VS SHRI CHANDESHWAR PRASAD SINGH & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYZAZ	Mr. KUMAR MALENDU

PATNA HIGH COURT		14	Thursday 26 <sup>th</sup> June, 2014		
10.	L.P.A/511/2014 IA- 2520/2014	4	THE BIHAR STATE HOUSING BOARD <b>VS</b> JAIDHARI PANDEY & ORS	Mr.ANIL KUMAR SINHA Mr.SHAKIB AYZ	Mr.NAGENDRA KUMAR
11.	L.P.A/512/2014 IA- 2522/2014	4	THE BIHAR STATE HOUSING BOARD <b>VS</b> SIDHESHWAR PANDIT & ORS	Mr.ANIL KUMAR SINHA Mr.SHAKIB AYZ	
12.	L.P.A/569/2014 IA- 2835/2014	4	RUPA KUAMRI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN SINGH Mr.SHIVADANI SINGH	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR
13.	L.P.A/614/2014 IA- 3063/2014 IA- 3064/2014	2	THE STATE OF BIHAR & ORS <b>VS</b> ANIL KUMAR & ORS	Mr.ROHIT MISHRA	Mr.RANJIT SINHA Mr.ARPANA KUMARI Mr.SANJAY PANDEY Mr.AMBUJ NAYAN CHAUBEY Mr.AMIT KUMAR Mr.VIKAS KUMAR
14.	L.P.A/648/2014 IA- 3280/2014 IA- 3281/2014 IA- 4373/2014	4	SUBODH RAJAK & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY Mr.UJJWAL KUMAR SINHA Mr.ANIL KUMAR	Mr.SC11- A.KUMAR Mr.AMRESH
15.	L.P.A/661/2014 IA- 3365/2014	5	MD. INTEKHAB AHMAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DIPAK KUMAR	Mr.ANSHUL (SC32) Mr.SANJAY KUMAR SINGH
16.	L.P.A/670/2014 IA- 3414/2014	4	MUNSHI SINGH & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr.NAGENDRA SHARMA	Mr.SURENDRA KUMAR SINGH Mr.SANJAY PANDEY Mr.N.A. SHAMSI
17.	L.P.A/672/2014 IA- 3415/2014	4	MD. SALIMULLAH & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR PASWAN Mr.NIKUNJ SHEKHAR	Mr.AAG6- ANJANI KUMAR
18.	L.P.A/686/2014 IA- 3456/2014	4	BIHAR RAJYA SAHAKARITA PRABANDHAK SANGH & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SHYAM BIHARI SINGH Mr.JAYA PRAKASH SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.KISHORE KUMAR SINHA Mr.BINDHYACHAL RAI
19.	L.P.A/718/2014 IA- 3668/2014	4	UMESH CHANDRA PRASAD VERMA AZAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV	Mr.A.UJJWAL (SC25)
20.	L.P.A/719/2014 IA- 3672/2014	3	BALMIKEE UPADHYAYA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM SEVAK CHOUDHARY	Mr.P.K. VERMA (AAG5)
21.	L.P.A/720/2014 IA- 3657/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> MOZAFFAR HASSAN	Mr.RANJEET KUMAR	
22.	L.P.A/722/2014 IA- 3659/2014 IA- 3660/2014	3	UNION OF INDIA <b>VS</b> PRASANTA KUMAR RAY & ORS	Mr.KUNAL TIWARY	
23.	L.P.A/723/2014 IA- 3658/2014	3	DINESH KUMAR SINGH @ DINESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH	
24.	L.P.A/727/2014 IA- 3695/2014	3	MD. REJAUDDIN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD SINGH	
25.	L.P.A/728/2014 IA- 3696/2014 IA- 3697/2014	3	STATE OF BIHAR <b>VS</b> PRASANT SHANKAR MISHRA	Smt.SMT. SHASHI PRIYA PATHAK Mr.ANJANI KUMAR (AAG6)	
26.	L.P.A/733/2014 IA- 3739/2014	3	ANAMIKA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.SC4-MD.RAISUL HAQUE
27.	L.P.A/735/2014 IA- 3740/2014	3	SANJEET KUMAR ROY & ANR <b>VS</b> BIHAR STAFF SELECTION COMMISSION & ORS	Mr.KUMAR KAUSHIK	Mr.NEELU AGRWAL (GA6) Mr.N. A. SHAMSI (A.S.G.) Mr.BIPIN KUMAR SINHA Mr.SATYAM SHIVAM SUNDARAM Mr.PRABHAT KUMAR SINGH Mr.ROY SHIVAJI NATH (AAG3)
28.	L.P.A/738/2014 IA- 3742/2014	3	ANIRUDH ROY ARBIND <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR	
29.	L.P.A/740/2014 IA- 3755/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> NAVIN KUMAR NIRALA & ANR	Mr.SATISH NARAIN SINGH	
30.	L.P.A/742/2014 IA- 3770/2014	3	SHASHI SHANKAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.NASIM YAHYA
31.	L.P.A/743/2014 IA- 3776/2014 IA- 3777/2014	3	THE CHAIRMAN CUM MANAGING DIRECTOR NATIONAL INSURANCE COMPANY LTD. & ORS <b>VS</b> ARVIND KUMAR SHARMA	Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI	Mr.SANJAY KUMAR PANDEY Ms.RENU JHA
32.	L.P.A/744/2014 IA- 3778/2014 IA- 3779/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> MANU KUMARI	Mr.BHASKAR SHANKAR	
33.	L.P.A/750/2014 IA- 3826/2014	3	ALI AKBAR & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KUMAR RAJEEV Mr.SHRUTI SINHA	Mr.MANOJ KR. AMBASTHA (GP14) Mr.SATYAM SHIVAM SUNDARAM
34.	L.P.A/752/2014 IA- 3824/2014 IA- 3825/2014	3	DR. NIRAJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAWAL KISHOR SINGH	Mr.KISHORE KUMAR SINHA
35.	L.P.A/756/2014 IA- 3849/2014	3	THE BIHAR STATE FINANCIAL CORPORATION & ANR <b>VS</b> THE KATIHAR JUTE MILLS LTD. & ORS	Mr.ANIL JAYASWAL Mr.RAJEEV RANJAN NO.II	
36.	L.P.A/757/2014 IA- 3850/2014 IA- 3851/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> BIMAL KUMAR & ORS	Mr.RAM KISHORE SINGH Mr.ANJANI KUMAR (AAG6)	Mr.ANJANI KUMAR (AAG6)
37.	L.P.A/759/2014 IA- 3848/2014	3	SAVITRI KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY	Mr.P.K. VERMA (AAG5)
38.	L.P.A/760/2014 IA- 3852/2014	3	AKHILESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJENDRA KUMAR JAIN	
39.	L.P.A/761/2014 IA- 3863/2014	3	ABDUL QAIYUM <b>VS</b> DR. A.ALI & ORS	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.AAG14- KAUSHAL KUMAR JHA Mr.MD. RASHID ALAM

PATNA HIGH COURT		15	Thursday 26 <sup>th</sup> June, 2014		
40.	L.P.A/762/2014 IA- 3858/2014 IA- 3859/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> ARVIND KUMAR CHAUDHARY	Mr.BIPIN KUMAR Mr.SUNIL KUMAR MANDAL	Mr.SUNIL KUMAR MANDAL (S.C.-24)
41.	L.P.A/763/2014 IA- 3856/2014 IA- 3857/2014	3	KRISHNANDAN PRASAD & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MUKUND MOHAN JHA	Mr.GP22- GYAN PRAKASH OJHA
42.	L.P.A/764/2014 IA- 3862/2014	3	SMT. VIMLA KUMARI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SADANAND PASWAN	Mr.RAM BALAK MAHTO (AG)
43.	L.P.A/769/2014 IA- 3892/2014 IA- 3893/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> MAHFOOZ ALAM	Mr.ASHOK KUMAR DUBEY	
44.	L.P.A/771/2014 IA- 3895/2014	3	SHYAM NARAYAN RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.DEVENDRA KR SINHA (AAG2)
45.	L.P.A/773/2014 IA- 3898/2014	3	SUDHIR KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.JAISHANKAR BARNWAL (SC1)
46.	L.P.A/774/2014 IA- 3900/2014 IA- 3901/2014	4	PATNA MUNICIPAL CORPORATION & ANR <b>VS</b> ASTERISK HOME PVT. LTD. & ORS	Mr.HARGOVIND SINGH HIMKAR	
47.	L.P.A/775/2014 IA- 3910/2014	3	KESHO RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GAURI SHANKAR PRASAD	
48.	L.P.A/776/2014 IA- 3902/2014	3	RUBI WAZEDA PRAVEEN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RABI BHUSHAN PRASAD NO. 1 Mr.ARBIND KUMAR ANAND	Mr.GAUTAM BOSE (AAG8)
49.	L.P.A/779/2014 IA- 3919/2014 IA- 3920/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> GANI RAI	Mr.AKHILESHWAR SINGH	
50.	L.P.A/780/2014 IA- 3940/2014 IA- 3941/2014	3	BICICO & ORS <b>VS</b> M/S JAI GANGA FOODS PRIVATE LIMITED & ANR	Mr.NIRMAL KUMAR	
51.	L.P.A/781/2014 IA- 3942/2014	3	THE BIHAR STATE FINANCIAL CORPORATION <b>VS</b> PARMESHWAR BHAGAT	Mr.PARTHA SARTHY	
52.	L.P.A/785/2014 IA- 3979/2014	3	MOST. DEVANTI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	
53.	L.P.A/787/2014 IA- 4024/2014 IA- 4025/2014	4	THE UNION OF INDIA & ORS <b>VS</b> NAULESH PRASAD & ORS	Mr.SATYA PRAKASHTRIPATHY	Mr.SC13- ARVIND KUMAR-1
54.	L.P.A/799/2014 IA- 4123/2014 IA- 4328/2014	3	S.M. NAIYER IMAM <b>VS</b> THE CHAIRMAN CUM MANAGING DIRECTOR BANK OF INDIA & ORS	Mr.SURESH CHAND GIRI	
55.	L.P.A/800/2014 IA- 4127/2014 IA- 4128/2014	3	THE BIHAR STATE ELECTRICITY BOARD & ANR <b>VS</b> THAKUR RABINDRA KUMAR	Mr.VINAY KIRTI SINGH	
56.	L.P.A/801/2014 IA- 4126/2014	3	ABHILASHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR	Mr.GP23-HANISH KUMAR
57.	L.P.A/802/2014 IA- 4124/2014 IA- 4125/2014	3	THE STATE OF BIHAR & ORS <b>VS</b> ANURANJAN KUMAR	Mr.RAJENDRA PRASAD	
58.	L.P.A/805/2014 IA- 4139/2014	4	MUNI LAL PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.SC27-KINKAR KUMAR Mr.PIYUSH LALL Mr.VIVEK ANAND KUMAR
59.	L.P.A/809/2014 IA- 4132/2014	3	DARSHAN RAI <b>VS</b> THE BOARD OF REVENUE, BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	
60.	L.P.A/811/2014 IA- 4134/2014	4	MADHUSUDAN PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GAUTAM SHAH Mr.KUMAR NAVINAM Mr.DAYAN SHANKER PRASAD Mr.SUJIT KUMAR Mr.ARUN KUMAR Mr.MD. MOKHTAR ANSARI	Mr.RAJEEV KR. SINGH (GP15)
61.	L.P.A/816/2014 IA- 4138/2014	3	SHANKAR GIRI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.S.RAZA AHMAD (AAG9)
62.	L.P.A/818/2014 IA- 4137/2014	3	NAVIN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH	Mr.SC16-ABBAS HAIDER Mr.SATYAM SHIVAM SUNDARAM
63.	L.P.A/819/2014 IA- 4133/2014	3	BIMAL BIHARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DINESH CHOUDHARY	Mr.MADHURESH PRASAD (GP12)
64.	L.P.A/820/2014 IA- 4135/2014 IA- 4136/2014	3	THE STATE OF BIHAR & ANR <b>VS</b> RADHA PANDEY & ORS	Mr.ARJUN PRASAD Mr.SUNIL KUMAR MANDAL (S.C.-24)	Mr.SUNIL KUMAR MANDAL
65.	L.P.A/825/2014 IA- 4226/2014 IA- 4227/2014	1	THE STATE OF BIHAR & ORS <b>VS</b> SUKHDEO PASWAN	Mr.ABHINAY RAJ	
66.	L.P.A/826/2014 IA- 4282/2014	1	RAVI RANJAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR	
67.	L.P.A/827/2014 IA- 4274/2014	1	BIJAY SHANKAR PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.SRI KRISHNA RANJAN	
68.	L.P.A/828/2014 IA- 4283/2014 IA- 4284/2014	1	THE CHAIRMAN BIHAR SCHOOL EXAMINATION BOARD & ANR <b>VS</b> JAI MANGAL SINGH & ANR	Mr.SATYABIR BHARTI	Mr.GA5-JAI SHANKAR BARNWAL
69.	L.P.A/829/2014 IA- 4279/2014 IA- 4280/2014	1	THE BIHAR PUBLIC SERVICE COMMISSION & ORS <b>VS</b> DR. NIRMAJA KUMARI JHA @ NIRMAJA JHA & ANR	Mr.SANJAY PANDEY	Mr.SC5- SATYADEO KUMAR

<b>PATNA HIGH COURT</b>	<b>16</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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70.	L.P.A/830/2014 IA- 4289/2014 IA- 4290/2014	1	THE BIHAR PUBLIC SERVICE COMMISSION & ORS <b>VS</b> DR. JAGAT NARAYAN NAYAK & ANR	Mr.SANJAY PANDEY	Mr.AVNISH NANDAN SINHA (GP11)
71.	L.P.A/833/2014 IA- 4336/2014 IA- 4337/2014	1	THE STATE OF BIHAR & ORS <b>VS</b> MANOJ MADHUP & ANR	Mr.DEEPAK SAHAY JAMUAR Mr.ANJANI KUMAR (AAG6)	
72.	L.P.A/836/2014 IA- 4357/2014	1	MAMTA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	
73.	L.P.A/839/2014 IA- 4362/2014	1	NARVDESHWAR NATH TIWARI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MAHESHWAR DHAR DWIVEDI Mr.SOURENDRA PANDEY Mr.RAM NARAYAN	Mr.AAG7- TEJ BAHADUR SINGH Mr.ANJANI KUMAR (AAG6)
74.	L.P.A/843/2014 IA- 4400/2014	1	KUMUD DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.ROSHAN KUMAR MISHRA Mr.PRANAV KUMAR JHA	Mr.GP17- BINODJI VERMA
75.	L.P.A/847/2014 IA- 4410/2014	1	RAMDHAN CHAKRAWARTI <b>VS</b> THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	
76.	L.P.A/849/2014 IA- 4412/2014 IA- 4413/2014	1	THE STATE OF BIHAR & ORS <b>VS</b> SUSHIL KUMAR	Mr.MAYANK RUKHAIYAR	
77.	L.P.A/854/2014 IA- 4467/2014	1	CHATURBHUI CHOUHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.RAJIV KUMAR SINGH (GP2)
<b>FOR ADMISSION I</b>					
1.	L.P.A/796/2014 IN (CWJC/5691 /2014)	4	M/S HIMALAYA CONSTRUCTION <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.P.K. VERMA (AAG5) Mr.SHASHI BHUSHAN KUMAR - MANGLAM
2.	CWJC/8636/2014 REM/DIS/ITER, GAZETTED	2	HARI NIWAS GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.NEERAJ KUMAR ALIAS SANIDH Mr.PRANAV KUMAR	Mr.P.K. VERMA (AAG5) Mr.BINDHYACHAL SINGH
3.	L.P.A/409/2014 IN (CWJC/20533 /2012)	5	DR. SUSHANT DAS GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR RAVI Mr.ARVIND KUMAR TRIPATHI	Mr.GA-10 SMT.N.NIRVIKAR
4.	L.P.A/832/2014 IN (CWJC/16556 /2013)	1	DINESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDAN Mr.ANITA KUMARI	Mr.ASHOK KUMAR KESHRI (AAG11)
5.	CWJC/8870/2014 SALES TAX ACT/VAT	2	UJJWAL PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR Mr.SANJIV KUMAR	Mr.LALIT KISHORE(PAAG)
6.	L.P.A/119/2014 IN (CWJC/17493 /2013)	4	SRI RABINDRA PRASAD <b>VS</b> MANAGER PRASAD & ORS	Mr.SANTOSH KUMAR PANDEY	
7.	L.P.A/124/2014 IN (CWJC/18028 /2013)	2	DR. SHAMBHU KUMAR <b>VS</b> THE HONBLE CHANCELLOR OF UNIVERSITIES & ORS	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI	Mr.HANSRAJ Mr.RAJENDRA KUMAR GIRI Mr.KAMAL KISHORE MISHRA
8.	L.P.A/149/2014 IN (CWJC/7629 /2013)	2	REHANA TALAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHANKAR KUMAR	
9.	L.P.A/289/2014 IN (CWJC/8625 /2012)	10	BIHAR STATE ELECTRICITY BOARD & ORS <b>VS</b> ABHISHEK RANJAN & ANR	Mr.ANAND KUMAR OJHA Mr.ASHOK KUMAR KARNA	Mr.RADHA MOHAN PATHAK Mr.AMAR NATH DEO
10.	L.P.A/394/2014 with IN (CWJC/17397 /2013)	7	S.M. ZAHEER ALAM TEACHERS TRAINING COLLEGE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA Mr.SANTOSH KUMAR CHAUHAN	Mr.SC-12 P.K.SINGH Mr.AJAY Mr.PIYUSH LALL Mr.SARVA DEO SINGH
11.	L.P.A/411/2014 with LPA	8	S.M. ALI IMAM & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SARVA DEO SINGH	Mr.SC-1 M.K.SINHA Mr.HARSH ANUJ Mr.SIDDHARTHA PRASAD Mr.SHASHI BHUSHAN KUMAR - MANGLAM
12.	L.P.A/795/2014 LPA	2	S.M. ZAHEER ALAM TRAINING COLLEGE <b>VS</b> THE LALIT NARAYAN MITHILA UNIVERSITY & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.CHANDRA MOHAN SINGH Mr.SHRI NATH PATHAK
13.	L.P.A/396/2014 IN (CWJC/99 /2014)	5	DEEPAK KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MADHURESH PRASAD (GP12) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
14.	L.P.A/414/2014 IN (CWJC/2068 /2013)	2	ASMINA KHATOON <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AAG-13 ASHOK KR. CHOUDHARY Mr.AMIT SHRIVASTAVA
15.	L.P.A/415/2014 IN (CWJC/17190 /2010)	2	RAMDEO RAJAK <b>VS</b> SHAMSHIDA KHATOON & ORS	Mr.SURESH PRASAD SAH @ BARANWAL	
16.	L.P.A/689/2014 IN (CWJC/23806 /2013)	2	GULAM MD. NEZAMUDDIN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.KAUSHAL KUMAR JHA Mr.SANJAY PANDEY
17.	L.P.A/88/2014 IN (CWJC/18574 /2012)	10	SURESH YADAV & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TEJ PRATAP SINGH	Mr.RAVINDRA KR CHOUBEY (SC8) Mr.PRABHAT KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.NAWAL KISHORE SINHA (SC2)
18.	L.P.A/303/2014 IN (CWJC/9509 /2011)	4	ASHOK KUMAR GIRI <b>VS</b> THE UNION OF INDIA & ORS	Mr.CHANDRA MOLESHWAR Mr.MUKESH CHANDRA RAI	

19. L.P.A/379/2014 IN (CWJC/11056 /2013)	1	SANJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.RAMA KANT SINGH Mr.RAJEEV KUMAR SINGH Mr.ARVIND KUMAR MOUAR Mr.MUKESH KUMAR SINGH Mr.RAJ KRISHAN JHA Mr.HARISH KUMAR	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAT KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM
20. L.P.A/687/2014 IN (CWJC/6571 /2013)	4	KALIKA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR DAS	Mr.GP28-GEETA KUMARI Mr.SATYAM SHIVAM SUNDARAM
21. L.P.A/244/2014 IN (CWJC/19680 /2012)	8	PURSHOTTAMKUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIBHUTI RANJAN SONVADRA	Mr.AAG-13 ASHOK KR. CHOUDHARY
22. L.P.A/288/2014 IN (CWJC/15099 /2013)	5	SHANKAR RAM & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SACHIN KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.KUMAR KAUSHIK
23. L.P.A/319/2014 IN (CWJC/18066 /2012)	2	TAJUDDIN KHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH	Mr.GP-23 ANIL KUMAR Mr.PIYUSH LALL Mr.GIRIJISH KUMAR Mr.PANDEY SANJAY SAHAY (SC31)
24. L.P.A/378/2014 IN (CWJC/15382 /2013)	4	RAM SANJIVAN PRASAD YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN DAS	
25. L.P.A/419/2014 IN (CWJC/1148 /2014)	2	KUMARI HEMLATA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.ANSHUL (SC32)
26. L.P.A/434/2014 IN (CWJC/25150 /2013)	2	JITU JHA <b>VS</b> THE STATE ELECTION COMMISSION & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AMIT SHRIVASTAVA
27. L.P.A/495/2014 IN (CWJC/23478 /2013)	2	SURESH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIDYA SAGAR	Mr.RAJESH SINGH (GP16)

**FOR ADMISSION II**

1. MJC/2243/2003 RESTORATION	1	STATE OF BIHAR THROUGH THE HOME <b>VS</b> RANAKRISHNA SINGH	Mr.R.K.SHUKLA	
2. L.P.A/1871/2012 with IN (CWJC/19185 /2011)	11	THE MUZAFFARPUR PROPERTIES PVT. LTD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH Mr.UMA KANT PRASAD Mr.RAJESH MOHAN	Mr.DEVENDRA KR SINHA (AAG2) Mr.SHASHANK SHEKHAR JHA
3. L.P.A/1931/2012 with LPA	7	THE STATE OF BIAHR & ORS <b>VS</b> THE MUZAFFARPUR PROPERTIES PVT. LTD	Mr.VIKASH KUMAR	Mr.UMA KANT PRASAD Mr.SHASHANK SHEKHAR JHA Mr.SANJEEV KUMAR SINGH
4. L.P.A/444/2013 with LPA	11	DR. MRS SHAHIDA HASAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GAJENDRA PRATAP SINGH	Mr.D.K.SINHA (AAG2)
5. L.P.A/1636/2012 with LPA	19	FAIZ MURTAZA ALI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHANK SHEKHAR JHA Mr.SANJAY KUMAR OJHA	Mr.DHURJATI KR PRASAD () Mr.ABINASH KUMAR Mr.SHYAM KISHORE SINHA Mr.SANJAY KUMAR SAROJ
6. L.P.A/1335/2013 LPA	2	THE STATE OF BIHAR & ORS <b>VS</b> THE MUZAFFARPUR PROPERTIES PVT. LTD	Mr.VIKASH KUMAR	
7. L.P.A/1027/2013 with IN (MJC/5486 /2011)	28	THE BIHAR STATE HOUSING BOARD <b>VS</b> SMT. NEENA PRASAD	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.DHIRENDRA KUMAR (IN PERSON)
8. L.P.A/814/2013 LPA	16	NEENA PRASAD @ NEENA KUMAR <b>VS</b> THE BIHAR STATE HOUSING BOARD & ANR	Mr.TUHIN SHANKAR	Mr.RABINDRA KUMAR PRIYADARSHI Mr.DHIRENDRA KUMAR
9. MJC/1575/2013 RESTORATION IN (CWJC/14200 /2012)	6	CHANDRA KANT BHUSHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA- I	
10. MJC/1810/2013 RESTORATION IN (C. REV./80 /2010)	3	DEVENDRA KUMAR AMBASTHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH	Mr.SANJAY PANDEY (GP21)
11. MJC/1875/2013 RESTORATION IN (MA/957 /2010)	8	AFIRA BANO @ SABINA NAZ <b>VS</b> BASIR ALAM	Mr.VIKAS RATAN BHARTI	Mr.IRSHAD AHMAD KHAN
12. MJC/2180/2013 RESTORATION IN (L.P.A/1935 /2010)	3	THE STATE OF BIHAR & ORS. <b>VS</b> BALRAM DAS	Mr.MRIGENDRA KUMAR	
13. MJC/2529/2013 RESTORATION IN (L.P.A/1004 /2011)	3	KRISHNA KANT SINGH @ KRISHNANAD SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBROTESWAR DE	
14. MJC/2640/2013 RESTORATION IN (COMP. APP./5 /2012)	3	RAM KRIPAL SINGH & ORS. <b>VS</b> M/S ROHTAS INDUSTRIES LIMITED ITS OFFICIAL LIUIDATOR	Mr.RAJESH KUMAR SINGH	
15. MJC/2797/2013 RESTORATION IN (L.P.A/51 /2013)	2	THE STATE OF BIHAR THROUGH ITS ENGINEER-IN-CHIEF CUM- SPECIAL SECRETARY PHED, PATNA <b>VS</b> CHANDESHWAR RAI	Mr.RANA BHUPENDRA NARAYAN SINGH	
16. MJC/3044/2013 RESTORATION IN (MA/426 /2010)	2	AVINASH KUMAR VERMA <b>VS</b> SMT. BINITA KUMARI & ANR.	Mr.ANIL KUMAR	
17. MJC/3192/2013 RESTORATION IN (L.P.A/818 /2006)	5	JAI RAM SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DINESHWAR TIWARY	Mr.JAISHANKAR BARNWAL (SC1)
18. MJC/3307/2013 RESTORATION IN (C. REV./275 /2011)	3	PARMANAD RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MUKUND MOHAN JHA	Mr.LALIT KISHOR (AAG1)

PATNA HIGH COURT		18	Thursday 26 <sup>th</sup> June, 2014	
19.	MJC/3644/2013 RESTORATION IN (L.P.A/30 /2013)	7	THE CHAIRMAN, BIHAR STATE ELECTRICITY BOARD & ORS. <b>VS</b> LALLAN PRASAD SINGH & ORS.	Mr.VINAY KIRTI SINGH Mr.BINDHYACHAL SINGH
20.	MJC/3645/2013 RESTORATION IN (L.P.A/194 /2009)	2	BATORAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.RAJIV KUMAR SINGH (GP2)
21.	MJC/3648/2013 RESTORATION IN (L.P.A/186 /2009)	2	RAMAKANT SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.RAJIV KUMAR SINGH (GP2)
22.	MJC/3757/2013 RESTORATION IN (L.P.A/745 /2005)	2	RAM KESHWAR RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHEKHAR SINGH Mr.MADHUKAR KRISHNA SINHA SC1 Mr.SANJAY PANDEY
23.	MJC/3786/2013 RESTORATION IN (L.P.A/1685 /2010)	8	AARTI KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SANJAY PANDEY (GP21) Mr.RAGHWENDRA KUMAR Mr.VIJAY KUMAR SRIVASTVA Mr.RAJESH ROY Mr.SANJAY PANDEY (GP-21)
24.	MJC/5930/2013 RESTORATION IN (C. REV./279 /2010)	2	NAMEDHARI RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV
25.	MJC/5949/2013 RESTORATION IN (MA/105 /2012)	4	THE UNION OF INDIA, MINISTRY OF HOME AFFAIRS, NEW DELHI & ORS. <b>VS</b> SANJAY KUMAR DAS	Mr.RASHID IZHAR
26.	MJC/6020/2013 RESTORATION IN (MA/228 /2012)	3	RAM BINAY CHOUDHARY <b>VS</b> SMT. PRIYANKA @ RUPA	Mr.ARBIND KUMAR SHARMA
27.	MJC/6033/2013 RESTORATION IN (MA/228 /2012)	3	MD DAUD <b>VS</b> NOOR JANNAT KHATOON	Mr.ARBIND KUMAR SHARMA
28.	MJC/6367/2013 RESTORATION IN (MJC/1678 /2013)	3	GANESH RAM @ GYANESHWAR DAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LAL BABU KESHARI
29.	MJC/6415/2013 RESTORATION IN (CWJC/13492 /2013)	1	RAVINDRA KUMAR KARN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURYA NARAYAN SAH Mr.ROY SHIVAJI NATH (AAG3) Mr.HARGOVIND SINGH HIMKAR
30.	CWJC/17119/2013 SALES TAX ACT/VAT	4	M/S KALPATARU POWER TRANSMISSION LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.LALIT KISHORE (PAAG)
31.	L.P.A/152/2014 IN (CWJC/16586 /2007)	9	THE STATE OF BIHAR & ORS <b>VS</b> BHANU PRATAP MISHRA	Mr.BIPIN KUMAR Mr.SUNIL KUMAR MANDAL (SC24) Mr.LALAN KUMAR SINGH Mr.RAJESH KUMAR SINHA Mr.RADHA MOHAN PATHAK Mr.PRABHAKER DWIVEDI Mr.SANJAY KUMAR PANDEY
32.	MJC/176/2014 RESTORATION IN (MA/386 /2013)	3	ANAMIKA <b>VS</b> RAJIV KUMAR	Mr.JAVED ASLAM
33.	MJC/297/2014 RESTORATION IN (CWJC/1105 /2013)	5	THE UNION OF INDIA THROUGH CHIEF POSTMASTER GENERAL, PATNA & ORS. <b>VS</b> SHREE BADAN SINGH	Mr.RAKESH KUMAR SINGH
34.	MJC/365/2014 RESTORATION IN (CWJC/1058 /2013)	3	THE UNION OF INDIA THORUGH SECRETARY-CUM-D.G., GOVT. OF INDIA & ORS. <b>VS</b> THE CHIEF POSTMASTER GENERAL, BIHAR CIRCLE, PATNA & ORS.	Mr.RAKESH KUMAR SINGH Mr.JAYANT KUMAR KARN
35.	MJC/387/2014 RESTORATION IN (L.P.A/481 /2013)	3	THE STATE OF BIHAR & ORS. <b>VS</b> VIJAY KUMAR MISHRA	Smt.SMT. SHASHI PRIYA PATHAK
36.	L.P.A/471/2014 IN (CWJC/12310 /2013)	1	NILAM KUMARI <b>VS</b> GITA KUMARI & ORS	Mr.RITESH KUMAR NARAIN SINGH Mr.SIDHENDRA NARAYAN SINGH Mr.RAMA KANT SINGH Mr.RAJIV ROY (GP5) Mr.SIDDHARTH HARSH Mr.AMBUJ NAYAN CHAUBEY
37.	L.P.A/475/2014 IN (CWJC/20503 /2012)	1	SUNITA DEVI <b>VS</b> AAMOD KUMAR SAH GOND & ORS	Mr.SUSHIL KUMAR Mr.BINOD KUMAR SINGH Mr.S.RAZA AHMAD (AAG9)
38.	L.P.A/478/2014 IN (CWJC/20978 /2012)	1	YOGENDRA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK Mr.PANKAJ KUMAR SINHA Mr.RAM BALAK MAHTO (AG)
39.	L.P.A/481/2014 IN (CWJC/3004 /2014)	1	LAXMAN RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBHASH KUMAR JHA Mr.KUNDAN BHADUR SINGH (SC22)
40.	L.P.A/482/2014 IN (CWJC/9231 /2014)	1	REKHA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA Mr.GA1- SHYAM KISHORE SHARMA
41.	L.P.A/483/2014 IN (CWJC/4543 /2012)	1	SANJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR
42.	L.P.A/486/2014 IN (CWJC/11110 /2008)	1	KUSUM KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMJI KUMAR Mr.SHIVA SHANKAR PRASAD SINGH Mr.RAJIV ROY (GP5)
43.	MJC/626/2014 RESTORATION IN (L.P.A/129 /2014)	3	STATE OF BIHAR & ORS. <b>VS</b> BHUDEO PRASAD YADAV	Mr.BRISKETU SHARAN PANDEY Mr.ANJANI KUMAR (AAG6)
44.	MJC/926/2014 RESTORATION IN (L.P.A/1003 /1998)	6	DHARAM NATH SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH Mr.MANISH KUMAR

45. MJC/961/2014 RESTORATION IN (L.P.A/107 /2014)	1	THE REGISTRAR, BABA SAHEB BHIM RAO AMBEDKAR, BIHAR UNIVERSITY, MUZAFFARPUR & ORS. <b>VS</b> ABHISHEK KUMAR & ORS.	Mr. HARENDRA KUMAR TIWARY	Mr. RAJIV KUMAR SINGH (GP2)
46. MJC/1128/2014 RESTORATION IN (MJC/3747 /2012)	3	SANJAY PANDEY <b>VS</b> SEEMA PANDEY	Mr. AMARENDRA KUMAR SINGH	
47. MJC/1163/2014 RESTORATION IN (MA/675 /2010)	1	RAJESH KUMAR THAKUR <b>VS</b> SUSHILA KUMARI	Mr. PRABHAS RANJAN	
48. MJC/1671/2014 RESTORATION IN (CWJC/6050 /2014)	1	IQBAL AHMAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANJIT KUMAR SINGH	Mr. GIRIJISH KUMAR Mr. VINAY KIRTI SINGH
49. CWJC/10327/2014 C.A. TRIBUNAL	1	DILIP KUMAR JHA <b>VS</b> THE UNION OF INDIA & ORS	Mr. KALYAN SHANKAR	Mr. MAHESH PRASAD

**FOR HEARING I**

1. L.P.A/897/2012 IN (CWJC/13551 /2002)	2	THE STATE OF BIHAR & ORS <b>VS</b> RENUKA RANI	Mr. MD. ANIS AKHTAR Mr. S.K.SHARMA (GA3)	Mr. NAGENDRA UPADHYAY Mr. MAHENDRA PATHAK Mr. MAYA SHANKAR MISHRA
2. CWJC/10419/2009 C.A. TRIBUNAL	16	THE UNION OF INDIA & ORS <b>VS</b> SADANAND SINGH & ORS	Mr./MRS.NIVEDITA NIRVIKAR Mr./MRS.ARCHANA SINHA	
3. L.P.A/710/2014 IN (CWJC/11699 /2013)	3	DHANANJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR Mr. BIPIN KUMAR	
4. L.P.A/721/2014 with IN (CWJC/7135 /2013)	6	ASHESH KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NIKHIL KUMAR AGRAWAL Mr. ASHISH GIRI	Mr. SHRI NATH PATHAK Mr. DR. ANSHUMAN (SC14)
5. L.P.A/724/2014 LPA	3	VED PRAKASH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR Mr. BIPIN KUMAR	
6. L.P.A/725/2014 IN (CWJC/12131 /2013)	3	BHIRGU SAW & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SADANAND PASWAN	Mr. GA5-JAI SHANKAR BARNWAL
7. L.P.A/754/2014 IN (CWJC/8509 /2013)	4	KULANAND KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV KUMAR SINGH Mr. RAMA KANT SINGH	Mr. SC6- M.K.SINGH
8. L.P.A/786/2014 IN (CWJC/7181 /2013)	1	ABHYANAND & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANA PRATAP SINGH Mr. RANVIJAY NARAIN SINGH	Mr. S.A. ALAM (SC3)

**FOR HEARING II**

1. CWJC/13495/2008 with POST RETIRE, BOARD/COR	16	HARISHANKAR PRASAD <b>VS</b> THE STATE OF BIAHR & ORS	Mr. R.RANJAN(RAJAN) Mr. ARUN KUMAR ARUN Mr. CHANDRA KANT Mr. ANANT PRASAD SHRIVASTAVA Mr. VILAS KUMAR	Mr. (SC16) Mr. MITHILESH KUMAR PATHAK Mr. SHASHI BHUSHAN KUMAR Mr. ARUN KUMAR ARUN Mr. J.P.KARN Mr. VIKAS KUMAR Mr. R.S.PRADHAN Mr. S.B.KUMAR(SC7)
2. CWJC/2114/2010 with POST RETIRE, BOARD/CORP. SER.	4	MOHAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINHA	Mr. (GA1) Mr. ARUN KUMAR ARUN Mr. J.P.KARN Mr. S.K.SHARMA (GA3)
3. CWJC/2454/2010 POST RETIRE, BOARD/CORP. SER.	4	LAL BABU CHOUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINHA	Mr. (AAG11) Mr. J.P.KARN Mr. JITENDRA KUMAR ROY (CGC)

**Thursday the 26th June 2014  
SESSION'S COURT (AT 2.15 P.M.)  
Mr. Justice Iqbal Ahmed Ansari &  
Mr. Justice V.N. Sinha**

**TO BE MENTIONED**

1. CR. APP (DB)/878/2009 with	21	RAJAN TIWARI <b>VS</b> STATE OF BIHAR THRU. CBI	Mr. SUBODH KUMAR JHA Mr. KRISHNA KUMAR Mr. DR. ABHISHEK PRIYADARSHI	Mr. BIPIN KR. (SCCBI)
2. CR. APP (DB)/874/2009 with CR.APP(DB)	14	VIJAY KUMAR SHUKLA @ MUNNA SHUKLA <b>VS</b> STATE OF BIHAR THRU. CBI	Mr. MD.IMTEYAZ AHMAD Mr. SARVESHWAR TIWARY Mr. SUBODH KUMAR JHA Mr. JITENDRA KUMAR PANDEY Mr. MALAY KUMAR CHOUDHARY Mr. RAM CHANDRA JHA "RAMAN" Mr. PAWAN KUMAR 1 Mr. RAVI RANJAN 1 Mr. KAMLESH KUMAR SHARMA Mr. MANOJ KUMAR	Mr. BIPIN KUMAR(SCCBI)
3. CR. APP (DB)/865/2009 with CR.APP(DB)	8	MANTU TIWARI <b>VS</b> STATE OF BIHAR	Mr. CHANDRA MOHAN JHA	Mr. A.K. SINHA(APP)
4. CR. APP (DB)/859/2009 with CR.APP(DB)	1	LALLAN SINGH <b>VS</b> THE STATE OF BIHAR THRU. CBI.	Mr. RAJ KUMAR Mr. VIJAY KUMAR	Mr. BIPIN KR. SINGH(SCCBI)
5. CR. APP (DB)/898/2009 with CR.APP(DB)	1	CAPTAN SUNIL SINGH <b>VS</b> STATE OF BIHAR THRU. CBI	Mr. RAJ KUMAR Mr. VIJAY KUMAR	Mr. BIPIN KR. SINHA(SCCBI) Mr. RAKESH KR. (SPL.PPCBI)

<b>PATNA HIGH COURT</b>	<b>20</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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6.	CR. APP (DB)/871/2009 with CR.APP(DB)	1	RAM NIRANJAN CHOUDHARY <b>VS</b> STATE OF BIHAR THRU.CBI	Mr.MITHILESH KUMAR RAI Mr.J.K.GIRI Mr.VIRENDRA KR.ROY	Mr.BIPIN KR.SINHA(SCCBI)
7.	CR. APP (DB)/825/2009 with CR.APP(DB)	1	SURAJ BHAN SINGH @ SURAJ SINGH @ SURJA <b>VS</b> STATE OF BIHAR THRU.CBI	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.BIPIN KR.SINHA(SCCBI)
8.	CR. APP (DB)/899/2009 with CR.APP(DB)	1	MUKESH SINGH <b>VS</b> STATE OF BIHAR THEU.CBI	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.BIPIN KR.(SCCBI)
9.	CR. APP (DB)/778/2009 CR.APP(DB)	1	SHASHI KUMAR RAI <b>VS</b> STATE OF BIHAR THRU.C.B.I.	Mr.MD. SUFIYAN Mr.SHASHI BHUSHAN KUMAR -MANGLAM Smt.ANITA KUMARI	Smt.BIPIN KR.(SCCBI)

N.B.: Hon'ble Mr. Justice Iqbal Ahmed Ansari will again sit with Justice Smt. Anjana Mishra after Spl. D.B. cases.

**Thursday the 26th June 2014**  
**Court No. 8(AT 10:30 A.M.)**  
**Mr. Justice Navin Sinha &**  
**Mr. Justice Jitendra Mohan Sharma**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS</u></b>					
1.	CWJC/11292/1998 REM/DIS/ITER, NON GAZET	14 SHIVA NARAIN RAI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINHA	Mr.(GP3) Mr.RAJESH KUMAR VERMA (SC27)	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	MA/498/2013	3 MANOJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH	Mr.MAYANAND JHA	
<b><u>FOR HEARING UNDER ORDER 41 RULE 11 CPC</u></b>					
1.	MA/68/2010	5 DIWAKAR PRASAD <b>VS</b> SMT. MANORMA PRASAD & ORS.	Mr.BIMLENDU MISHRA Mr.POONAM MISHRA		
2.	MA/134/2010	11 RANJIT KUMAR SETH <b>VS</b> ANITA DEVI & ANR.	Mr.ONKAR NATH Mr.AJAY KUMAR SHARMA	Mr.GOPAL BOHRA Mr.RAM PRAWESH KUMAR Mr.SUNIL KUMAR SHARMA Mr.GIRISH RAJ	
3.	MA/531/2010	6 REENA DEVI <b>VS</b> SANTESH KUMAR GUPTA @ SANTOSH	Mr.ARJUN PRASAD KESHARI	Mr.ASHOK KUMAR CHOUDHARY	
4.	MA/609/2010	2 NARESH PRASAD <b>VS</b> SMT. BIMLA DEVI	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVEEN KUMAR		
5.	MA/659/2010	8 SONI DEVI <b>VS</b> ANIL KUMAR	Mr.SATYA NARAYAN MISHRA Mr.BASANT KUMAR MISHRA	Mr.SANJAY KUMAR	
6.	MA/696/2010	11 BIRENDRA MAHTO <b>VS</b> SUNITA DEVI @ CHINTA DEVI	Mr.RAGHUNATH SINGH Mr.KUMAR RAJEEV	Mr.NAVIN SHARMA Mr.RANJEET KUMAR	
7.	MA/805/2010	7 KANCHAN DEVI <b>VS</b> PREM KUMAR	Mr.SUNIL KUMAR	Mr.RAJANI RANJAN PD. SINGH	
8.	MA/903/2010	4 SANTOSH KUMAR <b>VS</b> RAGINI DEVI	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHANDRA GIRI		
9.	MA/86/2011	5 MD. ASLAM <b>VS</b> HAMIDUN NISSA & ORS	Mr.VINEETA SINHA Mr.ANJANI KUMAR SINHA-1		
10.	MA/101/2011	5 SMT. BINA DEVI <b>VS</b> RAM PARIKSHAN SINGH	Mr.RAJANI KANT JHA	Mr.DHARMENDRA JHA	
11.	MA/187/2011	11 RAGHUBANSH SINGH <b>VS</b> SMT. MALA DEVI	Mr.PANKAJ KUMAR DAS Mr.PANKAJ KUMAR SINGH		
12.	MA/692/2011	3 MANOJ PATHAK <b>VS</b> VINITA PATHAK	Mr.SUBODH KUMAR JHA Mr.BIDHAN CHANDRA JHA Mr.SARVESHWAR TIWARY Mr.KRISHNA KUMAR	Mr.RAJEEV RANJAN Mr.BELA SINGH	
13.	MA/543/2012	5 ASHISH SHARMA <b>VS</b> SUMITA SHARMA	Mr.VIVEKANAND VIVEK	Mr.VIVEK PRASAD	
14.	MA/616/2012	3 RISHI KESH RAI <b>VS</b> USHA DEVI	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.VIJAY KUMAR	
15.	MA/823/2012	5 PUSHPA KUMARI <b>VS</b> TRIPURAIR PRASAD	Mr.BIRENDRA KUMAR		
16.	MA/72/2013	4 NAVIN KUMAR RAI @ NABIN KUMAR ROY <b>VS</b> SMT. SUDHA RAI	Mr.AJIT KUMAR Mr.AVINASH KUMAR		
17.	MA/234/2013	5 DR. MANOJ HARI GUPTA <b>VS</b> SMT. SUMAN PRASAD	Mr.AJAY KUMAR SINHA Mr.SARITA KUMARI		
18.	MA/639/2013	5 SUNILA DEVI <b>VS</b> PANKAJ KUMAR	Mr.AJAY KUMAR TIWARI		
19.	MA/640/2013	5 SUNILA DEVI <b>VS</b> PANKAJ KUMAR	Mr.AJAY KUMAR TIWARI		

<b>PATNA HIGH COURT</b>	<b>21</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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20.	MA/673/2013	3	RABINDRA PRASAD <b>VS</b> SITA DEVI	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.JITENDRA KISHORE VERMA	Mr.ADITYA NARAYAN SINGH-1
21.	MA/725/2013	4	SHOVA DEVI @ SHOVA RAI <b>VS</b> JITENDRA KUAMR RAI	Mr.CHANDRA HAS MISHRA	Mr.SATISH KUMAR Mr.ASHOK KUMAR
22.	MA/734/2013	2	RAJESH KUMAR @ RAJESH CHOUDHARI <b>VS</b> USHA DEVI	Mr.BRIJ BIHARI TIWARY	
23.	MA/65/2014 IN (MJC/5591 /2012)	7	BABUA NAND SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.JAGANNATH SINGH

**FOR HEARING I**

1.	MA/351/2010	9	SUBITA DEVI @ SUBITA KUMARI <b>VS</b> SUJIT KUMAR & ORS.	Mr.ARJUN PD. KESHRI	Mr.RANA VIKRAM SINGH
2.	MA/768/2011	13	DR. SIDHDHARTH @ DR. SIDHARTH <b>VS</b> MRS. KARUNA	Smt.NUTAN SAHAY	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN

**FOR HEARING II**

1.	MA/191/2009	7	BRAJ KISHORE SINGH <b>VS</b> THE STATE OF BIHAR & ANR	Mr.UPENDRA KUMAR CHOUBEY	Mr.MANISH KUMAR Mr.SANJAY PARAMSANI
2.	MA/773/2009	7	RAJESH KUMAR <b>VS</b> SMT. SHYAMALA GUPTA	Mr.UPENDRA KUMAR SINGH	Mr.K.B.N.SINGH Mr.SHASHI BHUSHAN KUMAR Mr.ANIL KR.SRIVASTAVA
3.	CWJC/7108/2009 OTHERS, SCHOOL SER.	5	RAM KUWAR SINGH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANA ISHWAR CHANDRA	Mr.(AAG2) Mr.BINOD KUMAR SINGH
4.	MA/321/2010	3	SADHANA SINHA <b>VS</b> ARVIND KUMAR SINHA	Mr.RAJNEESH	Mr.ANNAPURNA GUPTA Mr.GOVIND PRASAD SINHA
5.	MA/553/2010	14	UMESH KUMAR <b>VS</b> SMT. MEENA DEVI	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.NAWAL KISHORE SINGH Mr.AJAY KUMAR Mr.PAWAN KR.SINGH
6.	MA/583/2010	5	BHONU IDRISHI <b>VS</b> ANINA KHATOON & ANR.	Mr.KALI PRASANNA DUBEY	Mr.SUNIL KUMAR TIWARY
7.	MA/610/2010	9	GAJENDRA PRASAD <b>VS</b> SMT. KUMARI CHANDRA KALA @ CHU	Mr.SATISH CHANDRA MISHRA	Mr.ANIL JAYASWAL Mr.UPENDRA KUMAR SINGH Mr./MRS.ANJANA BHAGAT
8.	MA/664/2010	7	RAKESH KUMAR <b>VS</b> SRIMATI SANDHYA DEVI @ GURIA K	Mr.VISHWAJEET KUMAR MISHRA Mr.SUBODH KUMAR Mr.ASHUTOSH TRIPATHI Mr.AWANISH KR. PANDEY	Mr.SHIV KUMAR DWIVEDI
9.	MA/988/2010	7	SEEMA <b>VS</b> SUMAN KUMAR SINHA	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SANJAY KUMAR Mr.PRAVIN CHANDRA PRASAD

**Thursday the 26th June 2014  
Court No. 11(AT 10:30 A.M.)  
Mr. Justice V.N. Sinha &  
Mr. Justice Prabhat Kumar Jha**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1.	CR. APP (DB)/98/2013 with R.I.FOR LIFE(302,149)-	8	SADHU SHARAN RAI & ORS <b>VS</b> THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.A.K.SINHA(APP) Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.ARVIND KUMAR MOUAR
2.	CR. APP (DB)/246/2013 R.I. FOR LIFE (302)-IP CR.APP(DB)	5	VIJAY RAI <b>VS</b> THE STATE OF BIHAR	Mr.ANURAG PANDEY Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.RAVI RANJAN	Mr.AJAY MISHRA (APP)
3.	CR. APP (DB)/249/2014 R.I. FOR LIFE(302,149)	2	SHEETAL MANDAL & ORS <b>VS</b> THE STATE OF BIHAR	Mr.MD. SHAMIMUL HODA	Mr.A.SHARMA(APP) Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY
4.	CR. APP (DB)/308/2014 R.I. FOR LIFE(302,34)I	3	BHUBNESHWAR TANTI <b>VS</b> THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.A.K.SINHA(APP)
5.	CR. APP (DB)/410/2014 R.I. FOR LIFE (302) IP	2	DILIP RAM <b>VS</b> THE STATE OF BIHAR	Mr.AJAY KUMAR THAKUR Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.G.P. JAISWAL (APP)

**FOR ORDERS (ON OFFICE NOTES)**

1.	CR. APP (DB)/1138/2012 R.I.FOR LIFE(302/34)-I	15	CHHOTAN BELDAR & ORS <b>VS</b> THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.PRAMOD KUMAR Mr.SAVITRI DEVI Mr.RITESH KUMAR Mr.DEO RAJ KUMAR PRASAD	Mr.D.K.SINHA(APP)
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2. CR. APP (DB)/665/2013 R.I.FOR LIFE(302/34)-I	7 HRIDAY YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINHA -2 Mr.RABINDRA KUMAR Mr.SURESH SINGH	Mr.AJAY MISHRA (APP) Mr.RAJEEV RANJAN SINHA
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**FOR ORDERS (ON PETITIONS)**

1. CR. APP (DB)/92/2014 R.I. FOR LIFE (302/34) IA- 736/2014	2 SRI PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.AJAY MISHRA (APP)
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**FOR ADMISSION II**

1. CR. APP (DB)/192/2013 AGAINST ACQUITTAL(302/	13 RAM CHANDRA SHARMA <b>VS</b> STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	Mr.ABHIMANU SHARMA(APP) Mr.RAVI SHANKER PANKAJ Ms.SONI SHRIVASTAVA Mr.AMRENDRA KR @ DR. AMRENDRA KR
2. CR. APP (DB)/485/2014 R.I.FOR LIFE(302,354)-	2 ARVIND BIND & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.SUSHIL KUMAR JHA Mr.SURYA KANT MISHRA Mr.BAM BAHADUR JHA	Mr.A.K.SINHA(APP)
3. CR. APP (DB)/503/2014 R.I. FOR LIFE (302/34)	1 GANESHI MAHTO @ GANESH SAH <b>VS</b> THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.AJAY MISHRA (APP)

**FOR HEARING I**

1. D. REF./7/2013 with	9 THE STATE OF BIHAR <b>VS</b> ARJUN CHOURASIA & ORS.	Mr.	Mr.BHAWESH KR. (A/C)
2. D. REF./8/2013 with D.R.	1 THE STATE OF BIHAR <b>VS</b> TARKESHWAR PRASAD @ TALKESHWAR SAH	Mr.	Mr.MADHURI KUMARI (A.C.)
3. CR. APP (DB)/446/2013 with DEATH SENTENCED (302)- D.R.	2 TARKESHWAR PRASAD @ TALKESHWAR SAH <b>VS</b> THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NEERAJ KR.@SANIDH (A.C)	S.C.MISHRA (APP) Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH
4. CR. APP (DB)/483/2013 with R.I.FOR LIFE(302,120B) D.R.	2 NISHU KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAVINDRA KUMAR Mr.SONI SRIVASTAVA (A.C.)	Mr.A.K.SINHA(APP) Mr.BIRENDRA KUMAR SINGH Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.DR. RAJESH KUMAR SINGH
5. CR. APP (DB)/497/2013 with DEATH SENTENCE(302/120 D.R.	2 ASHOK PRASAD @ NAGA <b>VS</b> THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.PRABHU NARAYAN SHARMA	Mr.ABHIMANYU SHARMA (APP) Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH
6. CR. APP (DB)/934/2013 SENTENCED TO DEATH(302 D.R.	2 ARJUN CHOURASIA & ANR <b>VS</b> THE STATE OF BIHAR	Mr.BAIDYA NATH THAKUR Mr.RAM NIWAS PRASAD Mr.SHANKAR KUMAR THAKUR	Mr.S.B.VERMA(APP) Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH

Heard IN Part

7. D. REF./12/2013 with	1 STATE OF BIHAR <b>VS</b> KRISHNA NANDAN SHARMA & ANR.	Mr.	
8. CR. APP (DB)/997/2013 with R.I.FOR LIFE(302,149)- D.R.	4 KRISHNA NANDAN SHARMA & ANR <b>VS</b> THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.DHANANJAY KUMAR Mr.NILESH KUMAR	Mr.S.B.VERMA(APP)
9. CR. APP (DB)/1003/2013 with R.I.FOR LIFE(302,149)- D.R.	2 UMESH SHARMA & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.PRABHU NARAYAN SHARMA	Mr.AJAY MISHRA(APP)
10. CR. APP (DB)/975/2013 R.I.FOR LIFE(302,149)- D.R.	13 CHHOTE SHARMA & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.JAVED ASLAM Mr.YUGAL KISHORE	Mr.S.B.VERMA(APP)
11. CR. APP (DB)/263/2010	3 MANOJ RAM @ DIGHA RAM <b>VS</b> THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.KAILASH NATH DIWAKAR Mr.MUKESH KUMAR	Mr.D.K.SINHA (APP)
12. CR. APP (DB)/430/2007 with	9 RAMJI SINGH <b>VS</b> STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RABINDRA KUMAR Mr.SYED HUSSAIN MAJEED	Mr.APP.
13. CR. APP (DB)/341/2007 with CR.APP(DB)	1 VIJAY KUMAR SINGH <b>VS</b> STATE OF BIHAR	Mr.ISHWARI SINGH Mr.PUNITA KUMARI SINGH	Mr.(APP)
14. CR. REV./726/2007 CR.APP(DB)	1 NITU SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA 2	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR SINHA Mr.UMA SHANKAR SHARMA Mr.SYED ASGHAR NAJMI Mr.APP.
15. CR. APP (DB)/137/2007 with	13 MD. YASHIN & ORS <b>VS</b> STATE OF BIHAR	Mr.RAJ KUMAR Mr.SANJAY KUMAR	Mr.APP.
16. CR. APP (DB)/140/2007 with CR.APP(DB)	2 AKLESHUR RAHMAN <b>VS</b> STATE OF BIHAR	Mr.RAJ KUMAR Mr.SANJAY KUMAR	Mr.APP.
17. CR. APP (DB)/317/2007 CR.APP(DB)	10 AFAN ALI @ AFAN BHATIA & ORS <b>VS</b> STATE OF BIHAR	Mr.RAJ KUMAR Mr.SANJAY KUMAR Mr.SHAILESH KUMAR Mr.SATISH KR. SINHA Mr.ZAIMUL ABEDIN	Mr.APP.
18. CR. APP (DB)/1183/2008	10 ASHOK YADAV & ORS <b>VS</b> STATE OF BIHAR	Mr.MD.IRSHAD Mr.NARESH DIKSHIT Mr.SANJEEV KUMAR Mr.SANJEEV KUMAR Mr.KUNAL TIWARY Mr.NEERAJ KR.@SANIDH (A.C) Mr.BRIJ BIHARI TIWARY	Mr.D.K.SINHA(APP) Mr.BHIM SEN PRASAD

<b>PATNA HIGH COURT</b>	<b>23</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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19. CR. APP (DB)/191/2009 with	8	SADHU SAO & ORS <b>VS</b> STATE OF BIHAR	Mr.ARUN Mr.RANJEET KUMAR Mr.SUNIL KUMAR Mr.SANJAY KUMAR @ S.K	Mr.D.K.SINHA(APP)
20. CR. APP (DB)/121/2009 with CR.APP(DB)	1	SAIJU RAM <b>VS</b> STATE OF BIHAR	Mr.JHARKHANDI UPADHYAY Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.AMIT PRAKASH Mr.SYED ASGHER NAJMI Mr.SONI SHRIVATAVA Mr.MANISH KUMAR 3	Mr.A.K.SINHA(APP)
21. CR. APP (DB)/209/2009 with CR.APP(DB)	1	SANTU RAM @ LAXMAN RAM <b>VS</b> STATE OF BIHAR	Mr.B.N.SINGH Mr.SANJAY KUMAR PANDEY 1	Mr.D.K.SINHA(APP)
22. CR. APP (DB)/239/2009 with CR.APP(DB)	1	RAJ NANDAN RAM @ RAJ NANDAN PRASAD & ORS <b>VS</b> STATE OF BIHAR	Mr.SUNIL KUMAR DUBEY Mr.SUNIL KUMAR DUBEY Mr.SHAIENDRA KUMAR Mr.PREM RANJAN KUMAR Mr.MD. ZIAUL QUAMAR Mr.AJAY KUMAR Mr.ALOK KUMAR ALOK	Mr.A.K.SINHA(APP)
23. CR. APP (DB)/243/2009 CR.APP(DB)	1	ASHOK KUMAR SINHA <b>VS</b> STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.D.K.SINHA(APP)
24. CR. APP (DB)/441/2009	2	SUBODH KUMAR <b>VS</b> STATE OF BIHAR	Mr.MAKARDHWAJ UPADHYAY Mr.PRAMOD KUMAR Mr.AKHAURI KAMAL K. SAHAY Mr.RAJ BANSH DUBEY	Mr.A.SHARMA(APP) Mr.LAKSHMI KANT SHARMA Mr.HARENDRA KUMAR SINGH Mr.RAJESH KUMAR
25. CR. APP (DB)/760/2009	9	GYAN RAVI DAS @ GYAN PRAKASH <b>VS</b> STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.MANISH KUMAR NO 13 Mr.BINOD MURARI MISHRA Mr.JAVED ASLAM Mr.PREM KUMAR Mr.SUNIL KUMAR PATHAK Mr.ASHOK KUMAR KASHYAP	Mr.G.P.JAISWAL(APP) Mr.THRESIAMMA K.P Mr.HEMANT KUMAR Mr.K.M.JOSEPH
26. CR. APP (DB)/232/2010 with	19	JANARDAN SINGH <b>VS</b> STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.D.K.SINHA(APP) Mr.JAVED ASLAM Mr.ANSUL Mr.MANISH KUMAR
27. CR. APP (DB)/254/2010 with CR.APP(DB)	1	RANJIT KUMAR SINGH @ MANJHI SINGH @ RANJIT SINGH <b>VS</b> STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.A.K.SINGH(APP) Mr.ANSUL Mr.NARESH DASS
28. CR. APP (DB)/422/2010 CR.APP(DB)	1	SANJIT KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.D.K.SINHA (APP) Mr.JAVED ASLAM Mr.ANSUL Mr.ASHOK KUMAR KASHYAP
29. CR. APP (DB)/1154/2010	9	RAJ KISHORE CHOUDHARY & ANR. <b>VS</b> STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.RAJU GIRI Mr.MRIGENDRA KR.SINGH	Mr.D.K.SINHA(APP) Mr.RAM KUMAR SINGH Mr.NARESH CHANDRA VERMA
30. CR. APP (DB)/68/2011	4	RAMA SHANKAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.A.SHARMA(APP)
31. CR. APP (DB)/104/2011 with	5	RUDAL YADAV <b>VS</b> THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.D.K.SINHA(APP)
32. CR. APP (DB)/143/2011 with CR.APP(DB)	2	PANKAJ NIGAM @ SONU KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Smt.MADHURI KUMARI	Smt.D.K.SINHA (APP)
33. CR. APP (DB)/147/2011 CR.APP(DB)	1	SITARAM YADAV <b>VS</b> THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Smt.D.K.SINHA (APP)
34. CR. APP (SJ)/157/2011 with	6	SURAJ SINGH ALIAS TINKU SINGH <b>VS</b> THE STATE OF BIHAR	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA Mr.MANISH KUMAR NO 13	Mr.AJAY MISHRA(APP) Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR II
35. CR. APP (SJ)/28/2011 with CR. APP(SJ)	1	MOHAN SINGH @ DHURI SINGH <b>VS</b> THE STATE OF BIHAR	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA Mr.MANISH KUMAR NO 13	Mr.AJAY MISHRA(APP)
36. CR. APP (DB)/154/2011 CR. APP(SJ)	2	RAVINDRA PRASAD AZAD @ BOBBY SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.AJAY MISHRA (APP) Mr.MUKESH KUMAR JHA Mr.MANISH KUMAR NO 13 Mr.AMAR NATH SINGH
37. CR. APP (DB)/708/2011 with	21	NAWNEET KUMAR @ CHHUNU <b>VS</b> THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.RAJ DULAR SAH	Mr.A.K.SINHA (APP) Mr.MD. NAJMUL HODA
38. CR. APP (DB)/547/2011 CR.APP(DB)	1	AMIT KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.A.K.SINHA(APP) Mr.NAJMUL HODA
<b>FOR HEARING II</b>				
1. CR. APP (DB)/1016/2013 R.I. FOR 15 YEARS(20,2	10	BHARAT BHAGAT <b>VS</b> THE STATE OF BIHAR	Mr.RANJEET KUMAR PANDEY Mr.RADHE SHYAM KUMAR	Mr.AJAY MISHRA (APP)

2.	CR. APP (DB)/84/1990	12	NARAYAN JHA <b>VS</b> THE STATE OF BIHAR	Mr.. Mr.AMISH KUMAR Mr.ASHOK KUMAR CHAUDHRY Mr.DHIRENDRA KUMAR JHA	Mr.P.P Mr.RAMNARESH SINGH NO-3 Mr.ANIL KUMAR NO-6
3.	CR. APP (DB)/176/1991	1	FAGU LAL SINGH <b>VS</b> THE STATE OF BIHAR	Mr.. Mr.N.A.SHAMSI	Mr.P.P Mr.(APP)
4.	CR. APP (DB)/179/1991	1	JAGDISH SHARMA <b>VS</b> THE STATE OF BIHAR	Mr.. Mr.UDAY KANT THAKUR Mr.BISHNU KANT DUBEY	Mr.A.P.P.
5.	CR. APP (DB)/191/1991	1	LAL BAHADUR SAH <b>VS</b> STATE	Mr.ANIL KR. MISHRA Mr.SYED WAZIR ALI Mr.ANIL KUMAR Mr.MARKANDEYA SINGH	Mr.P.P.
6.	CR. APP (DB)/197/1991	1	SAUKHI YADAV <b>VS</b> THE STATE OF BIHAR	Mr.. Mr.BASUDEO PRASAD	Mr.P.P
7.	CR. APP (DB)/320/1991	1	LAKHAN DUSADH AND ANR. <b>VS</b> THE STATE OF BIHAR	Mr.. Mr.ALOK KUMAR SINHA Mr.BAKSHI SHYAM KRISHNA SAHAY Mr.MURARI PRASHAD SINHA	Mr.(P.P.)
8.	CR. APP (DB)/389/1991	1	KANHAI GOPE <b>VS</b> THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.AYODHA PD. SINHA Mr.MAHESH PD. NO.III	Mr.A.P.P.
9.	MA/332/2006	3	COMMISSIONER OF INCOME TAX <b>VS</b> TAKSHILA EDUCATION SOCIETY	Mr.ARCHANA SINHA Mr.Y.K.SHARAN Mr.HARSHWARDHAN PRASAD	Mr.AJAY KUMAR RASTOGI Mr.SHAIENDRA KUMAR
10.	CR. REV./934/2006	3	CHANDAN THAKUR <b>VS</b> STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.BINOD KUMAR YADAV Mr.AVINASH Mr.SHAMBHUNATH 'SUMAN' Mr.DURGESH NANDAN	Mr.APP.
11.	CR. APP (DB)/1194/2008	2	PRAMOD SINGH <b>VS</b> STATE OF BIHAR	Mr.BHARAT LAL Mr.RABI BHUSHAN	Mr.A.K.SINHA(APP)
12.	CR. APP (DB)/336/2009	2	JAI RAM CHAUDHARY <b>VS</b> STATE OF BIHAR	Mr.LAL BAHADUR PANDEY Mr.DHARMENDRA KUMAR SINGH Mr.RAGHUNATH SINGH Mr.AMITESH KUMAR Mr.SADA NAND RAY Mr.ARVIND KUMAR	Mr.D.KR.SINHA(APP) Mr.KRIPA NATH YADAV Mr.ARVIND SAROJ

(AFTER SPL. D.B. OF S's Ct.)

**FOR ORDERS**

1.	CWJC/21443/2012 with PUBLIC INTEREST LITIGA	16	NAGRIK ADHIKAR MANCH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIW KUMAR PRABHAKAR Mr.ARVIND KUMAR SHARMA	Mr.LALIT KISHOR (AAG1) Mr.N. A. SHAMSI (A.S.G.) Mr.BIPIN KUMAR SINHA Mr.KUNAL TIWARY (CGC) Mr.P.L.JAISWAL (CGC)
2.	CWJC/12456/2013 PUBLIC INTEREST LITIGATION	3	RAJNEESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH	Mr.DEVENDRA KR SINHA ( )
3.	CWJC/22155/2012 with PUBLIC INTEREST LITIGA	21	PRASHANT SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR Mr.BINDHYACHAL SINGH Mr.MANISH KUMAR SINGH Mr.DEEPAK KUMAR Mr.RAJEEV RANJAN PRASAD	Mr.P.K. VERMA (AAG5) Mr.SANJAY SINGH THAKUR Mr.MRITUNJAY KUMAR
4.	CWJC/150/2013 PUBLIC INTEREST LITIGATION	2	KRISHNA MOHAN PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA MOHAN PRASAD	Mr.KINKAR KUMAR ( )
5.	CWJC/8397/2013 PUBLIC INTEREST LITIGA	4	LAXMAN TIWARI @ LACHMAN TIWARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.RAJIV ROY (GP5)
6.	CWJC/9693/2013 PUBLIC INTEREST LITIGA	14	SWAMI RAKESH @ RAKESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SHRI NATH PATHAK	Mr.ANJANI KUMAR (AAG10) Smt.BINITA SINGH Mr.BISHWA BIBHUTI KUMAR SINGH
7.	CWJC/10292/2013 with PUBLIC INTEREST LITIGA	4	ASHISH KUMAR SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DR. KISLAY Mr.DR. KISLAY Mr.JYOTI RANJAN JHA	Mr.LALIT KISHORE(PAAG.) Mr.MRIGANK MAULI Mr.SHRI NATH PATHAK
8.	CWJC/15319/2013 PUBLIC INTEREST LITIGATION	5	ARUN KUMAR DEO <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.DEVENDRA KR SINHA ( )
9.	CWJC/10303/2013 with PUBLIC INTEREST LITIGA	16	VIKASH CHANDRA GUDDU BABA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GANESH PRASAD SINGH Mr.SURENDRA KUMAR SINGH Mr.SHEKHAR SINGH Mr.SHREE NIVAS MADHUVAN	Mr.DEVENDRA KR SINHA (AAG2) Mr.MRIGANK MAULI Mr.RAMAKANT SHARMA Mr.ANJANI KUMAR (AAG-6)
10.	CWJC/15045/2013 PUBLIC INTEREST LITIGATION	8	VIKASH CHANDRA GUDDU BABA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH	Mr.DEVENDRA KR SINHA ( ) Mr.ANJANI KUMAR (AAG-6) Mr.RAMAKANT SHARMA
11.	CWJC/11465/2013 PUBLIC INTEREST LITIGA	13	MANOJ KUMAR <b>VS</b> THE COMMISSIONER NAVODAYA VIDYALAYA SAMITI & ORS	Mr.MANOJ KUMAR	Mr.NIVEDITA NIRVIKAR (GP3) Mr.SIDDHARTHA PRASAD Mr.SURENDRA KISHORE THAKUR

PATNA HIGH COURT		25	Thursday 26 <sup>th</sup> June, 2014		
12.	CWJC/11803/2013 with PUBLIC INTEREST LITIGA	16	DR. ASHOK KUMAR SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANTOSH CHANDRA BHASKAR Mr.SUDHIR KUMAR JHA Mr.SUNIL KUMAR	Mr.SHYAM KISHOR SHARMA (GA3) Mr.BISHWA BIBHUTI KUMAR SINGH
13.	CWJC/16671/2013 with PUBLIC INTEREST LITIGATION	2	RAM JANAM MAHTO & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR SINGH Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.AJAY KUMAR SHARMA	Mr.AJAY () Mr.HARGOVIND SINGH HIMKAR
14.	CWJC/3324/2014 PUBLIC INTEREST LITIGATION	3	SMT. KAMLA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.APURVA KUMAR Mr.KUMAR VIKRAM Mr.AKSHAY LAL PRASAD	Mr.DEVENDRA KR SINHA () Mr.HARGOVIND SINGH HIMKAR
15.	CWJC/14342/2013 PUBLIC INTEREST LITIGA	9	VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE <b>VS</b> STATE OF BIHAR & ANR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.P.N. SAHI (AAG14)
16.	CWJC/14382/2013 PUBLIC INTEREST LITIGA	3	SANJAY SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT	Mr.DEVENDRA KR SINHA (AAG2)
17.	CWJC/17267/2013 PUBLIC INTEREST LITIGA	8	SURENDRA KUMAR MISHRA & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI KANT KUMAR Mr.BHAGYA NARAYAN JHA	Mr.LALIT KISHORE (PAAG)
18.	CWJC/19865/2013 PUBLIC INTEREST LITIGA	10	MUKESH RANJAN & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA	Mr.PARTH SHARTHI (SC10) Mr.SURENDRA KISHORE THAKUR Mr.PARTHA SARTHY (GA11)
19.	CWJC/21462/2013 P.I.L. (SUO MOTU) PUBLIC INTEREST LITIGA	13	IN THE MATTER OF NEWS REPORTS PUBLISHED IN THE HINDUSTAN TIMES, PATNA DATED 24/10/2013 <b>VS</b> THE STATE OF BIHAR & ORS	Mr. Mr.DR. ANSHUMAN	Mr.S.D. SANJAY (AAG12) Mr.ROSHAN KUMAR MISHRA Mr.SHRI NATH PATHAK Mr.DR. ANSHUMAN Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA
20.	CWJC/22936/2013 PUBLIC INTEREST LITIGA	8	SAROJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM PRAWESH KUMAR	Mr.ANJANI KUMAR (AAG10) Mr.ASHOK KUMAR Mr.ANJANI KUMAR (AAG-6)
21.	CWJC/2389/2014 with PUBLIC INTEREST LITIGA	7	DWIVEDY SURENDRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.AAG-6 ANJANI KUMAR Mr.BINDHYACHAL SINGH Mr.PRASHANT SINHA Mr.ANIL KUMAR SINHA
22.	CWJC/8911/2014 PUBLIC INTEREST LITIGATION	2	COUNCIL FOR PROTECTION OF PUBLIC RIGHTS AND WELFARE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR Mr.SHILPI KESHRI	Mr.DEVENDRA KR SINHA () Mr.ANIL KUMAR SINHA
23.	CWJC/2643/2014 PUBLIC INTEREST LITIGA	5	MURLIDHAR JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.GA1- S.K.SHARMA Mr.RAJENDRA PRASAD Smt.BINITA SINGH
24.	CWJC/2644/2014 PUBLIC INTEREST LITIGA	4	KANHAIYA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SINGH	Mr.AAG2- D.K.SINHA
25.	CWJC/2645/2014 PUBLIC INTEREST LITIGA	7	JAGDISH SINGH AGING 42 <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR SINHA	Mr.GA9-A.K.SINHA Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
26.	CWJC/3400/2014 PUBLIC INTEREST LITIGA	4	RAJ KISHORE SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.FUL MAN SINGH Mr.RAMA KANT JHA Mr.SUNIL KUMAR SINGH NO-10	Mr.GA9- ANIL KUMAR SINHA Mr.SANTOSH KUMAR
27.	CWJC/3963/2014 PUBLIC INTEREST LITIGA	3	MIRZA HASIBULLAH BEIG & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABDUL WADOOD	Mr.GA-1 S.K.SHARMA
28.	CWJC/3987/2014 PUBLIC INTEREST LITIGA	4	AWADH KISHORE PRASAD & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KR SINGH NO. 6	Mr.GA-11 PARTHA SHARATHA
29.	CWJC/4042/2014 PUBLIC INTEREST LITIGA	4	MD. AYUB <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DHANANJAI KUMAR SINGH Mr.RAKESH KUMAR Mr.JYOTI RANJAN JHA	Mr.AAG-10 P.N.SHAHI Smt.BINITA SINGH
30.	CWJC/4524/2014 PUBLIC INTEREST LITIGA	3	SHASHI SHEKHAR SOCIAL ACTIVIST & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr.RAJEEV SHEKHAR	Mr.GA-12 AJAY Mr.N. A. SHAMSI (A.S.G.)
31.	CWJC/5029/2014 PUBLIC INTEREST LITIGA	3	ASHISH KUMAR SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.NIKHILESH KUMAR	Mr.DEVENDRA KR SINHA (AAG2)
32.	CWJC/6158/2014 PUBLIC INTEREST LITIGA	4	RAM BRIKSH SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.GA9- ANIL KUMAR SINHA Mr.ASHOK KUMAR SINHA NO.-2 Mr.OM PRAKASH AGRAWAL
33.	CWJC/6332/2014 PUBLIC INTEREST LITIGA	2	CHANDRA KISHORE PARASAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.GA13- NAMRATA MISHRA Mr.AWADHESH KUMAR
34.	CWJC/7160/2014 PUBLIC INTEREST LITIGA	2	NUNDAN KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR MANOJ	Mr.AAG-13 ASHOK KR. CHOUDHARY
35.	CWJC/7472/2014 PUBLIC INTEREST LITIGA	2	AKHILESH <b>VS</b> THE UNION OF INDIA & ORS	Ms.SHRUTI SINHA Mr.KUMAR RAJEEV	Mr.GA12- AJAY Mr.N. A. SHAMSI (A.S.G.) Mr.ANSHUMAN SINGH Mr.SHRI NATH PATHAK
36.	CWJC/8456/2014 PUBLIC INTEREST LITIGA	2	SUMIT KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.ROY SHIVAJI NATH (AAG3) Mr.PIYUSH LALL
37.	CWJC/8582/2014 PUBLIC INTEREST LITIGA	2	TINKU KHANNA <b>VS</b> THE UNION OF INDIA & ORS	Mr.ANJANA MISHRA Mr.NAGENDRA KUMAR	Mr.AAG6- ANJANI KUMAR Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.ANSHUMAN SINGH Mr.GIRIJISH KUMAR
38.	CWJC/8927/2014 PUBLIC INTEREST LITIGA	1	SRI RAM PRAKASH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JYOTI RANJAN JHA	Mr.LALIT KISHORE(PAAG)

<b>PATNA HIGH COURT</b>	<b>26</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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39.	CWJC/9197/2014 PUBLIC INTEREST LITIGA	1	SHEONANDAN TIWARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIW KUMAR PRABHAKAR Mr. RAJESH KUMAR SINGH	Mr. AAG6- ANJANI KUMAR
40.	CWJC/9278/2014 PUBLIC INTEREST LITIGA	1	PRASHANT PRIYADARSHI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY KUMAR SINGH Mr. PANKAJ KUMAR SINGH	Mr. ASHOK KUMAR KESHRI (AAG11) Smt. BINITA SINGH Mr. AWADHESH KUMAR
41.	CWJC/9293/2014 PUBLIC INTEREST LITIGA	1	NAGENDRA PRASAD YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BAJARANGI LAL	Mr. N. A. SHAMSI (A.S.G.) Mr. SHRI NATH PATHAK Mr. RABINDRA KUMAR PRIYADARSHI Mr. RAJENDRA PRASAD
42.	CWJC/9382/2014 PUBLIC INTEREST LITIGA	3	ASHOK THAKUR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KRISHNA KANT SINGH Mr. ANIL KUMAR SINHA	Mr. GA1- SHYAM KISHORE SHARMA
43.	CWJC/9456/2014 PUBLIC INTEREST LITIGA	1	RAKESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANJAN KUMAR SINGH	Mr. GA5- J.S. BARNWAL
44.	CWJC/9458/2014 PUBLIC INTEREST LITIGA	1	BETTIAH NAGAR PARISHAD KAMGAR UNION <b>VS</b> THE STATE OF BIHAR & ORS	Mr. JAGJIT ROSHAN	Mr. AAG14-K.K. JHA Mr. DHANNJAY KUMAR NO 2
45.	CWJC/9593/2014 PUBLIC INTEREST LITIGA	1	LALAN KUMAR SINGH <b>VS</b> CHIEF MANAGER POWER GRID CORPORATION OF INDIA LTD. & ORS	Mr. MD. SHAHNAWAZ ALI	Mr. ARBIND KUMAR SINGH
46.	CWJC/9621/2014 PUBLIC INTEREST LITIGA	1	RAJ KUMAR SHARMA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMARENDRA KUMAR SINGH	Mr. GA1-S.K. SHARMA
47.	CWJC/9627/2014 PUBLIC INTEREST LITIGA	1	BIRENDRA MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RATANAKAR JHA	Mr. GA1- S.K. SHARMA
48.	CWJC/9638/2014 PUBLIC INTEREST LITIGA	1	RAMESHWAR SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAMOD RAJPATI	Mr. GP1- UDAY SHANKAR SHARMA Mr. N. A. SHAMSI (A.S.G.) Mr. SHRI NATH PATHAK
49.	CWJC/9700/2014 PUBLIC INTEREST LITIGA	1	LAXMI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GANPATI TRIVEDI Mr. RAVINDRA KR SINHA NO.2 Mr. SANJAY KUMAR PANDEY	Mr. GA11- PARTHA SARTHAY
50.	CWJC/9703/2014 PUBLIC INTEREST LITIGA	1	RAJ KISHORE SINGH @ T.I. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHAKAR SINGH	Mr. ASHOK KUMAR KESHRI (AAG11)
51.	CWJC/9729/2014 PUBLIC INTEREST LITIGA	1	SHATRUGHAN PRASAD SINGH <b>VS</b> THE UNION OF INDIA & ORS	Mr. NAKUL KUMAR JAMUAR Mr. NARESH DASS	Mr. P.K. VERMA (AAG5) Mr. MAHESH PRASAD
52.	CWJC/9966/2014 PUBLIC INTEREST LITIGA	1	SHRI PRAKASH SRIVASTAVA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHRI PRAKASH SRIVASTAVA	Mr. GA12- AJAY
53.	CWJC/9992/2014 PUBLIC INTEREST LITIGA	1	MD. HANIF <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV RANJAN Mr. BELA SINGH	Mr. P.K. VERMA (AAG5)
54.	CWJC/10026/2014 PUBLIC INTEREST LITIGA	1	RAJEEV RANJAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVINDRA KUMAR SINHA	Mr. GAXI-PARTH SARTHI
55.	CWJC/10038/2014 PUBLIC INTEREST LITIGA	1	SENIOR CITIZEN FORUM <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRASHANT SINHA Mr. BINDHYACHAL SINGH	Mr. LALIT KISHORE(PAAG) Mr. ANSHUMAN SINGH Mr. ANIL KUMAR SINHA
56.	CWJC/10062/2014 PUBLIC INTEREST LITIGA	1	SMT. KUNTI DEVI <b>VS</b> THE B.H.R.C., PATNA & ORS	Mr. R. K. RAJAN	Mr. PAAG- LALIT KISHORE
57.	CWJC/10174/2014 PUBLIC INTEREST LITIGA	1	VIJAI KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUDARSHAN SHARMA	Mr. SC17- ARBIND KUMAR NO. II
58.	CWJC/10203/2014 PUBLIC INTEREST LITIGA	1	BIRENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIRENDRA KUMAR SINGH	Mr. GA12- AJAY
59.	CWJC/10460/2014 PUBLIC INTEREST LITIGA	1	MD. ARSHAD HUSSAIN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GANGA PRASAD BIMAL	Mr. ROY SHIVAJI NATH (AAG3)

**FOR ORDERS (ON PETITIONS)**

1.	CWJC/6684/2010 with IA- 3698/2013 IA- 4477/2013 IA- 5568/2013 IA- 1468/2014 IA- 1469/2014 IA- 1907/2014 IA- 1908/2014 IA- 2283/2014 IA- 2477/2014	18	VIKASH CHANDRA GUDDU BABA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIKASH CHANDRA GUDDU BABA Mr. SHYAMLENDRA KUMAR Mr. AZHAR KAREEM Mr. SANJAY SINHA Mr. ASHOK KUMAR SINHA NO.3 Mr. JASHAWIR SINGH ARORA Mr. KHALID AHSAN Mr. MANOJ KUMAR Mr. (IN PERSON)	Mr. (AAG2) Mr. SATYA PRAKASH SINHA Mr. PRASHANT SINHA Mr. SANJAY KUMAR JHA Mr. MAHESH NARAYAN PARBAT Mr. VINAY KUMAR MISHRA Mr. YASHRAJ BARDHAN Mr. PRABHAKAR KUMAR
2.	CWJC/15839/2013	3	UDAY KUMAR SRIVASTAVA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UMA SHANKAR Mr. NITYANAND SHARMA	Mr. MANIKANT MISHRA ()

**FOR ADMISSION II**

1.	CWJC/10611/2009 OTHER MISC. MATTER	1	RAM AVTAR BIND <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DR. KISLAY Mr. AJAY KUMAR	Mr. (GP18) Mr. AVINASH KUMAR (S.C -30)
2.	CWJC/10724/2011 PUBLIC INTEREST LITIGA	10	CENTRE FOR HEALTH AND RESOURCE <b>VS</b> UNION OF INDIA & ORS	Mr. VIKASH KUMAR PANKAJ	Mr. DEVENDRA KR SINHA AAG2 Mr. N.A. SHAMSI (ASGI) Mr. RASHID IZHAR (CGC)
3.	CWJC/8848/2013 PUBLIC INTEREST LITIGA	3	MITHILESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIW KUMAR PRABHAKAR Mr. ARVIND KUMAR SHARMA	Mr. LALIT KISHORE(PAAG.) Mr. KAUSHAL KUMAR JHA
4.	CWJC/12920/2013 PUBLIC INTEREST LITIGA	8	SUDHIR KUMAR OJHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY KUMAR SINGH Mr. PANKAJ KUMAR SINGH	Mr. DEVENDRA KR SINHA (AAG2) Mr. SHRI NATH PATHAK Mr. KISHORE KUMAR SINHA Mr. HARSH SINGH Mr. KAMAL KISHOR SINGH Mr. RAJNI KANT JHA

<b>PATNA HIGH COURT</b>	<b>27</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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5.	CWJC/13633/2013 PUBLIC INTEREST LITIGA	18	SHATRUGHAN THAKUR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KUMAR RAVI SHANKAR	Mr. AJAY BIHARI SINHA (SC19)
6.	CWJC/16774/2013 PUBLIC INTEREST LITIGA	3	BIHAR PENSIONER SAMAJ <b>VS</b> THE STATE OF BIHAR & ORS	Mr. JYOTI RANJAN JHA Mr. DHANANJAI KUMAR SINGH	Mr. V. M. K SINHA (AAG13) Mr. KAUSHLENDRA KUMAR SINHA Mr. RANJEET KUMAR PANDEY Mr. DR. BINOD KUMAR JHA
7.	CWJC/22239/2013 PUBLIC INTEREST LITIGA	6	RAVISHANKAR KUMAR AKELA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KRISHNA KANT SINGH Mr. ANIL KUMAR SINHA	Mr. ANJANI KUMAR (AAG10)
8.	CWJC/25574/2013 PUBLIC INTEREST LITIGA	3	MINORITY DEVELOPMENT AND PROTECTION FOUNDATION <b>VS</b> THE STATE OF BIHAR & ORS	Mr. D.V. PATHY	Ms. NIVEDITA NIRVIKAR Mr. ARCHANA PRASAD Mr. PRASHANT SINHA Mr. AMRENDRA NARAYAN RAI Mr. SHRI NATH PATHAK Mr. RISHI RAJ SINHA Mr. SARVA DEO SINGH Smt. ARCHANA SINHA @ ARCHANA SHAHI Mr. HARSHWARDHAN PRASAD Mr. SUMAN KUMAR MISHRA
9.	CWJC/600/2014 PUBLIC INTEREST LITIGA	5	MANOJ TIWARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHAKER DWIVEDI Mr. SANJAY KUMAR PANDEY Mr. ASHUTOSH TRIPATHY	Mr. LALIT KISHOR (PAAG)
10.	CWJC/2116/2014 PUBLIC INTEREST LITIGA	3	SHIV PRAKASH RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MADHU PRASUN Mr. MANISH KUMAR Mr. SMT. SUDHA AMBASTHA	Mr. S. D. SANJAY (AAG12) Mr. SHAILENDRA KUMAR SINGH Mr. AMRENDRA NARAYAN RAI Mr. RAMAKANT SHARMA Mr. VISHWANATH PD. SINHA
11.	CWJC/6379/2014 VALIDITY OF ACT	10	FOOD CORPORATION OF INDIA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MRIGANK MAULI Mr. VINAY MISTRY	Mr. LALIT KISHORE (PAAG)
12.	CWJC/7797/2014 SALES TAX ACT/VAT	7	M/S ALKEM LABORATORIES LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MRIGANK MAULI Mr. MRIGANK MAULI Mr. VINAY MISTRY	Mr. LALIT KISHORE (PAAG) Mr. RAJESH RANJAN

### **FOR ADMISSION III**

1.	CWJC/5554/2013 PUBLIC INTEREST LITIGA	8	MANORMA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GOPAL GOVIND MISHRA Mr. VIJAY KUMAR MISHRA	Mr. AJAY (SC11) Mr. VIKAS RATAN BHARTI Mr. ASHISH GIRI
2.	CWJC/6951/2013 PUBLIC INTEREST LITIGA	12	RAJENDRA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ABHAY KUMAR Mr. NAGADEO CHOUBEY Mr. AMARESH KUMAR SINHA	Mr. AJAY (SC11)
3.	CWJC/8268/2013 PUBLIC INTEREST LITIGA	22	DR. VIDYANAND KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DHIRENDRA KUMAR Mr. MANOJ KUMAR SINGH	Mr. ROY SHIVAJI NATH (AAG3) Mr. RABINDRA KUMAR PRIYADARSHI Mr. NIKESH KUMAR
4.	CWJC/18853/2013 PUBLIC INTEREST LITIGA	3	MOHAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ABHITABH KUMAR	Mr. P. N. SAHI (AAG14) Mr. ZAINUL ABEDIN
5.	CWJC/19274/2013 PUBLIC INTEREST LITIGA	5	NITISH ANAND <b>VS</b> THE CHANCELLOR UNIVERSITIES OF BIHAR RAJ BHAWAN & ORS	Mr. JOGENDRA KUMAR Mr. AJAY KUMAR SINGH	Mr. ANJANI KUMAR (AAG10) Mr. DHRUBA MUKHERJEE Mr. ASHOK KUMAR KESHARI Mr. HARENDRA KUMAR TIWARY Mr. RAJENDRA KUMAR GIRI Mr. ABHINAV SRIVASTAVA
6.	CWJC/1842/2014 PUBLIC INTEREST LITIGA	3	BIJAY SHANKAR MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANTOSH KUMAR Mr. DEEPAK KUMAR Mr. AMARENDRA NARAYAN	Mr. NEELU AGRWAL (GA6)

### **FOR HEARING II**

1.	CWJC/12617/2010 with PUBLIC INTEREST LITIGA	6	GRAM GAURAV SANSTHAN & ANR <b>VS</b> THE UNION OF INDIA & ORS	Mr. BINOD BIHARI SINGH Mr. ABHAY KUMAR ROY Mr. DR. RAJESH KUMAR SINGH	Mr. (AAG3) Mr. SATYA PRAKASH TRIPATHY Mr. N.A. SHAMSI (ASGI) Mr. MD. ABU HAIDER (CGC)
2.	CWJC/16238/2011 PUBLIC INTEREST LITIGATION	1	ASHOK KUMAR THAKUR <b>VS</b> THE UNION OF INDIA & ORS	Mr. TEJENDRA SINHA Mr. NAVIN KUMAR Mr. BINDU RANI	Mr. JAWAHAR PD. KARN AAG4 Mr. PANCHAM LAL JAISWAL Mr. N.A. SHAMSI (ASGI)
3.	CWJC/2990/2011 PUBLIC INTEREST LITIGA	9	DURGA PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANJEET KUMAR Mr. KUNDAN KUMAR	Mr. ANJANI KUMAR AAG10 Mr. ANJANI KUMAR (AAG6)
4.	CWJC/5163/2011 PUBLIC INTEREST LITIGA	4	PRABHAT ADARSH JANKALYAN SAMIT <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAGENDRA KUMAR SINGH Mr. ASHOK KUMAR SINGH	Mr. P. N. SAHI AAG14
5.	CWJC/7137/2011 PUBLIC INTEREST LITIGA	3	JAI PRAKASH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAM SUMIRAN RAI Mr. ANITA KUMARI	Mr. ASHOK KUMAR KESHRI AAG11 Mr. MD. NAJMUL HODA
6.	CWJC/16627/2011 PUBLIC INTEREST LITIGA	2	PRATIJNYA & ANR <b>VS</b> THE UNION OF INDIA & ORS	Mr. MAHENDRA PRASAD GUPTA Mr. BRAJESH KUMAR	Mr. LALIT KISHORE (AAG1) Mr. SHIVENDRA KISHORE Mr. KALPANA (CGC) Mr. N.A. SHAMSI (ASGI) Mr. SANJIV KUMAR. Mr. RABINDRA KR. PRIYADARSHI
7.	CWJC/19215/2011 PUBLIC INTEREST LITIGA	3	ALOK CHAMARIA <b>VS</b> THE UNION OF INDIA & ORS	Mr. ARUN KUMAR SHRIVASTAVA	Mr. LALIT KISHOR (AAG1) Mr. SHRI NATH PATHAK Mr. N.A. SHAMSI (ASGI) Mr. SUDHIR KR. TIWARY (CGC) Mr. SHRAWAN KUMAR
8.	CWJC/7060/2012 PUBLIC INTEREST LITIGA	6	REYAZ AHMAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. OM PRAKASH Mr. RABINDRA KUMAR RAVI	Mr. ASHOK KR. KESHRI (AAG11) Mr. MANOJ KUMAR MANOJ
9.	CWJC/8903/2012 PUBLIC INTEREST LITIGA	8	RAM JIBAN PRASAD SINGH, ADVOCAT <b>VS</b> THE BIHAR STATE ELECTRICITY BO	Mr. MADAN PRASAD SINGH NO-2 Mr. ARUN KUMAR SINGH	Mr. VINAY KIRTI SINGH Mr. ANAND KUMAR OJHA

<b>PATNA HIGH COURT</b>	<b>28</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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10. CWJC/9939/2012 PUBLIC INTEREST LITIGA	5	ASHOK KUMAR VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH	Mr.LALIT KISHOR AAG1
11. CWJC/12032/2012 PUBLIC INTEREST LITIGA	7	NIWARAN SEWA SANSTHAN VS THE STATE OF BIHAR & ORS	Mr.UDAY PRATAP SINGH	Mr.LALIT KISHOR (AAG1)
12. CWJC/12170/2012 PUBLIC INTEREST LITIGA	7	MAHESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.MARUTH NATH ROY Mr.SANJAY PARASMANI Mr.MANISH KUMAR	Mr.PARTH SHARTHI (SC10) Mr.AWADHESH KUMAR Mr.PARTHA SARTHY (GA11) Mr.ANIL KUMAR SINHA
13. CWJC/12248/2012 PUBLIC INTEREST LITIGA	3	BHARAT VIKAS PARISHAD VS THE STATE OF BIHAR & ORS	Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.ARUN KUMAR Mr.KAILASH BEHARI VERMA Mr.MAHARAJA ABINASH KUMAR Mr.SUJIT KUMAR Mr.NIRANJAN KUMAR Mr.SHYAM NARAYAN SINHA	Mr.LALIT KISHOR (AAG1) Mr.VINAY KIRTI SINGH Mr.BISHWA BIBHUTI KUMAR SINGH Mr.BINITA SINGH
14. CWJC/12899/2012 PUBLIC INTEREST LITIGA	5	SHANTI KUMARI VS THE STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.ANJANI KUMAR (AAG10) Mr.SHAIKENDRA KUMAR SINGH Mr.ANJANI KUMAR (AAG - 6)
15. CWJC/15837/2012 PUBLIC INTEREST LITIGA	5	ARUN CHOUDHARY VS THE CHAIRMAN, BIHAR STATE ELECTRICITY BOARD & ORS	Mr.YUGAL KISHORE Mr.ARVIND KUMAR Mr.AJIT KUMAR SINGH	Mr.ANIL KUMAR SINHA Mr.VINAY KIRTI SINGH Mr.AKHILESHWAR SINGH

**Thursday the 26th June 2014**

**Court No. 15(AT 10:30 A.M.)**

**Mr. Justice Navaniti Prasad Singh &  
Mr. Justice Ashutosh Kumar**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR HEARING II**

1.	CR. APP (DB)/74/1991	3 LAKSHMAN SAH VS THE STATE OF BIHAR	Mr.. Mr.BARUN KUMAR CHOUHARY Mr.LALIT NARAYAN JHA Mr.HEMANT KUMAR JHA Mr.PRABHAT KR JHA	Mr.P.P	
2.	CR. APP (DB)/87/1991	2 DUKHAN SAO & ORS VS	Mr.VINOD KR.SINHA Mr.ANIL KR.SINGH Mr.ARUN KR.ARUN	Mr.PP Mr.(APP)	
3.	CR. APP (DB)/89/1991	4 KAMESHWAR PD. MISHRA & ORS VS STATE OF BIHAR	Mr.MRIDULA MISHRA Mr.G.ROY	Mr.P.P.	
4.	CR. APP (DB)/148/1991	2 GORAKH SINGH ALIAS SAILENDRA SINGH VS THE STATE OF BIHAR	Mr.. Mr.RAM CHARITRA SINGH Mr.GIRISH CHANDRA NARAYAN		
5.	CR. APP (DB)/151/1991	2 DINA NATH PASWAN & ORS VS THE STATE OF BIHAR	Mr.SAMRENDRA KR SINGH ,Mr.AMIT KUMAR Mr.MD.IMTEYAZ AHMAD Mr.SHIVENDRA PRATAP SINGH	Mr.APP	
6.	CR. APP (DB)/161/1991	4 HIRA KANT CHAUDHARY & ORS VS STATE OF BIHAR	Mr.MAHENDRA KANT CHAUDHARY Mr.VIJAYENDRA MISHRA Mr.SUDHIR KR. JHA	Mr.A.P.P	
7.	CR. APP (DB)/182/1991	2 MANIK PASI VS THE STATE OF BIHAR	Mr.R.GRIYAGHEY	Mr.P.P.	
8.	CR. APP (DB)/188/1991	2 SHEIKH SARFUDDIN VS THE STATE OF BIHAR	Mr.. Mr.AMITABH KUMAR	Mr.P.P	
9.	CR. APP (DB)/223/1991 CR.APP(DB)	1 S K ISMAIL VS STATE OF BIHAR	Mr.. Mr.ANIL KUMAR MISHRA Mr.AMITABH KUMAR		
10.	CR. APP (DB)/253/1991	1 RAM SARESTH @ BHULLA YADAV VS STATE	Mr.ANJANA PRAKASH		
11.	CR. APP (DB)/263/1991 with	2 MAHENDRA PRASAD VS THE STATE OF BIHAR	Mr.SUNIL KUMAR MANDAL	Mr.A.P.P	
12.	CR. APP (DB)/280/1991 CR.APP(DB)	1 DEEPAK KUMAR AND ANR VS THE STATE OF BIHAR	Mr.MUKUL PD.	APP Mr.RAVINDAR KT. SINHA	
13.	CR. APP (DB)/345/1991	2 RAJ BALI SINGH VS THE STATE OF BIHAR	Mr.. Mr.SAMRENDRA KUMAR SINGH Mr.ASHOK KUMAR		
14.	CR. APP (DB)/347/1991	2 SATYENDRA RAI & ORS VS THE STATE OF BIHAR	Mr.CHAUDHARY JAWAHAR	Mr.A.P.P.	
15.	CR. APP (DB)/394/1991	2 MANGROO YADAV, JANARDAN YADAV, RAMDAS YADAV, ISHAR YADAV VS STATE	Mr.SAMRENDRA KR.SINGH		
16.	CR. APP (DB)/408/1991	2 GAFAR MIAN, KOLSUM KHATOON, AZIM MIAN, ABDUL GANI MIAN VS STATE	Mr.PRABHAT KR.VERMA Mr.NAND KR.SINGH		
17.	CR. APP (DB)/423/1991	2 HABBIBULLAH @ MUNNA VS STATE OF BIHAR	Mr.SUDHIR SINGH		

PATNA HIGH COURT	29	Thursday 26 <sup>th</sup> June, 2014
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**Thursday the 26th June 2014**  
**Court No. 13(AT 10:30 A.M.)**  
**Mr. Justice Ramesh Kumar Datta**

<b>SNo</b>	<b>Case No</b>	<b>L.T Party Detail</b>	<b>Pet Advocate</b>	<b>Res Advocate</b>	<b>Remarks</b>
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**ORIGINAL JURISDICTION**  
**FOR ORDERS**

1. COM PET/3/1984

16 ROHTAS INDUSTRIES  
vs

Mr. OFFICIAL  
LIQUIDATOR  
Mr. RAMANUJ TIWARY  
Mr. SHEELA SHARMA  
Mr. RADHA MOHAN PANDEY  
Mr. BINOD BIHARI SINGH  
Mr. MADHU PRASUN  
Mr. GOPAL PRASAD GUPTA  
Mr. GAUTAM KUMAR KEJRIWAL  
Mr. SATYAM SHIVAM SUNDARAM  
Mr. ANSHUMAN SINGH  
Mr. LAKSHMI KANT TIWARY  
Mr. AKASH CHATURVEDI  
Mr. RITA KUMARI  
Mr. RAJESH KUMAR SINGH  
Mr. SHIVENDRA KUMAR ROY  
Mr. AJIT KUMAR  
Mr. SATISH CHANDRA JHA-3  
Mr. AMAR PRAKASH  
Mr. JITENDRA KUMAR ROY  
Mr. AJAY KUMAR MATHUR  
Mr. ANSHUMAN  
Mr. MANOJ KUMAR  
Mr. AWADHESH KUMAR MISHRA  
Mr. SHANTANU KUMAR  
Mr. NAVIN SINHA  
Mr. S.M. ASHRAF  
Mr. ANIL KUMAR SINHA  
Mr. RAVI SHANKAR PRASAD  
Mr. SUMANT KUMAR SINGH  
Mr. BACHAN JEE OJHA  
Mr. ANJANI KUMAR SHARAN  
Mr. ANIL KUMAR  
Mr. SANJAY KUMAR SINGH.-1  
Mr. SURAJ SAMDARSHI  
Mr. DUDHNATH SINGH  
Mr. PARMATMA SINGH  
Mr. ARTI SINGH  
Mr. PREM SHEELA PANDDEY  
Mr. PRAMOD KUMAR DUBEY  
Mr. AJAY KUMAR SINGH  
Mr. BARMESHWAR TIWARY  
Mr. RAGHWENDRA SHARAN PANDEY  
Mr. ASHOK KR. DUBEY  
Mr. OM PRAKASH SRIVASTAV  
Mr. VIKASH KUMAR  
Mr. PIYUSH MATHUR  
Mr. JAI PRAKASH SINGH  
Mr. C.M. SAXENA  
Mr. VEENA RANI PRASAD  
Mr. UMAR CHANDRA SHEKHAR  
Mr. RANJIT SAHAY  
Mr. RAJESH KR. SINGH  
Mr. BINAY KUMAR  
Mr. BINAY BIHARI SHARAN  
Mr. NARENDRA KUMAR  
Mr. S. DE  
Mr. SANTOSH KUMAR VERMA  
Mr. RAJIV RANJAN SINGH  
Mr. VIPIN KUMAR  
Mr. LAXAMI NR. DAS  
Mr. SUNIL KUMAR SINGH  
Mr. R. K. SHARMA  
Mr. P. K. SHAHI  
Mr. ABHAY KUMAR SINGH-1  
Mr. SUSHIL CHANDRA KESHARI  
Mr. MANOJ MADHAV  
Mr. RAM AKWAL SINGH  
Mr. RAM NANDAN PRASAD  
Mr. PARASHURAM SINGH  
Mr. JANARDAN SINGH  
Mr. AMBUJ NAYAN CHOUBEY  
Mr. NAND LAL KUMAR SINGH

Smt. SHEELA SHARMA  
Mr. JITENDRA PRASAD SINGH  
Mr. SOURENDRA PANDEY  
Mr. RAJENDRA KUMAR GIRI  
Mr. RAJENDRA KUMAR  
Mr. AVINASH KUMAR  
Mr. SHIVENDRA KUMAR ROY  
Mr. RASHID IZHAR  
Mr. ABHAY KUMAR ROY  
Mr. SANTOSH KUMAR VERMA  
Mr. JITENDRA KUMAR ROY  
Mr. ARVIND KUMAR  
Mr. MANISH JHA  
Mr. RAJEEV RANJAN PRASAD  
Mr. KINKAR KUMAR  
Mr. A. K. TRIPATHI  
Mr. RANI KUMARI @ RANI SINGH  
Mr. MANISH JHA  
Mr. P. S. SINGH  
Mr. ALIULLAH  
Mr. RAM CHANDRA SINGH  
Mr. K.N.P. SINGH  
Mr. SUBHRO SANYAL  
Mr. RAM KRISHNA PRASAD  
Mr. HIMANSHU GOSWAMI  
Mr. AJEET KUMAR  
Mr. AKASH CHATURVEDI  
Mr. AMIT SRIVASTAVA  
Mr. R. S. PRADHAN  
Mr. M. N. PARBAT  
Mr. G. P. RAY (AAG.3)  
Mr. V. K. SINGH  
Mr. SHANTANU KUMAR  
Mr. K. P. YADAV  
Mr. RAVI SHANKAR PRASAD  
Mr. VIJESHWAR PRASAD  
Mr. KAUSHALENDRA KUMAR SINGH  
Mr. DHIRENDRA SINGH  
Mr. KAPIL DEO PANDEY  
Mr. SUBBRO SANYAL  
Mr. ASHUTOSH RANJAN PANDEY  
Mr. R. A. SINGH  
Mr. SUMITRA  
Mr. SAMRENDRA PRATAP SINGH  
Mr. ROY SHIVAJI NATH  
Mr. (AAG6)  
Mr. ARTI SINGH  
Mr. JYOTI SOREN  
Mr. J. N. P. SINHA  
Mr. RAM NIWAS PRASAD  
Mr. A. K. AGRAWAL  
Mr. BARMESHWAR TIWARY  
Mr. SANJAY KUMAR UPADHYAY  
Mr. UMESH PD. SINGH  
Mr. GAUTAM BOSE (AAG8)  
Mr. P. C. JAISWAL  
Mr. SHIV NARAYAN SINGH  
Mr. SURESH KUMAR  
Mr. BIRENDRA KR. SINHA  
Mr. S. C. DUBEY  
Mr. M. K. JHA  
Mr. SHIVAJI SINGH  
Mr. A. P. JITTU (SC.2)  
Mr. RANDHIR SINGH  
Mr. SHEO NARAYAN SINGH  
Mr. N. V. TIWARY  
Mr. BINOD BIHARI SINHA  
Mr. DHANANJAY KUMAR SINGH  
Mr. RAKESH NARAYAN SINGH  
Mr. S. B. P. SINHA  
Mr. HARENDRA PRASAD SINGH-1  
Mr. RAJESH KR. SINGH  
Mr. JAGDISH PRASAD  
Mr. RATAN PD. SINHA  
Mr. BINAY KUMAR  
Mr. NARENDRA KUMAR  
Mr. NIRMAL KUMAR TRIPATHI  
Mr. Y. V. GIRI, MR. D. N. PANDEY  
Mr. SURJ BANSH ROY  
Mr. AVINASH KUMAR  
Mr. SRI PRAKASH SINGH  
Mr. AWADHESH KUMAR SINHA  
Mr. KAUSHAL KUMAR  
Mr. A. K. LAL  
Mr. RAMASHANKAR PD  
Mr. P. R. MISHRA  
Mr. LAKSHMI KANT TIWARY  
Mr. S. P. TRIPATHI  
Mr. SHYAM KRISHNA SAHAY  
Mr. MOHIT KUMAR  
Mr. AMRENDRA KR. SINHA  
Mr. G. P. JAISWAL  
Mr. ASHOK PRIYADARSHI  
Mr. ANANT VIJAY SINGH  
Mr. C. M. SAXENA  
Mr. S. D. SANJAY  
Mr. MANOJ MADHAV  
Mr. JAYANANDAN SINGH  
Mr. SHIVENDRA KUMAR ROY  
Mr. ANJANI KUMAR (AAG10)  
Mr. ANANT KR. BHASKAR

item (i) - Quarter Matter  
 - Report of One-Man Commission at flag 818  
 - OLR-39/09 at flag 801  
 - OLR-60/10 at flag 820  
 - OLR-9/14 at flag 820/A  
 - I.A. 3289/07 at flag 731  
 - I.A. 7650/08 at flag 736/D  
 - I.A. 4048/07 at flag 736/A  
 - S.A. in I.A. 4048/07 at flag 736/F  
 - I.A. 4204/07 at flag 736/B  
 - I.A. 1714/09 at flag 766  
 - I.A. 3459/09 at flag 777  
 - I.A. 2101/11 & S.A. at flags 831 & 831/A (Defect in Flag 831)  
 - I.A. 9361/13 at flag 905  
 - I.A. 430/14 at flag 906  
 - I.A. 4873/10 at flag 812  
 - I.A. 3167/11 at flag 832  
 - I.A. 5061/11 at flag 839  
 - I.A. 8991/11 at flag 853  
 - I.A. 1371/14 at flag 908  
 - I.A. 3502/14 at flag 908/A.  
 item (ii) - I.A. 8947/11 reg. enhancement of salary at flag 850.  
 - OLS reply at flag 850/A.  
 item (iii) - OLR-71/13 at flag 902 with Affidavit of S.P. Rohtas at flag 904.  
 - OLR 17/2014 at flag 904/A  
 item (iv) - I.A. 3319/13 at flag 893  
 - S.A. at flag 893/D  
 - Reply of Nagar Parishad at flag 893/B.  
 - OLR-73/13 at flag 893/C  
 I.A. 5896/13 at flag 893/A  
 - S.A. at flag 893/E  
 - OLR 6/14 at flag 893/F  
 item (v) I.A. 7217/12 at flag 880  
 - Reply to I.A. 7217/12 at flag 880/C.  
 - OLR - 15/13 at flag 880/B in I.A. no. 7217/12.  
 I.A. 1042/13 at flag 880/A  
 - I.A. 7657/13 at flag 903  
 item (vi) - I.A. 4259/14 at flag 909 for interim payment.  
 - I.A. 4260/14 at flag 910 for interim payment.

2. COM PET/5/1977

15 THAKUR RAM GANGA PRASAD  
LTD.  
VSMr. OFFICIAL  
LIQUIDATOR  
Mr. MANISH JHA  
Mr. GOPAL PRASAD  
GUPTA  
Mr. K.K. GHOSH  
Mr. S.D. SANJAY  
Mr. AMOD KUMAR  
Mr. AKASH CHATURVEDIMr. RAJEEV RANJAN PD.  
Mr. SHIV KUMAR  
Mr. VINOD KUMAR  
Mr. SHIVENDRA KISHORE  
Mr. NILESH KUMAR  
Mr. S.A. HUSSAIN  
Mr. SACHIDANAND CHOUDHARY - 2  
Mr. K.K. JHA  
Mr. P.N. SINGH  
Mr. MANISH KUMAR SINGH  
Mr. P.N. SINGH  
Mr. GOPESH KUMAR  
Mr. R.B. SINGH  
Mr. KALYAN SHANKAR  
Mr. R.A. SINGH  
Mr. PRADEEP KUMAR 1  
Mr. VINOD KR.  
Mr. JAGANNATH SINGH  
Mr. M.P. SINHA  
Mr. S.K. VERMA

item (i) - I.A. 8988/10 at flag 103 regarding revival of company and for stay of sale auction.  
 - S.A. to I.A. 8988/10 at flag 103/A containing undertaking to call the meeting of shareholders for approval of revival scheme.  
 - 2nd S.A. at flag 103/B containing the copy of deposition of 15 lac in name of OL  
 - 3rd S.A. at flag 103/C in compliance of order dt. 11.10.2010.  
 - 4th S.A. at flag 103/D regarding technical feasibility - cum- economic viability report for revival of spice unit.  
 - S.A. at flag 103/E regarding project report of Hotel Business at Darbhanga.  
 - S.A. at flag 103/F containing project report of shopping complex.  
 - I.A. 1735/2011 at flag 105 for calling meeting of share holders for consideration of scheme of revival.  
 - Report of the Chairman appointed by High Court at flag 103/G.

3. COM PET/1/1996

19 DEHRI-ROHTAS LIGHT RAILWAY  
CO.  
VSMr. OFFICIAL  
LIQUIDATOR  
Mr. GAUTAM KUMAR  
KEJRIWAL  
Mr. P.C. AGRAWAL  
Mr. USHA KUMARI-1  
Mr. S.D. SANJAY  
Mr. SURENDRA SINGH  
Mr. ASHUTOSH RANJAN  
PANDEYMr. BAKHTIYAR YUSUF  
Mr. ANJANI KUMAR  
Mr. AAG-10  
Mr. SATISH KUMAR AGRAWAL  
Mr. KAUSHAL KUMAR JHA  
Mr. ANIL SINGH  
Mr. BINAY KUMAR  
Mr. (AAG6)  
Mr. USHA KUMARI  
Mr. GIRISH PANDEY  
Mr. SANJAY KUMAR (AC TO AAG10)  
Mr. AMIT KR. SINGH  
Mr. AMIT SRIVASTAVA

item (i) - OLR-15/2014 at flag 33 in continuation of OLR dt. 17.03.09 at flag 27 reg. correction of revenue record.

4. COM PET/5/1999 5 BIHAR STATE SMALL INDUSTRIES C  
VS  
Mr.UMA KANT SINGH  
Mr.SANJEET KUMAR  
Mr.SATYENDRA  
KRISHNA PRASAD  
Mr.ANJANI KUMAR JHA  
Mr.ATUL KUMAR  
PANDEY  
Mr.SANJAY KUMAR  
Mr.KUMAR MANISH  
Mr.ASHOK KUMAR  
SINGH  
Mr.RAJENDRA KUMAR  
JAIN  
Mr.GAJENDRA KUMAR -2  
Mr.ANIL CHOUDHARY  
Mr.BIPIN KUMAR SINHA  
Mr.SUNIL KUMAR RAVI  
Mr.ASHOK KUMAR  
MISHRA  
Mr.VIJAY KUMAR  
MISHRA  
Mr.K.N.GUPTA
- Mr.MEENA SINHA  
Mr.RAKESH RANJAN  
Mr.SANJEEV KUMAR  
Mr.REKHA PRASAD  
Mr.UMESH PATHAK  
Mr.N.GANGULI  
Mr.H.N.P.SINHA  
Mr.JITENDRA PRASAD SINGH  
Mr.HARENDRA NARAYAN SINHA  
Mr.BIPIN BIHARI SINHA  
Mr.RABINDRA PRASAD SINGH

Item-I – I.A. No. 3352/14 for a direction to OL to take possession of premises at flag 18.  
(ii) H/Y statements of accounts of company at flag 17 for the period from 4.10.12 to 30.09.13

5. COM PET/21/1999 34 M/S AUTO KNIGHT PVT.LTD.  
VS  
Mr.D.V.PARTHY  
Mr.BIDHAN CHANDRA  
JHA  
Mr.SUBODH KUMAR JHA  
Mr.ANIRBAN KUNDU  
Mr.OFFICIAL  
LIQUIDATOR
- Mr.N.N.OJHA  
Mr.KALI DAS CHATTERJEE  
Mr.B.C.JHA  
Mr.VINAY KRISHNA TRIPATHY  
Mr.SUBODH KUMAR JHA  
Mr.R.R.PRASAD  
Mr.VIKAS KUMAR  
Mr.D.V. PAITHY  
Mr.AMOD KUMAR

item-(i) - I.A. 1643/10 and its S.A. by Mr. B.K. Singh at flags 8 & 8/A.  
- Reply of Central Bank of India at flag 8/B.  
- OLs replies at flag 10 & 10/A.  
B.S.F.C. is yet to file its reply.

### FOR ADMISSION I

1. OR. CR. MISC/2/2014  
IN (COM PET/17/1999) 7 OFFICIAL LIQUIDATOR OF HELIOS  
FINANCE AND INVESTMENT  
LIMITED  
VS SANJAY KUMAR SINGH & ORS.  
Mr.OFFICIAL  
LIQUIDATOR HIGH  
COURT PATNA
2. COMP. APP./3/2013 19 BIHAR STATE FINANCIAL  
CORPORATION HAVING ITS HEAD  
OFFICE AT FRASER ROAD, PATNA  
VS THE OFFICIAL LIQUIDATOR,  
PATNA HIGH COURT, PATNA  
Mr.VINAY KRISHNA  
TRIPATHY  
Mr.K.D. CHATTERJEE  
Mr.OFFICIAL LIQUIDATOR
- OLR-14/2013 at flag 2 against this appeal.
3. COM PET/1/2014 1 M/S DURGA WAXES PRIVATE  
LIMITED & ORS.  
VS XXXXXXXXX  
Mr.ALOK KUMAR  
AGRAWAL  
Mr.SUSHILA AGRAWAL  
Mr.AKASH CHATURVEDI  
Mr.SUSHILA AGRAWAL  
Mr.AKASH CHATURVEDI
4. COM PET/1/2013 12 GHANSHAM DASS TIBRAWALLA  
CHARITABLE TRUST  
VS THE SWAN MARKETING  
PRIVATE LIMITED & ANR.  
Mr.MRIGANK MAULI  
Mr.VINAY MISTRY  
Mr.VINAY MISHTRI  
Mr.SATYABIR BHARTI
5. OR. CR. MISC/1/2014 8 THE OFFICIAL LIQUIDATOR HIGH  
COURT PATNA OF KAIMUR  
FINANCE LIMITED (IN  
LIQIDATION)  
VS ANIL KUMAR SINGH & ORS.  
Mr.THE OFFICIAL  
LIQUIDATOR HIGH  
COURT PATNA OF  
KAIMUR FINANCE  
LIMITED (IN LIQIDATION)  
Mr.ALOK KUMAR  
AGRAWAL

### FOR HEARING I

1. OR. CR. MISC/3/2010 22 OFFICIAL LIQUIDATOR OF M/S  
AUTONIGHT PVT.LTD.  
VS SRI B.K.SINGH,EX. M.D. & ANR  
Mr.SUBHASH CHANDRA  
MISHRA  
Mr.VIKASH KUMAR
2. COMP. APP./4/2013 21 M/S VIPUL DYE CHEM LTD  
VS OL, PATNA HIGH COURT,  
PATNA  
Mr.RAJEEV RANJAN PD.  
Mr.RAJENDRA KUMAR  
Mr.O.L.  
Mr.GAUTAM KEJRIWAL
- OLs reply dt. 03.12.2013 at flag 1.  
- Rejoinder to reply of OL at flag 1/A.
3. COM PET/1/2012 24 MRS. RASHMI  
VS M/S AGLOWMED LIMITED  
Mr.YASHRAJ BARDHAN  
Mr.SHEELA SHARMA  
Mr.JITENDRA KUMAR  
ROY  
Mr.KUMAR DEVASHISH  
Mr.SONI SRIVASTAVA  
Mr.ANJANI KR. JHA  
Mr.AMIT PRAKASH
- item-(i) - C.A. on behalf of respondent at flag 2.  
-- Reply of petitioner at flag 3.  
-- Reply of respondent to rejoinder of petitioner at flag 4.
4. COM PET/4/2012 19 M/S PAREKHA ENTERPRISE  
VS M/S AGLOWMED LIMITED  
Mr.AMARESH KUMAR  
SINHA  
Mr.NAGADEO CHOUBEY  
Mr.N.D. CHOUBEY  
Mr.HARE BHASKAR GEETESH  
Mr.PRAKASH CHANDRA AGRAWAL  
Mr.N.D. CHOUBEY
5. COM PET/3/2013 14 M/S SHELL LIFE SCIENCES PVT..  
LTD.  
VS M/S AGLOWMED LIMITED  
Mr.LAXMI NARAYAN DAS  
Mr.SUBHDEEP DAS  
Mr.SUBHDEEP DAS  
Mr.D.N. MALLICK  
Mr.HARE BHASKAR GEETESH  
Mr.PRAKASH CHANDRA AGRAWAL
6. COMP. APP./2/2012 20 SIBU CHANDRA DTTA  
with IN (COM PET/3/1984) VS THE OFFICIAL LIQUIDATOR,  
PATNA  
Mr.BINOD BIHARI SINGH  
Mr.S.C.MISHRA  
Mr.GAUTAM KEJRIWAL

Reply of Respondent O.L. dt. 22.11.2013 at flag 3.

-- Reply to flag 3 of respondent at flag 4.

- I.A. 2514/2013 of Appellant at flag 2 for payment of admitted claims during pendency of this Appeal. However issue of maintainability raised by Ld. counsel for OL may perhaps be considered.

7. COMP. APP./1/2013 17 THE STATE OF BIHAR Mr.S.D. SANJAY (AAG12) Mr.O.L.  
**VS** OL, PATNA HIGH COURT,  
 PATNA

- Reply to the Memo of Appeal of OL at flag 2

- Reply of one secured creditor namely IDBI at flag 3.

(APPELLATE JURISDICTION)

**(AFTER THE ABOVE OR AT 2.15 P.M. WHICHEVER IS EARLIER)**

**FOR ORDERS**

- |   |  |                              |   |
|---|--|------------------------------|---|
| 1. CWJC/9988/2014<br>TRADE & COMMERCE   | 2 M/S OM SAI BABA SIRDHI RICE MILL<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.DHANANJAYA NATH<br>TIWARI | Mr.SHAILENDRA KUMAR SINGH   |
| 2. CWJC/10272/2014<br>TRADE & COMMERCE  | 3 M/S MUNDESHWARI RICE MILL<br><b>VS</b> THE STATE OF BIHAR & ORS        | Mr.DHANANJAYA NATH<br>TIWARI | Mr.PRASOON SINHA (GA2)<br>Mr.SHAILENDRA KUMAR SINGH                             |
| 3. CWJC/10483/2014<br>TRADE & COMMERCE  | 1 GURU PRASAD GUPTA<br><b>VS</b> THE STATE OF BIHAR & ORS                | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.GP30- RAJU GIRI<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH        |
| 4. CWJC/10484/2014<br>TRADE & COMMERCE  | 1 DEEPAK KUMAR JAISWAL<br><b>VS</b> THE STATE OF BIHAR & ORS             | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.GP20- NADEEM SERAJ<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH     |
| 5. CWJC/10485/2014<br>TRADE & COMMERCE  | 1 ANUP JAISWAL<br><b>VS</b> THE STATE OF BIHAR & ORS                     | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.GP31- SMT.BINITA SINGH<br>Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH |
| 6. CWJC/10486/2014<br>TRADE & COMMERCE  | 1 RABINDRA KUMAR<br><b>VS</b> THE STATE OF BIHAR & ORS                   | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.SHAILENDRA KUMAR SINGH<br>Mr.PRABHAKAR TEKRIWAL                              |
| 7. CWJC/10487/2014<br>TRADE & COMMERCE  | 1 M/S JAISWAL MINI RICE MILL<br><b>VS</b> THE STATE OF BIHAR & ORS       | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.SHAILENDRA KUMAR SINGH<br>Mr.PRABHAKAR TEKRIWAL                              |
| 8. CWJC/10488/2014<br>TRADE & COMMERCE  | 1 SUDHIR KUMAR<br><b>VS</b> THE STATE OF BIHAR & ORS                     | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH                              |
| 9. CWJC/10489/2014<br>TRADE & COMMERCE  | 1 M/S GANPATI UDYOG RICE MILL<br><b>VS</b> THE STATE OF BIHAR & ORS      | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH                              |
| 10. CWJC/10490/2014<br>TRADE & COMMERCE | 1 PARAS KUMAR JAISWAL<br><b>VS</b> THE STATE OF BIHAR & ORS              | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH                              |
| 11. CWJC/10491/2014<br>TRADE & COMMERCE | 1 M/S BABA MINI RICE MILL<br><b>VS</b> THE STATE OF BIHAR & ORS          | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH                              |
| 12. CWJC/10492/2014<br>TRADE & COMMERCE | 1 ALOK KUMAR KHEMKA<br><b>VS</b> THE STATE OF BIHAR & ORS                | Mr.SHASHI BHUSHAN<br>KUMAR   | Mr.PRABHAKAR TEKRIWAL<br>Mr.SHAILENDRA KUMAR SINGH                              |

**FOR ADMISSION I**

- |   |   |   |  |
|---|---|---|--|
| 1. CWJC/25151/2013<br>WORKS CONTRACT        | 11 GALAXY PRESS PVT. LTD.<br><b>VS</b> THE STATE OF BIHAR & ORS                                 | Mr.RAJESH PRASAD<br>CHOUDHARY                   | Mr.RADHIKA RAMAN<br>Mr.RAJEEV RANJAN PRASAD  |
| 2. CWJC/22581/2013<br>TRADE & COMMERCE      | 7 POONAM JHA<br><b>VS</b> M/S INDIAN OIL CORPORATION<br>LTD. SENIOR DIVISIONAL<br>MANAGER & ORS | Mr.MANISH KUMAR<br>Mr.MARUTH NATH ROY           | Mr.V.M.K SINHA (AAG13)<br>Mr.ANIL KUMAR SINHA  |
| 3. CWJC/4791/2014<br>WORKS CONTRACT         | 6 M/S SRI AVANTIKA<br>CONTRACTORS (I) LTD.<br><b>VS</b> THE UNION OF INDIA & ORS                | Mr.ALOK KUMAR<br>AGRAWAL<br>Mr.SUSHILA AGRAWAL  | Mr.AJEET KUMAR (SC28)<br>Mr.MRIGANK MAULI<br>Mr.SHRI NATH PATHAK<br>Mr.HARSH SINGH   |
| AT 2.15PM                                   |   |   |  |
| 4. CWJC/7896/2014<br>TRADE & COMMERCE       | 5 GEETA DEVI<br><b>VS</b> THE UNION OF INDIA & ORS  | Mr.ASHISH GIRI                                  | Mr.N. A. SHAMSI (A.S.G.)<br>Smt.ARCHANA SINHA @ ARCHANA<br>SHAHI,Mr.ANIL KUMAR SINHA   |
| 5. CWJC/10585/2011<br>with TRADE & COMMERCE | 20 AJAY KUMAR SINGH<br><b>VS</b> THE UNION OF INDIA & ORS                                       | Mr.RAKESH KUMAR<br>SINGH<br>Mr.POONAM SINGH     | Mr.N.A. SHAMSI (ASGI)<br>Smt.ARCHANA SINHA @ ARCHANA<br>SHAHI<br>Mr.UPENDRA MISHRA<br>Mr./KUMARI RASHMI SHARMA<br>Mr.SUNIL KUMAR<br>Mr.KALI DAS CHATTERJI<br>Mr.JITENDRA NARAIN SINHA<br>Mr.AMLESH KUMAR VERMA |
| 6. CWJC/14033/2010<br>with TRADE & COMMERCE | 1 AJAY KUMAR SINGH<br><b>VS</b> THE UNION OF INDIA & ORS  | Mr.RAKESH KUMAR<br>SINGH<br>Mr.POONAM SINGH     | Mr.N.A. SHAMSI (ASGI)<br>Smt.ARCHANA SINHA @ ARCHANA<br>SHAHI<br>Mr.ANIL KUMAR SINHA<br>Mr.KALI DAS CHATTERJI<br>Mr.KALPANA (CGC)<br>Mr.BASANT KUMAR SINGH   |
| 7. CWJC/14562/2010<br>with TRADE & COMMERCE | 1 SATYENDRA NARAYAN SINGH<br><b>VS</b> THE UNION OF INDIA & ORS                                 | Mr.GYAN PRAKASH                                 | Smt.N.A. SHAMSI (ASGI)<br>Smt.ARCHANA SINHA @ ARCHANA<br>SHAHI<br>Mr.KALI DAS CHATTERJI<br>Mr.SANTOSH KUMAR SINGH(CGC)   |
| 8. CWJC/17795/2011<br>TRADE & COMMERCE      | 3 SATYENDRA NARAYAN SINGH<br><b>VS</b> THE UNION OF INDIA & ORS                                 | Mr.GYAN PRAKASH<br>Mr.SHARWAN KUMAR             | Smt.N.A SHAMSI (A.S.G.)<br>Mr.RAKESH KUMAR SINGH<br>Smt.ARCHANA SINHA @ ARCHANA<br>SHAHI<br>Mr./POONAM SINGH<br>Mr.SHIV KUMAR (CGC)<br>Mr.K.D.CHATTERJI<br>Mr.AJAY KUMAR SINHA                                 |
| 9. CWJC/5389/2012<br>TRADE & COMMERCE       | 6 AMRENDRA DAS<br><b>VS</b> THE INDIAN OIL<br>CORPORATION LTD                                   | Mr.DIWAKAR<br>UPADHYAYA                         | Mr.ANIL KUMAR SINHA<br>Mr.SANJEET KUMAR<br>Mr.DHANANJAYA NATH TIWARI   |
| 10. CWJC/8309/2012<br>TRADE & COMMERCE      | 5 M/S TIRUPATI TRADING<br><b>VS</b> UNION OF INDIA & ORS  | Mr.SANJEEV RANJAN<br>Mr.SATISH NARAYAN<br>SINHA | Mr.KUMARI AMRITA GP10<br>Mr.N.A. SHAMSI (ASGI)   |

11. CWJC/20896/2012 TRADE & COMMERCE	9	M/S VISHWAKARAMA FURNITURES UDYOG LTD <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. AJAY KUMAR Mr. JASHAWIR SINGH ARORA Mr. RAVI BHATIA Mr. MANOJ KUMAR Mr. JITENDRA PRASAD SINGH Mr. AMIT BHUSHAN	Mr. N. A. SHAMSI (A.S.G.) Mr. SANJEET KUMAR Mr. KUMAR PRIYA RANJAN Mr. KAUSHLENDRA KUMAR SINHA
12. CWJC/6891/2013 CONTRACT (SATUTORY)	6	M/S RAJHANSH TRANSPORT & ANR <b>VS</b> THE BIHAR STATE WAREHOUSING CORPORATION & ORS	Mr. ASHISH GIRI Mr. PAWAN KUMAR	Mr. PRABHAKAR TEKRIWAL Mr. PRABHAKAR TEKRIWAL Mr. NIKESH KUMAR Mr. RABINDRA KUMAR PRIYADARSHI Mr. S. K. SHARMA (GA3)
13. CWJC/7324/2013 TRADE & COMMERCE	12	MAHESH KUMAR <b>VS</b> INDIAN OIL CORPORATION LTD. & ORS	Mr. NARESH PRASAD	Mr. ANIL KUMAR SINHA Mr. R. K. SHUKLA
14. CWJC/308/2014 TRADE & COMMERCE	10	RAJIV KUMAR <b>VS</b> BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION LTD & ORS	Mr. RAJ KAMAL	Mr. AMRENDRA NARAYAN RAI Mr. SHAILENDRA KUMAR SINGH
15. CWJC/3893/2014 WORKS CONTRACT	6	SURYADEO SINGH <b>VS</b> STATE BANK OF INDIA & ORS	Mr. DINESH KUMAR GUPTA	Mr. KAUSHLENDRA KUMAR SINHA Mr. KAUSHLENDRA KUMAR SINHA
16. CWJC/5280/2014 CONTRACT (SATUTORY)	5	M/S PARAM ENTERPRISES ( P ) LTD. <b>VS</b> THE EASTERN RAILWAY & ORS	Mr. SHAILENDRA KUMAR SINGH	Mr. ANIL SINGH Mr. MAHESH PRASAD
17. CWJC/5892/2014 WORKS CONTRACT	6	SATYENDRA KUMAR CONSTRUCTION PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHAT RANJAN	Mr. SUNIL KR. MANDAL (SC24)
18. CWJC/6184/2014 TRADE & COMMERCE	4	DHARMENDRA KUMAR ALBELA <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. RAVINDRA KUMAR SINHA	Mr. KAUSHLENDRA KUMAR SINHA
19. CWJC/9079/2014 TRADE & COMMERCE	3	MAITPE WIMALASARA THERO <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAUTAM KUMAR KEJRIWAL Mr. RAJIV RANJAN TIWARI	Mr. AJEET KUMAR (SC28) Mr. SHIVENDRA KUMAR ROY Mr. JITENDRA KUMAR ROY Smt. SHEELA SHARMA
20. CWJC/9740/2014 WORKS CONTRACT	3	JITENDRA KUMAR PATHAK <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BINOD KUMAR MISHRA	Mr. P. K. VERMA (AAG5)
21. CWJC/9971/2014 WORKS CONTRACT	2	NIRANJAN KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAMESHWAR SINGH	Mr. SC14 DR. ANSHUMAN
22. CWJC/10005/2014 WORKS CONTRACT	2	M/S BHARDWAJ CONSTRUCTION <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR	Mr. SC13- ARBIND KUMAR NO. 1
23. CWJC/10150/2014 WORKS CONTRACT	2	M/S WARIS BUILDCON INDIA PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIKAS KUMAR	Mr. KINKAR KUMAR (SC27)
24. CWJC/2667/2009 STATE FINANCIAL CORPOR	23	HOTEL J. K. SITUATED AT NARIRGIR <b>VS</b> THE BIHAR STATE FINANCIAL CORP	Mr. AMIT KUMAR Mr. KRISHANA KR. SINGH Mr. VIKAS KUMAR Mr. /MRS. ARPNA JHA	Mr. P. K. SHAHI Mr. NISHI NATH OJHA Mr. RAJU GIRI Mr. ASHISH GIRI
25. CWJC/14920/2013 TRADE & COMMERCE	4	BHABYA ULTRA SOUND <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMRIT ABHIJAT Mr. UPENDRA YADAV Mr. MANOJ KUMAR GUPTA	Mr. MADHURESH PRASAD (GP12) Mr. KISHORE KUMAR SINHA
26. CWJC/17280/2013 with TRADE & COMMERCE	9	REKHA DEVI & ANR <b>VS</b> THE STATE BANK OF INDIA & ANR	Mr. AJAY KUMAR SINHA	Mr. KAUSHLENDRA KUMAR SINHA
27. CWJC/15292/2013 TRADE & COMMERCE	5	SANDEEP KUMAR VERMA <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. ANIL KUMAR SINGH Mr. BINOD KUMAR SINGH Mr. PRITHIVI RAJ SINGH	
28. CWJC/21473/2013 TRADE & COMMERCE	3	M/S NATIONAL CYCLE STORE <b>VS</b> THE CHAIRMAN STATE BANK OF INDIA & ORS	Mr. PANCHAM LAL JAISWAL	Mr. KAUSHLENDRA KUMAR SINHA

**FOR ADMISSION II**

1. CWJC/6486/2013 TRADE & COMMERCE	17	DEVNANDAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Smt. RINA SINHA	Mr. ASHOK KUMAR KESHRI (AAG11)
2. CWJC/8433/2013 TRADE & COMMERCE	5	BINDU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHIT KUMAR Mr. JITENDRA NARAIN SINHA	Mr. AVNISH NANDAN SINHA (GP11) Mr. AJAY KUMAR SINHA
3. CWJC/8438/2013 TRADE & COMMERCE	5	HARENDRA NATH <b>VS</b> THE UNION OF INDIA & ORS	Mr. NAMRATA MISHRA Mr. UMAPATI JHA	Mr. N. A. SHAMSI (A.S.G.) Mr. SANAT KUMAR MISHRA Mr. UMESH KUMAR SINGH (CGC)
4. CWJC/8488/2013 PUBLIC DEMAND RECOVERY	6	M/S PRABHA ELECTROCASTING PVT. LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURAJ SAMDARSHI	Mr. S. RAZA AHMAD (AAG9) Mr. SANJAY KUMAR GIRI
5. CWJC/8531/2013 WORKS CONTRACT	5	PAWAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR Mr. SUSHANT KUMAR	Mr. RAJU GIRI (GP30) Mr. MURARI PRASAD SINHA
6. CWJC/8565/2013 WORKS CONTRACT	6	M/S R. B. BHARTI & SONS ( HUF ) <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHISH GIRI Mr. PRANAV KUMAR	Mr. SHYAM KISHOR SHARMA (GA3)
7. CWJC/8566/2013 WORKS CONTRACT	5	SANJAY KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR SINHA	Mr. AMAR NATH DEO (SC26)
8. CWJC/8594/2013 PUBLIC DEMAND RECOVERY	5	JAI PRAKASH SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV RANJAN	Mr. MANISH KUMAR (GP8) Mr. KAUSHLENDRA KUMAR SINHA Mr. ALOK KUMAR CHOUDHARY
9. CWJC/8650/2013 CONTRACT (SATUTORY)	5	PAWAN KUMAR @ PASWAN KUMAR NAYAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VISHWANATH PRASAD	Mr. MANIKANT MISHRA (GP25) Mr. INDRAJEET SINGH

PATNA HIGH COURT		35	Thursday 26 <sup>th</sup> June, 2014		
10.	CWJC/8722/2013 PUBLIC DEMAND RECOVERY	7	JAY JAY RAM SAH VS THE STATE OF BIHAR & ORS	Mr. RAJEEV KUMAR LABH Mr. SHREEKANT LABH Mr. CHANDRA MOLESHWAR	Mr. AVNISH NANDAN SINHA (GP11)
11.	CWJC/8754/2013 WORKS CONTRACT	5	M/S NAV DURGA ENTERPRISES VS THE STATE OF BIHAR & ORS	Mr. ARVIND KUMAR TEWARY Mr. SUBHASH KUMAR Mr. SUNIL SINGH	Mr. RAJEEV KR. SINGH (GP15) Mr. KAMAL KUMAR SINHA
12.	CWJC/8763/2013 CONTRACT (SATUTORY)	5	DIWAKAR KUMAR VS THE STATE OF BIHAR & ORS	Mr. SHRI PRAKASH SRIVASTAVA Mr. RAJEEV RANJAN	Mr. MADHUKAR KRISHNA SINHA SC1
13.	CWJC/8783/2013 WORKS CONTRACT	5	PARSURAM MANDAL VS THE STATE OF BIHAR & ORS	Mr. LALAN KUMAR SINGH	Mr. TEJ BAHADUR SINGH (AAG7) Mr. ANJANI KUMAR (AAG -6)
14.	CWJC/8894/2013 TRADE & COMMERCE	5	DHANARAJIA DEVI VS THE CHAIRMAN CENTRAL BANK OF INDIA & ORS	Mr. SHYAM NARAYAN PANDEY Mr. BIJAY KUMAR DUBEY	Mr. NISHI NATH OJHA Mr. NISHI NATH OJHA
15.	CWJC/8906/2013 TRADE & COMMERCE	6	M/S PRABHA ELECTROCASTING PVT. LTD. VS THE STATE OF BIHAR & ORS	Mr. SURAJ SAMDARSHI	Mr. ANJANI KUMAR (AAG10) Mr. PIYUSH LALL Mr. PRASHANT PRATAP
16.	CWJC/8915/2013 TRADE & COMMERCE	8	VISH NATH SHARMA @ VISHWA NATH SHARMA & ORS VS THE PUNJAB NATIONAL BANK & ORS	Mr. SHYAM KISHORE SINHA Mr. BINOD KUMAR GUPTA	Mr. KUMAR PRIYA RANJAN Mr. RATAN KUMAR SINHA
17.	CWJC/8926/2013 CONTRACT (SATUTORY)	5	VIJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr. RAVI RANJAN Mr. SANJEEV KUMAR JHA	Mr. RAJENDRA KR. JHA (GP18)
18.	CWJC/8931/2013 STATE INDUS. CAPITAL SU	5	M/S J.K. AQUA INDUSTRIES VS THE STATE OF BIHAR & ORS	Mr. ARIF DAULA SIDDIQUE Mr. ABINASH KUMAR	Mr. AJAY BIHARI SINHA (SC19)
19.	CWJC/8950/2013 WORKS CONTRACT	5	M/S RUNGTA ENTERPRISES VS THE UNION OF INDIA & ORS	Mr. SWAPNIL KUMAR SINGH	Mr. MD. N. HODA KHAN (SC18) Mr. SHRI NATH PATHAK
20.	CWJC/8983/2013 TRADE & COMMERCE	5	SHATRUGHAN DUBEY VS THE STATE OF BIHAR & ORS	Mr. SURESH KUMAR Mr. SATYA PRAKASHTRIPATHY	Mr. GAUTAM BOSE (AAG8)
21.	CWJC/8985/2013 TRADE & COMMERCE	5	DINESH SHARMA & ANR VS THE CENTRAL BANK OF INDIA & ORS	Mr. RAMCHANDRA SAHNI	Mr. AJAY KUMAR SINHA
22.	CWJC/9030/2013 TRADE & COMMERCE	6	M/S JAGDAMBA KHAD BEEJ BHANDAR & ANR VS CENTRAL BANK OF INDIA & ORS	Smt. VEENA KUMARI JAISWAL	Mr. AJAY KUMAR SINHA
23.	CWJC/9047/2013 L.I.C./INSURANCE	5	SARVESH KUMAR VS THE LIFE INSURANCE CORPORATION OF INDIA & ORS	Mr. SUDHIR KUMAR	Mr. RAJEEV RANJAN PRASAD
24.	CWJC/9051/2013 CONTRACT (SATUTORY)	5	RAJMANI PRASAD VS THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR NO.1	Mr. SUBHASH PD. SINGH (GA7)
25.	CWJC/9071/2013 TRADE & COMMERCE	5	M/S SRI SHYAM ENTERPRISES VS THE STATE OF BIHAR & ORS	Mr. MRIGANK MAULI Mr. VINAY MISTRY	Mr. MANOJ PRIYADARSHI (SC17) Mr. AMIT SHRIVASTAVA
26.	CWJC/9095/2013 TRADE & COMMERCE	5	PRABHAT KUMAR SINGH VS THE BRANCH MANAGER STATE BANK OF INDIA & ORS	Mr. ANAND KUMAR Mr. SANJAY KUMAR GHOSARVEY	Mr. KAUSHLENDRA KUMAR SINHA
27.	CWJC/9112/2013 TRADE & COMMERCE	5	JAMUNA MANDAL VS THE STATE OF BIHAR & ORS	Mr. RANJAN KUMAR JHA Mr. PRABHAT KUMAR SINGH	Mr. RAM BALAK MAHTO (AG) Mr. MADHURESH PRASAD
28.	CWJC/9173/2013 TRADE & COMMERCE	5	UMESH PRASAD VS THE STATE OF BIHAR & ORS	Mr. BINAY KRISHNA Mr. VINOD SHANKER MODI Mr. MANOJ KUMAR SINGH	Mr. SANJAY KR NO.2 (GA5) Mr. KISHORE KUMAR SINHA
29.	CWJC/9175/2013 TRADE & COMMERCE	5	RAJ KUMAR YADAV VS INDIAN OIL CORPORATION LTD. & ORS	Mr. LAL BABU SINGH	Mr. AMLESH KUMAR VARMA
30.	CWJC/9179/2013 CONTRACT (SATUTORY)	5	MUKESH KUMAR VS THE STATE OF BIHAR & ORS	Mr. YOGENDRA PRASAD SINHA	Mr. RAJU GIRI (GP30)
31.	CWJC/9192/2013 TRADE & COMMERCE	5	AMAR PRAKASH VS THE INDIAN OIL CORPORATION LTD & ORS	Mr. RAJIV NAYAN SINGH Mr. SATISH KUMAR SINGH Mr. PRAKASH SHEKHAR KUMAR	Mr. AMLESH KUMAR VARMA
32.	CWJC/9195/2013 TRADE & COMMERCE	5	ANIL KUMAR MISHRA VS THE UNION OF INDIA & ORS	Mr. PRABHAT KR SINGH Mr. SURENDRA KUMAR SINGH Mr. GANESH PD SINGH Mr. RANJAY KUMAR SINGH	Mr. N. A. SHAMSI (A.S.G.) Mr. MADHURESH PRASAD
33.	CWJC/9211/2013 TRADE & COMMERCE	5	RAMESH CHANDRA CHOUDHARY VS THE STATE OF BIHAR & ORS	Mr. RAJ SHEKHAR	Mr. PRASHANT PRATAP (GP6)
34.	CWJC/9216/2013 PUBLIC DEMAND RECOVERY	8	RAM SWARATH SAH VS THE STATE OF BIHAR & ORS	Mr. PANKAJ KUMAR Mr. SANJAY KUMAR SINHA	Mr. V.M.K SINHA (AAG13)
35.	CWJC/9235/2013 TRADE & COMMERCE	5	ARSHIA NAZ VS M/S BHARAT PETROLEUM CORPORATION LIMITED & ORS	Mr. SYED FIROZ RAZA	Mr. PRASOON SINHA (GA2) Mr. MADHURESH PRASAD Mr. BASHISHTHA NARAYAN MISHRA Mr. BRIJ KISHOR MISHRA
36.	CWJC/9238/2013 TRADE & COMMERCE	5	YADUNANDAN PRASAD YADAV VS REGIONAL MANAGER STATE BANK OF INDIA & ANR	Mr. DINESH PRASAD VERMA	Mr. KAUSHLENDRA KUMAR SINHA
37.	CWJC/9252/2013 TRADE & COMMERCE	5	MD. IMTEYAZ QURAIISHI & ORS VS THE STATE OF BIHAR & ORS	Mr. SYED FIROZ RAZA	Mr. AMAR NATH DEO (SC26)
38.	CWJC/9273/2013 CONTRACT (SATUTORY)	5	WASIM AKRAM VS THE STATE OF BIHAR & ORS	Mr. BINOD KUMAR SINHA Mr. ANIL KUMAR ANAL	Mr. P.N. SAHI (AAG14)

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39.	CWJC/9316/2013 PUBLIC DEMAND RECOVERY	5	MD. ABDUL RAOOF @ ABDUR RAUF VS THE STATE OF BIHAR & ORS	Mr. RAM SAGAR SINGH Mr. MUKESH KUMAR RANA	Mr. SUNIL KR. MANDAL (SC24)
40.	CWJC/9339/2013 TRADE & COMMERCE	5	SUDAMA YADAV VS THE CHIEF MANAGER VIJAYA BANK	Mr. RAJIVE RANJAN SINGH	
41.	CWJC/9366/2013 L.I.C./INSURANCE	5	PRAVEEN KUMAR & ANR VS THE UNION OF INDIA & ORS	Mr. DUDHESHWAR SINGH	Mr. N. A. SHAMSI (A.S.G.) Mr. KAUSHLENDRA KUMAR SINHA Mr. UMESH KUMAR SINGH (CGC)
42.	CWJC/9391/2013 WORKS CONTRACT	5	M/S DHANANJAY CONSTRUCTION PVT. LTD. & ORS VS THE UNION OF INDIA & ORS	Mr. AMARENDRA KUMAR	Mr. MAHESH PRASAD Mr. SUNIL KUMAR RAVI
43.	CWJC/9403/2013 TRADE & COMMERCE	5	NITU SAHU VS M/S BHARAT PETROLEUM CORPORATION LTD. & ORS	Mr. NEERAJ KUMAR GUPTA	Mr. MADHURESH PRASAD
44.	CWJC/9408/2013 WORKS CONTRACT	5	M/S BENKATESH RAMAN VS THE STATE OF BIHAR & ORS	Mr. RAJANI RANJAN PD. SINGH	Mr. J.S. ARORA (SC6)
45.	CWJC/9412/2013 CONTRACT (SATUTORY)	5	SHIV SHANKAR SINGH VS THE STATE OF BIHAR & ORS	Mr. JAGNNATH SINGH	Mr. GEETA KUMARI (GP28)
46.	CWJC/9413/2013 WORKS CONTRACT	5	THAKUR GANESH PRASAD VS THE STATE OF BIHAR & ORS	Mr. ALOK KUMAR Mr. VIRENDRA KUMAR	Mr. ANIL KUMAR (GP23)
47.	CWJC/9414/2013 TRADE & COMMERCE	5	MRS. CHITRALEKHA DEVI VS THE UNION OF INDIA & ORS	Mr. AJAY KUMAR PANDEY	Mr. N. A. SHAMSI (A.S.G.) Mr. SANAT KUMAR MISHRA Mr. MANORANJAN KUMAR Mr. RAJEEV PRAKASH
48.	CWJC/9415/2013 TRADE & COMMERCE	5	USHA KIRAN VS THE HINDUSTAN PETROLEUM CORPORATION LTD. & ORS.	Mr. ASHOK KUMAR JHA	Mr. SANJAY KUMAR MISHRA Mr. DR. PANKAJ
49.	CWJC/9455/2013 CONTRACT (SATUTORY)	5	AKHILESH KUMAR JAISWAL VS THE STATE OF BIHAR & ORS	Mr. SUDHIR KUMAR UPADHYAY Mr. HARISH KUMAR Mr. KUMARI RASHMI	Mr. PARTH SHARTHI (SC10) Mr. PARTHA SARTHY Mr. GAUTAM SAHA Mr. RABINDRA KUMAR PRIYADARSHI Mr. PARTHA SARTHY (GA11)
50.	CWJC/9488/2013 TRADE & COMMERCE	5	M/S ORNATE LABS PVT. LTD VS THE STATE OF BIHAR & ORS	Mr. SHREE NIVAS MADHUVAN Mr. SHEKHAR SINGH	Mr. PRABHAKAR TEKRIWAL (GA1) Mr. PIYUSH LALL Mr. PRASHANT PRATAP Mr. S.K. SHRAMA (GA1) Mr. MADHURESH PRASAD
51.	CWJC/9496/2013 TRADE & COMMERCE	7	RUBI KUMARI VS THE BHARAT PETROLEUM CORPORATION LTD. & ANR	Mr. PRASHANT SINHA Mr. ASHOK KUMAR VARMA	
52.	CWJC/9503/2013 STATE INDUS. CAPITAL SU	5	MANISH KUMAR VS THE STATE OF BIHAR & ORS	Mr. DUDH NATH SINGH Mr. NILESH KUMAR	Mr. MADHURESH PRASAD (GP12) Mr. ANAND KUMAR OJHA Mr. VINAY KIRTI SINGH
53.	CWJC/9514/2013 WORKS CONTRACT	5	MD. EHASANUL HAQUE VS THE STATE OF BIHAR & ORS	Mr. MD. MUSHTAQUE ALAM Mr. AJAY KUMAR	Mr. SHYAM KISHOR SHARMA (GA3) Mr. ASHOK PRIYADARSHI
54.	CWJC/9525/2013 WORKS CONTRACT	5	ANIL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr. DIWAKAR PRASAD SINGH	Mr. PRABHAKAR TEKRIWAL (GA1) Mr. S.K. SHRAMA (GA1)
55.	CWJC/9581/2013 TRADE & COMMERCE	5	LALA PASWAN VS THE UNION OF INDIA & ORS	Mr. KRISHNA DEO RAJ	Mr. N. A. SHAMSI (A.S.G.) Mr. SANAT KUMAR MISHRA Mr. ARCHANA SINHA (CGC)
56.	CWJC/9598/2013 TRADE & COMMERCE	5	SURYA SURGICAL & MATERNITY CLINIC HOSPITAL VS THE STATE OF BIHAR & ORS	Mr. MANOJ KUMAR MANOJ Mr. BIJAY KUMAR GUPTA	Mr. S.A. ALAM (SC3) Mr. KISHORE KUMAR SINHA
57.	CWJC/9614/2013 TRADE & COMMERCE	7	RABART PRAKASH SAPRU VS THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS	Mr. DEVENDRA PRASAD SINGH	Mr. PIYUSH LALL Mr. RAJEEV RANJAN PRASAD Mr. RAJENDRA KUMAR Mr. ANJANI KUMAR SINGH
58.	CWJC/9664/2013 TRADE & COMMERCE	5	M/S ASHA FOOD PRODUCTS & ANR VS THE PUNJAB NATIONAL BANK & ORS	Mr. AVANISH KUMAR SINGH	Mr. KUMAR PRIYA RANJAN
59.	CWJC/9686/2013 TRADE & COMMERCE	5	MD. ISLAMUL HAQUE VS THE STATE OF BIHAR & ORS	Mr. DHIRENDRA KUMAR JHA Mr. KRISHNA CHANDRA JHA	Mr. KAUSHAL KR JHA AAG-14 Mr. RAKESH CHANDRA
60.	CWJC/9702/2013 TRADE & COMMERCE	5	SHYAM LATA VS THE BHARAT PETROLEUM CORPORATION LIMITED & ANR	Mr. AJAY KUMAR Mr. MANOJ KUMAR	Mr. MADHURESH PRASAD
61.	CWJC/9724/2013 CONTRACT (SATUTORY)	5	PRADIP KUMAR VS THE STATE OF BIHAR & ORS	Mr. DR. ANSHUMAN	Mr. SUBHASH PD. SINGH (GA7)
62.	CWJC/9772/2013 TRADE & COMMERCE	5	RAKESH KUMAR PANDEY VS THE UNION BANK OF INDIA & ORS	Mr. SIDDHARTH HARSH	Mr. AJAY KUMAR SINHA Mr. KUMAR ALOK
63.	CWJC/9786/2013 CONTRACT (SATUTORY)	5	SUGGA DEVI VS THE UNION OF INDIA & ORS	Mr. JAGNNATH SINGH	Mr. N. A. SHAMSI (A.S.G.)
64.	CWJC/9828/2013 WORKS CONTRACT	5	EDEN TRANSPORT PVT LTD VS THE BIHAR STATE ROAD TRANSPORT COR. & ORS	Mr. AJAY KUMAR JHA Mr. ANAND BHUSHAN Mr. DILIP KUMAR Mr. SUSHIL KUMAR Mr. RANJEET KUMAR Mr. KUNDAN KUMAR	Mr. PRABHAT KUMAR VERMA
65.	CWJC/9896/2013 CONTRACT (SATUTORY)	5	RAUSHAN KHATOON VS THE STATE OF BIHAR & ORS	Mr. DILIP KUMAR TONDON	Mr. DEVENDRA KR SINHA (AAG2)
66.	CWJC/9919/2013 TRADE & COMMERCE	5	MUKESH KUMAR VS INDIAN OIL CORPORATION LTD. & ORS	Mr. NARESH DIKSHIT	Mr. ANIL KUMAR SINHA

67. CWJC/9924/2013 TRADE & COMMERCE	5	JAI SHANKAR PRASAD <b>VS</b> THE INDIAN OIL CORPORATION LTD. & ORS	Mr. SHYAMESHWAR KUMAR SINGH Mr. CHAITANYA SUAROOP Mr. RAVI VERMA	Mr. ANIL KUMAR SINHA
68. CWJC/9935/2013 TRADE & COMMERCE	5	AAPNA PARIVAR AGRO FRAMING DEVELOPERS INDIA LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR JHA Mr. SATYA VEER	Mr. SHAIL KUMARI (SC15) Mr. AJIT PRATAP SINGH (SC-15)
69. CWJC/9940/2013 WORKS CONTRACT	5	NIDHI ENTERPRISES <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMARJEET PRABHAKAR Mr. UJJWAL KUMAR SINHA	Mr. A. UJJWAL (SC25)

**FOR ADMISSION III**

1. CWJC/4726/2006 PUBLIC DEMAND RECOVERY	18	CHOUDHARY BHAL CHANDRA MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVI SHANKER DWIVEDI Mr. RANJAN KUMAR DUBEY Mr. SHAILENDRA KR. DWIVEDI	Mr. (GP8) Mr. REWATI KANT RAMAN
2. CWJC/2980/2008 CONTRACT (SATUTORY)	6	BISHWANATH RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NITYANAND Mr. SADANAND PASWAN	Mr. (AAG11)
3. CWJC/3516/2008 PUBLIC DEMAND RECOVERY	7	RAJIV KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJIV KUMAR SINGH Mr. KAMAL KISHORE JHA	Mr. (SC12) Mr. SANJAY KUMAR JHA Mr. MANOJ PRIYADARSHI (SC17) Mr. SATYAVEER
4. CWJC/3682/2008 PUBLIC DEMAND RECOVERY	6	RAM CHANDRA PRASAD SAHI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR SINGH Mr. RITESH KUMAR Mr. SANJEET KUMAR SINGH Mr. RANJIT KUMAR Mr. PRAVEEN KUMAR	Mr. (GP8) Mr. SATYA PRAKASH TRIPATHY Mr. SURESH KUMAR Mr. KAUSHLENDRA KR. SINHA
5. CWJC/4617/2008 CONTRACT (SATUTORY)	6	SUBHASH PRASAD SINGH <b>VS</b> THE UNION OF INDIA & ORS	Mr. DINESH CHOUDHARY Mr. VIVEK KUMAR Mr. PRAFULL CHANDRA THAKUR	Mr. MAHESH PRASAD Mr. MADHU PRASUN
6. CWJC/5244/2008 L.I.C./INSURANCE	5	MD. NEHAL FARRUKH <b>VS</b> L.I.C. OF INDIA & ORS	Mr. MANISH KUMAR Mr. RAJESH BHARDWAJ Mr. MANOJ KUMAR	Mr. RAJEEV RANJAN PRASAD
7. CWJC/5604/2008 TRADE & COMMERCE	5	VANANCHAL GRAMIN BANK <b>VS</b> THE UNION OF INDIA & ORS	Mr. ADITYA SHARAN Mr. HEMANT KUMAR SHARAN Mr. JAYANT KUMAR SHARAN Mr. PRABHAT KUMAR SHARAN	Mr. (GA3) Mr. DHRUBA MUKHERJEE Mr. DR. RAJESH RANJAN Mr. SATYA PRAKASH TRIPATHY
8. CWJC/6068/2008 L.I.C./INSURANCE	5	MOST. SACHITA DEVI <b>VS</b> THE NATIONAL INSURANCE COMPANY	Mr. SANTOSH KUMAR SINHA 2 Mr. ARVIND PRASAD SINGH Mr. RABINDRA KUMAR	Mr. ASHOK PRIYADARSHI
9. CWJC/6173/2008 TRADE & COMMERCE	5	M/S DADAN INDIA <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. BAJRANGI LAL	Mr. (SC18) Mr. S.D. SANJAY
10. CWJC/6347/2008 TRADE & COMMERCE	6	BINOD KUMAR SINHA <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. VIPIN KUMAR	Mr. ARBIND KUMAR JHA Mr. K.K. SINHA
11. CWJC/6658/2008 TRADE & COMMERCE	6	BANARASH PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AJOY KUMAR CHAKRABORTY	Mr. (GA9) Mr. PRASHANT PRATAP (GP6)
12. CWJC/7249/2008 TRADE & COMMERCE	5	BHAILAL YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJESH KUMAR Mr. ACHAL KUMAR SINHA Mr. RAJ DULAR SAH Mr. PRAVEEN KR. AGRAWAL	Mr. (SC20) Mr. RAJ NANDAN PRASAD Mr. ANJANI KR. SHARAN (SC-9) Mr. KAUSHLENDRA KR. SINHA Mr. SURAJ SAMDARSHI
13. CWJC/7301/2008 STATE FINANCIAL CORPOR	5	M/S MODERN MILK FACTORY <b>VS</b> THE M.D., B.S. FINANCIAL CORPN. &	Mr. ARUN KR. SINGH NO-5 Mr. AJAY KUMAR SINGH	Mr. P. K. SHAHI Mr. PARTHA SARTHY
14. CWJC/8648/2008 WORKS CONTRACT	6	MICRO RANJAN CONSTRUCTION(P)LT <b>VS</b> THE UNION OF INDIA & ORS	Mr. ANIL KUMAR SINGH I	Mr. MAHESH PRASAD Mr. BIJAY KUMAR SINHA
15. CWJC/8765/2008 L.I.C./INSURANCE	5	SHAILENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. TEJ NARAYAN SINGH Mr. DR. PUSHPA KUMARI Mr. SATYENDRA PD. SINGH	Mr. (GP19) Mr. VIJAYA SINGH Mr. K.K. SINHA Mr. ARUN KUMAR SINGH
16. CWJC/8791/2008 TRADE & COMMERCE	5	M/S SHIV DOMESTIC COKE PVT. LTD <b>VS</b> THE UNION OF INDIA & ORS	Mr. S.D. SANJAY Mr. GAUTAM KUMAR KEJRIWAL Mr. SURAJ SAMDARSHI	Mr. SUDHIR SINGH (ASST. SG) Mr. PANCHAM LAL JAISWAL Mr. VISHWA MOHAN KR. SINHA
17. CWJC/8970/2008 PUBLIC DEMAND RECOVERY	5	RAM NANDAN CHAUDHARY <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr. SURESH KUMAR ISHWAR	Mr. SATYA PRAKASH TRIPATHI
18. CWJC/9134/2008 with TRADE & COMMERCE	5	RAJENDRA PRASAD GUPTA <b>VS</b> PUNJAB NATIONAL BANK & ORS	Mr. NIL KAMAL	Mr. SUNIL KUMAR SINGH I Mr. MAHESH NARAYAN PARBAT Mr. PRAVEEN PRABHAKAR
19. CWJC/9744/2008 with TRADE & COMMERCE	5	M/S KRISHNA KIRANA STORE <b>VS</b> THE CHAIRMAN, PUNJAB NATIONAL B	Mr. NIL KAMAL	Mr. SUNIL KUMAR SINGH I Mr. MAHESH NARAYAN PARBAT Mr. VED PRAKASH SRIVASTAVA
20. CWJC/9745/2008 TRADE & COMMERCE	5	LALAN KUMAR KESHRI @ LALAN PD. <b>VS</b> PUNJAB NATIONAL BANK & ORS	Mr. NIL KAMAL	Mr. SUNIL KUMAR SINGH I Mr. MAHESH NARAYAN PARBAT Mr. VED PRAKASH SRIVASTAVA

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21.	CWJC/9177/2008 PUBLIC DEMAND RECOVERY	5	BASUDEO PRASAD VS THE STATE OF BIHAR & ORS	Mr.NARESH DIKSHIT Mr.(SC14) Mr.RAJENDRA PRASAD Mr.V.M.K.SINHA(SPL.PP)MINES Mr.(GA5)
22.	CWJC/9371/2008 PUBLIC DEMAND RECOVERY	5	SUDHANSHU BHUSHAN RAM VS THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA
23.	CWJC/9807/2008 TRADE & COMMERCE	5	ANIL KUMAR SAH VS THE PUNJAB NATIONAL BANK & ANR	Mr.DIWAKAR UPADHYAYA Mr.SUNIL KUMAR SINGH I
24.	CWJC/9911/2008 PUBLIC DEMAND RECOVERY	5	KAILASH SINGH VS THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH SINGH Mr.ARTI SINGH Mr.KAMESHWAR SINGH Mr.(SC18) Mr.SATYA PRAKASH TRIPATHI
25.	CWJC/9913/2008 TRADE & COMMERCE	5	SANJEEB KUMAR SAHU VS THE STATE OF BIHAR & ORS	Mr.PRAVEEN KR. AGRAWAL Mr.SANJEEV KUMAR Mr.RAJESH KUMAR Mr.(AAG4) Mr.YUGUAL KISHORE RAY Mr.YUGAL KISHORE Mr.ANIL KUMAR SINHA Mr.(AAG3) Mr.AJAY KR.SINHA Mr.RAJESH KUMAR
26.	CWJC/10099/2008 TRADE & COMMERCE	5	M/S SHYAM TALKIES VS THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR JHA Mr.VIJAY KR.VERMA Mr.(AAG9) Mr.BIPIN BIHARI SINGH Mr.SRI KRISHNA RANJAN
27.	CWJC/10132/2008 CONTRACT (SATUTORY)	5	M/S VENUS INDUSTRIES VS THE STATE OF BIHAR & ORS	Mr.HARISH CHANDRA PRASAD Mr.JYOTI SHANKAR Mr.(GA3) Mr.P.K.VERMA
28.	CWJC/10248/2008 PUBLIC DEMAND RECOVERY	5	AKBAR ALI VS THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR 'MUKUL' Mr.VIVEK KUMAR Mr.PRAMOD MISHRA Mr.PRAFULL CHANDRA THAKUR Mr.(SC3) Mr.ANSHUMAN SINGH Mr.SHRI NATH PATHAK Mr.MUKUND JEE
29.	CWJC/10322/2008 TRADE & COMMERCE	6	PRAKASH KUMAR GUPTA VS THE STATE OF BIHAR & ORS	Mr.RANA PRATAP SINGH Mr.SATYAVEER Mr.(GA2)
30.	CWJC/10422/2008 WORKS CONTRACT	6	M/S GIRISH CHANDRA SINGH VS THE G.M.,EAST CENTRAL RAILWAY	Mr.K.M.MISHRA Mr.SABAL KUMAR JHA Mr.MAHESH PRASAD Mr.RAKESH KUMAR TIWARY
31.	CWJC/10523/2008 CONTRACT (SATUTORY)	5	M/S HARISH INDUSTRIES PVT.LTD VS THE STATE OF BIHAR & ORS	Mr.HARISH CHANDRA PRASAD Mr.JYOTI SHANKAR Mr.(GA4) Mr.P.K.VERMA
32.	CWJC/10546/2008 TRADE & COMMERCE	5	M/S MAA MEDIWAYS VS THE UNION OF INDIA & ORS	Mr.SANJEEV RANJAN Mr.RAJEEV KR.JHA 1 Mr.SUDHIR SINGH(ASST.SG) Mr.BINAY KUMAR PANDEY Mr.PRASHANT KASHYAP(CGC) Mr.R.R.PRASAD
33.	CWJC/10609/2008 L.I.C./INSURANCE	5	RENU DEVI VS LIFE INSURANCE CORPN.OF INDIA&	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH
34.	CWJC/10618/2008 WORKS CONTRACT	6	PARWATI STEEL HOUSE VS THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.NAWAL KISHORE SINGH Mr.(AAG9) Mr.YUGUAL KISHORE RAY Mr.YUGAL KISHORE
35.	CWJC/10698/2008 CONTRACT (SATUTORY)	5	PRAMOD KUMAR MEHTA VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH Mr.NAWAL KISHORE SINGH Mr.(AAG10) Mr.YUGUAL KISHORE RAY Mr.YUGAL KISHORE
36.	CWJC/10778/2008 CONTRACT (SATUTORY)	10	RAM PRASAD CHAUDHARY VS THE STATE OF BIHAR & ORS	Mr.VINOD KUMAR Mr.(GP10) Mr.RABINDRA KR.PRIYADARSHI
37.	CWJC/10861/2008 PUBLIC DEMAND RECOVERY	5	PUSPA DEVI VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT PANDEY Mr.(SC14) Mr.SATYA PRAKASH TRIPATHI Mr.DURGESH KUMAR SINGH
38.	CWJC/10932/2008 TRADE & COMMERCE	5	MANOJ KUMAR SINGH & ANR VS THE UNION BANK OF INDIA & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.P.C.AGRAWAL Mr.AJAY KR.SINHA Mr.SANJEET KUMAR Mr.CHANDRA SHEKHAR ANAND Mr.DHANANJAYA NATH TIWARI Mr.A.SHARAN Mr.SHAMBHU SHARAN SINGH Mr.RAJEN SAHAY Mr.DIWAKAR PRASAD KARN Mr.PRABHAT KUMAR SHARAN Mr.HEMANT KUMAR SHARAN
39.	CWJC/11103/2008 TRADE & COMMERCE	5	VINAY VERMA VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SARITA KUMARI Mr.(SC18) Mr.MUKUND JEE Mr.NIRAJ KUMAR SINHA Mr.BRAJESH RANJAN
40.	CWJC/11199/2008 TRADE & COMMERCE	5	M/S J.J.AYURVEDIC PHARMACEUTIC VS THE ALLAHABAD BANK & ORS	Mr.RITENDRA BHUSHAN AWASTHEE Mr.CHANDRA SHEKHAR PD.SINHA Mr.AJAY KUMAR SINHA Mr.N.GANGULI
41.	CWJC/11231/2008 L.I.C./INSURANCE	5	MANOJ KUMAR SHARMA VS LIFE INSURANCE CORPN.OF INDIA&	Mr.SANJAY KUMAR Mr.R.R.PD.
42.	CWJC/11363/2008 L.I.C./INSURANCE	5	SUDHA TIWARY VS THE LIFE INSURANCE OF INDIA &O	Mr.NARESH PRASAD 1 Mr.RAJEEV RANJAN PRASAD
43.	CWJC/11522/2008 TRADE & COMMERCE	5	RANJIT KUMAR & ORS VS THE STATE BANK OF INDIA & ORS	Mr.PRABHAT KUMAR Mr.SRIRAM KRISHNA Mr.DR.KAMAL DEO SHARMA Mr.KAUSHLENDRA KR.SINHA Mr.NARENDRA KUMAR SHARMA
44.	CWJC/11836/2008 TRADE & COMMERCE	5	GARGI KUMARI VS THE INDIAN OIL CORPORATION &OR	Mr.DR.SHASHI S.KISHORE Mr.SHIVPUJAN SAHAY Mr.AJAY KR.OJHA Mr.(SC3) Mr.KALI DAS CHATTERJI
45.	CWJC/12218/2008 TRADE & COMMERCE	5	BHUNESHWAR MISTRY VS THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.(GP9)

46. CWJC/12249/2008 TRADE & COMMERCE	5	BASUKI PRASAD GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DINESH PD.VERMA	Mr.(GA4) Mr.R.P.CHOUDHARY Mr.ANURAG SAURAV
47. CWJC/12304/2008 L.I.C./INSURANCE	5	RUBY DEVI <b>VS</b> THE UNION OF INDIA & ANR	Mr.GAJENDRA NATH OJHA	Mr.RAJEEV RANJAN PD.
48. CWJC/12515/2008 MOTOR VEHICLE MATTERS	5	GANESH PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY 1	Mr.(AAG9) Mr.(AAG9)
49. CWJC/12644/2008 TRADE & COMMERCE	5	AGAMLAL YADAV <b>VS</b> REG.MANAGER,STATE BANK OF INDI	Mr.DHIRENDRA KR.JHA 2 Mr.KRISHNA CHANDRA JHA	Mr.KAUSHLENDRA KUMAR SINHA Mr.RATNESH NANDAN SINHA
50. CWJC/12881/2008 WORKS CONTRACT	6	ASHOK KUMAR SINGH <b>VS</b> THE UNION OF INDIA & ORS	Mr.S.R.SHARAN Mr.PRABHAT KUMAR SHARAN	Mr.MAHESH PRASAD Mr.ANIL KUMAR SINHA
51. CWJC/12974/2008 TRADE & COMMERCE	5	M/S NATRAJ PICTURE PALACE &ANR <b>VS</b> THE BIHAR STATE FILM DEVP.&FIN	Mr.R.K.P.SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	Mr.BIPIN BIHARI SINGH Mr.SRI KRISHNA RANJAN
52. CWJC/13036/2008 with TRADE & COMMERCE	5	M/S SHREE DURGA ROLLER FLOUR M <b>VS</b> THE BIHAR STATE FINANCIAL CORP	Mr.RAJ KISHORE PD. Mr.TEJ BAHADUR ROY	Mr.Y.V.GIRI
53. CWJC/2316/2008 TRADE & COMMERCE	5	M/S HOTEL SAHU & ANR <b>VS</b> THE BIHAR STATE FINANCIAL CORP	Mr.RAJEEV KUMAR SINGH Mr.NAWAL KISHOR SINGH Mr.NIRANJAN KUMAR Mr.NIRANJAN KUMAR	Mr.P.K.SHAHI Mr.VINAY MISTRY Mr.RAJU GIRI Mr.MRIGANK NAULI Mr.AMRESH KUMAR SINGH Mr.AMRESH KUMAR SINGH Mr.MRIGANK NAULI Mr.ASHISH GIRI
54. CWJC/13125/2008 PUBLIC DEMAND RECOVERY	5	ABDUL RASID <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KR.SINGH	Mr.(SC11) Mr.RAJESH PD.CHOUDHARY Mr.ANURAG SAURAV
55. CWJC/13130/2008 WORKS CONTRACT	6	SUDHIR KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINODA NAND MISHRA	Mr.(GA1) Mr.KAUSHLENDRA KR.SINHA
56. CWJC/13269/2008 TRADE & COMMERCE	5	ALI ASGAR @ MD.ALI ASGAR <b>VS</b> THE CANARA BANK & ORS	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	
57. CWJC/13401/2008 STATE FINANCIAL CORPOR	5	M/S HINDUSTAN CHEMICAL INDUSTR <b>VS</b> THE M.D.,BIHAR STATE FINANCIAL	Mr.MD. KHURSHID ALAM Mr.ARUN KUMAR BHAGAT	Mr.P.K.SHAHI Mr.PARTHA SARTHY Mr.RAKESH KUMAR Mr.RAJNANDAN PRASAD
58. CWJC/13469/2008 L.I.C./INSURANCE	5	RADHA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KAMAL KUMAR VIDYARTHI	Mr.(GP19) Mr.RAJEEV RANJAN PD.
59. CWJC/13544/2008 TRADE & COMMERCE	5	YASHWANT KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.ARUN KUMAR	Mr.(GP7) Mr.KUMAR ALOK (SC8)
60. CWJC/13560/2008 PUBLIC DEMAND RECOVERY	5	SAMSUL HAQUE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KR.SINGH	Mr.(SC12) Mr.R.P.CHOUDHARY Mr.MANOJ PRIYADARSHI(SC17) Mr.ANURAG SAURAV
61. CWJC/13676/2008 CONTRACT (SATUTORY)	5	PRAVIN KUMAR GHOSH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR VERMA	Mr.(SC17) Mr.GIRIJISH KUMAR Mr.P.K.SHAHI Mr.LALIT KISHORE
62. CWJC/13751/2008 STATE FINANCIAL CORPOR	10	KRISHNA KANT SINGH <b>VS</b> THE BIHAR STATE FINANCIAL CORP	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.T.U.KHAN Mr.TAFAZZUL AHMAD Mr.MD.ARIF	Mr.P.K.SHAHI Mr.JYOTI SARAN
63. CWJC/13763/2008 CONTRACT (SATUTORY)	5	M/S KARAN COMPUTER CENTRE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJEY KUMAR Mr.KUNDAN KUMAR SINHA	Mr.(GP16)

**FOR HEARING II**

1. CWJC/8287/1999 STATE FINANCIAL CORPOR	9	MAJDA KHATOON & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RASHID IZHAR Mr.RASHID IZHAR	Mr.(GP6) Mr.DHURJATI KR.PRASAD(GP7) Mr.VINAY TRIPATHY
2. CWJC/6170/2006 TRADE & COMMERCE	6	ZAKIR HUSSAIN <b>VS</b> THE BIHAR STATE CREDIT & INVES	Mr.SURAJ SAMDARSHI Mr.SATYABIR BHARTI	Mr.JITENDRA SINGH Mr.SUNIL KUMAR SHARMA-1 Mr.NIRMAL KUMAR Mr.BRAJESH SAHAY Mr.AMIT SHRIVASTAVA Mr.MD.RAISUL HAQUE (SC4)
3. CWJC/12525/2010 TRADE & COMMERCE	11	SANTOSH KUMAR RAKESH <b>VS</b> THE UNION OF INDIA & ORS	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.N.A. SHAMSI (ASGI) Mr.MD.ABU HAIDER Mr.KALI DAS CHATTERJI Mr.AMLESH KUMAR VARMA Mr.ANIL CHANDRA
4. CWJC/1032/2012 PUBLIC INTEREST LITIGA	4	SADANAND BHINDWAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI	Mr.PRASOON SINHA (GA2) Mr.SATYA PRAKASHTRIPATHY Mr.KAMESHWAR PD.GUPTA (CGC) Mr.SHAILENDRA KUMAR SINGH
5. CWJC/17001/2012 TRADE & COMMERCE	10	SUSHIL KUMAR <b>VS</b> THE UNION OF INDIA & ORS	Mr.SURAJ SAMDARSHI Mr.NAMRATA MISHRA	Mr.SHIV KUMAR Mr.RABINDRA NATH KANTH Mr.SHRI NATH PATHAK Mr.SAKET TIWARY Mr.DHANANJAYA NATH TIWARI

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|---------------------------------------|---|--|
| 6. CWJC/1626/2013<br>TRADE & COMMERCE | 10 ASHOK SHANKER SHARMA & ANR Mr.PRADIP KUMAR<br><b>VS</b> THE UNION OF INDIA & ORS | Mr.N. A. SHAMSI (A.S.G.)<br>Mr.AMARENDRA NATH VERMA<br>Mr.DHIRANJAN KUMAR SINHA<br>Mr.SHRI NATH PATHAK<br>Mr.DIN BANDHU MISHRA |
|---------------------------------------|---|--|

**Thursday the 26th June 2014**  
**Court No. 6(AT 10:30 A.M.)**  
**Mr. Justice Shyam Kishore Sharma**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**TO BE MENTIONED**

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|----|--|---|----------------------|--|--|
| 1. | CR. MISC./5965/2014<br>BAIL IPC 364A<br>R.BAIL-1 | 5 DINKAL DAS & ANR.<br><b>VS</b> THE STATE OF BIHAR | Mr.KAMAL KISHORE JHA | Mr.YOGENDRA KUMAR(APP)<br>Mr.ABHAY KUMAR ROY |  |
|----|--|---|----------------------|--|--|

**FOR ADMISSION II**

- |     |   |  |   |  |  |
|-----|---|--|---|--|--|
| 1.  | CR. MISC./53533/2013<br>BAIL IPC 395,412<br>R.BAIL-1        | 4 MD. SONU KURAIISI @ . SONU<br>KURAIISI<br><b>VS</b> THE STATE OF BIHAR | Mr.MADAN MOHAN<br>SHARMA                            | Mr.PARMESHWAR MEHTA(APP)                                       |  |
| 2.  | CR. MISC./2130/2014<br>BAIL IPC 302/34 & 27 A<br>R.BAIL-1   | 3 KARIA RAI @ KALLU @<br>MANORANJAN RAI<br><b>VS</b> THE STATE OF BIHAR  | Mr.ASHOK KUMAR<br>SINHA<br>Mr.SUDHIR KUMAR<br>SINHA | Mr.RAJIV NAYAN(APP)  |  |
| 3.  | CR. MISC./2631/2014<br>BAIL IPC 304/201/34<br>R.BAIL-1      | 3 RAJESH RAJAK<br><b>VS</b> THE STATE OF BIHAR                           | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR<br>SINHA-3         | Mr.ASHOK KR. SINGH 1(APP)                                      |  |
| 4.  | CR. MISC./4635/2014<br>BAIL IPC 376(A)<br>R.BAIL-1          | 8 SHASHI CHAURASIA<br><b>VS</b> THE STATE OF BIHAR                       | Mr.KUBER PATHAK                                     | Mr.PRANAV KUMAR (APP)<br>Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI |  |
| 5.  | CR. MISC./4708/2014<br>BAIL IPC 302,34<br>R.BAIL-1          | 8 RAMAKANT YADAV<br><b>VS</b> THE STATE OF BIHAR                         | Mr.ANAND KISHORE<br>CHOUDHARY                       | Mr.AHMAD ALI(APP)  |  |
| 6.  | CR. MISC./5131/2014<br>BAIL IPC 307<br>R.BAIL-1             | 8 PRADEEP SHARMA<br><b>VS</b> THE STATE OF BIHAR                         | Mr.RAGHVENDRA<br>KUMAR SINGH                        | Mr.ATUL CHANDRA (APP)  |  |
| 7.  | CR. MISC./5972/2014<br>BAIL IPC 302/307/147/1<br>R.BAIL-1   | 9 DHIRENDRA KUMAR SINGH<br><b>VS</b> THE STATE OF BIHAR                  | Mr.SANJEEV KUMAR<br>SINGH                           | Mr.ANUSAIYA JAISWAL (APP)                                      |  |
| 8.  | CR. MISC./6732/2014<br>BAIL IPC 406/409/120<br>R.BAIL-1     | 3 PARMANAND PASWAN<br><b>VS</b> THE STATE OF BIHAR                       | Mr.RAJ KUMAR  | Mr.SURESH PD. SINGH(APP)                                       |  |
| 9.  | CR. MISC./6931/2014<br>BAIL IPC 395,397<br>R.BAIL-1         | 5 MAHMOOD ALAM @ ARMAN<br><b>VS</b> THE STATE OF BIHAR                   | Mr.KRISHNA KANT<br>SINGH<br>Mr.ANIL KUMAR SINHA     | Mr.MD. SUFIYAN(APP)  |  |
| 10. | CR. MISC./7234/2014<br>BAIL IPC 302/34<br>R.BAIL-1          | 5 RAJENDRA DAS<br><b>VS</b> THE STATE OF BIHAR                           | Smt.RINA SINHA                                      | Mr.RAM SUMIRAN RAI (APP)                                       |  |
| 11. | CR. MISC./7379/2014<br>BAIL IPC 364,366A,120B<br>R.BAIL-1   | 7 AJAY KUMAR GIRI<br><b>VS</b> THE STATE OF BIHAR                        | Mr.RAM PRAWESH<br>KUMAR                             | Mr.SUNIL KR.PANDAY (APP)                                       |  |
| 12. | CR. MISC./7576/2014<br>BAIL IPC 366A,34<br>R.BAIL-1         | 9 MD. JABIR ANSARI @ MD. JABIR<br><b>VS</b> THE STATE OF BIHAR           | Mr.ASHHAR MUSTAFA                                   | Mr.ABHAY KUMAR-I(APP)  |  |
| 13. | CR. MISC./7906/2014<br>BAIL IPC 302,34,27 A.A<br>R.BAIL-1   | 9 SANJEET RAI @ GOREY LAL RAI<br><b>VS</b> THE STATE OF BIHAR            | Mr.JAY PRAKASH<br>SHARMA                            | Mr.PARMANAND PD.(APP)  |  |
| 14. | CR. MISC./7929/2014<br>BAIL 25(I-B)A,26,35 AR<br>R.BAIL-1   | 11 MANOJ KUMAR<br><b>VS</b> THE STATE OF BIHAR                           | Mr.DURGESH NANDAN                                   | Mr.MADAN KUMAR (APP)   |  |
| 15. | CR. MISC./18899/2014<br>BAIL IPC 395/412<br>R.BAIL-1        | 2 WAKIL SAHANI & ANR.<br><b>VS</b> THE STATE OF BIHAR                    | Mr.RANJAN KUMAR<br>Mr.ASHOK KUMAR<br>SINHA          | Mr.SATYAVRAT VERMA(APP)  |  |
| 16. | CR. MISC./19180/2014<br>BAIL IPC 341/307/34 & 2<br>R.BAIL-1 | 2 BIR BAHADUR SINGH<br><b>VS</b> THE STATE OF BIHAR                      | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN<br>MISHRA          | Mr.AHMAD ALI (APP)   |  |

PATNA HIGH COURT		41	Thursday 26 <sup>th</sup> June, 2014		
17.	CR. MISC./19232/2014 BAIL IPC 376,406,420 & R.BAIL-1	2	GAZI KHAN VS THE STATE OF BIHAR	Mr. SATISH KUMAR SINHA	Mr. VINOD SHANKAR MODI (APP) Mr. SHAILESH KUMAR
18.	CR. MISC./19246/2014 BAIL IPC 414,25(1-B)A, R.BAIL-1	2	SUNIL TUDDU VS THE STATE OF BIHAR	Mr. SANJAY KUMAR Mr. BINOD KUMAR	Mr. RAM NARESH ROY (APP)
19.	CR. MISC./19371/2014 BAIL IPC 306,498A,309, R.BAIL-1	2	BALKESHWAR SINGH & ANR VS THE STATE OF BIHAR	Mr. CHHOTTE LAL MISHRA	Mr. KALYAN SHANKAR (APP)
20.	CR. MISC./19385/2014 BAIL IPC 302,307,323,3 R.BAIL-1	2	RAM JATAN YADAV VS THE STATE OF BIHAR	Mr. SHAILESH KUMAR	Mr. MD. ANSHARUL HAQUE (APP)
21.	CR. MISC./19395/2014 BAIL IPC 395 R.BAIL-1	2	ANIL SAH VS THE STATE OF BIHAR	Mr. ARUN Mr. SANJAY KUMAR @ S.K.	Mr. MD. FAHIMUDDIN (APP)
22.	CR. MISC./19426/2014 BAIL IPC 379 R.BAIL-1	2	RAJESH SAHU VS THE STATE OF BIHAR	Mr. SANJEEV RANJAN Mr. SATISH NARAYAN SINHA	Mr. DINESH SINGH (APP)
23.	CR. MISC./19472/2014 BAIL IPC 395,397,27 A. R.BAIL-1	2	JAY PRAKASH YADAV @ MAIN @ CHHOTKU VS THE STATE OF BIHAR	Mr. SANJAY KUMAR JHA Mr. ANANT KUMAR BHASKAR	Mr. DR. RABINDRA KUMAR (APP)
24.	CR. MISC./19490/2014 BAIL IPC 379 R.BAIL-1	2	SUJEET KUMAR VS THE STATE OF BIHAR	Mr. ARJUN PRASAD	Mr. MUSTAQUE ALAM (APP)
25.	CR. MISC./19518/2014 BAIL IPC 302/34 & 27 A R.BAIL-1	2	SRI LAL MANDAL VS THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. UDAY CHAND PRASAD	Mr. A.H.M. RAHMAN (APP)
26.	CR. MISC./19602/2014 BAIL IPC 395 R.BAIL-1	2	LALAN CHOUDHARY & ANR. VS THE STATE OF BIHAR	Mr. SUBHASH CHANDRA BOSE	Mr. BHANU PRATAP SINGH (APP)
27.	CR. MISC./19623/2014 BAIL IPC 366A R.BAIL-1	2	BINOD THAKUR VS THE STATE OF BIHAR	Mr. DHANANJAY KUMAR GUPTA Mr. DEEPAK KUMAR	Mr. SANGEETA SHARMA (APP)
28.	CR. MISC./19635/2014 BAIL IPC 304B/34 R.BAIL-1	2	SADAM HUSSAIN VS THE STATE OF BIHAR	Mr. BINOD KUMAR SINHA Mr. ASHOK KUMAR	Mr. S. DAYAL (APP)
29.	CR. MISC./19643/2014 BAIL IPC 302,201,34 R.BAIL-1	2	HAWA VS THE STATE OF BIHAR	Mr. AMARESH KUMAR JHA	Mr. S.M. RAHMAN (APP)
30.	CR. MISC./19671/2014 BAIL IPC 392,328 R.BAIL-1	2	MD. FUL BABU @ MD. FUL BABOO VS THE STATE OF BIHAR	Mr. HARI KISHORE THAKUR	Mr. AMRENDRA PD. (APP)
31.	CR. MISC./19676/2014 BAIL IPC 370,370(1),37 R.BAIL-1	2	DHIRAJ PRASAD VS THE STATE OF BIHAR	Ms. RASHMI KUMARI MANDILWAR Mr. NITYA NAND NEERAJ	Mr. AMRENDRA PD. (APP)
32.	CR. MISC./19682/2014 BAIL IPC 302/34 R.BAIL-1	2	SHIVJEE SINGH VS THE STATE OF BIHAR	Mr. BINOD KUMAR SINHA Mr. ASHOK KUMAR	Mr. S. DAYAL (APP)
33.	CR. MISC./19694/2014 BAIL IPC 304B,201,34 R.BAIL-1	2	RANJAY SINGH VS THE STATE OF BIHAR	Mr. RAJESH RANJAN KUMAR	Mr. ANUSAIYA JAISWAL (APP)
34.	CR. MISC./19717/2014 BAIL IPC 395,412 R.BAIL-1	2	NARESH KUMAR @ NARESH MAHTO VS THE STATE OF BIHAR	Mr. AMIT KUMAR RAKESH	Mr. SANGEETA SHARMA (APP)
35.	CR. MISC./19732/2014 BAIL IPC 302/34 R.BAIL-1	2	RODHAN SAHANI VS THE STATE OF BIHAR	Mr. HARI KISHORE THAKUR	Mr. A.H.M. RAHMAN (APP)
36.	CR. MISC./19748/2014 BAIL IPC 302,498A R.BAIL-1	2	NARESH SAW @ NARESH SAO VS THE STATE OF BIHAR	Mr. PRAVEEN PRAKASH	Mr. PRONOTI SINGH (APP)
37.	CR. MISC./19772/2014 BAIL IPC 395/363/365 & R.BAIL-1	2	KASO @ KRISHNA PRASAD @ KESO VS STATE OF BIHAR & ANR	Mr. MANOJ KUMAR SINHA	Mr. DR. INDIWAR KUMARI (APP) Mr. AJAY KUMAR GAUTAM Mr. VINAY KIRTI SINGH
38.	CR. MISC./19773/2014 BAIL IPC 436/34,448,50 R.BAIL-1	2	MADAN YADAV VS THE STATE OF BIHAR	Mr. MANINDRA KUMAR	Mr. RAM SHANKAR DAS ( SPL. (PP))
39.	CR. MISC./19785/2014 BAIL IPC376/ 366A/371/ R.BAIL-1	2	DAL CHAND VS THE STATE OF BIHAR	Mr. ARJUN PRASAD	Mr. SADANAND PASWAN ( SPL. PP)
40.	CR. MISC./19807/2014 BAIL IPC 302 R.BAIL-1	2	MANTU MISHRA @ SANJIT & ORS VS THE STATE OF BIHAR	Mr. AJOY KUMAR CHAKRABORTY Mr. KRISHNA MURARI RAWT	Mr. SHAKIR AHMAD (APP)
41.	CR. MISC./19875/2014 BAIL IPC 395 R.BAIL-1	2	AWADH BIHARI SINGH VS THE STATE OF BIHAR	Mr. LALIT NARAYAN JHA	Mr. ARVIND KUMAR PANDEY (APP)
42.	CR. MISC./19886/2014 BAIL IPC 302/307/147/1 R.BAIL-1	2	ANIL SINGH & ANR VS THE STATE OF BIHAR	Mr. UDAY CHAND PRASAD Mr. MANOJ KUMAR	Mr. CHANDRA BHUSHAN PD. (APP) Mr. NAFISUZZOHA
43.	CR. MISC./19902/2014 BAIL IPC 498A,323,342, R.BAIL-1	2	MANOJ KUMAR VS THE STATE OF BIHAR	Mr. GOPAL JHA Mr. KUMAR CHANDRA SHEKHAR	Mr. HIRDAY PD. SINGH (APP) Mr. DINESHWAR MISHRA
44.	CR. MISC./19904/2014 BAIL 25(1-B)A,26,35 AR R.BAIL-1	2	MD. AFTAB VS THE STATE OF BIHAR	Mr. RANJEET KUMAR SINGH	Mr. MD. ARIF (APP)
45.	CR. MISC./19909/2014 BAIL IPC 302,201,34,27 R.BAIL-1	2	MD. AMIRUL @ MD. AMIR VS THE STATE OF BIHAR	Mr. SAMEER RANJAN	Mr. BINOD KR. 3 (APP)
46.	CR. MISC./19911/2014 BAIL IPC 392 R.BAIL-1	2	RAKESH YADAV VS THE STATE OF BIHAR	Mr. KAMLESH PRASAD YADAV	Mr. MADHURI LATA (APP)

<b>PATNA HIGH COURT</b>	<b>42</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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47.	CR. MISC./19924/2014 BAIL IPC 363,366A,34 R.BAIL-1	2	BAM SHANKAR SINGH @ BAMMA VS THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.ARVIND KR. PANDAY (APP)
48.	CR. MISC./19927/2014 BAIL IPC 363,363A R.BAIL-1	2	PRAVEEN KUMAR SINGH VS THE STATE OF BIHAR	Mr.AWADHESH PD SINHA Mr.KUMAR MRITUNJAY NARAIN	Mr.AMRENDRA PRASAD (APP)
49.	CR. MISC./19930/2014 BAIL IPC 384/386/323/1 R.BAIL-1	2	MD. KARAMAT @ KARAMAT VS THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.MD.ARIF (APP)
50.	CR. MISC./19934/2014 BAIL 20B,22 N.D.P.S.AC R.BAIL-1	2	VAKIL YADAV VS THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6	Mr.MADHURI LATA(APP)
51.	CR. MISC./19952/2014 BAIL IPC 302,364,201,3 R.BAIL-1	2	TUNTUN RAM & ANR. VS THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.RAJENDRA SINGH SHASTRI JI (APP)
52.	CR. MISC./20090/2014 BAIL IPC 307/341/342/3 R.BAIL-1	2	TUN TUN SAH VS STATE OF BIHAR & ANR	Mr.GHULAM RABBANI	Mr.RENUKA RATNAKAR(APP)
53.	CR. MISC./20162/2014 BAIL IPC 302,326,341,5 R.BAIL-1	2	HARE RAM YADAV VS THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.P.K.CHAURASIA (APP) Mr.SANTOSH KUMAR VERMA
54.	CR. MISC./20169/2014 BAIL IPC 376,506 R.BAIL-1	2	BAIJU CHAUDHARY VS THE STATE OF BIHAR	Mr.UDAY CHAND PRD Mr.MANOJ KUMAR	Mr.P.K.CHOURASIYA (APP)
55.	CR. MISC./20176/2014 BAIL 20,22,23,24,27A,2 R.BAIL-1	2	RAMESH RAM VS THE STATE OF BIHAR	Mr.REEMA KUMAR	Mr.HARENDRA PRASAD (APP)

**Thursday the 26th June 2014**  
**Court No. 20(AT 10:30 A.M.)**  
**Mr. Justice J.N.Singh**

SNo	Case No	L.T	Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS</u></b>						
1.	CWJC/358/2013 SELECTION , SCHOOL SE	17	SURESH PD. MEHTA & ORS VS THE STATE OF BIHAR & ORS	Mr.MAYA SHANKAR MISHRA Mr.RAJESH BHARATI	Mr.SANJAY PANDEY (GP21) Mr.SANJAY PANDEY (GP-21)	
2.	CWJC/10156/2014 REM/DIS/TER, HEALTH SE	1	RUPESH KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.DIPAK KUMAR	Mr.GP11- AWANISH NANDAN SINHA Mr.KISHORE KUMAR SINHA	
<b><u>FOR ADMISSION I</u></b>						
1.	CWJC/4082/2013 SELECTION , SCHOOL SE	8	UMESH MAHTO & ANR VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.ASHOK KUMAR WASHISHT Mr.VARUN KUMAR	Mr.KAUSHAL KR. JHA (SC4) Mr.SATYAM SHIVAM SUNDARAM	
2.	CWJC/3191/2014 with REM/DIS/TER, UNIV./COL	7	HEM CHANDRA CHOUDHARY VS THE RAJENDRA AGRICULTURE UNIVERSITY & ORS	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH	Mr.RAJENDRA KUMAR GIRI Mr.PRAKASH MAHTO	
3.	CWJC/5768/2014 with REM/DIS/TER, UNIV./COLLEGE SER.	5	RAKESH KUMAR PRASAD & ORS VS THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.PRASHANT PRATAP () Mr.SHRI NATH PATHAK Mr.RAJENDRA KUMAR GIRI Mr.CHANDRA MOHAN SINGH	
4.	CWJC/8700/2014 with REM/DIS/TER, UNIV./COLLEGE SER.	1	DR. SHAGUFTA PERVEEN VS BIHAR AGRICULTURAL UNIVERSITY & ORS	Mr.SANJAY KUMAR PANDEY Mr.ASHUTOSH TRIPATHY	Mr.DHURJATI KR PRASAD () Mr.SHRI NATH PATHAK Mr.RAJENDRA KUMAR GIRI Mr.CHANDRA MOHAN SINGH	
5.	CWJC/23724/2013 REM/DIS/TER, UNIV./COLLEGE SER.	7	RANJEET PRATAP PANDIT VS THE BIHAR AGRICULTURE UNIVERSITY & ORS	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH		
6.	CWJC/2347/2013 OTHERS, HEALTH SER.	7	BIHAR PRADESH PHARMACY TEACHER ASSOCIATION AND ANR. VS THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.DINESH KUMAR	Mr.KINKAR KUMAR (SC27)	
7.	CWJC/2792/2013 SALARY, UNIV./COLLEGE	8	ARVIND KUMAR SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.K.P. GUPTA (SC16) Mr.HANSRAJ Mr.ASHOK KUMAR (S.C.-11)	
8.	CWJC/4982/2013 PROMOTION , SCHOOL SE	9	GUDAR MAHRA & ANR VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.PRABHASH RANJAN THAKUR	Mr.GEETA KUMARI (GP28)	
9.	CWJC/7009/2013 CONTIN.SER , UNIV./COL	4	GULAB JHA VS KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA	Mr.MANISH KUMAR (GP8) Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.MANISH KUMAR (GP-8)	
10.	CWJC/7272/2013 with COMP.GRND. , SCHOOL SE	6	KAUSHIK KUMAR VS THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)	
11.	CWJC/5329/2013 with COMP.GRND. , SCHOOL SER.	9	SHAKTI NATH JHA VS THE STATE OF BIHAR & ORS	Mr.SHYAMA NAND THAKUR	Mr.GIRIJA SHANKAR PD () Mr.U.S.S. SINGH (GP1)	
12.	CWJC/6026/2013 COMP.GRND. , SCHOOL SER.	9	PANKAJ KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRASAD	Mr.GIRIJA SHANKAR PD ()	
13.	CWJC/7960/2013 OTHERS, SCHOOL SER.	5	SASHI RANJAN SUMAN & ORS VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.RAMA KANT SINGH	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.GIRIJI SH KUMAR	

<b>PATNA HIGH COURT</b>	<b>43</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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14. CWJC/8036/2013 SELECTION , SCHOOL SE	6	MD. HAKIM RAIN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIDHAN CHANDRA JHA Mr.RAMCHANDRA JHA RAMAN	Mr.MANISH KUMAR (GP8) Mr.MANISH KUMAR (GP8)
15. CWJC/8092/2013 SELECTION , SCHOOL SE	4	SUMAN KUMARI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.NAMRTA MISHRA (GP17) Mr.GIRIJISH KUMAR
16. CWJC/8620/2013 OTHERS, UNIV./COLLEGE	6	DR. BIRENDRA KUMAR SINGH <b>VS</b> MAGADH UNIVERSITY & ORS.	Mr.SUNIL KUMAR SINGH	Mr.HANSRAJ Mr.AKASH CHATURVEDI Mr.HEMANT KUMAR
17. CWJC/9385/2013 SALARY, UNIV./COLLEGE	6	BIPIN BIHARI MISHRA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIBHAKAR TIWARY Mr.SUSHIL KUMAR SINGH	Mr.SUBHASH PD. SINGH (GA7) Mr.SARVA DEO SINGH
18. CWJC/9928/2013 REM/DIS/TER, HEALTH SE	3	SURESH JAISWAL <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.SMT. BINITA SINGH (GP31)
19. CWJC/10237/2013 SELECTION , UNIV./COL	9	RITESH KUMAR & ORS. <b>VS</b> THE T.M. BHAGALPUR UNIVERSITY & ORS.	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.KINKAR KUMAR (SC27) Mr.ASHOK KUMAR KESHARI Mr.DHRUW SWAWINI Mr.AJAY KUMAR JHA Mr.ANIL KUMAR Mr.DHIRENDRA NATH JHA
20. CWJC/10383/2013 RGL.AD-HOC., UNIV./COL	5	MOST. SHAKUNTALA DEVI <b>VS</b> MAGADH UNIVERSITY & ORS	Mr.PRAVEEN PRAKASH	Mr.AVNISH NANDAN SINHA (GP11) Mr.AMAR NATH SINGH
21. CWJC/16040/2013 SUSPENSION , HEALTH SE	5	KRISHNADEO JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SANJAY KR NO.2 (GA5)
22. CWJC/10704/2013 OTHERS, SCHOOL SER.	5	GOVERNING BODY & ORS <b>VS</b> THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.SANJAY KUMAR Mr.BIRENDRA NARAYAN SHARMA Mr.NUTAN SAHAY Mr.VIRENDRA PRASAD	Mr.ANIL KUMAR (GP23) Mr.PARTHA SARTHY Mr.PIYUSH LALL Mr.MANOJ KUMAR JHA
23. CWJC/11079/2013 with SCH.COLL.UNIV.(EXCL.SE	3	JAWAHAR PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BISHWESHWAR RAM	Mr.KINKAR KUMAR (SC27)
24. CWJC/16040/2013 SCH.COLL.UNIV.(EXCL.SERVICE MAT	4	PADMA KUMARI SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DEVENDRA PRASAD SINGH	Mr.MADHURESH PRASAD () Mr.PIYUSH LALL
25. CWJC/11113/2013 SELECTION , SCHOOL SE	5	RAKESH KUMAR THAKUR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.BIPIN BIHARI SINGH	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.DR. MAYANAND JHA Mr.BINITA SINGH (GP31)
26. CWJC/11558/2013 COMP.GRND. , SCHOOL SE	4	PRAVEEN KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.SHAIL KUMARI (SC15) Mr.AJIT PRATAP SINGH (SC-15)
27. CWJC/11567/2013 COMP.GRND. , SCHOOL SE	4	MAHENDRA PRATAP SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.MANOJ PRIAYDARSHI (SC17)
28. MA/11572/2013 COMP.GRND. , SCHOOL SE	4	VIJAY KUMAR SINGH & ORS. <b>VS</b> ANIRUDH KUMAR DIWAKAR & ORS.	Mr.RAJESH PRASAD CHOUDHARY Mr.DILIP KUMAR TEWARI	Mr.S.RAZA AHMAD (AAG9)
29. CWJC/11595/2013 SUSPENSION , UNIV./COL	4	BHOLA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR PANDEY	Mr.S.RAZA AHMAD (AAG9) Mr.DHRUBA MUKHERJEE Mr.HARENDRA KUMAR TIWARY Mr.BRAJESH KUMAR
30. CWJC/11721/2013 SELECTION , SCHOOL SE	4	PANDIT VINAY KUMAR PRIYADARSHI <b>VS</b> THE STATE OF BIHAR & ORS	Mrs.MADHURI LATA Mr.MANISH KUMAR	Mr.PARTH SHARTHI (SC10) Mr.SATYAM SHIVAM SUNDARAM
31. CWJC/11794/2013 RGL.AD-HOC., UNIV./COL	4	RAJENDRA RAM & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.KUNDAN BHADUR SINGH (SC22) Mr.DHRUBA MUKHERJEE Mr.HARENDRA KUMAR TIWARY

**(AFTER THE ABOVE OR AT 12.00 NOON WHICHEVER IS EARLIER)**

**FOR ADMISSION II**

1. CWJC/541/2013 SELECTION , SCHOOL SE	2	RENU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. FAHIMUDDIN	Mr.NIRBHAY K.SINGH (GP26)
2. CWJC/5433/2013 REM/DIS/TER, SCHOOL SE	22	AKHILESH KUMAR SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.RAJEEV KR. SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2)
3. CWJC/5896/2013 HONORAR/OT , UNIV./COL	9	PREM NATH SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VED PRAKASH SRIVASTVA Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.MANOJ PRIAYDARSHI (SC17) Mr.PIYUSH LALL
4. CWJC/6066/2013 SALARY, SCHOOL SER.	9	SARDAR VISHWAJIT PATEL <b>VS</b> THE STATE OF BIHAR & ORS	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY	Mr.AJAY (SC11)
5. CWJC/6092/2013 SALARY, UNIV./COLLEGE	9	AJIT KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH	Mr.AWDHESH KUMAR PANDEY (GA9) Smt.BINITA SINGH Mr.PIYUSH LALL
6. CWJC/6158/2013 OTHERS, SCHOOL SER.	9	MAHBOOB ALAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.GEETA KUMARI (GP28) Mr.MD. RASHID ALAM
7. CWJC/6175/2013 SALARY, SCHOOL SER.	9	POONAM KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.KINKAR KUMAR (SC27)
8. CWJC/6178/2013 OTHERS, UNIV./COLLEGE	9	NALINI RANJAN JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.SHAIL KUMARI (SC15) Mr.SHAIENDRA KUMAR SINGH Mr.ARBIND KUMAR Mr.SHRI NATH PATHAK Mr.AJIT PRATAP SINGH ( S.C. 15 )
9. CWJC/6185/2013 TRANSFER , HEALTH SE	9	DAYANAND SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.KAUSHAL KR JHA AAG-14
10. CWJC/6205/2013 SELECTION , SCHOOL SE	9	CHANDRA SHEKHAR SUMAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR THAKUR	Mr.AJAY BIHARI SINHA (SC19) Mr.NIKESH KUMAR
11. CWJC/6209/2013 PROMOTION , SCHOOL SE	9	ANIL KUMAR PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP22)
12. CWJC/6217/2013 OTHERS, SCHOOL SER.	9	BHAGWAN DAYAL TIWARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.RAJU GIRI (GP30) Mr.GIRIJISH KUMAR

PATNA HIGH COURT		44	Thursday 26 <sup>th</sup> June, 2014		
13.	CWJC/6234/2013 COMP.GRND. , SCHOOL SE	9	BHAIRAV NATH PAL VS THE STATE OF BIHAR & ORS	Mr.OM PRAKASH UPADHYAY Mr.MANOJ KUMAR SINGH	Mr.ANJANI KUMAR (AAG10) Mr.ANJANI KUMAR (AAG6)
14.	CWJC/6236/2013 OTHERS, UNIV./COLLEGE	9	RAMA KANT MISHRA VS THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.RATAN KUMAR Mr.JYOTI PRABHAKAR	Mr.TEJ BAHADUR SINGH (AAG7) Mr.ARBIND KUMAR Mr.ANJANI KUMAR (AAG6)
15.	CWJC/6257/2013 SELECTION , HEALTH SE	9	DR. AFRAJ AHMAD VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.TEJ BAHADUR SINGH (AAG7) Mr.KISHORE KUMAR SINHA Mr.ANJANI KUMAR (AAG6)
16.	CWJC/6273/2013 with OTHERS, SCHOOL SER.	14	RAGHVENDRA PRASAD VS THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)
17.	CWJC/9407/2013 with OTHERS, SCHOOL SER.	5	ARUN KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.S.D. SANJAY () Mr.PRABHU NATH PATHAK
18.	CWJC/11231/2013 with OTHERS, SCHOOL SER.	10	SANJEEV KUMAR MISHRA & ORS VS THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	Mr.SUNIL KR. MANDAL () Mr.GIRIJISH KUMAR
19.	MJC/3964/2013 OTHERS, SCHOOL SER.	6	ARUN KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.S.D. SANJAY ()
20.	CWJC/6287/2013 PAY SCALES , UNIV./COL	9	JAWAHAR LAL SINGH VS THE STATE OF BIHAR & ORS	Mr.BIDHAN CHANDRA JHA	Mr.AMAR NATH DEO (SC26) Mr.RAMCHANDRA SINGH
21.	CWJC/6311/2013 DISCP.PROC., HEALTH SE	9	LALITA KUMARI VS THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR ANAND Mr.DILIP KUMAR TEWARI	Mr.ROY SHIVAJI NATH (AAG3)
22.	CWJC/6320/2013 REM/DIS/TER, SCHOOL SE	9	YOGENDRA GANESH VS THE STATE OF BIHAR & ORS	Mr.BRISKETU SHARAN PANDEY Mr.GYAN SHANKAR	Mr.SANJAY PANDEY (GP21)
23.	CWJC/6368/2013 OTHERS, HEALTH SER.	9	DEEPA SINHA VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR JHA Mr.SHIV KUMAR	Mr.NEERAJ NANDAN (GP20) Mr.AVINASH KUMAR (SC30)
24.	CWJC/6380/2013 REM/DIS/TER, SCHOOL SE	9	KUMARI SHANTI VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.PRASHANT PRATAP (GP6)
25.	CWJC/6386/2013 REM/DIS/TER, SCHOOL SE	9	SHYAMBABU CHOUDHARY VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.ANJANI KR SHARAN (SC9) Mr.MANINDRA KISHORE SINGH (SC6)
26.	CWJC/6402/2013 SALARY, SCHOOL SER.	9	KIRAN KUMARI VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.MANOJ KUMAR	Mr.ANJANI KR SHARAN (SC9) Mr.MANINDRA KISHORE SINGH (SC6)
27.	CWJC/6424/2013 RGL.AD-HOC., UNIV./COL	9	SANJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAJENDRA NATH SINHA	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.SARVA DEO SINGH
28.	CWJC/6425/2013 REM/DIS/TER, SCHOOL SE	9	GHANSHYAM PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)
29.	CWJC/6430/2013 OTHERS, HEALTH SER.	9	DR. RAM KESHWAR PRASAD VS THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.YOGENDRA PD. SINHA (AAG15) Mr.ALOK RANJAN
30.	CWJC/6445/2013 CONTIN.SER , HEALTH SE	9	DR. NARENDRA KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.SHIW KUMAR PRABHAKAR	Mr.SANJAY PANDEY (GP21)
31.	CWJC/6452/2013 OTHERS, SCHOOL SER.	9	RAJEEV NARAYAN CHOUDHARY & ANR VS THE STATE OF BIHAR & ORS	Mr.DR. ANJANI PD. SINGH	Mr.ROY SHIVAJI NATH (AAG3)
32.	CWJC/6458/2013 TRANSFER , SCHOOL SE	9	SHASHI BHUSHAN PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.VIVEKA NANDSINGH	Mr.ASHOK KUMAR KESHRI (AAG11)
33.	CWJC/6460/2013 OTHERS, SCHOOL SER.	9	JAGAT NARAYAN SINGH VS THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR	Mr.KUMAR PRIYA RANJAN (SC23)
34.	CWJC/6471/2013 OTHERS, SCHOOL SER.	9	SRI VINAY BHUSHAN PRASAD SHARMA VS THE STATE OF BIHAR & ORS	Mr.AKHILESHWAR PANDEY	Mr.AJAY (SC11)
35.	CWJC/6476/2013 OTHERS, UNIV./COLLEGE	9	RAMJEE PASWAN & ORS VS THE BABA SAHEB BHIM RAO AMBEDKAR UNIVERSITY & ORS.	Mr.VIJAY ANAND	Mr.HARENDRA KUMAR TIWARY Mr.DHRUBA MUKHERJEE
36.	CWJC/6479/2013 SALARY, HEALTH SER.	9	DR. ANJUM HASHMI VS THE STATE OF BIHAR & ORS	Mr.RAJ NANDAN PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.A.UJJWAL (SC25)
37.	CWJC/6485/2013 OTHERS, SCHOOL SER.	9	RAJ NARAYAN MISHRA VS THE STATE OF BIHAR & ORS	Mr.JAY PRAKASH SHARMA Mr.BAID PRAKASH SHARMA	Mr.SHYAM KISHOR SHARMA (GA3) Mr.SATYAM SHIVAM SUNDARAM
38.	CWJC/6495/2013 SALARY, UNIV./COLLEGE	9	KRISHNA BIHARI LAL VS THE MAGADH UNIVERRSITY, BODH GAYA & ORS.	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.HANSRAJ
39.	CWJC/6496/2013 OTHERS, SCHOOL SER.	9	DEEPA KUMARI VS THE STATE OF BIHAR & ORS	Mr.BIJAY BHUSHAN PRASAD	Mr.NAWAL KISHOR SINGH (SC2) Mr.NAWAL KISHORE SINGH SC-2
40.	CWJC/6506/2013 SELECTION , SCHOOL SE	9	NISHANT NAYAK & ANR VS THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.MANIKANT MISHRA (GP25) Mr.SHRI NATH PATHAK
41.	CWJC/6512/2013 SALARY, SCHOOL SER.	9	SATENDRA RIKIYASAN VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.SHYAM KISHOR SHARMA (GA3) Mr.GIRIJISH KUMAR
42.	CWJC/6519/2013 SALARY, SCHOOL SER.	9	RINA KUMARI VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.GIRIJISH KUMAR
43.	CWJC/6544/2013 REM/DIS/TER, SCHOOL SE	9	BABITA KUMARI BABY VS THE STATE OF BIHAR & ORS	Mr.SHEKHAR KUMAR SINGH	Mr.NEERAJ NANDAN (GP20) Mr.AVINASH KUMAR (SC30)
44.	CWJC/6554/2013 SELECTION , SCHOOL SE	9	RAJEEV KUMAR VS THE STATE OF BIHAR & ORS	Mr.BIJAY BHUSHAN PRASAD	Mr.SANJAY PANDEY (GP21) Mr.SANJAY PANDEY (GP-21)

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45.	CWJC/6556/2013 PAY SCALES , UNIV./COL	9	PRABHU DAYAL PRASAD VS VEER KUNWER SINGH UNIVERSITY & ORS	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.SARVA DEO SINGH
46.	CWJC/6561/2013 RGL.AD-HOC., UNIV./COL	9	NAND LAL YADAV VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR YADAV	Mr.GIRIJA SHANKAR PD (GP1) Mr.ASHOK KUMAR KESHARI
47.	CWJC/6565/2013 SALARY, SCHOOL SER.	9	SHSHIKANT CHAUDHARY VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.ANJANI KUMAR (AAG10) Mr.GIRIJISH KUMAR
48.	CWJC/6575/2013 REM/DIS/TER, SCHOOL SE	9	MANOJ KUMAR VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.KUNDAN BHADUR SINGH (SC22)
49.	CWJC/6586/2013 ALLOW./LTC , HEALTH SE	9	SUCHIT PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.SURESH PD SINGH NO.1 Mr.ASHOK KUMAR SINGH Mr.VITESH KUMAR SINGH	Mr.AJAY BIHARI SINHA (SC19)
50.	CWJC/6595/2013 SALARY, SCHOOL SER.	9	ANUPAMA DWIVEDI VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.ANIL KUMAR (GP23)
51.	CWJC/6596/2013 OTHERS, SCHOOL SER.	9	HOLY CROSS SCHOOL & ANR VS THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR Mr.K.M.JOSEPH	Mr.KINKAR KUMAR (SC27)
52.	CWJC/6603/2013 PAY SCALES , SCHOOL SE	9	SADHANA SHARMA VS THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr.S.S. SHABBAR HUSSAIN (GP4)
53.	CWJC/6609/2013 SALARY, SCHOOL SER.	9	MOSTT. RITA KUNWAR VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.P.N. SAHI (AAG14) Mr.GIRIJISH KUMAR
54.	CWJC/6613/2013 SALARY, SCHOOL SER.	9	SUKHARI SINGH BHOGATA VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.GIRIJISH KUMAR
55.	CWJC/6615/2013 SALARY, SCHOOL SER.	9	MADHURENDRA KUMAR JHA & ANR VS THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT & ORS	Mr.JAI KISHOR PODDAR	Mr.ANIL KR UAPDHYAY (SC20)
56.	CWJC/6616/2013 REM/DIS/TER, SCHOOL SE	9	URMILA KUMARI VS THE STATE OF BIHAR & ORS	Mr.SANDIP SINGH	Mr.AJAY (SC11)
57.	CWJC/6618/2013 PROMOTION , SCHOOL SE	9	SUDAMA SINGH VS THE STATE OF BIHAR & ORS	Mr.BRIJ NANDAD PRASAD Mr.KUMAR DHARMENDRA NARAYAN	Mr.A.UJJWAL (SC25)
58.	CWJC/6624/2013 SALARY, SCHOOL SER.	9	BINOD KUMAR VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.YOGENDRA PD. SINHA (AAG15) Mr.GIRIJISH KUMAR
59.	CWJC/6628/2013 REM/DIS/TER, SCHOOL SE	9	NISHA KUMARI VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.NAVJOT YESHU Mr.RAMA KANT SINGH	Mr.SHYAM KISHOR SHARMA (GA3)
60.	CWJC/6632/2013 SELECTION , SCHOOL SE	11	MINAKSHI KUMARI VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.P.N. SAHI (AAG14)
61.	CWJC/6634/2013 SELECTION , SCHOOL SE	9	DINESH RAM VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.SHAIL KUMARI (SC15) Mr.AJIT PRATAP SINGH - (SC-15)
62.	CWJC/6636/2013 SALARY, SCHOOL SER.	9	RAM BRIKSHA PRASAD VS THE STATE OF BIHAR & ORS	Mr.KAMAL KUMAR SINHA Mr.AMBIKA BHAGAT	Mr.KUNDAN BHADUR SINGH (SC22)
63.	CWJC/6639/2013 OTHERS, SCHOOL SER.	9	JAWED AKHTAR VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY NO-5 Mr.UMESH KUMAR MISHRA	Mr.SHAIL KUMARI (SC15) Mr.AJIT PRATAP SINGH ( S.C. 15 )
64.	CWJC/6640/2013 REM/DIS/TER, SCHOOL SE	9	PRADEEP KUMAR VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SUNIL KR. MANDAL (SC24)
65.	CWJC/6653/2013 SALARY, SCHOOL SER.	9	DHIRENDRA KUMAR DHIRAJ VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.PRABHAKAR TEKRIWAL (GA1) Mr.GIRIJISH KUMAR
66.	CWJC/6659/2013 SELECTION , SCHOOL SE	9	RAM CHANDRA KUMAR VS THE STATE OF BIHAR & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.RAJENDRA KR. JHA (GP18)
67.	CWJC/6660/2013 SELECTION , HEALTH SE	9	DR. MD. MOTAAL AHMED VS THE STATE OF BIHAR & ORS	Mr.RAGHWENDRA SHARAN PANDEY Mr.TRIPURARI SHARAN PANDEY Mr.SANDIP KUMAR SINGH	Mr.GEETA KUMARI (GP28) Mr.SANJAY PANDEY
68.	CWJC/6666/2013 OTHERS, SCHOOL SER.	9	NARBADESHWAR TRIPATHI VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.KAUSHAL KR JHA AAG-14 Mr.PIYUSH LALL
69.	CWJC/6679/2013 SALARY, SCHOOL SER.	9	SHANTI KUMARI VS THE STATE OF BIHAR & ORS	Mr.KEDAR YADAV	Mr.S.D. SANJAY (AAG12) Mr.GIRIJISH KUMAR
70.	CWJC/6691/2013 SALARY, SCHOOL SER.	9	RAM PAWAN SINGH VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINHA	Mr.LALIT KISHOR (AAG1)
71.	CWJC/6705/2013 OTHERS, SCHOOL SER.	9	SHYAM BABU RAI VS THE STATE OF BIHAR & ORS	Mr.DHANNJAY KUMAR NO 2	Mr.SANJAY KR NO.1 (SC12) Mr.PRABHAT KUMAR SINGH (SC12)
72.	CWJC/6715/2013 PROMOTION , SCHOOL SE	9	HIMANSHU KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAVI PRAKASH Mr.BINOY KUMAR SINGH Mr.KUMAR BHARAT	Mr.KUNDAN BHADUR SINGH (SC22)
73.	CWJC/6753/2013 REM/DIS/TER, SCHOOL SE	9	SHANTI KUMARI & ORS VS THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH	Mr.AVNISH NANDAN SINHA (GP11)
74.	CWJC/6761/2013 REM/DIS/TER, SCHOOL SE	9	KUMARI NEELAM VS THE STATE OF BIHAR & ORS	Mr.BHOLA PRASAD Mr.MUKESH KUMAR JHA	Mr.MANOJ PRIAYDARSHI (SC17)
75.	CWJC/6770/2013 SELECTION , SCHOOL SE	9	MANJU DEVI VS THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR	Mr.SHAIL KUMARI (SC15) Mr.AJIT PRATAP SINGH (SC15)
76.	CWJC/6778/2013 REM/DIS/TER, SCHOOL SE	9	OM PRAKASH PANKAJ VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.MADHUKAR KRISHNA SINHA SC1
77.	CWJC/6789/2013 SALARY, SCHOOL SER.	9	PHUTESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.KUMAR PRIYA RANJAN (SC23)
78.	CWJC/6795/2013 OTHERS, UNIV./COLLEGE	9	PROF. DURGA PRASAD KESHARI & ANR VS THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.KINKAR KUMAR (SC27) Smt.BINITA SINGH Mr.PIYUSH LALL

79. CWJC/6810/2013 OTHERS, SCHOOL SER.	9	AJIT KUMAR OJHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.ROY SHIVAJI NATH (AAG3)
80. CWJC/6861/2013 OTHERS, SCHOOL SER.	9	BARUN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.S.S. SHABBAR HUSSAIN (GP4)
81. CWJC/6873/2013 REM/DIS/TER, SCHOOL SE	9	GUNJAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.MANOJ PRIAYDARSHI (SC17)
82. CWJC/6875/2013 SELECTION , SCHOOL SE	9	AHTESHAMUL HAQUE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.NAWAL KISHOR SINGH (SC2) Mr.NAWAL KISHORE SINGH (SC2)
83. CWJC/6877/2013 SELECTION , SCHOOL SE	9	PUSHPA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.ABHAY SHANKAR JHA (SC14) Mr.DR. ANSHUMAN (SC14)
84. CWJC/6881/2013 PAY SCALES , SCHOOL SE	9	RAMESH PRASAD KUNWAR <b>VS</b> THE STATE OF BIHAR & ORS	Smt.PRAVINA KUMARI	Mr.MADHURESH PRASAD (GP12)
85. CWJC/6895/2013 SELECTION , SCHOOL SE	9	NITU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SUBHASH PD. SINGH (GA7) Mr.KAMLESH KUMAR PATHAK
86. CWJC/6896/2013 SELECTION , SCHOOL SE	9	BAIJNATH RAI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR	Mr.MANOJ PRIAYDARSHI (SC17) Mr.SATYAM SHIVAM SUNDARAM
87. CWJC/6903/2013 SELECTION , SCHOOL SE	9	JITENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAKESH SINGH Mr.BHASKAR SHANKAR	Mr.PRABHAKAR TEKRIWAL (GA1)
88. CWJC/6921/2013 REM/DIS/TER, HEALTH SE	9	JITENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR	Mr.AJAY BIHARI SINHA (SC19)
89. CWJC/6928/2013 OTHERS, SCHOOL SER.	9	KAPILDEO TIWARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.NEERAJ NANDAN (GP20) Mr.AMAR NATH SINGH Mr.AVINASH KUMAR (SC30)
90. CWJC/6933/2013 SALARY, SCHOOL SER.	9	BALA KANT CHOUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TARA NATH JHA	Mr.NIRBHAY K.SINGH (GP26) Mr.SATYAM SHIVAM SUNDARAM Mr.HARENDRA PD. SINGH
91. CWJC/6935/2013 SELECTION , SCHOOL SE	9	AJAI KUMAR RAI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	Mr.RAJEEV KR. SINGH (GP15)
92. CWJC/6945/2013 REM/DIS/TER, SCHOOL SE	9	MD. GARIB NAWAZ RIZWI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.MANIKANT MISHRA (GP25)
93. CWJC/6946/2013 SELECTION , SCHOOL SE	9	KUMAR SANJAY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR @ S.K.	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.PIYUSH LALL
94. CWJC/6954/2013 SELECTION , SCHOOL SE	9	ANIL KUMAR & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANAGER SAH Mr.MD. OBAIDULLAH Mr.RAKESH KUMAR SAMRENDRA	Mr.JAWAHAR PD. KARN (AAG4)
95. CWJC/6958/2013 SELECTION , SCHOOL SE	9	AFRIN TABASSUM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MAHENDRA PRASAD VERMA Mr.VISHWANATH PRASAD Mr.ANITA KUMARI	Mr.PRASOON SINHA (GA2)
96. CWJC/6970/2013 REM/DIS/TER, SCHOOL SE	9	TANDAVESH KUMAR & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KUMAR KAMAL NAYAN	Mr.P.K. VERMA (AAG5)
97. CWJC/6987/2013 POST RETIRE, UNIV./COL	11	RAMESH PRASAD TIWARI <b>VS</b> THE T.M. BHAGALPUR UNIVERSITY & ORS.	Mr.PURUSHOTTAM KUMAR JHA Mr.SANDHYA MISHRA Mr.AVANINDRA KUMAR JHA	Mr.ABHAY SHANKAR JHA (SC14) Mr.ASHOK KUMAR KESHARI
98. CWJC/7002/2013 SELECTION , SCHOOL SE	10	KUMARI ANUPAM & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.BIRENDRA KUMAR TIWARY Mr.KRISHNA KANT TIWARI	Mr.YOGENDRA PD. SINHA (AAG15)
99. CWJC/7067/2013 OTHERS, UNIV./COLLEGE	11	SHYAM BIHARI RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MISHRA Mr.SHANTANU SAGAR Mr.RISHIKESH OJHA	Mr.HARENDRA PD. SINGH (GA8) Mr.SARVA DEO SINGH
100. CWJC/7073/2013 PAY SCALES , UNIV./COL	10	SHYAMA NAND JHA <b>VS</b> KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA	Mr.KUNDAN BHADUR SINGH (SC22) Mr.SATYAM SHIVAM SUNDARAM
101. CWJC/7076/2013 SELECTION , SCHOOL SE	10	MD. ABDULLAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.OBAIDUR RAHMAN Mr.RAJ NANDAN PRASAD Mr.JANKI NANDAN PRASAD	Mr.JAWAHAR PD. KARN (AAG4) Mr.MD. RASHID ALAM
102. CWJC/7100/2013 SELECTION , SCHOOL SE	9	KAPILDEO YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.KAUSHAL KR JHA AAG-14
103. CWJC/7119/2013 TRANSFER , SCHOOL SE	9	RABINDRA RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.BINOD KUMAR Mr.DHANANJAY MISHRA Mr.SANTOSH KUMAR YADAV	Mr.SHYAM KISHOR SHARMA (GA3)

(AT 2:15 P.M.)

**FOR ADMISSION III**

1. CWJC/20099/2013 SELECTION , SCHOOL SE	4	MANOJ KUMAR KUSHWAHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAKASH MAHTO	Mr.RAJIV ROY (GP5) Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY Mr.SAMIR KUMAR SINHA
2. CWJC/11634/2011 with SELECTION , SCHOOL SE	17	LAL BAHADUR SAHU <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR	Mr.RAVINDRA KR CHOUBEY(SC8) Mr.MD.FAHIMUDDIN Mr.NAWAL KISHORE SINGH (SC-2)

PATNA HIGH COURT		47	Thursday 26 <sup>th</sup> June, 2014	
3.	CWJC/13766/2013 SELECTION , SCHOOL SER.	16	ASHIYANA NAIM VS THE STATE OF BIHAR & ORS	Mr.MD. FAHIMUDDIN Mr.U.S.S. SINGH (GP1)
4.	CWJC/12480/2011 TRADE & COMMERCE	19	BIJAY SHANKER VS THE EAST CENTRAL RAILWAYS & OR	Mr.MIRA KUMARI Mr.MAHESH PRASAD Mr.RAJESHWAR PRASAD
5.	CWJC/11/2013 with SALARY, UNIV./COLLEGE	12	BECHAN MANDAL VS KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA Mr.PRAHLAD KR. BHAGAT (GP13) Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.HARENDRA PRASAD SINGH
6.	CWJC/768/2014 with SALARY, UNIV./COLLEGE SER.	7	DINESHWAR JHA VS THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA Mr.RAJIV ROY () Mr.SATYAM SHIVAM SUNDARAM
7.	CWJC/327/2013 SALARY, UNIV./COLLEGE SER.	10	RAMAKANT JHA VS KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA Mr.SANJAY PANDEY (GP21) Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA
8.	CWJC/476/2013 SELECTION , HEALTH SE	11	MD. SERAJ AHMAD & ANR VS THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR Mr.S.D. SANJAY (AAG12) Mr.KISHORE KUMAR SINHA
9.	CWJC/708/2013 PROMOTION , UNIV./COL	12	DR. REYAZUDDIN & ORS VS THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.NEELU AGRWAL (GA6) Mr.DIGVIJAY SINGH
10.	CWJC/836/2013 SELECTION , SCHOOL SE	19	ZEENAT PARVEEN VS THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.PRASHANT PRATAP (GP6) Mr.SUNIL KUMAR SINGH
11.	CWJC/866/2013 SELECTION , SCHOOL SE	12	ANWAR ALI ANSARI & ORS VS THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.PRANAV KUMAR Mr.KUMARI AMRITA (GP10) Mr.PIYUSH LALL Mr.SHITANSHU SHEKHAR MISHRA
12.	CWJC/941/2013 REM/DIS/TER, UNIV./COL	18	SANTOSH KUMAR VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR SINGH Mr.SHASHANK SHEKHAR SINHA Mr.UPENDRA PRASAD Mr.UMESH KUMAR Mr.MANOJ PRIAYDARSHI (SC17)
13.	CWJC/949/2013 PAY SCALES , SCHOOL SE	12	TARKESHWAR PRASAD VS THE STATE OF BIHAR & ORS	MISHRA
14.	CWJC/1008/2013 SELECTION , SCHOOL SE	10	SUNITA KUMARI VS THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA Mr.VINAY KRITI SINGH (SC5)
15.	CWJC/1018/2013 SELECTION , SCHOOL SE	11	CHANDAN KUMAR VS THE STATE OF BIHAR & ORS	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR
16.	CWJC/1043/2013 SELECTION , SCHOOL SE	10	PUNAM KUMARI & ANR VS THE STATE OF BIHAR & ORS	Mr.ANUPA NAND JHA Mr.VINAY KRITI SINGH (SC5) Mr.MANISH KUMAR
17.	CWJC/1069/2013 REM/DIS/TER, SCHOOL SE	10	MANOJ KUMAR PASWAN VS THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAKESH KUMAR Mr.SUBHASH PD. SINGH (GA7) Mr.SURYA KANT MISHRA
18.	CWJC/1085/2013 REM/DIS/TER, SCHOOL SE	17	VIJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.S.A. ALAM (SC3)
19.	CWJC/1129/2013 SELECTION , SCHOOL SE	19	NAZIA BEGUM & ORS VS THE STATE OF BIHAR & ORS	Mr.AMAL KUMAR SINHA Mr.NEERAJ NANDAN (GP20) Mr.AVINASH KUMAR (SC30)
20.	CWJC/1143/2013 SELECTION , SCHOOL SE	19	RAJIV RANJAN & ORS VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.ANJANI KR SHARAN (SC9) Mr.MANINDRA KISHORE SINGH Mr.RAJKUMAR RAJESH Mr.PRANESH KUMAR ARYA
21.	CWJC/1150/2013 PROMOTION , UNIV./COL	11	DR. ASHOK KUMAR SINGH VS JAI PRAKASH UNIVERSITY & ORS	Mr.AMITABH SOHAN Mr.PALLAVI SINGH Mr.RAJENDRA KR. JHA (GP18) Mr.VIVEKA NANDSINGH Mr.AJAY KUMAR SINGH Mr.HANSRAJ Mr.SUNIL KUMAR SINGH Mr.VIVEK PRASAD (GP18)
22.	CWJC/1156/2013 SELECTION , SCHOOL SE	19	KHUSBYU KUMARI VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR Mr.SHAIL KUMARI (SC15) Mrs.MRS. MOHINI KUMARI Mr.SHAIKENDRA KUMAR JHA Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.AJIT PRATAP SINGH - (SC-15)
23.	CWJC/1166/2013 MEDICAL REM, HEALTH SE	11	DR. ARUN KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.RAVI VERMA Mr.SHAIL KUMARI (SC15) Mr.AJIT PRATAP SINGH (SC-15)
24.	CWJC/1175/2013 SALARY, HEALTH SER.	11	SUBIDYA KUMARI VS THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR CHAKRABORTY Mr.GEETA KUMARI (GP28) Mr.GEETA KUMARI (GP28)
25.	CWJC/1181/2013 OTHERS, HEALTH SER.	10	SHAMBHU KUMAR VS THE STATE OF BIHAR & ORS	Mr.MANISH CHANDRA GANDHI Mr.ASHOK KUMAR KESHRI (AAG11)
26.	CWJC/1203/2013 PROMOTION , SCHOOL SE	11	RAMAWATAR PASWAN VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.TARUN PRASAD Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP-22)
27.	CWJC/1303/2013 REM/DIS/TER, SCHOOL SE	22	DHARMENDRA KUMAR VS THE STATE OF BIHAR & ORS	Mr.BHOLA PRASAD Mr.LALAN KUMAR Mr.SUBHASH PD. SINGH (GA7)
28.	CWJC/1313/2013 SELECTION , SCHOOL SE	12	UPENDRA KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.KUMAR VEERENDRA NARAYAN Mr.PRASHANT KUMAR Mr.AWDHESH KUMAR PANDEY (GA9) Mr.SANJAY KUMAR PANDEY Mr.RADHA MOHAN PATHAK Mr.RAM KISHORE SINGH

Thursday the 26th June 2014

Court No. 18(AT 10:30 A.M.)

Mr. Justice Samarendra Pratap Singh

SNo Case No L.T Party Detail Pet Advocate Res Advocate Remarks

**FOR ADMISSION I**

<b>PATNA HIGH COURT</b>	<b>48</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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1.	CWJC/7390/2014 REM/DIS/TER, OTHERS	3	OM PRAKASH ROY VS THE UNION OF INDIA & ORS	Mr.OM PRAKASH ROY	Mr.MAHESH PRASAD Mr.ANIL SINGH
<b>FOR ADMISSION II</b>					
1.	CWJC/416/2014 SALARY, OTHERS	6	KAUSHAL KISHORE SINGH VS THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.SATISH CHANDRA JHA-3
2.	CWJC/1158/2014 REM/DIS/TER, BOARD/COR	6	PANKAJ KUMAR VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.VINAY KIRTI SINGH
3.	CWJC/1677/2014 PROMOTION, BOARD/COR	6	VIDYA NAND JHA & ORS VS THE BIHAR STATE ROAD TRANSPORT CORPORATION & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.PRABHAT KUMAR VERMA
4.	CWJC/2431/2014 SELECTION, OTHERS	6	BIPUL KUMAR SHUKLA VS THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR	Mr.N. A. SHAMSI (A.S.G.)
5.	CWJC/2969/2014 PROMOTION, BANK SER.	5	VISHNU KUMAR JHUNJHUNWALA VS THE MADHYA BIHAR GRAMIN BANK & ANR	Mr.PREM PRAKASH ARYA	Mr.MAHESH NARAYAN PARBAT Mr.SUBHASH CHANDRA BOSE Mr.PRASHANT VEDASEN
6.	CWJC/3040/2014 SALARY, BANK SER.	9	ANIRUDH KUMAR YADAV & ORS VS THE UNION OF INDIA & ORS	Mr.SANTOSH CHANDRA BHASKAR	Mr.N. A. SHAMSI (A.S.G.) Mr.PRABHAKAR JHA Mr.ZAKI HAIDER Mr.AJAY KUMAR SINHA
7.	CWJC/3296/2014 SELECTION, OTHERS	8	DR. MANOJ KUMAR CHOUDHARY VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH	Mr.GAB- SANDEEP KUMAR Mr.RAJESH RANJAN Mr.SANJEEV KUMAR
8.	CWJC/3353/2014 REM/DIS/TER, OTHERS	4	BIRENDRA KUMAR VS THE UNION OF INDIA & ORS	Mr.AMIR ALAM Mr.DHANANJAY KUMAR	Mr.MITHILESH KUMAR PATHAK (SC7) Mr.N. A. SHAMSI (A.S.G.)
9.	CWJC/3401/2014 OTHERS, BANK SER.	7	DILIP KUMAR SINHA VS THE PUNJAB NATIONAL BANK ORS	Mr.CHAITANYA SUAROOP Mr.SHYAMESHWAR KUMAR SINGH Mr.SHASHI SHEKHAR KUMAR PRASAD	Mr.KUMAR PRIYA RANJAN Mr.SURESH PD SINGH NO.1
10.	CWJC/3440/2014 COMP.RETIR., OTHERS	6	RAJENDRA SINGH @ RAJENDER SINGH VS THE UNION OF INDIA & ORS	Mr.SATISH KUMAR SINHA	Mr.N. A. SHAMSI (A.S.G.) Mr.SHAILESH KUMAR
11.	CWJC/3537/2014 REM/DIS/TER, BOARD/COR	6	LALLAN PATHAK VS THE UNION OF INDIA & ORS	Mr.PRABHAT KUMAR	Mr.N. A. SHAMSI (A.S.G.) Mr.RAJEEV RANJAN PRASAD Mr.GAUTAM SAHA
12.	CWJC/3636/2014 REM/DIS/TER, BANK SER.	4	MUNESHWAR PRASAD VS BANK OF INDIA & ORS	Mr.PRASHANT KASHYAP	Mr.RUPAK KUMAR
13.	CWJC/3662/2014 DISCP.PROC., BANK SER.	3	RAMA NATH SINGH VS UTTAR BIHAR GRAMIN BANK & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG	Mr.AJAY KUMAR SINHA
14.	CWJC/4111/2014 SELECTION, BANK SER.	4	GYANESHWAR KUMAR VS THE CHAIRMAN CUM - MANAGING DIRECTOR ALLAHABAD BANK & ORS	Mr.DR. BINAY KUMAR SINGH Mr.ALOK RANJAN	Mr.AJAY KUMAR SINHA
15.	CWJC/4218/2014 OTHERS, BOARD/CORP. SE	4	PRADEEP KUMAR GOIT VS THE STATE OF BIHAR & ORS	Mr.PARMATMA SINGH	Mr.P.K. VERMA (AAG5) Mr.VIVEK PRASAD
16.	CWJC/4361/2014 COMP.GRND., OTHERS	3	SANTOSH SINGH VS THE UNION OF INDIA & ORS	Ms.SHRUTI SINHA Mr.KUMAR RAJEEV	Mr.N. A. SHAMSI (A.S.G.)
17.	CWJC/4412/2014 SELECTION, BANK SER.	3	LALAN KUMAR CHAUPAL VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.ANJANI KUMAR SHARAN Mr.KAMLENDRA PD. SINGH	Mr.ANIL KR UAPDHYAY (SC20)
18.	CWJC/4433/2014 with SELECTION, OTHERS	3	NISHANT KUMAR & ORS VS THE UNION OF INDIA & ORS	Mr.BINAY KUMAR PANDEY	Mr.N. A. SHAMSI (A.S.G.) Mr.DWIVEDI SURENDRA
19.	CWJC/9613/2014 SELECTION, OTHERS	2	MD. SAMIM ANSARI VS THE UNION OF INDIA & ORS	Mr.BINAY KUMAR PANDEY	Mr.N. A. SHAMSI (A.S.G.)
20.	CWJC/4516/2014 REM/DIS/TER, OTHERS	3	OM PRAKASH VS THE UNION OF INDIA & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.KUNJ BIHARI SHARAN Mr.PRANAB BARDHAN	Mr.N. A. SHAMSI (A.S.G.)
21.	CWJC/4573/2014 CONTIN.SER, BOARD/COR	3	ANIL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR Mr.RAVI RANJAN	Mr.GA13- N. MISHRA Mr.SOURENDRA PANDEY
22.	CWJC/4721/2014 PROMOTION, BOARD/COR	3	MD. RAZI AHMAD KHAN VS THE BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.BAJARANGI LAL	Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
23.	CWJC/4999/2014 SALARY, BOARD/CORP. SE	3	SHIV CHANDRA SINGH VS THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.RANJIT JHA	Mr.PIYUSH LALL Mr.GYAN SHANKAR
24.	CWJC/5091/2014 SALARY, BOARD/CORP. SE	4	PANKAJ KUMAR JHA VS THE SECRETARY, URBAN DEVELOPMENT DEPARTMENT & ORS.	Mr.VIJAY KUMAR SINGH	Mr.GP-30 RAJU GIRI Mr.RANJEET KUMAR PANDEY Mr.HARGOVIND SINGH HIMKAR
25.	CWJC/5187/2014 SELECTION, BOARD/COR	3	MADHVI SINGH VS THE BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.ARUN KUMAR SINHA Mr.ASHOK KUMAR YADAV Mr.MURARI PRASAD SINHA	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
26.	CWJC/5220/2014 PROMOTION, OTHERS	3	KISHOR KUMAR MISHRA VS THE UNION OF INDIA & ORS	Mr.ANIRBAN KUNDU	Mr.N. A. SHAMSI (A.S.G.)

PATNA HIGH COURT		49	Thursday 26 <sup>th</sup> June, 2014		
27.	CWJC/5283/2014 OTHERS, OTHERS	4	BISHNU DAYAL RAY VS THE STATE OF BIHAR & ORS	Mr.MANORANJAN KUMAR SINHA-1	Mr.M. D. DWIVEDI (SC23) Mr.MAHESH PRASAD Mr.KUMAR PRIYA RANJAN (SC23)
28.	CWJC/5400/2014 OTHERS, BOARD/CORP. SE	3	DR. RAJAN SINHA VS THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr.GP-27 PURNENDU SINGH Mr.GYAN SHANKAR
29.	CWJC/5566/2014 SUSPENSION , BOARD/COR	4	NAUSHAD ALAM VS THE BIHAR STATE MINORITIES FINANCIAL CORPORATION LTD. & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	
30.	CWJC/5570/2014 REM/DIS/TER, BOARD/COR	4	JAGARNATH UPADHYAY VS THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION & ORS	Mr.ARUN KUMAR	Mr.SHAIENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI
31.	CWJC/5612/2014 REM/DIS/TER, OTHERS	4	MD. SAMI RAJA VS THE UNION OF INDIA & ORS	Mr.KHATIM REZA	Mr.RABINDRA KUMAR PRIYADARSHI Mr.N. A. SHAMSI (A.S.G.)
32.	CWJC/5721/2014 DISCP.PROC., OTHERS	4	NIRMLA DEVI VS THE UNION OF INDIA & ORS	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.N. A. SHAMSI (A.S.G.)
33.	CWJC/5811/2014 SALARY, BOARD/CORP. SE	4	HARILAL DAS VS THE STATE OF BIHAR & ORS	Mr.GOPAL TIWARI	Mr.ANIL KR UAPDHYAY (SC20)
34.	CWJC/5836/2014 SUSPENSION , BOARD/COR	5	PURUSHOTTAM MISHRA VS THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. & ORS	Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL	Mr.VINAY KIRTI SINGH
35.	CWJC/5871/2014 DISCP.PROC., BOARD/COR	4	AJAY KUMAR VS THE NORTH BIHAR POWER DISTRIBUTION ( HOLDING ) COMPANY LTD. & ORS	Mr.NAVIN SHARMA Mr.RANJEET KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
36.	CWJC/5886/2014 OTHERS, BOARD/CORP. SE	4	HARISHCHANDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.SC4-MD.RAISUL HAQUE Mr.SHAIENDRA KUMAR SINGH
37.	CWJC/5911/2014 SUSPENSION , BOARD/COR	4	SHATRUGHAN SAH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.GA3- V.K.SINGH Mr.RAKESH KUMAR TIWARY
38.	CWJC/5958/2014 SELECTION , OTHERS	4	AWANISH KUMAR VS THE UNION OF INDIA & ORS	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.N. A. SHAMSI (A.S.G.)
39.	CWJC/5984/2014 PAY SCALES , BOARD/COR	4	SHEO PRASAD SINGH VS THE COMMISSIONER, PATNA MUNICIPAL CORPORATION & ORS	Mr.VIJAY KUMAR SINGH	Mr.HARGOVIND SINGH HIMKAR
40.	CWJC/5988/2014 SALARY, OTHERS	4	YOGENDRA PRASAD SINGH VS THE BIHAR STATE CO- OPERATIVE MARKETING UNION LTD & ORS	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH	Mr.KAUSHLENDRA KUMAR SINHA Mr.RAJENDRA PRASAD Mr.SRI SUNIL KUMAR SINGH
41.	CWJC/5990/2014 REM/DIS/TER, OTHERS	4	MUNESHWARI DEVI VS THE UNION OF INDIA & ORS	Mr.RATNA DEEP PRASAD	Mr.N. A. SHAMSI (A.S.G.)
42.	CWJC/6031/2014 SALARY, BOARD/CORP. SE	4	NASIR ALI VS THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.GP-3 SANTOSH KR. JHA Mr.RAKESH KUMAR TIWARY
43.	CWJC/6130/2014 REM/DIS/TER, OTHERS	4	ABHAY KUMAR VS THE UNION OF INDIA & ORS	Mr.RAJNI KANT JHA	Mr.N. A. SHAMSI (A.S.G.)
44.	CWJC/6204/2014 MEDICAL REM, OTHERS	4	MOHAN PRASAD VS THE UNION OF INDIA & ORS	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV	Mr.N. A. SHAMSI (A.S.G.) Mr.MANORANJAN KUMAR
45.	CWJC/6225/2014 OTHERS, OTHERS	4	VIJAY KUMAR YADAV VS THE UNION OF INDIA & ORS	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.MAHESH PRASAD Mr.RAJESH MOHAN Mr.NARESH DIKSHIT
46.	CWJC/6231/2014 SELECTION , OTHERS	5	GOPAL KUMAR & ANR VS THE UNION OF INDIA & ORS	Mr.SATYENDRA PRASAD SINGH Mr.LAL BABU SINGH	Mr.N. A. SHAMSI (A.S.G.)
47.	CWJC/6247/2014 SELECTION , BOARD/COR	4	KUMARI JYOTI & ANR VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR	Mr.PANDEY S SAHAY (SC31) Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
48.	CWJC/6253/2014 SALARY, BOARD/CORP. SE	4	SANJAY KUMAR BARANWAL VS THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION & ORS	Mr.SATYA NARAYAN MISHRA	Mr.AMRENDRA NARAYAN RAI Mr.SHAIENDRA KUMAR SINGH
49.	CWJC/6263/2014 OTHERS, BOARD/CORP. SE	4	MAHENDRA PANDIT & ANR VS THE STATE OF BIHAR & ORS	Mr.RAJESH BHARDWAJ Mr.MANOJ KUMAR	Mr.AVINASH KUMAR (SC30) Mr.NIKESH KUMAR
50.	CWJC/6266/2014 OTHERS, OTHERS	4	SURESH RAO VS THE UNION OF INDIA & ORS	Mr.ZAINUL ABEDIN	Mr.N. A. SHAMSI (A.S.G.)
51.	CWJC/6271/2014 OTHERS, BOARD/CORP. SE	4	ABDRESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.KUNDAN BHADUR SINGH (SC22)
52.	CWJC/6281/2014 SELECTION , BANK SER.	4	PRASHANT VS THE BANK OF INDIA & ANR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR	
53.	CWJC/6286/2014 REM/DIS/TER, OTHERS	4	DULAR CHAND RAM VS THE UNION OF INDIA & ORS	Mr.MUKESH KUMAR SINGH Mr.RAJEEV KUMAR SINGH	Mr.N. A. SHAMSI (A.S.G.)
54.	CWJC/6297/2014 OTHERS, BOARD/CORP. SE	4	ARUN KUMAR VERMA VS THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD	Mr.SC-11 ASHOK KUMAR

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55.	CWJC/6305/2014 COMP.GRND. , BOARD/COR	4	SURAJ KUMAR VS THE COMMISSIONER, PATNA MUNICIPAL CORPORATION & ORS	Mr.VIJAY KUMAR SINGH Mr.HARGOVIND SINGH HIMKAR
56.	CWJC/6314/2014 DISCP.PROC., BANK SER.	4	BHARAT JEE SINGH VS THE MULTI STATE SAHKARI ( CO-OPERATIVE) LAND DEVELOPMENT BANK LTD. & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.BIRENDRA PRASAD
57.	CWJC/6331/2014 SELECTION , OTHERS	4	PANKAJ KUMAR VS THE UNION OF INDIA & ORS	Mr.RAM SHANKAR DAS Mr.N. A. SHAMSI (A.S.G.) Mr.DWIVEDY SURENDRA
58.	CWJC/6347/2014 SALARY, BOARD/CORP. SE	4	SHIV CHANDRA BHAGAT VS THE STATE OF BIHAR & ORS	Mr.JIWAN PRAKASH SINHA Mr.AJAY BIHARI SINHA (SC19) Mr.SHAIENDRA KUMAR SINGH
59.	CWJC/6351/2014 DISCP.PROC., BANK SER.	4	ANIL KUMAR VERMA VS THE UTTAR BIHAR GRAMIN BANK & ORS	Mr.SANGEET DEOKULIAR Mr.DR. KISLAY Mr.PRABHAKAR JHA
60.	CWJC/6417/2014 DISCP.PROC., BANK SER.	4	KAUSHAL KISHOR CHAUDHARY VS ALLAHABAD BANK & ORS	Mr.CHANDRA MAULI CHAURASIA Mr.SANJAY SINGH THAKUR
61.	CWJC/6438/2014 PROMOTION , BOARD/COR	4	YOGENDRA PRASAD SINGH VS THE BISCOMAUN THROUGH ITS CHAIRMAN & ORS	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH Mr.RAJENDRA PRASAD
62.	CWJC/6441/2014 OTHERS, OTHERS	4	VINOD KUMAR SINGH @ BINOD KUMAR VS THE UNION OF INDIA & ORS	Mr.RAM HRIDAY PRASAD Mr.N. A. SHAMSI (A.S.G.)
63.	CWJC/6449/2014 PROMOTION , BOARD/COR	4	RAM KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY Mr.RADHA MOHAN PATHAK Mr.GA3- V.K.SINGH
64.	CWJC/6453/2014 RGL.AD-HOC., BOARD/COR	4	DEEPAK ROY VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD Mr.SC9- RAJ NANDAN PRASAD Mr.BIJENDRA KUMAR SINGH
65.	CWJC/6580/2014 RGL.AD-HOC., OTHERS	4	BIJAY KUMAR KHATRI VS THE UNION OF INDIA & ORS	Mr.ARUN KUMAR NO. 1 Mr.VIJAY KUMAR SINGH Mr.N. A. SHAMSI (A.S.G.)
66.	CWJC/6642/2014 SELECTION , OTHERS	4	ABHINAW KUMAR SINGH VS THE UNION OF INDIA & ORS	Mr.BISHWAJEET PANDEY Mr.N. A. SHAMSI (A.S.G.)
67.	CWJC/6648/2014 SELECTION , OTHERS	4	MUNNA SINGH VS THE UNION OF INDIA & ORS	Mr.VINOD GAUTAM Mr.N. A. SHAMSI (A.S.G.)
68.	CWJC/6688/2014 COMP.GRND. , BOARD/COR	4	NIRANJAN KUMAR VS THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION & ORS	Mr.SATYA NARAYAN MISHRA Mr.GP31- SMT.BINITA SINGH Mr.SHAIENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI
69.	CWJC/6704/2014 OTHERS, BOARD/CORP. SE	4	SARITA VERMA VS THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR Mr.RAJESH SINGH (GP16) Mr.AJIT KUMAR Mr.SHAIENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI
70.	CWJC/6713/2014 SELECTION , OTHERS	4	ABHAY KUMAR SINGH VS THE UNION OF INDIA & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.N. A. SHAMSI (A.S.G.) Mr.DWIVEDY SURENDRA
71.	CWJC/6721/2014 DISCP.PROC., OTHERS	4	RANJAY KUMAR SINGH VS THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR Mr.N. A. SHAMSI (A.S.G.)
72.	CWJC/6727/2014 REM/DIS/TER, BANK SER.	4	RAJEEV KUMAR VS THE MADHYA BIHAR GRAMIN BANK & ORS	Mr.RAJ KISHOR PRASAD Mr.SHRI NATH PATHAK
73.	CWJC/6728/2014 REM/DIS/TER, OTHERS	4	UMESH RAM NO. 5043224/DP/PEN- 1 VS THE UNION OF INDIA & ORS	Mr.RAM SHANKAR DAS Mr.N. A. SHAMSI (A.S.G.)
74.	CWJC/6744/2014 OTHERS, BOARD/CORP. SE	4	MD. EKRAMUDDIN VS THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR Mr.DEVENDRA KR SINHA (AAG2) Mr.PRABHAT KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM
75.	CWJC/6762/2014 SELECTION , BOARD/COR	4	RAM SAGAR RAM VS THE STATE OF BIHAR & ORS	Mr.BAIDYA NATH THAKUR Mr.GAUTAM BOSE (AAG8)
76.	CWJC/6813/2014 SELECTION , OTHERS	4	RAJEEV RANJAN VS THE UNION OF INDIA & ORS	Mr.ANIL KUMAR Mr.N. A. SHAMSI (A.S.G.)
77.	CWJC/6819/2014 SALARY, OTHERS	4	GOPAL SHANKAR SINGH VS THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI Mr.SC17- ARVIND KUMAR-2 Mr.PARTHA SARTHY
78.	CWJC/6860/2014 SALARY, BOARD/CORP. SE	4	SHANKAR CHOUHDARY VS THE STATE OF BIHAR & ORS	Mr.RAMENDRA PRASAD Mr.AVINASH KUMAR (SC30)
79.	CWJC/6909/2014 SUSPENSION , BOARD/COR	4	KRISHNA CHANDRA PRASAD VS THE BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.BAJARANGI LAL Mr.BINOD KUMAR Mr.VINAY KIRTI SINGH
80.	CWJC/6923/2014 SELECTION , BOARD/COR	4	MADHUSUDAN SINGH VS THE STATE OF BIHAR & ORS	Mr.MD. FAHIMUDDIN Mr.DINBANDHU SINGH (GP9) Mr.GIRIJISH KUMAR
81.	CWJC/6962/2014 OTHERS, BOARD/CORP. SE	4	SUNIL BESRA VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.PANDEY S SAHAY (SC31) Mr.VIKAS KUMAR
82.	CWJC/6964/2014 REM/DIS/TER, OTHERS	3	DEVENDER KUMAR VS THE UNION OF INDIA & ORS	Mr.ANJANI KUMAR JHA Mr.N. A. SHAMSI (A.S.G.)
83.	CWJC/6973/2014 REM/DIS/TER, OTHERS	5	SANJEEV KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.GP32- HARISH KUMAR
84.	CWJC/7006/2014 REM/DIS/TER, OTHERS	4	BHANU PRATAP VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.RAJESH RANJAN Mr.MURARI PRASAD SINHA Mr.ARUN KUMAR SINHA
85.	CWJC/7019/2014 REVERSION, BOARD/CORP.	4	BIPIN KUMAR VS THE STATE OF BIHAR & ORS	Mr.UTSAV KUMAR Mr.APURVA KUMAR Mr.PIYUSH LALL
86.	CWJC/7031/2014 DISCP.PROC., BOARD/COR	4	RAM NARAYAN RAM VS THE BIHAR SCHOOL EXAMINATION BOARD & ANR	Mr.SUBODH PRASAD Mr.PRABHAT KUMAR VERMA
87.	CWJC/7049/2014 DISCP.PROC., BOARD/COR	4	UPENDRA PRASAD SINGH VS THE ADMINISTRATOR BIHAR STATE ROAD TRANSPORT CORPORATION & ORS	

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88.	CWJC/7058/2014 DISCP.PROC., OTHERS	4 NIKESH GUNJAN <b>VS</b> THE UNION OF INDIA & ORS	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.N. A. SHAMSI (A.S.G.)
89.	CWJC/7079/2014 INCR/W.HOLD, BOARD/COR	4 JAWAHAR THAKUR <b>VS</b> THE COMMISSIONER, PATNA MUNICIPAL CORPORATION & ORS	Mr.VIJAY KUMAR SINGH	Mr.HARGOVIND SINGH HIMKAR
90.	CWJC/7081/2014 SELECTION, OTHERS	4 NEERAJ KUMAR <b>VS</b> THE UNION OF INDIA & ORS	Mr.SURENDRA KISHORE THAKUR Mr.KRISHNA DEO RAJ	Mr.N. A. SHAMSI (A.S.G.)
91.	CWJC/7087/2014 OTHERS, OTHERS	4 CHANDRAMA RAI <b>VS</b> THE UNION OF INDIA & ORS	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.N. A. SHAMSI (A.S.G.)
92.	CWJC/7091/2014 PROMOTION, BOARD/COR	4 MADHUKAR LAL KARN <b>VS</b> THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.VINAY KIRTI SINGH
93.	CWJC/7115/2014 SALARY, BOARD/CORP. SE	4 BIHAR STATE FINANCIAL CORPORATION KARMCHARI FEDERATION BIHA STATE FINANCIAL CORPORATION <b>VS</b> BIHAR STATE FINANCIAL CORPORATION & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.AMLESH KUMAR VARMA Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI
94.	CWJC/7140/2014 CONTIN.SER, BOARD/COR	4 MAHAKANT JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMANUJ TIWARY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.SC4-MD.RAISUL HAQUE Mr.GIRIJISH KUMAR Mr.RAJANI KANT MISHRA
95.	CWJC/7157/2014 SELECTION, OTHERS	4 MD. SHAHID <b>VS</b> THE UNION OF INDIA & ORS	Mr.MRITYUNJAY KUMAR Mr.RAJAN	Mr.N. A. SHAMSI (A.S.G.) Mr.SATYAM SHIVAM SUNDARAM
96.	CWJC/7172/2014 RGL.AD-HOC., BOARD/COR	4 RAJENDRA PRASAD @ RAJENDRA PRASAD RAM <b>VS</b> THE BIHAR STATE HOUSING BOARD & ORS	Mr.BRAJ KISHORE SINGH CHOUHAN Mr.BRAJ NANDAN SINGH	Mr.SANJAY KUMAR GHOSARVEY Mr.ANIL KUMAR SINHA Mr.ANAND KUMAR
97.	CWJC/7173/2014 RGL.AD-HOC., BOARD/COR	4 DHARMENDRA KUMAR RAM <b>VS</b> THE BIHAR STATE FINANCIAL CORPORATION & ORS	Mr.AMRENDRA NARAYAN RAI	Mr.ASHISH GIRI
98.	CWJC/7188/2014 SELECTION, OTHERS	4 VIJAY KUMAR SINGH & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH Mr.ANIRUDH KUMAR SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.DWIVEDY SURENDRA
99.	CWJC/7230/2014 SUSPENSION, BOARD/COR	4 CHOUDHARY SHIV KUMAR PRASAD <b>VS</b> THE CHIEF MANAGING DIRECTOR SOUTH BIHAR POWER DISTRIBUTION HOLDING COMPANY LTD. & ORS	Mr.SUBHASH KUMAR Mr.ARVIND KUMAR TEWARY	Mr.VINAY KIRTI SINGH Mr.NIKESH KUMAR
100.	CWJC/7253/2014 OTHERS, BOARD/CORP. SE	4 PREM KUMAR GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR SINGH Mr.GAJANAN ARUN	Mr.GA10- SMT.NIVIDITA NIRVIKAR Mr.RAVI BHUSHAN VERMA
101.	CWJC/7279/2014 SUSPENSION, BOARD/COR	4 SANTOSH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KESHARI Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.AAG13- A.K.CHOUDHARY Mr.NIKESH KUMAR Mr.VINAY KIRTI SINGH

**(AT 2.15 P.M.)  
FOR ADMISSION III**

1.	CWJC/7707/2005 DISCP.PROC., BANK SER.	14 SADANAND MEHTA <b>VS</b> THE STATE BANK OF INDIA & ORS	Mr.GAJENDRA PRATAP SINGH	Mr.S.K.SINHA Mr.BINOD BIHARI SINHA Mr.S.D.SANJAY
2.	CWJC/11956/2005 REM/DIS/ITER, OTHERS	9 GANESH PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ALOK ANAND Mr.GAURAV GOVIND Mr.SHASHI PRIYA PATHAK Mr.AMBRISH KUMAR JHA	Mr.R.S.PRADHAN Mr.AMARENDRA NARAYAN RAI
3.	CWJC/11978/2005 PROMOTION, BOARD/COR	16 AJAY KUMAR PRASAD <b>VS</b> BIHAR STATE ELECTRICITY BOARD &	Mr.MAHESH KUMAR Mr.BINOD KUMAR SINHA	Mr.VINAY KIRTI SINGH
4.	CWJC/4431/2006 REM/DIS/ITER, BOARD/COR	22 SHYAM SUNDER PRASAD SINGH <b>VS</b> THE BIHAR STATE AGRI.MKT.BOARD	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.K.P.YADAV Mr.MD.N.HODA KHAN (SC18)
5.	CWJC/6785/2006 REM/DIS/ITER, BANK SER.	4 LALAN PRASAD CHOUDHARY <b>VS</b> THE VAISHALI DISTRICT CENTRAL	Mr.DHURJATI KR.PRASAD Mr.VANDANA SINGH Mr.RAM SHANKAR PRASAD Mr.RAJIV KUMAR	Mr.SANJAY KUMAR
6.	CWJC/4362/2007 RGL.AD-HOC., BOARD/COR	5 ANIL KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PREM KUMAR JHA Mr.MUKESH MISHRA Mr.SHIV NARAYAN JHA	Mr.MANISH KUMAR (GP8) Mr.DINESH KUMAR SINGH Mr.ANURAG SAURAV

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7.	CWJC/4948/2007 SELECTION , OTHERS	10	VINOD KUMAR VS THE UNION OF INDIA & ORS	Mr.SUDHIR KUMAR JHA Mr.PAWAN KUMAR	Mr.(AAG6) Mr.PARASHURAM SINGH Mr.MAHESH PRASAD Mr.PRAMOD KUMAR VERMA Mr.DEVENDRA KUMAR Mr.ANJANI KUMAR (AAG10) Mr.PARASHURAM SINGH
8.	CWJC/5402/2007 REM/DIS/TER, BOARD/COR	6	TARA SHANKAR MISHRA VS BIHAR STATE FINANCIAL CORPN.&O	Mr.NITU KUMARI Mr.ALOK KUMAR VERMA	Mr.Y.V.GIRI
9.	CWJC/7800/2007 with PROMOTION , BOARD/COR	9	BRAJ BEHARI TEWARY VS THE STATE OF BIHAR & ORS	Mr.AWADH BIHARI OJHA Mr.SRINIWAS JHA Mr.BHARAT BHUSHAN Mr.ANIL KUMAR UPADHYAY Mr.S.K.MISHRA	Mr.(GP3) Mr.SHIVAJI PANDEY Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.SHARAD KR.SINHA (GP15)
10.	CWJC/12460/2007 PROMOTION , BOARD/CORP. SER.	6	BRAJ BEHARI TIWARY VS THE STATE OF BIHAR & ORS	Mr.AWADH BIHARI OJHA Mr.BHARAT BHUSHAN Mr.ANIL KUMAR UPADHYAY Mr.SRINIWAS JHA Mr.PHULEN YADAV	Mr.(SC15) Mr.SHIVAJI PANDEY Mr.SUNIL KUMAR MANDAL (SC24)
11.	CWJC/10759/2007 COMP.RETIR., OTHERS	6	MADAN MOHAN RAY VS THE UNION OF INDIA & ORS		Mr.SUDHIR SINGH(ASST.SG) Mr.SARVA DEO SINGH Mr.ASHOK KUMAR SINGH (CGC)
12.	CWJC/11554/2007 PROMOTION , BOARD/COR	10	UPENDRA PRASAD GUPTA VS THE FOOD CORPORATION OF INDIA&	Mr.SHANKAR KUMAR THAKUR Mr.SAKET TIWARY Mr.AVNISH KUMAR Mr.BAIDYA NATH THAKUR	Mr.PRABHAKAR TEKRIWAL Mr.P.K. VERMA
13.	CWJC/671/2008 REM/DIS/TER, BOARD/COR	4	SUBIDYA DEVI VS THE B.S.R.T.CORPORATION & ORS	Mr.ARUN KUMAR SINGH Mr.O.P.MAHARAJ Mr.NALIN RANJAN	Mr.P.K.VERMA
14.	CWJC/3533/2008 SALARY, OTHERS	7	BRAJ BHUSHAN SINGH VS THE STATE OF BIHAR & ORS	Mr.NANHE PRASAD Mr.KUMAR MADHURENDU Mr.RAM AYODHYA SINGH	Mr.(SC22) Mr.NIKESH KUMAR Mr.GIRIJA SHANKER (GP1)
15.	CWJC/10300/2008 REM/DIS/TER, BANK SER.	12	RAJBALLABH SINGH VS THE SASARAM BHABHUA CENTRAL CO	Mr.MANOJ KUMAR SINHA Mr.ARVIND KUMAR SINHA Mr.ANIL KUMAR SINHA Mr.NAVIN KUMAR Mr.BISHWAJEET SINGH	Mr.ISHWARI SINGH
16.	CWJC/10653/2008 OTHERS, OTHERS	15	ANIRUDH JHA VS THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KR.JHA Mr.CHAKRAPANI	Mr.(AAG8) Mr.SATYA PRAKASHTRIPATHY Mr.S.RAZA AHMAD (AAG9) Mr.ASHOK KUMAR SINGH Mr.SUDHIR SINGH(ASST.SG)
17.	CWJC/11925/2008 REM/DIS/TER, BOARD/COR	6	AJIT KUMAR VS THE BIHAR STATE ELECTRICITY BO	Mr.ASHOK KUMAR Mr.RAMA KANT SHARMA Mr.DR. SHASHI S. KISHORE	Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA
18.	CWJC/13314/2008 PAY SCALES , OTHERS	7	RAMA NAND SHARMA VS THE UNION OF INDIA & ORS	Mr.JITENDRA KUMAR ROY Mr.ASHISH DEV	Mr.SUDHIR SINGH(ASST.SG) Mr.PANCHAM LAL JAISWAL Mr.SATYA PRAKASHTRIPATHY Mr.SUDHIR KUMAR TIWARY Mr.INDRAJEET SINGH Mr.S.N.PATHAK (SCCG)
19.	CWJC/14074/2008 REM/DIS/TER, BOARD/COR	11	RANJAN KUMAR VS INDIAN FARMERS FERTILISERS COP	Mr.MANOJ KUMAR AMBASTHA Mr.UDAY PRATAP SINGH Mr.MANOJ KUMAR VIKRANT Mr.PRAMOD KUMAR THAKUR	Mr.RAJIV NAYAN SINGH Mr.DINESH MAHARAJ Mr.SHANKAR KISHORE SHAHI
20.	CWJC/14203/2008 OTHERS, BOARD/CORP. SE	8	SUSHIL KUMAR & ANR VS THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR Mr.AMAR NATH SINGH Mr.CHANDRA MOLESHWAR Mr.MUKESH KR.JHA	Mr.(SC4) Mr.B.K.SINGH 'CHOUHAN'
21.	CWJC/14380/2008 PROMOTION , BOARD/COR	8	MD.QUOMMUDDIN KHAN VS THE STATE OF BIHAR & ORS	Mr.SATYENDRA PRASAD	Mr.(AAG5) Mr.BISHWA BIBHUTI KUMAR SINGH Mr.BINITA SINGH
22.	CWJC/14822/2008 REM/DIS/TER, OTHERS	4	ASHOK KUMAR VS THE UNION OF INDIA & ORS	Mr.M.K.CHOUDHARY Mr.SHIVPUJAN SAHAY Mr./DR.SHASHI S.KISHORE	Mr.ANIL KUMAR SINHA
23.	CWJC/14907/2008 HONORAR/OT , BOARD/COR	4	PARAS TIWARY VS THE BIHAR STATE ELECTRICITY BO	Mr.RAJEEVA ROY	Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA
24.	CWJC/15633/2008 REM/DIS/TER, BANK SER.	11	ANJANI KUMAR GHOSH VS THE CENTRAL BANK OF INDIA &ORS	Mr.PURUSHOTTAM KR.DAS Mr.PRANESH KUMAR ARYA Mr.RAJKUMAR RAJESH	Mr.AJAY KR.SINHA
25.	CWJC/15753/2008 with OTHERS, OTHERS	3	AMBIKA MAHTO VS THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI	Mr.(AAG1)
26.	CWJC/16134/2008 with OTHERS, OTHERS	2	RAJESH KUMAR SRIVASTAV VS THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI	Mr.(AAG2)
27.	CWJC/16669/2008 OTHERS, OTHERS	2	RAM NARAYAN SINGH VS THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI	Mr.(SC12) Mr.MANOJ PRIYADARSHI(SC17)

28. CWJC/15780/2008 PROMOTION , BOARD/COR	4 RAM CHANDRA PRASAD(R.C.PRASAD) <b>VS THE G.M.(H.R.)INDIAN OIL CORPO</b>	Mr.UMA SHANKAR Mr.BINDESHWAR KUMAR Mr.AWADHENDRA KUMAR Mr.NITYANAND SHARMA	Mr.K.N.GUPTA
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**FOR HEARING I**

1. CWJC/2257/1998 with SENIORITY , BOARD/COR	25 SHRI KRISHNA CHOUDHARY <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.RAJEEV RANJAN PRASAD Mr.RAJEEVA ROY Mr.SANJAY KUMAR Mr.AMOD KUMAR Mr.ANJANI KR.SINGH	Mr.(GP7) Mr.P.K.VERMA
2. CWJC/8028/1999 SENIORITY , BOARD/CORP. SER.	13 BIRENDRA PRASAD SINHA <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.ANIL KUMAR SINGH I	Mr.(SC6) Mr.RAJEEV RANJAN PRASADD Mr.MANISH KUMAR SINGH
3. CWJC/3533/2001 RGL.AD-HOC., BOARD/COR	15 SADANAND MAHARAJ & ORS <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.B.S.TIWARY Mr.SANJAY PANDEY Mr.PANKAJ KUMAR SINGH NO-1 Mr.RAMESH KUMAR Mr.VIJAY KUMAR SINGH	Mr.(GP9) Mr.KUMAR PRIYA RANJAN Mr.A.K.TRRIPATHI Mr.DINESH KUMAR SINGH Mr.ANURAG SAURAV
pt.hd. 4. CWJC/8640/2008 REM/DIS/TER, BOARD/COR	15 DHANANJAY MANI TIWARI <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.NARESH DIKSHIT Mr.LALAN KUMAR-1	Mr.(GA6) Mr.DHANANJAY KUMAR Mr.ASHOK PRIYADARSHI (GA-4)
5. CWJC/6736/2009 REM/DIS/TER, BANK SER.	12 SIDHARSHI KUMAR PANDEY <b>VS UCO BANK &amp; ORS</b>	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.S.D.SANJAY Mr.AKASH CHATURVEDI

**FOR HEARING II**

1. CWJC/3009/1998 REM/DIS/TER, OTHERS	11 MUKUND PRASAD SINGH <b>VS THE UNION OF INDIA &amp; ORS</b>	Mr.ARUN KUMAR I Mr.NARAYAN PD.RAUT Mr.MAHENDRA PD VERMA Mr.SANJEEV KUMAR MISHRA	Mr.K.K.MANDAL (SCGSC) Mr.PANCHAM LAL JAISWAL Mr.RAJ BALLABH PRASAD YADAV Mr.S.N.PATHAK (SCCG)
2. CWJC/5033/1998 REM/DIS/TER, BOARD/COR	16 IRFAN AHMAD KHAN <b>VS THE BIHAR STATE FOOD &amp; CIVIL S</b>	Mr.ANIL KUMAR UPADHYAY Mr.PURUSHOTTAM KUMAR JHA Mr.NITYANAND MISHRA Mr.ASIM JHA	Mr.JAYANANDAN SINGH Mr.ANSHUMAN SINGH Mr.AMARENDRA NARAYAN RAI Mr.S.P.TRIPATHI
3. CWJC/5246/1998 DISCP.PROC., BANK SER.	13 RAM SWARUP MISTRY <b>VS CENTRAL BANK OF INDIA &amp; ORS</b>	Mr.SHIVENDRA KISHORE Mr.AMARESH KUMAR SINHA	Mr.AJAY KUMAR SINHA Mr.AJIT KUMAR SINHA
4. CWJC/5831/1998 REM/DIS/TER, OTHERS	13 SURENDRA KUMAR <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.ANIL SINGH Mr.SATYENDRA NARAYAN SINGH Mr.SHAILENDRA KUMAR SINGH Mr.JITENDRA KUMAR SINGH Mr.NARMADESHWAR JHA Mr.RADHA KRISHNA SINGH	Mr.(GP1) Mr.PURUSHOTTAM JHA Mr.JANARDAN SINGH
5. CWJC/5948/1998 DISCP.PROC., BOARD/COR	14 SRIMATI DEEPA PRASAD <b>VS B.S.FINANCIAL CORPN.&amp; ORS</b>	Mr.PRAFULLA KUMAR	Mr.SHRAVAN KUMAR Mr.ASHISH GIRI Mr.RAJU GIRI Mr.RAJIV NAYAN SINGH Mr.P. K. SHAHI
6. CWJC/6639/1998 REM/DIS/TER, OTHERS	14 MEENA SAHAY <b>VS THE BIHAR STATE BAR COUNCIL,PA</b>	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA Mr.RAMESH KUMAR THAKUR Mr.ARUN KUMAR	Mr.DHANANJAY KUMAR DUBEY Mr.SANJAY KUMAR GIRI
7. CWJC/7099/1998 REM/DIS/TER, BANK SER.	11 BHAB NATH JHA <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.GAJENDRA KUMAR JHA Mr.LALIT NARAYAN JHA Mr.BAM BAHADUR JHA Mr.SURYA KANT MISHRA Mr.BARUN KUMAR CHOUDHARY Mr.SACHIN THAKUR	Mr.(GP1) Mr.PURUSOTTAM JHA
8. CWJC/7245/1998 PROMOTION , BANK SER.	12 BHUBNESHWAR PRASAD MISHRA &ORS <b>VS BHOJPUR ROHTAS GRAMIN BANK &amp;OR</b>	Mr.SHAILENDRA KUMAR SINHA Mr.BIJOY KUMAR SINHA Mr.MAYANK RUKHAIYAR	Mr.SHAILESH KUMAR SINHA Mr.SHARAD KUMAR SINHA Mr.BINOD BIHARI SINHA Mr.NARESH DIXIT Mr.KISHOR KUMAR SINHA Mr.DEEPAK KUMAR SINHA
9. CWJC/7361/1998 PROMOTION , BOARD/COR	14 GIRIJA PRASAD SINGH <b>VS THE STATE OF BIHAR &amp; ORS</b>	Mr.GIRIDHAR GOPAL TIWARY	Mr.(GP7) Mr.JITENDRA SINGH Mr.ROY SHIVAJI NATH (AAG-3)
10. CWJC/7456/1998 PAY SCALES , BOARD/COR	14 AJIT KUMAR SINHA & ORS <b>VS THE BIHAR STATE WARE HOUSING C</b>	Mr.BISHNU KANT DUBEY Mr.PURUSHOTTAM PANDEY Mr.SUNIL KUMAR DUBEY	Mr.BIPIN BIHARI SINGH
11. CWJC/7556/1998 REM/DIS/TER, OTHERS	5 BASHISHTH NARAYAN SINGH <b>VS UNION OF INDIA &amp; ORS</b>	Mr.TEG BAHADUR SINGH Mr.SHASHI BHUSHAN KUMAR Mr.MANOJ SINGH Mr.PRANAV KUMAR	Mr.K.K.MANDAL (SCGSC) Mr.PANCHAM LAL JAISWAL Mr.SATYA PRAKASHTRIPATHY Smt.BINITA SINGH Mr.SHIV KUMAR Mr.RAVI RANJAN(ACGSC) Mr.S.N.PATHAK (SCCG)

<b>PATNA HIGH COURT</b>	<b>54</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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12. CWJC/7813/1998 REM/DIS/TER, BOARD/COR	12 SMT. SUDHA SINHA & ORS. <b>VS</b> THE FOOD CORPORATION OF INDIA&	Mr. KRISHNA KUMAR SINGH Mr. DHURJATI KUMAR PRASAD Mr. DINESH PRASAD SINGH Mr. MD. FAIZ AHMAD	Mr. PRABHAKAR TEKRIWAL
13. CWJC/7945/1998 RGL.AD-HOC., BOARD/COR	12 NARENDRA TIWARY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAGENDRA DUBEY Mr. ANAND KUMAR OJHA Mr. DHANANJAY KUMAR	Mr. (GP4) Mr. GOPAL KRISHNA AGRAWAL Mr. MANISH KUMAR Mr. K.P. YADAV
14. CWJC/7999/1998 PROMOTION , BOARD/COR	10 DHIRENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SATYA NARAYAN PRASAD	Mr. SANJAY SINGH (SC9) Mr. SHRAVAN KUMAR Mr. (SC7) Mr. RAJIV NAYAN SINGH Mr. (SC16)
15. CWJC/8051/1998 with REM/DIS/TER, BOARD/COR	10 KANHAIYA LAL DAS & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVI BHUSHAN PRASAD VERMA Mr. MANOJ KUMAR SINHA	Mr. UMA KANT SINGH Mr. (SC16) Mr. SHASHI BHUSHAN KR. (SC7)
16. CWJC/5495/1998 REM/DIS/TER, BOARD/CORP. SER.	10 BIHAR STATE SMALL INDUSTRIES C <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVI BHUSHAN PRASAD VERMA	Mr. (GP3) Mr. JAGNATH JHA Mr. UMA KANT SINGH Mr. RAJESH KUMAR VERMA (SC27)

**Thursday the 26th June 2014**  
**Court No. 19(AT 10:30 A.M.)**  
**Mr. Justice Kishore K. Mandal**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS (ON PETITIONS)**

1. SA/185/2012 IA- 5575/2012 IA- 3053/2013 IA- 177/2014 IA- 178/2014 IA- 1612/2014	30 DR. MD. NESAR AHMAD & ORS <b>VS</b> BIBI HALIMA KHATOON & ORS	Mr. ABDUL AZIZ Mr. SANJAY SINHA Mr. DEEPAK KUMAR SINGH	Ms. ANJUM PERVEEN Mr. GAUTAM KUMAR YADAV Mr. RAY SAURABH NATH Mr. FAKHRUDDIN ALI AHMAD Mr. R.S. NATH
2. SA/197/2013 IA- 6502/2013 IA- 6528/2013 IA- 4321/2014	24 PUNAM DEVI @ ANJANI DEVI & ORS. <b>VS</b> JAI NARAYAN RAI & ORS.	Mr. AMBUJ NAYAN CHAUBEY Mr. SIDDHARTH HARSH Mr. GOPAL SWAROOP DUBEY Mr. RITU PRIYDERSHINY Mr. YOGENDRA KUMAR DWIVEDI	Mr. RAJIB RANJAN JHA

**FOR HEARING UNDER ORDER 41 RULE 11 CPC**

1. SA/103/2012	7 KALAWATI DEVI <b>VS</b> BHAGWATIYA & ORS	Mr. DILIP KUMAR Mr. KUNDAN KUMAR Mr. RANJEET KUMAR Mr. DILIP KUMAR	
2. SA/246/2012	4 PANCHU MAHTO @ YADAV & ORS <b>VS</b> MEERA DEVI & ORS	Mr. PRAVEEN KUMAR Mr. PRAVEEN KUMAR Mr. NIHAR NANDAN AMBASTA	
3. SA/273/2012	6 SRI RAGHUNI DAS <b>VS</b> SRI DEEPO DAS & ORS	Mr. BIDHANESH MISRA Mr. TANUJA KUMARI (MISHRA) Mr. BIDHANESH MISRA Mr. TANUJA KUMARI (MISHRA)	
4. SA/302/2012	7 GAJENDRA PD. SINGH & ANR <b>VS</b> SUGIA DEVI & ORS	Mr. SHAILENDRA KUMAR	
5. SA/321/2012	5 MOST. SAYARA BEGUM <b>VS</b> SSUE MIAN & ORS	Mr. KUMAR SUNIL	
6. SA/325/2012	7 SMT. SUNILA DEVI & ORS <b>VS</b> SHRI ANIL KUMAR JHA & ORS	Mr. MAHENDRA PATHAK Mr. MAYA SHANKAR MISHRA Mr. ASHOK KUMAR JHA	Mr. MADHAV JHA
7. SA/329/2012	5 SRI KANT JHA <b>VS</b> NAGINA DAS & ORS	Mr. SANJEET KUMAR SINGH Mr. RITESH KUMAR Mr. MRITUNJAY KUMAR Mr. JITENDRA KISHORE VERMA	
8. SA/330/2012	4 MD. KITABUL & ORS <b>VS</b> MD. KALAM & ORS	Smt. PRAVINA KUMARI	
9. SA/332/2012	7 BADRI MUKHIYA & ORS <b>VS</b> ANMOL MUKHIYA & ORS	Mr. NAFISUZZOHA Mr. MD. NAUSHAD UZZOHA Mr. SAROJ KUMAR SINGH	
10. SA/333/2012	6 SRI DEP DAS JI & ORS <b>VS</b> SMT. LUKHIYA DEVI	Mr. ABBAS HAIDER Mr. RANJAY KUMAR SINGH Mr. ABBAS HAIDER	Mr. GIRISH CHANDRA JHA Mr. RAJIB RANJAN JHA
11. SA/334/2012	13 MOSTT. MUNNA DEVI & ORS <b>VS</b> DINESH KUMAR MODI & ORS	Mr. HARSHWARDHAN SAHAY Mr. ANURAG SAURAV	Mr. MADAN JEET KUMAR Mr. KUMAR UDAY SINGH

12.	SA/342/2012	12 MD. EBRAR & ANR. <b>VS</b> MD. SHAMSHER & ORS.	Mr. ABHINAY RAJ	
13.	SA/348/2012	12 BIBI SABILA KHATOON & ORS <b>VS</b> SK. ABDUL RAUF & ORS	Mr. ABBAS HAIDER Mr. RANJAY KUMAR SINGH Mr. NIKHAT PERVEEEN	Mr. RANG NATH CHOUBEY
14.	SA/352/2012	3 PARMANAND YADAV & ANR. <b>VS</b> JAGDEO YADAV & ORS.	Mr. PRAMOD KUMAR SINHA Mr. ARVIND KUMAR SHARMA Mr. SANJAY KUMAR NO.-7	Mr. KISHORE KUMAR THAKUR
15.	SA/360/2012	3 AWADH RAI <b>VS</b> SMT. NAGINA DEVI & ORS.		
16.	SA/364/2012	4 SMT. DEVTA DEVI & ORS. <b>VS</b> SATYA BHAMA DEVI @ SARASWATI DEVI & ORS.	Mr. PRAMOD MISHRA Mr. VIJAY KUMAR MUKUL Mr. VIVEK KUMAR	
17.	SA/365/2012	3 RAMCHANDRA SAH & ORS. <b>VS</b> JHINGO SAH & ORS.	Mr. RAKESH CHANDRA Mr. SANGEETA SHARMA Mr. RAJIV SHANKAR DVIDEDI Mr. RANJAN KUMAR DUBEY	Mr. MUKESH KUMAR Mr. KAUSHAL KUMAR
18.	SA/366/2012	4 RAJ KUMAR MALI & ORS. <b>VS</b> REGHUBIR MANJHI	Mr. SHYAM SUNDER PANDEY	
19.	SA/368/2012	3 MANAGER SINGH <b>VS</b> SMT. MANJU DEVI & ORS.	Mr. LOKESH KUMAR SINGH	
20.	SA/369/2012	3 KABUTARI DEVI & ORS. <b>VS</b> PARAS PRASAD & ANR.	Mr. RAMADHAR SHEKHAR	
21.	SA/378/2012	2 DEEP NARAYAN YADAV <b>VS</b> RADHA DEVI & ORS.	Mr. ABHAY SHANKAR SINGH Mr. JITENDRA KISHORE VERMA Mr. UPENDRA PRASAD	
22.	SA/390/2012	2 ARUN KUMAR SINHA <b>VS</b> T. NANDINI DEVI & ANR.	Mr. AMBUJ NAYAN CHAUBEY Mr. SIDDHARTH HARSH Mr. ASHOK KUMAR GARG Mr. GOPAL SWAROOP DUBEY Mr. RITU PRIYDERSHINY	
23.	SA/395/2012	2 MAHABIR SAH <b>VS</b> MURLI PRASAD SAH & ORS.	Mr. ASHOK KUMAR SINGH Mr. AMBRISH RAHUL	
24.	SA/399/2012	8 MANNU MAHTO & ORS. <b>VS</b> MOST. KAUSHILYA DEVI & ORS.	Mr. ABHISHEK Mr. JITENDRA PRASAD SINGH Mr. MRS. ANITA RAGHAVENDRA Mr. PRABHAT KUMAR DIPAK Mr. ARVIND KUMAR PANDEY Mr. LALAN KUMAR	Mr. RAJESHWAR SINGH Mr. SANJAY KUMAR
25.	SA/401/2012	13 ARUN KUMAR & ANR. <b>VS</b> RAGHUNANDAN PRASAD MANDAL & ORS.		

**FOR HEARING I**

1.	SA/190/2008	20 SHANKAR CHOUDHARY & ORS <b>VS</b> BINOD PATHAK & ORS	Mr. RAVI SHANKAR DUIDEDI Mr. RANJAN KR. DUBEY Mr. CHANDRA KANT Mr. SHAILENDRA KR. DUIDEDI Mr. SANJEEV KUMAR-1 Mr. ASHOK KUMAR Mr. UDAY PRATAP SINGH Mr. LAKSHMAN LAL PANDEY	Mr. HARENDRA PRASAD SINGH Mr. PARTHA SARTHY Mr. SANJEEV KUMAR JHA Mr. AKSHAY LAL PRASAD Mr. RAKESH CHANDRA Mr. DHANANJAY KUMAR UPADHYAY Mr. AJIT KUMAR Mr. DHANANJAY KR. UPADHYAY Mr. SANDEEP KUMAR
2.	SA/569/2010	23 LEYAQUAT HUSSAIN & ORS. <b>VS</b> NALMULLAH ANSARI & ORS.	Mr. RAKESH KUMAR-1 Mr. PARMANAND PD. NR. SAHI Mr. ANSHUMAN SINGH Mr. RAKESH KUMAR NO.1 Mr. RAMAKANT YADAV	Mr. MANOJ KUMAR NO.-1

**FOR HEARING II**

1.	SA/83/1985	4 SMT. RAMPARI DEVI & ORS <b>VS</b> SURESH PD. SINGH & ORS	Mr. B. N. GUPTA Mr. PRONOTI SINGH	Mr. SARANGDHAR PD. Mr. PRAVEEN KUMAR SINHA Mr. NISHA NATH OJHA
2.	SA/323/1985 with	16 SHINHASHAN DEVI & ORS <b>VS</b> ANANDI JHA	Mr. KAMESHWAR PRASAD GUPTA	Mr. SHAILENDRA KUMAR JHA Mr. MUKUND MOHAN JHA
3.	SA/324/1985 SECOND APPEAL	1 SHINHASHAN DEVI & ORS <b>VS</b> DURGA NAND JHA	Mr. KAMESHWAR PRASAD GUPTA Mr. SHAMBHU SHARAN SINGH Mr. RAJIV SHANKAR DWIVEDI Mr. UMESH KUMAR SINGH	SHAILENDRA KUMAR JHA Mr. MUKUND MOHAN JHA
4.	SA/484/1986	8 HARI CHARAN PRASAD YADAV <b>VS</b> SHIBASHWAR SINGH & ORS	Mr. SHYAMESHWAR DAYAL	Mr. SATYENDRA KUMAR SINHA Mr. UMESH LAL VERMA Mr. RAGHUBANSH PRASAD SINGH Mr. NANU KUMAR SINHA

<b>PATNA HIGH COURT</b>	<b>56</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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5.	SA/612/1986	5	SRI DARSHAN YADAV <b>VS</b> THE UNION OF INDIA THRU.SEC.RA	Mr.AMARNATH DEO	Mr.AWADH BIHARI OJHA
6.	SA/666/1986	2	MOST.SHEORAJ DEVI & ORS <b>VS</b> SHUKHDEO NONIA & ORS	Mr.DHURB NR. Mr.MR. BIJAY CHANDRA Mr.MR. ANIL KUMAR UPADHYAY Mr.MR. RAM KISHORE SINGH	Mr.NAND KISHORE PD.SINHA Mr.MR. NAVNEET KUMAR Mr.MR.JITENDRA PRASAD SINGH
7.	SA/702/1986	2	SMT DAROGANI DEVI & ORS <b>VS</b> MOSTT.SURATI DEVI & ORS	Mr.KAMLESH JAIN Mr.BINITA SINGH	Mr.SHIVAJI PANDEY
with					
8.	SA/732/1986 SECOND APPEAL	1	SMT. DAROGANI DEVI & ORS <b>VS</b> MOST. SURTI DEVI & ORS	Mr./MISS. KAMLESH JAIN Mr.BINITA SINGH Mr.SUNIL KUMAR KARN	GANPATI TRIVEDI Mr.SHIVAJI PANDEY
9.	SA/743/1986	2	SUDHAN CHANDRA GUHA <b>VS</b> THE STATE OFBIHARTHROUGH.T.C.W.	Mr.NARMDHESHWAR JHA Mr.VIJAY KR SINGH NO. 1 Mr.ADITYA NATH JHA Mr.RABI SHANKAR	Mr.S.C.2
10.	SA/744/1986	2	SMT.SHANTI DEVI & ORS <b>VS</b> RAJ KUMAR GUPTA & ANR	Mr.RAU SHIVAJI NATH Mr.RAY SAURABH NATH Mr.MANJRI NATH	Mr.BINOD KUMAR
11.	SA/38/1987	4	SHRINIWAS SINGH & ORS <b>VS</b> SHEOJI SINGH & ORS	Mr.RAVI SHANKAR PD.	Mr.BIRENDRA SINGH Mr.RAMAKANT SINGH
with					
12.	SA/39/1987 SECOND APPEAL	1	SHRINIWASH SINGH & ORS <b>VS</b> INDERDEO SINGH & ORS	Mr.RAVI SHANKAR PD.	BIRENDRA SINGH Mr.RAMAKANT SINGH
13.	SA/77/1987	4	NATHUNI YADAV & ORS <b>VS</b> SHEO BACHANI DEVI & ORS	Mr.RAM PRAVESH SHARMA Mr.MUKESH KUMAR NO.3	Mr.RAMASHISH
14.	SA/87/1987	6	KRISHNA CHOUDHARY <b>VS</b> NUNIA @ AMUL	Mr.GANPATI TRIVEDI	Mr.D.T.GAUR Mr.MRS. RAJANI KUMARI Mr.MR. DHANANJAY OJHA Mr.MR. SUBODH CHANDRA JHA
15.	SA/114/1987 with	8	BIJAY KR & ORS <b>VS</b> NAGARCHAND DAS	Mr.M/S.AMRENDRA BHAN SHARMA Mr.AMRENDRA BIHARI SHARMA Mr.RANJEET CHOUBEY Mr.SANJEEV NIKESH Mr.KUMAR VIJANDRA NATH Mr.RAVI PRAKASH	Mr.BIRENDRA KUMAR SINGH
16.	SA/115/1987	1	VIJAY KR.& ORS <b>VS</b> NAGARCHAND DAS& ORS	Mr.AMRENDRA BIHARI SHARMA Mr.KUMAR BRAJENDRA NATH Mr.RANJEET CHOUBEY Mr.RAVI PRAKASH Mr.SANJEEV NIKESH	Mr.BIRENDRA KR.SINGH
17.	SA/227/1987	3	YASODA SINGH <b>VS</b> JANAK DULARI DEVI & ORS	Mr. PRABHAT KUMAR VERMA	Mr.CHANDRA SEN PD. SINGH
18.	SA/294/1987	2	BINDESHWARRI SINGH & ORS <b>VS</b> NANDIPAT SAHNI & ORS	Mr.ABHA SINGH Mr.PHULENDRA KUMAR, BIMLENDU MISHRA	Mr.YOGENDRA PD. SINHA 1 Mr.MITHELESH VERMA
19.	SA/436/1987	5	BADSHAH RAI <b>VS</b> BABBAN RAI	Mr. DEEPAK KUMAR SINHA	Mr.RAGHAV PD.

**Thursday the 26th June 2014**  
**Court No. 24(AT 10:30 A.M.)**  
**Justice Smt. Anjana Prakash**

S.No	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ADMISSION II</b>					
1.	CR. MISC./16977/2014 A.BAIL	12 SANJAY MAHTON <b>VS</b> THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.C.JAWAHAR (APP)	
2.	CR. MISC./16978/2014 A.BAIL	12 MAHESHWARI PRASAD @ MANSURI <b>VS</b> THE STATE OF BIHAR	Mr.DURGESH NANDAN Mr.KIRAN SINHA	Mr.MEENA SINGH (APP)	
3.	CR. MISC./16980/2014 A.BAIL	12 RAMESH RAM <b>VS</b> THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ABHAY KR. ROY (APP)	
4.	CR. MISC./17008/2014 A.BAIL	6 LAKHPATIA DEVI & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.KR. RANJIT RANJAN (APP)	
5.	CR. MISC./17018/2014 A.BAIL	11 BASUDEO SINGH <b>VS</b> THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)	
6.	CR. MISC./17027/2014 A.BAIL	12 CHANDA DEVI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.MD.ATAUR RAHMAN (APP)	
7.	CR. MISC./17032/2014 A.BAIL	11 ABDUL SALAM & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.SHYAM BIHARI SINGH(APP)	
8.	CR. MISC./17033/2014 A.BAIL	7 AWADH SINGH <b>VS</b> THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.UMA NATH MISHRA(APP)	
9.	CR. MISC./17037/2014 A.BAIL	6 SK. SAYEEDULLAH @ SAYEEDULLAH <b>VS</b> THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SADANAND PASWAN( SPL.PP) Mr.INDRAJEET BHUSHAN	
10.	CR. MISC./17039/2014 A/BAIL( P.C. ACT) A.BAIL	13 VIR BAHADUR SINGH <b>VS</b> THE STATE OF BIHAR THROUGH THE C.B.I.	Mr.PREMCHANDRA YADAV	Mr.BIPIN KUMAR SINHA (SC/CBI)	
11.	CR. MISC./17044/2014 A.BAIL	13 BABLU SAH @ BABLU SHAHA <b>VS</b> THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR	Mr.MD.A.HAQUE SAHARA(APP)	

PATNA HIGH COURT		57	Thursday 26 <sup>th</sup> June, 2014		
12.	CR. MISC./17046/2014 A.BAIL	13	SUJEET PASWAN VS THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.MD.A.HAQUE SAHARA(APP)
13.	CR. MISC./17047/2014 A/BAIL( P.C. ACT) A.BAIL	12	JAY NARAYAN SINGH @ JAG NARAYAN SINGH VS THE STATE OF BIHAR THROUGH THE C.B.I.	Mr.PREMCHANDRA YADAV	Mr.BIPIN KUMAR SINHA (SC/CBI)
14.	CR. MISC./17049/2014 A.BAIL	13	IBRAHIM @ MD. IBRAHIM VS THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI	Mr.MD.ASLAM ANSARI(APP)
15.	CR. MISC./17050/2014 A.BAIL	13	NAWAL @ MR. NAWAL VS STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.UDAY CHANDRA PD.(APP)
16.	CR. MISC./17055/2014 A.BAIL	13	SRI BHAGWAN RAI @ BHAGWAN RAI VS THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.SUMAN KUMARI SINGH(APP)
17.	CR. MISC./17059/2014 A.BAIL	12	PRIYANKA KUMARI & ANR. VS THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.KR. VIRENDRA NARAYAN (APP)
18.	CR. MISC./17060/2014 A.BAIL	5	SHIVJEE SHARMA & ORS. VS THE STATE OF BIHAR	Mr.SATYAVRAT VERMA	Mr.AMBIKA BHAGAT (SPL.PP.)
19.	CR. MISC./17076/2014 A.BAIL	12	BIDIO MANDAL VS THE STATE OF BIHAR	Mr.VIJAY BHARTI	Mr.RAM SUMIRAN RAI(APP)
20.	CR. MISC./17081/2014 A.BAIL	12	RANJEET KUMAR VS STATE OF BIHAR & ANR	Mr.DUDH NATH SINGH	Mr.MUKESH KR.SINGH(APP) Mr.SAKET TIWARY
21.	CR. MISC./17105/2014 A.BAIL	12	AWADHESH YADAV & ORS. VS THE STATE OF BIHAR	Mr.AMITABH SOHAN Mr.PALLAVI SINGH	Mr.AJAY KR.JHA(APP)
22.	CR. MISC./17107/2014 A.BAIL	12	MANTU PANDIT & ANR VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.ZAINUL ABEDIN (APP)
23.	CR. MISC./17108/2014 A.BAIL	5	YASHWANT KUMAR VS THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.KALYAN SHANKAR(APP)
24.	CR. MISC./17111/2014 A.BAIL	5	DHARAMVIR MUKHIYA @ DHARAMVIR KUMAR & ANR. VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR SHRIVASTAVA Mr.SATYAPAL SINGH	Mr.RAM SUMIRAN ROY(APP)
25.	CR. MISC./17112/2014 A.BAIL	12	LALIT YADAV & ORS. VS THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.BHARAT LAL(APP)
26.	CR. MISC./17113/2014 A.BAIL	5	ARUN KUMAR SINHA VS THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.DILIP KUMAR(APP) Mr.HRIDAY NARAYAN HARSHIT
27.	CR. MISC./17115/2014 A.BAIL	12	NAVIN KUMAR @ NAVIN KUMAR YADAV VS THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.ANITA KUMARI(APP) Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD
28.	CR. MISC./17116/2014 A.BAIL	12	DR. RAM BINOD PRASAD VS THE STATE OF BIHAR	Mr.MANOJ KUMAR MANOJ Mr.BIJAY KUMAR GUPTA	Mr.AHMAD ALI (APP)
29.	CR. MISC./17117/2014 A.BAIL	12	AJAY SINGH @ AJAY KUMAR SINGH & ORS. VS THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.A.M.P.MEHTA(APP)
30.	CR. MISC./17120/2014 A.BAIL	12	SUSHIL PASWAN @ MITHAI LAL PASWAN & ANR VS THE STATE OF BIHAR	Mr.KUMAR SUNIL	Mr.NIRMAL KR.SINHA(APP)
31.	CR. MISC./17124/2014 A.BAIL	12	NITU YADAV @ KUNAL SAROJ VS THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ABHAY KUMAR ROY(APP)
32.	CR. MISC./17148/2014 A.BAIL	12	BABLU SINGH VS THE STATE OF BIHAR	Mr.RANG NATH CHOUBEY	Mr.AMITESH KUMAR(APP)
33.	CR. MISC./17149/2014 A.BAIL	12	PRADEEP PASWAN VS STATE OF BIHAR & ANR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.DILIP KUMAR(APP) Mr.VARUN KUMAR
34.	CR. MISC./17150/2014 A.BAIL	12	SUJIT KUMAR RAI VS THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.GOPESH KUMAR(APP)
35.	CR. MISC./17154/2014 A.BAIL	12	SUNIL KUMAR JAIN VS STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.ANIL KR.SINGH 1(APP)
36.	CR. MISC./17157/2014 A.BAIL	12	MEENA DEVI VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.DR.INDIWAR KUMARI(APP)
37.	CR. MISC./17159/2014 A.BAIL	12	MUKESH SINGH VS THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SATYAVRAT VERMA(APP)
38.	CR. MISC./17162/2014 A.BAIL	12	RAMJEE YADAV & ORS. VS THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.LALAN KUMAR(APP)
39.	CR. MISC./17164/2014 A.BAIL	12	BRIND KUMAR LALDEO VS THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.RAJ KISHORE SINGH(APP)
40.	CR. MISC./17171/2014 A.BAIL	5	SANJAY JHA @ SANJAY KR.JHA VS THE STATE OF BIHAR	Mr.SATISH NARAYAN SINHA Mr.SANJEEV RANJAN	Mr.NIRMAL KR.SINHA(APP)
41.	CR. MISC./17177/2014 A.BAIL	12	MUKESH KUMAR @ CHUCHU SINGH @ MUKESH SINGH VS THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.B.RAM(APP) Mr.NAJMUL HODA
42.	CR. MISC./17178/2014 A.BAIL	12	KANTI DEVI VS THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.NITYANAND TIWARY (APP) Mr.MADHESHWAR SINGH
43.	CR. MISC./17184/2014 A.BAIL	12	SANJEET KR. SINHA @ BABUA VS THE STATE OF BIHAR	Mr.BHARAT BHUSHAN	Mr.BHARAT LAL(APP)
44.	CR. MISC./17186/2014 A.BAIL	12	MUNNA SAH @ DILIP PRASAD SAH VS THE STATE OF BIHAR	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL	Mr.DR.INDIWAR KUMARI(APP)
45.	CR. MISC./17194/2014 A.BAIL	12	URMILA DEVI VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.DILIP KUMAR(APP)
46.	CR. MISC./17196/2014 A.BAIL	12	BODY JAMADAR VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.BHARAT BHUSHAN(APP)
47.	CR. MISC./17197/2014 A.BAIL	12	MANGAL EKKA VS THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.AJAY KUMAR 1 (APP) Mr.SANJEEV KUMAR

48. CR. MISC./17198/2014 A.BAIL	12 PRAVEEN KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.DINESH SINGH(APP)
49. CR. MISC./17203/2014 A.BAIL	12 SUDAMA YADAV <b>VS</b> THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.RAM SHANKAR DAS(SPL. P.P.)
50. CR. MISC./17206/2014 A.BAIL	12 MANTU KUMAR SHARMA <b>VS</b> THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.BHANU PRATAP SINGH (APP)
51. CR. MISC./17207/2014 A.BAIL	12 NIKHIL KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.M.HAQUE(APP)
52. CR. MISC./17208/2014 A.BAIL	12 NANDU KUSHWAHA & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.YOGENDRA KUMAR Mr.MANISH KUMAR NO 13	Mr.RAJIV NAYAN (APP)
53. CR. MISC./17210/2014 A.BAIL	12 KARU @ JITENDRA KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.UDAY NARAYAN SINGH	Mr.DR.INDIWAR KUMARI(APP)
54. CR. MISC./17212/2014 A.BAIL	12 ABDULLA <b>VS</b> THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.C.JAWAHAR(APP)
55. CR. MISC./17213/2014 A.BAIL	5 KAMLESH JHA @ KAMLESH KUMAR JHA <b>VS</b> THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SHARDA KUMARI (APP)
56. CR. MISC./17216/2014 A.BAIL	12 RISHI KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.HANSRAJ Mr.BIJAY BHANU	Mr.SHANTANU KUMAR(APP) Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.PANKAJ KUMAR Ms.SHRUTI SINHA
57. CR. MISC./17221/2014 A.BAIL	12 FAZALU RAHMAN @ FAZLUR RAHMAN <b>VS</b> STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.GOPESH KUMAR(APP)
58. CR. MISC./17224/2014 A.BAIL	12 MD. FARUK <b>VS</b> THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.MANISH KUMAR-II(APP)
59. CR. MISC./17225/2014 A.BAIL	12 VINEET KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH	Mr.A.H.M.RAHMAN (APP)
60. CR. MISC./17226/2014 A.BAIL	12 RABINDRA SINGH @ RABINDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH	Mr.A.H.M. RAHMAN(APP)
61. CR. MISC./18181/2014 A.BAIL	11 BRIJ KISHORE MANDAL <b>VS</b> THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SHYAM KR.SINGH(APP)
62. CR. MISC./18211/2014 A.BAIL	13 ANIL AGRAWAL & ANR <b>VS</b> THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.VEENA KUMARI JAISWAL (APP) Mr.SARVESHWAR TIWARY
63. CR. MISC./18539/2014 A.BAIL	11 MD. AURANGZEB <b>VS</b> STATE OF BIHAR & ANR	Mr.YOGESH KUMAR	Mr.SHARDANAND JHA(APP) Mr.KRISHNA MOHAN MISHRA
64. CR. MISC./18550/2014 A.BAIL	10 SURAJ PRASAD @ SURAJA <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.UDAY PRATAP SINGH(APP)
65. CR. MISC./18584/2014 A.BAIL	12 SHIV NATH SINGH YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.NAVIN KR.PANDAY(APP)
66. CR. MISC./18598/2014 A.BAIL	10 AJIT YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.DINESH SINGH(APP)
67. CR. MISC./18600/2014 A.BAIL	10 SOMANI DEVI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY Mr.DHANENDRA CHAUBEY	Mr.U.S.P.SINGH (APP)
68. CR. MISC./18601/2014 A.BAIL	10 PINKU @ SHAHNAWAJ <b>VS</b> THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.U.L.VERMA(APP)
69. CR. MISC./18602/2014 A.BAIL	10 SANJAY MAHASETH <b>VS</b> THE STATE OF BIHAR	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.NARSING TANTI (APP)
70. CR. MISC./18603/2014 A.BAIL	10 KARMJEET MUKHIYA <b>VS</b> THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.J.N.THAKUR(APP)
71. CR. MISC./18604/2014 A.BAIL	10 RANA SINGH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SHYAM BIHARI SINGH (APP)
72. CR. MISC./18605/2014 A.BAIL	6 GIRDHARI YADAV <b>VS</b> THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.RAM SHANKAR DAS(SPL.P.P.)
73. CR. MISC./18607/2014 A.BAIL	10 RAHUL SINGH & ANR <b>VS</b> THE STATE OF BIHAR	Mr.HARI SHANKAR ROY Mr.RAM NARESH SHUKLA Mr.JITENDRA KUMAR	Mr.RAJ BALLABH SINGH(APP)
74. CR. MISC./18609/2014 A.BAIL	6 SUSHIL KUMAR MAHTO <b>VS</b> THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.RANA RANDHIR SINGH(APP)
75. CR. MISC./18610/2014 A.BAIL	10 BHUSHAN PRASAD <b>VS</b> THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.PAWAN KR.CHAURASIA(APP)
76. CR. MISC./18611/2014 A.BAIL	10 NIRAJ KUMAR PANKAJ @ GIRISH KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.INDRA KR.SINGH(APP) Mr.BIRENDRA KUMAR Mr.SUDHIR KUMAR THAKUR Mr.BIMAL KUMAR
77. CR. MISC./18612/2014 A.BAIL	10 MANOJ PRASAD @ MANOJ KUMAR & ANR <b>VS</b> THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.ARUN KR.SINGH 5(APP)
78. CR. MISC./18613/2014 A.BAIL	10 KUMAR GAURAB @ SAILESH KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SHARDA KUMARI(APP)
79. CR. MISC./18614/2014 A.BAIL	10 NOOR MOHAMMAD MIAN <b>VS</b> STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.U.S.P.SINGH(APP)
80. CR. MISC./18615/2014 A.BAIL	10 ANIL SINGH <b>VS</b> THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY Mr.DHANENDRA CHAUBEY	Mr.U.S.P.SINGH(APP)
81. CR. MISC./18616/2014 A.BAIL	10 ANSHU ALAM @ ANKU <b>VS</b> STATE OF BIHAR & ANR	Mr.SHASHI SHEKHAR SHARMA	Mr.MUSTAQUE ALAM(APP) Mr.RITESH KUMAR Mr.VINAY KIRTI SINGH

82. CR. MISC./18619/2014 A.BAIL	10	MANJU DEVI VS THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.ANIL PD.SINGH(APP)
83. CR. MISC./18632/2014 A.BAIL	10	AKHILESH KUMAR SINGH VS THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.RANA RANDHIR SINGH (APP)
84. CR. MISC./18639/2014 A.BAIL	10	MD. BANTY @ AHSANUL HAQUE @ AHSANUL @ EHSALUNHAK @EHASASHNUL & ANR. VS THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.SHAIENDRA KR.-(APP) Mr.MD. NAJMUL HODDA Mr.ANAMUL HAQUE
85. CR. MISC./18701/2014 A.BAIL	11	ISLAM VS THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.KR.RANJIT RANJAN(APP)
86. CR. MISC./18707/2014 A.BAIL	11	BISHUN KUMAR VS THE STATE OF BIHAR	Mr.RAJENDRA KUMAR JAIN	Mr.ARUN KUMAR (APP)
87. CR. MISC./18717/2014 A.BAIL	11	GANGESHWAR PRASAD @ GANGESHWAR PRASAD VS THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.ANITA KUMARI(APP)
88. CR. MISC./18730/2014 A.BAIL	10	RAMFAL YADAV & ORS VS THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.PARMANAND PD.(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.NITYANAND (APP)
89. CR. MISC./18733/2014 A.BAIL	10	MANJEET SAHNI VS THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.DR. AJIT KUMAR (APP)
90. CR. MISC./18735/2014 A.BAIL	10	VIJAY YADAV VS THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1	Mr.ASHA DEVI (APP)
91. CR. MISC./18737/2014 A.BAIL	6	JANAK SAHNI & ORS VS THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.NIRMAL KUMAR SINHA(APP)
92. CR. MISC./18738/2014 A.BAIL	10	SUBODH KUMAR VS THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.MADHURANAND JHA (APP)
93. CR. MISC./18739/2014 A.BAIL	10	MAINUDIN @ MAINUDIN ANSARI @ MOINUDDIN VS THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.DINESH KUMAR Mr.ALOK KUMAR TIWARI	Mr.S.EHTESHAMUDDIN(APP)
94. CR. MISC./18740/2014 A.BAIL	6	MANOJ DAS VS STATE OF BIHAR & ANR	Mr.AJAY KUMAR THAKUR-2	Mr.SANJAY KUMAR (APP)
95. CR. MISC./18741/2014 A.BAIL	10	ASHOK KUMAR @ ASHOK SINGH VS THE STATE OF BIHAR	Mr.REWTI KANT RAMAN	Mr.SADANAND PASWAN(APP)
96. CR. MISC./18742/2014 A.BAIL	10	GAGAN CHOUDHARY VS THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SHAIENDRA KR. SINGH (APP)
97. CR. MISC./18743/2014 A.BAIL	10	SMT. SUNAINA DEVI VS THE STATE OF BIHAR	Mr.AMARENDRA KUMAR MISHRA	Mr.RAJ KISHOR SINGH (APP)
98. CR. MISC./18751/2014 A.BAIL	6	MD. ALAM ANSARI VS THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.H.A.KHAN (APP)
99. CR. MISC./18752/2014 A.BAIL	10	JAILAL YADAV @ BHARAN YADAV VS THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA	Mr.SUNIL KR. PANDAY (APP)
100. CR. MISC./18755/2014 A.BAIL	10	DEEPAK RAM @ DEEPAK KUMAR RAM VS THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	

**Notice:** "From 23.06.2014 onwards The Admission matters will be taken up in the following manners:-

Admission(i)- From 10.30 A.M.

Admission(ii)- After the above or at 12.30 p.m. whichever is earlier.

Admission(iii)- After the above or at 3.15 p.m.

**Thursday the 26th June 2014**

**Court No. 3(AT 10:30 A.M.)**

**Mr. Justice Jyoti Saran**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1.	CWJC/6282/2014 BIHAR RELIGIOUS TRUST	5 MANIK CHAND TALAB & MANDIR SUDHAR SAMITTEE VS BIHAR STATE BOARD OF RELIGIOUS TRUST & ANR	Mr.NARESH DIKSHIT	Mr.GANPATI TRIVEDI	
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**FOR ORDERS (ON PETITIONS)**

1.	CWJC/9559/2013 with IA- 1344/2014 IA- 2768/2014 IA- 2975/2014	15 IDEA CELLULAR LIMITED VS UNION OF INDIA & ORS	Mr.SHAKTI SUMAN KUMAR Mr.SUSHIL KUMAR Mr.RAJESH RANJAN	Mr.N. A. SHAMSI (A.S.G.) Mr.AMIT SHRIVASTAVA (CGC)	
2.	CWJC/10308/2013 IA- 2084/2014-03-10 IA- 2603/2014-03-27	8 BHARTI AIRTEL LTD. VS THE UNION OF INDIA & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN		

**FOR ADMISSION I**

1.	CWJC/21373/2013 GRAM PANCHYAT RAJYA AC	11 SHYAM KALYAN PASWAN VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.A.UJJWAL (SC25) Mr.AMIT SHRIVASTAVA	
2.	CWJC/21400/2013 OTHER MISC. MATTER	6 SATYENDRA KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.RAJIV KUMAR SINGH (GP2)	
3.	CWJC/21439/2013 E.C.ACT	6 M/S NAVA PACS RICE MILL VS THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR	Mr.RAJENDRA KR. JHA (GP18) Mr.VIVEK PRASAD (GP18)	

PATNA HIGH COURT		60	Thursday 26 <sup>th</sup> June, 2014		
4.	CWJC/21581/2013 WAKF BOARD	14	MANZER HASSAN KHAN VS THE STATE OF BIHAR & ORS	Mr.MRITUNJAY KUMAR Mr.AJAY KUMAR JHA Mr.PRABHU NATH PATHAK	Mr.ROY SHIVAJI NATH (AAG3) Mr.RASHID IZHAR
5.	CWJC/21594/2013 MUNCIPAL CORPORATION M	5	SANJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.SUSHILA AGRAWAL Mr.AKASH CHATURVEDI	Mr.NEELU AGRWAL (GA6)
6.	CWJC/21599/2013 HOUSING BOARD MATTERS	5	MOST. ALIA KHATOON VS COMMISSIONER HOUSING BOARD BIHAR, PATNA & ORS	Mr.DRONACHARYA Mr.DRONACHARYA	Mr.ANIL KUMAR SINHA Mr.ANSHUMAN SINGH
7.	CWJC/21624/2013 FOREST ACT	6	M/S NITA PLYWOOD INDUSTRIES VS THE STATE OF BIHAR & ORS	Mr.VINAY MISTRY	Mr.ABHAY SHANKAR JHA Mr.DR. ANSHUMAN
8.	CWJC/21625/2013 MUNCIPAL CORPORATION M	7	CHAPPU RAI & ANR VS THE PATNA MUNICIPAL CORPORATION & ORS	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.TEJ BAHADUR SINGH (AAG7) Mr.UMA KANT PRASAD Mr.SANJEEV KUMAR SINGH Mr.HARGOVIND SINGH HIMKAR Mr.ANJANI KUMAR (AAG -6)
9.	CWJC/22177/2013 ELECTRICITY MATTERS	6	RAJENDRA KUMAR VS THE BIHAR STATE POWER HOLDING CORPORATION LTD. & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
10.	CWJC/22230/2013 GRAM PANCHYAT RAJYA AC	5	ANAR DEVI VS THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.DEVENDRA KR SINHA (AAG2) Mr.RAVI PRAKASH Mr.RANJEET CHOUBEY Mr.RAJU GIRI (GP30)
11.	CWJC/22313/2013 E.C.ACT	5	MD.SAKIM VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SHARMA	
12.	CWJC/22380/2013 E.C.ACT	5	IMTEYAZ AHMAD VS THE STATE OF BIHAR & ORS	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.V.M.K SINHA (AAG13)
13.	CWJC/22520/2013 ELECTRICITY MATTERS	5	AJAY KUMAR BIJPURIA VS THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. & ORS	Mr.SUDHIR KUMAR BIJPURIA	Mr.VINAY KIRTI SINGH
14.	CWJC/18665/2013 MINIMUM WAGES ACT	10	M/S LUPIN LIMITED VS THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN	Mr.SANJAY KR NO.1 (SC12) Mr.SUDHIR KUMAR
15.	CWJC/14687/2013 E.C.ACT	13	RAKESH KUMAR @ RAKESH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.VINOD KUMAR SETH Mr.ANAND KISHORE CHOUDHARY Mr.RAJESH KUMAR Mr.SURENDRA KUMAR MISHRA	Mr.MADHURESH PRASAD (GP12)
16.	CWJC/22533/2013 OTHER MISC. MATTER	8	KAMTA PRASAD SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr.ARJUN KUMAR Mr.ALOK KUMAR	Mr.SHAIL KUMARI (SC15) Mr.MOHAN KUMAR SINGH Mr.AJIT PRATAP SINGH - (SC-15)
17.	CWJC/22642/2013 G.PANCHAIZ.PARI./ELEC.	5	SAROJ DEVI VS THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR Mr.MITHILESH KUMAR UPADHYAY	Mr.RAKESH KR SAMRENDRA (SC21) Mr.AJIT KUMAR (SC-28)
18.	CWJC/22646/2013 with OTHER MISC. MATTER	13	MD. TAUSIF ALAM VS THE STATE OF BIHAR & ORS	Mr.NEERAJ RAJ	Mr.NAWAL KISHOR SINGH (SC2) Mr.ABHINAY RAJ Mr.MUKESH KANT Mr.SURENDRA SINGH Mr.D.K. SINHA
19.	CWJC/1031/2014 OTHER MISC. MATTER	2	LALBABU PRASAD VS THE STATE OF BIHAR & ORS	Mr.MUKESH KANT	Mr.SUNIL KUMAR SINGH Mr.KAUSHAL KUMAR JHA Mr.GA5
20.	CWJC/22685/2013 GRAM PANCHYAT RAJYA AC	7	BIBI JAHANNOOR VS THE STATE OF BIHAR & ORS	Mr.AHTASHAM ALI KHAN	Mr.AMAR NATH DEO (SC26) Mr.YOGENDRA PRASAD SINHA
21.	CWJC/22733/2013 LAND ENCROACHMENT & DE	3	RAKESH THAKUR & ANR VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.ANIL KUMAR (GP23)
22.	CWJC/22754/2013 OTHER MISC. MATTER	5	DR. AMINULLAH REHMANI VS THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.DINBANDHU SINGH (GP9)
23.	CWJC/20845/2013 OTHER MISC. MATTER	10	DHARIKSHAN RAM VS THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.RAJIV ROY (GP5) Smt.BINITA SINGH
24.	CWJC/18698/2013 GRAM PANCHYAT RAJYA AC	9	JAGNARAIYAN SINGH VS THE STATE ELECTION COMMISSION & ORS	Mr.VITESH KUMAR SINGH Mr.SURESH PD SINGH NO.1	Mr.AMIT SHRIVASTAVA Mr.KUNAL TIWARY Mr.ALOK Mr.ARBIND UJJWAL (SC25)
25.	CWJC/22760/2013 MINIMUM WAGES ACT	5	ALL INDIA FOOD AND ALLIED WORKERS UNION VS THE STATE OF BIHAR & ORS	Mr.GYANENDRA KUMAR SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.SHAIKENDRA KUMAR SINGH
26.	CWJC/22894/2013 OTHER MISC. MATTER	6	SANTOSH KUMAR JHA VS THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.RANJAN KUMAR JHA	Mr.SANJAY KR NO.2 (GA5) Mr.N. A. SHAMSI (A.S.G.) Mr.MANORANJAN KUMAR (CGC)

**(AFTER THE ABOVE OR AT 12.30 P.M. WHICHEVER IS EARLIER)**  
**FOR ADMISSION II**

1.	CWJC/6350/2014 FOREST ACT	4	UPENDRA KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR Mr.RAJESH KUMAR	Mr.SC21 KUMAR MANISH
2.	CWJC/7345/2014 FOREST ACT	1	SHIV PUJAN YADAV VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR TIWARY	Mr.MADHURESH PRASAD (GP12)

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3.	CWJC/7906/2014 E.C.ACT	1	BINDESHWAR YADAV VS THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA Mr.MAHENDRA THAKUR	Mr.ASHOK KUMAR KESHRI (AAG11)
4.	CWJC/9925/2014 GRAM PANCHYAT RAJYA AC	2	BRAHMDEO RAWAT VS THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAM SUMIRAN RAI	Mr.GA3- V.K.SINGH Mr.AMIT SHRIVASTAVA Mr.RAM KISHORE SINGH Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.PRAKASH KUMAR
5.	CWJC/10391/2014 MUNCIPAL CORPORATION M	1	RAMA NISHAD & ANR VS THE STATE OF BIHAR & ORS	Mr.CHANDAN Mr.ANITA KUMARI	Mr.NEELU AGRWAL (GA6) Mr.SURENDRA KISHORE THAKUR
6.	CWJC/6861/2014 MINES REGULATION & DEV	1	SUBODH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RAJNEESH Mr.KARUNA NATH SAHAY	Mr.SC-11 ASHOK KUMAR
7.	CWJC/9452/2013 OTHER MISC. MATTER	8	AWADHESH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.AVANISH KUMAR SINGH	Mr.RAKESH KR SAMRENDRA (SC21) Mr.AJIT KUMAR (SC28)
8.	CWJC/9456/2013 WAKF BOARD	8	SHAKEB AHMAD VS THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARFIF DAULA SIDDIQUIE Mr.VINAY MISTRY	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.RASHID IZHAR
9.	CWJC/9458/2013 FOREST ACT	8	M/S SITARAM SAW MILL VS THE STATE OF BIHAR & ORS		Mr.NIRBHAY K.SINGH (GP26)
10.	CWJC/9465/2013 E.C.ACT	8	CHANDRA KISHORE SAHNI VS THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.ANJANI KR SHARAN (SC9) Mr.MANINDRA KISHORE SINGH (SC6)
11.	CWJC/9472/2013 E.C.ACT	8	BISHAMBHAR PANDEY VS THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)
12.	CWJC/9485/2013 OTHER MISC. MATTER	8	ANIL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY	Mr.SUBHASH PD. SINGH (GA7)
13.	CWJC/9491/2013 LAND ENCROACHMENT & DE	8	SANTOSH SINGH & ANR VS THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.GYANENDRA KUMAR SINGH	Mr.RAM BALAK MAHTO (AG) Mr.ANSHUMAN SINGH Mr.ANIL KUMAR SINHA
14.	CWJC/9493/2013 ELECTRICITY MATTERS	8	M/S BALAJEE INGOTS INDIA PVT. LTD. VS THE BIHAR STATE ELECTRICITY BOARD & ORS.	Mr.AKASH CHATURVEDI Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.VINAY KIRTI SINGH
15.	CWJC/9504/2013 OTHER MISC. MATTER	8	KESHRI KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAMA KANT SINGH Mr.PUSHPA SINHA	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP-22)
16.	CWJC/9511/2013 ELECTRICITY MATTERS	8	CHANDRA MOHAN SHARMA VS THE BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.MANI BHUSHAN KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
17.	CWJC/9515/2013 ELECTRICITY MATTERS	8	DR. SATYENDRA KUMAR VS THE BIHAR STATE ELECTRICITY BOARD & ORS.	Mr.AWADHESH PRASAD SINHA Mr.KUMAR MRITUNJAY NARAIN	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
18.	CWJC/9517/2013 OTHER MISC. MATTER	8	AJAY KUMAR PAL VS THE PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT GOVT. OF BIHAR & ORS	Mr.ARVIND PRASAD SINGH Mr.VIDYA NAND KUMAR Mr.SURESH SINGH Mr.SURESH PRASAD ROY	Mr.K.P. GUPTA (SC16) Mr.ASHOK KUMAR (S.C.11)
19.	CWJC/9518/2013 E.C.ACT	8	CHANDA DEVI & ANR VS THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI	Mr.AMAR NATH DEO (SC26) Mr.AMRENDRA NARAYAN RAI
20.	CWJC/9527/2013 OTHER MISC. MATTER	8	MAHANTH GYANI DAS VS THE STATE OF BIHAR & ORS	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.RAJEEV KR. SINGH (GP15)
21.	CWJC/9529/2013 LAND ENCROACHMENT & DE	8	MOHAN PD. & ANR VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR PANDEY	Mr.RAJU GIRI (GP30) Mr.RAJU GIRI (GP30)
22.	CWJC/9530/2013 MUNCIPAL CORPORATION M	8	PURNIMA SINGH VS THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRASAD Mr.SARIKA KUMARI Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.KUMAR PRIYA RANJAN (SC23) Mr.RANJEET KUMAR PANDEY Mr.BISHWA BIBHUTI KUMAR SINGH Mr.JAISHANKAR BARNWAL (SC1)
23.	CWJC/9542/2013 E.C.ACT	8	BIR BAHADUR RAI VS THE STATE OF BIHAR & ORS		
24.	CWJC/9548/2013 E.C.ACT	8	KULDEEP KAPRI VS THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR LABH Mr.SHREEKANT LABH Mr.CHANDRA MOLESHWAR	Mr.RAKESH KR SAMRENDRA (SC21) Mr.AJIT KUMAR (SC28)
25.	CWJC/9562/2013 OTHER MISC. MATTER	8	ANIL KUMAR MISHRA VS STATE BANK OF INDIA & ORS	Mr.MRITUNJAY KUMAR SINHA Mr.DHIRENDRA NATH JHA	Mr.KAUSHLENDRA KUMAR SINHA
26.	CWJC/9566/2013 OTHER MISC. MATTER	8	CHANDRIKA YADAV VS THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH PARASAR	Mr.J.S. ARORA (SC6)
27.	CWJC/9578/2013 OTHER MISC. MATTER	8	INDU DEVI VS THE STATE OF BIHAR & ORS	Mr.ADITYA NATH PANDEY	Mr.DEVENDRA KR SINHA (AAG2)
28.	CWJC/9589/2013 OTHER MISC. MATTER	8	GAJENDRA CHAUDHARY @ RAKESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.MADHU Mr.RAJAN Mr.MRITYUNJAY KUMAR	Mr.S.D. SANJAY (AAG12)
29.	CWJC/9595/2013 E.C.ACT	8	BIRENDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.RAJANI RANJAN PD. SINGH	Mr.A.UJJWAL (SC25)
30.	CWJC/9601/2013 MINIMUM WAGES ACT	8	RAVI SINGH VS THE STATE OF BIHAR & ORS	Mr.ANIL KR SINGH NO. 6	Mr.ROY SHIVAJI NATH (AAG3)
31.	CWJC/9613/2013 LAND ENCROACHMENT & DE	8	RAJKEYKRIT UCHH MADHAMIK VIDYALAYA, PHULWARISHRIF VS THE STATE OF BIHAR & ORS	Mr.KHATIM REZA	Mr.KUMARI AMRITA (GP10) Mr.UDAY PRASAD

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32.	CWJC/9621/2013 E.C.ACT	8	RAMAWATI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR TIWARY Mr. HARENDRA PD. SINGH (GA8)
33.	CWJC/9632/2013 OTHER MISC. MATTER	8	RUKMA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJ KUMAR SINGH VIKRAM Mr. RISHIRAJ SINHA (GP19) Mr. HEM SHANKAR KUMAR SINGH Mr. SITA RAM YADAV Mr. BIPIN KUMAR Mr. GYAN PRAKASH OJHA (GP-22) Mr. ROY SHIVAJI NATH (AAG3)
34.	CWJC/9640/2013 LAND ENCROACHMENT & DE	8	RADHA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DR. SATYENDRA KUMAR SRIVASTAVA Mr. MADHESHVAR SINGH Mr. VINAY KIRTI SINGH Mr. ANAND KUMAR OJHA
35.	CWJC/9642/2013 ELECTRICITY MATTERS	8	VISHWA MANAV CHETAN SANGH <b>VS</b> THE CHAIRMAN BIHAR STATE ELECTRICITY BOARD, PATNA & ORS.	Mr. PRITHIVI RAJ SINGH Mr. VINAY KIRTI SINGH Mr. ANAND KUMAR OJHA
36.	CWJC/9647/2013 LAND ENCROACHMENT & DE	8	DINBANDHU PATHAK <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHOK KUMAR SINGH Mr. PARTH SHARTHI (SC10) Mr. PARTHA SARTHY (GA11)
37.	CWJC/9651/2013 FOREST ACT	8	M/S JAI BHARAT SAW MILL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VINAY MISTRY Mr. DEVENDRA KR SINHA (AAG2)
38.	CWJC/9662/2013 MINES REGULATION & DEV	8	M/S JAI MAA CHHINMASTIKA STONE CHIPS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. JAI PRAKASH SINGH Mr. VISHWA MOHAN KUMAR SINHA Mr. DHARMENDRA KUMAR PASWAN Mr. RAJENDRA PRASAD Smt. BINITA SINGH
39.	CWJC/9666/2013 LAND ENCROACHMENT & DE	8	ASHOK YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHUBHESH PANDEY Mr. AJAY (SC11) Mr. ANAND KUMAR OJHA Mr. VINAY KIRTI SINGH
40.	CWJC/9667/2013 OTHER MISC. MATTER	8	CHANDRA KISHORE SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DHANANJAY KUMAR Mr. SUNIL PRASAD Mr. SANJAY KR NO.2 (GA5)
41.	CWJC/9669/2013 OTHER MISC. MATTER	8	RAJ KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHOK KUMAR MISHRA Mr. PARTH SHARTHI (SC10) Mr. RISHIT DEO KUMAR SINGH Mr. PARTHA SARTHY Mr. PARTHA SARTHY (GA11)
42.	CWJC/9670/2013 LAND ENCROACHMENT & DE	8	DIVESH KUMAR BHAGAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UMA KANT TIWARY Mr. MANISH KUMAR (GP8) Mr. MANISH KUMAR (GP8)
43.	CWJC/9673/2013 E.C.ACT	8	GANGA RAM YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAGAN DEO YADAV Mr. ABHAY SHANKAR JHA (SC14) Mr. DR. ANSHUMAN (SC14)
44.	CWJC/9676/2013 INDIAN REGISTRATION AC	8	SAMPATI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY SHANKAR SHRIVASTAVA Mr. PRAVIN KUMAR Mr. S. RAZA AHMAD (AAG9)
45.	CWJC/9689/2013 ARMS ACT	8	RAM KRIPAL PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MD. ANISUR RAHMAN Mr. SUNIL KR. MANDAL (SC24)
46.	CWJC/9696/2013 OTHER MISC. MATTER	8	ROHIT KUMAR GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DEEPAK KUMAR Mr. S.D. SANJAY (AAG12)
47.	CWJC/9706/2013 E.C.ACT	8	KANCHAN DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHOK KUMAR SINGH Mr. VIJAY ANAND Mr. J.S. ARORA (SC6)
48.	CWJC/9708/2013 OTHER MISC. MATTER	8	KAMESHWAR PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY KUMAR Mr. GAUTAM BOSE (AAG8) Mr. KAPIL DEO SINGH Mr. LALA PRASAD Mr. SATISH KUMAR
49.	CWJC/9711/2013 with INDIAN STAMP ACT	20	MAMTA KUMARI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MIRA KUMARI Mr. KINKAR KUMAR (SC27)
50.	CWJC/11701/2013 with INDIAN STAMP ACT	15	SHRI VIRENDRA PRASAD VERMA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MIRA KUMARI KUMAR PRIYA RANJAN (SC23)
51.	CWJC/13962/2013 with INDIAN STAMP ACT	15	SMT. ANITA UPADHYAY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MIRA KUMARI Mr. DEVENDRA KR SINHA ( )
52.	CWJC/14733/2013 INDIAN STAMP ACT	15	SHRI SUSHIL KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MIRA KUMARI Mr. S. RAZA AHMAD ( )
53.	CWJC/9727/2013 LAND ENCROACHMENT & DE	8	NAKUL SHARMA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR PANDEY Mr. RENU JHA Mr. NAWAL KISHOR SINGH (SC2) Dr. AMITESH KUMAR
54.	CWJC/9735/2013 LAND ENCROACHMENT & DE	8	SANTAN PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMARNATH JHA Mr. MANOJ KR. AMBASTHA (GP14)
55.	CWJC/9739/2013 LAND ENCROACHMENT & DE	8	JAWAHAR PRASAD SINGH ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH Mr. RAJESH SINGH (GP16)
56.	CWJC/9741/2013 E.C.ACT	8	RAMESH RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MANOJ KUMAR Mr. PRASHANT PRATAP (GP6)
57.	CWJC/9746/2013 LAND ENCROACHMENT & DE	8	CHANDRA SHEKHAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJKUMAR RAJESH Mr. MANISH KUMAR (GP8) Mr. GIRISH CHANDRA Mr. PRANESH KUMAR Mr. MANISH KUMAR (GP - 8)
58.	CWJC/9747/2013 OTHER MISC. MATTER	12	MAHENDRA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJIVA RANJAN Mr. SANJAY KR NO.2 (GA5) Mr. BINOD BIHARI SINHA Mr. AMBIKA BHAGAT Mr. PIYUSH LALL Mr. KAMAL KUMAR SINHA Mr. KUMAR PRIYA RANJAN
59.	CWJC/9748/2013 OTHER MISC. MATTER	8	M/S SOHO LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAGADEO CHOUBEY Mr. SHAIL KUMARI (SC15) Mr. DAYANAND SINGH Mr. AJIT PRATAP SINGH (SC-15) Mr. AMARESH KUMAR SINHA
60.	CWJC/9764/2013 GRAM PANCHYAT RAJYA AC	8	SURESH SINGH NISAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUCHETA YADAV Mr. NAMRTA MISHRA (GP17)
61.	CWJC/9774/2013 MUNCIPAL CORPORATION M	8	EQBAL & ORS <b>VS</b> THE COMMISSIONER PATNA MUNICIPAL CORPORATION & ORS	Mr. DEVI DAS SRIVASTAVA Mr. BISHWA BIBHUTI KUMAR SINGH Mr. ABHAY SHANKAR JHA
62.	CWJC/9781/2013 E.C.ACT	8	ANITA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR SHARMA Mr. MADHURESH PRASAD (GP12)
63.	CWJC/9784/2013 OTHER MISC. MATTER	8	MD. AFAQE HAIDER @ LAL BABU <b>VS</b> THE STATE OF BIHAR & ORS	Mr. IQBAL ASIF NIAZI Mr. MANOJ PRIAYDARSHI (SC17)

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64.	CWJC/9789/2013 E.C.ACT	8	LAL BABU SAHANI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVINDRA NATH DUBEY Mr. SANJAY KUMAR SINGH	Mr. AJAY (SC11)
65.	CWJC/9792/2013 E.C.ACT	8	SUNIL KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV KUMAR LABH Mr. SHREEKANT LABH Mr. CHANDRA MOLESHWAR	Mr. NIRBHAY K. SINGH (GP26)
66.	CWJC/9812/2013 OTHER MISC. MATTER	8	SRI SURAJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RADHA MOHAN PATHAK Mr. SANJAY KUMAR PANDEY	Mr. NEERAJ NANDAN (GP20) Mr. AVINASH KUMAR (SC30)
67.	CWJC/9815/2013 ELECTRICITY MATTERS	8	PRAKASH BIBHUTI <b>VS</b> THE SOUTH BIHAR STATE POWER & ORS	Mr. BINAY KUMAR PANDEY	Mr. VINAY KIRTI SINGH
68.	CWJC/9819/2013 ELECTRICITY MATTERS	8	DEO MUNI DEVI <b>VS</b> THE CHAIRMAN BIHAR STATE ELECTRICITY BOARD & ORS	Mr. BINAY KUMAR Mr. ARVIND PRASAD SINGH	Mr. VINAY KIRTI SINGH
69.	CWJC/9822/2013 OTHER MISC. MATTER	8	BABY DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DURGA NAND JHA	Mr. AJAY BIHARI SINHA (SC19)
70.	CWJC/9830/2013 OTHER MISC. MATTER	8	SUMITRA DEVI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NITYANAND MISHRA Mr. BALMEEKI PANDEY BHASKER	Mr. RISHIRAJ SINHA (GP19) Mr. GYAN PRAKASH OJHA (GP-22)
71.	CWJC/9834/2013 OTHER MISC. MATTER	8	LAL KISHUN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY ANAND	Mr. SANJAY PANDEY (GP21) Mr. SANJAY PANDEY (GP-21)
72.	CWJC/9845/2013 MINES REGULATION & DEV	8	M/S PANKAJ STONE WORKS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR	Mr. VISHWA MOHAN KUMAR SINHA Mr. RAJENDRA PRASAD Smt. BINITA SINGH
73.	CWJC/9855/2013 LAND ENCROACHMENT & DE	8	MD. SAHJADA KHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PANKAJ KUMAR	Mr. YOGENDRA PD. SINHA (AAG15)
74.	CWJC/9859/2013 B.B.C.ACT	8	BHIGU NATH SINGH @ BHRIGU NANDAN SINGH <b>VS</b> SMT. INDIRA MISHRA & ORS	Mr. SUNIL SRIVASTAVA Mr. PREM KUMAR VERMA	Mr. NIKESH SINHA
75.	CWJC/9355/2014 LAND ENCROACHMENT & DE	2	AJNASO DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIV KUMAR Mr. SUNIL KUMAR	Mr. SUNIL KR. MANDAL (SC24)
76.	CWJC/9874/2013 ARMS ACT	8	TARIQUE RAZA KHAN <b>VS</b> THE UNION OF INDIA & ORS	Mr. SANJAY SINHA Mr. SANJESH PRASAD Mr. S.M. SHABBIR ALAM	Mr. GIRIJA SHANKAR PD (GP1) Mr. N. A. SHAMSI (A.S.G.) Mr. MD. ANIS AKHTAR (CGC)
77.	CWJC/9893/2013 OTHER MISC. MATTER	8	RAVINDRA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARVIND PRASAD SINGH	Mr. AWDHESH KUMAR PANDEY (GA9) Mr. SMT. BINITA SINGH (GP31)
78.	CWJC/9894/2013 OTHER MISC. MATTER	8	REFORM INTERNATIONAL CONSORTIUM <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANJEET KUMAR SINGH Mr. SUMAN KUMARI SINGH	Mr. DHURJATI KR PRASAD (GP7) Mr. GIRIJISH KUMAR
79.	CWJC/9901/2013 HOUSING BOARD MATTERS	8	SMT. KUSUM SINGH <b>VS</b> THE BIHAR STATE HOUSING BOARD & ORS	Mr. SATYA RANJAN SINHA Mr. SEEMA KUMARI	Mr. ANIL KUMAR SINHA Mr. ANSHUMAN SINGH
80.	CWJC/9904/2013 OTHER MISC. MATTER	8	REENA BHOWMICK <b>VS</b> THE UTTER BIHAR GRAMIN BANK & ORS	Mr. MUKESH KUMAR NO-1	Mr. PRABHAKAR JHA
81.	CWJC/9912/2013 MUNICIPAL CORPORATION M	8	SHASHI NATH SHUKLA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KALYAN SHANKAR	Mr. SANJAY PANDEY (GP21) Mr. RAJEEV RANJAN NO.II
82.	CWJC/9913/2013 OTHER MISC. MATTER	8	VEENA DEVI <b>VS</b> THE STATE OF BIHAR & ANR	Mr. PRABHAT RANJAN	Mr. ABHAY SHANKAR JHA (SC14) Mr. AMARESH KUMAR SINGH Mr. DR. ANSHUMAN (SC14)
83.	CWJC/9915/2013 OTHER MISC. MATTER	8	SMT. KRISHNA DEVI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Ms. KUMARI SMITA SONI Mr. SHIVENDRA KUMAR SINHA	Mr. JAWAHAR PD. KARN (AAG4)
84.	CWJC/9927/2013 OTHER MISC. MATTER	8	RAMJEET PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UMESH KUMAR MISHRA	Mr. MD. N. HODA KHAN (SC18)
85.	CWJC/9939/2013 E.C.ACT	8	JAY KARAN RAY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR Mr. RANJEET KUMAR	Mr. AVNISH NANDAN SINHA (GP11)
86.	CWJC/9945/2013 INDUSTRIAL DISPUTE	8	THE CHIEF EXECUTIVE OFFICER DANAPUR <b>VS</b> THE UNION OF INDIA & ORS	Mr. AMARENDRA NATH VERMA Mr. DHIRANJAN KUMAR SINHA	Mr. N. A. SHAMSI (A.S.G.)
87.	CWJC/9948/2013 MINES REGULATION & DEV	8	M/S TRIHUL STONE WORKS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR	Mr. VISHWA MOHAN KUMAR SINHA Mr. RAJENDRA PRASAD Smt. BINITA SINGH
88.	CWJC/9952/2013 OTHER MISC. MATTER	8	CHANDESHWAR PRASAD SINGH & ANR <b>VS</b> STATE BANK OF INDIA & ORS	Mr. DEEPAK KUMAR Mr. KUMAR RAJEEV	Mr. KAUSHLENDRA KUMAR SINHA Mr. RAKESH KUMAR SINGH
89.	CWJC/9957/2013 GRAM PANCHYAT RAJYA AC	8	RAJESH KUMAR SAHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJIB RANJAN JHA	Mr. AVNISH NANDAN SINHA (GP11)
90.	CWJC/9975/2013 MATTER UNDER THE COOPE	15	RAMBILAS SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NARESH DIKSHIT	Mr. NEELU AGRWAL (GA6) Mr. RAKESH NARAYANSINGH Mr. ASHUTOSH RANJAN PANDEY
91.	CWJC/9982/2013 ELECTRICITY MATTERS	8	RAJ KUMAR GUPTA <b>VS</b> THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr. JAI PRAKASH VERMA	Mr. VINAY KIRTI SINGH
92.	CWJC/9984/2013 OTHER MISC. MATTER	8	RAM BILAS MALLIK <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARVIND KUMAR Mr. DINESH KUMAR	Mr. GEETA KUMARI (GP28)
93.	CWJC/9987/2013 OTHER MISC. MATTER	8	CHANDRA SHEKHAR MANDAL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MD. HELAL AHMAD Mr. NAUSHAD AKHTAR	Mr. JAWAHAR PD. KARN (AAG4)
94.	CWJC/9991/2013 LAND ENCROACHMENT & DE	8	RAJESH KUMAR GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIKRAM SINGH	Mr. RISHIRAJ SINHA (GP19) Mr. NALIN VILOCHAN TIWARY Mr. RAJESH KUMAR MISHRA Mr. GYAN PRAKASH OJHA (GP22)

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95. CWJC/9993/2013 ELECTRICITY MATTERS	8	M/S PUJA ENGINEERS (PRIVATE) LTD. <b>VS</b> THE BIHAR STATE ELECTRICITY BOARD & ORS.	Mr. BINOD BIHARI SINGH	Mr. VINAY KIRTI SINGH Mr. ANAND KUMAR OJHA Mr. VIJAY KUMAR VERMA
96. CWJC/9998/2013 E.C. ACT	8	M/S ARUN RICE MILL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SURAJ SAMDARSHI	Mr. RAJIV ROY (GP5) Mr. PRABHAKAR TEKRIWAL
97. CWJC/9999/2013 E.C. ACT	8	RAJPATI PARAHIA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. DHANANJAYA NATH TIWARI	Mr. S. S. SHABBAR HUSSAIN (GP4)
98. CWJC/10001/2013 E.C. ACT	8	SRI RAM RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr. IRSHAD AHMAD KHAN	Mr. V. M. K SINHA (AAG13)
99. CWJC/14774/2012 with TRADE & COMMERCE	21	MANOJ KUMAR <b>VS</b> THE ALLAHABAD BANK & ORS	Mr. SUBHASH CHANDRA BOSE	Mr. AVNISH NANDAN SINHA (GP11) Mr. AJAY KUMAR SINHA
100. CWJC/21638/2011 TRADE & COMMERCE	5	NILU SINGH <b>VS</b> THE ALLAHABAD BANK & ORS	Mr. RANJEET KUMAR Mr. ARVIND KUMAR Mr. ANIL KUMAR SINGH	Mr. PRAVEEN KUMAR SINHA Mr. SANJAY SINGH
101. CWJC/10002/2013 INDIAN STAMP ACT	8	ANAND BHUSHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAKESH KUMAR	Mr. JAWAHAR PD. KARN (AAG4)
102. CWJC/10011/2013 MINES REGULATION & DEV	8	M/S JAI BHAWANI STONE CHIPS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR	Mr. VISHWA MOHAN KUMAR SINHA Smt. BINITA SINGH
103. CWJC/10021/2013 GRAM PANCHYAT/ ZILA PA	8	RATNESH KUMAR PATHAK <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANJIT KUMAR SINGH	Mr. DHURJATI KR PRASAD (GP7) Mr. AMIT SHRIVASTAVA
104. CWJC/10022/2013 LAND ENCROACHMENT & DE	8	AYODHYA MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAKTI SUMAN KUMAR Mr. RAJESH RANJAN	Mr. PRASHANT PRATAP (GP6)

**(AFTER THE ABOVE OR AT 3.15 P.M. WHICHEVER IS EARLIER)**  
**FOR ADMISSION III**

1. CWJC/22007/2011 OTHER MISC. MATTER	11	SHIW KUMAR JILOKA <b>VS</b> THE BHAGALPUR MUNICIPAL CORPOR	Mr. PURUSHOTTAM KUMAR JHA	Mr. PARTH SHARTHI SC10 Mr. GAUTAM KUMAR KEJRIWAL Mr. KAUSHLENDRA KUMAR SINHA Mr. RAMAKANT SHARMA Mr. BINOD KUMAR SINHA Mr. PRAVINA KUMARI Mr. PARTHA SARTHY (GA11)
2. CWJC/90/2013 OTHER MISC. MATTER	12	EJAZ AHMAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJ KUMAR	Mr. TEJ BAHADUR SINGH (AAG7) Mr. PRAMOD KUMAR Mr. AMIT SHRIVASTAVA Mr. KUMAR KAUSHLENDRA Mr. RITESH KUMAR Mr. KUMAR RAJEEV Mr. ANJANI KUMAR (AAG6)
3. CWJC/114/2013 with OTHER MISC. MATTER	10	SUBODH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV RANJAN Mr. BINOD KUMAR Mr. BELA SINGH	Mr. KAUSHAL KR JHA AAG-14 Mr. PRAMOD KUMAR Mr. ARUN KUMAR
4. CWJC/624/2013 OTHER MISC. MATTER	6	MAMTA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV RANJAN Mr. BELA SINGH	Mr. NAWAL KISHOR SINGH (SC2) Mr. NAWAL KISHORE SINGH SC-2
5. CWJC/338/2013 HOUSING BOARD MATTERS	10	PRADEEP KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PREM RANJAN KUMAR Mr. AMIT KUMAR MALIK	Mr. RAJU GIRI (GP30) Mr. ANSHUMAN SINGH Mr. ANIL KUMAR SINHA Mr. RAJU GIRI (GP-30)
6. CWJC/360/2013 SHOPEES & ESTABLISHMENT	8	BIRENDRA KUMAR DAS @ SHANTI KUMAR DAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MANINDRA NATH TIWARI	Mr. SHAIL KUMARI (SC15) Ms. SANGEETA SHARMA Mr. RAKESH CHANDRA Mr. RANJAN KUMAR DUBEY Mr. AJIT PRATAP SINGH - (SC-15)
7. CWJC/406/2013 INDUSTRIAL DISPUTE	13	BHARAT SANCHAR NIGAM LTD. & ANR <b>VS</b> SRI SUJEET KUMAR SINGH & ANR	Mr. HARENDRA PRASAD SINGH	Mr. NALINI KANT TRIPATHI Mr. SARVESH KUMAR SINGH
8. CWJC/471/2013 B.B.C. ACT	9	SAJJAN KUMAR BUBNA <b>VS</b> BANK OF INDIA & ORS	Mr. RAJEEV RANJAN PRASAD Mr. PRAKASH CHANDRA JHA Mr. MANISH KUMAR SINGH Mr. ANJANI KUMAR SINGH	Mr. NISHI NATH OJHA Mr. MANI MADHUKAR
9. CWJC/515/2013 with OTHER MISC. MATTER	7	KHUBLAL @ KHUBLAL PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIRUDH KUMAR SINGH	Mr. MANOJ PRIAYDARSHI (SC17) Mr. BISHWA BIBHUTI KUMAR SINGH
10. CWJC/5793/2013 with OTHER MISC. MATTER	5	RAM BABU & ANR <b>VS</b> PATNA MUNICIPAL CORPORATION & ANR	Mr. SUDHIR KUMAR BIJPURIA	
11. CWJC/9119/2013 OTHER MISC. MATTER	10	RANJEET SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIRUDH KUMAR SINGH	Mr. RAJENDRA KR. JHA () Mr. BISHWA BIBHUTI KUMAR SINGH Mr. VIVEK PRASAD (GP18)
12. CWJC/571/2013 LAND ENCROACHMENT & DE	6	MOST. URMILA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJESH MOHAN	Mr. YOGENDRA PD. SINHA (AAG15)
13. CWJC/576/2013 GRAM PANCHYAT RAJYA AC	7	LALAN PD. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINHA Mr. SHAKIB AYAZ	Mr. RAJESH SINGH (GP16) Mr. DEEPAK KUMAR Mr. DHANANJAY KUMAR GUPTA
14. CWJC/672/2013 GRAM PANCHYAT/ ZILA PA	7	WAKIL RAI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJU GIRI Mr. ASHISH GIRI	Mr. PRASHANT PRATAP (GP6) Mr. BINDHYACHAL RAI Mr. AMIT SHRIVASTAVA Mr. KALYAN SHANKAR Mr. MANOJ KUMAR
15. CWJC/681/2013 OTHER MISC. MATTER	7	AJAI KUMAR TIWARY & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. REWTI KANT RAMAN Mr. SANGITA KUMARI	Mr. MANIKANT MISHRA (GP25) Mr. VIPIN KUMAR SINGH Mr. RAM BINOD SINGH

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16.	CWJC/747/2013 LAND ENCROACHMENT & DE	8	PRIAYMDA BAHAN VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR VERMA	Mr.GEETA KUMARI (GP28)
17.	CWJC/789/2013 ELECTRICITY MATTERS	8	KUMAR GAUTAM VS THE BIHAR STATE ELECTRICITY BOARD & ORS	Mr.NILOTPAL GANGULI	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
18.	CWJC/812/2013 OTHER MISC. MATTER	6	SURAJ KUMAR VS THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR PASWAN Mr.JAI PRAKASH SINGH Mr.NIKUNJ SHEKHAR	Mr.ABHAY SHANKAR JHA (SC14) Mr.DR. ANSHUMAN Mr.SURENDRA KISHORE THAKUR
19.	CWJC/886/2013 MATTER UNDER THE COOPE	6	AJIT KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA	Mr.ANIL KR UAPDHYAY (SC20) Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR
20.	CWJC/921/2013 with ARMS ACT	6	PRAMOD KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.PRIYA GUPTA Mr.GAUTAM KUMAR KEJRIWAL	Mr.J.S. ARORA (SC6)
21.	CWJC/1164/2013 with ARMS ACT	5	MITHILESH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SINGH	Mr.K.P. GUPTA () Mr.ASHOK KUMAR (S.C.11)
22.	CWJC/1821/2013 with ARMS ACT	6	HARE KRISHNA OJHA VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.LALIT KISHOR ()
23.	CWJC/1941/2013 with ARMS ACT	9	JAY PRAKASH OJHA VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.NIRBHAY K.SINGH ()
24.	CWJC/2503/2013 with ARMS ACT	5	RAM BACHAN RAI VS THE STATE OF BIHAR & ORS	Mr.KAMOD KUMAR VIDYARTHI	Mr.LALIT KISHOR ()
25.	CWJC/2848/2013 with ARMS ACT	5	RANJANI RANJAN VS THE STATE OF BIHAR & ORS	Mr.VISHAL SAURABH	Mr.S.A. ALAM ()
26.	CWJC/915/2013 with ARMS ACT	5	AMAR PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.VISHAL SAURABH	Mr.AVNISH NANDAN SINHA ()
27.	CWJC/3284/2013 ARMS ACT	5	RAGHWENDRA KUMAR CHAUDHARY VS THE STATE OF BIHAR & ORS	Mr.VISHAL SAURABH	Mr.DEVENDRA KR SINHA ()
28.	CWJC/961/2013 E.C.ACT	8	RAJDEO YADAV VS THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.KUMAR PRIYA RANJAN (SC23) Mr.MANOJ KUMAR JHA Mr.RAMAKANT SHARMA Smt.BINITA SINGH Mr.RANJEET KUMAR PANDEY
29.	CWJC/976/2013 OTHER MISC. MATTER	6	DR. BRAHMCHARI PRABHUNATH PATHAK VS THE BIHAR STATE INFORMATION COMMISSION & ORS	Mr.GAURAV GOVIND Mr.AJEET NARAYAN SINHA	
30.	CWJC/990/2013 OTHER MISC. MATTER	9	SRI SRINIWAS SINGH VS THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHLENDRA Mr.KUMAR RAJEEV	Mr.SANJAY KR NO.2 (GA5) Mr.SANJAY KUMAR
31.	CWJC/1025/2013 OTHER MISC. MATTER	6	JAGJIVAN RAM VS THE STATE OF BIHAR & ORS	Mr.KAMOD KUMAR VIDYARTHI	Mr.J.S. ARORA (SC6) Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.SANJAY PARASMANI
32.	CWJC/1054/2013 E.C.ACT	8	PAWAN KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.DHANANJAYA NATH TIWARI	Mr.SUBHASH PD. SINGH (GA7)
33.	CWJC/1096/2013 OTHER MISC. MATTER	8	M/S MAHABIR BHANDAR MARKET YARD SHOP VS THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA	Mr.SHYAM KISHOR SHARMA (GA3)
34.	CWJC/1145/2013 MATTER UNDER THE COOPE	6	ANANT KUMAR ISHWAR VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA	Mr.RAJENDRA KR. JHA (GP18) Mr.BIPIN KUMAR JHA Mr.DILEEP KUMAR JHA
35.	CWJC/1184/2013 CO-OPERATIVE MATTERS	16	SHARDANAND PANDEY VS THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI	Mr.GEETA KUMARI (GP28) Mr.SANJAY KUMAR NO.-7 Mr.BINDHYACHAL RAI Mr.RAJESH PRASAD CHOUHARY

### **FOR HEARING II**

1.	CWJC/7390/2013 OTHER MISC. MATTER	13	RANA RANVIJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.PARMATMA SINGH	Mr.RISHIRAJ SINHA (GP19) Mr.RAHUL NATH Mr.SANJAY KUMAR Mr.GYAN PRAKASH OJHA (GP-22)
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## Thursday the 26th June 2014 Court No. 7(AT 10:30 A.M.) Mr. Justice Rakesh Kumar

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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### **FOR ORDERS**

1.	MJC/6518/2013 MODIFICATION IN (CWJC/1669 /2011)	6	FULCHAND RISHDEO VS THE STATE OF BIHAR & ORS	Mr.SAKET TIWARY	Mr.YOGENDRA PRASAD SINHA
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### **FOR ORDERS (ON OFFICE NOTES)**

1.	MJC/3539/2012 RESTORATION IN (FA/213 /2007)	1	BRIJ KISHORE THAKUR VS BABITA DEVI	Mr.SIYA RAM SHAHI	
2.	MJC/4654/2012 RESTORATION IN (MJC/5230 /2010)	2	BABI KUER & ORS. VS THE NATIONAL INSURANCE COMPANY LTD & ORS	Mr.ASHOK KUMAR	
3.	MJC/2735/2013 TRANSFER	1	LILA DEVI & ORS. VS DHAMNI DEVI & ORS.	Mr.SIDDHARTH HARSH	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUHARY

### **FOR ADMISSION I**

1.	MJC/1310/2011 CONTEMPT IN (CWJC/14460 /2010)	15	RAJ BALI RAI VS THE STATE OF BIHAR & ORS.	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT	Mr.SUBHASH PD. SINGH GA7 Mr.VED PRAKASH SRIVASTVA Mr.ARVIND KUMAR PANDEY
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2. MJC/1504/2011 CONTEMPT IN (CWJC/17957 /2009)	17 DAYANAND THAKUR <b>VS</b> THE STATE OF BIHAR & ORS.	Smt.PRAVINA KUMARI Mr.ABHAY SHANKAR JHA (SC14) Ms.NIVEDITA NIRVIKAR Mr.DR. ANSHUMAN Mr.SIDDHARTHA PRASAD Mr.RAM KINKAR CHOUBEY
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**FOR ADMISSION II**

1. MJC/3185/2010 CONTEMPT	10 GYAN NATH THAKUR <b>VS</b> STATE OF BIHAR & ORS.	Mr.HEMENT KUMAR JHA Mr.(SC1) Mr.PARTHA SARTHY Mr.VIJAY KUMAR BHAGAT Mr.VIJAY KUMAR BHAGAT Mr.PUSHKAR NARAYAN SHAHI
2. MJC/3390/2010 CONTEMPT	1 MD. IMAMUL HAQUE <b>VS</b> STATE OF BIHAR & ORS.	Mr.AMARNATH JHA Mr.(SC20) Mr.RAJ NANDAN PRASAD (SC9)
3. MJC/2680/2011 CONTEMPT IN (CWJC/7474 /2010)	3 GIRJA PD. ROY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TUNTUN KUMAR Mr.RANJEET KUMAR PANDEY Mr.ABHAY SHANKAR JHA SC14 Mr.ARUN KUMAR Mr.SANJAY SINGH Mr.DR. ANSHUMAN (SC14) Mr.NIVEDITA NIRVIKAR GP3
4. MJC/2777/2011 CONTEMPT IN (CWJC/16898 /2008)	10 ALAKH PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR
5. MJC/3920/2011 CONTEMPT IN (CWJC/17996 /2009)	6 DR. INDU BALA SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHREE NIVAS MADHUVAN Mr.SHEKHAR SINGH Mr.NIVEDITA NIRVIKAR GP3 Mr.AJAY BEHARI SINHA
6. MJC/3921/2011 CONTEMPT IN (CWJC/3456 /2010)	7 SURENDRA PD. CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHREE NIVAS MADHUVAN Mr.SHEKHAR SINGH Mr.NAMRTA MISHRA GP17 Mr.AJAY BEHARI SINHA
7. MJC/3990/2011 CONTEMPT IN (CWJC/7525 /2010)	7 SURENDRA PD. THAKUR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR THAKUR-2 Mr.ANJANI KR SHARAN SC9 Mr.MANINDRA KISHORE SINGH Mr.AJIT KUMAR
8. MJC/4260/2011 CONTEMPT IN (CWJC/8265 /2005)	9 MANORANJAN PD. <b>VS</b> JAI PRAKASH UNIVERSITY & ORS	Mr.SHUBH NARAIN SINGH Mr.KUMAR PRIYA RANJAN (SC23) Mr.MANOJ KUMAR SINHA
9. MJC/4906/2011 CONTEMPT IN (CWJC/1340 /2010)	9 LANGARA @ PANNA DOM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.OM PRAKASH AGRAWAL Mr.ABHAY SHANKAR JHA SC14
10. MJC/5452/2011 CONTEMPT IN (CWJC/15460 /2008)	3 MAHADEO PD. SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.JYOTI PRABHAKAR
11. MJC/5957/2011 CONTEMPT IN (CWJC/1503 /2008)	3 LAXMI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN VERMA Mr.J.S. ARORA SC6
12. CR. MISC./34652/2011 QUASHING	20 THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHIEF ENGINEER <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANAND KUMAR OJHA Mr.MADHURANAND JHA (APP) Mr.HEMANT KUMAR Mr.PRANAV KUMAR Mr.RAJU GIRI Mr.AKASH CHATURVEDI
13. MJC/103/2012 with CONTEMPT IN (CWJC/4360 /2007)	34 ANAND VERMA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.DHURJATI KR PRASAD GP7 Mr.MRIGANK MAULI Mr.HARENDRA KUMAR TIWARY Mr.ABHA SINHA Mr.TEJ BAHADUR SINGH (AAG7)
14. MJC/568/2012 with CONTEMPT	23 RAJIV RANJAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAKESH RANJAN Mr.RAKESH RANJAN Mr.MRIGANK MAULI Mr.DHURJATI KR PRASAD GP7 Mr.HARENDRA KUMAR TIWARI Mr.TEJ BAHADUR SINGH (AAG7)
15. C. REV./450/2013 CONTEMPT	1 THE STATE OF BIHAR THROUGH COMMISSIONER CUM SECRETARY <b>VS</b> MD. RAFI AHMAD & ORS.	Mr.ANURAG SAURAV Mr.MRIGANK MAULI Mr.HARENDRA KUMAR TIWARY Mr.PURUSHOTTAM KUMAR JHA
16. MJC/963/2012 CONTEMPT IN (CWJC/10826 /2005)	13 BRAJENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAIKENDRA KUMAR DWIVEDI Mr.NAMRTA MISHRA GP17 Mr.RAJENDRA PRASAD Mr.V.M.K.SINHA
17. MJC/1323/2012 CONTEMPT IN (CWJC/13378 /2010)	4 SAIRA KHATOON <b>VS</b> K.K.VERMA SECRETARY, DEPARTMEN	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER Mr.VINAY KIRTI SINGH Mr.AJAY KUMAR GAUTAM
18. MJC/1494/2012 RESTORATION IN (CWJC/2031 /1994)	3 GAURI SHANKAR RAI <b>VS</b> THE B.S.E.B. & ORS	Mr.GOPAL PRASAD ROY Mr.VINAY KIRTI SINGH
19. MJC/4157/2012 CONTEMPT IN (CWJC/1651 /2011)	1 BAIDEHI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR TIWARY Mr.AVNISH NANDAN SINHA (GP11)
20. MJC/4259/2012 CONTEMPT IN (CWJC/18394 /2011)	1 SHMA NAZ BEGUM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.MANOJ PRIAYDARSHI (SC17)
21. MJC/4758/2012 CONTEMPT IN (CWJC/18287 /2011)	1 RAM RATAN MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BHAVESH KUMAR Mr.V.M.K SINHA (AAG13)
22. MJC/4785/2012 CONTEMPT IN (CWJC/812 /2012)	15 SATYENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VISHAL SAURABH Mr.YOGENDRA PD. SINHA (AAG15)
23. MJC/4955/2012 CONTEMPT IN (CWJC/3450 /1996)	1 MD. CHAND & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AKASHDEEP Mr.SHYAMESHWAR KUMAR SINGH Mr.A.UJJWAL (SC25)
24. MJC/5748/2012 TRANSFER IN (MAT. REF./716 /2010)	18 PRIYANKA PRIYADARSHANI <b>VS</b> PRABHANJAN KUMAR	Mr.SUMAN KUMAR SINGH Mr.MIRA KUMARI Mr.SURESH CHAND GIRI
25. MJC/6057/2012 CONTEMPT IN (CWJC/13087 /2011)	4 NAND KISHORE PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR RAJ Mr.PRASHANT PRATAP (GP6)

PATNA HIGH COURT		67	Thursday 26 <sup>th</sup> June, 2014	
26.	MJC/6112/2012 CONTEMPT IN (CWJC/16105 /2009)	10	AUDH KUMAR VS THE STATE OF BIHAR & ORS	Mr.GOPAL TIWARI Mr.NEELU AGRWAL (GA6)
27.	MJC/6137/2012 CONTEMPT IN (CWJC/11079 /2012)	6	BIHAR RAJYA SAVA NIBRIT ANKESHAK/ANKESHAN PADADHIKARI KALYAN SANGH, PATNA & ANR. VS THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.MUKUL SINHA Mr.SHAIL KUMARI (SC15) Mr.SHEO SHANKAR PD. (SC10)
28.	MJC/6142/2012 CONTEMPT IN (CWJC/10067 /2012)	20	ARUN KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY (GA11)
29.	MJC/6157/2012 CONTEMPT IN (CWJC/1914 /2011)	10	SWEETTY KUMARI @ REKHA VS STATE OF BIHAR & ANR	Mr.KUMAR BINODE BARIAR Mr.PAWAN KR. MISHRA (GP22) Mr.GYAN PRAKASH OJHA (GP 22)
30.	MJC/6345/2012 CONTEMPT IN (CWJC/9924 /2012)	13	CHANDESHWAR RAI VS THE STATE OF BIHAR & ORS	Mr.MD. SHAHNAWAZ ALI Mr.KUMARI AVNITA MANDILWAR Mr.DINBANDHU SINGH (GP9)
31.	MJC/6356/2012 CONTEMPT IN (CWJC/11398 /2012)	6	DR. MD. KHALID & ANR. VS THE STATE OF BIHAR & ORS	Mr.VIVEK PRASAD Mr.P.N. SAHI (AAG14) Ms.NIVEDITA NIRVIKAR
32.	MJC/6425/2012 CONTEMPT IN (CWJC/7162 /2010)	5	BRIJ NANDAN SINGH VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA Mr.AVNISH NANDAN SINHA (GP11)
33.	MJC/6663/2012 CONTEMPT IN (CWJC/11089 /2006)	19	DINESHWAR PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr.BIRJU PRASAD Mr.S.K. SHARMA (GA 3) Mr.MADHURESH PRASAD (GP12) Mr.P. TEKRIWAL
34.	MJC/6703/2012 CONTEMPT IN (CWJC/5263 /2006)	7	AVANINDRA KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.LALIT KISHOR (AAG1) Mr.VIVEKA NANDSINGH Mr.HARENDRA KUMAR TIWARY Mr.FAUZIA SHAKIL
35.	MJC/6704/2012 CONTEMPT IN (CWJC/5447 /2006)	10	DR. AVANINDRA KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.DEVENDRA KR SINHA (AAG2) Mr.VIVEKA NANDSINGH Mr.HARENDRA KUMAR TIWARY
36.	MJC/58/2013 CONTEMPT IN (CWJC/17118 /2012)	5	BISHWANATH MANDAL & ANR. VS THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR Mr.AMARJEET PRABHAKAR Mr.RAJIV ROY (GP5) Mr.ASHOK KUMAR KESHARI
37.	MJC/79/2013 CONTEMPT IN (CWJC/12584 /2009)	3	PFROF. BIJOY KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.VED PRAKASH SRIVASTVA Mr.MAHESH NARAYAN PARBAT Mr.MADHURESH PRASAD (GP12) Mr.VIVEKA NANDSINGH Mr.DHRUBA MUKHERJEE Mr.HARENDRA KUMAR TIWARY
38.	MJC/168/2013 CONTEMPT IN (CWJC/9016 /2004)	6	BIJAY KUMAR YADAV VS THE STATE OF BIHAR & ORS	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR Mr.A.UJJWAL (SC25) Mr.PARTHA SARTHY Mr.PIYUSH LALL
39.	MJC/200/2013 CONTEMPT IN (CWJC/11783 /2012)	5	VIJAY KUMAR CHAUDHARY VS THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN VERMA Mr.KUNDAN BHADUR SINGH (SC22)
40.	MJC/208/2013 CONTEMPT IN (CWJC/15766 /2011)	3	RAMASHIS RAM VS SRI R.C. MITTAL, VICE CHANCELLOR, RAJENDRA AGRICULTURAL UNIVERSITY, PUSA & ORS.	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.RAJAN Mr.MADHU Mr.CHANDRA MOHAN SINGH
41.	MJC/271/2013 CONTEMPT IN (CWJC/3750 /2001)	5	SITARA BANO & ANR. VS THE STATE OF BIHAR & ORS	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.KINKAR KUMAR (SC27) Mr.NIKESH KUMAR
42.	MJC/282/2013 CONTEMPT IN (CWJC/1669 /2011)	17	SURESH MEHTA & ORS. VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD Mr.AMARDEEP Mr.YOGENDRA PD. SINHA (AAG15) Mr.SAKET TIWARY
43.	MJC/317/2013 CONTEMPT IN (MJC/1782 /2012)	4	CHOTTAN LAL VS THE STATE OF BIHAR & ORS	Mr.GHANSHYAM SHARMA Mr.S.A. ALAM (SC3)
44.	MJC/336/2013 CONTEMPT IN (CWJC/10472 /2004)	3	VISHWA BANDHU RAMAUTAR JAMUNA MADHYA VIDALAYA VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR MISHRA Mr.SHYAM KISHOR SHARMA (GA3)
45.	MJC/385/2013 CONTEMPT IN (CWJC/2343 /2011)	7	FAKIRA BIND VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR VERMA Mr.S.A. ALAM (SC3)
46.	MJC/431/2013 CONTEMPT IN (CWJC/20573 /2011)	2	DHIRENDRA KUMAR YADAV & ORS. VS THE STATE OF BIHAR & ORS	Mr.SURJ BANSH ROY Mr.NIVEDITA NIRVIKAR (GP3)
47.	MJC/433/2013 CONTEMPT IN (CWJC/11404 /2006)	2	MD. ISHRAFIL VS THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA Mr.S.A. ALAM (SC3) Mr.SANJAY PANDEY
48.	MJC/434/2013 CONTEMPT IN (MJC/11899 /2011)	3	VIKASH AGARWAL @ BIKASH KUMAR AGARWAL VS THE STATE OF BIHAR & ORS	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA Mr.MANISH KUMAR (GP8)
49.	MJC/551/2013 CONTEMPT IN (CWJC/17497 /2009)	4	AMAR KASERA & ANR. VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AJAY KUMAR Mr.RAVI BHATIA Mr.S.D. SANJAY (AAG12) Mr.BISHWA BIBHUTI KUMAR SINGH
50.	MJC/558/2013 CONTEMPT IN (CWJC/13906 /2010)	4	NAGENDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY Mr.NIVEDITA NIRVIKAR (GP3)
51.	MJC/564/2013 CONTEMPT IN (CWJC/17106 /2012)	5	HARI NAAYAN PANDEY VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR Mr.AJIT KUMAR (SC28) Mr.RAKESH KR SAMRENDRA (SC21) Mr.PRABHAT KUMAR VERMA
52.	MJC/577/2013 CONTEMPT IN (CWJC/11969 /2006)	2	JAMUNA SINGH VS THE STATE OF BIHAR & ORS	Mr.BANKEY BIHARI SINGH Mr.LALIT KISHOR (AAG1) Mr.SHAILENDRA PRASAD Mr.SANJAY KUMAR
53.	MJC/599/2013 CONTEMPT IN (CWJC/12301 /2012)	4	SITA DEVI VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.S.D. SANJAY (AAG12) Mr.DHRUBA MUKHERJEE Mr.SATYAVRAT VERMA

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54.	MJC/601/2013 CONTEMPT IN (CWJC/12902 /2012)	4	PRAMOD KUMAR BIHARI VS THE STATE OF BIHAR & ORS	Mr.NAVENDU KUMAR Mr.JAISHANKAR BARNWAL (SC1) Mr.N. A. SHAMSI (A.S.G.) Mr.KAUSHAL KUMAR JHA Mr.KUNAL TIWARY (CGC)
55.	MJC/610/2013 CONTEMPT IN (CWJC/6956 /2009)	4	DWARIKA PRASAD SINGH & ORS. VS THE STATE OF BIHAR & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH Mr.RAKESH KR SAMRENDRA (SC21) Mr.AJIT KUMAR (SC-28)
56.	MJC/611/2013 CONTEMPT IN (CWJC/3465 /2011)	8	MD. SHAKOOR VS THE STATE OF BIHAR & ORS	Mr.ALIM JANG KHAN Mr.RAJESH SINGH (GP16)
57.	MJC/618/2013 CONTEMPT IN (CWJC/14714 /2012)	7	PRAVEEN KUMAR VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.ANIL KUMAR SINGH Mr.NIRBHAY K.SINGH (GP26)
58.	MJC/633/2013 CONTEMPT IN (CWJC/11295 /2012)	2	SHASHI BHUSHAN TIWARI VS THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTVA Mr.MANI MADHUKAR Mr.LALIT KISHOR (AAG1)
59.	MJC/634/2013 CONTEMPT IN (CWJC/11295 /2012)	2	LAL BABU SAH VS THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTVA Mr.MANI MADHUKAR Mr.LALIT KISHOR (AAG1)
60.	MJC/640/2013 CONTEMPT IN (CWJC/23299 /2011)	2	JALALUDDIN AHMAD VS THE STATE OF BIHAR & ORS	Mr.IRSHAD AHMAD KHAN Mr.RAJENDRA KR. JHA (GP18)
61.	MJC/641/2013 CONTEMPT IN (CWJC/8787 /2004)	4	BALIRAM TIWARI & ORS. VS THE STATE OF BIHAR & ORS	Mr.SHIVANAND PRASAD SINHA Mr.PIYUSH LALL
62.	MJC/644/2013 CONTEMPT IN (CWJC/8794 /2009)	4	DEVENDRA MALAKAR & ORS. VS THE STATE OF BIHAR & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH Mr.SUNIL KR. MANDAL (SC24)
63.	MJC/654/2013 CONTEMPT IN (CWJC/20760 /2010)	2	SURENDRA SAH VS THE STATE OF BIHAR & ORS	Mr.MUKUL PRASAD Mr.DEVENDRA KR SINHA (AAG2)
64.	MJC/670/2013 CONTEMPT IN (CWJC/15369 /2009)	2	CHANDRA KISHORE PANDEY VS THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.KAUSHAL KR. JHA (SC4) Mr.ANJANI KUMAR (AAG6)
65.	MJC/688/2013 CONTEMPT IN (CWJC/12039 /2012)	2	SURENDRA PRASAD VS THE STATE OF BIHAR & ORS	Mr.RABI BHUSHAN PRASAD NO. 1 Mr.MANOJ PRIAYDARSHI (SC17) Mr.VINAY KIRTI SINGH
66.	MJC/701/2013 CONTEMPT IN (CWJC/8343 /2011)	6	DHEERAJ KUMAR & ORS. VS THE STATE OF BIHAR & ORS	Mr.HANSRAJ Mr.PRABHAKAR TEKRIWAL (GA1) Mr.S.K.SHARMA (GA3)
67.	MJC/704/2013 CONTEMPT IN (CWJC/10451 /2012)	4	BHIKKU PRAGAYA DEEP & ANR. VS THE STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR SINGH Mr.S.A. ALAM (SC3) Mr.HANSRAJ
68.	MJC/707/2013 CONTEMPT IN (CWJC/12586 /2009)	2	RENU CHAKARVARTY VS THE STATE OF BIHAR & ORS	Mr.SAROJ KUMAR Mr.ANJANI KUMAR (AAG10)
69.	MJC/719/2013 TRANSFER IN (MAT. REF./38 /2012)	2	AKBARI KHATOON VS MD. ARSHAD AKHTAR	Mr.PAWAN KUMAR
70.	MJC/721/2013 CONTEMPT IN (CWJC/10566 /2009)	4	DR. PANDEY BINAY KRISHNA SAHAY VS THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA Mr.J.S. ARORA (SC6)
71.	MJC/728/2013 CONTEMPT IN (CWJC/3529 /2001)	4	SHREE MOHAN JHA VS THE L.N.MITHILA UNIVERSITY, DARBHANGA & OS.	Mr.PURUSHOTTAM KUMAR JHA Mr.ANJANI KR SHARAN (SC9) Mr.AJAY BEHARI SINHA
72.	MJC/740/2013 CONTEMPT IN (CWJC/11757 /2012)	2	MANORAMA DEVI VS THE STATE OF BIHAR & ORS	Mr.ANAND KISHORE CHOUDHARY Mr.PRABHAKAR TEKRIWAL (GA1) Mr.S.K.SHARMA (GA1)
73.	MJC/754/2013 RESTORATION IN (CWJC/3548 /2004)	3	RAVI SHANKAR KUMAR VS THE UNION OF INDIA & ORS	Mr.ALOK KUMAR SINHA- I Mr.PARAM HANSH SINGH Mr.BHOLA KUMAR Mr.N. A. SHAMSI (A.S.G.)
74.	MJC/772/2013 CONTEMPT IN (CWJC/9644 /2011)	4	JHANTU DAS VS THE UNION OF INDIA & ORS	Mr.PRABHAT RANJAN Ms.ARCHANA MEENAKSHEE
75.	MJC/775/2013 CONTEMPT IN (CWJC/11832 /2012)	2	SHATRUDHAN SINGH VS THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.ANIL KR UAPDHYAY (SC20)
76.	MJC/782/2013 CONTEMPT IN (CWJC/527 /2006)	4	SATYENDRA KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.RAJESH SINGH (GP16)
77.	MJC/804/2013 CONTEMPT IN (CWJC/1492 /2005)	2	LAXMI RAM VS THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.MADHUKAR KRISHNA SINHA SC1 Mr.NIKESH KUMAR
78.	MJC/806/2013 CONTEMPT IN (CWJC/7680 /2012)	4	GANESH JHA & ORS. VS THE BIHAR STATE OF BIHAR & ORS.	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY Mr.JAISHANKAR BARNWAL (SC1)
79.	MJC/813/2013 CONTEMPT IN (CWJC/13556 /2012)	2	AMBEDKAR ANM SCHOOL, ROHTAS & ORS. VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.SUBHASH PD. SINGH (GA7)
80.	MJC/827/2013 RESTORATION IN (CWJC/6039 /2011)	5	REENA DEVI VS SANJAY PRASAD	Mr.SUNIL KUMAR
81.	MJC/833/2013 CONTEMPT IN (CWJC/20566 /2011)	2	DABLU KUMAR SINGH & ORS. VS THE STATE OF BIHAR & ORS	Mr.SURENDRA MISHRA Mr.KUMARI AMRITA (GP10)
82.	MJC/838/2013 CONTEMPT IN (CWJC/3408 /2008)	2	KUMARI REKHA BHARTI VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.V.M.K SINHA (AAG13)

83. MJC/843/2013 CONTEMPT	15	MONNET ISPAT & ENERGY LIMITED <b>VS</b> BIHAR STATE MINERAL DEVELOPMENT CORPORATION & ORS.	Mr.MRIGANK MAULI Mr.VINAY MISTRY	Mr.V.M.K SINHA (AAG13) Mr.RAJENDRA PRASAD
84. MJC/859/2013 CONTEMPT IN (CWJC/20053 /2012)	2	RAM LAKSHMAN PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA	Mr.PRABHAKAR TEKRIWAL (GA1) Mr.VINAY KIRTI SINGH Mr.S.K.SHARMA (GA1)
85. MJC/861/2013 CONTEMPT IN (CWJC/10336 /2012)	2	GANESH PRASAD @ GANESH PRASAD GOND <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA KUMAR TIWARY Mr.ASHOK KUMAR SINHA NO.-2 Mr.LOKESH	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.PURNENDU SINGH (GP27)
86. MJC/863/2013 CONTEMPT IN (CWJC/8251 /2012)	2	SARSWATI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD SINHA Mr.SHARWAN KUMAR Mr.SUNIL KUMAR-II Mr.GYAN PRAKASH	Mr.SANJAY KR NO.2 (GA5)
87. MJC/871/2013 CONTEMPT IN (CWJC/17530 /2008)	7	ANGOORI FATIMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD Mr.BIRENDRA NARAYAN SHARMA Mr.NUTAN SAHAY	Mr.S.RAZA AHMAD (AAG9) Mr.AJAY BIHARI SINGH
88. MJC/901/2013 CONTEMPT IN (CWJC/11848 /2012)	2	CHANDESHWAR PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANI MADHUKAR	Mr.LALIT KISHOR (AAG1)
89. MJC/904/2013 CONTEMPT IN (CWJC/12711 /2011)	2	SHAHID ALIM & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BRISKETU SHARAN PANDEY Mr.GYAN SHANKAR	Mr.RAJENDRA KR. JHA (GP18)
90. MJC/906/2013 CONTEMPT IN (CWJC/10799 /2011)	2	BARARI GHAT MATSYA JIVI SAHYOG SAMITI LIMITED <b>VS</b> ANIL KUMAR PODDAR & ORS.	Mr.DHARMENDRA KUMAR SINHA Mr.RAVI SHANKAR GANGULI	Mr.ROY SHIVAJI NATH (AAG3)
91. MJC/919/2013 CONTEMPT IN (CWJC/21713 /2011)	5	SMT. BHAWANI DEVI & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KUMAR KAMAL NAYAN	Mr.SANJAY KR NO.2 (GA5) Mr.RAKESH KUMAR SINHA
92. MJC/924/2013 RESTORATION IN (CWJC/19067 /2012)	2	RENU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.MADHURESH PRASAD (GP12)
93. MJC/932/2013 CONTEMPT IN (CWJC/13891 /2012)	2	PANKAJ ANAND <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.RAJESH SINGH (GP16)
94. MJC/935/2013 CONTEMPT IN (CWJC/10961 /2012)	2	MD. RAUSAN PARVEZ <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAGENDRA PRASAD YADAV	Mr.GEETA KUMARI (GP28)
95. MJC/946/2013 CONTEMPT IN (CWJC/3819 /2008)	2	HARISH CHANDRA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Mr.YOGENDRA PD. SINHA (AAG15)
96. MJC/957/2013 CONTEMPT IN (CWJC/12340 /2011)	2	RAJ NANDAN PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANTOSH CHANDRA BHASKAR	Mr.ROY SHIVAJI NATH (AAG3)
97. MJC/1004/2013 CONTEMPT IN (CWJC/16542 /2012)	2	DR. INDRAVAN PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR VERMA	Mr.DEVENDRA KR SINHA (AAG2)
98. MJC/1028/2013 CONTEMPT IN (CWJC/10460 /2010)	3	LALLAN PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR SINHA NO.-1	Mr.SUNIL KR. MANDAL (SC24)
99. MJC/1033/2013 CONTEMPT IN (CWJC/10865 /2012)	2	PRADEEP KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR	Mr.NIVEDITA NIRVIKAR (GP3)
100. MJC/1041/2013 RESTORATION IN (CWJC/1721 /2006)	2	SURENDRA PRASAD MODI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIV SHANKAR PRASAD YADAV	Mr.J.S. ARORA (SC6)
101. MJC/1045/2013 CONTEMPT IN (CWJC/5318 /2011)	2	GHANSHYAM NARAYAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	Mr.KINKAR KUMAR (SC27)
102. MJC/1072/2013 TRANSFER IN (MAT. REF./807 /2012)	3	SWETA KUMARI <b>VS</b> SUBHASH RANJAN	Mr.RAKESH KUMAR SINHA Mr.NIVA SINHA	

**FOR ADMISSION III**

1. MJC/215/2012 CONTEMPT IN (CWJC/9192 /2010)	5	ASHESHAR SHUKLA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.S. M. NEMATULLAH	Mr.JAISHANKAR BARNWAL SC1 Mr.RANJAN KUMAR SRIVASTAVA Mr.SHUBHESH PANDEY Mr.MD. ANISUR RAHMAN
2. MJC/1690/2012 CONTEMPT IN (CWJC/18033 /2009)	4	MAMTA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.JAWAHAR PD. KARN AAG4

**FOR HEARING I**

1. MJC/1042/1999 with CONTEMPT MATTERS	8	BHOLA PANDEY BHAKTISAR <b>VS</b> KAMESHWAR SINGH D.S.UNIVERSITY	Mr.SANJEET KUMAR	Mr.(SC7) Mr.SATYAM SHIVAM SUNDARAM
2. CWJC/10361/1998 with CONTEMPT MATTERS	1	BHOLA PANDEY BHAKTISAR <b>VS</b> KAMESHWAR SINGH SANSKRIT UNIVE	Mr.AMBARNATH BANERJEE Mr.RABINDRA PRASAD SINGH Mr.SANJEET KUMAR Mr.PAWAN KUMAR MISHRA Mr.RATAN KUMAR I Mr.ACHUTA NAND SINHA	Mr.(SC7) Mr.YUGUAL KISHORE RAY Mr.SATYAM SHIVAM SUNDARAM Mr.SUMANT KR.TIWARI Mr.PASHUPATI NATH JHA Mr.DIPAK KUMAR Mr.SHASHI BHUSHAN KUMAR (SC7)

<b>PATNA HIGH COURT</b>	<b>70</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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3.	CWJC/6960/1998 CONTEMPT MATTERS	1	UMAPATI UPADHYAY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR MISHRA Mr.MANISH Mr.ACHUTA NAND SINHA	Mr.(SC7) Mr.SANJEET KUMAR Mr.SATYAM SHIVAM SUNDARAM Mr.YUGUJAL KISHORE RAY Mr.RABINDRA PRASAD SINGH Mr.AMBARNATH BANERJEE Mr.PASHUPATI NATH JHA Mr.SHASHI BHUSHAN KUMAR (SC7)
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**FOR HEARING II**

1.	MJC/1007/1999 CONTEMPT MATTERS	1	KRISHNA DEVI & ANR <b>VS</b> BRAHMDEO THAKUR & ORS	Mr.S.S.NAYER HUSSAIN	Mr.YOGENDRA PRASAD SINHA-1
2.	MJC/1023/1999 CONTEMPT MATTERS	1	DAYANAND GOSH <b>VS</b> SHAILESH KUMAR SINGH & ORS	Mr.SATYA NAND SHUKLA	Mr.S.P.SINGH (GP5)
3.	MJC/1030/1999 CONTEMPT MATTERS	1	MANGLA KAMLA HOMEOPATHIC MEDIC <b>VS</b> THE STATE OF BIHAR & ORS	Mr.A.S.JHA Mr.R.K.PATHAK Mr.SATISH KUMAR	Mr.(SC1)
4.	MJC/1031/1999 CONTEMPT MATTERS	1	RAJA RAM CHOUDHARY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KAUSHAL KUMAR JHA	Mr.(GA)
5.	MJC/1038/1999 CONTEMPT MATTERS	2	RAM CHANDRA PRASAD & ANR <b>VS</b> THE STATE OF BIHAR	Mr.UDAY BHANU ROY	Mr.(SC5)
6.	MJC/2666/1999 CONTEMPT MATTERS	1	RAKESH KUMAR YADAV <b>VS</b> R.K.CHOUDHARY & ORS	Mr.S.N.YADAV	Mr.UDAY CHAND PRASAD
7.	MJC/2693/2000 CONTEMPT	1	BIRJU SINGH & ORS <b>VS</b> STATE OF BIHAR & ORS	Mr.REWATI KANT RAMAN	Mr.(GP4)
8.	MJC/2022/2008 CONTEMPT	7	SRI KRISHNA SINGH <b>VS</b> SHASHI SHEKHAR SHARMA & ORS	Mr.RAVI SHANKER DWIVEDI Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KUMAR DWIVEDI Mr.AJAY KUMAR SINHA Mr.LAKSHMAN LAL PANDEY	Mr.(SC21) Mr.R.R.KR. PANDEY (SC29)
9.	MJC/4770/2010 CONTEMPT	17	SURENDRA KUMAR SRIVASTAVA & OR <b>VS</b> THE STATE OF BIHAR & ORS.	Mr.ABHINAY RAJ	Mr.(AAG4) Mr.ROY SHIVAJI NATH (AAG-3)

**Notice:** Please take notice that Civil Review matters will be taken up on every Thursday at 2.15 P.M.

**Thursday the 26th June 2014**  
**Court No. 12(AT 10:30 A.M.)**  
**Mr. Justice Birendra Prasad Verma**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CWJC/6851/2014 DISCP.PROC., NON GAZET	2	CHANDRAKANT CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.HARI SHANKAR ROY Mr.JITENDRA KUMAR	Mr.ANIL KUMAR (GP23)
<b><u>FOR ORDERS</u></b>					
1.	CWJC/6579/2014 SALARY, NON GAZETTED S	5	LALITA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LALITA SINGH	Mr.R.R. K PANDEY (SC29)
2.	CWJC/10292/2014 SELECTION, NON GAZETT	1	RAMASHISH GOSWAMI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR GIRI	Mr.YOGENDRA PD. SINHA (AAG15)
<b><u>FOR ADMISSION I</u></b>					
1.	CWJC/12672/2007 REM/DIS/ITER, POLICE SE pt.hd.	8	MADAN KUMAR GURANG <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.VIVEK KUMAR	Mr.(GA9) Mr.PRASHANT PRATAP
2.	CWJC/1424/2014 SELECTION, NON GAZETT	9	KHUSBOO KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIDHAN CHANDRA JHA Mr.RAMCHANDRA JHA RAMAN Mr.SARVESHWAR TIWARY Mr.JITENDRA KUMAR PANDEY	Mr.AMAR NATH DEO Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA Mr.PRAMOD MISHRA
3.	CWJC/4851/2014 SCH.COLL.UNIV.(EXCL.SE	1	MANAGING COMMITTEE OF MADARSA FAIZUL GHORABA <b>VS</b> THE BIHAR STATE MADARSA EDUCATION BOARD & ORS	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.MD. SHAKIR AHMAD Mr.GAJENDRA KUMAR SINGH Mr.OBAIDUR RAHMAN Mr.RAJESH KUMAR	Mr.GP-32 HARISH KUMAR Mr.MD. RASHID ALAM
4.	CWJC/7355/2014 DISCP.PROC., NON GAZET	1	MADAN PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD	Mr.MANIKANT MISHRA (GP25)
5.	CWJC/7538/2014 with DISCP.PROC., NON GAZET	4	MD. ABDULLAH AYUBI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.CHANDRA MOHAN JHA Mr.ANAND BHUSHAN	Mr.AVNISH NANDAN SINHA (GP11)
6.	CWJC/5411/2014 DISCP.PROC., NON GAZETTED SER.	2	ASHOK KUMAR @ ASHOK KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.SC23 KUMAR PRIYA RANJAN
7.	CWJC/8657/2014 SUSPENSION, GAZETTED	1	UMESH PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD	Mr.GP6- PRASHANT PRATAP
8.	CWJC/9522/2014 ESTB. & RECO.OF EDUCATI	1	J.N. NURSING INSTITUTE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.GP3-S.K.JHA

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9. CWJC/9679/2014 MATTERS RELATING TO EX	2	GOPAL KUMAR & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr. PRAMOD KUMAR SINGH	Mr. SC4- MD. RAISUL HAQUE Mr. N. A. SHAMSI (A.S.G.) Mr. GAUTAM SAHA
10. CWJC/9759/2014 MATTERS RELATING TO EX	2	KUNDAN KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAMOD KUMAR SINGH	Mr. SC2- NAWAL KISHORE SINGH Mr. N. A. SHAMSI (A.S.G.) Mr. GAUTAM SAHA Mr. SHRI NATH PATHAK
11. CWJC/9981/2014 OTHERS, GAZETTED SER.	1	SHYAM KRISHNA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHU NATH PATHAK	Mr. GP14- MANOJ KUMAR AMBASTHA Mr. SHRI NATH PATHAK
12. CWJC/10080/2014 OTHERS, NON GAZETTED S	1	BALESHWAR PRASAD YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. Suman Kumar Mishra SUMAN KUMAR MISHRA	Mr. S.A. ALAM (SC3)
13. CWJC/10093/2014 OTHERS, NON GAZETTED S	1	RANJEETA PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHU NATH PATHAK	Mr. GP13- NASEEM YAHYA Mr. SHRI NATH PATHAK
14. CWJC/10178/2014 ADMISSION, MEDICAL	1	G.V. NUTAN <b>VS</b> THE BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD I.A.S ASSOCIATION & ORS	Mr. SARVA DEO SINGH Mr. SANJAY KUMAR	Mr. VIKAS KUMAR
15. CWJC/7020/2008 REM/DIS/TER, NON GAZET	5	MANOJ KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHUTOSH KUMAR	Mr. (AAG4)
16. CWJC/7348/2008 REM/DIS/TER, NON GAZET	5	VIJAY KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARBIND KUMAR SHARMA Mr. SAROJ KUMAR SHARMA	Mr. (SC17)
17. CWJC/7576/2008 REM/DIS/TER, NON GAZET	5	SIKANDAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAJENDRA PRASAD YADAV	Mr. (SC21) Mr. M.D. DWIVEDI (SC23) Mr. R.R. KR. PANDEY (SC29)
18. CWJC/7610/2008 REM/DIS/TER, POLICE SE	15	MD. SAHID <b>VS</b> THE STATE OF BIHAR & ORS	Mr. KAMLESH KUMAR Mr. ARUN KUMAR Mr. BIPIN KUMAR Mr. PRABHA KUMARI	Mr. (AAG8) Mr. S. RAZA AHMAD (AAG9)
19. CWJC/7920/2008 REM/DIS/TER, NON GAZET	5	SADANAND YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV KR. SINGH Mr. NIRANJAN KUMAR Mr. NAWAL KISHORE SINGH	Mr. (AAG9)
20. CWJC/8175/2008 REM/DIS/TER, POLICE SE	8	RAM SUNDER SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHIT KISHORE PRASAD Mr. RAJENDRA KISHORE PRASAD	Mr. (SC4) Mr. RAJENDRA KISHORE PRASAD
21. CWJC/8390/2008 REM/DIS/TER, NON GAZET	5	CHANDRADEEP SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BINAY KANT MANI TRIPATHI	Mr. (AAG3)
22. CWJC/8823/2008 REM/DIS/TER, POLICE SE	5	SUDIST DUBEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UDAY BHAN SINGH	Mr. (GA1)
23. CWJC/8937/2008 REM/DIS/TER, POLICE SE	5	NAND LAL SAHANI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRABHAKAR JHA Mr. DR. CHANDRA SHEKHAR AZAD	Mr. (GA5)
24. CWJC/9168/2008 REM/DIS/TER, NON GAZET	5	NITU SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. TEJ NARAYAN SINGH Mr. SATYENDRA PD. SINGH Mr. JAI PRAKASH SINGH Mr. ADITYA NARYAN SINGH-1	Mr. (SC3)
25. CWJC/9394/2008 REM/DIS/TER, NON GAZET	5	RAJKISHOR TIWARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KR. PANDEY NO-5	Mr. (GP11) Mr. A.N. SINHA (GP11)
26. CWJC/9498/2008 REM/DIS/TER, NON GAZET	5	KISHORI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAWNIT KUMAR TIWARY	Mr. (GP1) Mr. GOPAL KRISHNA AGRAWAL Mr. HARISH KUMAR (GP-32)

**(AFTER THE ABOVE OR AT 12.00 NOON WHICHEVER IS EARLIER)**  
**FOR ADMISSION II**

1. CWJC/2370/2014 OTHERS, NON GAZETTED S	2	BIBHA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PANKAJ KUMAR	Mr. DINBANDHU SINGH (GP9) Mr. MADAN KUMAR Mr. ANIL KUMAR NO.1
2. CWJC/2424/2014 SELECTION, NON GAZETT	3	SMT. RANJU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEET KUMAR Mr. DHANANJAYA NATH TIWARI	Mr. VINAY KRITI SINGH (SC5)
3. CWJC/2473/2014 PROMOTION, GAZETTED S	1	CAPT. DEEPAK KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MUKUL SINHA Mr. RAJESH KUMAR Mr. SIDDHARTH SHANKAR PANDEY	Mr. GP-23 ANIL KUMAR Mr. DHANANJAY KUMAR UPADHYAY
4. CWJC/2475/2014 REM/DIS/TER, NON GAZET	1	ARVIND KUMAR SINGH AND ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANTOSH KUMAR VERMA	Mr. P.K. VERMA (AAG5)
5. CWJC/2485/2014 RGL.AD-HOC., NON GAZET	1	CHANDRABHUSHAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAKESH KUMAR SINHA	Mr. GP-32 HARISH KUMAR
6. CWJC/2489/2014 REM/DIS/TER, NON GAZET	1	MINA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SIDDHARTH HARSH	Mr. SC-13 ARVIND KUMAR-1
7. CWJC/2492/2014 SELECTION, NON GAZETT	1	MANJU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NARSINGH TANTI	Mr. MITHILESH KUMAR PATHAK (SC7)
8. CWJC/2501/2014 REM/DIS/TER, NON GAZET	1	BIRENDRA NARAYAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANTOSH KUMAR VERMA	Mr. GA-9 ANIL KR. SINHA
9. CWJC/2516/2014 SUSPENSION, NON GAZET	1	NARENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. LAL BABU SINGH	Mr. SC-12 P.K. SINGH
10. CWJC/2532/2014 SELECTION, NON GAZETT	1	DEO PRAKASH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AKHILESHWAR KUMAR SHRIVASTVA	Mr. AAG-10 P.N. SHAHI
11. CWJC/2537/2014 SCH. COLL. UNIV. (EXCL. SE	1	RAMANAND SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BISHNU KANT DUBEY Mr. RANJIT KUMAR	Mr. GA-3 V.K. SINGH Smt. BINITA SINGH Mr. PIYUSH LALL
12. CWJC/2539/2014 REM/DIS/TER, NON GAZET	1	RAVINDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANTOSH KUMAR VERMA	Mr. GA-12 AJAY

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13.	CWJC/2542/2014 SELECTION , NON GAZETT	1	SANJAY KUMAR RAM VS THE STATE OF BIHAR & ORS	Mr.DIGVIJAY KUMAR OJHA	Mr.GA-13SMT.N.MISHRA
14.	CWJC/2563/2014 OTHERS, GAZETTED SER.	1	SURESH KUMAR CHAUDHARY VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR NO.-7	Mr.GP26- NIRBHAY KUMAR SINGH Mr.SATYENDRA KUMAR JHA
15.	CWJC/2564/2014 DISCP.PROC., GAZETTED	1	NALIN VILOCHAN VS THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.SC1- M.K. SINHA
16.	CWJC/2566/2014 PROMOTION , GAZETTED S	1	MD. REYAZUDDIN AHMAD VS THE STATE OF BIHAR & ORS	Mr.DIWAKAR UPADHYAYA	Mr.AMAR NATH DEO (SC26)
17.	CWJC/2567/2014 SALARY, NON GAZETTED S	1	SANJAY VERMA VS THE STATE OF BIHAR & ORS	Mr.SANDEEP PATIL	Mr.GA-10 SMT.N.NIRVIKAR
18.	CWJC/2582/2014 PROMOTION , POLICE SE	1	SHYAM KISHORE SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.VINOD KUMAR	Mr.SC12- PRABHAT KUMAR SINGH
19.	CWJC/2583/2014 SELECTION , NON GAZETT	1	BIPIN BIHARI SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr.INDESHWARI PRASAD MANDAL	Mr.AJEET KUMAR (SC28)
20.	CWJC/2584/2014 OTHERS, NON GAZETTED S	1	KOSHILA KUMARI VS THE STATE OF BIHAR & ORS	Mr.DAVENDRA KUMAR PANDEY	Mr.S.A. ALAM (SC3)
21.	CWJC/2585/2014 SALARY, NON GAZETTED S	1	DHARAMRAJ SINGH VS THE STATE OF BIHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH	Mr.SC-12 P.K.SINGH
22.	CWJC/2589/2014 REM/DIS/TER, NON GAZET	1	SUDHIR KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.GA11-PARTHA SARTHAY
23.	CWJC/2613/2014 REVERSION , GAZETTED	4	CHETAN KUMAR MARKAN VS THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK	Mr.RISHIRAJ SINHA (GP19) Mr.RAJNI KANT JHA Mr.SANJAY PANDEY Mr.VIVEK ANAND KUMAR Mr.GYAN PRAKASH OJHA (GP22)
24.	CWJC/2628/2014 REM/DIS/TER, NON GAZET	2	SATISH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.SC-9 RAJ NANDAN PRASAD
25.	CWJC/2632/2014 REM/DIS/TER, NON GAZET	2	SHAIENDRA KUMAR VERMA VS THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.MITHILESH KUMAR PATHAK (SC7)
26.	CWJC/2656/2014 OTHERS, NON GAZETTED S	2	DIPAK KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD Mr.AMARDEEP	Mr.SUBHASH PD. SINGH (GA7)
27.	CWJC/2671/2014 DISCP.PROC., GAZETTED	2	YAJNA NARAYAN MISHRA VS THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.S.A. ALAM (SC3)
28.	CWJC/2679/2014 REM/DIS/TER, POLICE SE	2	RAM NARESH BHAGAT VS THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR CHOUDHARY Mr.NIRMALA KUMARI	Mr.GP1-U.S.S.SINGH
29.	CWJC/2680/2014 SALARY, GAZETTED SER.	2	KANHAIYA KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.ANIL KR UAPDHYAY (SC20) Mr.DHRUBA MUKHERJEE Mr.SATYAVRAT VERMA
30.	CWJC/2681/2014 PROMOTION , GAZETTED S	2	DR. NIRMAL KUMAR VS THE STATE OF BIHAR & ORS	Mr.SUBODH CHANDRA JHA Mr.PURUSOTAM PRASAD	Mr.MITHILESH KUMAR PATHAK (SC7)
31.	CWJC/2682/2014 SELECTION , NON GAZETT	2	CHANDAN KUMAR PATEL AND ANRS VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR MANDAL	Mr.NIRBHAY K.SINGH (GP26)
32.	CWJC/2685/2014 OTHERS, GAZETTED SER.	2	RAMBABU SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.GP3- SANTOSH KR JHA
33.	CWJC/2687/2014 REM/DIS/TER, NON GAZET	2	KANCHAN DEVI VS THE STATE OF BIHAR & ORS	Mr.SITA RAM YADAV	Mr.SC14-DR. ANSHUMAN
34.	CWJC/2693/2014 DISCP.PROC., GAZETTED	2	PREM KUMAR VS THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.SHASHI BHUSHAN KUMAR Mr.SHALLY KUMARI	Mr.GA9-A.K.SINHA
35.	CWJC/2699/2014 PROMOTION , POLICE SE	2	BUNNI SAO & ORS VS THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.GEETA KUMARI (GP28)
36.	CWJC/2707/2014 SUSPENSION , NON GAZET	2	SATISH KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA	Mr.ANSHUL (SC32) Mr.AMRENDRA NARAYAN RAI
37.	CWJC/2719/2014 PROMOTION , NON GAZET	2	KAMESHWAR PRASAD VS THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.P.K. VERMA (AAG5)
38.	CWJC/2720/2014 RGL.AD-HOC., NON GAZET	2	BASHANT KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR	Mr.GP-27 PURNENDU SINGH
39.	CWJC/2726/2014 PAY SCALES , POLICE SE	1	PAWAN KUMAR VS THE STATE OF BIHAR & ORS	Mr.AJEY KUMAR	Mr.SC-27 KINKAR KUMAR
40.	CWJC/2742/2014 PROMOTION , NON GAZET	1	RAJESH KUMAR PASWAN VS THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.GA-13 SMT.N.MISHRA
41.	CWJC/2747/2014 PROMOTION , GAZETTED S	1	RADHESHYAM PANDEY VS THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE	Mr.GA-3 V.K.SINGH
42.	CWJC/2756/2014 REM/DIS/TER, NON GAZET	1	SHYAM KISHORE SINGH VS THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.ANIL KR UAPDHYAY (SC20)
43.	CWJC/2759/2014 REM/DIS/TER, NON GAZET	1	MAYANAND VS THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.JAWAHAR PD. KARN (AAG4)
44.	CWJC/2760/2014 RGL.AD-HOC., NON GAZET	1	RAJENDRA PRASAD & ORS VS THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.RAJ KUMAR PASWAN	Mr.AMAR NATH DEO (SC26)
45.	CWJC/2770/2014 ESTB.& RECO.OF EDUCATI	1	MANAGING COMMITTEE MADARSA MISBAHUL ULOOM & ANR VS THE STATE OF BIHAR & ORS	Mr.FAROOQUE MOAZZAM	Mr.SC6- M.K.SINGH Mr.MD. RASHID ALAM
46.	CWJC/2772/2014 PROMOTION , NON GAZET	1	DINESH PRASAD VS THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.SANTOSH KUMAR	Mr.SC12- PRABHAT KUMAR SINGH
47.	CWJC/2774/2014 WITHHOLDING/CANCEL.EVA	1	ASHRAF KHAN VS BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR	Mr.PIYUSH LALL Mr.GIRIJISH KUMAR
48.	CWJC/2786/2014 OTHERS, NON GAZETTED S	1	ARBIND KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH	Mr.PRASOON SINHA (GA2)

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49. CWJC/2794/2014 DISCP.PROC., GAZETTED	1	JAI KISHORE SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.NAMRTA MISHRA (GP17)
50. CWJC/2795/2014 PROMOTION , GAZETTED S	1	BIBHUTI RANJAN CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.MANORANJAN KUMAR	Mr.SC-10 S.S.PRASAD
51. CWJC/2803/2014 REM/DIS/ITER, NON GAZET	1	RAKESH RANJAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AKHILESH DUTTA VERMA	Mr.SC10- SHEO SHANKAR PRASAD
52. CWJC/2806/2014 REM/DIS/ITER, POLICE SE	1	VIRENDRA YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.SC9- R.N.PRASAD
53. CWJC/2814/2014 PROMOTION , NON GAZET	1	VISHESHVAR PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.SC-14 DR.ANSHUMAN
54. CWJC/2816/2014 SCH.COLL.UNIV.(EXCL.SE	1	THE MANAGING COMMITTEE OF MADARSA GULSHAN RASOOL <b>VS</b> THE BIHAR STATE MADARSA EDUCATION BOARD & ORS	Mr.FIROZ AHMAD	Mr.MD. RASHID ALAM
55. CWJC/2820/2014 PAY SCALES , NON GAZET	1	PRADHAN TRIPURARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANA PRATAP SINGH	Mr.ASHOK KUMAR KESHRI (AAG11)
56. CWJC/2824/2014 SCH.COLL.UNIV.(EXCL.SE	1	MD. AFAK CHOUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA	Mr.MADHURESH PRASAD (GP12) Mr.MD. RASHID ALAM
57. CWJC/2832/2014 DISCP.PROC., GAZETTED	1	NAVIN KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.AMAR NATH DEO (SC26)
58. CWJC/2836/2014 SELECTION , POLICE SE	1	PINTU KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJEET TIWARY	Mr.MITHILESH KUMAR PATHAK (SC7)
59. CWJC/2838/2014 SELECTION , NON GAZET	1	NAVIN KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAGENDRA SHARMA	Mr.GP15- SHARAD KUMAR SINHA
60. CWJC/2849/2014 SELECTION , POLICE SE	1	BABITA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Ms.KUMARI AVNITA MANDILWAR	Mr.SC-16 A.HAIDER

(AT 2:15 P.M.)

**FOR ORDERS (ON OFFICE NOTES)**

1. C. REV./39/2002	23	UMA SHANKAR RAI & ORS <b>VS</b> SHAIL KUMARI DEVI & ORS	Mr.SURESH KUMAR ISHWAR Mr.SURESH KUMAR ISHWAR	Mr.A.B.MATHUR Mr.ANSHAY BAHADUR MATHUR Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH Mr.(GP19)
2. C. REV./120/2009	1	MUKHIYA GRAM PANCHAYAT RAJ BHA <b>VS</b> RAKESH RANJAN & ORS	Mr.PANKAJ KUMAR SINGH Mr.RAJEEV SHEKHAR	Mr.(GA2) Mr.LILIT KISHORE
3. C. REV./158/2010	1	RAJESH KUMAR SINGH <b>VS</b> STATE OF BIHAR & ANR.	Mr.ANIRUDH KUMR VERMA	Mr.SATISH KUMAR
4. C. REV./15/2011 IN (CWJC/5798 /1989)	19	RAMBAHADUR SINGH <b>VS</b> THE STATE OF BIHAR & ORS.	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.MD. WALIUR RAHMAN Mr.SHAIENDRA KUMAR
5. C. REV./427/2011 IN (CWJC/2709 /2011)	9	AJAY KUMAR SHARMA <b>VS</b> DR. BIRENDRA KUMAR SHARMA & OR	Mr.PUSHKAR NARAIN SHAHI Mr.SANJEET KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.JITENDRA KISHORE VERMA
6. C. REV./383/2012 IN (CWJC/21971 /2011)	3	THE UNION OF INDIA & ORS <b>VS</b> RAMAKANT RAI	Mr.ANIL KUMAR VERMA Mr.ASHOK KUMAR CHAUDHARY (AAG XIII)	Mr.MAHENDRA THAKUR Mr.RAMADHAR SINGH
7. C. REV./158/2013 IN (CWJC/1019 /2012)	1	GIRISH CHANDRA MISHRA <b>VS</b> SARDAR HARIBANSH SINGH 7 ORS.	Mr.DR. MAYANAND JHA	Mr.RAM BALAK MAHTO (AG)
8. C. REV./174/2013 IN (CWJC/20594 /2010)	2	THE STATE OF BIHAR & ORS. <b>VS</b> NAGESHWAR PRASAD YADAV	Mr.SITA RAM SHARAN	
9. C. REV./216/2013 IN (CWJC/2830 /2013)	5	SANJAY BHAGAT <b>VS</b> BHAGAT SINGH & ORS.	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	
10. C. REV./268/2013 IN (CWJC/8104 /2002)	2	RAJ KISHOR SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.SUNIL KR. MANDAL (SC24)
11. C. REV./289/2013 IN (CWJC/8212 /2009)	2	PUSHPA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAKESH NARAYANSINGH Mr.RAMANUJ TIWARY	
12. C. REV./298/2013 IN (CWJC/4981 /2012)	2	SAVITRI MEMORIAL SEWA KENDRA THROUGH ITS SECRETARY, PATNA <b>VS</b> THE UNION OF INDIA & ORS	Mr.PRAMOD MISHRA	Mr.P.N. SAHI (AAG14) Mr.N. A. SHAMSI (A.S.G.) Mr.AMIT SHRIVASTAVA (CGC)
13. C. REV./379/2013 IN (CWJC/9867 /2012)	3	BHUSHAN CHAUDHARY & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BHUBNESHVAR PRASAD	
14. C. REV./504/2013 IN (SA/260 /1996)	3	BHARAT NARAYAN MISHRA <b>VS</b> THE VICE CHANCELLOR, MAGHADH UNIVERSITY & ORS.	Mr.ASHISH GIRI Mr.NIKHIL KUMAR AGRAWAL	Mr.SARVA DEO SINGH Mr.HANSRAJ

**FOR ORDERS (ON PETITIONS)**

1. C. REV./450/2011 IA- 4860/2012 IA- 2005/2013 IA- 3386/2014 IA- 4062/2014	11	SMT. KIRAN SINHA <b>VS</b> RAVI KUMAR SAHI & ORS	Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RAJIV SHANKAR DVIDEDI Mr.RANJAN KUMAR DUBEY	Mr.MANOJ KUMAR NO.-1
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**FOR ADMISSION I**

1. C. REV./105/2010	6 KAMLESHWARI MANDAL <b>VS</b> STATE OF BIHAR & ORS.	Mr. ANIL KUMAR MUKUND Mr. ANIL KUMAR MUKUND Mr. REKHA MUKUND		Mr. (GP7) Mr. UMESH KUMAR SINGH Mr. RANJIT JHA Mr. ABHAY SHANKER SINGH Mr. KUMAR ALOK (SC8) Mr. UMESHANAND PANDIT
2. C. REV./200/2011 IN (CWJC/19646 /2010)	36 BHARAT PD. @ BHARATJEE PD. & O <b>VS</b> YOGENDRA PANDIT & ORS	Mr. RANJAN KUMAR DUBEY Mr. RAKESH CHANDRA Mr. SANGEETA SHARMA		
3. C. REV./290/2011 IN (CWJC/8743 /2010)	7 RAM BABU RAI <b>VS</b> DR. JOY GHOSH SEN & ORS	Mr. MANOJ KUMAR Mr. RAVI BHATIA Mr. JASHAWIR SINGH ARORA Mr. VINOD KUMAR		Mr. AMIT BHUSHAN Ms. RATNA DAS Mr. SUSHANTA KUMAR DAS Mr. S. RAZA AHMAD (AAG9)
4. C. REV./26/2012 IN (CWJC/17497 /2000)	21 SMT. MEERA GUPTA <b>VS</b> THE STATE OF BIHAR & ORS			Mr. AMIT BHUSHAN Mr. MANOJ KUMAR
5. C. REV./292/2012 IN (CWJC/7778 /1997)	21 BAGAHA MUNICIPALITY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR MISHRA Mr. SUSHMITA MISHRA		Mr. LALIT KISHOR (AAG1) Mr. PRABHAT RANJAN SINGH Mr. RAMANUJ TIWARY
6. C. REV./435/2012 IN (MA/243 /2011)	19 GANESH SINGH @ JANESH SINGH <b>VS</b> OM TRIJUG NARAYAN SINGH @ TRIYUG NARAYAN SINGH & ORS.	Mr. RAJIV NAYAN SINGH Mr. PRAKASH SHEKHAR KUMAR		Mr. BHUBNESHWAR PRASAD
7. C. REV./504/2012 IN (CWJC/7464 /2012)	6 DR. BIRENDRA PRASAD GUPTA <b>VS</b> THE UNION OF INDIA & ORS	Mr. RAM NARESH SHARMA Mr. RAM NARAYAN		Mr. N. A. SHAMSI (A.S.G.)
8. C. REV./33/2013 IN (CWJC/11457 /2012)	7 THE STATE OF BIHAR & ORS. <b>VS</b> BABITA DEVI @ BABITA KUMARI & ORS.	Mr. RAM KISHORE SINGH		Mr. BINOD KUMAR
9. C. REV./102/2013 IN (CWJC/6939 /2012)	20 CHANDRASEN SINGH <b>VS</b> SURENDRA YADAV	Mr. DHANANJAY KUMAR TIWARY Mr. SHANTI KUMAR		
10. C. REV./240/2013 IN (CWJC/575 /2002)	17 IMTEYAZ AHMAD KARIMI <b>VS</b> THE MANAGING COMMITTEE HAZRAT SHAH SYED PEER MURAD RAHMATULLAH ALLAIH, PATNA	Mr. MD. ANJUM AKHTER		Mr. MANOJ PRIAYDARSHI (SC17) Mr. BALMIKI KUMAR (PC TO SC17)
11. C. REV./245/2013 IN (CWJC/733 /1999)	4 VIJAY BHANU GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Dr. SANDHYA MISHRA Mr. NARESH PRASAD		Mr. SANJAY PANDEY
12. C. REV./247/2013 IN (CWJC/14030 /2009)	4 MAHADEVA CONSTRUCTION THROUGH PROPRIETOR MANOJ KUMAR <b>VS</b> THE STATE OF BIHAR THROUGH REGIONAL CHIEF ENGINEER PUBLIC HEALTH ENGINEERING DEPARTMENT, PATNA	Mr. RAM KUMAR SINGH		Mr. DEVENDRA KR SINHA (AAG2)
13. C. REV./271/2013 IN (CWJC/5781 /2013)	5 SHRI SURAJ KUMAR RAJAK <b>VS</b> THE BIHAR STATE ELECTRICITY BOARD & ORS.	Mr. SANJEET KUMAR		Mr. ANAND KUMAR OJHA
14. C. REV./293/2013 IN (CWJC/4069 /2005)	3 SONELAL RAUT <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UDAY KUMAR		Mr. AWDHESH KUMAR PANDEY (GA9)
15. C. REV./354/2013 IN (CWJC/6018 /2011)	5 BISHWANATH BHAGAT <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MADAN PRASAD SINGH NO-2 Mr. DHARMENDRA KUMAR RAJU		Mr. S. S. SHABBAR HUSSAIN (GP4) Mr. SHARAD KUMAR SINHA
16. C. REV./368/2013 IN (CWJC/6001 /2012)	4 SUNITA DEVI & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIPIN KUMAR SINGH Mr. BINDHYACHAL SINGH		Mr. SANJAY KR NO.1 (SC12) Mr. SATYAM SHIVAM SUNDARAM
17. C. REV./384/2013 IN (C.R./205 /2012)	10 MD. KAYUM ANSARI @ ABDUL KAYUM ANSARI <b>VS</b> MURARI PRASAD & ORS.	Mr. DINESH MAHARAJ Mr. RAJIV NAYAN SINGH		Mr. MANOJ KUMAR Mr. RAJ NARAYAN MISHRA
18. C. REV./402/2013 IN (CWJC/11728 /2009)	4 THE VICE CHANCELLOR, L.N.M.U. KAMESHWAR NAGAR, DARBHAGA & ANR. <b>VS</b> CHANDRA MOHAN JHA & ORS.	Mr. AJAY BEHARI SINHA		Mr. ABHAY SHANKAR JHA (SC14) Mr. SATISH CHANDRA JHA Smt. PUSHPA RANI Mr. DR. ANSHUMAN (SC14)
19. C. REV./441/2013 IN (CWJC/8675 /2012)	5 MALA KUMARI @ MALA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIMLESH KUMAR PANDEY		Mr. TEJ BAHADUR SINGH (AAG7) Mr. UPENDRA KUMAR CHAUBEY
20. C. REV./444/2013 CONVT. FROM M.J.C. 842 IN (CWJC/6069 /2006)	4 THE STATE OF BIHAR THROUG THE SECRETARY, PATNA & ORS. <b>VS</b> UDAY KUMAR SINGH	Mr. ANSHUMAN SINGH		
21. C. REV./11/2014 IN (CWJC/18307 /2013)	4 SUDHIR KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAMANUJ TIWARY Mr. RAKESH NARAYANSINGH		Mr. ANSHUMAN SINGH
22. C. REV./16/2014 IN (CWJC/3706 /2012)	4 THE STATE OF BIHAR & ORS. <b>VS</b> INDRA KUMAR YADAV	Mr. BHASKAR SHANKAR		Mr. MD. NAJMUL HODDA

### FOR ADMISSION II

1. C. REV./61/2010	1 KUMARI ANUPAM SINHA <b>VS</b> THE STATE OF BIHAR & ORS.	Mr. SIDDHARTHA PRASAD		Mr. (SC5)
2. C. REV./256/2010	6 SURENDRA PRASAD & ANR. <b>VS</b> RAMNATH SAH & ORS	Mr. JASHAWIR SINGH ARORA Mr. RAVI BHATIA Mr. AJAY KUMAR		
3. C. REV./42/2013 IN (CWJC/7340 /2011)	5 THE STATE OF BIHAR & ANR. <b>VS</b> THE COMMISSIONER, MAGHADH DIVISION, GAYA & ORS.	Mr. RAM KISHORE SINGH		
4. C. REV./45/2013 IN (CWJC/5888 /2010)	5 THE STATE OF BIHAR & ANR. <b>VS</b> NIBHA KUMARI & ORS.	Mr. RAM KISHORE SINGH		Mr. MAHENDRA THAKUR
5. C. REV./381/2013 IN (CWJC/4066 /2008)	2 RENU SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR		Mr. LALIT KISHOR (AAG1)

**FOR ADMISSION III**

1. CWJC/6865/2014 REPARTITION , NON GAZET	4 RAJU KUMAR THAKUR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR TIWARY Mr.SC-1 M.K. SINHA Mr.SATYABIR BHARTI Mr.SHAIENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI
2. CWJC/5009/1989	2 BIJOY KR. CHOUDHARY <b>VS</b> BIH.SNK.SHIKSHA BOARD	Mr. AJIT KR. SINGH Mr.J.N.JHA (GP1)
3. CWJC/11107/1996	6 SUJIT KUMAR & ORS <b>VS</b> STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.AJAY KUMAR JHA Mr.SANJEET KUMAR Mr.MANINDRA NATH TIWARI Mr.(GP1) Ms.NIVEDITA NIRVIKAR
4. CWJC/9811/1998 PROMOTION , NON GAZET	3 DEVA NAND JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MEDINI KANT JHA Mr.ANJU JHA Mr.(AAG2)
5. CWJC/9891/1998 SELECTION , NON GAZETT	3 SIRAJ MANZAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA 2 Mr.FAKHRUDDIN ALI AHMAD Mr.GAUTTAM KUMAR YADAV Mr.ANJUM PERWEEN Mr.(GP8)
6. CWJC/484/1999 REM/DIS/TER, NON GAZET	2 GANGA KUMAR CHAUDHARY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.RAM NARAYAN MAHTO Mr.(GP4) Mr.AVINASH KUMAR (SC-30)
7. CWJC/7286/2004 OTHERS, GAZETTED SER.	12 MR.KARTIK CHARAN JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KR.NIRALA Mr.PRAKASH SAHAY Mr.(SC4)
8. CWJC/14292/2005 PROMOTION , GAZETTED S	16 BRAJ BHUSHAN PRASAD SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KALI DAS CHATTERJI Mr.AMLESH KUMAR VARMA Mr.AMLESH KUMAR VERMA Mr.(SC3) Mr.VANDANA KISHORE Mr.MITHILESH KUMAR RAI Mr.ARUN KUMAR SINGH Mr.(GA5) Mr.(SC12)
9. CWJC/5843/2006 PROMOTION , GAZETTED S	2 SHIVA RATAN RUNGTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.SAJAL KUMAR SINHA Mr.RAJESH MOHAN Mr.AMRESH Mr.(SC12)
10. CWJC/8324/2006 SELECTION , NON GAZETT	2 BINOD PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANJANI KUMAR MISHRA Mr.(GP2) Mr.RAJEEV KR.SINGH (GP15)
11. CWJC/8586/2006 SALARY, NON GAZETTED S	2 SRI LAKHAN LAL CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR Mr.(GA6) Mr.DHRUBA MUKHERJEE Mr.ASHOK PRIYADARSHI GA4
12. CWJC/8589/2006 DISCP.PROC., NON GAZET	2 OM PRAKSH SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.KINKAR KUMAR (SC2) Mr.ABHINAY RAJ Mr.PIYUSH LALL
13. CWJC/8591/2006 OTHERS, NON GAZETTED S	2 NAND KISHORE PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MADHURESH PRASAD Mr.MUKUND KR.SINHA Mr.(SC10) Mr.PARTHA SARTHY Mr.PARTHA SARTHY (GA11)
14. CWJC/8599/2006 REPARTITION , GAZETTED	2 RAM PRATAP SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.JAY SHANKAR Mr.MUKESH KUMAR SINGH Mr.(GP13) Mr.NASIM YAHYA (GP 13) Mr.PRAHALAD KR.BHAGAT (GP13)
15. CWJC/8609/2006 SALARY, POLICE SER.	2 RAJ KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PD.SINGH Mr.(GP5) Mr.SHIV SHANKAR PRASAD Mr.JAINENDRA KUMAR PUSHKAR Mr.VINOD KUMAR Mr.SUBHASH KISHORE VERMA Mr.RAJESH RANJAN
16. CWJC/8782/2006 SALARY, NON GAZETTED S	2 BIRENDRA LAL DAS & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUBHRO SANYAL Mr.SANJEEV KUMAR MISHRA Mr.(SC5) Mr.ABBAS HAIDER
17. CWJC/8855/2006 REM/DIS/TER, POLICE SE	2 SUDHIR KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.BINAY KR.SINGH Mr.PRANAV KUMAR Mr.(GP8)
18. CWJC/9086/2006 COMP.GRND. , POLICE SE	2 RAM BABU SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.HARENDRA PRATAP SINGH Mr.(AAG6)
19. CWJC/9215/2006 SELECTION , POLICE SE	2 PANNALAL YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.PRANAV KUMAR Mr.(SC19) Mr.RAKESH KR. SAMRENDRA (SC2) Mr.KUMAR MANISH (SC-21)
20. CWJC/9320/2006 PAY SCALES , NON GAZET	2 BIHAR RAJYA JAIL CHATURTH WARG <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.(GA4) Mr.GAUTAM BOSE (AAG8)
21. CWJC/9326/2006 SELECTION , NON GAZETT	2 RATAN CHANDRA MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.JYOTI PRABHAKAR Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR Mr.REKHA MUKUND Mr.VIJAY KUMAR'MUKUL' Mr.(GA7)
22. CWJC/9438/2006 SELECTION , NON GAZETT	2 SHESHA NATH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DINESHWAR PD.SINGH Mr.PRAMOD KUMAR Mr.(GP11) Mr.A.N. SINHA(GP-11)
23. CWJC/9469/2006 INCRW.HOLD, NON GAZET	2 BHAGWATI PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH Mr.(SC21) Mr.R.R.KR. PANDEY (SC29) Mr.J.P.KARN

24. CWJC/9617/2006 WITHHOLDING/CANCEL.EVA	2 SUNAINA KUMARI VS THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.MD.FAIZ AHMAD	Mr.(GP2) Mr.NAMRATA MISHRA Mr.J.P.SHUKLA Mr.RAJEEV KR.SINGH (GP15)
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**Thursday the 26th June 2014**  
**Court No. 36(AT 10:30 A.M.)**  
**Mr. Justice Dinesh Kumar Singh**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./23502/2013 A.BAIL	10 DR. SHIV SHANKAR PRASAD VS STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.SANJAY KUMAR(APP) Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CR. REV./185/2014 AGAINST CONVICTION	8 KANHAI RAM & ANR. VS THE STATE OF BIHAR	Mr.ARUN SHARMA	Mr.KUMAR RANJIT RANJAN (APP)	
2.	CR. REV./334/2014 OTHER THAN CONVICTION	5 RABI SINGH VS THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.AJAY KUMAR SINGH	Mr.ARUN KR. SINGH 5 (APP)	
3.	CR. REV./375/2014 OTHER THAN CONVICTION( IN (CR. APP (SJ)/125 /2014)	4 SUNIL YADAV @ SUNIL MAHAMARIK YADAV VS THE STATE OF BIHAR & ORS	Mr.VIBHAKAR KUMAR	Mr.SANJAY KR. SHARMA (APP)	
4.	CR. REV./450/2014 AGAINST CONVICTION(323	3 PAWAN JHA & ORS VS THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI	Mr.NAVIN KUMAR PANDEY(APP) Mr.NIRAJ KUMAR Mr.RANG NATH CHOUBEY Mr.SMT.MEENA SINGH (APP)	
5.	CR. REV./488/2014 CONVERTED FROM(CR. MIS IN (CR. MISC./10489 /2014)	1 RANJAN KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SINGH	Mr.J.UPADHYAY(APP)	
6.	CR. REV./489/2014 CONVERTED FROM(CR. MIS IN (CR. MISC./23518 /2012)	1 PRAMOD KUMAR (ADVOCATE) VS THE STATE OF BIHAR & ORS	Mr.RITESH KUMAR Mr.BIMAL KUMAR DATTA		
<b><u>FOR ORDERS (ON PETITIONS)</u></b>					
1.	CR. REV./1100/2013 AGAINST CONVICTION IA- 1511/2013 IA- 798/2014 IA- 1190/2014	16 SATYADEV SINGH & ORS. VS THE STATE OF BIHAR	Mr.PRASHANT KUMAR Mr.HARSH ANUJ	Mr.AMITESH KUMAR (APP)	
<b><u>FOR ADMISSION I</u></b>					
1.	CR. REV./1386/2011	10 THE UNION OF INDIA THROUGH MANISH KUMAR JHA, ASSISTANT COMMI VS SANJAY KUMAR	Mr.GOPESH KUMAR	Mr.KAMESHWAR MISHRA Mr.RAMANUJ TIWARY	
<b><u>FOR ADMISSION II</u></b>					
1.	CR. MISC./24511/2014 TRANSFER MATTER	2 KAUSAR IMAM HASHMI & ANR VS STATE OF BIHAR & ANR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA	Mr.RAJ BALLABH SINGH(APP)	
2.	CR. REV./1035/2012 OTHER THAN CONVICTION	9 RAJ NANDAN RAI VS THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.MANISH KUMAR 2(APP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	
3.	CR. REV./1084/2012 JUVEILE JUSTICE ACT(OT	9 SHIV NATH SINGH VS STATE OF BIHAR & ANR	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.AMRENDRA PRASAD (APP)	
4.	CR. REV./1092/2012 OTHER THAN CONVICTION	9 RAKESH KUMAR SINGH VS PRIYANKA SONY	Mr.DEWENDRA NARAYAN SINGH	Mr.MD. KAMALUDDIN Mr.MD. JAMAL MUSTAFA	
5.	CR. REV./1127/2012 OTHER THAN CONVICTION	9 JAWED RAJA VS STATE OF BIHAR & ANR	Mr.IRSHAD AHMAD KHAN	Mr.BINOD KUMAR (APP)	
6.	CR. REV./1146/2012 OTHER THAN CONVICTION	9 BHOLA PASWAN VS STATE OF BIHAR & ANR	Mr.MRITYUNJAY KUMAR Mr.DR. SATYENDRA KUMAR SRIVASTAVA	Mr.SUNIL KUMAR PANDEY (APP)	
7.	CR. MISC./1157/2012 C.BAIL	8 GUDDU PRADHAN VS THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR	Mr.YOGENDRA KUMAR (APP)	
8.	CR. REV./1163/2012 OTHER THAN CONVICTION	9 PASHUPATI SHARMA VS THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.DEVENDRA KUMAR	Mr.B.RAM (APP)	
9.	CR. REV./1187/2012 OTHER THAN CONVICTION	9 SHIV BALAK SAH VS STATE OF BIHAR & ANR	Mr.NAVENDU KUMAR	Mr.BINOD KUMAR (APP)	
10.	CR. REV./1191/2012 AGAINST ACQUITTAL(364/	9 RAM KRISHNA KUMAR @ SUDHIR PRASAD VS THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.AJAY KUMAR 1(APP)	
11.	CR. REV./1226/2012 OTHER THAN CONVICTION	9 JAGDISH RAM VS THE STATE OF BIHAR & ORS	Mr.ANSUL	Mr.ANAND KISHORE CHOUDHARY(APP) Mr.DHANANJAY KUMAR TIWARY Mr.JAI PRAKASH	
12.	CR. REV./1233/2012	9 KANHAIYA SINGH VS STATE OF BIHAR & ANR	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.SUNIL KR. PANDEY (APP)	
13.	CR. REV./1240/2012 OTHER THAN CONVICTION	9 ANANDI DEVI VS THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD	Mr.AJAY KUMAR 2(APP)	
14.	CR. REV./1248/2012 OTHER THAN CONVICTION	9 KIRAN DEVI VS STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM SEWAK CHOUDHARY(APP)	

PATNA HIGH COURT		77	Thursday 26 <sup>th</sup> June, 2014		
15.	CR. REV./1259/2012 OTHER THAN CONVICTION	9	BAIDYA NATH RAM & ORS. VS STATE OF BIHAR & ANR	Mr.DR. MAHTAB AHMAD Mr.SHAILENDRA KUMAR DWIVEDI Mr.SAGHIR AHMAD	Mr.S.N.SHUKLA (APP)
16.	CR. REV./1260/2012 OTHER THAN CONVICTION	9	RITESH KUMAR PANDEY VS THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR TIWARY	Mr.ADITYA NR. SINGH 1 (APP)
17.	CR. REV./1267/2012 OTHER THAN CONVICTION	9	NARENDRA SAH & ANR. VS THE STATE OF BIHAR	Mr.LAW KUSH KUMAR	Mr.UDAY CHAND PD.(APP)
18.	CR. REV./1286/2012 OTHER THAN CONVICTION	14	SUNIL SAH VS STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.RAJENDRA NATH JHA(APP) Mr.SADA NAND RAY
19.	CR. REV./1305/2012 OTHER THAN CONVICTION	10	PAWAN YADAV VS STATE OF BIHAR & ANR	Mr.UMESH PRASAD	Mr.PARMANAND KUMAR(APP)
20.	CR. REV./1300/2012 OTHER THAN CONVICTION	9	SAROJ KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA	Mr.B.RAM (APP)
21.	CR. REV./1302/2012 OTHER THAN CONVICTION	9	SATISH MAHTO & ANR. VS STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.J.K.ROY 1(APP) Mr.ANIL KUMAR SINGH
22.	CR. REV./1305/2012 OTHER THAN CONVICTION	9	JAINANDAN PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA	Mr.DILIP KUMAR(APP)
23.	CR. REV./1306/2012 OTHER THAN CONVICTION	9	DEVENDRA PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA	Mr.DILIP KUMAR(APP)
24.	CR. REV./1308/2012 OTHER THAN CONVICTION	12	MD. SHAMIM @ SHAMIM RAZA VS STATE OF BIHAR & ANR	Mr.RAM KISHUN PRASAD	Mr.ASHOK KUMAR 1(APP)
25.	CR. REV./1309/2012 OTHER THAN CONVICTION	9	USHA DEVI VS THE STATE OF BIHAR & ORS	Mr.KRISHNA NARAYAN JHA	Mr.RAJESH KUMAR (APP)
26.	CR. REV./1310/2012 OTHER THAN CONVICTION	9	KASI NATH SINGH VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ASHOK KUMAR (APP)
27.	CR. REV./1311/2012 OTHER THAN CONVICTION	9	YOGENDRA SINGH @ RABINDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.UMA NATH MISHRA (APP)
28.	CR. REV./1312/2012 OTHER THAN CONVICTION	11	MANOJ KUMAR VS THE STATE OF BIHAR	Mr.RITESH KUMAR	Mr.NASIM YAHIYA (APP)
29.	CR. MISC./1386/2012 C.BAIL	8	JAI BAHADUR RAM VS THE STATE OF BIHAR & ORS	Mr.AKHILESH KUMAR	Mr.ANIL KR.SINGH(APP)
30.	CR. MISC./2854/2012 C.BAIL	8	SMT. RASHMI RAJ VS THE STATE OF BIHAR & ORS	Mr.TILAK SAO	Mr.SATYANAND SHUKLA(APP)
31.	CR. MISC./3096/2012 C.BAIL	8	TARKESHWAR PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.AJAY NANDAN SAHAY	Mr.ABHAY KUMAR-1 (APP)
32.	CR. MISC./3298/2012 C.BAIL	8	RAJIA @ RAJIA KHATOON VS THE STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH	Mr./SMT. MADHURI LATA (APP)
33.	CR. MISC./3726/2012 TRANSFER MATTER	8	AFTAB ALAM VS THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHORE MISHRA	Mr.KHURSHID ANWAR(APP)
34.	CR. MISC./4177/2012 C.BAIL	8	BICHUL RAI VS SHISHIR YADAV & ANR.	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.U.KUMAR (APP)
35.	CR. MISC./4228/2012 TRANSFER MATTER	8	BISHUNDEO SINGH VS THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN VERMA	Mr.NIRMAL KUMARI(APP)
36.	CR. MISC./4689/2012 C.BAIL	8	NAHID PRAVEEN VS THE STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.NAWAL KISHORE PRASAD (APP)
37.	CR. MISC./5029/2012 C.BAIL	8	LALBABU DUBEY VS THE STATE OF BIHAR & ORS	Mr.DHANNJAY KUMAR NO 2	Mr.C.JAWAHAR(APP)
38.	CR. MISC./5052/2012 C.BAIL	8	MD. IFTEKHAR ALAM VS THE STATE OF BIHAR & ANR.	Mr.MD. RAHMATULLAH Mr.MD. FAHIMUDDIN	Mr.SURESH PD.SINGH (APP)
39.	CR. MISC./5147/2012 C.BAIL	8	MEENA KHATOON VS THE STATE OF BIHAR & ANR.	Mr.BALESHWAR KAMAT	Mr.RITA VERMA(APP)
40.	CR. MISC./5985/2012 TRANSFER MATTER	8	SAVIKA NAZ @ NAZ SIBU VS THE STATE OF BIHAR & ANR.	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR	Mr.SANJAY KUMAR(APP)
41.	CR. MISC./6171/2012 C.BAIL	8	CHIRANJIV JHA VS THE STATE OF BIHAR & ANR.	Mr.RATNESH NANDAN SINHA	Mr.T.N.THAKUR(APP)
42.	CR. MISC./6825/2012 TRANSFER MATTER	8	RITA KUMARI VS THE STATE OF BIHAR	Smt.ANJU JHA	Mr.G.S.GUPTA(APP)
43.	CR. MISC./7421/2012 C.BAIL	8	SANTOSH BHAGAT VS THE STATE OF BIHAR & ANR	Mr.ABHAY KUMAR	Mr.MOHAMMAD SUFYAN
44.	CR. MISC./7482/2012 C.BAIL	8	BALIRAM VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH Mr.RAMAKANT YADAV	Mr.ANISH CHANDRA (APP)
45.	CR. MISC./8135/2012 TRANSFER MATTER	9	MD. SHAHABUDDIN VS THE STATE OF BIHAR	Mr.ZEYAUH HODA Mr.HUMAYOU AHMAD KHAN	Mr.S. DAYAL (APP)
46.	CR. MISC./8200/2012 C.BAIL	8	JANARDAN SINGH VS THE STATE OF BIHAR & ANR.	Mr.PARMOD KUMAR	Mr.AJAY KUMAR 1 (APP)
47.	CR. MISC./8285/2012 C.BAIL	8	INDRA MOHAN SHAHI @ ASHWAMEGH SHAHI VS THE STATE OF BIHAR & ANR.	Mr.SANJAY PARASMANI Mr.NAGADEO CHOUBEY	Mr.A.M.P.MEHTA(APP)
48.	CR. MISC./8457/2012 C.BAIL	8	HAMID SAFI VS THE STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.RANVIJAY SINGH	Mr.RAJENDRA PD.NAT(APP)
49.	CR. MISC./8601/2012 C.BAIL	8	RAMSWAROOP CHOUDHARY VS THE STATE OF BIHAR & ANR.	Mr.HARSHWARDHAN SAHAY	Mr.RINA SINHA(APP)
50.	CR. MISC./9064/2012 C.BAIL	8	VIJAY KUMAR CHOUDHARY VS THE STATE OF BIHAR & ANR.	Mr.PARMATMA SINGH	Mr.B.N.PANDEY(APP)
51.	CR. MISC./9302/2012 C.BAIL	8	RICHA SINGH VS THE STATE OF BIHAR & ORS	Mr.SARVAN KUMAR	Mr.SHAILENDRA KUMAR 2(APP)
52.	CR. MISC./9734/2012 TRANSFER MATTER	8	NANDANI GUPTA VS THE STATE OF BIHAR & ORS	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.RAVI SHANKER PANKAJ	Mr.DASRATH MEHTA(APP)
53.	CR. MISC./9747/2012 C.BAIL	8	DEENA NATH SINGH VS THE STATE OF BIHAR & ANR.	Mr.SHIVAJI SINGH	Mr.DR.INDIWAR KUMARI (APP)

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54.	CR. MISC./9813/2012 C.BAIL	8	RAM CHANDRA RAI VS THE STATE OF BIHAR & ORS	Mr.DHIRENDRA SINGH Mr.M.K.NIRALA (APP)
55.	CR. MISC./9816/2012 C.BAIL	8	AHASAN VS THE STATE OF BIHAR & ANR.	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY
56.	CR. MISC./9829/2012 C.BAIL	8	SHIV SHANKAR SINGH VS THE STATE OF BIHAR & ANR	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA
57.	CR. MISC./10170/2012 C.BAIL	8	KUMUD RANJAN SINGH VS THE STATE OF BIHAR & ORS	Mr.RANVIJAY SINGH
58.	CR. MISC./10211/2012 C.BAIL	8	SHAMBHU PRASAD SAH VS THE STATE OF BIHAR & ORS	Mr.ZEYAU HODA
59.	CR. MISC./10720/2012 C.BAIL	8	UMESH PASWAN VS THE STATE OF BIHAR & ORS	Mr.GOURANGA CHATTERJEE
60.	CR. MISC./11033/2012 C.BAIL	8	PERWEEN SULTAN VS THE STATE OF BIHAR & ORS	Mr.VIBHUTI RANJAN SONVADRA
61.	CR. MISC./11231/2012 P.C. ACT	4	ACHAL KUMAR RANA VS THE STATE OF BIHAR THROUGH ITS	Mr.DHIRENDRA KUMAR GUPTA
62.	CR. MISC./11346/2012 C.BAIL	8	SMT. LILAM DEVI @ NILAM DEVI VS THE STATE OF BIHAR & ANR.	Mr.ASHOK KUMAR
63.	CR. MISC./11671/2012 C.BAIL	8	GANAURI RAM VS THE STATE OF BIHAR & ORS	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY
64.	CR. MISC./11831/2012 C.BAIL	8	DHARMENDRA KUMAR VS THE STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR
65.	CR. MISC./11883/2012 C.BAIL	8	JITENDRA KUMAR @ JITTU VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH
66.	CR. MISC./11913/2012 TRANSFER MATTER	8	CHANDAN MISHRA VS THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR
67.	CR. MISC./12488/2012 C.BAIL	8	BHRAT SINGH VS THE STATE OF BIHAR & ORS.	Mr.SANJAY KUMAR TIWARY
68.	CR. MISC./12523/2012 C.BAIL	8	AKANKSHA ASWINI VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.ZAKI HAIDER
69.	CR. MISC./12530/2012 C.BAIL	8	DINENDRA KUMAR MISHRA VS THE STATE OF BIHAR & ANR.	Mr.SANDEEP KUMAR Mr.AJIT KUMAR
70.	CR. MISC./12599/2012 C.BAIL	8	MD. SHAMIM ANWAR VS THE STATE OF BIHAR & ANR	Mr.MD. ANISUR RAHMAN
71.	CR. MISC./12753/2012 C.BAIL	8	FUL BABU RAI VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR JHA Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY
72.	CR. MISC./12950/2012 C.BAIL	8	AJEET KUMAR SINGH VS THE STATE OF BIHAR & ANR.	Mr.RANJEET KUMAR PANDEY
73.	CR. MISC./13260/2012 C.BAIL	8	SANJEEV KUMAR VS THE STATE OF BIHAR & ANR	Mr.KAILASH NATH DIWAKAR
74.	CR. MISC./13618/2012 C.BAIL	8	AJAY KUMAR VS THE STATE OF BIHAR & ANR	Mr.JAY PRAKASH SHARMA
75.	CR. MISC./14292/2012 TRANSFER MATTER	8	SURAJ KUMAR SURANJAN VS THE STATE OF BIHAR & ANR.	Ms.SHRUTI SINHA Mr.KUMAR KAUSHLENDRA
76.	CR. MISC./14586/2012 C.BAIL	8	JANTA DEVI VS THE STATE OF BIHAR & ANR.	Mr.PANKAJ KUMAR SINHA
77.	CR. MISC./156/2013 C.BAIL	9	AMRESH KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH Mr.BIPIN KUMAR
78.	CR. MISC./191/2013 C.BAIL	9	THE STATE OF BIHAR VS BAIDYANATH PASWAN	Mr.RAJENDRA NATH JHA
79.	CR. MISC./1257/2013 C.BAIL	9	POOJA KUMARI VS STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR PANDEY
80.	CR. MISC./2587/2013 C.BAIL	9	GUDDU PRASAD VS THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR JHA
81.	CR. MISC./2991/2013 C.BAIL	9	ALKA VS THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR SINGH Mr.SUDHA CHANDRA
82.	CR. REV./159/2014 OTHER THAN CONVICTION	7	UTTAM KUMAR VS THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KUMAR SINHA
83.	CR. REV./386/2014 OTHER THAN CONVICTION( IN (CR. MISC./14450 /2014)	3	AJAY YADAV & ANR. VS STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR
84.	CR. REV./392/2014 AGAINST CONVICTION	6	KARI DEVI & ANR. VS STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD
85.	CR. REV./479/2014 JUVENILE JUSTICE ACT	1	MANOJ YADAV @ MANOJ KUMAR YADAV VS THE STATE OF BIHAR	Mr.ANUPA NAND JHA
86.	CR. REV./480/2014 JUVENILE JUSTICE ACT	1	MD. NAHID VS THE STATE OF BIHAR	Mr.HANS LAL KUMAR
87.	CR. REV./483/2014 OTHER THAN CONVICTION	1	RANVIR YADAV VS STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH
88.	CR. REV./484/2014 OTHER THAN CONVICTION	1	RAM KUMAR YADAV VS SANGEETA DEVI & ANR.	Smt.SMT. SUDHA AMBASTHA
89.	CR. REV./485/2014 OTHER THAN CONVICTION	1	VIKASH KUMAR & ANR VS THE STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI

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90.	CR. REV./486/2014 AGAINST ACQUITTAL (447	1	SURENDRA PRASAD YADAV VS STATE OF BIHAR & ANR	Mr.RANJAN KUMAR JHA	Mr.ASHOK KR. SINGH 1(APP)
91.	CR. REV./487/2014 OTHER THAN CONVICTION	1	MOHD. REJA ALI @ ARMAN VS STATE OF BIHAR & ANR	Mr. SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.B.RAM(APP)
92.	CR. MISC./25415/2014 TRANSFER MATTER	1	MANJU DEVI VS STATE OF BIHAR & ANR	Mr.SURJ BANSH ROY	Mr.MD.ATAUR RAHMAN(APP)
93.	CR. MISC./25545/2014 C.BAIL	1	MUNNA SAO VS STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR	Mr.PREM KR. JHA(APP)
94.	CR. MISC./25734/2014 C.BAIL	1	SHIV GOVIND RAI VS STATE OF BIHAR & ANR	Mr.BINAY KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)
95.	CR. MISC./25917/2014 TRANSFER MATTER	1	BHAGWAN DAS & ORS VS THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.ZAINUL ABEDIN(APP)
96.	CR. MISC./26013/2014 TRANSFER MATTER	1	ARCHNA KUMARI VS STATE OF BIHAR & ANR	Mr. SHAILENDRA KUMAR BHARTEE	Mr.CHANDRA BHUSHAN PD.(APP)
97.	CR. MISC./26029/2014 C.BAIL	1	SANGITA DEVI VS STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN	Mr.MANISH KR.NO.2 (APP)
98.	CR. MISC./26176/2014 C.BAIL	1	RAJESH KUMAR VS STATE OF BIHAR & ANR	Smt.RINA SINHA	Mr.P.K.CHAURASIA(APP)
99.	CR. MISC./26183/2014 C.BAIL	1	DHANO DEVI VS STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.DR.KUMAR UDAY PRATAP (APP)
<b>FOR ADMISSION III</b>					
1.	CR. REV./193/2012	15	PRAVEEN KUMAR PANDEY@BOKY PANDEY VS THE STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.BHANU PRATAP SINGH Mr.ANIL KUMAR DWIVEDI
2.	CR. REV./243/2012	9	KHURSHID ANWAR VS THE STATE OF BIHAR & ANR.	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	Mr.RAJENDRA PD.NAT (APP) Mr.KHATIM REZA
3.	CR. REV./281/2012	10	MD. IQBAL VS THE STATE OF BIHAR & ORS	Mr.RAJEEV NAYAN	Mr.C.SEN PD. SINGH (APP) Mr.HARENDRA NARAIN SINHA Mrs.REKHA PRASAD
4.	CR. REV./479/2012	9	PRABHAKAR DUBEY VS THE STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY	Mr.P.MEHTA (APP) Mr.MANAGER SAH Mr.RAKESH KUMAR SAMRENDRA
5.	CR. REV./678/2012 OTHER THAN CONVICTION	9	MUNNA CHANDRABANSI VS STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.ABHAYKUMAR 1 (APP)
6.	CR. REV./716/2012 OTHER THAN CONVICTION	12	VIMLESH PANDEY VS STATE OF BIHAR & ANR	Mr.ANIL KUMAR ROY	Mr.SHYAM BIHARI SINGH (APP) Mr.RAJ KUMAR
7.	CR. REV./736/2012 OTHER THAN CONVICTION	9	NIZAMUDDIN ANSARI @ DILIP KUMAR VS STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH	Mr.SANJAY KR.SINGH(APP) Mr.MOHAMMAD SUFYAN
8.	CR. REV./917/2012 OTHER THAN CONVICTION	9	SUSHIL YADAV @ SUSHIL KUMAR VS STATE OF BIHAR & ANR	Mr.DURGESH NANDAN	Mr.BHARAT LAL (APP)
9.	CR. REV./929/2012 OTHER THAN CONVICTION	9	SHIV SHANKAR VS STATE OF BIHAR & ANR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.GAURI SHANKAR GUPTA(APP)
10.	CR. REV./934/2012 OTHER THAN CONVICTION	9	SHIV KUMAR SINGH VS STATE OF BIHAR & ANR	Mr.RAJESH KUMAR SINHA	Mr.NITYANAND (APP)
11.	CR. REV./936/2012 OTHER THAN CONVICTION	9	RASHMI KUMARI VS STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.ANANT KUMAR (APP)
12.	CR. REV./939/2012 OTHER THAN CONVICTION	9	SHANKAR GOPE & ORS. VS STATE OF BIHAR & ANR	Mr.TILAK SAO Mr.RAJESH MOHAN	Mr.AJAY KUMAR 1(APP)
13.	CR. REV./940/2012 OTHER THAN CONVICTION	8	BABUL SINGH VS THE STATE OF BIHAR & ORS	Mr.RAM PRIYA SHARAN SINGH	Mr.ARBIND KUMAR PANDEY(APP)
14.	CR. REV./941/2012 OTHER THAN CONVICTION	8	SHUBHAGO DEVI VS STATE OF BIHAR & ANR	Mr.ASHWINI KUMAR RAI	Mr.NAWAL KISHORE PD.(APP) Mr.SURAJ DEO SINGH Mr.SANTOSH KUMAR VERMA
15.	CR. REV./942/2012 OTHER THAN CONVICTION	8	NIRANJAN KUMAR VS STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.DR. M.K.GAUTAM (APP) Mr.RAJESH KUMAR SINGH
16.	CR. REV./943/2012 OTHER THAN CONVICTION	8	JAGAT NARAYAN KUNWAR VS THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRARTE AT MOTIHARI & ORS	Mr.JITENDRA KUMAR GIRI	Mr.S.M.RAHMAN(APP)
17.	CR. REV./947/2012 OTHER THAN CONVICTION	8	SAUKAT ALI & ANR. VS THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA -2 Mr.VIDYA NAND KUMAR Mr.UTTAM KUMAR MISHRA Mr.CHANDRAKANT SHARMA	Mr.DINESH SINGH(APP) Mr.SHAUKAT ALAM
18.	CR. REV./950/2012 OTHER THAN CONVICTION	8	AMIT RANJAN VS MAMTA VERMA	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.R.P.S.SINGH(APP)
19.	CR. REV./1202/2012 OTHER THAN CONVICTION	8	PRABHAT KUMAR VS THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD Mr.JITENDRA KUMAR BHAGAT	Mr.DR.AJIT KUMAR (APP) Mr.MD. RAISUL HAQUE
20.	CR. REV./1208/2012 JUVENILE JUSTICE ACT (	8	PRINCE YADAV @ RANA YADAV VS THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SHYAM BIHARI SINGH (APP)
21.	CR. REV./1211/2012 OTHER THAN CONVICTION( IN (CR. WJC/485 /2012)	8	NAND KISHOR SHAW VS THE UNION OF INDIA	Mr.SHRI PRAKASH TIWARI Mr.HIRA SHARMA	Mr.RAGHIB AHSAN (ASST.SG.) Mr.SHIV KUMAR
22.	CR. REV./1212/2012 JUVENILE JUSTICE ACT (	8	ANJANI RAI @ CHHEDI RAI VS THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.YOGENDRA KUMAR (APP)

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23.	CR. REV./1217/2012 OTHER THAN CONVICTION	8	AJAY TIWARY <b>VS</b> STATE OF BIHAR & ANR	Mr.RANDHIR KUMAR NO-1	Mr.DR. M.K.GAUTAM(APP)
24.	CR. REV./1218/2012 OTHER THAN CONVICTION( IN (MA/704 /2011)	10	RADHA DEVI <b>VS</b> RAMESHWAR RAI, ZAMADAR	Mr.JYOTI RANJAN JHA	
25.	CR. REV./1219/2012 OTHER THAN CONVICTION	8	RAMAYAN TIWARI <b>VS</b> THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.S.A.AHMAD (APP)
<b><u>FOR HEARING II</u></b>					
1.	CR. REV./22/2003 with	1	RATNESH SINGH @ RATNESHWAR SINGH <b>VS</b> STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.IQBAL ASIF NIAZI Mr.RAJESH KUMAR	
2.	CR. REV./477/2003 CR. REV.	1	ADITYA NARAYAN SINGH & ORS <b>VS</b> STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY Mr.AMBUJ NAYAN CHOUBEY	
3.	CR. REV./161/2003	3	DINESH PRASAD <b>VS</b> STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	
4.	CR. REV./242/2003	1	RAJU RAM @ RAJU KUMAR RAY <b>VS</b> STATE OF BIHAR & ORS	Mr.JHARKHANDI UPADHYAY Mr.RAJESH SINGH Mr.MANINDRA KISHORE SINGH	
5.	CR. REV./243/2003	1	NAGENDRA SINGH <b>VS</b> STATE OF BIHAR & ANR	Mr.KAMLA KANT PANDEY Mr.SHEELA PANDEY	
6.	CR. REV./244/2003 with	1	MD. MAKSUD & ORS <b>VS</b> STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. FAHIMUDDIN	Mr.AJIT KUMAR SINGH-2 Mr.NEERAJ KUMAR-2
7.	CR. REV./319/2003 CR. REV.	1	MD. MAHARUDDIN & ANR <b>VS</b> STATE OF BIHAR	Mr.MD. HUSSAIN	AJIT KUMMAR SINGH-2
8.	CR. REV./577/2003	5	VIJAY KUMAR CHOUDHARY & ORS <b>VS</b> STATE OF BIHAR	Mr.K.C.K.SINHA Mr.MAHESHWAR PRASAD Mr.DHANANJAYA NATH TIWARI Mr.B.K.SINHA	Mr.NIRAJ KUMAR Mr.(APP)
9.	CR. REV./593/2003	3	KAILASH RAM <b>VS</b> STATE OF BIHAR	Mr.JHARKHANDI UPADHYAY Mr.MANISH KUMAR	
10.	CR. REV./597/2003	1	RABINDRA SINGH <b>VS</b> STATE OF BIHAR & ORS	Mr.KAUSHAL KUMAR JHA	Mr.ASHOK KUMAR SINGH
11.	CR. REV./671/2003	1	TAUQHIR HASAN SIDDIQUI & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH
12.	CR. REV./673/2003	1	JAGDISH PRASAD <b>VS</b> STATE OF BIHAR	Mr.SHAILENDRA KR. SINHA	
13.	CR. REV./390/2009	1	SUNAINA KUMARI <b>VS</b> ARUN KUMAR	Mr.HARE KRISHNA PRASAD Mr.RAJ KISHOR PRASAD	Mr.SUBODH KUMAR JHA Mr.JITENDRA KUMAR PANDEY Mr.ROSHAN KUMAR MISHRA Mr.BIDHAN CHANDRA JHA
14.	CR. REV./1333/2010	2	DHARMENDRA KUMAR @ DHARMENDRA PRASAD <b>VS</b> STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.P.KR.MISHRA(APP) Mr.SANJAY KUMAR GHOSARVEY
15.	CR. REV./1383/2010	7	ABDUL GHAFOOR & ANR <b>VS</b> THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.D.MEHTA (APP) Mr.KAMAL KISHORE JHA Mr.DIWAKAR SINHA
16.	CR. REV./94/2012 with	12	MD. ISHA <b>VS</b> THE STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.M.HAQUI(APP) Mr.UDAY KUMAR
17.	CR. REV./706/2012 AGAINST CONVICTION CR. REV.	6	MD. ZAFIR ANSARI & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.ZEYAUH HODA	Mr.D.P.TIWARY (APP)

**Thursday the 26th June 2014**

**IN CHAMBERS (AT 2:10 P.M.)**

**Mr. Justice Dinesh Kumar Singh**

**FOR ADMISSION II**

1.	CR. MISC./12150/2013 A.BAIL	13	SUDHIR SINGH @ SUDHIR KR. SINGH <b>VS</b> THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.SANJEEV SARAN	Mr.LALAN KUMAR (APP)
2.	CR. MISC./18212/2013 A.BAIL	12	MD. IMRAN KHAN <b>VS</b> THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SHAILENDRA KUMAR 2 (APP) Mr.SANJAY KUMAR SINHA Mr.PRAHLAD KUMAR
3.	CR. MISC./23921/2013 A.BAIL	16	SANDIP RAUT @ SANDIP KUMAR YADAV <b>VS</b> THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.AJAY KUMAR-I(APP) Mr.AJAY MUKHERJEE

**Notice:** Please take notice that cases listed U/H for Admission -II will be taken-up after the same U/H for Admission-I or at 12.30 P.M. whichever is earlier.Take further notice that seeking adjournment in cases listed U/H-For Admission-I may prove costly.

**Thursday the 26th June 2014**

**Court No. 22(AT 10:30 A.M.)**

**Mr. Justice Akhilesh Chandra**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./1491/2014 A.BAIL	5 RAM KRIPAL YADAV VS THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SHYAM BIHARI SINGH(APP)	
2.	CR. MISC./4542/2014 A.BAIL	12 RAJ KUMAR VS THE STATE OF BIHAR	Mr. SHAIENDRA KUMAR TIWARY	Mr.RAJ KISHOR SINGH(APP)	
3.	CR. MISC./6582/2014 A.BAIL	11 HIRA DEVI @ HIRAMANI DEVI VS THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. RAJENDRA SINGH SHASTRI JEE (APP)	
4.	CR. MISC./6777/2014 A.BAIL	11 SHIV SHARAN DAS VS THE STATE OF BIHAR	Mr. SHAKTI SUMAN KUMAR Mr. RAJESH RANJAN	Mr. MD. FAHIMUDDIN (APP)	
5.	CR. MISC./16557/2014 A.BAIL	7 EZAZ AHMAD & ORS VS THE STATE OF BIHAR	Mr. AMARENDRA NATH VERMA	Mr. ANANT KUMAR (APP)	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CR. MISC./3409/2014 A.BAIL	9 JAMIRUL KHAN @ ZAMIRUL KHAN @ ZAMIL KHAN VS THE STATE OF BIHAR	Mr. VIJAY SHANKAR SHRIVASTAVA	Mr. NARSINGH TANTI (APP)	
2.	CR. MISC./3724/2014 A.BAIL	11 SANJEET MAHTO VS THE STATE OF BIHAR	Mr. MAZHARUL HASSAN	Mr. MADHURI LATA (APP)	
3.	CR. MISC./3799/2014 A.BAIL	11 CHINTA KUMARI VS THE STATE OF BIHAR	Mr. JITENDRA PRASAD SINGH	Mr. T.P. MANDAL (APP)	
4.	CR. MISC./13404/2014 A.BAIL	7 RAJESH MUKHIYA @ RAJESH KUMAR RAUSHAN VS THE STATE OF BIHAR	Mr. JITENDRA NARAIN SINHA	Mr. HARENDRA PD. (APP)	
5.	CR. MISC./24889/2014 A.BAIL	2 SHYAM KISHOR SAH & ANR. VS STATE OF BIHAR & ANR	Mr. ARUN KUMAR JHA	Mr. NITYANANAD TIWARY (APP)	
<b><u>FOR ORDERS</u></b>					
1.	CR. MISC./26461/2014 A.BAIL	1 NAGESHWAR JHA VS THE STATE OF BIHAR	Mr. ARVIND KUMAR SINGH Mr. MUKUL JEE	Mr. MD. FAHIMUDDIN (APP)	
2.	CR. MISC./26463/2014 A.BAIL	1 DHEERAJ SINGH & ORS. VS STATE OF BIHAR & ANR	Mr. ANIL KUMAR Mr. JAI PRAKASH SINGH		
3.	CR. MISC./26471/2014 A.BAIL	1 RAMSWROOP PRASAD VS THE STATE OF BIHAR	Mr. VIRENDRA KUMAR RAY Mr. ADITYA NARAYAN SINGH-1	Mr. A.L. PANDIT (APP)	
4.	CR. MISC./26476/2014 A.BAIL	1 MAHENDRA PAL SINGH & ANR. VS STATE OF BIHAR & ANR	Mr. RAVI RANJAN	Mr. UDAY PRATAP SINGH (APP)	
5.	CR. MISC./26489/2014 A/BAIL ( P.C. ACT) A.BAIL	1 RAJ KUMAR VS THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU PATNA	Mr. GYANENDRA KUMAR SINGH Mr. DHANANJAY KUMAR	Mr. RAMAKANT SHARMA L.O.IC.(VIGI.)	
<b><u>FOR ADMISSION I</u></b>					
1.	CR. MISC./363/2014 A.BAIL	5 RAVI SAHNI VS THE STATE OF BIHAR	Mr. BELA SINGH Mr. RAJEEV RANJAN	Mr. ANSUIYA JAISWAL (APP)	
2.	CR. MISC./1002/2014 A.BAIL	5 BAIJU RAUT VS THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. UDAY CHAND PRASAD	Mr. DR. AJIT KUMAR (APP)	
3.	CR. MISC./2928/2014 A.BAIL	3 RAJEEV PODDAR VS THE STATE OF BIHAR	Mr. GAJENDRA PRASAD YADAV	Mr. DILIP KUMAR (APP)	
4.	CR. MISC./3416/2014 A.BAIL	11 OM PRAKASH SHARMA @ OM PRAKASH THAKUR VS THE STATE OF BIHAR	Mr. RAJESH KUMAR PATHAK	Mr. UMESH NAND PANDIT (APP)	
5.	CR. MISC./3664/2014 A.BAIL	13 NAGBANT YADAV @ NAGBANT VS THE STATE OF BIHAR	Mr. GAURI SHANKAR THAKUR	Mr. B. RAM (APP)	
6.	CR. MISC./3880/2014 A.BAIL	9 BINAY SINGH VS THE STATE OF BIHAR	Mr. SUDHIR KUMAR SINGH Mr. KUMAR ANIL SINGH	Mr. A. HAQUE SAHARA (APP)	
7.	CR. MISC./4127/2014 A.BAIL	6 JAGDISH SAH VS THE STATE OF BIHAR	Mr. RAJEEV RANJAN NO.II	Mr. RAJIV NAYAN (APP)	
8.	CR. MISC./5729/2014 A.BAIL	6 SHEELA DEVI & ANR. VS THE STATE OF BIHAR	Mr. SYED MASLEH-UDDIN ASHRAF	Mr. RAMSHANKAR DAS (SPL. P.P.)	
9.	CR. MISC./6330/2014 A.BAIL	7 MURASHIDA KHATOON VS THE STATE OF BIHAR	Mr. KUNDAN KUMAR SINGH	Mr. LALAN KUMAR (APP)	
10.	CR. MISC./6336/2014 A.BAIL	7 MD. SHAUKAT VS THE STATE OF BIHAR	Mr. S. JAMIL AKHTAR	Mr. RAJ BALLABH SINGH (APP)	
11.	CR. MISC./6512/2014 A.BAIL	11 MD. JAWED ALI @ JAVEAD ALAM & ANR. VS THE STATE OF BIHAR	Mr. SANJAY SINHA Mr. SANJESH PRASAD	Mr. GULNAR BEGUM (APP)	
12.	CR. MISC./7034/2014 with A.BAIL	6 RINKU BAIKHA VS THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. ASHRAF ANSARI (APP) Mr. SHEKHAR SINGH Mr. MANINDRA NATH TIWARI	
13.	CR. MISC./7205/2014 A.BAIL	6 SUDAMA DEVI & ANR. VS THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. RAM NARESH RAI (APP) Mr. SHEKHAR SINGH Mr. MANINDRA NATH TIWARI	
14.	CR. MISC./7168/2014 A.BAIL	8 MADHU @ NIRBHAY RANJAN KUMAR VS THE STATE OF BIHAR	Smt. KALPANA	Mr. S. M. RAHMAN (APP) Mr. MANI BHUSHAN KUMAR	
15.	CR. MISC./7232/2014 A.BAIL	6 SANJAY KUMAR VS THE STATE OF BIHAR	Mr. AMARESH KUMAR SINHA Mr. NAGADEO CHOUBEY	Mr. RAM CHANDRA SAHNI (APP) Mr. RAJ KISHOR PRASAD	
16.	CR. MISC./7724/2014 A.BAIL	7 DHANNI YADAV @ PRADEEP KUMAR VS THE STATE OF BIHAR	Mr. KUMAR PRAVEEN	Mr. BHARAT BHUSHAN (APP)	
17.	CR. MISC./7833/2014 A.BAIL	6 DEENA SAHNI VS THE STATE OF BIHAR	Mr. SATYA PRAKASH SINHA	Mr. MEENA SINGH (APP)	

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18. CR. MISC./7834/2014 A.BAIL	6	MANOJ KUMAR PANDEY @ PAPPU PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.OM PRAKASH SINGH	Mr.SHARDA KUMARI(APP) Mr.RAJIVA RANJAN
19. CR. MISC./7872/2014 A.BAIL	6	CHHOTELAL YADAV & ORS <b>VS</b> THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.RAJIV NAYAN(APP)
20. CR. MISC./8414/2014 A.BAIL	7	BINOD PRASAD BARNWAL <b>VS</b> STATE OF BIHAR & ANR	Mr.SATYA PRAKASH PARASAR	Mr.RENU KUMARI(APP) Mr.AJAY KUMAR GAUTAM Mr.VINAY KIRTI SINGH
21. CR. MISC./8427/2014 A.BAIL	8	RUPESH KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.AJAY KUMAR-I(APP)
22. CR. MISC./9139/2014 A.BAIL	7	AJAY KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.SHAILENDRA KUMAR 1 (APP) Mr.DURGESH KUMAR SINGH
23. CR. MISC./9333/2014 A.BAIL	9	MEHRUN NISHA & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SATYANAND SHUKLA (APP)
24. CR. MISC./9418/2014 A.BAIL	9	REZAUR RAHMAN @ RAZA <b>VS</b> THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.MANISH KUMAR 2 (APP)
25. CR. MISC./9643/2014 A.BAIL	8	PRAMOD KUMAR ROY <b>VS</b> THE STATE OF BIHAR	Mr.SANTOSH CHANDRA BHASKAR	Mr.AJIT KUMAR (APP)
26. CR. MISC./9701/2014 A.BAIL	7	VINAY KUMAR @ CHHEKU & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINHA Mr.AJAY KUMAR SINGH	Mr.UMA NATH MISHRA(APP)

### **FOR ADMISSION II**

1. CR. MISC./1319/2014 A.BAIL	7	RAM KUMAR <b>VS</b> STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH	Mr.RAJ BALLABH SINGH(APP) Mr.RAM HRIDAY PRASAD Mr.RAGIV KUMAR
2. CR. MISC./2412/2014 A.BAIL	7	KALI PASWAN <b>VS</b> THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.RAM SEWAK CHAUDHARY(APP) Mr.SATYA PRAKASH SINHA
3. CR. MISC./3971/2014 A.BAIL	13	SAURAV BHARTI <b>VS</b> THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ARUN KUMAR SINGH-5(APP)
4. CR. MISC./4914/2014 A.BAIL	8	SINTU KUMAR @ SINKU KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.ANANT KUMAR-1	Mr.DILIP KUMAR (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA
5. CR. MISC./5600/2014 A.BAIL	6	SHAMBHU NATH PATHAK & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SHYAM KR. SINGH (APP) Mr.SANJAY KUMAR PANDEY Mr.UMESH CHANDRA VERMA
6. CR. MISC./7681/2014 A.BAIL	8	PRADEEP PASWAN @ PRADEEP KUMAR PASWAN <b>VS</b> THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.P.N.PANDIT(APP)
7. CR. MISC./9606/2014 A.BAIL	8	BIKRAM KUMAR @ BIKRAM KUNWAR <b>VS</b> THE STATE OF BIHAR	Mr.ANUPA NAND JHA Mr.DHANANJAY KUMAR PANDEY	Mr.SHAILENDRA KR. 1(APP)
8. CR. MISC./11601/2014 A.BAIL	13	MD. ARSHAD ALI KHAN @ MD. ARSHAD ALI ALAM <b>VS</b> THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.HARENDRA PD.(APP)
9. CR. MISC./15396/2014 A.BAIL	7	MANOJ SINHA <b>VS</b> THE STATE OF BIHAR	Mr.VINOD PANDEY	Mr.DR. KR. UDAY PRATAP (APP)
10. CR. MISC./15940/2014 A.BAIL	10	DEVLAL RAI @ DEOLAL SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.GYAN PRAKASH Mr.SHABANA TABSSUM	Mr.RAMESH CHANDRA (APP)
11. CR. MISC./16306/2014 A.BAIL	6	KAPIL KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.NAJIR ANSARI(APP)
12. CR. MISC./16344/2014 A.BAIL	9	RINKU KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.MADHURI LATA (APP)
13. CR. MISC./16405/2014 A.BAIL	8	NAYEEM ANSARI <b>VS</b> STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.NAND KUMAR(APP) Mr.RAKESH RANJAN
14. CR. MISC./16420/2014 A.BAIL	9	MANOJ PASWAN @ MANOJ KUMAR PASWAN & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH Mr.MITHILESH KUMAR RAI	Mr.NIRMAL KR. SINHA (APP)
15. CR. MISC./16454/2014 A.BAIL	9	SURESH SAH & ANR <b>VS</b> THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.M. HAQUE (APP)
16. CR. MISC./16457/2014 A.BAIL	5	RAM PRAVESH SHARMA <b>VS</b> THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.BINOD KUMAR	Mr.JITENDRA KUMAR SINGH-I(APP)
17. CR. MISC./16458/2014 A.BAIL	10	NIWAS PASWAN & ORS <b>VS</b> THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.M.K.NIRALA(APP) Mr.SATYA PRAKASH
18. CR. MISC./16461/2014 A.BAIL	8	SANOJ KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.NAGENDRA PD.(APP)
19. CR. MISC./16462/2014 A.BAIL	9	MD ZAWED @ MD. JAWAID <b>VS</b> THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.NITYANANAD TIWARY(APP) Mr.BIRENDRA KUMAR
20. CR. MISC./16470/2014 A.BAIL	9	DILIP RAI <b>VS</b> THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SHARDA KUMARI(APP)
21. CR. MISC./16478/2014 A.BAIL	8	MD. SHAHJADA <b>VS</b> THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.KR.RANJIT RANJAN(APP)
22. CR. MISC./16481/2014 A.BAIL	9	DR. MANOJ <b>VS</b> THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.M. HAQUE (APP) Mr.KUMAR RAJEEV Mr.KUMAR KAUSHLENDRA
23. CR. MISC./16482/2014 A.BAIL	9	BIJAY KUMAR <b>VS</b> STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA	Mr.UPENDRA KUMAR(APP)

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24.	CR. MISC./16484/2014 A.BAIL	5	DINKAR JHA VS THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE SUPERINTENDENT OF POLICE, CBI, ACB, PATNA	Mr. ANAND KUMAR OJHA Mr. RAVINDRA KUMAR SINGH Mr. ASHOK KUMAR KARNA	Mr. BIPIN KUMAR SINHA(SCCBI)
25.	CR. MISC./16496/2014 A.BAIL	8	SUNIL MANDAL @ SUNIL KUMAR VS THE STATE OF BIHAR	Mr. MANOJ KUMAR SINGH Mr. CHANDAN KUMAR VERMA	Mr. U.L. VERMA(APP) Mr. JYOTI RANJAN JHA
26.	CR. MISC./16521/2014 A.BAIL	9	SANTOSH KUMAR MAHTO @ SANTOSH KUMAR PATEL VS THE STATE OF BIHAR	Mr. SARVESH KUMAR SINGH	Mr. DR. INDIWAR KUMARI (APP)
27.	CR. MISC./16525/2014 A.BAIL	9	JITENDRA YADAV VS THE STATE OF BIHAR	Mr. MUKUL PRASAD	Mr. MD. ARIF(APP)
28.	CR. MISC./16527/2014 A.BAIL	9	BABLU @ RAJESH KUMAR VS THE STATE OF BIHAR	Mr. SURENDRA KISHORE THAKUR Mr. CHANDRA SHEKHAR BIMAL	Mr. NARSING TANTI (APP)
29.	CR. MISC./16530/2014 A.BAIL	10	BHOLA VERMA @ BHOLA SAH VS THE STATE OF BIHAR	Mr. KUMAR KAMAL NAYAN	Mr. PUSHPA SINHA 2(APP)
30.	CR. MISC./16548/2014 A.BAIL	11	SIYARAM SINGH & ORS. VS THE STATE OF BIHAR	Mr. ASHHAR MUSTAFA	Mr. J.N. THAKUR (APP)
31.	CR. MISC./16572/2014 A.BAIL	5	MAHENDRA RAJAK VS THE STATE OF BIHAR	Mr. UDAY CHAND PRASAD Mr. MANOJ KUMAR	Mr. P.N. PANDIT(APP)
32.	CR. MISC./16580/2014 A.BAIL	11	AWADHESH KUMAR SINGH @ AWADHESH SINGH VS THE STATE OF BIHAR	Mr. BINOD KUMAR SINGH Mr. SATYENDRA PRASAD SINGH	Mr. VEENA KRI JAISWAL(APP)
33.	CR. MISC./16581/2014 A.BAIL	10	LAL MOHAN RAI VS THE STATE OF BIHAR	Mr. DHANANJAY MISHRA	Mr. RAM SHANKAR DAS(SPL.P.P.)
34.	CR. MISC./16610/2014 A.BAIL	14	RAJBALLAV RAI VS THE STATE OF BIHAR	Mr. ARUN KUMAR	Mr. RAJENDRA SINGH SHASTRI JEE(APP)
35.	CR. MISC./16618/2014 A.BAIL	6	DEEN BANDHU SINGH & ORS VS THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. RAJ NARAYAN MISHRA	Mr. GOPESH KUMAR (APP)
36.	CR. MISC./16623/2014 A.BAIL	12	MD. JILANI @ MD. JAILANI & ORS VS THE STATE OF BIHAR	Mr. PANKAJ KUMAR JHA Mr. MANOJ KUMAR PANDEY Mr. RAJA SURENDRA MOHAN	Mr. SADANAND PASWAN (SPL.PP.)
37.	CR. MISC./16635/2014 A.BAIL	10	CHANDRA MOHAN KAPOOR VS THE STATE OF BIHAR	Mr. SHAILENDRA KUMAR JHA	Mr. DR. RAVINDRA KUMAR(APP)
38.	CR. MISC./16638/2014 A.BAIL	5	VIDYA SAGAR @ VIDYA SAGAR GUPTA VS THE STATE OF BIHAR	Mr. BRISKETU SHARAN PANDEY	Mr. S.D. SINGH YADAV(APP) Mr. ANJANI KUMAR SINHA NO-1
39.	CR. MISC./16656/2014 A.BAIL	10	BEDAMO KUER VS THE STATE OF BIHAR	Mr. BHASKAR SHANKAR Mr. SAKET KUMAR SINGH	Mr. SANJAY KR. SINGH(APP)
40.	CR. MISC./16659/2014 A.BAIL	11	VIJAY KUMAR GUPTA VS THE STATE OF BIHAR	Mr. VIJAY KUMAR	Mr. BHANU PRATAP SINGH (APP)
41.	CR. MISC./16665/2014 A.BAIL	10	RAKESH KUMAR RAI VS THE STATE OF BIHAR	Mr. RANJAN KUMAR SRIVASTAVA	Mr. SURENDRA KUMAR (APP)
42.	CR. MISC./16668/2014 A.BAIL	10	GYANI PRASAD VS THE STATE OF BIHAR	Mr. UMESH KUMAR MISHRA	Mr. MANOJ KUMAR(APP)
43.	CR. MISC./16675/2014 A.BAIL	10	RAMA SHANKAR SINGH VS THE STATE OF BIHAR	Mr. ARBIND KUMAR SINGH Mr. RAGHWANAND Mr. RABINDRA KUMAR TIWARI	Mr. ASHA KUMARI (APP)
44.	CR. MISC./16676/2014 A.BAIL	10	AJAY RAI @ AJAY KUMAR @ JAI SHANKAR PRASAD & ANR VS THE STATE OF BIHAR	Ms. SONI SHRIVASTAVA Mr. AMIT PRAKASH	Mr. GANESH PD. SINGH(APP)
45.	CR. MISC./16691/2014 A.BAIL	5	MD. HALIM @ GOLDEN VS STATE OF BIHAR & ANR	Mr. MD. ANIS AKHTAR Mr. ARIF DAULA SIDDIQUE Mr. ASIF KALIM Mr. MAHTAB ALAM	Mr. SHAKIR AHMAD(APP)
46.	CR. MISC./16698/2014 A.BAIL	5	CHINTA DEVI & ANR. VS THE STATE OF BIHAR	Mr. HARENDRA KUMAR TIWARY	Mr. SANJAY KUMAR TIWARY-I(APP)
47.	CR. MISC./16702/2014 A.BAIL	11	NASIM AKHTAR @ NASIM AHMAD & ANR VS THE STATE OF BIHAR	Mr. SUBHASH KUMAR JHA	Mr. RITA VERMA(APP)
48.	CR. MISC./16707/2014 A.BAIL	14	DHARMENDRA KUMAR SINGH VS THE STATE OF BIHAR	Mr. MD. HARUN QUARESHI	Mr. IFTEKHAR MAHMOOD (APP) Mr. SHASHANK SHEKHAR JHA
49.	CR. MISC./16713/2014 A.BAIL	13	JAI PRAKASH SINGH @ JAI PRAKASH & ANR. VS THE STATE OF BIHAR	Mr. ABHAY KUMAR THAKUR Mr. SANJAY KUMAR	Mr. SADANAND PASWAN (SPL.APP.)
50.	CR. MISC./16715/2014 A.BAIL	8	MD. SALIM MIAN @ MD. SALIM & ORS VS THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH	Mr. KHURSHID ANWAR (APP)
51.	CR. MISC./16719/2014 A.BAIL	12	ARJUN MAHTO VS THE STATE OF BIHAR	Mr. AJAY KUMAR SINGH	Mr. UMESHANAND PANDIT (APP)
52.	CR. MISC./16720/2014 A.BAIL	13	KANTI PRASAD YADAV VS THE STATE OF BIHAR	Mr. SANJEEV KUMAR MISHRA Mr. SANJAY KUMAR CHOUDHARY	Mr. KHURSHID ANWAR (APP)
53.	CR. MISC./16722/2014 A.BAIL 120B,109,13(2), A.BAIL	12	KAMESHWAR SINGH VS THE STATE OF BIHAR THROUGH THE C.B.I.	Mr. PREMCHANDRA YADAV	Mr. BIPIN KUMAR SINHA(SC/CBI)
54.	CR. MISC./16728/2014 A.BAIL	16	BILAT YADAV & ORS. VS THE STATE OF BIHAR	Mr. SANJAY KUMAR @ S.K. Mr. ARUN	Mr. DR. RAVINDRA KUMAR (APP)

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55.	CR. MISC./16736/2014 A.BAIL	12	ANIL TIWARI @ ANIL KUMAR TIWARI VS THE STATE OF BIHAR	Mr. SATYABIR BHARTI Mr. JAGDHAR PD.(APP)
56.	CR. MISC./16738/2014 A.BAIL	13	GOPAL JI SINGH VS THE STATE OF BIHAR	Mr. DIWAKAR PRASAD SINGH Mr. PRANAV KUMAR(APP) Mr. RAJESH KUMAR Mr. LAKSHMI KANT SHARMA
57.	CR. MISC./16741/2014 A.BAIL	12	DHARMENDRA KUMAR VS THE STATE OF BIHAR	Mr. NAGENDRA KUMAR Mr. ANJANA MISHRA Mr. PRADIP NR. KUMAR(APP)
58.	CR. MISC./16746/2014 A.BAIL	14	BINDI SAO VS STATE OF BIHAR & ANR	Mr. AJAY KUMAR SINHA Mr. MAHENDRA THAKUR Mr. ZAINUL ABEDIN(APP) Mr. AJAY KUMAR GAUTAM Mr. VINAY KIRTI SINGH
59.	CR. MISC./16747/2014 A.BAIL	7	NIRAJ KUMAR VS THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH Mr. DR. RAVINDRA KUMAR(APP)
60.	CR. MISC./16762/2014 A.BAIL	11	RAJU RAM @ MATRU RAM @ RAJU KUMAR @ RAJU KUMAR RAM & ANR VS THE STATE OF BIHAR	Mr. ASHWINI KUMAR RAI Mr. AJIT KUMAR (APP)
61.	CR. MISC./16765/2014 A.BAIL	10	SHAILESH SHARMA VS THE STATE OF BIHAR	Mr. BHASKAR SHANKAR Mr. SAKET KUMAR SINGH Mr. MD. ARIF (APP)
62.	CR. MISC./16768/2014 A.BAIL	11	RAMJEE PASWAN & ORS. VS THE STATE OF BIHAR	Mr. SHEIKH ARKAN AHMAD Mr. TAPESHWAR SHARMA (APP)
63.	CR. MISC./16770/2014 A.BAIL	11	RAJENDRA RAJAK @ PALO RAJAK @ JALO RAJAK & ORS. VS THE STATE OF BIHAR	Mr. SANJAY KUMAR @ S.K. Mr. PRADIP NR. KUMAR (APP)
64.	CR. MISC./16772/2014 A.BAIL	11	RAN VIJAY SINGH VS STATE OF BIHAR & ANR	Mr. ARUN Mr. ASHOK KUMAR Mr. BINDESHWAR PRASAD SINGH Mr. SUMAN KUMARI SINGH(APP)
65.	CR. MISC./16773/2014 A.BAIL	10	JABADUL VS THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. RAJ KUMAR Mr. SUCHETA YADAV(APP)
66.	CR. MISC./16774/2014 A.BAIL 409,120B,13(2), A.BAIL	10	MOTI LAL RAM VS THE STATE OF BIHAR, THROUGH THE C.B.I.	Mr. PREMCHANDRA YADAV Mr. BIPIN KUMAR SINHA(SC/CBI)
67.	CR. MISC./16775/2014 A.BAIL	11	PURAN SINGH VS THE STATE OF BIHAR	Mr. BHUBNESHWAR PRASAD Mr. SANJAY KR. TIWARY(APP)
68.	CR. MISC./16790/2014 A.BAIL	11	BINOD BIND & ORS. VS THE STATE OF BIHAR	Mr. TARUN KUMAR SINHA Mr. MANOHAR PRASAD SINGH Mr. UDAY CHANDRA PD.(APP)
69.	CR. MISC./16792/2014 A.BAIL	5	RAM BHAROSH YADAV @ BHAROSH KUMAR YADAV VS THE STATE OF BIHAR	Mr. GOPAL JHA Mr. RAJESH KUMAR VERMA Mr. U.L. VERMA (APP)
70.	CR. MISC./16794/2014 A.BAIL	5	GULAM RASOOL VS THE STATE OF BIHAR	Mr. ANJANI KUMAR SINHA Mr. PRAMOD KR. PANDEY(APP)
71.	CR. MISC./16802/2014 A.BAIL	11	LALDEO RAI & ORS VS THE STATE OF BIHAR	Mr. RAKESH KUMAR Mr. SATYESHWAR PRASAD Mr. AMIT KR. RAKESH (APP)
72.	CR. MISC./16803/2014 A.BAIL	5	TANJILA @ TARJJILA KHATOON VS THE STATE OF BIHAR	Mr. DIWAKAR SINHA Mr. ROUNAK KUMAR SINGH "PANKAJ" Mr. VINOD SHANKAR MODI (APP)
73.	CR. MISC./16810/2014 A.BAIL	11	AHMAD ALI VS STATE OF BIHAR & ANR	Mr. BIMAL KUMAR Mr. JAGDISH PRASAD SINGH Mr. U.L. VERMA (APP) Mr. SANJAY SINGH THAKUR Mr. PRASHANT SINHA
74.	CR. MISC./16811/2014 A.BAIL	11	NIRANJAN TANTI & ANR VS THE STATE OF BIHAR	Mr. SANJEEV KUMAR MISHRA Mr. SANJAY KUMAR CHOUDHARY Mr. SHAILENDRA KUMAR NO.1(APP)
75.	CR. MISC./16813/2014 A.BAIL	11	NISHANT KUMAR VS THE STATE OF BIHAR	Mr. SUSHIL KUMAR MALLICK Mr. RAM CHANDRA SINGH (APP)
76.	CR. MISC./16819/2014 A.BAIL	11	MANORANJAN KUMAR VS THE STATE OF BIHAR	Mr. DEEPAK KUMAR SINHA Mr. KUMAR RANJIT RANJAN (APP)
77.	CR. MISC./16835/2014 A.BAIL	10	RAVINDRA NATH PATHAK VS THE STATE OF BIHAR, THROUGH THE C.B.I.	Mr. PREMCHANDRA YADAV Mr. BIPIN KUMAR SINHA(SCCBI)
78.	CR. MISC./16837/2014 A.BAIL	11	MOBINA KHATOON VS THE STATE OF BIHAR	Mr. NEERAJ KUMAR ALIAS SANIDH Mr. NAND KUMAR(APP)
79.	CR. MISC./16838/2014 A.BAIL	11	KESHAV THAKUR VS THE STATE OF BIHAR	Mr. ASHHAR MUSTAFA Mr. J.N. THAKUR(APP) Mr. DINESH JHA
80.	CR. MISC./16839/2014 A.BAIL	11	GANESH KUMAR @ GANESH SINGH & ORS VS THE STATE OF BIHAR	Mr. ABHAY KUMAR SINGH Mr. BHARAT BHUSHAN Mr. TAPESHWAR SHARMA(APP)
81.	CR. MISC./16840/2014 A.BAIL	10	NANDA YADAV & ANR VS THE STATE OF BIHAR	Mr. SANJAY KUMAR Mr. VINOD KUMAR Mr. ARUN KUMAR PANDEY(APP)
82.	CR. MISC./16842/2014 A.BAIL	10	PANDO MANDAL @ PANDE KUMAR & ORS. VS THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH Mr. YOGENDRA KUMAR(APP)
83.	CR. MISC./16846/2014 A.BAIL	10	ABHAY KUMAR @ DR. ABHAY KUMAR VS THE STATE OF BIHAR	Mr. RAKESH DUBEY Mr. LAL BABU KESHARI Mr. ANIL KR. SINGH(APP)
84.	CR. MISC./16848/2014 A.BAIL	10	CHANDESH RISIDEO & ORS VS THE STATE OF BIHAR	Mr. MUKESH KUMAR RANA Mr. ANIL PD. SINGH(APP)
85.	CR. MISC./16849/2014 A.BAIL	10	MD. IZHAR & ORS VS THE STATE OF BIHAR	Mr. MD. KAMRAN Mr. ASHOK KR. SINGH(APP) Mr. KRISHNA PRASAD SINGH
86.	CR. MISC./16852/2014 A.BAIL	10	ANUJ KUMAR RAI @ ANUJ RAI VS THE STATE OF BIHAR	Mr. ANIRUDH KUMAR SINHA Mr. SANJAY KR. SHARMA(APP)
87.	CR. MISC./16864/2014 A.BAIL	10	ANAND SINHA @ ANAND KUMAR @ RISHU VS THE STATE OF BIHAR	Mr. SUSHIL KUMAR JHA Mr. BAM BAHADUR JHA Mr. SHYAM KR. SINGH(APP)
88.	CR. MISC./16891/2014 A.BAIL	10	PRABHASH YADAV @ PRAVASH YADAV VS THE STATE OF BIHAR	Mr. SHIWESH CHANDRA MISHRA Mr. DR. KR. UDAY PRATAP(APP)

PATNA HIGH COURT		85	Thursday 26 <sup>th</sup> June, 2014		
89.	CR. MISC./16892/2014 A.BAIL	10	ARUN SINGH @ ARUN KUMAR SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. PATANJALI RISHI Mr. SANJEET KUMAR SINGH	Mr. AWADHESH KR. SINGH (APP) Mr. UDAY KUMAR
90.	CR. MISC./16900/2014 A.BAIL	10	DEV NARAYAN SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. BISHWANATH PRASAD SINGH	Mr. LALAN KUMAR (APP)
91.	CR. MISC./16901/2014 A.BAIL	10	BIRENDRA YADAV @ BIRENDRA KUMAR YADAV <b>VS</b> THE STATE OF BIHAR	Mr. GAGAN DEO YADAV	Mr. UMA NATH MISHRA (APP)
92.	CR. MISC./16902/2014 A.BAIL	10	MD. ZAHID HUSSAIN <b>VS</b> THE STATE OF BIHAR	Mr. VIVEKA NANDSINGH	Mr. LALAN KUMAR (APP)
93.	CR. MISC./16906/2014 A.BAIL	10	RAJGIR SINGH & ANR <b>VS</b> THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. SURESH PD. SINGH (APP)
94.	CR. MISC./16907/2014 A.BAIL	10	HARIHAR ROY & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. ASHOK KUMAR Mr. SURENDRA PRASAD SINGH	Mr. DR. M. K. GAUTAM (APP) Mr. BHOLA PRASAD
95.	CR. MISC./16909/2014 A.BAIL	5	GOVARDHAN YADAV <b>VS</b> THE STATE OF BIHAR	Mr. ARVIND KUMAR SINGH Mr. MUKUL JEE	Mr. RAM ANURAG SINGH (APP) Mr. SARVESHWAR TIWARY Mr. SUBODH KUMAR JHA Mr. ROSHAN KUMAR MISHRA
96.	CR. MISC./16911/2014 A.BAIL	10	BINAY MISHRA @ BIJAY MISHRA @ BIJAY KUMAR MISHRA <b>VS</b> THE STATE OF BIHAR	Mr. JYOTI PRABHAKAR	Mr. MD. ASLAM ANSARI (APP)
97.	CR. MISC./16912/2014 A.BAIL	10	VIJAY MANDAL <b>VS</b> THE STATE OF BIHAR	Mr. RANJEET KUMAR SINGH Mr. GOPAL KRISHNA	Mr. AWADHESH KR. SINGH (APP)
98.	CR. MISC./16915/2014 A.BAIL	10	ENAMUL HAQUE <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. KR. VIRENDRA NARAYAN (APP)
99.	CR. MISC./16917/2014 A.BAIL	10	YOGI PATEL & ORS <b>VS</b> THE STATE OF BIHAR	Mr. RAVI SHANKER PANKAJ Mr. AMRENDRA KR @ DR. AMRENDRA KR	Mr. SADANAND PASWAN ( SPL. PP) Mr. RAKESH RANJAN
100.	CR. MISC./16918/2014 A.BAIL	10	JULEE KUMARI & ORS <b>VS</b> THE STATE OF BIHAR	Mr. PAWAN KUMAR SINGH	Mr. AJAY KUMAR JHA (APP)

**(AFTER THE ABOVE OR AT 3.15 P.M. WHICHEVER IS EARLIER)**

**TIEDUP MATTERS  
FOR ADMISSION I**

1.	CR. MISC./23666/2014 A.BAIL	2	ASHOK KUMAR @ ASHOK KUMAR SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. RAVI SHANKAR SAHAY Mr. AJAY NANDAN SAHAY	Mr. RAJESH KUMAR (APP)
	not today				
2.	CR. MISC./24729/2014 MOD IN (CR. MISC./52886 /2013)	2	SHANKAR YADAV <b>VS</b> THE STATE OF BIHAR	Mr. PRAMOD KUMAR VERMA	Mr. BRAJ KISHOR PD. (APP)
	not today				
3.	CR. MISC./24963/2014 MOD IN (CR. MISC./12084 /2014)	2	ARUN KUMAR AMBASTA & ORS <b>VS</b> THE STATE OF BIHAR	Mr. ANIRUDH KUMAR SINHA	Mr. MD. ARIF (APP)
	not today				
4.	CR. MISC./25220/2014 MOD IN (CR. MISC./5028 /2014)	2	BINAY YADAV <b>VS</b> THE STATE OF BIHAR	Mr. ARVIND KUMAR SINGH	Mr. UDAY CHANDRA PD. (APP)
5.	CR. MISC./25310/2014 A.BAIL	2	SUNIL RAM <b>VS</b> THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. ASHOK KR. SINGH (APP)
	not today				
6.	CR. MISC./25788/2014 MOD IN (CR. MISC./4779 /2014)	2	RADHE SAHANI <b>VS</b> STATE OF BIHAR & ANR	Mr. RAJESH BHARDWAJ	Mr. RAM ANURAG SINGH (APP)
7.	CR. MISC./25882/2014 A.BAIL	2	SANTOSH KUMAR <b>VS</b> THE STATE OF BIHAR	Mr. RANJEET KUMAR Mr. SUNIL KUMAR	Mr. SUMAN KUMARI SINGH (APP)
	not today				
8.	CR. MISC./26207/2014 A.BAIL	2	RAJ KISHORE MALAKAR @ RAJO MALAKAR <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. MURLIDHAR (APP)
9.	CR. MISC./26233/2014 MOD IN (CR. MISC./13346 /2014)	2	GUDDU KUMAR MAHTO @ GUDDU KUMAR MEHTA <b>VS</b> THE STATE OF BIHAR	Mr. KAMLENDRA PD. SINGH	Mr. HIRDAY PD. SINGH (APP)
10.	CR. MISC./26241/2014 MOD IN (CR. MISC./10005 /2013)	2	SHATENDRA KUMAR @ SHATENDRA KUMAR GUPTA @ DR. S.K. GUPTA <b>VS</b> THE STATE OF BIHAR	Mr. MANISH KUMAR NO-2	Mr. DR. M. K. GAUTAM (APP)

**FOR ADMISSION II**

1.	CR. MISC./47479/2013 BAIL IPC 302,341,342,4 R.BAIL-1	8	RAM EKBAL BHAGAT <b>VS</b> THE STATE OF BIHAR	Mr. SATYA PRAKASH SINHA	Mr. GULNAR BEGUM (APP)
2.	CR. MISC./47550/2013 BAIL IPC 302,307,323,3 R.BAIL-1	7	BIJAY MAHTO @ VIJAY MAHTO @ VIJAY PRASAD <b>VS</b> THE STATE OF BIHAR	Mr. BIRENDRA KUMAR	Mr. DR. M. K. GAUTAM (APP)
3.	CR. MISC./53959/2013 BAIL IPC 376,323,341,1 R.BAIL-1	5	UMESH RAM @ BHOLA RAM <b>VS</b> THE STATE OF BIHAR	Mr. RABINDRA KUMAR	Mr. SUNIL KR. PANDEY (APP)
4.	CR. MISC./871/2014 BAIL IPC 302,201,34 R.BAIL-1	7	RAM BABU RAM @ J.P. <b>VS</b> THE STATE OF BIHAR	Mr. BACHAN JEE OJHA Mr. AKHILESH KUMAR PANDEY	Mr. UDAY CHANDRA PRASAD (APP)
5.	CR. MISC./5347/2014 BAIL IPC 302,380,120B, R.BAIL-1	3	BALESHWAR RAI <b>VS</b> THE STATE OF BIHAR	Mr. MD. IMTEYAZ AHMAD	Mr. SANGITA SHARMA (APP)
6.	CR. MISC./12895/2014 BAIL IPC 302/201 R.BAIL-1	5	RAMESH MALLICK @ RAMESH MEHTAR <b>VS</b> THE STATE OF BIHAR	Mr. PRAVEEN KUMAR Mr. NIHAR NANDAN AMBASTA	Mr. NAGENDRA PRASAD (APP)

7. CR. MISC./14287/2014 BAIL IPC 498A/201/34/3 R.BAIL-1	3	RAMAKANT PRASAD <b>VS</b> THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.ANIL KUMAR(APP)
8. CR. MISC./14330/2014 BAIL IPC 302,34,27 A.A R.BAIL-1 IN (CR. MISC./33548 /2014)	5	SANJAY YADAV @ RAKHNU @ KHAKHNU <b>VS</b> THE STATE OF BIHAR	Mr.SANJAY PRASAD Mr.SURYA NARAYAN YADAV	Mr.SANJAY KUMAR(APP) Mr.TARUN KUMAR SINHA
9. CR. MISC./15383/2014 BAIL IPC 302,120B,327, R.BAIL-1	6	RAM EKBAL MAHTO @ RAM EKBAL MEHTA <b>VS</b> THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.SURENDRA PD.SINGH(APP)
10. CR. MISC./15959/2014 BAIL IPC 302,307,326,4 R.BAIL-1	3	MD. HALIM <b>VS</b> THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR SINGH Mr.DHANANJAY KUMAR	Mr.SANJAY KR.TIWARY(APP)
11. CR. MISC./16253/2014 BAIL IPC 302,307,323,3 R.BAIL-1	3	LAL SINGH @ LALAN SINGH <b>VS</b> THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SUNIL KR.PANDAY(APP)
12. CR. MISC./16716/2014 BAIL IPC 420/406/466/4 R.BAIL-1	3	RAMESH TIWARI @ TIGER <b>VS</b> THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.PRANAV KUMAR(APP)
13. CR. MISC./21059/2014 BAIL IPC 302,34 R.BAIL-1	3	SIMPI DEVI <b>VS</b> THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.MEENA SINGH(APP)
14. CR. MISC./21603/2014 BAIL IPC 302,307,34 R.BAIL-1	1	ANANT MANDAL <b>VS</b> THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.PREM KR.JHA(APP)
15. CR. MISC./21834/2014 BAIL IPC 419/420/34 &2 R.BAIL-1	1	JAY PRAKASH SINGH <b>VS</b> THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV	Mr.SHAIENDRA KUMAR NO.2(APP)
16. CR. MISC./23824/2014 BAIL IPC 304B/201 R.BAIL-1	1	ANANDI MANDAL & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.INDU BALA PANDEY (APP)
17. CR. MISC./24406/2014 BAIL IPC 364A R.BAIL-1	1	JAI MOHAN KUMAR HAITH ( YADAV ) @ JAY MOHAN KUMAR YADAV @ JAY KUMAR HOTI (YADAV) <b>VS</b> THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SURENDRA PD. SINGH (APP)
18. CR. MISC./25785/2014 BAIL IPC 376,363,366 R.BAIL-1	1	MD. SABIR <b>VS</b> THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.L.K.SHARMA(APP)
19. CR. MISC./26272/2014 BAIL IPC 304B/201/34 R.BAIL-1	1	TARA MUNI DEVI & ANR <b>VS</b> THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.NAWAL KISHOR PD.(APP)

**FOR ADMISSION III**

1. CR. MISC./41654/2012 C.BAIL	20	RAM PRAVESH RAI <b>VS</b> STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.AKBAR ALI (APP) Mr.KAMALA KANT TIWARY
2. CR. MISC./43349/2013 C.BAIL	8	MD. KALEEM <b>VS</b> STATE OF BIHAR & ANR	Mr.MD. JAVED JAFAR KHAN	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.MD. QUMRUL HODA
3. CR. MISC./43675/2013 C.BAIL	11	KAPILDEO YADAV <b>VS</b> STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR JHA	Mr.ANAND KISHORE CHOUDHARY (APP)
4. CR. MISC./22174/2014 C.BAIL	2	BHOLA PRASAD GUPTA <b>VS</b> STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.PREM KR.JHA(APP)

**FOR HEARING II**

1. CR. WJC/108/2012	13	PARIMAL <b>VS</b> THE STATE OF BIHAR & ANR.	Mr.SANTOSH KUMAR SINHA -2 Mr.VIDYA NAND KUMAR Mr.SURESH SINGH	Mr.SHAIL KUMARI SC15 Mr.VIKAS KUMAR Mr.SHEO SHANKAR PRASAD (SC10)
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**FOR HEARING UNDER ORDER 41 RULE 11 CPC**

1. MA/408/2005 with	21	RAJENDRA PRASAD & ANR <b>VS</b> GAYA PRASAD & ORS	Mr.BHUNESHWAR PANDEY Mr.CHANDRA SHEKHAR SINGH Mr.BHUNESHWAR PANDEY	Mr.CHANDRA KANT Mr.KAMALA KANT TIWARY Mr.DINESHWAR PD. SINGH
2. MA/938/2010 MISC. APPEAL	13	GAYA PRASAD & ORS. <b>VS</b> KRISHNA MOHAN NATH TIWARY & ORS	Mr.KAMALA KANT TIWARY Mr.DINESHWAR PRASAD SINGH	Mr.BHUNESHWAR PANDEY Mr.CHANDRA KANT

**Thursday the 26th June 2014**  
**Court No. 39(AT 10:30 A.M.)**  
**Mr. Justice Mungeshwar Sahoo**

<b>SNo</b>	<b>Case No</b>	<b>L.T Party Detail</b>	<b>Pet Advocate</b>	<b>Res Advocate</b>	<b>Remarks</b>
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**TO BE MENTIONED**

1. CWJC/17564/2011 CIV.WRIT ARISING FR. O	3	BHIKHARI PANDEY <b>VS</b> RAM LAL PASWAN & ORS	Mr.RAJANI KANT PANDEY	
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**FOR ORDERS (ON OFFICE NOTES)**

1. FA/316/1980	1	RAM SUNDAR CHY. & ORS <b>VS</b> RAM CHANRA SAH & ORS	Mr.SUDARSHAN CHY.	
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2. FA/13/1983	5	<b>BRIJ KISHORE MISHRA VS MUKTI NATH MISHRA &amp; ORS</b>	Mr. SHASHI SHEKHER DWIVEDI Mr. VIVEKA NAND PATHAK Mr. VIJAY KR. SINHA Mr. SHAMBHU SHARAN SINGH Mr. RAVI SHANKAR DWIVEDI Mr. UMESH KUMAR SINGH	Mr. NARMADESHWAR JHA Mr. BALAJEE PATHAK
3. FA/329/1986	1	<b>BABUJI TATMA &amp; ORS VS LACHCHMAN SHARMA &amp; ORS</b>	Mr. KRISHNA KR. SINGH Mr. DHARMENDRA KR. PASWAN Mr. YASHRAJ BARDHAN Mr. ANIL KUMAR UPADHYAY	Mr. NAWAL KISHORE SHARMA Mr. SATYENDRA NARAYAN SINGH Mr. ARVIND KR. SHARMA
4. FA/331/1987	1	<b>GIRJA NANDAN PRASAD VS SANJAY KUMAR &amp; ORS</b>	Mr. GIRJA NANDAN SINGH Mr. KRISHNA BIHARI	Mr. SUNIL KR. II
5. FA/429/2001	1	<b>KASHI NATH PRASAD VS BISHWANATH PRASAD &amp; ORS</b>	Mr. DR. ALOK KUMAR SINHA Mr. RAJ RASHMI SINHA	
6. FA/136/2010	3	<b>CHANDRAWATI DEVI VS SMT. MANWATI DEVI &amp; ANR.</b>	Mr. CHANDRA KANT	
7. FA/113/2012	2	<b>SANJAY SINGH &amp; ORS VS SMT. RAM SAKHI DEVI &amp; ORS</b>	Mr. SANJEEV RANJAN Mr. SATISH NARAYAN SINHA	Mr. UPENDRA PRASAD II
8. FA/221/2012	1	<b>KIRAN DEVI VS STATE OF BIHAR &amp; ANR</b>	Mr. ARUN KUMAR Mr. NIRMAL KUMAR SINHA-3	
9. C. REV./18/2014 IN (SA/49 /2011)	4	<b>SALIM HAZAM @ SALIM MIAN &amp; ORS. VS MAINU NISA &amp; ORS.</b>	Mr. ARABIND NATH PANDEY Mr. PRABHAT RANJAN SINGH Mr. RAMANUJ TIWARY Mr. RAKESH NARAYANSINGH	

**FOR ORDERS (ON PETITIONS)**

1. FA/191/1975 IA- 3724/2012 IA- 3723/2012	6	<b>SABITRI KUER &amp; ORS VS SMT RAMESHWARI DEVI@PARMESHWAR</b>	Mr. NAJMUL HODA Mr. KAMLA PD. ROY Mr. BISHWANATH SINGH	Mr. V.K.NR. SINHA Mr. JITENDRA PRASAD SINGH Mr. NAVNITI KUMAR Mr. NIRAJ KUMAR Mr. D.NARAYAN Mr. KAUSHAL KUMAR SINHA Mr. BRAJ BHUSHAN MISHRA Mr. JITENDRA PRASAD SINGH Mr. B. CHANDRA Mr. SATISH NARAYAN SINHA Mr. RAM KISHORE SINGH Mr. KAUSHAL KISHORE SINHA Mr. KAMALA PRASAD SINGH
2. FA/115/1986 IA- 2368/2004 IA- 2207/2013 IA- 5824/2013	4	<b>BHUNESHWAR PD. GUPTA VS JAGESHWAR PD. GUPTA</b>	Mr. KESHAV SRIVASTAVA Mr. BHUBNESHWAR PRASAD Mr. GOPAL PANDEY Mr. DHIRANJAN KR. SINHA Mr. VIDYADHAR PD. PANDEY	Mr. VEENA RANI PRASAD Mr. VISHAL SAURABH
3. FA/178/2006 IA- 6428/2013	20	<b>BAIDNATH SINGH @ BAIDNATH RAI VS JANKI DEVI &amp; ORS</b>	Mr. ARBIND KR. SINGH Mr. PRAKASH CHANDRA JHA Mr. RAVI BHATIA Mr. AJAY KUMAR Mr. JASHAWIR SINGH	Mr. SATISH KUMAR Mr. MANOJ KUMAR Mr. RADHA MOHAN PANDEY Mr. MANOJ KUMAR Mr. ASHOK KUMAR
4. FA/82/2011 IA- 2916/2014	12	<b>NAGESHWAR PD. SINGH &amp; ORS VS JUGAL KISHORE SINGH &amp; ORS</b>	Mr. HEMANT KUMAR SHARAN Mr. PRABHAT KUMAR SHARAN	Mr. RAJENDRA PRASAD SAH Mr. HEMANT KUMAR SHARAN Mr. BHARAT BHUSHAN Mr. MAKARDHWAJ UPADHYAY Mr. AKHAURI KAMAL KISHORE SAHAY Mr. RATNAKAR AMBASTHA Mr. ABHAY KUMAR SINGH Mr. RAMA KANT SINGH
5. FA/29/2013 IA- 4344/2014	2	<b>RAMJHARO KUNWAR &amp; ANR. VS SUNIL KUMAR &amp; ORS.</b>	Mr. RITESH KUMAR Mr. SANJEET KUMAR SINGH Mr. MRITUNJAY KUMAR	
6. MA/164/2014 IA- 2427/2014 IA- 2428/2014 IA- 4437/2014	4	<b>UNION OF INDIA THE GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR VS BINDHYACHAL DEVI</b>	Mr. NARESH DIKSHIT Mr. BRIJ BIHARI TIWARY	

**FOR ADMISSION I**

1. MJC/2049/2007 RESTORATION	2	<b>PRABHU NATH SINGH VS RAJENDRA SINGH &amp; ORS</b>	Mr. PRAMOD BAN BIHARI SINGH	
2. C. REV./33/2014 IN (CWCJ/19116 /2012)	4	<b>RAM BABU SINGH @ RAM SINGH VS KRISHNA SINGH &amp; ANR.</b>	Mr. GANJENDRA KUMAR SINGH Mr. RAJIV KUMAR Mr. RADHA KRISHNA SINGH	

**FOR HEARING I**

1.	FA/414/1989	3	<b>JAGDEO SINGH VS SHEELA DEVI</b>	Mr.CHANDRABHUSAN DAS Mr.KAMLESH KUMAR Mr.SHANTI PRARAP Mr.GAURI SHANKAR PRASAD Mr.VINOD SHANKER MODI Mr.ARVIND KUMAR VARMA	Mr.NAMARATAN PD. Mr.SHIO PUJAN SINGH Mr.VEENA RANI PD. Mr.ANIL KR. SINHA
	pt. heard				
2.	FA/468/1989	2	<b>STATE VS PREM CHAND MAHTO</b>	Mr. PARAS NATH CHAUDHARY Mr.ASHOK KUMAR KESHARI Mr.BINOD KUMAR SINGH Mr.BALESHWAR KAMAT Mr.B.K.SINGH'CHOUHAN' Mr.LALAN KR. VERMA Mr.JC TO SC4	Mr.R.K.SINGH Mr.PAWAN KUMAR SINGH Mr.ASHWINI KUMAR GUPTA Mr.ISHWARI SINGH Mr.KUMAR INDRAJIT SINGH
	pt. heard				
3.	FA/470/1989	2	<b>STATE VS SATYA NR.SINGH</b>	Mr.ANIL KR.SINGH Mr.ASHOK KUMAR KESHARI Mr.BALESHWAR KAMAT Mr.ARUN KUMAR SINGH- 1 Mr.J.C.TO S.C.4 Mr.LALLAN KR.VERMA Mr.NARENDRA KR.	Mr.RAM KISHORE SINGH Mr.ISHWARI SINGH
	pt. heard				
4.	FA/471/1989	2	<b>STATE VS PREM CHAND SINGH</b>	Mr. SHEO SHARAN PD. SINGH Mr.BINOD KUMAR SINGH Mr.L.K.VERMA Mr.JC TO SC4 Mr.B.K.SINGH'CHOUHAN' Mr.PUSKAR NARAIN SHAHI(AAG14)	Mr.K.M.MURARI Mr.ASHOK KUMAR KESHARI Mr.KRISHNA MOHAN MURARI Mr.B.KAMAT
	pt. heard				
5.	FA/472/1989	2	<b>STATE VS DHANMUNA KUER &amp; ORS</b>	Mr.SHEO SHARAN PD.SINHA Mr.BINOD KUMAR SINGH Mr.S.S.P SINGH Mr.JC TO SC4 Mr.B.K.SINGH'CHOUHAN' Mr.PUSKAR NARAIN SHAHI(AAG14)	Mr.K.M.MURARI Mr.ASHOK KUMAR KESHARI Mr.KRISHNA MOHAN MURARI Mr.B.KAMAT Mr.LALAN KR.VERMA
	pt. heard				
6.	FA/474/1989	2	<b>STATE THRU.COLLE.ROHTAS VS BIGGU SINGH</b>	Mr.SUSANTA KR.GHOSH Mr.ASHOK KUMAR KESHARI Mr.D.K.SINHA (JC TO SC4) Mr.BINOD KUMAR SINGH Mr.YOGENDRA PD SINHA 1 (SC4) Mr.B.K.SINGH'CHOUHAN'	Mr.R.K.SINGH Mr.B.KAMAT Mr.LALLAN KR. VERMA Mr.KUMAR INDRAJIT SINGH Mr.K.M.MURARI Mr.KRISHN MOHAN MURARI
	pt. heard				
<b><u>FOR HEARING II</u></b>					
1.	FA/580/1979	5	<b>RAJ KR. SINGH VS MADHURI KUMARI @ MADHUBALA &amp; ORS</b>	Mr.PASHUPATI NATH JHA Mr.MAHESH NARAYAN PARBAT Mr.AMISH KUMAR Mr.VED PRAKASH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI	Mr.D.N.SINHA Mr.MD. WALIUR RAHMAN Mr.ASHISH KUMAR Mr.NEERAJ KUMAR GUPTA Mr.M.PANDEY Mr.SHAMSHED ALAM Mr.ANJANI KR.SINHA Mr.ASHOK KUMAR Mr.MITHILESH KR.SINHA Mr.SHIVA KIRTI SINGH
	FA/119/1990	3	<b>SMT. SARITA DEVI VS SABITA DEVI &amp; ORS</b>	Mr.RAM PD. SINGH Mr.RITESH KUMAR Mr.PRAMOD KR. Mr.RAM BISHUN PD.	Mr.ARUN KR. JHA Mr.MAHENDRA PRASAD BHARTI Mr.SHEO SHARAN PD.SINGH Mr.PRASHANT KR. JHA
	FA/158/1990	6	<b>SRIPATI DEVI VS SHANKAR CHOUDHARY &amp; ORS</b>	Mr.PRAKASH SHRIVASTAVA Mr.JITENDRA PD. SINGH Mr.SHARANGDHAR UPADHYAY	Mr.KRISHNA MURARI Mr.UMA KANT PD.-1 Mr.UMA SHANKER VERMA Mr.PANCH NAND PANDIT Mr.SATISH KUMAR SINHA
	FA/376/1990	3	<b>BIJAY KUMAR BHAGAT &amp; ANR VS THE STATE OF BIHAR</b>	Mr.C.S. PRASAD	
	FA/21/1991	1	<b>ST.OF BIHAR TH.COLL.,PURNIA VS AJAY KR.PRASAD</b>	Mr.RAJENDRA NATH JHA Mr.SANJAY PRAKASH VERMA	Mr.SUSHANT KR.DAS Mr.S.NEOGY

6.	FA/102/1991 with	6	<b>MANISHA TIWARI &amp; ORS VS BHUPENDRA NARAYAN SINGH &amp; ORS</b>	Mr. PARMESHWAR PRASAD Mr. ASHOK KUMAR MISHRA-2 Mr. HARI SHANKAR Mr. VARUN KUMAR Mr. MANOJ KUMAR SINHA Mr. ASHOK KUMAR WASHISHT Mr. JYOTI SHANKAR	Mr. NAND KUMAR SINGH Mr. ASHOK KUMAR MISHRA Mr. HARENDRA KUMAR
7.	FA/126/1990 First Appeal	1	<b>DHRUVA NATH TRIVEDI VS BHUPENDRRA SINGH</b>	Mr. R.C. SINHA Mr. MANOJ KUMAR SINHA	Mr. A.K.SINGH CHAUHAN
8.	FA/473/1991	5	<b>BIJOY KUMAR &amp; ORS VS JAMUNA PRASAD SHAH &amp; ORS.</b>	Mr. ASHUTOSH RANJAN PANDEY Mr. SATYENDRA KR. DUBEY Mr. ANAND BIHARI SHARAN Mr. INDU BALA PANDEY Mr. GANGA MISHRA Mr. SANTOSH KUMAR	Mr. PRASOON SINHA Mr. P.N.PATHAK
9.	FA/519/1991	1	<b>SARASWATI DEVI VS STATE &amp; ORS.</b>	Mr. CHAKRAVARTI SINGH Mr. PAPIYA CHATTERJEE	Mr. D.N.SINGH (GP4) Mr. NEERAJ KR (AC TO SC22)
10.	FA/39/1992	1	<b>AJIT KUMAR VS SHREE HARI NANDAN PRASAD</b>	Mr. DURGA NAND JHA JC TO GP4 Mr. Y. KR. MANDAN Mr. KAMLESH KR. SHARMA (AC TO SC22) Mr. JASHAWIR SINGH ARORA(SC6)	Mr. RAMANAND SINGH Mr. A.K.YADAV Mr. MADHURI LATA LATA -1 Mr. ALOK KUMAR -1 Mr. AMAR NATH SHARMA Mr. GIRISH CHANDRA NARAYAN Mr. RAM NATH SHARAN Mr. PRAKASH MAHTO Mr. SARITA SHARMA Mr. MRITUNJAY PD.SINGH-2 Mr. VIRENDRA KUMAR Mr. SUBHASH PD.SINGH Mr. PRAKASH SRIVASTAVA Mr. REWTI KANT RAMAN
11.	FA/77/1992	1	<b>STATE THR.COLLECTOR,ROHTAS VS RAM REKHA MAHTO</b>	Mr. RAVI SHANKAR PRASAD Mr. SANJAY KUMAR Mr. NEETA CHAUDHARY Mr. ANJANI KUMAR SHARAN Mr. SANJAY PRIYA	Mr. SATYA NAND SHUKLA Mr. V. K. SINHA NO.1 Mr. DHANANJAY THAKUR Mr. ARVIND KUMAR Mr. SHAMBHU SHARAN SINGH
12.	FA/333/1992	13	<b>BIBI AISHA BEGAM &amp; ORS VS BIBI SHAHNAZ BEGAM &amp; ANR</b>	Mr. SUKUMAR SINHA	Mr. DHANANJAY KUMAR Mr. PANDIT JEE PANDEY Mr. UMA KANT SUKLA Mr. VIRENDRA KUMAR
13.	FA/506/1992	1	<b>RAM ASHISH SINGH VS SHREE SHANKAR SINGH</b>	Mr. BRAJESH SHARMA Mr. RAMA SINHA Mr. AMRESH KR. VERMA Mr. PRAVINA KUMARI	Mr. U.P.CHAINPURI
14.	FA/119/1993	5	<b>KARI SINGH &amp; ANR VS RAMTANUK SINGH &amp; ORS</b>	Mr. ARUN KUMAR SINGH 2	Mr. RAM PRIYA SHARAN SINGH
15.	FA/539/1993	1	<b>SMT.JYOTSNA SHARMA VS SRI GOPAL KUMAR SINHA &amp; ORS</b>	Mr. PRAMOD MISHRA Mr. MURLI MANOHAR SINGH Mr. MADHU SUDAN KR.SINHA Mr. DR. MRITYUNJAY KR.GAUTAM Mr. PANKAJ KUMAR Mr. SURENDRA KUMAR	Mr. RAKESH KUMAR SRIVASTAVA
16.	FA/716/1993	9	<b>UMESH PRASAD YADAV VS SMT.PUSPA SINHA &amp; ORS</b>	Mr. PRAMOD MISHRA Mr. MURLI MANOHAR SINGH Mr. MADHU SUDAN KR.SINHA Mr. DR. MRITYUNJAY KR.GAUTAM Mr. PANKAJ KUMAR Mr. SURENDRA KUMAR	Mr. RANJIT SAHAY Mr. RANJIT SAHAY Mr. AJAY KUMAR SINGH Mr. NILAMBER PD. VERMA

**Thursday the 26th June 2014**  
**Court No. 33(AT 10:30 A.M.)**  
**Mr. Justice Hemant Kumar Srivastava**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CWJC/6360/2011 OTHER MISC. MATTER	42 MD.MUSTAFA VS THE STATE OF BIHAR & ORS	Mr.AMARNATH JHA	Mr. SANJAY SINGH Mr. KAMAL KISHORE SINGH Mr. NEERAJ KUMAR Mr. WALIUR RAHMAN Mr. AJAY KUMAR SINGH Mr. SATISH KUMAR	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CWJC/15915/2011 LAND ENCROACHMENT & DE	1 PRABHAT KUMAR VERMA VS THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.KUMAR PRIYA RANJAN (SC23)	
<b><u>FOR ADMISSION I</u></b>					

1. CWJC/8992/2008 WAKF BOARD	6 AMAR NATH @ BUNTI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RADHA MOHAN PANDEY Mr. MD. WALIUR RAHMAN Mr. SATISH KUMAR Mr. ASHOK KUMAR Mr. SURENDRA PD. SINGH	Mr. (SC23) Mr. SHEO SHANKAR PRASAD Mr. SADAT ALI KHAN
2. CWJC/10206/2010 with FOREST ACT	10 KALWANT SINGH <b>VS</b> THE STATE OF BIHAR & ANR	Mr. DRONACHARYA Mr. AWADHENDRA KUMAR Mr. AKHILESHWAR PANDEY	Mr. (SC1) Mr. MRIGANK MAULI Mr. VINAY MISTRY
3. CWJC/11832/2010 with FOREST ACT	1 KALWANT SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANA PRATAP SINGH Mr. AWADHENDRA KUMAR	Mr. (SC7) Mr. MRIGANK MAULI Mr. VINAY MISTRY Mr. MITHILESH KUMAR PATHAK
4. MJC/5076/2011 FOREST ACT	13 KALWANT SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AWADHENDRA KUMAR	Mr. KUNDAN BHADUR SINGH SC22 Mr. SAMIR KUMAR
5. CWJC/10849/2010 OTHER MISC. MATTER	4 HINDUSTAN STEEL WORKS CONSTRUC <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANA PRATAP SINGH	Mr. (SC15) Mr. SUNIL KR. MANDAL (SC24) Mr. BIJOY KANT MISHRA Mr. ASHUTOSH JHA
6. CWJC/11001/2010 with EMPLOYEES PROVIDENT FU	6 ASSISTANT P. F. COMMISSIONER, PAT <b>VS</b> M/S S. K. NASIRUDDIN BIRI MERCHA	Mr. SHAILENDRA KUMAR SINHA Mr. PRASHANT SINHA	Mr. NALIN VILOCHAN TIWARY
7. CWJC/20394/2010 EMPLOYEES PROVIDENT FUND & MISC	1 M/S SK. NASARUDDIN BIRI MERCHAN <b>VS</b> REGINAOL PROVIDENT FUND COMMIS	Mr. BRAJ NANDAN KUMAR TIWARY Mr. NALIN VILOCHAN TIWARY Mr. SOURENDRA PANDEY	Mr. RAM SHANKAR PRADHAN Mr. PRASHANT SINHA
8. CWJC/14990/2012 E.C. ACT	17 KARTIK PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. TARUN PRASAD MANDAL Mr. MUKESH KUMAR JHA Mr. BHOLA PRASAD	Mr. S. D. SANJAY (AAG12) Mr. SANDEEP KUMAR (GA-8)

**FOR ADMISSION II**

1. CWJC/5010/2008 OTHER MISC. MATTER	11 SADHANASRAM SEVA SAMSAD & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KR. SINHA	Mr. (SC10) Mr. PARTHA SARTHY Mr. BASANT KUMAR TRIPATHY Mr. SHAMBHU SHARAN SINGH Mr. AMAR NATH DEO (SC26)
at 2.15 p.m.			
2. CWJC/7997/2008 CO-OPERATIVE MATTERS	13 BHAGALPUR CO-OPERATIVE SPINNIN <b>VS</b> STATE OF BIHAR & ORS	Mr. BRAJ NANDAN KUMAR TIWARY Mr. NALIN VILOCHAN TIWARY	Mr. (AAG6) Mr. ANJANI KUMAR (AAG10)
3. CWJC/14711/2009 with HOUSING BOARD MATTERS	24 VINOD DAS @ VINOD MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMARESH KUMAR SINHA Mr. ANIL KUMAR Mr. RAJESH KUMAR Mr. MADANJEET KUMAR	Mr. (AAG3) Mr. SUSHANTA KUMAR DAS Mr. ANSHUMAN SINGH Mr. SUNIL KUMAR TIWARI Mr. AMARESH KUMAR SINHA Mr. (AAG4) Mr. RABINDRA KR. PRIYADARSHI Mr. /MRS. NILU AGRAWAL
4. CWJC/6465/2007 HOUSING BOARD MATTERS	1 BINOD DAS @ BINOD MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR SINHA Mr. PRASHANT KUMAR Mr. NAGADEO CHOUBEY Mr. AMARESH KUMAR SINHA Mr. JAI SHANKAR	Mr. (SC10) Mr. BISHWA BIBHUTI KUMAR SINGH Mr. SUNIL KUMAR TIWARI Mr. SUSHANTA KUMAR DAS Mr. A. B. SINHA Mr. INDRAJEET SINGH Mr. PARTHA SARTHY (SC10) Mr. PARTHA SARTHY (GA11)
5. CWJC/5110/2010 OTHER MISC. MATTER	17 USHA RANI SINHA & ANR <b>VS</b> VASUNDHRA HOMES PVT. LTD. & ORS	Mr. AMITABH SOHAN Mr. PALLAVI SINGH Mr. BINOD KUMAR SINGH	Mr. (SC6) Mr. RAJEEV RANJAN PRASAD Mr. VINAY KIRTI SINGH Mr. ANJANI KUMAR SINGH
6. CWJC/17160/2010 OTHER MISC. MATTER	17 NOORUL HODA & ANR <b>VS</b> THE UNION OF INDIA & ORS	Mr. ANSHUMAN SINGH Mr. SANGEETA SHARMA Mr. RAKESH CHANDRA Mr. RANJAN KUMAR DUBEY Mr. RAMAKANT YADAV Mr. RAKESH KUMAR NO.1 Mr. KUMAR ALOK (SC8)	Mr. (GP22) Mr. RAKESH KUMAR SINGH Mr. SHIV KUMAR Mr. N. A. SHAMSI (ASGI) Mr. VIKAS KUMAR Mr. KUMAR ALOK (SC8) Mr. GYAN PRAKASH OJHA (GP-22) Mr. AMIT KUMAR
7. CWJC/5643/2012 with OTHER MISC. MATTER	31 MADHUKAR KUMAR & ORS <b>VS</b> THE UNION OF INDIA & ORS	Mr. MAHENDRA PRASAD GUPTA Mr. RAM DAS SINGH Mr. VINOD KUMAR	Mr. PRAHLAD KR. BHAGAT GP13 Mr. SHRI NATH PATHAK Mr. AMIT SHRIVASTAVA Mr. GIRISH PANDEY Mr. ARUN KUMAR Mr. ANIL KUMAR SINGH Mr. N. A. SHAMSI (ASGI) Mr. NASIM YAHYA (GP13) Mr. VISHWA BIBHUTI KR. SINGH
8. CWJC/4526/2013 OTHER MISC. MATTER	2 RITESH RANJAN SINGH @ BITTU SINGH <b>VS</b> THE UNION OF INDIA & ORS	Mr. RAM DAS SINGH Mr. SANDEEP KUMAR Mr. BIRENDRA KUMAR Mr. VINOD KUMAR	Mr. SHRI NATH PATHAK Mr. AMIT SHRIVASTAVA Mr. GIRISH PANDEY Mr. ANIL KUMAR SINGH

9. CWJC/7151/2012 with MUNICIPAL CORPORATION M	23	DHARMENDRA KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.OM PRAKASH Mr.MD. HUSSAMUDDIN AZAD Mr. SANJAY KUMAR SHARMA Mr.ARUN KUMAR Mr.RABINDRA KUMAR RAVI	Mr.LALIT KISHOR AAG1 Mr.AWADHESH KUMAR Mr.RANJAN KUMAR SINHA Mr.AWADHESH KUMAR Mr.SANJAY KUMAR SINHA
10. CWJC/19053/2013 MUNCIPAL CORPORATION MATTER	9	SHIV KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.OM PRAKASH	Mr.RISHIRAJ SINHA () Mr.AWADHESH KUMAR Mr.JITENDRA NARAIN SINHA Mr.RAJEEV KR. SINGH GP15
11. CWJC/7813/2012 WAGES,BONUS,AD-HOC,CAS	29	UMESH YADAV & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RABI BHUSHAN PRASAD NO. 1	Mr.GEETA KUMARI(GP28) Mr.RAKESH KUMAR TIWARY Mr.GEETA KUMARI (GP28)
12. CWJC/9902/2012 LAND ENCROACHMENT & DE	26	PRABHAT RAMAN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINHA Mr.AJIT KUMAR SINHA	Mr.ANJANI KUMAR (AAG10) Mr.SANJAY SINGH Mr.PRAVEEN KUMAR Mr.ANJANI KUMAR (AAG 6)
13. CWJC/11963/2012 INDUSTRIAL DISPUTE	16	MISSION NAZARETH MAJDOOR UNION <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.LAKSHMI KANT TIWARY Mr.UJJWAL KUMAR SINHA	Mr.ANJANI KUMAR (AAG10) Mr.SANJAY SINGH Mr.PRAVEEN KUMAR Mr.ANJANI KUMAR (AAG 6)
14. CWJC/12881/2012 LAND ENCROACHMENT & DE	7	VIJAY KUMAR <b>VS</b> THE PATNA MUNICIPAL	Mr.AMIT BHUSHAN Mr.RAVI BHATIA Mr.AJAY KUMAR Mr.JASHAWIR SINGH ARORA	Mr.BISHWA BIBHUTI KUMAR SINGH
<b>FOR ADMISSION III</b>				
1. CWJC/458/2005 INDUSTRIAL DISPUTE	8	FOOD CORPORATION OF INDIA <b>VS</b> THE UNION OF INDIA & ORS	Mr.PRABHAKAR TEKRIWAL	Mr.DR.RAVI RANJAN (SCGSC) Mr.NIRAJ KUMAR Mr.SHRI NATH PATHAK Mr.A.A.KHAN Mr.BINAY KUMAR PANDEY (CGC)
2. CWJC/10700/2005 OTHER MISC. MATTER	2	BIBHA SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GANPATI TRIVEDI Mr.SANJESH PRASAD Mr.SANJAY SINHA Mr.KUMAR PRIYA RANJAN Mr.S.M. SHABBIR ALAM Mr.ARJUN PRASAD RAI	Mr.(GA) Mr.(GA6) Mr.ARBIND KUMAR SINGH
3. CWJC/2622/2006 OTHER MISC. MATTER	2	CENTRAL BANK OF INDIA,THAWE BR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BIMLENDU MISHRA	Mr.(AAG3) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR
4. CWJC/11185/2007 OTHER MISC. MATTER	6	SHEO KUMAR KHEMANI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA 3	Mr.(GP3) Mr.A.N.CHOUBEY Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.GANPATI TRIVEDI
5. CWJC/9870/2008 OTHER MISC. MATTER	7	MANMOHAN PRASAD SHARMA & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.(GP13) Mr.KUMAR PRIYA RANJAN
6. CWJC/10323/2008 MUNCIPAL CORPORATION M	6	SMT.KUMARI ASHA SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.RAJ KAMAL Mr.DHANANJAY KUMAR	Mr.(GA4) Mr.RABINDRA KR.PRIYADARSHI
7. CWJC/13743/2008 CO-OPERATIVE MATTERS	6	KRISHNA KUMAR LALL & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH	Mr.(GA9) Mr.SUNIL KUMAR Mr.PRASHANT PRATAP (GP6)
8. CWJC/2073/2009 LAND ENCROACHMENT & DE	3	BIDYA SAGAR ROY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.HRIDAY KANT MISHRA	Mr.(SC15) Mr.GAGAN DEO YADAV Mr.SUNIL KUMAR MANDAL
9. CWJC/4984/2009 BIHAR RELIGIOUS TRUST	3	LAKSHMAN DAS <b>VS</b> THE BIHAR STATE RELIGIOUS TRUS	Mr.SURENDRA KUMAR Mr.NIRMAL KUMAR	Mr.AMBUJ NAYAN CHAUBEY Mr.GANPATI TRIVEDI
10. CWJC/5699/2009 OTHER MISC. MATTER	4	GYAN PRAKASH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD I Mr.MANOJ KUMAR YADAV	Mr.(GP17) Mr.SURAJ SAMDARSHI Mr.MANOJ KUMAR AMBASTHA
11. CWJC/7153/2010 with INDIAN REGISTRATION AC	12	SANJAY PRASAD KASYANKAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK	Mr.(GP15)
12. CWJC/10057/2008 INDIAN REGISTRATION ACT	4	SANJAY PRASAD KASHKAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.SANJAY KUMAR Mr.ABHISHEK Mr.ANITA RAGHAVENDRA Mr.ANITA RAGHAVENDRA	Mr.(SC16) Mr.SHASHI BHUSHAN KUMAR
13. CWJC/9232/2010 OTHER MISC. MATTER	8	CHANDRAMAULI SHARMA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR	Mr.(AAG6)
14. CWJC/9309/2010 HOUSING BOARD MATTERS	13	SHYAM DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.JITENDRA KISHORE VERMA	Mr.(GP19) Mr.AMAR NATH DEO Mr.PANDEY SANJAY SAHAY Mr.SANJAY KUMAR GHOSARVEY Mr.ANAND KUMAR Mr.PANDEY SANJAY SAHAY (SC31) Mr.ANIL KUMAR SINHA

15. CWJC/10269/2010 MUNICIPAL CORPORATION M	10	<b>BANO KHATOON &amp; ORS VS THE STATE OF BIHAR &amp; ORS</b>	Mr. ASHOK KUMAR SINHA 3 Mr. SHYAMLENDRA KUMAR Mr. JITENDRA PRASAD SINGH Mr. ASHOK KUMAR SINHA NO.3 Mr. SHYAMLENDRA KUMAR	Mr. (AAG1) Mr. DHARMENDRA KUMAR SINHA Mr. RAVINDRA JEE SAHAY Mr. ABHISHEK Mr. JITENDRA PRASAD SINGH Mr. RABINDRA K. PRIYADARSHI
16. CWJC/10801/2010 OTHER MISC. MATTER	5	<b>HEERA PRASAD SINGH VS THE STATE OF BIHAR &amp; ORS</b>	Mr. RANA VIKRAM SINGH	Mr. (GP15) Mr. ANURAG SAURAV
17. CWJC/10827/2010 OTHER MISC. MATTER	5	<b>MAHESH YADAV &amp; ORS VS RAM DHANI MAHTON &amp; ORS</b>	Mr. MALLIKA MAZUMDAR Mr. BINOD KUMAR	Mr. ABHAY KUMAR JHA Mr. ABHAY KUMAR JHA
18. CWJC/11214/2010 OTHER MISC. MATTER	2	<b>MAHANT RAMA KANT DAS VS SULTAN KHALIFA &amp; ORS</b>	Mr. SURENDRA KR. SINGH Mr. PRABHAT KUMAR SINGH	Mr. MD. NAJMUL HODDA Mr. BINAY KUMAR
19. CWJC/11369/2010 OTHER MISC. MATTER	4	<b>NAND KISHORE GIRI VS GAURI SHANKAR GIRI &amp; ORS</b>	Mr. MAHESH NARAYAN PARBAT Mr. VED PRAKASH SRIVASTAVA Mr. PRAVEEN PRABHAKAR	Mr. ASHISH GIRI Mr. MADAN MOHAN Mr. VIKAS RATAN BHARTI Mr. GANPATI TRIVEDI
20. CWJC/11534/2010 LAND ENCROACHMENT & DE	8	<b>BISHWANATH MAHTO &amp; ANR VS THE STATE OF BIHAR &amp; ORS</b>	Mr. PRANAB BARDHAN Mr. SANJAY KR. SRIVASTAVA Mr. ANJU NARAIN	Mr. (GP8) Mr. AJAY KUMAR Mr. FAUZIA SHAKIL
21. CWJC/11563/2010 OTHER MISC. MATTER	2	<b>ASHOK PRASAD SAH VS MOST. SHANTI DEVI &amp; ORS</b>	Mr. SANTOSH KR. VERMA	Mr. RAJIV SHANKAR DVIVEDI Mr. RAKESH CHANDRA Ms. SANGEETA SHARMA Mr. RANJAN KR. DUBEY
22. CWJC/11669/2010 OTHER MISC. MATTER	2	<b>RAMASHANKER PRASAD &amp; ANR VS DHARMNATH PRASAD &amp; ORS</b>	Mr. RANJAN KR. DUBEY Mr. RAKESH CHANDRA Mr. SANGEETA SHARMA Mr. RAJIV SHANKAR DVIVEDI	Mr. (SC11)
23. CWJC/11739/2010 OTHER MISC. MATTER	2	<b>SMT. SAVITRI DEVI VS SMT. KAMLA SINHA &amp; ORS</b>	Mr. SURENDRA NATH Mr. NARESH KUMAR SINHA	Mr. BIPIN BIHARI SINGH Mr. G.S.PD. (GP1) Mr. SANTOSH KUMAR JHA (GP3)
24. CWJC/11740/2010 OTHER MISC. MATTER	4	<b>UPENDRA SINGH VS THE STATE OF BIHAR &amp; ORS</b>	Mr. PRAKASH CHANDRA GUPTA	Mr. (SC5) Mr. ABBAS HAIDER (SC-16)
25. CWJC/11796/2010 ARMS ACT	2	<b>GANANAND MISHRA VS THE STATE OF BIHAR &amp; ORS</b>	Mr. ASHOK KUMAR GUPTA Mr. VIVEK PRASAD	Mr. (SC19) Mr. RAKESH KR. SAMRENDRA (SC21) Mr. KUMAR MANISH (SC-21)
26. CWJC/11798/2010 OTHER MISC. MATTER	3	<b>MOOJAHID MIAN VS GULAB YADAV &amp; ORS</b>	Mr. VIJAY KUMAR Mr. KAPIL DEO SINGH I	

**FOR HEARING I**

1. CWJC/12851/1993 REGIONAL DEVELOPMENT A	15	<b>SHRAVAN KUMAR &amp; ANR VS PATNA REGIONAL DEVP. AUTHORITY</b>	Mr. RAJIV NAYAN SINGH Mr. NAND GOPAL MISHRA	Mr. RAJENDRA PD. SINGH Mr. A. C. NIRANKAR Mr. SANJAY PRAKASH VERMA Mr. (SC16)
2. CWJC/3941/1995 LAND ENCROACHMENT & DE	37	<b>TAPESHWAR PRASAD SINGH VS STATE OF BIHAR &amp; ORS</b>	Mr. D. N. PANDEY Mr. RAM KISHORE SINGH	Mr. (GP9) Mr. NIRBHAY KR. SINGH (GP26)
3. CWJC/3999/1995 SHOPES & ESTABLISHMENT	24	<b>M/S KALYANPUR CEMENTS LIMITED VS STATE OF BIHAR &amp; ORS</b>	Mr. ARUN SHRIVASTAVA Mr. PRAKASH CHANDRA JHA Mr. RAJEEV RANJAN PRASAD Mr. ANJANI KUMAR SINGH Mr. ARUN SHRIVASTAV	Mr. (SC7) Mr. J. P. KISHOR Mr. ASFAR HASAN Mr. ANAND MOHAN VERMA
4. CWJC/5323/1995 LAND ENCROACHMENT & DE	38	<b>RAM SANEHI MAHTO &amp; ANR VS STATE OF BIHAR &amp; ORS</b>	Mr. D. N. PANDEY Mr. AWADHESH KUMAR SINGH	Mr. (GP4)
5. CWJC/7671/1995	3	<b>SHIVJEE RAI &amp; ORS VS STATE OF BIHAR &amp; ORS</b>	Mr. GYANAND ROY Mr. SHANTI PRATAP	Mr. (GP9) Mr. NIRBHAY KR. SINGH (GP26) Mr. S. AZEEM
6. CWJC/4806/2000 with INDUSTRIAL DISPUTE	14	<b>THE DIV. SEC., NORTH EASTERN RAI VS THE DIV. MANAGER, NORTH EASTERN</b>	Mr. N. GANGULI	Mr. SUBHASH PRASAD SINGH
7. CWJC/3500/2002 INDUSTRIAL DISPUTE	4	<b>BASUDEV VS THE D.M., N.E. RAILWAY, SONEPUR &amp;</b>	Mr. N. C. GANGULI	JAWAHAR PD. KARN Mr. MAHESH PRASAD Mr. PRAVIN KUMAR SINHA
8. CWJC/2312/2003 with CO-OPERATIVE MATTERS	34	<b>CHANDAN KUMAR JAISWAL VS THE STATE OF BIHAR &amp; ORS</b>	Mr. ASHUTOSH RANJAN PANDEY Mr. JAI SHANKAR PATHAK Mr. SHASHI SHEKHAR TIWARY	Mr. (AAG1) Mr. KHATIM RAZA Mr. S RAHMAN Mr. DAYANAND SINGH Mr. ARUN KUMAR PD. Mr. RAM NARESH PANDEY Mr. M. K. PAHAK Mr. JAWED GAFFAR KHAN Mr. ANURAG K. SHUKLA Mr. AHSANUDDIN AMANULLAH

9. CWJC/3079/2003 CO-OPERATIVE MATTERS	31	ARBIND KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHUTOSH RANJAN PANDEY Mr. RAMANUJ TIWARY Mr. AMARENDRA KUMAR Mr. JAI SHANKAR PATHAK Mr. SUBHASH PANDEY Mr. ANSHUMAN	Mr. (AAG1) Mr. M.K. PATHAK Mr. AHSANUDDIN AMANULLAH Mr. KHATIM REZA Mr. S. RAHMAN Mr. ARUN KUMAR PD. Mr. J.G. KHAN
10. CWJC/1435/2004 CO-OPERATIVE MATTERS	39	M/S BELBANWA MACHHUA TOLI SAHK <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHASHI S. KISHORE Mr. CHANDRA BHUSHAN UPADHYAY Mr. AWADHESH KUMAR MISHRA Mr. ARBIND KR. JAISWAL	Mr. (SC1) Mr. PURUSHOTTAM JHA Mr. S.K. SHARMA (GA3) Mr. JITENDRA SINGH
11. CWJC/12358/2006 INDUSTRIAL DISPUTE	44	SIYA RAM SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAVI KUMAR Mr. SHASHI RANJAN THAKUR	Mr. (AAG6) Mr. ANJANI KUMAR Mr. K.N. GUPTA
12. CWJC/14705/2006 INDUSTRIAL DISPUTE	38	BATA INDIA LIMITED <b>VS</b> THE STATE OF BIHAR & ORS	Mr. V.N. SAHAY Mr. MANISH KUMAR Mr. ALOK KR. SINHA Mr. ARUN SRIVASTAVA	Mr. (GP17) Mr. AMBIKA BHAGAT Mr. SATYENDRA KRISHNA PRASAD Mr. SATYA PRAKASH TRIPATHY Mr. K.N. GUPATA Mr. SURESH KUMAR Mr. KAMAL KUMAR SINHA
13. CWJC/2427/2007 ARMS ACT	15	DIVYA PRAKASH YADVENDU <b>VS</b> THE STATE OF BIHAR & ORS	Mr. K.C.K. SINHA Mr. DHANANJAYA NATH TIWARI	Mr. (GP8)
14. CWJC/9645/2007 INDUSTRIAL DISPUTE	25	M/S BHARATI BHAWAN (P&D), PATNA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ALOK KUMAR SINHA Mr. INDRAJEET BHUSHAN Mr. MANISH KUMAR	Mr. (AAG1) Mr. ALOK KUMAR SINHA Mr. SIYARAM THAKUR (IN PER) Mr. A.K. KESHARI (AAG11)
15. CWJC/5226/2010 INDUSTRIAL DISPUTE	42	SHREE BAIDYANATH AYURVED BHAWA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ALOK KUMAR SINHA	Mr. (AAG4) Mr. RAS BIHARI THAKUR
16. CWJC/20617/2010 ARMS ACT	23	RAM BRIKSHA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MAYA SHANKAR MISHRA Mr. SAJID SALIM KHAN Mr. ARUN Mr. NAGENDRA UPADHYAY Mr. ASHWANI KUMAR TIWARY	Mr. J.P. KARN AAG9

**FOR HEARING II**

1. CWJC/979/1986 ADMISSION, ALLOCATION	19	JITENDRA KUMAR SINGH & ORS <b>VS</b> STATE & ORS	Mr. RAJEEVA ROY Mr. AJAY KUMAR	Mr. K.P. YADAV (SC5) Mr. ANJANI KUMAR (AAG10)
2. CWJC/2041/1993 with REGIONAL DEVELOPMENT A	12	RAM CHARITAR PRASAD SINGH <b>VS</b> PATNA REGIONAL DEVP. AUTHORITY	Mr. SANDEEP KUMAR	Mr. R.P. SINGH Mr. SANJAY PRAKASH VERMA Mr. SHASHI BHUSHAN KR. (SC16) Mr. MANU SHANKER MISHRA
3. CWJC/7092/1993 with REGIONAL DEVELOPMENT AUTHORITY	8	ARUN KUMAR <b>VS</b> PATNA REGIONAL DEVP. AUTHORITY	Mr. UPENDRA PRASAD SINHA	RAMJEE PRASAD Mr. SANJAY PRAKASH VERMA Mr. SANJAY PRAKASH VERMA
4. CWJC/9211/1993 with REGIONAL DEVELOPMENT AUTHORITY	10	AWADHESH PD. SINHA AND ORS <b>VS</b> PATNA REGIONAL DEVP. AUTHORITY	Mr. AMRESH KUMAR SINGH Mr. SANJAY KUMAR SINGH Mr. SATYENDRA NARAYAN VERMA Mr. RAJESH KUMAR SINGH Mr. AJAY KUMAR SINGH	Mr. MANU SHANKAR MISHRA Mr. SANJAY PRAKASH VERMA Mr. SANJAY PRAKASH VERMA Mr. (SC16)
5. CWJC/1862/1994 with REGIONAL DEVELOPMENT AUTHORITY	35	SMT. SUSHMA CHATTERJEE & ORS <b>VS</b> STATE & ANR	Mr. SANDEEP KUMAR	Mr. (GP4) Mr. MANU SHANKER MISHRA Mr. SANJAY PRAKASH VERMA Mr. RAJENDRA PRASAD SINGH Mr. SANJAY PRAKASH VERMA
6. CWJC/6154/1993 REGIONAL DEVELOPMENT AUTHORITY	1	SMT. NAMITA OJHA <b>VS</b> STATE & ORS	Mr. DINESH KUMAR SINGH Mr. SANDEEP KUMAR Mr. SANJAY PRAKASH VERMA Mr. VISHWESHWAR NATH MISHRA Mr. A.K. TRIPATHI Mr. SANDEEP KUMAR Mr. SANJAY PRAKASH VERMA	Mr. (SC2) Mr. DEO NARAYAN YADAV Mr. RAM PRASAD BHAGAT Mr. DEO NARAYAN YADAV
7. CWJC/5944/1993 PUBLIC IRRIGATION & DR	29	BIJAY KUMAR ARYA <b>VS</b> STATE & ORS	Mr. KANAK VERMA Mr. PRABHAT KUMAR	Mr. (GP1)
8. CWJC/301/1994 SHOPEES & ESTABLISHMENT	19	ACTION FOR FOOD PRODUCTION (AFP) <b>VS</b> STATE & ORS	Mr. SATISH KUMAR AGRAWAL Mr. SHANTI PRATAP	Mr. A.G. Mr. DHIRENDRA SINGH Mr. RAKESH GARG
9. CWJC/544/1994 INDIAN REGISTRATION AC	11	SMT. KAMALA DEVI <b>VS</b> STATE & ORS	Mr. VIKRAM DEO SINGH Mr. RAJANI KANT SINGH Mr. SURENDRA KUMAR MISHRA Mr. NARENDRA KUMAR	Mr. (SC10) Mr. AMARENDRA KUMAR Ms. SANGEETA SHARMA Mr. RAKESH CHANDRA Mr. RANJAN KUMAR DUBEY Ms. SHALINI Mr. MITHILESH PRASAD Mr. JAYANAND Mr. GOKARAN PRASAD SINGH Mr. PRABHAKAR JHA Mr. SC-25

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10.	CWJC/545/1994 INDIAN REGISTRATION AC	21	SMT.KAMALA DEVI VS STATE & ORS	Mr.VIKRAM DEO SINGH Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH Mr.NARENDRA KUMAR	Mr.(SC10) Mr.AMARENDRA KUMAR Ms.SANGEETA SHARMA Mr.RANJAN KUMAR DUBEY Mr.MITHILESH PRASAD Mr.GOKARAN PRASAD SINGH Mr.JAYANAND Mr.SC-25
11.	CWJC/2739/1994	3	M/S VENKATESHWAR ELECTRICALS & VS THE PRESIDING OFFICER, LABOUR C	Mr.KRISHNA NANDAN SINGH	Mr.(AG) Mr.PANCHAM LAL JAISWAL Mr.SATYA PRAKASHTRIPATHY Mr.SHRI NATH PATHAK Mr.AJAY TRIPATHI Mr.K.K.MANDAL (SCGSC)
12.	CWJC/3060/1994 INDUSTRIAL DISPUTE	36	BIHAR STATE ELECTRICITY BOARD VS WORKMAN, REPRESENTED BY BIHAR S	Mr.RAY SHIVAJI NATH Mr.VINAY KIRTI SINGH Mr.SHANTANU KUMAR Mr.V.N.SAHAY	Mr.(AG) Mr.SHAIENDRA KUMAR SINGHN.1 Mr.RAJIV ROY
13.	CWJC/9518/1994 HOUSING BOARD MATTERS	33	BIHAR STATE HOUSING BOARD VS BIJAWANTI DEVI & ORS	Mr.ABHA SINGH Mr.ANSHUMAN SINGH	Mr.(GP9) Mr.MANOJ KUMAR-1 Mr.NIRBHAY KR. SINGH (GP26)
14.	CWJC/604/1995 REGIONAL DEVELOPMENT A	31	AHSANUDDIN AMANULLAH & ANR VS THE STATE OF BIHAR & ORS	Mr.AHSANUDDIN AMANULLAH (INP) Mr.RAMESH KR. SINGH	Mr.(GP4) Mr.R.KR.SINGH Mr.RAJENDRA PD.SINGH
15.	CWJC/1523/1995 CO-OPERATIVE MATTERS	31	THE CHAPRA DIST.CENTRAL CO- OPT VS THE PRESIDING OFFICER, LABOUR C	Mr.BRAJKISHORE SINGH CHOUHAN Mr.SANJIV KUMAR.	Mr.(GA) Mr.UMESH KUMAR MISHRA Mr.S.RAZA AHMAD (AAG9)
16.	CWJC/3910/1995 INDUSTRIAL DISPUTE	15	SURESH TIWARY VS STATE OF BIHAR & ORS	Mr.ANJANA MISHRA Mr.DHRUBA MUKHERJEE Mr.NEERAJ KUMAR	Mr.RAJENDRA PD (SC1)
17.	CWJC/4138/1995 ARMS ACT	32	RABINDRA SHARMA VS STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.MD.IMTEYAZ AHMAD Mr.NAWAL KISHORE PD.	Mr.(GP7) Mr.ROY SHIVAJI NATH
18.	CWJC/6672/1995 MUNCIPAL CORPORATION M	29	DAYA KANT TANTI VS STATE OF BIHAR & ORS	Mr.VINOD SHANKER MODI Mr.NIRAJ BIHARI LAL	Mr.(SC8) Mr.SHASHI DHAR JHA Mr.RAJESH KUMAR VERMA (SC27) Mr.MADHAW PD. YADAW
19.	CWJC/7888/1995 WAKF BOARD	29	NOOR MOHAMMAD VS STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR Mr.ANIL KUMAR ROY	Mr.(GP2) Mr.PARIMAL CHANDRA DAS Mr.SADAAT ALI KHAN

**Thursday the 26th June 2014**  
**IN CHAMBERS (AT 4:10 P.M.)**  
**Mr. Justice Hemant Kumar Srivastava**

**FOR ADMISSION II**

1.	CR. MISC./39539/2013 A.BAIL	12	TOUSIF RAZA KHAN VS STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.AJIT KUMAR (APP) Mr.RASHID IZHAR
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**Thursday the 26th June 2014**  
**Court No. 4(AT 10:30 A.M.)**  
**Mr. Justice V. Nath**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS (ON PETITIONS)</u></b>					
1.	MJC/1533/2014 IA- 4152/2014  AT 02.15 P.M.	3	GHANSHYAM JHA VS THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.SANJAY KUMAR JHA	Mr.DEVENDRA KR SINHA (AAG2)
<b><u>FOR ADMISSION I</u></b>					
1.	CWJC/22471/2013 SELECTION , NON GAZETT	3	SAMINA KHATOON VS THE STATE OF BIHAR & ORS	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.KINKAR KUMAR (SC27)
2.	CWJC/22979/2013 SEL , GAZETTED SER.	10	DINBANDHU KUMAR KANAVJIYA & ORS VS THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.DHURJATI KR PRASAD (GP7) Mr.SATYABIR BHARTI Mr.INDU BHUSHAN Mr.SANJAY PANDEY
3.	CWJC/25290/2013 DISCP.PROC., POLICE SE	9	AMERICA RAM VS THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR GUPTA	Mr.KUNDAN BHADUR SINGH (SC22)
4.	CWJC/25419/2013 PAY SCALES , GAZETTED	2	DR. RADHEY SHYAM SHARMA VS THE STATE OF BIHAR & ORS	Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY	Mr.RAJIV KUMAR SINGH
<b><u>FOR ADMISSION II</u></b>					
1.	CWJC/16170/2012 SALARY, NON GAZETTED S	4	SHEKHAR SHARAN SRIVASTAVA VS THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL	Mr.KUMARI AMRITA (GP10)
2.	CWJC/3557/2012 SELECTION , NON GAZETT	5	AMAN KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.SHYAM KISHOR SHARMA GA3 Mr.RAJEEV NAYAN
3.	CWJC/21976/2012 REM/DIS/TER, POLICE SE	5	MANOJ KUMAR @ MANOJ KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.G.K. AGRWAL (GA10) Mr.HARISH KUMAR (GP32)

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4.	CWJC/22350/2012 PROMOTION , POLICE SE	6	RAJENDRA PRASAD VS THE STATE OF BIHAR & ORS	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.JAWAHAR PD. KARN (AAG4)
5.	CWJC/22972/2012 DISCP.PROC., NON GAZET	4	MAHESH PRASAD VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT JHA	Mr.VINAY KRITI SINGH (SC5)
6.	CWJC/23023/2012 REM/DIS/ITER, NON GAZET	6	RAMASHANKAR SINGH VS THE STATE OF BIHAR & ORS	Mr.ONKAR KUMAR Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.PAWAN KR. MISHRA (GP22) Mr.PRASOON SINHA Mr.GYAN PRAKASH OJHA (GP-22)
7.	CWJC/23192/2012 COMP.GRND., NON GAZET	5	AMOD KUMAR VS THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAJIV SHANKAR DVIVEDI Mr.RAKESH CHANDRA	Mr.PAWAN KR. MISHRA (GP22) Mr.GYAN PRAKASH OJHA (GP22)
8.	CWJC/23287/2012 DISCP.PROC., NON GAZET	4	RAJENDRA PRASAD SAH VS THE STATE OF BIHAR & ORS	Mr.ANIL PRASAD SINGH	Mr.RAM BALAK MAHTO (AG)
9.	CWJC/23479/2012 RGL.AD-HOC., NON GAZET	9	RAMDHYAN KUSHWAHA & ORS VS THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA	Mr.RAJESH SINGH (GP16)
10.	CWJC/23526/2012 REM/DIS/ITER, NON GAZET	7	KISHORI YADAV VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.AVNISH NANDAN SINHA (GP11)
11.	CWJC/23661/2012 SELECTION , NON GAZETT	4	JAI PRAKASH TIWARI VS THE STATE OF BIHAR & ORS	Mr.NITYANAND	Mr.YOGENDRA PD. SINHA (AAG15) Mr.MAHENDRA PRASAD VERMA Mr.NITYANAND
12.	CWJC/23713/2012 REM/DIS/ITER, NON GAZET	4	RAM LAKHAN PRASAD VS THE STATE OF BIHAR & ORS	Mr.KRIPA NAND JHA	Mr.KINKAR KUMAR (SC27)
13.	CWJC/23739/2012 REM/DIS/ITER, POLICE SE	4	RAJ KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR VERMA	Mr.ANIL KR UAPDHYAY (SC20)
14.	CWJC/23821/2012 SENIORITY , POLICE SE	6	NIKHILESH RANJAN VS THE STATE OF BIHAR & ORS	Mr.DHRUBA MUKHERJEE Mr.NEERAJ KUMAR	Mr.KAUSHAL KR. JHA (SC4)
15.	CWJC/813/2013 OTHERS, POLICE SER.	9	PURNA CHANDRA DEOGAM & ORS VS THE UNION OF INDIA & ORS	Mr.DHIRENDRA KUMAR GUPTA	Mr.SANJAY KR NO.2 (GA5) Mr.DHRUBA MUKHERJEE Mr.N. A. SHAMSI (A.S.G.) Mr.MANJRI NATH Smt.ARCHANA SINHA @ ARCHANA SHAHI
16.	CWJC/1246/2013 with ALT.QUARTER, NON GAZET	12	DR. MD. SHAHID JAMIL KHAN & ORS VS THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.MARUTH NATH ROY	Mr.KUMARI AMRITA (GP10)
17.	CWJC/1944/2013 with ALT.QUARTER, NON GAZETTED SER.	2	ASHOK KUMAR VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR	Mr.NEELU AGRWAL ()
18.	CWJC/5998/2013 ALT.QUARTER, NON GAZETTED SER.	4	AJAZ AHMAD KHAN & ORS VS THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR Mr.DR. KUMAR UDAY PRATAP	Mr.DEVENDRA KR SINHA ()
19.	CWJC/2620/2013 OTHERS, NON GAZETTED S	9	AKLIMA KHATOON VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR Mr.RAJ NANDAN PRASAD	Mr.RAJENDRA KR. JHA (GP18)
20.	CWJC/4361/2013 SCH.COLLE. UNIV.(EXCL.SE	4	MANJU PANDEY VS THE MAGADH UNIVERSITY & ORS	Mr.JAY SHANKAR PD. "BHARDWAJ" Mr.BIJAY KUMAR PANDEY	Mr.ANIL KUMAR (GP23) Mr.HANSRAJ
21.	CWJC/6701/2013 SELECTION , NON GAZETT	4	SANJAY PRASAD KARN & ORS VS THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.P.K. VERMA (AAG5)
22.	CWJC/7754/2013 RGL.AD-HOC., NON GAZET	4	RAJDEO RAI & ORS VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.SHYAM KISHOR SHARMA (GA3)
23.	CWJC/7855/2013 OTHERS, NON GAZETTED S	3	DEV NANDAN PASWAN VS THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ TIWARY	Mr.RAJENDRA KR. JHA (GP18)
24.	CWJC/7952/2013 OTHERS, GAZETTED SER.	2	DR. RADHE SHYAM CHOUDHARY & ORS VS THE STATE OF BIHAR & ORS	Mr.YOGENDRA KUMAR SINGH Mr.DILIP KUMAR TEWARI	Mr.NEELU AGRWAL (GA6) Mr.DHRUBA MUKHERJEE Mr.VIVEK ANAND KUMAR
25.	CWJC/8055/2013 RGL.AD-HOC., NON GAZET	2	LEELA DEVI VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.AMBRISH RAHUL	Mr.GIRIJA SHANKAR PD (GP1)
26.	CWJC/8064/2013 PROMOTION , NON GAZET	2	RAM BABU RAJAK VS THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR GAUTAM	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.PURNENDU SINGH(GP-27)
27.	CWJC/8144/2013 RGL.AD-HOC., NON GAZET	2	DINESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA Mr.RAM KUMAR SINGH	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP22)
28.	CWJC/8155/2013 PROMOTION , NON GAZET	3	NAWAL KISHORE PRASAD SINHA VS THE STATE OF BIHAR & ORS	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.YOGENDRA PD. SINHA (AAG15)
29.	CWJC/8219/2013 SELECTION , NON GAZETT	2	BINAY KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.DHRUBA MUKHERJEE Mr.NEERAJ KUMAR	Mr.SANJAY KR NO.1 (SC12)
30.	CWJC/8225/2013 RGL.AD-HOC., NON GAZET	4	SHREE RAJENDRA PRASAD VS THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR	Mr.GAUTAM BOSE (AAG8)
31.	CWJC/8236/2013 PROMOTION , NON GAZET	2	NAZIMUDDIN VS THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3	Mr.YOGENDRA PD. SINHA (AAG15)
32.	CWJC/8307/2013 PROMOTION , POLICE SE	3	GYAN PRAKASH SINHA VS THE STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD	Mr.KUNDAN BHADUR SINGH (SC22) Mr.VIVEK ANAND KUMAR
33.	CWJC/8353/2013 DISCP.PROC., NON GAZET	3	ANANT KUMAR VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.MANOJ KR. AMBASTHA (GP14)
34.	CWJC/8384/2013 REM/DIS/ITER, NON GAZET	14	MANJU KUMARI VS THE STATE OF BIHAR & ORS	Mr.KAUSHALESH CHOUDHARY Mr.KULANAND JHA	Mr.JAWAHAR PD. KARN (AAG4)

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35.	CWJC/8484/2013 SALARY, NON GAZETTED S	2	SURESH PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr.MILIND KUMAR MISHRA	Mr.AMAR NATH DEO (SC26)
36.	CWJC/8499/2013 REM/DIS/TER, NON GAZET	2	KRISHTO SINGH VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.BRAJESH TIWARY Mr.AMBRISH RAHUL	Mr.ABHAY SHANKAR JHA (SC14) Mr.DR. ANSHUMAN
37.	CWJC/8519/2013 SALARY, NON GAZETTED S	3	RAM BHAROSA SINGH VS THE STATE OF BIHAR & ORS	Mr.NARENDRA KUMAR SHARMA	Mr.K.P. GUPTA (SC16) Mr.ASHOK KUMAR
38.	CWJC/8721/2013 COMP.GRND. , NON GAZET	2	SHIV KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP22)
39.	CWJC/8788/2013 DISCP.PROC., GAZETTED	2	BINDESHWARI PRASAD VS THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD Mr.KAMESHWAR SINGH	Mr.KUMAR PRIYA RANJAN (SC23)
40.	CWJC/8796/2013 MEDICAL REM, GAZETTED	3	RAJIVA RANJAN PRASAD SINHA VS THE STATE OF BIHAR & ORS	Mr.SURAJ DEO SINGH Mr.SANTOSH KUMAR VERMA	Mr.GIRIJA SHANKAR PD (GP1)
41.	CWJC/8882/2013 REM/DIS/TER, NON GAZET	2	BABU RAM SINGH VS THE STATE OF BIHAR & ORS	Mr.RAMENDRA NATH MUKHOPADHAYA Mr.SANDIP SINGH Mr.MD. NAZIR ANSARI	Mr.ANJANI KUMAR (AAG10)
42.	CWJC/8903/2013 SALARY, NON GAZETTED S	2	AJAY KUMAR PRABHAKAR & ORS VS THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.SUBHASH PD. SINGH (GA7)
43.	CWJC/8956/2013 COMP.GRND. , POLICE SE	2	SUNNY KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.MANISH KUMAR (GP8) Mr.MANISH KUMAR (GP - 8)
44.	CWJC/9108/2013 PROMOTION , NON GAZET	2	JAI SHARAN RAM VS THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR Mr.PREM KUMAR	Mr.ASHOK KUMAR KESHRI (AAG11)
45.	CWJC/9188/2013 OTHERS, GAZETTED SER.	2	DEO NANDAN PRASAD GUPTA VS THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH Mr.RAJNISH KUMAR CHOUBEY	Mr.HARENDRA PD. SINGH (GA8) Mr.AMAR NATH SINGH
46.	CWJC/9261/2013 REM/DIS/TER, NON GAZET	2	PARMESHWAR LAL DAS VS THE STATE OF BIHAR & ORS	Mr.KAUSHALESH CHOUHARY Mr.KULANAND JHA	Mr.RAJIV ROY (GP5)
47.	CWJC/9297/2013 COMP.GRND. , NON GAZET	2	ASHA DEVI VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SHARMA Mr.AMISH KUMAR	Mr.J.S. ARORA (SC6)
48.	CWJC/9419/2013 SELECTION , NON GAZETT	2	MD. MOJIB VS THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.KINKAR KUMAR (SC27)
49.	CWJC/9454/2013 SALARY, NON GAZETTED S	2	AJIT PRASAD VS THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR PANDEY	Mr.KUNDAN BHADUR SINGH (SC22)
50.	CWJC/9519/2013 OTHERS, GAZETTED SER.	4	ARUN KUMAR THAKUR VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA	Mr.DINBANDHU SINGH (GP9)
51.	CWJC/9681/2013 RGL.AD-HOC., NON GAZET	2	BRINDA DEVI VS THE STATE OF BIHAR & ORS	Smt.ARCHANA JHA Mr.ALOK RANJAN	Mr.A.UJJWAL (SC25) Mr.AJIT KUMAR
52.	CWJC/9721/2013 DISCP.PROC., NON GAZET	2	KUMAR AJAY RANJAN VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.SUNIL KR. MANDAL (SC24)
53.	CWJC/9729/2013 SELECTION , NON GAZETT	2	KASHI NATH URAON VS THE STATE OF BIHAR & ORS	Mr.DR. CHANDRA SHEKHAR AZAD Mr.RAJEEV LOCHAN	Mr.MD. N. HODA KHAN (SC18)
54.	CWJC/9790/2013 REM/DIS/TER, NON GAZET	14	KIRAN KUMARI VS THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.ANIL KUMAR (GP23)
55.	CWJC/9847/2013 SALARY, NON GAZETTED S	2	SARASWATI KUMARI VS THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD SINHA Mr.SHARWAN KUMAR Mr.SUNIL KUMAR-II Mr.GYAN PRAKASH	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (G.P.- 22)
56.	CWJC/9890/2013 OTHERS, POLICE SER.	2	THE BIHAR POLICE ASSOCIATION (WIRELESS) & ORS VS THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH	Mr.ANIL KUMAR (GP23)
57.	CWJC/9959/2013 OTHERS, NON GAZETTED S	2	DINANATH PRASAD VS THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD Mr.BIRENDRA NARAYAN SHARMA	Mr.DINBANDHU SINGH (GP9)
58.	CWJC/9969/2013 DISCP.PROC., POLICE SE	1	AJAY KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR	Mr.ANJANI KR SHARAN (SC9) Mr.M.K. SINGH(SC-6)
59.	CWJC/9985/2013 DISCP.PROC., GAZETTED	4	BHOLA PRASAD MANDAL VS THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.S.RAZA AHMAD (AAG9) Mr.MADHURESH PRASAD
60.	CWJC/9986/2013 REM/DIS/TER, NON GAZET	2	SUNIL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY	Mr.MADHUKAR KRISHNA SINHA SC1
61.	CWJC/10086/2013 RGL.AD-HOC., NON GAZET	2	RAMESH MISHRA VS THE STATE OF BIHAR & ORS	Mr.RAJIV KUMAR SINGH Mr.KAMAL KISHORE JHA	Mr.KUNDAN BHADUR SINGH (SC22)
62.	CWJC/10113/2013 DISCP.PROC., GAZETTED	2	VEENA KUMARI VS THE STATE OF BIHAR & ORS	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.RAJESH SINGH (GP16)
63.	CWJC/10136/2013 SALARY, NON GAZETTED S	1	MAHESHWAR PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.NIKKI SINGH	Mr.MADHURESH PRASAD (GP12)
64.	CWJC/10164/2013 COMP.GRND. , NON GAZET	1	KAMLESH RAM VS THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHOR	Mr.SANJAY KR NO.1 (SC12)
65.	CWJC/10172/2013 SENIORITY , POLICE SE	2	KANHAI LAL VISHAWAKARMA VS THE STATE OF BIHAR & ORS	Mr.MD. SHAMIMUL HODA	Mr.AMAR NATH DEO (SC26)
66.	CWJC/10177/2013 REM/DIS/TER, NON GAZET	1	BACHO DEVI VS THE STATE OF BIHAR & ORS	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1	Mr.ROY SHIVAJI NATH (AAG3)
67.	CWJC/10179/2013 REM/DIS/TER, NON GAZET	1	MITA KUMARI VS THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY	Mr.SANJAY KR NO.1 (SC12)
68.	CWJC/10182/2013 SELECTION , POLICE SE	3	SUJATA KUMARI VS THE STATE OF BIHAR & ORS	Mr.SURJ BANSH ROY	Mr.KUNDAN BHADUR SINGH (SC22) Mr.SANJAY PANDEY
69.	CWJC/10187/2013 DISCP.PROC., POLICE SE	1	SHIV KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.VINAY RANJAN	Mr.NAMRTA MISHRA (GP17)

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70.	CWJC/10193/2013 SALARY, NON GAZETTED S	1	JITENDRA NATH TIWARI VS THE STATE OF BIHAR & ORS	Mr.UDAY KUMAR Mr.MADHURESH PRASAD (GP12)
71.	CWJC/10194/2013 REM/DIS/TER, NON GAZET	1	NASIR HELAL VS THE STATE OF BIHAR & ORS	Mr.RAJENDRA NATH SINHA Mr.ARVIND KUMAR SINHA
72.	CWJC/10196/2013 PROMOTION , NON GAZET	1	BIJENDRA KUMAR VS THE STATE OF BIHAR & ORS	Mr.GAURAV GOVIND Mr.TEJ BAHADUR SINGH (AAG7) Mr.ANJANI KUMAR (AAG -6)
73.	CWJC/10207/2013 PROMOTION , NON GAZET	1	RAMAVATAR PRASAD VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.BRAJESH TIWARY
74.	CWJC/10211/2013 PAY SCALES , NON GAZET	1	KAPIL DEO SAH VS THE STATE OF BIHAR & ORS	Mr.JANARDAN SINGH Mr.AKHILESH KUMAR
75.	CWJC/10215/2013 OTHERS, GAZETTED SER.	1	MITHILESH KUMARI JHA & ORS VS THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA
76.	CWJC/10221/2013 SALARY, NON GAZETTED S	1	SHIV KUMARI DEVI VS THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.NAMRTA MISHRA (GP17) Mr.MR. RANJAN KUMAR
77.	CWJC/10223/2013 COMP.GRND. , NON GAZET	1	PINTU JHA VS THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.PRABHAKAR TEKRIWAL (GA1)
78.	CWJC/10233/2013 PROMOTION , NON GAZET	1	MOHIT KUMAR VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.RAJIV KUMAR SINGH (GP2)
79.	CWJC/10236/2013 COMP.GRND. , POLICE SE	2	VIJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.BRAJESH TIWARY Mr.SANJAY KUMAR Mr.RAJIV KUMAR SINGH (GP2)
80.	CWJC/10240/2013 PROMOTION , GAZETTED S	1	LAKSHMI NARAYAN MANDAL VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR VERMA Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY Mr.PARTHA SARTHY (GA11)
81.	CWJC/10244/2013 RGL.AD-HOC., NON GAZET	1	AKHILESHWAR PRASAD & ANR VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.RAVI BHATIA Mr.ANANI KUMAR (AAG10) Mr.INDRAJEET SINGH Mr.ANJANI KUMAR (AAG6)
82.	CWJC/10245/2013 ESTB.& RECO.OF EDUCATI	1	RAMESHWAR PRASAD BHAGYAWATI DEVI INTERMEDIATE COLLEGE VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.MADHUKAR KRISHNA SINHA SC1 Mr.PARTHA SARTHY Mr.PIYUSH LALL
83.	CWJC/10255/2013 RGL.AD-HOC., NON GAZET	1	RAGHUNANDAN MAHTO & ANR VS THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR Mr.JAWAHAR PD. KARN (AAG4)
84.	CWJC/10258/2013 PROMOTION , NON GAZET	1	OM PRAKASH SINGH VS THE STATE OF BIHAR & ORS	Mr.TARA NATH JHA Mr.RAJEEV KR. SINGH (GP15)
85.	CWJC/10263/2013 PROMOTION , NON GAZET	1	SRIKANT SHARMA VS THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.MANOJ KR. AMBASTHA (GP14)
86.	CWJC/10266/2013 PROMOTION , NON GAZET	1	VIJAY PASWAN VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.BRAJESH TIWARY Mr.KINKAR KUMAR (SC27)
87.	CWJC/10269/2013 SUSPENSION , GAZETTED	1	DR. SUBHASH KUMAR VS THE STATE OF BIHAR & ORS	Mr.SAHVIND KUMAR SHARMA Mr.GAUTAM BOSE (AAG8)
88.	CWJC/10270/2013 REM/DIS/TER, POLICE SE	1	GORELAL SHARMA VS THE STATE OF BIHAR & ORS	Mr.BINOD PD. SINGH Mr.VINAY KIRTI SINGH
89.	CWJC/10271/2013 REM/DIS/TER, NON GAZET	4	PARVATI DEVI VS THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR DAS Mr.VINAY KRITI SINGH (SC5)
90.	CWJC/10277/2013 REM/DIS/TER, NON GAZET	2	NEELAM KUMARI VS THE STATE OF BIHAR & ORS	Mr.DHARMESH KUMAR Mr.AMRENDRA NATH VISHAWAS Mr.PRASOON SINHA (GA2)
91.	CWJC/10278/2013 SELECTION , NON GAZETT	1	ALOK KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH Mr.SHYAM KISHOR SHARMA (GA3)
92.	CWJC/10279/2013 SELECTION , NON GAZETT	1	PRIYANKA KUMARI VS THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.RAJEEV RANJAN NO.II Mr.K.P. GUPTA (SC16) Mr.ASHOK KUMAR (SC11)
93.	CWJC/10283/2013 REM/DIS/TER, NON GAZET	14	KIRAN RAI VS THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.MD. N. HODA KHAN (SC18)
94.	CWJC/10289/2013 OTHERS, POLICE SER.	1	GOPAL PATHAK VS THE STATE OF BIHAR & ORS	Mr.RAM NARESH SHARMA Mr.RAJEEV KR. SINGH (GP15)
95.	CWJC/10315/2013 SELECTION , NON GAZETT	1	ANAND PRAKASH AGARWAL VS THE STATE OF BIHAR & ORS	Mr.RAM NARAYAN Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.RAJENDRA KR. JHA (GP18)
96.	CWJC/10323/2013 ESTB.& RECO.OF EDUCATI	1	NORTH BIHAR PARA MEDICAL AND ALLIED HEALTH EDUCATIONAL INSTITUTE VS THE UNION OF INDIA & ORS	Mr.LALAN KUMAR Mr.KUMARI AMRITA (GP10) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.ANSHUMAN SINGH (CGC) Mr.MADHUKAR KRISHNA SINHA SC1
97.	CWJC/10329/2013 DISCP.PROC., NON GAZET	1	SHYAMAL KISHORE VS THE STATE OF BIHAR & ORS	Mr.GIRIJISH KUMAR Mr.MADHUKAR KRISHNA SINHA SC1
98.	CWJC/10330/2013 SALARY, NON GAZETTED S	1	BINOD KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SHUBH NARAIN SINGH Mr.P.N. SAHI (AAG14)
99.	CWJC/10331/2013 SELECTION , NON GAZETT	1	USHA DEVI VS THE STATE OF BIHAR & ORS	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA Mr.ROY SHIVAJI NATH (AAG3)
100.	CWJC/10335/2013 SCH.COLLE.UNIV.(EXCL.SE	1	BIPIN KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK ANAND KUMAR
101.	CWJC/10338/2013 REM/DIS/TER, NON GAZET	1	RIJANTI DEVI VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.ANJANI KUMAR (AAG10) Mr.ANJANI KUMAR (GA6)
102.	CWJC/10339/2013 PROMOTION , NON GAZET	1	JAY GOVIND RAM VS THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ALOK KUMAR SINGH Mr.SHYAM KISHOR SHARMA (GA3)

**FOR ADMISSION III**

<b>PATNA HIGH COURT</b>	<b>98</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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<p>1. CWJC/1211/2012 REM/DIS/TER, NON GAZET</p> <p>2. CWJC/1688/2012 ESTB. &amp; RECO.OF EDUCATI</p> <p>3. CWJC/3455/2012 REVERSION , NON GAZET</p> <p>4. CWJC/5688/2012 with SELECTION , POLICE SE</p> <p>5. CWJC/5727/2012 with SELECTION , POLICE SER.</p> <p>6. CWJC/5723/2012 SELECTION , POLICE SER.</p> <p>7. CWJC/5770/2012 DISCP.PROC., GAZETTED</p> <p>8. CWJC/5807/2012 SELECTION , POLICE SE</p> <p>9. CWJC/5867/2012 PAY SCALES , NON GAZET</p> <p>10. CWJC/6760/2012 OTHERS, NON GAZETTED S</p> <p>11. CWJC/7044/2012 SELECTION , NON GAZETT</p> <p>12. CWJC/7142/2012 REM/DIS/TER, NON GAZET</p> <p>13. CWJC/7231/2012 OTHERS, NON GAZETTED S</p> <p>14. CWJC/7501/2012 SELECTION , NON GAZETT</p> <p>15. CWJC/7515/2012 REM/DIS/TER, POLICE SE</p> <p>16. CWJC/7521/2012 REM/DIS/TER, NON GAZET</p> <p>17. CWJC/7523/2012 SCH.COLL.UNIV.(EXCL.SE</p> <p>18. CWJC/7541/2012 SELECTION , NON GAZETT</p> <p>19. CWJC/7552/2012 SALARY, NON GAZETTED S</p> <p>20. CWJC/7560/2012 SELECTION , NON GAZETT</p> <p>21. CWJC/7572/2012 REM/DIS/TER, NON GAZET</p> <p>22. CWJC/7587/2012 MATTERS RELATING TO EX</p> <p>23. CWJC/7628/2012 SELECTION , NON GAZETT</p> <p>24. CWJC/7639/2012 COMP.GRND. , NON GAZET</p> <p>25. CWJC/7652/2012 SELECTION , NON GAZETT</p> <p>26. CWJC/7663/2012 SELECTION , POLICE SE</p> <p>27. CWJC/7676/2012 SELECTION , NON GAZETT</p>	<p>4 SMT.SUMITRA KUMARI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>4 THE MANAGING COMMITTEE OF MADA <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>11 BIKRAMA SINGH &amp; ANR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 AJAY KUMAR &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>2 PARTHA BANERJEE &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>2 SEEMA PATEL &amp; ANR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>12 HAREDNRA PRASAD SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>13 AJAY KUMAR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>12 SMT.CHANDRA PRABHA KUMARI &amp; OR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>12 RANI KUMARI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 KIRAN DEVI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>13 SAHDEO PRASAD &amp; ANR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 SUBHASH CHANDRA JHA &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>11 BRAJ KISHORE SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>10 NARENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>11 VISHNU SHANKAR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 BANKTESH SINGH <b>VS</b> BIHAR SCHOOL EXAMINATION BOARD</p> <p>9 RANJAY KUMAR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 CHHOTAN PRASAD RAI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>11 SMT.NILIMA PATEL <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 SARITA KUMARI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>10 SHASHI BHUSHAN PRASAD &amp; ORS <b>VS</b> BABASAHEB BHIMRAO AMBEDKAR BIH</p> <p>9 KUSHESHWAR RAI &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 BASIRUDDIN ANSARI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 SMT. GITA KUMARI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>10 BARUN KUMAR TIWARI &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>9 AMRENDRA KUMAR &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p>	<p>Mr.SHAILENDRA KUMAR SINGH</p> <p>Mr.RAJ NANDAN PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN Mr.SHIV KUMAR</p> <p>Mr.JITENDRA PRASAD SINGH Mr.VIDYA SAGAR Mr.SANTOSH KUMAR VERMA</p> <p>Mr.SHANTI PRATAP Mr.ARVIND KUMAR VARMA</p> <p>Mr.SAMIR KUMAR RANJAN</p> <p>Mr.AVINASH KUMAR Mr.KRISHNA CHANDRA</p> <p>Mr.MRITUNJAY PRASAD SINGH</p> <p>Mr.AKASHDEEP Mr.SHYAMESHWAR KUMAR SINGH Mr.LALAN KUMAR SINGH</p> <p>Mr.PURUSHOTTAM KUMAR JHA</p> <p>Mr.SUNIL KUMAR Mr.RANJEET KUMAR</p> <p>Mr.PRITISH KUMAR LAL Mr.GAURAV GOVIND</p> <p>Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA</p> <p>Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA</p> <p>Mr.ABHAY KUMAR SINGH Mr.LAKSHMAN LAL PANDEY</p> <p>Mr.RAJANI KANT PANDEY</p> <p>Mr.MANISH KUMAR NO-2</p> <p>Mr.SUNIL KUMAR Mr.SUSHANT KUMAR</p> <p>Mr.SARVENDRA KUMAR VERMA</p> <p>Mr.GYAN PRAKASH OJHA Mr.ANAND KISHORE CHOUDHARY</p> <p>Mr.RAVINDRA KUMAR SHUKLA</p> <p>Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN</p> <p>Mr.ANIL KUMAR MUKUND</p> <p>Mr.RANJAN KUMAR SRIVASTAVA</p> <p>Mr.SATISH KUMAR SINGH</p> <p>Ms.SHRUTI SINHA</p> <p>Mr.SHAILENDRA KUMAR DWIVEDI</p>	<p>Mr.M. D. DWIVEDI SC23 Mr.R.R.KR. PANDEY (SC29)</p> <p>Mr.PRABHAKAR TEKRIWAL GA1 Mr.MD. ANISUR RAHMAN Mr.MD. RASHID ALAM Mr.S.K. SHARMA (GA-1)</p> <p>Mr.ANJANI KR SHARAN SC9 Mr.RAJ NANDAN PRASAD (SC9)</p> <p>Mr.AJAY BIHARI SINHA SC19 Mr.BRISKETU SHARAN PANDEY Mr.SANJAY PANDEY Mr.GYAN SHANKAR Mr.BRIJ MOHAN KUMAR SINGH</p> <p>Mr.VINAY KRITI SINGH SC5 Mr.SANJAY PANDEY</p> <p>Mr.DEVENDRA KR SINHA AAG2 Mr.SANJAY PANDEY</p> <p>Mr.JAWAHAR PD. KARN (AAG4) Mr.VIVEK ANAND KUMAR Mr.J.P.KARN</p> <p>Mr.S.D. SANJAY AAG12 Mr.AMBUJ NAYAN CHAUBEY Mr.SANJAY PANDEY Mr.RIPUDAMAN PD.SINHA Mr.VINAY KUMAR MISHRA Mr.SANDEEP KUMAR (GA8) Mr.DHARMENDRA JHA</p> <p>Mr.RAJEEV KR. SINGH GP15 Mr.RAJIV KUMAR SINGH (GP2)</p> <p>Mr.PRABHAKAR TEKRIWAL GA1 Mr.ABHINAY RAJ Mr.S.K.SHARMA (GA3)</p> <p>Mr.P.K. VERMA (AAG5) Mr.SHIV KUMAR Mr.KUMAR PRIYA RANJAN (CGC) Mr.RABHIB AHSAN</p> <p>Mr.JAWAHAR PD. KARN AAG4 Mr.SATYABIR BHARTI Mr.MRITYUNJAY KUMAR Mr.BINODANAND MISHRA Smt.NEELAM PRASAD Mr.RAJAN</p> <p>Mr.DEVENDRA KR SINHA (AAG2)</p> <p>Mr.P.K. VERMA AAG5</p> <p>Mr.PRASHANT PRATAP GP6</p> <p>Mr.JAISHANKAR BARNWAL SC1</p> <p>Mr.LALIT KISHORE Mr.GIRIJISH KUMAR</p> <p>Mr.MANOJ KR. AMBASTA GP14</p> <p>Mr.RAJENDRA KR. JHA GP18 Mr.BINOD JEE VERMA (GP17)</p> <p>Mr.NIRBHAY K.SINGH GP26</p> <p>Mr.ROY SHIVAJI NATH AAG3</p> <p>Mr.HARENDRA KUMAR TIWARY Mr.VIKAS RATAN BHARTI Mr.ARIF RAZA</p> <p>Mr.ANJANI KUMAR AAG10</p> <p>Mr.HARENDRA PD. SINGH GA8 Mr.ASHOK PRIYADARSHI GA4</p> <p>Mr.KAUSHAL KR. JHA SC4</p> <p>Mr.KUMARI AMRITA GP10 Mr.SATYAM SHIVAM SUNDARAM</p> <p>Mr.LALIT KISHOR AAG1 Mr.SANJAY PANDEY</p>
<b>FOR HEARING I</b>			
<p>1. CWJC/4452/2012 with OTHERS, GAZETTED SER.</p> <p>2. CWJC/1717/2012 with OTHERS, GAZETTED SER.</p>	<p>2 RAM SURAT SINGH &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>2 VIJAY KUMAR SINGH &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p>	<p>Mr.JAI PRAKASH VERMA</p> <p>Mr.JAI PRAKASH VERMA Mr.HARI MOHAN MISHRA</p>	<p>Mr.NIRBHAY K.SINGH GP26</p> <p>Mr.J.S. ARORA SC6</p>

<b>PATNA HIGH COURT</b>	<b>99</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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<p>3. CWJC/23005/2011 with OTHERS, GAZETTED SER.</p> <p>4. CWJC/6156/2012 with OTHERS, GAZETTED SER.</p> <p>5. CWJC/21887/2012 with OTHERS, GAZETTED SER.</p> <p>6. CWJC/8725/2007 OTHERS, GAZETTED SER.</p> <p>7. CWJC/4700/2012 PROMOTION , NON GAZET</p> <p>8. CWJC/13374/2012 DISCP.PROC., GAZETTED</p> <p>9. CWJC/14572/2012 OTHERS, NON GAZETTED S</p> <p>10. CWJC/16355/2012 ADMISSION, POST-GRADUA</p> <p>11. CWJC/18799/2012 SELECTION , NON GAZETT</p> <p>12. CWJC/19031/2012 REM/DIS/TER, NON GAZET</p> <p>13. CWJC/3915/2013 ESTB. &amp; RECO.OF EDUCATI</p>	<p>5</p> <p>2</p> <p>3</p> <p>6</p> <p>2</p> <p>4</p> <p>3</p> <p>2</p> <p>9</p> <p>2</p> <p>5</p>	<p>RAM YASH SAH &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>MITHLESH KUMAR &amp; ORS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>TULA KANT JHA <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>GOPAL CHAUDHARY &amp; ANR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>RAMA SHANKAR SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>VINOD KR.DAS <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>VISHWANATH KUMAR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>DR. TARANNUM FATMA &amp; ORS <b>VS</b> THE UNION OF INDIA &amp; ORS</p> <p>SATYENDRA SHARMA <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>SABINA BEGUM <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>DEEN DAYAL SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p>	<p>Mr.JAI PRAKASH VERMA</p> <p>Mr.JAI PRAKASH VERMA</p> <p>Mr.JAI PRAKASH VERMA</p> <p>Mr.JAI PRAKASH VERMA</p> <p>Mr.SANTOSH KR.CHOUDHAN</p> <p>Mr.LALAN KUMAR SINGH</p> <p>Mr.ASHOK KUMAR</p> <p>Mr.RAJENDRA PRASAD</p> <p>Mr.DEEPAAK KUMAR</p> <p>Mr.NARESH DIKSHIT</p> <p>Mr.WASI AHMAD KHAN</p> <p>Mr.OBAIDUR RAHMAN</p> <p>Mr.RAJ NANDAN PRASAD</p> <p>Mr.JANKI NANDAN PRASAD</p> <p>Mr.DEEN DAYAL SINGH (IN PERSON)</p>	<p>Mr.SHYAM KISHOR SHARMA GA3</p> <p>Mr.VINAY KRITI SINGH SC5</p> <p>Mr.G.K. AGRWAL () Mr.HARISH KUMAR (GP-32)</p> <p>Mr.(SC1) Mr.B.K.SINGH'CHOUHAN' Mr.BINOD KUMAR SINGH Mr.BINOD KUMAR SINGH</p> <p>Mr.RAVINDRA KR CHOUBEY SC8 Mr.KUMAR ALOK (SC8)</p> <p>Mr.GEETA KUMARI (GP28) Mr.SANJAY PANDEY Mr.RAJNI KANT JHA Mr.GEETA KUMARI (GP28)</p> <p>Mr.GIRIJA SHANKAR PD (GP1) Mr.SANTOSH KUMAR JHA (GP3)</p> <p>Mr.P.N. SAHI (AAG14) Smt.KALPANA Mr.SATYA PRAKASHTRIPATHY</p> <p>Mr.RAJIV ROY (GP5) Mr.DHRUBA MUKHERJEE Mr.SATYAVRAT VERMA Mr.SANJAY PANDEY</p> <p>Mr.PARTH SHARTHI (SC10) Mr.PARTHA SARTHY</p> <p>Mr.GIRIJA SHANKAR PD (GP1) Mr.SHRI NATH PATHAK</p>
<b>FOR HEARING II</b>				
<p>1. CWJC/1944/2012 PROMOTION , GAZETTED S</p> <p>2. CWJC/3013/2012 SELECTION , NON GAZETT</p> <p>3. CWJC/3036/2012 OTHERS, GAZETTED SER.</p> <p>4. CWJC/4881/2012 DISCP.PROC., NON GAZET</p> <p>5. CWJC/7130/2012 OTHERS, GAZETTED SER.</p> <p>6. CWJC/9148/2012 DISCP.PROC., GAZETTED</p> <p>7. CWJC/14710/2012 DISCP.PROC., NON GAZET</p> <p>8. CWJC/15613/2012 DISCP.PROC., NON GAZET</p> <p>9. CWJC/15942/2012 REM/DIS/TER, POLICE SE</p> <p>10. CWJC/17024/2012 REM/DIS/TER, POLICE SE</p> <p>11. CWJC/17992/2012 SELECTION , NON GAZETT</p> <p>12. CWJC/19201/2012 REM/DIS/TER, POLICE SE</p> <p>13. CWJC/20348/2012 DATE BIRTH, NON GAZET</p> <p>14. CWJC/21953/2012 RGL.AD-HOC., NON GAZET</p> <p>15. CWJC/22665/2012 DISCP.PROC., GAZETTED</p>	<p>13</p> <p>6</p> <p>4</p> <p>3</p> <p>5</p> <p>5</p> <p>3</p> <p>3</p> <p>5</p> <p>6</p> <p>10</p> <p>8</p> <p>7</p> <p>4</p> <p>20</p>	<p>DR.RAM DEO MAHTO <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>RINKU DEVI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>NAWAL KISHORE PRASAD SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>MD.PARVEZ ALAM <b>VS</b> THE HONBLE HIGH COURT OF JUDIC</p> <p>PANKAJ KUMAR <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>AWADHESH PRASAD SHARMA <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>BINDESHWAR PASWAN <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>RAM RATI DEVI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>PASSING LAMA <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>BINDHYACHAL RAI <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>DILIP KUMAR JHA &amp; ORS <b>VS</b> BIHAR PUBLIC SERVICE COMMISSION &amp; ORS</p> <p>DEONANDAN PASWAN <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>VIKARMA SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>SURENDAR SINGH <b>VS</b> THE STATE OF BIHAR &amp; ORS</p> <p>INDRADEO PASWAN <b>VS</b> THE STATE OF BIHAR &amp; ORS</p>	<p>Mr.ADITYA NARAIN SINGH</p> <p>Mr.KUNDAN KUMAR SINHA</p> <p>Mr.DEVENDRA KUMAR SINGH</p> <p>Mr.RAVINDRA KUMAR SINHA</p> <p>Mr.JAI PRAKASH VERMA</p> <p>Mr.SANJAY KUMAR VERMA</p> <p>Mr.AJAY KUMAR</p> <p>Mr.ARUN KUMAR ARUN</p> <p>Mr.SIYARAM PANDEY</p> <p>Mr.RAKESH KUMAR JHA</p> <p>Mr.PRAMOD KUMAR SINGH</p> <p>Mr.RAM HRIDAY PRASAD</p> <p>Ms.MAHASWETA CHATTERJEE</p> <p>Mr.GIRIDHAR GOPAL TIWARY</p> <p>Mr.DHARMENDRA KUMAR</p> <p>Mr.RAM HRIDAY PRASAD</p> <p>Mr.MRITYUNJAY KUMAR TIWARY</p> <p>Mr.RAVI KUMAR PANDAY</p> <p>Mr.AKASHDEEP</p> <p>Mr.SHYAMESHWAR KUMAR SINGH</p>	<p>Mr.DHURJATI KR PRASAD GP7</p> <p>Mr.DINBANDHU SINGH GP9</p> <p>Mr.ROHIT MISHRA</p> <p>Mr.G.K. AGRWAL GA10 Mr.HARISH KUMAR (GP-32)</p> <p>Mr.BINODANAND MISHRA Mr.SATYABIR BHARTI</p> <p>Mr.RAJEEV KR. SINGH (GP15) Mr.RABINDRA KUMAR PRIYADARSHI Mr.BIPIN BIHARI SINGH Mr.RAJIV KUMAR SINGH (GP2)</p> <p>Mr.S.D. SANJAY AAG12 Mr.SANDEEP KUMAR (GA8)</p> <p>Mr.P.K. VERMA (AAG5)</p> <p>Mr.RISHIRAJ SINHA (GP19) Mr.KUMAR ALOK (SC8)</p> <p>Mr.LALIT KISHOR (AAG1)</p> <p>Mr.JAISHANKAR BARNWAL (SC1)</p> <p>Mr.SANJAY PANDEY Mr.KUNAL TIWARY Mr.RAKESH KR SAMRENDRA-SC21 Mr.KUMAR MANISH (SC21)</p> <p>Mr.MD. N. HODA KHAN (SC18)</p> <p>Mr.NIVEDITA NIRVIKAR (GP3)</p> <p>Mr.MADHURESH PRASAD (GP12)</p> <p>Mr.VISHWA MOHAN KUMAR SINHA Mr.RAJENDRA PRASAD Mr.PRAMOD KUMAR SINHA</p>

**Notice:** Please take notice that request cases will be taken up on every Friday at 2.15 P.M.

**Thursday the 26th June 2014**  
**Court No. 25(AT 10:30 A.M.)**  
**Mr. Justice Shivaji Pandey**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1.	CWJC/9988/2009 COMP.GRND. , SCHOOL SE	8 ANURAG KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.AJAY KR.TIWARY	Mr.(SC15) Mr.SUNIL KR. MANDAL(SC-24)	
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<b>PATNA HIGH COURT</b>	<b>100</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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|----|-------------------------------------|---|--|---|-------------------------------|
| 2. | CWJC/19011/2013<br>LAND ACQUISITION | 7 | AMIRI LAL SAH AND ANRS<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.RITESH KUMAR<br>NARAIN SINGH<br>Mr.RAMA KANT SINGH | Mr.YOGENDRA PD. SINHA (AAG15) |
|    | At 3.45 PM                          |   |  |   |                               |
| 3. | CWJC/10474/2014<br>LAND ACQUISITION | 1 | PARMANAND PRASAD & ANR<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.RAVI PRAKASH<br>Mr.SANJEEV NIKESH                  | Mr.GA4- ASHOK PRIYADARSHI     |

**FOR ADMISSION I**

- |     |   |    |  |  |   |
|-----|---|----|--|--|---|
| 1.  | CWJC/16941/2012<br>LAND CEILING (SURPLUS) | 4  | RAM NANDAN MAHTO & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS   | Mr.NAWAL KISHORE<br>SINGH<br>Mr.UPENDRA MISHRA<br>Mr.RAM SUMIRAN RAI<br>Mr.JITENDRA NATH<br>TIWARY | Mr.RAJIV ROY (GP5)  |
| 2.  | C. REV./217/2013<br>IN (CWJC/3041 /2012)  | 9  | THE STATE OF BIHAR<br><b>VS</b> SMT. BASMATI DEVI & ORS.       | Smt.BINITA SINGH   |   |
| 3.  | CWJC/7305/2013<br>LAND ACQUISITION        | 10 | BRAHM PRKASH RAI<br><b>VS</b> THE STATE OF BIHAR & ORS         | Mr.AJAY KUMAR<br>SHARMA  | Mr.RAM BALAK MAHTO (AG)<br>Mr.ARVIND KUMAR SINHA<br>Mr.SUNIL KUMAR-II |
| 4.  | CWJC/11843/2013<br>LAND REFORMS ACT       | 7  | ARVIND KUMAR SINGH<br><b>VS</b> THE STATE OF BIHAR & ORS       | Mr.RAJEEV RANJAN<br>PRASAD<br>Mr.RAJENDRA KUMAR  | Mr.S.A. ALAM (SC3)<br>Mr.ARVIND KUMAR SHARMA<br>Mr.PRAMOD KUMAR SINHA |
| 5.  | CWJC/18447/2013<br>LAND ACQUISITION       | 3  | BIRSEN SINGH<br><b>VS</b> THE STATE OF BIHAR & ORS             | Mr.SRI NIWAS JHA<br>Mr.NITESH KUMAR<br>Mr.BHARAT BHUSHAN   | Mr.RAM BALAK MAHTO (AG)   |
| 6.  | CWJC/21520/2013<br>LAND ACQUISITION       | 6  | RAM SEWAK PRASAD & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS   | Mr.NARESH DIKSHIT  | Mr.NIRBHAY K.SINGH (GP26)<br>Mr.VIKAS KUMAR                           |
| 7.  | CWJC/24062/2013<br>LAND ACQUISITION       | 3  | MADAN MOHAN PRASAD SINGH<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.SURESH KUMAR<br>ISHWAR  | Mr.AJAY BIHARI SINHA (SC19)   |
| 8.  | CWJC/24942/2013<br>LAND ACQUISITION       | 3  | RAMKESAR SAH<br><b>VS</b> THE UNION OF INDIA & ORS             | Mr.RAMCHANDRA SINGH  | Mr.RAM BALAK MAHTO (AG)<br>Mr.ASHOK KUMAR KESHARI<br>Mr.MAHESH PRASAD |
| 9.  | CWJC/1232/2014<br>OTHERS                  | 2  | RAJ NANDAN SINGH<br><b>VS</b> THE STATE OF BIHAR & ORS         | Mr.PUSHPENDRA KUMAR<br>SINGH   | Smt.BINITA SINGH<br>Mr.PRASOON SINHA                                  |
| 10. | CWJC/7009/2014<br>B.PRIVILEGED-PERSON H   | 1  | MANOJ RAM<br><b>VS</b> THE STATE OF BIHAR & ORS                | Mr.RAM NARESH RAY<br>Mr.DR.MRITYUNJAYA<br>KR.GAUTAM<br>Mr.YOGENDRA KUMAR                           | Mr.SUNIL KR. MANDAL (SC24)  |
| 11. | CWJC/7933/2014<br>LAND ACQUISITION        | 1  | SMT. RISHI RAJ & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS     | Mr.SIDDHARTHA<br>PRASAD  | Mr.ROY SHIVAJI NATH (AAG3)  |
| 12. | CWJC/9635/2014<br>LAND ACQUISITION        | 1  | LAL BAHADUR SINGH & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS  | Mr.GAUTAM KUMAR<br>KEJRIWAL  | Mr.MANIKANT MISHRA (GP25)   |

**(AFTER THE ABOVE OR AT 12.00 NOON WHICHEVER IS EARLIER)**  
**FOR ADMISSION II**

- |     |   |    |   |   |   |
|-----|---|----|---|---|---|
| 1.  | CWJC/5430/2013<br>SHAIRAT                 | 22 | DINESH JAISWAL<br><b>VS</b> THE STATE OF BIHAR & ORS          | Mr.ANIL KUMAR SINGH   | Mr.SANJAY KR NO.1 (SC12)<br>Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD<br>Mr.SHOBHA NATH JHA<br>Mr.PRABHAT KUMAR SINGH (SC12) |
| 2.  | CWJC/6527/2013<br>LAND ACQUISITION        | 11 | RAM SAKHA MAHTO<br><b>VS</b> THE STATE OF BIHAR & ORS         | Mr.SHANTI PRATAP  | Mr.KINKAR KUMAR (SC27)  |
| 3.  | CWJC/11154/2013<br>BHOODAN ACT            | 5  | PASHPAT RAI<br><b>VS</b> THE STATE OF BIHAR & ORS             | Mr.ABHAY KUMAR  | Mr.ANIL KUMAR (GP23)<br>Mr.SARVENDRA KUMAR VERMA  |
| 4.  | CWJC/11965/2013<br>LAND ACQUISITION       | 3  | CHANDA SRIVASTAVA & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.PRABHAT RANJAN<br>SINGH<br>Mr.RAMANUJ TIWARY<br>Mr.ASHUTOSH RANJAN<br>PANDEY | Mr.RAM BALAK MAHTO (AG)<br>Mr.SHRI NATH PATHAK  |
| 5.  | CWJC/12047/2013<br>OTHERS                 | 3  | DINESH PASWAN<br><b>VS</b> THE STATE OF BIHAR & ORS           | Mr.RAJEEV KUMAR LABH<br>Mr.SHREEKANT LABH<br>Mr.CHANDRA<br>MOLESHWAR            | Mr.PRAHLAD KR. BHAGAT (GP13)  |
| 6.  | CWJC/12059/2013<br>SHAIRAT                | 3  | BAIDYA NATH JHA & ANR<br><b>VS</b> THE STATE OF BIHAR & ORS   | Mr.DURGA NAND JHA   | Mr.SHYAM KISHOR SHARMA (GA3)  |
| 7.  | CWJC/12062/2013<br>SHAIRAT                | 3  | BALLI SAH & ANR<br><b>VS</b> THE STATE OF BIHAR & ORS         | Ms.MAHASWETA<br>CHATTERJEE  | Mr.HARENDRA PD. SINGH (GA8)   |
| 8.  | CWJC/12063/2013<br>MUTATION ACT           | 3  | CHANDRAMA RAI<br><b>VS</b> THE STATE OF BIHAR & ORS           | Mr.ARVIND KUMAR<br>SINHA  | Mr.NIRBHAY K.SINGH (GP26)   |
| 9.  | CWJC/12080/2013<br>LAND CEILING (SURPLUS) | 3  | SURYAWALI CHAUHAN & ORS<br><b>VS</b> THE STATE OF BIHAR & ORS | Mr.SANJAY KUMAR   | Mr.A.UJJWAL (SC25)  |
| 10. | CWJC/12089/2013<br>MUTATION ACT           | 3  | FUCHAN RISHIDEV<br><b>VS</b> THE STATE OF BIHAR & ORS         | Mr.KAMESHWAR<br>PRASAD SINGH<br>Mr.SYED MD. NAJMUL<br>BARI                      | Mr.VINAY KRITI SINGH (SC5)  |
| 11. | CWJC/12102/2013<br>BIHAR TENENCY ACT      | 3  | CHHOTELAL PATEL<br><b>VS</b> THE STATE OF BIHAR & ORS         | Mr.AMARENDRA NATH<br>VERMA  | Mr.MANOJ KR. AMBASTHA (GP14)  |
| 12. | CWJC/12109/2013<br>LAND REFORMS ACT       | 3  | AMRIT MANDAL<br><b>VS</b> THE STATE OF BIHAR & ORS            | Mr.DHIRENDRA SINGH  | Mr.ANJANI KR SHARAN (SC9)<br>Mr.M.K. SINGH(SC-6)  |
| 13. | CWJC/12152/2013<br>MUTATION ACT           | 3  | GITA DEVI<br><b>VS</b> THE STATE OF BIHAR & ORS               | Mr.KAMESHWAR<br>PRASAD SINGH<br>Mr.SYED MD. NAJMUL<br>BARI                      | Mr.J.S. ARORA (SC6)   |
| 14. | CWJC/12191/2013<br>B.PRIVILEGED-PERSON H  | 3  | RAMDEO SAHNI<br><b>VS</b> THE STATE OF BIHAR & ORS            | Mr.MUKESH KUMAR   | Mr.MANISH KUMAR (GP8)<br>Mr.MANISH KUMAR (GP - 8)   |

PATNA HIGH COURT		101	Thursday 26 <sup>th</sup> June, 2014		
15.	CWJC/12206/2013 LAND ACQUISITION	3	GAYA PRASAD MAHTO VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR THAKUR	Mr.RAM BALAK MAHTO (AG) Mr.SUBASH CHANDRA YADAV
16.	CWJC/12251/2013 OTHERS	3	AKLU PASWAN VS THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR	Mr.KUMAR PRIYA RANJAN (SC23)
17.	CWJC/12252/2013 LAND ACQUISITION	3	NALINI RANJAN SARAN & ORS VS THE STATE OF BIHAR & ORS	Mr.SARVENDRA KUMAR VERMA Mr.RADHE SHYAM	Mr.MADHURESH PRASAD (GP12) Mr.SHRI NATH PATHAK
18.	CWJC/12284/2013 LAND CEILING (PRE-EMPT)	3	VIDHAN CHAND RAI & ANR VS THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.RAVI BHATIA Mr.UDAY KUMAR	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.ALOK KUMAR SINHA- I Mr.BHOLA KUMAR
19.	CWJC/12286/2013 LAND ACQUISITION	3	DHANESHWAR SINGH & ORS VS THE STATE OF BIHAR & ORS		Mr.RAM BALAK MAHTO (AG)
20.	CWJC/12338/2013 LAND ACQUISITION	3	SUKAN BHAGAT VS THE STATE OF BIHAR & ORS	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.RAM BALAK MAHTO (AG)
21.	CWJC/12362/2013 LAND ACQUISITION	3	SURENDRA PRASAD SHARMA VS THE STATE OF BIHAR & ORS	Mr.NAND KISHORE SINGH Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR Mr.RAJIB RANJAN JHA	Mr.HARENDRA PD. SINGH (GA8)
22.	CWJC/12366/2013 LAND ACQUISITION	3	RANJEET JHA VS THE STATE OF BIHAR & ORS		Mr.KAUSHAL KR JHA AAG-14
23.	CWJC/12388/2013 BIHAR TENENCY ACT	3	SHAMBHU NATH ROY VS THE COLLECTOR ARARIA & ORS	Mr.MAKARDHWAJ UPADHYAY	Mr.MANOJ PRIAYDARSHI (SC17)
24.	CWJC/12417/2013 MUTATION ACT	3	SHEIKH ALIF VS THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.SUBHASH PD. SINGH (GA7) Mr.BIMLESH KUMAR PANDEY
25.	CWJC/12438/2013 BIHAR TENENCY ACT	3	JAG LAL MANDAL VS THE STATE OF BIHAR & ORS	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.JAISHANKAR BARNWAL (SC1)
26.	CWJC/12480/2013 MUTATION ACT	3	BALESHWAR SINGH & ORS VS LAXMAN CHOUDHARY & ORS	Mr.BINOD KUMAR SINGH	Mr.ANJANI KR SHARAN (SC9) Mr.M.K. SINGH(SC-6)
27.	CWJC/12514/2013 MUTATION ACT	3	SIYA RAM RISHIDEV & ORS VS THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD SINGH Mr.SYED MD. NAJMUL BARI	Mr.NIRBHAY K.SINGH (GP26)
28.	CWJC/12532/2013 MUTATION ACT	3	MD. SAMS ANWAR VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.GEETA KUMARI (GP28)
29.	CWJC/12539/2013 LAND CEILING (SURPLUS)	3	PREMSHILA DEVI VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR TIWARY	Mr.V.M.K SINHA (AAG13)
30.	CWJC/12544/2013 BHOODAN ACT	3	RAM CHABILA RAM @ CHABILA RAM VS THE STATE OF BIHAR & ORS	Mr.RAMESH SINGH	Mr.RAJIV KUMAR SINGH (GP2) Mr.SARVENDRA KUMAR VERMA
31.	CWJC/12547/2013 LAND ACQUISITION	3	SATYENDRA KUMAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.RAM BALAK MAHTO (AG) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
32.	CWJC/12550/2013 MUTATION ACT	3	PRAMOD MAHTO VS THE STATE OF BIHAR & ORS	Mr.RANJIT KUMAR YADAV	Mr.P.K. VERMA (AAG5)
33.	CWJC/12554/2013 LAND ACQUISITION	3	RAMJI PRASAD & ORS VS THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.ANIL KUMAR	Mr.NIRBHAY K.SINGH (GP26) Mr.HARGOVIND SINGH HIMKAR
34.	CWJC/12561/2013 MUTATION ACT	3	BADRI RISHIDEV VS THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD SINGH Mr.SYED MD. NAJMUL BARI	Mr.TEJ BAHADUR SINGH (AAG7) Mr.ANJANI KUMAR (AAG6)
35.	CWJC/12570/2013 LAND CEILING (PRE-EMPT)	3	JASIMUDDIN VS THE STATE OF BIHAR & ORS	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.S.RAZA AHMAD (AAG9)
36.	CWJC/12576/2013 BHOODAN ACT	3	MD. ISLAMUDDIN ANSARI & ORS VS THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.RAJENDRA KR. JHA (GP18) Mr.SARVENDRA KUMAR VERMA
37.	CWJC/12584/2013 LAND ACQUISITION	3	SRI SHYAM BABU RAI VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.KUMAR PRIYA RANJAN (SC23) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
38.	CWJC/12585/2013 LAND ACQUISITION	3	RAJNISH KUMAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.RAKESH KR SAMRENDRA (SC21) Mr.N. A. SHAMSI (A.S.G.) Mr.AJIT KUMAR (SC28)
39.	CWJC/12586/2013 LAND ACQUISITION	3	RAMJEE PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.GIRIJA SHANKAR PD (GP1) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
40.	CWJC/12603/2013 LAND ACQUISITION	3	AWADH PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.RAJIV KUMAR SINGH (GP2) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
41.	CWJC/12629/2013 BHOODAN ACT	3	MD. ISLAMUDDIN ANSARI VS THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.SANJAY KR NO.2 (GA5) Mr.SARVENDRA KUMAR VERMA
42.	CWJC/12642/2013 LAND ACQUISITION	3	RITESH KUMAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.AMAR NATH DEO (SC26) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
43.	CWJC/12644/2013 LAND ACQUISITION	3	KUNDAL KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.RAM BALAK MAHTO (AG)
44.	CWJC/12652/2013 LAND ACQUISITION	3	RAVINDRA RAI VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.SHAIL KUMARI (SC15) Mr.N. A. SHAMSI (A.S.G.) Mr.AJIT PRATAP SINGH (S.C.-15)
45.	CWJC/12655/2013 LAND ACQUISITION	3	AJAY KUMAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.ANIL KR UAPDHYAY (SC20) Mr.N. A. SHAMSI (A.S.G.)
46.	CWJC/12657/2013 LAND CEILING (PRE-EMPT)	3	MOHD. MUSTAFA VS THE STATE OF BIHAR & ORS	Mr.AMARENDRA NATH VERMA	Mr.PRAHLAD KR. BHAGAT (GP13)
47.	CWJC/12718/2013 MUTATION ACT	3	JAGDEV RAI VS THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHOR	Mr.VINAY KRITI SINGH (SC5)

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48.	CWJC/12726/2013 LAND CEILING (SURPLUS)	3	NAYAN KUMARI DEVI & ORS VS THE STATE OF BIHAR & ORS	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.YOGENDRA PD. SINHA (AAG15)
49.	CWJC/12751/2013 B.PRIVILEGED-PERSON H	3	MOSTT. ANITA DEVI & ORS VS THE STATE OF BIHAR & ORS	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.PRASOON SINHA (GA2)
50.	CWJC/12753/2013 BHOODAN ACT	3	MD. TAHIR HUSSAIN ANSARI & ANR VS THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.RAKESH KR SAMRENDRA (SC21) Mr.SARVENDRA KUMAR VERMA
51.	CWJC/12758/2013 BHOODAN ACT	3	SHEIKH KHABIRUDDIN VS THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.SHYAM KISHOR SHARMA (GA3) Mr.SARVENDRA KUMAR VERMA
52.	CWJC/12768/2013 LAND ACQUISITION	3	RAM DAYAL SINGH VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.KUNDAN BHADUR SINGH (SC22) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
53.	CWJC/12769/2013 LAND ACQUISITION	3	NAGINA RAI VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.RAM BALAK MAHTO (AG) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
54.	CWJC/12774/2013 LAND ACQUISITION	3	SACHIDA PRASAD @ SACHID PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.AJAY BIHARI SINHA (SC19) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
55.	CWJC/12775/2013 LAND ACQUISITION	3	BABLU KUMAR @ BABLU VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.K.P. GUPTA (SC16) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.ASHOK KUMAR (SC11)
56.	CWJC/12782/2013 SHAIRAT	3	BRAJ BIHARI SINGH VS THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.S.RAZA AHMAD (AAG9)
57.	CWJC/12786/2013 LAND CEILING (PRE-EMPT)	3	JASIMUDDIN VS THE STATE OF BIHAR & ORS	Mr.MD. SHAMIMUL HODA Mr.SURYA NARAYAN YADAV	Mr.GAUTAM BOSE (AAG8)
58.	CWJC/12792/2013 LAND ACQUISITION	3	AJAY KUMAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.A.UJJWAL (SC25) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
59.	CWJC/12793/2013 LAND ACQUISITION	3	KRISHNA RAI VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.MANOJ PRIYADARSHI (SC17) Mr.N. A. SHAMSI (A.S.G.)
60.	CWJC/12798/2013 BIHAR TENENCY ACT	3	BORHAN MANDAL VS THE STATE OF BIHAR & ORS	Mr.MD. RAHMATULLAH	Mr.RAJEEV KR. SINGH (GP15)
61.	CWJC/12800/2013 LAND ACQUISITION	3	SATRUGHAN PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.SUNIL KR. MANDAL (SC24) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
62.	CWJC/12802/2013 SHAIRAT	3	PRAVEEN KUMAR & ANR VS THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.PRAHLAD KR. BHAGAT (GP13)
63.	CWJC/12809/2013 B.PRIVILEGED-PERSON H	3	MOST. AKLIMA KHATOON & ANR VS THE STATE OF BIHAR & ORS	Mr.JIBENDRA MISHRA Mr.DHIRENDRA KUMAR JHA	Mr.RAJIV KUMAR SINGH (GP2) Mr.SHRI NATH PATHAK
64.	CWJC/12843/2013 LAND ACQUISITION	3	CHANDRA SHEKHAR PRASAD @ CHANDRA SHEKHAR VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.MD. N. HODA KHAN (SC18) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
65.	CWJC/12924/2013 LAND ACQUISITION	3	KOSHO PRASAD @ KESHO PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.NIVEDITA NIRVIKAR (GP3) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
66.	CWJC/12925/2013 MUTATION ACT	3	SURENDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.BRIJESHWAR NARAYAN SINGH	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.SMT. BINITA SINGH (GP31)
67.	CWJC/12927/2013 LAND ACQUISITION	3	ABHAY PRASAD VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.KINKAR KUMAR (SC27) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK
68.	CWJC/12928/2013 LAND ACQUISITION	3	AATMA RAI VS THE UNION OF INDIA & ORS	Mr.KULANAND JHA Mr.KAUSHALESH CHOUDHARY	Mr.ABHAY SHANKAR JHA (SC14) Mr.N. A. SHAMSI (A.S.G.) Mr.SHRI NATH PATHAK Mr.DR. ANSHUMAN (SC14)
69.	CWJC/12951/2013 OTHERS	3	SK. REYASAT & ANR VS THE STATE OF BIHAR & ORS	Mr.MD. NURUL HODA Mr.SATISH CHANDRA MISHRA	Mr.SUNIL KR. MANDAL (SC24)
70.	CWJC/12955/2013 MUTATION ACT	3	BALDEO RAI & ANR VS THE STATE OF BIHAR & ORS	Mr. Mr.RAJESH MOHAN Mr.SYED EHTESHAMUDDIN Mr.MOHAMMED ABU HAIDAR Mr.TILAK SAO	Mr.LALIT KISHOR (AAG1)
71.	CWJC/12957/2013 LAND REFORMS ACT	3	MUNI LAL PASWAN VS THE STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.ANJANI KUMAR (AAG10)
72.	CWJC/12975/2013 LAND REFORMS ACT	3	KUMUD LAL DEVI VS THE STATE OF BIHAR & ORS	Mr.RANA ISHWAR CHANDRA Mr.KAUSHAL KUMAR	Mr.MADHUKAR KRISHNA SINHA SC1
73.	CWJC/12989/2013 LAND CEILING (PRE-EMPT)	3	DAYA NAND KHAN VS THE STATE OF BIHAR & ORS	Mr.BARUN KUMAR CHOUDHARY	Mr.KUMARI AMRITA (GP10)
74.	CWJC/13013/2013 MUTATION ACT	3	AJAY KUMAR ARYA VS THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.RAJIV ROY (GP5)
75.	CWJC/13026/2013 MUTATION ACT	3	JITENDRA MANDAL @ JITTAN MANDAL VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.ANJANI KUMAR (AAG10)
76.	CWJC/13037/2013 LAND ACQUISITION	3	SHAMBHU SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.NAMRTA MISHRA (GP17)
77.	CWJC/13051/2013 B.PRIVILEGED-PERSON H	3	MAINA DEVI VS THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR JHA Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.RAJU GIRI (GP30)
78.	CWJC/13072/2013 LAND REFORMS ACT	3	SYED HARIS ZAFAR & ANR VS THE STATE OF BIHAR & ORS	Mr.KHALID AHSAN Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.PRASHANT PRATAP (GP6)

<b>PATNA HIGH COURT</b>	<b>103</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>
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|-----|--------------------------------------|---|---|-------------------------------------|-------------------------|
| 79. | CWJC/13099/2013<br>BIHAR TENENCY ACT | 3 | KRISHNA SAH & ORS<br>VS THE STATE OF BIHAR & ORS  | Mr.RANJEET KUMAR<br>Mr.KUNDAN KUMAR | Mr.PARTH SHARTHI (SC10) |
| 80. | CWJC/13109/2013<br>MUTATION ACT      | 3 | SANJAY KUMAR YADAV<br>VS THE STATE OF BIHAR & ORS | Mr.SAROJ KUMAR                      | Mr.AJAY (SC11)          |

(AT 2:15 P.M.)

**FOR ADMISSION II**

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|-----|---|---|--|---|--|
| 1.  | CWJC/1054/2014<br>LAND ACQUISITION        | 1 | KALAWATI DEVI<br>VS THE STATE OF BIHAR & ORS                       | Mr.ABHAY KUMAR JHA  | Mr.DEVENDRA KR SINHA (AAG2)  |
| 2.  | CWJC/1170/2014<br>MUTATION ACT            | 2 | DULHIN SAHODARA DEVI & ORS<br>VS THE STATE OF BIHAR & ORS          | Mr.RAMANUJ TIWARY<br>Mr.RAKESH<br>NARAYANSINGH  | Mr.MANISH KUMAR<br>Mr.MANISH KUMAR (GP8)   |
| 3.  | CWJC/1186/2014<br>LAND CEILING (PRE-EMPT) | 2 | CHHOTE LAL SAH<br>VS THE STATE OF BIHAR & ORS                      | Mr.SANJAY KUMAR NO.-7   | Mr.MADHURESH PRASAD (GP12)   |
| 4.  | CWJC/1243/2014<br>CONSOLIDATION           | 3 | BINDA DEVI<br>VS THE STATE OF BIHAR & ORS                          | Mr.ARVIND KUMAR<br>SINHA  | Mr.M. D. DWIVEDI (SC23)<br>Mr.KUMAR PRIYA RANJAN (SC23)  |
| 5.  | CWJC/1348/2014<br>MUTATION ACT            | 1 | BHAGWAN PRASAD<br>VS THE STATE OF BIHAR & ORS                      | Mr.BINOD KUMAR SINHA<br>Mr.NIKHILESH KUMAR<br>Mr.ASHOK KUMAR  | Mr.GP-21 SANJAY PANDEY   |
| 6.  | CWJC/1360/2014<br>BHOODAN ACT             | 1 | RAM BAHADUR SAHNI & ORS<br>VS THE STATE OF BIHAR & ORS             | Mr.ALOK KUMAR SINHA<br>Mr.NIRAJ KUMAR   | Mr.AJAY  |
| 7.  | CWJC/1377/2014<br>BIHAR TENENCY ACT       | 1 | NANDU SINGH & ORS<br>VS THE STATE OF BIHAR & ORS                   | Mr.DRONACHARYA  | Mr.MD. NADIM SERAJ   |
| 8.  | CWJC/1399/2014<br>B.PRIVILEGED-PERSON H   | 1 | MOSMAT PHULIA DEVI<br>VS THE STATE OF BIHAR & ORS                  | Mr.SATISH CHANDRA<br>JHA<br>Mr.PUSHPA RANI  | Mr.PUSHKAR NARAIN SHAHI  |
| 9.  | CWJC/1407/2014<br>MUTATION ACT            | 1 | MD. KASIM AHMAD<br>VS THE STATE OF BIHAR & ORS                     | Mr.VIJAY ANAND<br>Mr.SARITA KUMARI  | Mr.YOGENDRA PD. SINHA (AAG15)  |
| 10. | CWJC/1409/2014<br>MUTATION ACT            | 1 | SATYADEO TIWARY & ORS<br>VS THE STATE OF BIHAR & ORS               | Mr.PRABHAKAR SINGH  | Mr.GA-11 PARTHA SHARATHA   |
| 11. | CWJC/1414/2014<br>CONSOLIDATION           | 1 | UMA SHANKAR RAI & ORS<br>VS THE STATE OF BIHAR & ORS               | Mr.MANISH KUMAR NO-2  | Mr.AWDHESH KUMAR PANDEY (GA9)<br>Mr.BINITA SINGH (GP31)  |
| 12. | CWJC/1476/2014<br>BHOODAN ACT             | 1 | HARENDRA NATH RAI<br>VS THE STATE OF BIHAR & ORS                   | Mr.SABAL KUMAR JHA  | Mr.RAJIV KUMAR SINGH (GP2)   |
| 13. | CWJC/1494/2014<br>BIHAR TENENCY ACT       | 1 | SUBODH KUMAR PODDAR<br>VS THE STATE OF BIHAR & ORS                 | Mr.HARENDRA PRASAD<br>SINGH<br>Mr.SANTOSH KUMAR<br>Mr.PANKAJ KUMAR<br>Mr.RAJIV KUMAR SINGH  | Mr.RAJIV ROY (GP5)   |
| 14. | CWJC/1501/2014<br>LAND REFORMS ACT        | 1 | LAL MOHAN SINGH<br>VS THE STATE OF BIHAR & ORS                     | Mr.PRAMOD KUMAR<br>SINGH  | Mr.ASHOK KUMAR KESHRI (AAG11)  |
| 15. | CWJC/1519/2014<br>LAND REFORMS ACT        | 1 | VIJAY KANT LALL & ORS<br>VS THE STATE OF BIHAR & ORS               | Mr.ANIL CHANDRA   | Mr.GP-3 S.K. JHA   |
| 16. | CWJC/1531/2014<br>LAND ACQUISITION        | 1 | KRISHNA MOHAN KUMAR & ORS<br>VS THE STATE OF BIHAR & ORS           | Mr.RABINDRA PRASAD<br>SINGH   | Mr.RAM BALAK MAHTO (AG)  |
| 17. | CWJC/1535/2014<br>BIHAR TENENCY ACT       | 1 | M/S STAR EIT UDYOG & ORS<br>VS THE STATE OF BIHAR & ORS            | Mr.MRIGANK MAULI  | Mr.SUBHASH PD. SINGH (GA7)   |
| 18. | CWJC/1537/2014<br>BIHAR TENENCY ACT       | 1 | NAND LALL YADAV & ANR<br>VS THE STATE OF BIHAR & ORS               | Mr.AMBUJ NAYAN<br>CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG<br>Mr.GOPAL SWAROOP<br>DUBEY<br>Mr.YOGENDRA KUMAR<br>DWIVEDI | Mr.GP-22 GAYAN PRAKASH OJHA  |
| 19. | CWJC/1545/2014<br>LAND ACQUISITION        | 1 | SHATRUGHAN PRASAD SAH &<br>ORS<br>VS THE STATE OF BIHAR & ORS      | Mr.MANOJ KUMAR<br>Mr.JASHAWIR SINGH<br>ARORA<br>Mr.RAVI BHATIA  | Mr.LALIT KISHORE (PAAG)<br>Mr.NIKESH KUMAR   |
| 20. | CWJC/1547/2014<br>MUTATION ACT            | 1 | ARBIND SINGH<br>VS THE STATE OF BIHAR & ORS                        | Ms.NITU KUMARI<br>Mr.YOGENDRA KUMAR<br>SINGH<br>Mr.RATNESHWAR<br>PRASAD   | Mr.SANJAY KR NO.2 (GA5)  |
| 21. | CWJC/1551/2014<br>LAND ACQUISITION        | 1 | RAMESH KUMAR SINGH<br>VS THE STATE OF BIHAR & ORS                  | Mr.SHAIENDRA KUMAR<br>SINGH   | Mr.GA-8 SANDEEP KUMAR  |
| 22. | CWJC/1554/2014<br>MUTATION ACT            | 1 | RAMESH KUMAR AGARWAL<br>VS THE STATE OF BIHAR & ORS                | Mr.SHAIENDRA KUMAR<br>Mr.KRISHNA MURARI<br>RAWT   | Mr.SC-10 S.S.PRASAD<br>Mr.ALOK KUMAR JHA   |
| 23. | CWJC/1604/2014<br>BIHAR TENENCY ACT       | 1 | MD. KALIM @ MD. KALIMUDDIN &<br>ORS<br>VS THE STATE OF BIHAR & ORS | Mr.BINAY KUMAR<br>Mr.ANAMUL HAQUE   | Mr.AAG-13 A.K.CHOUDHARY  |
| 24. | CWJC/1649/2014<br>LAND ACQUISITION        | 1 | BIRENDRA PRASAD SINGH<br>VS THE STATE OF BIHAR & ORS               | Mr.GAJENDRA KUMAR<br>SINGH<br>Mr.RAKESH KUMAR<br>SHARMA   | Mr.SC-14 DR.ASNDHUMAN  |
| 25. | CWJC/1669/2014<br>MUTATION ACT            | 1 | GULAI MANDAL<br>VS THE STATE OF BIHAR & ORS                        | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD  | Mr.RAJESH KUMAR (GP21)<br>Mr.LALAN KUMAR SINGH<br>Mr.SANJAY PANDEY (GP21)                              |
| 26. | CWJC/1709/2014<br>MUTATION ACT            | 1 | JITAN THAKUR<br>VS THE STATE OF BIHAR & ORS                        | Mr.SANJEEV KUMAR JHA  | Mr.GP-25 M.MISHRA  |
| 27. | CWJC/1736/2014<br>MUTATION ACT            | 1 | PRAMOD SINGH<br>VS THE STATE OF BIHAR & ORS                        | Mr.MD. JAVED JAFAR<br>KHAN  | Mr.GP-3 SANTOSH KR.JHA   |
| 28. | CWJC/1739/2014<br>LAND ACQUISITION        | 3 | SURENDRA PRASAD SHARMA<br>VS THE STATE OF BIHAR & ORS              | Mr.DEEPAK KUMAR<br>SINHA  | Mr.RAM BALAK MAHTO (AG)<br>Mr.N. A. SHAMSI (A.S.G.)<br>Mr.SATYA PRAKASHTRIPATHY<br>Mr.SHRI NATH PATHAK |
| 29. | CWJC/1752/2014<br>BIHAR TENENCY ACT       | 1 | SYED SABAHUDDIN<br>VS THE STATE OF BIHAR & ORS                     | Mr.AJAY KUMAR SINGH<br>Mr.SYED MASLEH-UDDIN<br>ASHRAF   | Mr.GA-12 AJAY  |

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30.	CWJC/1758/2014 CONSOLIDATION	1	RAMESHWAR SAO VS THE STATE OF BIHAR & ORS	Mr. GAURI SHANKAR PRASAD Mr. SUBHASH PD. SINGH (GA7)
31.	CWJC/1804/2014 MUTATION ACT	1	LALLAN HAZRA VS THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR NO.-7 Mr. NAMRITA MISHRA (GP17)
32.	CWJC/1821/2014 MUTATION ACT	1	NAGINA GOPE VS THE STATE OF BIHAR & ORS	Mr. MRITUNJAY PRASAD SINGH Mr. KUMAR BINODE BARIAR Mr. ANSHUL (SC32)
33.	CWJC/1822/2014 LAND CEILING (PRE-EMPT)	1	BRAJNARAYAN YADAV @ BRAJ NARAYAN PRASAD YADAV VS THE STATE OF BIHAR & ORS	Mr. PRAMOD MISHRA Mr. VIJAY KUMAR MUKUL Mr. JYOTI PRABHAKAR Mr. A. UJJWAL (SC25)
34.	CWJC/1869/2014 MUTATION ACT	1	RANGLAL SAH VS THE STATE OF BIHAR & ORS	Mr. VIVEKANAND VIVEK Mr. PRASOON SINHA (GA2)
35.	CWJC/1876/2014 BIHAR TENENCY ACT	1	MD. MUSLIM VS KANAK PANDEY & ANR	Mr. SANTOSH KUMAR SINGH Mr. ANUPA NAND JHA Mr. JAWAHAR PD. KARN (AAG4)
36.	CWJC/1880/2014 LAND ACQUISITION	1	SAURABH KUMAR VS THE STATE OF BIHAR & ORS	Mr. MD. SHAHNAWAZ ALI Mr. IMRAN Mr. ASHOK KUMAR KESHRI (AAG11) Mr. SANJAY KUMAR GHOSARVEY Mr. ANIL KUMAR SINHA Mr. ANAND KUMAR
37.	CWJC/1891/2014 LAND ACQUISITION	1	SRI VIJAY KUMAR SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr. MUKESH KUMAR SINGH Mr. RAJEEV KUMAR SINGH Mr. RAM BALAK MAHTO (AG)
38.	CWJC/1895/2014 MUTATION ACT	1	BASANTI DEVI VS THE STATE OF BIHAR & ORS	Mr. GYANENDRA KUMAR SHUKLA Mr. SHAILENDRA KUMAR SINHA Mr. SANJEEV KUMAR Mr. MRITUNJAY KUMAR SINGH Mr. SC13- A. KR
39.	CWJC/1904/2014 MUTATION ACT	1	SATYENDRA KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr. NEERAJ KUMAR Mr. SC8- KUMAR ALOK
40.	CWJC/1906/2014 LAND ACQUISITION	1	RAMESH KUMAR RAI VS THE STATE OF BIHAR & ORS	Mr. DHANANJAY MISHRA Mr. RAM BALAK MAHTO (AG) Mr. SHRI NATH PATHAK
41.	CWJC/1923/2014 LAND ACQUISITION	1	BISESHWAR SAH VS THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS	Mr. MANI BHUSHAN KUMAR Mr. RAM BALAK MAHTO (AG) Mr. SHRI NATH PATHAK Mr. SUNIL KUMAR-II
42.	CWJC/1994/2014 SHAIRAT	1	RAFIGANJ MATASYAJIVI SAHYOG SAMITI LTD. VS THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR GIRI Mr. RAJIV ROY (GP5)
43.	CWJC/2006/2014 BIHAR TENENCY ACT	1	NATTHAN YADAV VS THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR NO. 1 Mr. GP-4 U. SHANKAR
44.	CWJC/2012/2014 BIHAR TENENCY ACT	1	RAJENDRA RAVIDAS & ORS VS THE STATE OF BIHAR & ORS	Mr. SIDDHARTHA PRASAD Mr. SC-12 P. K. SINGH
45.	CWJC/2017/2014 BIHAR TENENCY ACT	1	MD. TAZUDDIN VS KANAK PANDEY & ANR	Mr. SANTOSH KUMAR SINGH Mr. ANUPA NAND JHA Mr. TEJ BAHADUR SINGH (AAG7) Mr. ANJANI KUMAR (AAG6)
46.	CWJC/2045/2014 B.PRIVILEGED-PERSON H	1	MAHESH DAS VS THE STATE OF BIHAR & ORS	Mr. MANI BHUSHAN KUMAR Mr. GAUTAM BOSE (AAG8)
47.	CWJC/2048/2014 OTHERS	1	BHAGWAT PRASAD VS THE STATE OF BIHAR & ORS	Mr. BRAJESH KUMAR Mr. KINKAR KUMAR (SC27)
48.	CWJC/2070/2014 LAND CEILING (SURPLUS)	1	SANTOSH KUMAR & ORS VS THE STATE OF BIHAR & ORS	Mr. SHIVENDRA SHANKAR Mr. REKHA PRASAD Mr. PANDEY S SAHAY (SC31)
49.	CWJC/2073/2014 MUTATION ACT	1	DEEPAK KUMAR SINHA VS THE STATE OF BIHAR & ORS	Mr. RAVI BHUSHAN PRASAD SINHA Mr. SUNIL KR. MANDAL (SC24)
50.	CWJC/2097/2014 LAND REFORMS ACT	1	QUAZI MUSTAQUE AHMAD & ORS VS THE STATE OF BIHAR & ORS	Mr. RAM KISHORE SINGH Mr. RAJIV KUMAR SINGH (GP2)
51.	CWJC/2112/2014 OTHERS	1	BHUBNESHWAR JHA VS THE STATE OF BIHAR & ORS	Mr. GYANAND ROY Mr. SHEO NANDAN MISHRA Mr. PRASOON SINHA (GA2) Mr. SUSHMITA MISHRA
52.	CWJC/2113/2014 B.PRIVILEGED-PERSON H	1	GONOUR PASWAN VS THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR Mr. NIRMAL KUMAR SINHA-3 Mr. GA-13 SMT. N. MISHRA
53.	CWJC/2136/2014 BIHAR TENENCY ACT	1	KAILASH MANDAL & ORS VS THE STATE OF BIHAR & ORS	Mr. DHANANJAY KUMAR GUPTA Mr. DEEPAK KUMAR Mr. HARISH CHANDRA PATEL Mr. RAJIV RANJAN Mr. GP-31 BINITA SINGH
54.	CWJC/2142/2014 MUTATION ACT	1	MOHAN SAH @ MOHAN DAS VS THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR MANDAL Mr. SANJAY KR NO.1 (SC12)
55.	CWJC/2146/2014 OTHERS	1	QUDSIA BANO VS THE STATE OF BIHAR & ORS	Mr. MD. FAHIMUDDIN Mr. AAG-3 ROY SHIVAJI NATH
56.	CWJC/2152/2014 BIHAR TENENCY ACT	1	ARVIND SINGH @ ARVIND SHARMA VS THE STATE OF BIHAR & ORS	Mr. VIKRAM SINGH Mr. KUNDAN BHADUR SINGH (SC22)
57.	CWJC/2167/2014 LAND ACQUISITION	1	KAMAL PLANTATION PRIVATE LTD. & ANR VS NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS	Mr. RAKESH NARAYANSINGH Mr. PRABHAT RANJAN SINGH Mr. RAMANUJ TIWARY Mr. ASHUTOSH RANJAN PANDEY Mr. RAM BALAK MAHTO (AG) Mr. SHRI NATH PATHAK
58.	CWJC/2182/2014 CONSOLIDATION	1	RAM EKVAL YADAV @ RAM EKVAL SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr. RAVI BHUSHAN KUMAR Mr. SC9- RAJ NANDAN PRASAD

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59. CWJC/2233/2014 SHAIRAT	1	NARAYANPUR PRAKHAND MATASAYAJIVI SAHYOG SAMITI LTD. <b>VS</b> THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.ASHOK KUMAR Mr.PASHUPATI PD. SINHA
60. CWJC/2275/2014 B.PRIVILEGED-PERSON H	1	RAUSHAN MAHTO & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH SINHA	Mr.DINBANDHU SINGH (GP9)
61. CWJC/2299/2014 BIHAR TENENCY ACT	1	JHAGARU PASWAN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJA RAM RAI Mr.DINESH PRASAD SINGH	Mr.GP8- MANISH KUMAR
62. CWJC/2320/2014 B.PRIVILEGED-PERSON H	1	BHARAT LAL MAHALDAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIKRAM SINGH Mr.SHASHI SHEKHAR Mr.RAJEEV RANJAN NO.II	Mr.MD. N. HODA KHAN (SC18)
63. CWJC/2359/2014 LAND ACQUISITION	1	SHIV KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TARUN KUMAR SINHA	Mr.RAM BALAK MAHTO (AG)
64. CWJC/2368/2014 B.PRIVILEGED-PERSON H	1	BALMIKI RAM <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.INDU BHUSHAN PRASAD	Mr.PANDEY S SAHAY (SC31)
65. CWJC/2402/2014 MUTATION ACT	1	RAM BILAS YADAV & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GOPAL JHA Mr.RAJESH KUMAR VERMA Mr.KUMAR CHANDRA SHEKHAR	Mr.DEVENDRA KR SINHA (AAG2)
66. CWJC/2403/2014 LAND ACQUISITION	1	SHEOJI SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SAROJ KUMAR	Mr.RAM BALAK MAHTO (AG)
67. CWJC/2432/2014 LAND ACQUISITION	1	BINOD KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.RAM BALAK MAHTO (AG)
68. CWJC/2483/2014 B.PRIVILEGED-PERSON H	3	KUMAR VIKRAMENDRA PRATAP SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA JHA Mr.DHIRENDRA KUMAR JHA Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.NIRAJ KUMAR	Mr.GP-22 GAYAN PRAKASH OJHA
69. CWJC/2484/2014 LAND ACQUISITION	1	MAHESH MANJHI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIKASH KUMAR Mr.RASHMI RANJAN	Mr.RAM BALAK MAHTO (AG)
70. CWJC/2513/2014 MUTATION ACT	1	RAVINDRA MAHTON & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.TILAK SAO Mr.RAJESH MOHAN	Mr.GP-13 NASIM YAHYA
71. CWJC/2526/2014 LAND ACQUISITION	1	NANDMAHAR KAMATI @ MOZON KAMTI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JAINENDRA KUMAR	Mr.RAM BALAK MAHTO (AG) Mr.SHRI NATH PATHAK
72. CWJC/2535/2014 LAND CEILING (PRE-EMPT)	1	SMT. KANTI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAGENDRA SHARMA	Mr.AVINASH KUMAR (SC30)
73. CWJC/2562/2014 LAND ACQUISITION	1	RADHA KRISHNA PURUSHOTTAM LAL DHANUKA KISAN COLLEGE & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.RAM BALAK MAHTO (AG) Mr.PUSHPENDRA KUMAR SINGH
74. CWJC/2565/2014 LAND CEILING (PRE-EMPT)	1	RAMANI DEVI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.PRASHANT PRATAP (GP6)
75. CWJC/2607/2014 OTHERS	1	PARSHURAM PRAJAPATI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAIKENDRA KUMAR JHA	Mr.GA-9 ANIL KR.SINHA
76. CWJC/2672/2014 MUTATION ACT	1	KAMLESHWARI PRASAD YADAV & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DRONACHARYA	Mr.R.R. K PANDEY (SC29)
77. CWJC/2684/2014 MUTATION ACT	1	DEEPSHIKHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMRESH KR. VERMA	Mr.MADHURESH PRASAD (GP12)
78. CWJC/2712/2014 MUTATION ACT	1	RAJENDRA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.A.UJJWAL (SC25) Mr.ANJANI KUMAR SHARAN Mr.LAKMESH MARVIND
79. CWJC/2741/2014 SHAIRAT	1	DILIP SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJNEESH	Mr.GP-27 PURNENDU SINGH
80. CWJC/2748/2014 MUTATION ACT	1	FAHIM KHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.AMAR NATH DEO (SC26)

(AT 3:30 P.M.)

**FOR ADMISSION III**

1. CWJC/5726/1986 MUTATION ACT	4	SHEO MANGAL SAH <b>VS</b> COMMISSINAR PATNA QIVIMON PATN	Mr.PUSHKAR ANTH SINGH Mr.CHANDRA HAS MISHRA	Mr.YOGENDRA PD SINHA 1 (SC4) Mr.BHARAT BHUSHAN Mr.SRI NIWAS JHA
2. CWJC/7591/1995	1	SACHIDANAND PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DINY KUMAR	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
3. CWJC/1721/2000 LAND CEILING (SURPLUS)	2	JAGNARAYAN SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BISHWA NATH CHOUHARY Mr.RAGHUNANDAN KR. SINGH	Mr.H.P.SINGH (SC)C Mr.VIJAY KUMAR MISHRA Mr.KRISHNA KUMAR MISHRA Mr.RAMANUJ TIWARY Mr.SHEKHAR SINGH Mr.RAKESH NARAYANSINGH Mr.ASHUTOSH RANJAN PANDEY Mr.A.P.JITTU Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY Mr.BRAJESH TIWARY Mr.ARVIND KUMAR
4. CWJC/15368/2001 OTHERS	4	TEJ NARAIN YADAV & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.BHUBNESHWAR PD. Mr.ARVIND KUMAR VERMA	Mr.(GP2) Mr.ASHOK KUMAR
5. CWJC/3541/2002 MUTATION ACT	8	NAKUL CHOUHARY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KRISHNA MOHAN Mr.PRAVEEN KUMAR	Mr.(GP2) Mr.ABBAS HAIDER (SC16)

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6. CWJC/10122/2002 B.PRIVILEGED-PERSON H	6 LAXMI NARAIN GUPTA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GIRISH PD.GUPTA Mr.S.K.MISHRA Mr.BHARAT BHUSHAN	Mr.(GP2) Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA Mr.ABBAS HAIDER (SC16)
7. CWJC/13966/2002 LAND CEILING (SURPLUS)	14 NARMADESHWAR DIVEDI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NARESH DIKSHIT Mr.BRIJ BIHARI TIWARY	Mr.S.A.ALAM (SC)C
8. CWJC/14459/2002 with LAND CEILING (SURPLUS)	12 RAJA NAWAL KISHORE & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MURLI MANOHAR SINGH Mr.YOGENDRA KUMAR Mr.DR.MIRTYUNJAY KR.GAUTAM Mr.HRIDAY NARAYAN HARSHIT Mr.MD.IFTEKHAR MAHMOOD Mr.RAM NARESH ROY Mr.DURGESH KUMAR Mr.MADHU SUDAN KUMAR SINHA Mr.GAGANDEO YADAV	Mr.H.P.SINGH (SC)C Mr.SYED SHAH SHABBAR HUSSAIN Mr.SANJAY PANDEY Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.B.S.TIWARY
9. CWJC/11409/2009 LAND CEILING (SURPLUS)	4 RAJA NAWAL KISHOR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DR.MRITYUNJAY KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH ROY	Mr.O.P.UPADHYAY(SC(C)2) Mr.RANJAN KUMAR DUBEY Mr.R.S.DWIVEDI
10. CWJC/1782/2003 LAND CEILING (SURPLUS)	4 SITA RAM SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.A.K.SINGH TARUN Mr.SHRI KRISHNA SINHA	Mr.S.A.ALAM (SC)C
11. CWJC/12402/2003 OTHERS	2 NUNU LAL SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH Mr.ASHOK KUMAR	Mr.(GP2) Mr.ASHOK KUMAR
12. CWJC/1924/2004 MUTATION ACT	2 MURLI MANOHAR SRIVASTAVA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	Mr.(GP2) Mr.ABBAS HAIDER
13. CWJC/3053/2004 B.PRIVILEGED-PERSON H	4 MADHURENDRA KUMAR SINGH @ MADH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.JYOTI SARAN	Mr.(GP2) Mr.ABBAS HAIDER
14. CWJC/4768/2004 BIHAR TENENCY ACT	8 MALIK ABDUL MATIN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD.MUSOWIR Mr.DIWAKAR SINHA	Mr.(SC9)
15. CWJC/5128/2004 BIHAR TENENCY ACT	9 SHANKAR SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.(SC9) Mr.RAJENDRA KUMAR JHA Mr.PALLAVI MISHRA Mr.RAJEEV KR. SINGH(GP15) Mr.RAJIV KUMAR SINGH (GP2)
16. CWJC/6111/2004 MUTATION ACT	2 JANKI DEVI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KALIKANT JHA Mr.MANISH JHA Mr.ARUN KUMAR	Mr.(SC9) Mr.KUMAR RAVI SHANKAR Smt.PUSHPA RANI Mr.SATISH CHANDRA JHA Mr.BHUBNESHWAR PRASAD Mr.MADHUREA NAND JHA Mr.GAJENDRA PRASAD YADAV
17. CWJC/10186/2004 BIHAR TENENCY ACT	4 MD.MUSTAQUE <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY	Mr.(GP3) Mr.MITHILESH KUMAR Mr.MANOJ KUMAR -5 Mr.RAJ KRISHNA JHA Mr.ARVIND KUMAR MOWAR Mr.N.K.SINGH (GP26)
18. CWJC/14197/2004 MUTATION ACT	4 SMT. PUSHPLATA DEVI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UDAY SHANKAR SHARAN SINGH	Mr.(GP3) Mr.NIRBHAY K.SINGH (GP 26) Mr.S.SHABBAR HUSSAIN Mr.SANJAY KUMAR GHOSARVAI
19. CWJC/15369/2004 LAND CEILING (PRE-EMPTY)	4 NATHUNI MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MADHAV ROY	Mr.DINU KUMAR (SC(C)) Mr.ARUN KUMAR LAL Mr.NARESH CHANDRA VERMA
20. CWJC/15393/2004 OTHERS	8 CHAMPA DEVI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABBAS HAIDER Mr.RANJAY KUMAR SINGH Mr.ABBAS HAIDER Mr.MAHESH KANT PATHAK	Mr.(GP3) Mr.S.K.BHATNAGAR Mr.VIJAY KUMAR SINHA Mr.PRAMOD KUMAR MISHRA Mr.JAY KUMAR Mr.NIRBHAY KR. SINGH (GP-26)
21. CWJC/15936/2004 BIHAR TENENCY ACT	2 SURESH TATMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KR.MALLICK	Mr.(SC9) Mr.GYANAND ROY
22. CWJC/16080/2004 BIHAR TENENCY ACT	4 BHUMESH YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR MALLICK	Mr.(SC9) Mr.DILIP KUMAR Mr.RADHA MOHAN SINGH
23. CWJC/16297/2004 MUTATION ACT	2 YOGENDRA CHOUDHARY & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHOUBEY	Mr.(GP3)
24. CWJC/892/2005 BIHAR TENENCY ACT	13 CHANDRIKA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PURNENDU NR.SINGH Mr.PRAVEEN KUMAR AGRAWAL	Mr.(SC9) Mr.VIJAY SHANKAR SHRIVASTAVA Mr.ANSHUMAN (SC14)
25. CWJC/1371/2005 CONSOLIDATION	10 KANTI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMESH KR.CHOUDHARY Mr.RAMESH KUMAR CHOUDHARY	Mr.(GP4) Mr.SHARAD KUMAR SINHA Mr.NAMRATA MISHRA(GP17)
26. CWJC/1769/2005 MUTATION ACT	5 DINANATH PATHAK @ DINBANDHU PA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH 3	Mr.(GP1)
<b>FOR HEARING II</b>			
1. CWJC/3003/1988 CONSOLIDATION	3 MIRA DEVI AND ORS <b>VS</b> STATE	Mr. AKHILESHWAR KR SRIVAST	Mr.(GP5)

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2.	CWJC/4332/1989 BIHAR TENENCY ACT	6	GULAM RASOOL <b>VS</b> STATE	Mr. A.K. SAMAIYAR Mr. BIJENDRA KUMAR SINGH	Mr. (SC6) Mr. KANTI JHA Mr. MADHAV ROY Mr. MADHAV ROY Mr. CHANDRAMAULI CHAURASIA Mr. INDU RAI
3.	CWJC/4200/1990 with	5	BHUPENDRA RAI & ORS <b>VS</b> MEMBER BOARD OF REVENUE	Mr. T.S. TAKARVAIL Mr. BINAY KUMAR BINEET Mr. KAMLA PRASAD	Mr. (GP7) Mr. MANINDRA KUMAR Mr. MANINDRA KUMAR Mr. (AAG4)
4.	CWJC/5925/1991	8	MALHARI DEVI & ORS <b>VS</b> STATE	Mr. MADHUSUDAN KUMAR Mr. MANINDRA KUMAR Mr. MANINDRA KUMAR	Mr. (GP3) Mr. INDESHWARI PRASAD MANDAL Mr. ANAMUL HAQUE Mr. RAM SAGAR MAHTO Mr. ANAMUL HAQUE
5.	CWJC/897/1991 BIHAR TENENCY ACT	6	JAISHANKAR PD. SINGH & ORS. <b>VS</b> THE STATE & ORS.	Mr. NAVIN PD. SINHA Mr. AJAY KUMAR MATHUR	Mr. K.P. YADAV (SC5) Mr. PRAMOD MISHRA Mr. SUDHA KUMARI Mr. MURLI MANOHAR SINGH Mr. AJAY KUMAR AMBASTHA Mr. RANJIT KUMAR SINGH Mr. DHIRENDRA PD. VERMA Mr. RAM NATH SAHI Mr. SURENDRA KUMAR Mr. MADHUSUDAN KR. SINHA Mr. MD. IFTEKHAR MOHAMMAD Mr. DURGESH KUMAR Mr. BIRUDH PD. VERMA Mr. ASHOL LUMAR
6.	CWJC/2936/1991	6	RAMESHWAR SINGH & ORS. <b>VS</b> THE STATE & ORS.	Mr. RAGHO PRASAD Mr. RAGHAV PRASAD	Mr. (SC8)
7.	CWJC/4051/1991 CONSOLIDATION	6	KAMESHWAR TIWARY <b>VS</b> STATE	Mr. AJAY KR. MATHUR Mr. ANSHAY BAHADUR MATHUR Mr. ANSHAY BAHADUR MATHUR	Mr. (GA) Mr. S. RAZA AHMAD (AAG9)
8.	CWJC/4126/1991 BHOODAN ACT	6	JHULAN BATTHA <b>VS</b> STATE	Mr. PRAMOD KR SINGH	Mr. (SC6) Mr. RANJEET KUMAR Mr. SARVENDRA KUMAR VERMA Mr. ARBIND KUMAR SINGH Mr. RABINDRA KUMAR TIWARI
9.	CWJC/5705/1991 LAND REFORMS ACT	24	RABINDRA PD. SINGH & ORS. <b>VS</b> STATE	Mr. ASHOK KR. CHOUDHARY Mr. SANGEETA SHARMA Mr. SANJAY KUMAR SHRIVASTAVA Mr. RAJIV SHANKAR DWIVEDI Mr. SUNIL KUMAR SHARMA Mr. SYED ASGHAR NAJMI Mr. GOPAL BOHRA Mr. RANJAN KUMAR PANDEY Mr. BIJENDRA PRASAD KESHRI	Mr. (SC5) Mr. DURGESH NANDAN Mr. ANJANI KUMAR-AAG10 Mr. RAMA KANT SHARMA
10.	CWJC/6644/1991 with LAND ACQUISITION	6	TEJ NARAYAN RAI & ANR <b>VS</b> STATE	Mr. BINOD BIHARI SINGH	Mr. (SC4)
11.	CWJC/6645/1991 with LAND ACQUISITION	2	PASHUPATI RAI <b>VS</b> STATE	Mr. BINOD BIHARI SINGH	(SC4)
12.	CWJC/6646/1991 with LAND ACQUISITION	2	RAJ NATH RAI <b>VS</b> STATE	Mr. BINOD BIHARI SINGH	(SC4)
13.	CWJC/6647/1991 with LAND ACQUISITION	2	BHIRGUNATH MISHRA <b>VS</b> STATE	Mr. BINOD BIHARI SINGH	(SC4)
14.	CWJC/6648/1991 LAND ACQUISITION	2	BISHWANATH RAI & ORS <b>VS</b> STATE	Mr. BINOD BIHARI SINGH	(SC4)
15.	CWJC/1357/1992 CONSOLIDATION	7	SUMITRA DEVI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIRESHWAR PRASAD SINHA Mr. RAJENDRA KISHORE PRASAD Mr. RANJEET KUMAR Mr. RATAN KUMAR SINHA Mr. SUNIL KUMAR	Mr. A.N. SINGH (SC8)
16.	CWJC/1490/1992 BIHAR TENENCY ACT	9	BIRENDRA SINGH @ B.P. SINGH & ORS <b>VS</b> STATE & ORS	Mr. ARUN PRASAD AMBASTHA	Mr. (SC8) Mr. AJAY KUMAR Mr. JEETENDRA PRASAD
17.	CWJC/6258/1992 LAND CEILING (PRE-EMPT)	3	BISHWANATH SINGH & ORS <b>VS</b> BRAJESH KUMAR SINGH & ORS	Mr. RAVI NATH VERMA	Mr. (SC5)
18.	CWJC/6259/1992 LAND CEILING (PRE-EMPT)	2	BISHWA NATH SINGH & ORS <b>VS</b> TEJ NARAYAN SINGH & ORS	Mr. RAVI NATH VERMA	Mr. (SC5)

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19.	CWJC/6576/1992 BIHAR TENENCY ACT	6	JAGDISH YADAV <b>VS</b> STATE & ORS	Mr. BIRENDRA PRASAD VERMA Mr. ABINASH KUMAR Mr. YOGENDRA KUMAR Mr. PRAMOD MISHRA Mr. BHOLA PD. Mr. RABINDRA KUMAR Mr. MURLI MANOHAR SINGH Mr. PANKAJ KUMAR Mr. DR. MRITYUNJAY KR. GAUTAM Mr. SURENDRA KUMAR Mr. MADHU SUDAN KUMAR SINHA	Mr. (SC8) Mr. RAJESH KUMAR VERMA (SC 27) Mr. VINOD KUMAR SINHA
20.	CWJC/7035/1992 with CONSOLIDATION	6	KAPIL DEO KUER <b>VS</b> STATE & ORS	Mr. KEDAR NATH JHA Mr. AKHILESH KUMAR PANDEY Mr. RAJESH KUMAR PANDEY	Mr. (SC8) Mr. BINOD KR. SINGH Mr. PANKAJ KUMAR PANKAJ Mr. KRISHNA KISHORE SINHA Mr. SUKUMAR SINHA Mr. RAJESH KUMAR VERMA (SC 27)
21.	CWJC/7037/1992 CONSOLIDATION	4	KAPIL DEO KUER <b>VS</b> STATE & ORS	Mr. KEDAR NATH JHA Mr. AKHILESH KUMAR PANDEY	Mr. A. N. SINGH (SC8) Mr. RAJESH KUMAR VERMA (SC27)

**Notice:** Hon'ble Judge will again take up left over 2.15 P.M. cases after Admission III cases.

**Thursday the 26th June 2014  
Court No. 38(AT 10:30 A.M.)  
Mr. Justice Vikash Jain**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./4469/2013 A.BAIL	6 BINAY SHARMA & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. BRIJ NANDAD PRASAD Mr. BRIJ NANDAD PRASAD	Mr. S.M. RAHMAN (APP) Mr. AJAY MUKHERJEE	
2.	CR. MISC./25448/2013 A.BAIL	4 BAHADUR SAH @ BAHADUR RAM <b>VS</b> THE STATE OF BIHAR	Mr. HARENDRA PRASAD	Mr. AJAY KR. JHA (APP)	
3.	CR. MISC./42107/2013 A.BAIL	10 SURESH BHUIYAN <b>VS</b> THE STATE OF BIHAR	Mr. MD. JAVED JAFAR KHAN	Mr. D.P. TIWARI (APP)	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CR. MISC./31463/2013 A.BAIL	9 VINAY KUMAR THAKUR @ VINAY THAKUR <b>VS</b> THE STATE OF BIHAR	Mr. HARI KISHORE THAKUR	Mr. MD. ASLAM ANSARI (APP)	
2.	CR. MISC./42291/2013 A.BAIL	15 ARBIND KUMAR SINGH @ ARVIND KUMAR @ ARBIND SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. DIWAKAR PRASAD SINGH	Mr. PRAMOD KR. PANDEY (APP)	
3.	CR. MISC./49822/2013 A.BAIL	7 SK. NOORULLAH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. MANI MADHUKAR (APP)	
4.	CR. MISC./49991/2013 A.BAIL	7 RAUSHAN KUMAR & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. BHAVESH KUMAR	Mr. AJAY KR 1 (APP)	
<b><u>FOR ADMISSION II</u></b>					
1.	CR. MISC./25249/2011 with A.BAIL	10 RAM NANDAN YADAV <b>VS</b> THE STATE OF BIHAR	Mr. GAGAN DEO YADAV	Mr. C. JAWAHAR (APP)	
2.	CR. MISC./26712/2011 A.BAIL	6 SANJAY KUMAR DEO KANHAIYA @ SANJAY PRASAD DEO KANHAIYA <b>VS</b> THE STATE OF BIHAR	Mr. ALOK KUMAR Mr. PRANAV KUMAR	Mr. SUMAN KUMARI SINGH (APP)	
3.	CR. MISC./34380/2012 A.BAIL	19 YOGESH KUMAR AZAD <b>VS</b> THE STATE OF BIHAR	Mr. RAJIVA RANJAN Mr. JAY RAM PRASAD Mr. SANTOSH KUMAR VERMA	Mr. VINOD SHANKAR MODI (APP) Mr. ANIL KUMAR MUKUND Mr. REKHA KUMARI ( MUKUND)	
4.	CR. MISC./22281/2013 A.BAIL	19 GUDDU RAI & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. ARVIND PRASAD SINGH Mr. BINAY KUMAR	Mr. DILIP KUMAR (APP) Mr. JITENDRA KUMAR ROY-1 Smt. USHA KUMARI SINGH	
5.	CR. MISC./23135/2013 A.BAIL	5 GANGA PRASAD <b>VS</b> THE STATE OF BIHAR	Mr. RAJESH KUMAR Mr. ARUN KUMAR PANDEY Mr. LAKSHMI KANT SHARMA	Mr. MD. ARIF (APP)	
6.	CR. MISC./28634/2013 A.BAIL	6 BALLI RAI @ RAM BALLI RAI <b>VS</b> THE STATE OF BIHAR	Smt. USHA KUMARI SINGH Mr. JITENDRA KUMAR ROY-1	Mr. LALLAN KUMAR (APP) Mr. SURENDRA KUMAR MISHRA Mr. RAJANI KANT SINGH	
7.	CR. MISC./34575/2013 A.BAIL	15 RAJEEV CHOUDHARY @ PINKU CHOUDHARY @ RAJEEV KUMAR CHOUDHARY & ANR <b>VS</b> THE STATE OF BIHAR	Mr. ARVIND KUMAR Mr. ARUN KUMAR	Mr. AMBIKA BHAGAT (SPL.P.P.)	
8.	CR. MISC./34870/2013 A.BAIL	9 RUMDA DEVI @ SMT. RUMADU DEVI @ RUMDU DEVI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. MD. HELAL AHMAD Mr. MD. ANJUM AKHTER	Mr. RAJ KISHOR SINGH (APP) Mr. AJIT KUMAR SINGH	
9.	CR. MISC./38673/2013 A.BAIL	10 JAI PRAKASH GAUTAM @ PRAKASH KR. GAUTAM <b>VS</b> THE STATE OF BIHAR	Mr. KAMLENDRA PD. SINGH	Mr. A.L. PANDIT (APP) Mr. SHIVENDRA PRASAD	
10.	CR. MISC./40354/2013 A.BAIL	13 RAVI SHANKAR MISHRA <b>VS</b> STATE OF BIHAR & ANR	Mr. MRIGENDRA KUMAR	Mr. UMESH LAL VERMA (APP) Mr. PURUSHOTAM SHARMA	

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11.	CR. MISC./48031/2013 A.BAIL	7	ATMA RAM @ DEO KUMAR VS STATE OF BIHAR & ANR	Mr.RAJENDRA NATH SINHA	Mr.B.M.P.SINHA(APP) Mr.RAVI SHANKER PANKAJ
12.	CR. MISC./50228/2013 A.BAIL	6	SANTOSH SAH & ORS. VS THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.R.B.ROY RAMAN(APP)
13.	CR. MISC./50323/2013 A.BAIL	8	BABULAL YATI & ORS VS THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH Mr.VIKAS RATAN BHARTI	Mr.SMT. PRONOTI SINGH (APP) Mr.SANJAY KUMAR PANDEY NO-5
14.	CR. MISC./51406/2013 A.BAIL	8	GULAB CHAND PANDIT & ANR. VS THE STATE OF BIHAR	Mr.RANA PRATAP SINGH	Mr.SHYAM BIHARI SINGH (APP)
15.	CR. MISC./51409/2013 A.BAIL	8	GYANTI DEVI & ORS. VS THE STATE OF BIHAR	Mr.SUMANT SINGH	Mr.J.N.THAKUR(APP) Mr.ABHINAY RAJ
16.	CR. MISC./52208/2013 A.BAIL	6	RAJ KUMAR SAH & ANR. VS THE STATE OF BIHAR	Mr.VIVEK KUMAR Mr.SABAL KUMAR JHA	Mr.SADANAND PASWAN (SPL.P.P.)
17.	CR. MISC./53460/2013 A.BAIL	4	MD. REHAN VS THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.ARUN KUMAR PANDAY(APP)
18.	CR. MISC./53481/2013 A.BAIL	4	DEEPAK KUMAR VS THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.SUNIL KUMAR PANDEY (APP)
19.	CR. MISC./53507/2013 A.BAIL	9	KUNJAN KUMAR & ANR. VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	Mr.KANHAIYA KISHOR (APP) Mr.SHIVENDRA PRASAD Mr.UMA SHANKAR SHARMA Mr.RAM SEWAK CHOUDHARY (APP)
20.	CR. MISC./53559/2013 A.BAIL	6	BINDESHWARI GIRI & ANR. VS THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON	
21.	CR. MISC./53622/2013 A.BAIL	10	SURESH SINGH & ORS VS THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.VIKRAM SINGH	Mr.AMBIKA BHAGAT (SPL.PP.)
22.	CR. MISC./53804/2013 A.BAIL	6	MD. MAHTAB VS THE STATE OF BIHAR		Mr.H.A.KHAN(APP) Mr.MD. ATAUR RAHMAN
23.	CR. MISC./53969/2013 A. BAIL(P.C. ACT) A.BAIL	11	DAYANAND PRASAD @ DAYANAND MEHTA VS THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA	Mr.NARESH KUMAR MEHTA	Mr.ANIL KR.SINGH 1(APP)
24.	CR. MISC./53972/2013 A.BAIL	8	VIJAY KUMAR ROY VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.S.EHTESHAMUDDIN (APP) Mr.JAGDISH PRASAD BHAGAT
25.	CR. MISC./54029/2013 A.BAIL	10	MUKESH SINGH @ MUKESH KUMAR SINGH VS THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.H.A.KHAN (APP)
26.	CR. MISC./54125/2013 A.BAIL	11	BUTUK RAI @ MANOJ RAI VS THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.NITYANAND(APP) Mr.CHANDRA KANT
27.	CR. MISC./54261/2013 A.BAIL	15	CHANDRA RAJBANSHI VS THE STATE OF BIHAR	Mr.ANIL KUMAR NO.1	Mr.PUSHPA SINHA 2(APP)
28.	CR. MISC./54403/2013 A.BAIL	6	MANTU RAI VS THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.MD. BAHAUDDIN	Mr.MUSTAQUE ALAM(APP)
29.	CR. MISC./54452/2013 A.BAIL	12	HARIDWAR SINGH @ HAR PRASAD SINGH VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.BHARAT LAL(APP) Mr.NAVIN SHARMA Mr.SUNIL KUMAR
30.	CR. MISC./54460/2013 A.BAIL	17	ANIL KUMAR @ ANIL KUMAR GUPTA @ ANIL GUPTA VS THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.ARUN KUMAR(APP)
31.	CR. MISC./508/2014 A.BAIL	9	SHAHABUJAMA @ LADDU @ SHAHABUZZAMA VS THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN	Mr.S.DAYAL (APP) Mr.RAKESH KUMAR Mr.SUNIL PRASAD
32.	CR. MISC./2364/2014 A.BAIL	12	MAQSOOD KHAN VS THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.NITYANAND TIWARY (APP)
33.	CR. MISC./2603/2014 A.BAIL	15	JIVESH KUMAR THAKUR @ JIVESH THAKUR @ BANTI VS THE STATE OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.RAMCHANDRA JHA RAMAN	Mr.RAM NARESH ROY (APP) Mr.SAKET TIWARY
34.	CR. MISC./2814/2014 A.BAIL	11	BABLU RAI @ LALIT KUMAR RAI VS THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.ANANT KUMAR(APP)
35.	CR. MISC./3076/2014 A.BAIL	14	MD. NAZAMI & ANR VS THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.R.P.S.SINGH(APP)
36.	CR. MISC./3093/2014 A.BAIL	13	DR. UPENDRA KUMAR @ UPENDRA KUMAR VS THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.JITENDRA KR. ROY 1(APP)
37.	CR. MISC./4517/2014 A.BAIL	13	ANGAD YADAV VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SATYENDRA PD.(APP) Mr.RAKESH RANJAN Mr.ASHOK KUMAR
38.	CR. MISC./4778/2014 A.BAIL	11	BIDUR YADAV @ BIJAY KUMAR YADAV VS THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.DR. INDIWAR KUMARI(APP)
39.	CR. MISC./4990/2014 A.BAIL	11	MAHAVEER SAHANI VS THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.RANA RANDHIR SINGH(APP) Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN
40.	CR. MISC./5119/2014 A.BAIL	11	JAI LAL MANDAL VS THE STATE OF BIHAR	Mr.GOPAL PRASAD ROY	Mr.HARENDRA PRASAD (APP)
41.	CR. MISC./5163/2014 A.BAIL	8	UDAY SHANKAR CHAUDHARY VS THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.MADHURANAND JHA(APP)
42.	CR. MISC./5294/2014 A.BAIL	11	MULKA DEVI VS THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SURENDRA PD. SINGH (APP)
43.	CR. MISC./5364/2014 A.BAIL	14	LAL BABU SAH VS THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.NITYANAND(APP)
44.	CR. MISC./5578/2014 A.BAIL	11	NANDLAL RAI VS THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.NAVIN KUMAR PANDEY(APP)
45.	CR. MISC./5749/2014 A.BAIL	11	TANUJA KUMARI & ORS. VS THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.PUSHPA SINHA-II(APP)

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46.	CR. MISC./5824/2014 BAIL IPC 307/366/367/3 A.BAIL	17	MAHADEO SAH & ORS. VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.H.A. KHAN (APP)
47.	CR. MISC./5952/2014 A.BAIL	11	RADHA DEVI & ANR. VS THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.G.S.GUPTA(APP)
48.	CR. MISC./5991/2014 A.BAIL	11	SHILA DEVI & ANR. VS THE STATE OF BIHAR	Mr.JAI PRAKASH Mr.UMESHANAND PANDIT(APP)
49.	CR. MISC./6177/2014 A.BAIL	10	SUJEET KUMAR VS THE STATE OF BIHAR	Mr.GAJANAN MISHRA Mr.LALLAN KUMAR (APP)
50.	CR. MISC./6203/2014 A.BAIL	7	MAYA KUWAR @K MAYA DEVI & ORS. VS THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2 Mr.SURESH PD.SINGH (APP)
51.	CR. MISC./6302/2014 A.BAIL	9	MEENA DEVI & ORS. VS THE STATE OF BIHAR	Mr.VIRENDRA KUAR Mr.AKBAR ALI(APP)
52.	CR. MISC./6341/2014 A.BAIL	18	RADHE SHYAM GUPTA VS THE STATE OF BIHAR	Mr.ALOK KUMAR AGRAWAL Mr.AKASH CHATURVEDI
53.	CR. MISC./6737/2014 A.BAIL	16	RAM CHANDRA RAZAK VS THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.AWADHENDRA KUMAR Mr.SANJAY KUMAR SHARMA(APP)
54.	CR. MISC./6829/2014 A.BAIL	13	KUMARI BIBHA VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.BINOD KR. 3(APP)
55.	CR. MISC./7001/2014 A.BAIL	8	SIKALI DEVI & ANR VS THE STATE OF BIHAR	Mr.SUNIL PRASAD SINGH Mr.BINOD KUMAR-II(APP)
56.	CR. MISC./7040/2014 A.BAIL	8	DHARMSHILA DEVI & ANR. VS THE STATE OF BIHAR	Mr.SATYAPAL NAROTTAM Mr.MD. WALIUR RAHMAN Mr.HARENDRA PD.(APP)
57.	CR. MISC./7047/2014 A.BAIL	14	RANI KHATOON VS THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI Mr.NAWAL KISHORE PD.(APP)
58.	CR. MISC./7110/2014 A.BAIL	10	SUJIT CHAUDHARY VS THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY Mr.SADANAND PASWAN(APP)
59.	CR. MISC./7183/2014 A.BAIL	8	AMRENDRA YADAV @ AMRENDRA YADAV & ORS. VS THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.SATYENDRA NR.SINGH(APP)
60.	CR. MISC./7199/2014 A.BAIL	11	DR. ANITA CHOUDHARY VS THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.NIRAJ KUMAR Mr.RAVI BHARDWAJ Mr.SATYENDRA PD.(APP)
61.	CR. MISC./7240/2014 A.BAIL	8	VIJAY SAO VS THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN Mr.NAGENDRA PRASAD (APP)
62.	CR. MISC./7342/2014 A.BAIL	8	AMRESH SINGH @ AMRESH KUMAR SINGH VS THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Smt.ARTI KUMARI Mr.JAI PRAKASH SINGH
63.	CR. MISC./7568/2014 A.BAIL	14	DR. SHISHU BHUSHAN PRASAD SINGH & ANR. VS STATE OF BIHAR & ANR	Mr.SURAJ SAMDARSHI Mr.A.M.P.MEHTA (APP) Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA
64.	CR. MISC./7694/2014 A.BAIL	11	SRI KUMAR LALLAN SINGH VS THE STATE OF BIHAR	Mr.SADA NAND RAY Mr.INDU KRI.SRIVASTAV(APP) Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUHDARY Mr.SHARDA KUMARI(APP)
65.	CR. MISC./7838/2014 A.BAIL	12	ASHOK SINGH VS THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.MANISH KUMAR-II(APP)
66.	CR. MISC./7982/2014 A.BAIL	15	RUPAK KUMAR VS THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN Mr.ALOK KUMAR ALOK
67.	CR. MISC./8148/2014 A.BAIL	16	MANNU MIAN @ MANNU ALI @ MANU MIAN & ANR VS THE STATE OF BIHAR	Mr.AMIR ALAM Mr.RAM SHANKAR DAS(SPL.P.P.) Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR
68.	CR. MISC./8150/2014 A.BAIL	11	GOPAL DAS VS THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.INDRA KR.SINGH(APP)
69.	CR. MISC./8227/2014 A.BAIL	15	MUNNA SAHNI VS STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND Mr.ANIL PD.SINGH(APP) Mr.DIWAKAR PRASAD KARN
70.	CR. MISC./8332/2014 A.BAIL	11	AMIT KUMAR SRIVASTAVA VS THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI Mr.SANJAY KR.TIWARY 1(APP) Mr.MRITUNJAY PRASAD SINGH
71.	CR. MISC./8339/2014 A.BAIL	15	MD. SARFUDDIN VS THE STATE OF BIHAR	Mr.PRASHANT SINHA Mr.ANITA KRI.SINGH(APP)
72.	CR. MISC./8348/2014 A.BAIL	11	PARBHUNATH JAISWAL VS THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.SANJAY KUMAR PANDEY(APP)
73.	CR. MISC./8351/2014 A.BAIL	16	MD. KALIMUDDIN VS STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR MALLICK Mr.UMESHANAND PANDIT(APP) Mr.S. D. YADAV Mr.KUMAR GOUTAM
74.	CR. MISC./8358/2014 A.BAIL	15	INDU DEVI VS THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI Mr.P.N.PANDIT(APP)
75.	CR. MISC./8577/2014 A.BAIL	12	SATENDRA YADAV & ORS. VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MD.FAHIMUDDIN(APP)
76.	CR. MISC./8865/2014 A.BAIL	17	CHAND @ CHANDAN CHOUHAN & ANR. VS THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR Mr.SURESH PD. SINGH (APP)
77.	CR. MISC./8906/2014 A.BAIL	9	NARESH SAHANI VS THE STATE OF BIHAR	Mr.SATISH KUMAR SINHA Mr.BHARAT LAL(APP)
78.	CR. MISC./8914/2014 A.BAIL	12	HARISHANKAR PANDEY @ HARI KANT PANDEY VS THE STATE OF BIHAR	Mr.SHIV KUMAR Mr.PARMOD KUMAR Mr.SURESH PD. SINGH (APP)

79. CR. MISC./8942/2014 A.BAIL	9 ASHOK YADAV <b>VS</b> THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
80. CR. MISC./9023/2014 A.BAIL	16 RAJA SAHNI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.A.L.PANDIT (APP) Mr.ADITYA NARAYAN SINGH-1 Mr.VIRENDRA KUMAR RAY
81. CR. MISC./9045/2014 A.BAIL	9 SHIV NARAYAN YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SANJEEV NIKESH Mr.RAVI PRAKASH	Mr.SUBHASH CHANDRA MISHRA (APP)
82. CR. MISC./9098/2014 A.BAIL	9 MURLI MISHRA <b>VS</b> THE STATE OF BIHAR	Mrs.MADHURI LATA	Mr.MD. ASLAM ANSARI(APP) Mr.RAVI BHUSHAN VERMA
83. CR. MISC./9124/2014 A.BAIL	8 AMRENDRA GAUTAM <b>VS</b> THE STATE OF BIHAR	Mr.ANURAG SAURAV	Mr.BINOD KR. 3(APP)
84. CR. MISC./9199/2014 A.BAIL	12 NITESH RAM & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.G.S.GUPTA (APP) Mr.VIRENDRA KUAR
85. CR. MISC./9547/2014 A.BAIL	17 SOHAN KUMAR @ JHABBAR @ SOHAM KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.AMBIKA BHAGAT(SPL.PP)
86. CR. MISC./9551/2014 A.BAIL	17 SAROJ CHAUDHARY & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.S.DAYAL (APP)
87. CR. MISC./9614/2014 A.BAIL	12 DHURENDRA RAI <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.ANURADHA SINGH(APP)
88. CR. MISC./9619/2014 A.BAIL	12 RUSTAM MIAN & ORS <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.ANURADHA SINGH(APP)
89. CR. MISC./9647/2014 A.BAIL	11 MD. UMAR @ MUNNA @ UMAR ALAM & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.DHARMENDRA JHA	Mr.ANANT KUMAR(APP)
90. CR. MISC./9648/2014 A.BAIL	16 SANTOSH KUMAR RAM <b>VS</b> THE STATE OF BIHAR	Mr.LAKSHMI KANT TIWARY Mr.ANIL KUMAR	Mr./SMT. ASHA DEVI (APP)
91. CR. MISC./9667/2014 A.BAIL	16 RANJAN KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.SHYAM KUMAR SINGH(APP) Mr.BINDHYACHAL SINGH Mr.BALMEEKI PANDEY BHASKER
92. CR. MISC./9672/2014 A.BAIL	12 SANTOSH SAH <b>VS</b> THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.ASHRAF ANSARI(APP) Mr.SANJAY KUMAR PANDEY
93. CR. MISC./9696/2014 A.BAIL	12 SUGGI SINGH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.AMBIKA BHAGAT(SPL.APP)
94. CR. MISC./9705/2014 A.BAIL	16 VIJAY KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.RAJENDRA NATH JHA (APP) Mr.PRAMOD RANJAN
95. CR. MISC./9707/2014 A.BAIL	12 RAMESHWAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.DHARMENDRA JHA	Mr.AMBIKA BHAGAT (SPL.APP.)
96. CR. MISC./9709/2014 A.BAIL	11 NARENDRA MISHRA <b>VS</b> THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.RENU KUMARI (APP) Mr.ZAINUL ABEDIN Mr.SHAILESH KUMAR Mr.MD. NADIM SERAJ
97. CR. MISC./9710/2014 A.BAIL	15 MD. MAZHAR ALAM @ HAFIZ MAZHAR ALAM <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MANI MADHUKAR (APP) Mr.AMIT KUMAR ANAND
98. CR. MISC./9711/2014 A.BAIL	17 LAVKUSH CHOUDHARY <b>VS</b> THE STATE OF BIHAR	Mr.AMARESH KUMAR JHA	Mr.ANIL KR. SINGH 1 (APP) Mr.DR. BIDHU RANJAN Mr.BINOD KUMAR
99. CR. MISC./9761/2014 A.BAIL	17 LAXMI SINGH @ LAXMI NANDAN SINGH <b>VS</b> THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.H.A.KHAN(APP)
100. CR. MISC./9764/2014 A.BAIL	12 BIR CHANDRA RAI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.RANJAN KUMAR Mr.ASHOK KUMAR SINHA	Mr.NIRMALA KUMARI(APP)
101. CR. MISC./9767/2014 A.BAIL	17 ASHOK GUPTA <b>VS</b> THE STATE OF BIHAR	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN	Mr.NAGENDRA PRASAD (APP)
<b>FOR ADMISSION III</b>			
1. CR. MISC./52625/2013 A.BAIL (13 P/C ACT) A.BAIL	9 DR. UCHIT LAL MANDAL @ UCHAT LAL MANDAL @ DR. UCHIT LAL MANDA <b>VS</b> THE STATE OF BIHAR THROUGH THE DEPTT. OF VIGILANCE	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)

**Thursday the 26th June 2014**

**Court No. 10(AT 10:30 A.M.)**

**Mr. Justice Ahsanuddin Amanullah**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1.	CR. MISC./26453/2014 BAIL IPC 307/147/148/1 R.BAIL-1	1 SUDARSHAN RAI <b>VS</b> THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH	Mr.UMA NATH MISHRA (APP)	
2.	CR. MISC./26455/2014 BAIL 20,22,23 N.D.P.S. R.BAIL-1	1 INDRAJEET YADAV <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV Mr.SUNIL KUMAR NO.III	Mr.ATUL CHANDRA (APP)	
3.	CR. MISC./26457/2014 BAIL 20(II)/22 NDPS AC R.BAIL-1	1 MANOJ SAH @ MANOJ SAO <b>VS</b> THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.M. HAQUE (APP)	

4. CR. MISC./26479/2014 BAIL IPC 399,402,25(1- R.BAIL-1	1	ROHIT KUMAR @ ROHIT DOM <b>VS</b> THE STATE OF BIHAR	Smt.RINA SINHA	Mr.SMT. GULNAR BEGUM(APP)
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**FOR ORDERS (ON OFFICE NOTES)**

1. CR. MISC./10101/2014 BAIL IPC 363,366A,34 R.BAIL-1	6	MANAUR ANSARI <b>VS</b> THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR	Mr.SHAKIR AHMAD(APP)
2. CR. MISC./11209/2014 BAIL IPC 147/148/149/3 R.BAIL-1	6	SURENDRA RAI <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH RANJAN Mr.VIVEKANAND VIVEK	Mr.SANJAY KR. SHARMA (APP)
3. CR. MISC./15570/2014 BAIL IPC 392,411 R.BAIL-1	7	BIMAL SINGH <b>VS</b> THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH	Mr.MD.FAHIMUDDIN(APP)
4. CR. MISC./18572/2014 BAIL 25(I-B)A,26,35 AR R.BAIL-1	6	SADHU YADAV <b>VS</b> THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.MANOJ KUMAR SINHA	Mr.GOPESH KUMAR (APP)

**FOR ADMISSION II**

1. CR. MISC./1804/2014 BAIL IPC 304B,201,34 R.BAIL-1	4	DURBAL YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.SANJAY KUMAR PANDEY(APP)
2. CR. MISC./5761/2014 BAIL IPC 376,511 R.BAIL-1	5	GOPAL SAO @ GOPAL SAH @ GOPAL KUMAR SAH <b>VS</b> THE STATE OF BIHAR	Mr.NIKHIL KUMAR AGRAWAL	Mr.G.S.GUPTA(APP)
3. CR. MISC./5832/2014 BAIL IPC 304B,201,34 R.BAIL-1	5	SHIV SHANKAR PASI <b>VS</b> THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.AWADHESH KUMAR	Mr.VINOD SHANKAR MODI(APP)
4. CR. MISC./7274/2014 BAIL IPC 363,366A,34 R.BAIL-1	7	NITESH PASWAN @ NITESH KUMAR PASWAN <b>VS</b> THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR	Mr.SATYENDRA PRASAD (APP)
5. CR. MISC./8408/2014 BAIL 25(I-B)A,26,35 AR R.BAIL-1	6	MD. SHAHZADE @ SAHIL <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY KUMAR	Mr.AJAY KR. JHA (APP)
6. CR. MISC./8529/2014 BAIL IPC 302,201,34 R.BAIL-1	6	BHAGAN RAJWAR <b>VS</b> THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM	Mr.AWADHESH KR. SINGH (APP)
7. CR. MISC./8632/2014 BAIL IPC 366A,34 R.BAIL-1	6	KHIRO DAS & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.L.K.SHARMA(APP)
8. CR. MISC./9136/2014 with BAIL IPC 307/147/148/1 R.BAIL-1	6	FUTUN YADAV <b>VS</b> THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.INDU KUMARI SRIVASTAV (APP)
9. CR. MISC./24997/2014 with BAIL IPC 307,353,147,1 R.BAIL-1	2	BILASH YADAV <b>VS</b> THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA	Mr.JAGDHAR PD.(APP)
10. CR. MISC./25037/2014 with BAIL IPC 307/147/148/1 R.BAIL-1	2	AJEET YADAV <b>VS</b> THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.JAGDHAR PRASAD (APP)
11. CR. MISC./25499/2014 BAIL IPC 307,353,147,1 R.BAIL-1	2	PINTU DAS <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.AJAY KUMAR-I(APP)
12. CR. MISC./9227/2014 BAIL IPC 302,34,27 ARM R.BAIL-1	6	SUDAMA MANJHI <b>VS</b> THE STATE OF BIHAR	Mr.KUBER PATHAK	Mr.PRONATI SINGH(APP)
13. CR. MISC./9230/2014 BAIL IPC 302,326,341,1 R.BAIL-1	6	RAM CHANDRA YADAV <b>VS</b> THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.DR. KR.UDAY PRATAP(APP)
14. CR. MISC./9285/2014 BAIL IPC 395 R.BAIL-1	6	DINDAYAL MUSHAR <b>VS</b> THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.KANHAIYA KISHOR(APP)
15. CR. MISC./9435/2014 BAIL IPC 376,420,323,3 R.BAIL-1	6	LAL BABU YADAV <b>VS</b> THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.RAMSHANKAR DAS(SPL. P.P.) Mr.RAVI PRAKASH
16. CR. MISC./9682/2014 BAIL IPC 323,341,354,5 R.BAIL-1	6	MD. RAJU @ RAJJAK <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.ANSUAIYA JAISWAL(APP)
17. CR. MISC./9940/2014 BAIL IPC 376,366A,379, R.BAIL-1	13	MUSARAF MIAN <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.VEENA KUMARI JAISWAL(APP)
18. CR. MISC./10022/2014 BAIL IPC 395 R.BAIL-1	13	DAMODAR CHOUHARY <b>VS</b> THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.RANA RANDHIR SINGH (APP)
19. CR. MISC./10430/2014 BAIL IPC 302,201,34 R.BAIL-1	6	HARISHANKAR YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SHUBH NARAIN SINGH	Mr.ABHAY KR.ROY(APP)
20. CR. MISC./10530/2014 BAIL IPC 414,25,25 A. R.BAIL-1	6	MADHAV DUBEY @ MADHO DUBEY <b>VS</b> THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.KANHIYA KISHORE(APP)
21. CR. MISC./10542/2014 with BAIL IPC 302/307/379/4 R.BAIL-1	9	SURESH YADAV <b>VS</b> THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.INDU BALA PANDEY (APP)
22. CR. MISC./12542/2014 BAIL IPC 302,307,324,3 R.BAIL-1	7	VIKASH SINGH CHANDRABANSHI & ANR <b>VS</b> THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.GAJENDRA PD.YADAV(APP)
23. CR. MISC./10567/2014 BAIL IPC 302,120B,363, R.BAIL-1	7	SURESH YADAV @ SURES CHOUHARY <b>VS</b> THE STATE OF BIHAR	Mr.ALOK KUMAR Mr.PRIYA GUPTA	Mr.AJAY KR. 1(APP)
24. CR. MISC./10720/2014 BAIL IPC 302,307,326,3 R.BAIL-1	8	UPENDRA YADAV <b>VS</b> THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP)

PATNA HIGH COURT		113	Thursday 26 <sup>th</sup> June, 2014		
25.	CR. MISC./10781/2014 with BAIL IPC 363/366 R.BAIL-1	7	BRAHMDEO MAHTO & ORS VS THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SHARDA KUMARI(APP)
26.	CR. MISC./8669/2014 BAIL IPC 376G,302,201, R.BAIL-1	7	BHOLA MAHTO VS THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.DILIP KUMAR(APP)
27.	CR. MISC./10804/2014 BAIL 25/26/35 ARMS ACT R.BAIL-1	6	RAUSHAN KUMAR PASWAN VS THE STATE OF BIHAR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH	Mr.MANOJ KUMAR (APP)
28.	CR. MISC./10805/2014 BAIL IPC 328,304B,34 R.BAIL-1	8	SUDHIR SAH VS THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY	Mr.PRONATI SINGH(APP) Mr.GAGAN DEO YADAV
29.	CR. MISC./10812/2014 BAIL IPC 363/371/341 R.BAIL-1	9	VIDYANAND RAI VS THE STATE OF BIHAR	Mr.AWADHESH KUMAR YADAV	Mr.MADAN KUMAR (APP) Smt.NIRMALA KUMARI
30.	CR. MISC./10821/2014 BAIL IPC 414/328/34 & 2 R.BAIL-1	7	RAJESH KUMAR VS THE STATE OF BIHAR	Mr.OM PRAKASH SINGH	Mr.UMA NATH MISHRA (APP)
31.	CR. MISC./10867/2014 BAIL IPC 376,34 R.BAIL-1	8	BARKAN @ MD. BARKAN VS THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.ANIL PD.SINGH(APP)
32.	CR. MISC./10908/2014 BAIL IPC 307/353/121/1 R.BAIL-1	6	MD. SIRAJ VS THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.U.S.P. SINGH (APP)
33.	CR. MISC./10917/2014 BAIL IPC 302/307/324 & R.BAIL-1	7	AKHILESH YADAV @ AKHILESH KUMAR VS THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY Mr.UMA KANT PRASAD	Mr.AJAY KUMAR NO.2 (APP) Mr.VIBHUTI RANJAN SONVADRA
34.	CR. MISC./11093/2014 BAIL IPC 379,461 R.BAIL-1	9	HARISH CHANDRA YADAV & ANR. VS THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA	Mr.DR. AJIT KUMAR(APP)
35.	CR. MISC./11125/2014 BAIL IPC 364 R.BAIL-1	7	MD. GULAM VS THE STATE OF BIHAR	Mr.BISHWESHVAR RAM	Mr.KALYAN SHANKAR (APP)
36.	CR. MISC./11136/2014 BAIL IPC 302,34 R.BAIL-1	6	MD. CHAND @ CHAND VS THE STATE OF BIHAR	Mr.ASHUTOSH SINGH	Mr.AJAY KR. 1(APP)
37.	CR. MISC./11180/2014 with BAIL IPC 302,201,384,3 R.BAIL-1	13	BIPIN GUPTA VS THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KISHOR PRASAD Mr.RAJ KRISHAN JHA	Mr.JAGDHAR PD.(APP)
38.	CR. MISC./22323/2014 with BAIL IPC 302,201,384,3 R.BAIL-1	6	SANJAY GOPE VS THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.ADITYA NR.SINGH 1(APP)
39.	CR. MISC./23087/2014 with BAIL IPC 302,201,384,3 R.BAIL-1	3	SATISH CHOWDHARY @ SATISH KUMAR CHOWDHRY VS THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.RAM BACHAN SINGH(APP)
40.	CR. MISC./23173/2014 BAIL IPC 302,201,384,3 R.BAIL-1	2	DINA SINGH @ DINA MAHTO @ DINA JEE VS THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.RAM BACHAN SINGH(APP)
41.	CR. MISC./11185/2014 BAIL IPC 394 R.BAIL-1	7	SHASHI KANT VERMA VS THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR VERMA	Mr.HIRDAY PD.SINGH(APP)
42.	CR. MISC./11304/2014 BAIL IPC 376,3(XI)(XII) R.BAIL-1	8	MD. SAHIL @ SAHIL ANSARI VS THE STATE OF BIHAR	Mr.RAJNI KANT JHA	Mr.SANJAY KR.TIWARY(APP) Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH
43.	CR. MISC./11354/2014 BAIL IPC 302/307/27 AR R.BAIL-1	8	SUMIT KUMAR RAI @ PINKU SINGH @ SUMIT SINGH VS THE STATE OF BIHAR	Mr.HANSRAJ Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.SANJAY KR.TIWARY(APP)
44.	CR. MISC./11372/2014 BAIL IPC 383,365,384,3 R.BAIL-1	9	TASRINA KHATOON VS THE STATE OF BIHAR	Mr.JAGDISH PRASAD	Mr.PARMANAND PD.(APP)
45.	CR. MISC./11424/2014 BAIL IPC 467/468/365/3 R.BAIL-1	9	NIRANJAN KUMAR @ NIRAJ KUMAR VS THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.PUSHPA SINHA-2(APP) Mr.BHASKAR SHANKAR Mr.MITHILESH KUMAR SINGH Mr.GAJENDRA KUMAR SINGH Ms.MEENA SINGH Mr.DHARMENDRA NATH
46.	CR. MISC./11425/2014 BAIL IPC 302/307/148/1 R.BAIL-1	8	SATENDRA MISTRI VS THE STATE OF BIHAR	Mr.AARUNI SINGH Mr.SANDIP KUMAR GAUTAM	Mr.VEENA KUMARI JAISWAL(APP)
47.	CR. MISC./11438/2014 BAIL 20/21/22 N.D.P.S. R.BAIL-1	8	RANJAN KUMAR VS THE STATE OF BIHAR	Smt.RINA SINHA Mr.KRISHNA PRASAD	Mr.ARUN KUMAR SINGH-5(APP)
48.	CR. MISC./11444/2014 BAIL IPC 302/279/337/3 R.BAIL-1	8	AMRENDRA MAHATAMAN VS THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SADANAND PASWAN( SPL.PP)
49.	CR. MISC./11451/2014 with BAIL IPC 302/307/323/1 R.BAIL-1	9	AMERIKA PRASAD YADAV @ AMRICA PRASAD YADAV VS THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.YOGENDRA KR.SINGH (APP) Mr.GHULAM RABBANI
50.	CR. MISC./17818/2014 with BAIL IPC 307/341/147/1 R.BAIL-1	6	CHANDRIKA YADAV VS THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.ASHRAF ANSARI(APP) Mr.GHULAM RABBANI
51.	CR. MISC./20855/2014 BAIL IPC 302,307,323,3 R.BAIL-1	8	BINOD YADAV & ANR VS THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV	Mr.ABHAY KR. 1(APP)
52.	CR. MISC./11615/2014 BAIL IPC 376/467/468/4 R.BAIL-1	8	SURAJ KUMAR VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.BINOD KUMAR-2 (APP)

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53.	CR. MISC./11616/2014 BAIL IPC 420,467,468,4 R.BAIL-1	8	VINODANAND SINGH VS THE STATE OF BIHAR	Mr.BHAVESH KUMAR Mr.SATYENDRA PD.(APP)
54.	CR. MISC./11623/2014 BAIL IPC 302/307/323/3 R.BAIL-1	6	RANJEET YADAV VS THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.ASHRAF ANSARI(APP) Mr.BIMAL KUMAR
55.	CR. MISC./11768/2014 BAIL IPC 302/27 ARMS A R.BAIL-1	8	SUNIL KUMAR @ AKSHYA LAL VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.VEENA RANI PD.(APP)
56.	CR. MISC./11770/2014 BAIL IPC 302/34 R.BAIL-1	8	BASHISTH YADAV @ WASIST YADAV @ WASIST SINGH VS THE STATE OF BIHAR	Mr.DUDH NATH SINGH Mr.ANUSAIYA JAISWAL(APP) Mr.RAGHUNANDAN KUMAR SINGH
57.	CR. MISC./11794/2014 BAIL IPC 392/412 R.BAIL-1	7	SANJAY YADAV & ANR. VS THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD Mr.S.DAYAL (APP)
58.	CR. MISC./11796/2014 BAIL IPC 376 R.BAIL-1	8	SUDHANSHU KUMAR @ TUTU VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.NAWAL KISHORE PD.(APP)
59.	CR. MISC./11822/2014 BAIL IPC 302/201/34 R.BAIL-1	7	SHIV KUMARI DEVI & ANR VS THE STATE OF BIHAR	Mr.ANIL CHANDRA Mr.MANOJ KUMAR SINGH Mr.RANA RANDHIR SINGH (APP)
60.	CR. MISC./11825/2014 BAIL IPC 376 R.BAIL-1	6	TIPU KUMAR VS THE STATE OF BIHAR	Mr.VIVEK ANAND KUMAR Mr.DURGA NAND JHA Mr.SAROJANAND KUMAR Mr.RAMSEWAK CHOUDHARY(APP)
61.	CR. MISC./11826/2014 BAIL IPC 364A R.BAIL-1	7	DUDHESH SINGH VS THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD
62.	CR. MISC./11866/2014 BAIL IPC 341,323,504,3 R.BAIL-1	7	DEVAN RAM & ORS VS THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH Mr.GAJENDRA PD.YADAV(APP)
63.	CR. MISC./11876/2014 BAIL IPC 396 R.BAIL-1	7	RAM RATAN RAI @ RAM RATAN YADAV VS THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA Mr.SATYAVRAT VERMA(APP)
64.	CR. MISC./11883/2014 BAIL IPC 376(G),365 R.BAIL-1	7	SHAMBHU MUKHIYA VS THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR Mr.KR. VIRENDRA NARAYAN(APP)
65.	CR. MISC./11910/2014 BAIL IPC 302,34 R.BAIL-1	7	SABITA DEVI @ JIRIA DEVI @ JIRA DEVI @ SABITA DEVI VS THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA
66.	CR. MISC./11916/2014 BAIL IPC 302,328,34 R.BAIL-1	7	ARBIND KUMAR VS THE STATE OF BIHAR	Mr.BRAJ NANDAN KUMAR TIWARY Mr.HARERAM SINGH Mr.RAM BACHAN SINGH(APP)
67.	CR. MISC./11947/2014 BAIL IPC 302/120B & 27 R.BAIL-1	8	RANJIT KUMAR VS THE STATE OF BIHAR	Mr.GANESH PRASAD YADAV Mr.RENU KUMARI (APP) Mr.NITESH KUMAR Mr.JITENDRA KUMAR TIWARY Mr.SUNIL KUMAR MISHRA Mr.C.JAWAHAR(APP)
68.	CR. MISC./11952/2014 BAIL IPC 395,397 R.BAIL-1	8	ASHUTOSH KUMAR VS THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.NIRMAL KR.SINHA(APP)
69.	CR. MISC./11965/2014 BAIL IPC 307,323,324,1 R.BAIL-1	7	BHAGWAT YADAV & ORS. VS THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.NIRMAL KR.SINHA(APP)
70.	CR. MISC./12101/2014 BAIL 414 & 25/26/35 ARM R.BAIL-1	7	SUMANGAL KUMAR VS THE STATE OF BIHAR	Mr.NACHIKETA JHA Mr.NIRMAL KR.SINHA(APP)
71.	CR. MISC./12170/2014 BAIL IPC 366/379 R.BAIL-1	8	MITO PASWAN @ MITO @ MITHLESH PASWAN VS THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.VEENA KUMARI JAISWAL(APP)
72.	CR. MISC./12197/2014 with BAIL IPC 392/216A R.BAIL-1	8	ASHISH KUMAR THAKUR VS THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.GULNAR BEGUM(APP)
73.	CR. MISC./17217/2014 with BAIL IPC 392 R.BAIL-1	6	MD. SAHIN @ SAIN @ SINE VS THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.ANAND KISHOR CHOUDHARY(APP)
74.	CR. MISC./24275/2014 BAIL IPC 392/216A R.BAIL-1	1	JAI KRISHNA HARI @ JAIKI CHINA VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHRAF ANSARI(APP)
75.	CR. MISC./12220/2014 BAIL IPC 394,411 R.BAIL-1	7	PAMPAM SINGH VS THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY Mr.AMIT KUMAR RAKESH(APP)
76.	CR. MISC./12271/2014 BAIL 47(A) EXCISE ACT, R.BAIL-1	8	NIRANJAN SINGH @ NIRANJAN MANDAL VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR Mr.AWADESH KR.SINGH(APP)
77.	CR. MISC./12299/2014 BAIL 25 A.ACT,3/4 E.S. R.BAIL-1	7	DILIP SAHNI VS THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.C.JAWAHAR(APP)
78.	CR. MISC./12445/2014 BAIL IPC 498A,34,3/4 D R.BAIL-1	8	RAKESH KUMAR @ RAJIV KUMAR @ RAJIV KUMAR PANDEY VS THE STATE OF BIHAR	Mr.DHANANJAY PRASAD Mr.RAKESH RANJAN Mr.H.A.KHAN(APP) Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN Mr.SADANAND PASWAN(APP)
79.	CR. MISC./12475/2014 BAIL IPC 307,323,447,5 R.BAIL-1	6	SUNIL YADAV VS THE STATE OF BIHAR	Mr.RANJAY KUMAR SINGH Mr.MD. KAMALUDDIN Mr.DR.KR.UDAY PRATAP(APP) Mr.RABI BHUSHAN
80.	CR. MISC./12497/2014 BAIL IPC 302,201,34 R.BAIL-1	7	RAJA RAM SAW VS THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.ANIL KUMAR SINGH Mr.ABHAY KUMAR ROY(APP) Mr.RAMA NAND PODDAR Mr.RAVINDRA KUMAR CHOUDHARY
81.	CR. MISC./12498/2014 with BAIL IPC 302,307,323,3 R.BAIL-1	10	MD. ANISH VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH Mr.R.B.S.PAHEPURI (APP)
82.	CR. MISC./17155/2014 BAIL IPC 302,307,324,3 R.BAIL-1	6	MD. PAPPU @ ISRAFIL VS THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN

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83.	CR. MISC./12525/2014 BAIL IPC 406,420,34 R.BAIL-1	7	SANTOSH KUMAR VS THE STATE OF BIHAR	Mr.RIKESH SINHA Mr.RAKESH KUMAR	Mr.SANJAY KUMAR PANDEY(APP)
84.	CR. MISC./12544/2014 BAIL IPC 392,411 R.BAIL-1	7	NIRAJ KUMAR VS THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.UMA NATH MISHRA(APP)
85.	CR. MISC./12550/2014 BAIL IPC 420,379,120B, R.BAIL-1	7	ASHISH KUMAR @ ASHISH SHOUR VS THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA	Mr.M.K.NIRALA(APP)
86.	CR. MISC./12555/2014 BAIL IPC 420,328,379,4 R.BAIL-1	7	VICKY SINGH VS THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.A.M.P.MEHTA(APP)
87.	CR. MISC./12581/2014 BAIL IPC 498A,306,201, R.BAIL-1	6	SANTOSH RAM @ SANTOSH KUMAR VS THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.ABHAY KUMAR-I(APP)
88.	CR. MISC./12651/2014 BAIL IPC 302,328,342,3 R.BAIL-1	7	KAMLESH @ KAMLESH KUMAR VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.ASHOK KUMAR VARMA	Mr.NIRMALA KUMARI(APP) Mr.KUMAR RAJEEV Mr.KUMAR KAUSHLENDRA
89.	CR. MISC./12705/2014 BAIL IPC 376 R.BAIL-1	7	SHAMSHER VS THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SHAKIR AHMAD(APP)
90.	CR. MISC./12718/2014 BAIL IPC 302/201/120B/ R.BAIL-1	8	AJAY YADAV @ AJAY RAI @ AJAY GOPE VS THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.RINA SINHA	Mr.KHURSHID ANWAR(APP) Mr.DILEEP KUMAR SINGH
91.	CR. MISC./12751/2014 BAIL IPC 498A,304B,34 R.BAIL-1	8	MITHUN PASWAN VS THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.RAM SUMIRAN ROY(APP)
92.	CR. MISC./12787/2014 BAIL IPC 395,27 A.ACT, R.BAIL-1	6	KUNAL KUMAR SINGH @ KUNAL SINGH VS THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.SANJAY KUMAR Mr.VINOD KUMAR	Mr.MEENA SINGH(APP)
93.	CR. MISC./12790/2014 BAIL IPC 408,409,420,4 R.BAIL-1	8	RAMCHANDRA DAS VS THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.ABHAY KUMAR ROY(APP)
94.	CR. MISC./12795/2014 BAIL IPC 395/412 R.BAIL-1	7	BITTU KUMAR VS THE STATE OF BIHAR	Mr.SHANKAR KUMAR Mr.BIRENDRA KUMAR Mr.RAGHUNANDAN KUMAR SINGH	Mr.P.K.CHAURASIA(APP)
95.	CR. MISC./12811/2014 BAIL IPC 302,201 R.BAIL-1	8	SANNY KUMAR VS THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.GOPESH KUMAR(APP)
96.	CR. MISC./12812/2014 with BAIL IPC 302,201,34 R.BAIL-1	8	VIKASH KUMAR RAJ @ BIKASH KUMAR RAJ @ BIKKY@ VIKASH KUMAR ROY VS THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA	Mr.DINESH SINGH(APP)
97.	CR. MISC./24446/2014 BAIL IPC 302,201,34 R.BAIL-1	1	MITHUN KUMAR VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.T.N.THAKUR(APP)
98.	CR. MISC./12813/2014 BAIL IPC 414,25,26,35 R.BAIL-1	8	SOURAV SHEKHAR SRIVASTAVA VS THE STATE OF BIHAR	Mr.KUMAR PRAVEEN	Mr.ANITA KUMARI(APP)
99.	CR. MISC./12820/2014 BAIL IPC 364A,120B,216 R.BAIL-1	8	BIRENDRA PASWAN VS THE STATE OF BIHAR	Mr.SHASHI KANT KUMAR	Mr.M.HAQUE(APP)
100.	CR. MISC./12867/2014 BAIL IPC 302,201,34 R.BAIL-1	8	MANOJ KUMAR VS THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SANJAY KUMAR SARMA(APP)
101.	CR. MISC./12868/2014 BAIL IPC 366/376/511 R.BAIL-1	7	MD SHABIR VS THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.B.RAM(APP)
102.	CR. MISC./12870/2014 BAIL IPC 302,34 R.BAIL-1	8	JICHHIYA DEVI VS THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.ANANT KUMAR(APP) Mr.JAI KISHOR PODDAR
103.	CR. MISC./12887/2014 BAIL IPC 420,323,341,5 R.BAIL-1	9	DEEPAK YADAV VS THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.RAM SHANKAR DAS(SPL.APP)
104.	CR. MISC./12907/2014 BAIL 8,22,29 N.D.P.S.A R.BAIL-1	8	JASWINDER SINGH VS THE UNION OF INIDA & ANR.	Mr.NARESH DIKSHIT Mr.SHAMBHU SHARAN SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.DWIVEDY SURENDRA
105.	CR. MISC./12966/2014 BAIL IPC 304B,201,34 R.BAIL-1	8	MANBHARU RAM VS THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.PUSHPA SINHA (APP)
106.	CR. MISC./12967/2014 BAIL IPC 302,307,379,3 R.BAIL-1	7	RANJIT SAH & ANR. VS THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.RAM SEWAK CHOUDHARY (APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
107.	CR. MISC./12978/2014 BAIL 25/26 ARMS ACT R.BAIL-1	8	SUDARSHAN PRASAD @ SUDARSHAN YADAV VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.MANISH KR.NO.2 (APP)
108.	CR. MISC./13008/2014 BAIL IPC 302,147,148,1 R.BAIL-1	9	KRISHNA THAKUR VS THE STATE OF BIHAR	Mr.ANIL KUMAR SAXENA	Mr.PRANAV KUMAR (APP)
109.	CR. MISC./13126/2014 BAIL IPC 302,307,34 R.BAIL-1	9	SIKANDAR MANDAL VS THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.SURESH PD.SINGH(APP)

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110. CR. MISC./13154/2014 with BAIL IPC 302,201,34 R.BAIL-1	6	GUDDU KUMAR SINGH VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.L.K.SHARMA(APP)
111. CR. MISC./24046/2014 BAIL IPC 302,201,34 R.BAIL-1	1	MANISH KUMAR VS THE STATE OF BIHAR	Mr.RAM NARAYAN SINGH Mr.PRAMOD KUMAR	Mr.SANGITA SHARMA (APP)
112. CR. MISC./13155/2014 BAIL IPC 302,147,148,1 R.BAIL-1	6	AJAY SINGH VS THE STATE OF BIHAR	Mr.ARVIND KUMAR SINHA	Mr.M.DAYAL(APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA
113. CR. MISC./13280/2014 BAIL IPC 457,380 R.BAIL-1	6	KUNAL MAHTO @ KUNDAL MAHTO @ KUNDAN MAHTO & ANR. VS THE STATE OF BIHAR	Mr.NAWAL KISHORE PRASAD	Mr.ASHA DEVI(APP)
114. CR. MISC./13292/2014 BAIL IPC 395,364A R.BAIL-1	6	TEKA MANJHI VS THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.UPENDRA KUMAR(APP)
115. CR. MISC./13319/2014 BAIL IPC 302,27 ARMS A R.BAIL-1	6	AMIR ALI KHAN VS THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.RAM ANURAG SINGH(APP)

**Thursday the 26th June 2014**  
**Court No. 31(AT 10:30 A.M.)**  
**Mr. Justice Aditya Kumar Trivedi**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1. CR. WJC/566/2013 with	35	SHIBAMOY DUTTA VS THE STATE OF BIHAR & ORS	Mr.PRIYA GUPTA Mr.ALOK KUMAR	Mr.JAWAHAR PD. KARN (AAG4)	
2. CR. WJC/709/2013 with	12	ASHOK KUMAR SAHA & ORS VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR Mr.ARJUN KUMAR	Mr.V.M.K SINHA ( )	
3. CR. WJC/608/2013 CR. WJC pthd	13	GOUTAM KUNDU VS THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR Mr.ARJUN KUMAR	Mr.V.M.K SINHA ( )	

**FOR ORDERS (ON OFFICE NOTES)**

1. CR. MISC./46009/2013 BAIL IPC 302,323,337,3 R.BAIL-1	9	MOTI RAM & ANR. VS THE STATE OF BIHAR	Mr.KAMALA KANT TIWARY	Mr.RAJESH KUMAR(APP)	
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**FOR ADMISSION II**

1. CR. MISC./35034/2013 BAIL IPC 302/307/149/1 R.BAIL-1	9	NAVIN YADAV VS THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.DILIP KUMAR (APP)	
2. CR. MISC./9905/2014 BAIL IPC 379 R.BAIL-1	6	NITISH KUMAR @ NITESH KUMAR VS THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.ANIL KUMAR(APP)	
3. CR. MISC./11078/2014 BAIL IPC 420,120B,409, R.BAIL-1	9	SURENDRA PRASAD VS THE STATE OF BIHAR THROUGH CBI PATNA	Mr.DHANANJAYA NATH TIWARI	Mr.BIPIN KUMAR SINHA(SC/CBI)	
4. CR. MISC./12666/2014 BAIL IPC 302 R.BAIL-1	9	ASHOK SAHANI VS THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)	
5. CR. MISC./13588/2014 BAIL IPC 395 R.BAIL-1	8	SANNI PASWAN @ SANICHAIR PASWAN VS THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.G.S.GUPTA (APP)	
6. CR. MISC./17646/2014 BAIL 135 ELECT.ACT R.BAIL-1	7	SANJIT RAI VS THE STATE OF BIHAR	Mr.DHANANJAY MISHRA	Mr.ASHRAF ANSARI(APP)	
7. CR. MISC./18301/2014 BAIL IPC 364 R.BAIL-1	6	SURAJ SONI VS THE STATE OF BIHAR	Mr.RAKESH KUMAR SRIVASTAVA	Mr.AHMAD ALI(APP)	
8. CR. MISC./18750/2014 BAIL IPC 307,447,34,25 R.BAIL-1	8	PRAMOD YADAV VS THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.KHURSHID ANWAR(APP)	
9. CR. MISC./18753/2014 BAIL 20,22 N.D.P.S.ACT R.BAIL-1	8	TUNTUN GOPE @ LANGRA VS THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SANJAY KR.SINGH(APP)	
10. CR. MISC./18874/2014 BAIL IPC 302/34/201 R.BAIL-1	8	UPENDRA THAKUR VS THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.PAWAN KUMAR CHOURASIYA (APP) Mr.SURESH PRASAD Mr.DHANESH SHANKAR VIDYARTHI	
11. CR. MISC./18966/2014 BAIL IPC 302,201,34 R.BAIL-1	8	ROZI SARKAR VS THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ASHOK KR. SINGH (APP)	
12. CR. MISC./18974/2014 BAIL IPC 366A R.BAIL-1	9	JAI NANDAN CHAUDHARY VS THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.PRABHU NARAYAN SHARMA	Mr.BINOD KUMAR NO.2 (APP)	
13. CR. MISC./18981/2014 BAIL IPC 302,149,148,1 R.BAIL-1	8	BIJO MANDAL VS THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.UDAY CHANDRA PRASAD (APP)	
14. CR. MISC./18984/2014 BAIL IPC 302/34/307 &2 R.BAIL-1	8	RISHI MANDAL VS THE STATE OF BIHAR	Mr.AMRENDRA KUMAR JHA	Mr.SHYAM BIHARI SINGH(APP)	

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15.	CR. MISC./18998/2014 BAIL IPC 420/406/467/4 R.BAIL-1	8	JUBBAIR ALI @ GUDU KHAN @ MERAJUDDIN KHAN VS STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRY (APP) Mr.TEJ PRATAP SINGH Mr.KAMAL KISHOR SINGH Mr.HARSH SINGH
16.	CR. MISC./19009/2014 BAIL IPC 302,342,120B, R.BAIL-1	8	DEEPAK SINGH @ DEEPAK KUMAR VS THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.G.S.GUPTA (APP)
17.	CR. MISC./19041/2014 BAIL IPC 420/468/474/4 R.BAIL-1	8	RAJU SINGH VS THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.ANIRUDH KUMAR SINGH	Mr.AJAY KR. JHA (APP)
18.	CR. MISC./19043/2014 BAIL IPC 307 & 25(I-B) R.BAIL-1	8	UTTAM SINGH VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AJAY KUMAR 1 (APP) Mr.RAGHUNANDAN KUMAR SINGH
19.	CR. MISC./19045/2014 BAIL IPC 307/147/148/1 R.BAIL-1	8	ASHU KUMAR & ANR VS THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.ANANT KUMAR (APP)
20.	CR. MISC./19049/2014 BAIL IPC 302/34/304/20 R.BAIL-1	8	HARI NARAYAN SINGH VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AJAY KUMAR 1(APP) Mr.KAMESHWAR SINGH
21.	CR. MISC./19057/2014 BAIL IPC 307/323/504/3 R.BAIL-1	8	FEKAN RAM @ FEKHAN RAM VS THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.ASHOK KR. SINGH (APP)
22.	CR. MISC./19060/2014 BAIL IPC 307,120B,323, R.BAIL-1	8	VISHAL TIWARI VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.AWADHESH KR.SINGH(APP)
23.	CR. MISC./19066/2014 BAIL IPC 307,323,341,1 R.BAIL-1	8	RAMESH SINGH VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.LALAN KUMAR(APP)
24.	CR. MISC./19076/2014 BAIL IPC 302/34/201 R.BAIL-1	8	BATTAN SINGH @ BATAN SINGH VS THE STATE OF BIHAR	Mr.SHREE NIWAS SINGH	Mr.SMT. PRNOTI SINGH (APP)
25.	CR. MISC./19079/2014 BAIL IPC 394 R.BAIL-1	8	KUNDAN MANDAL VS THE STATE OF BIHAR	Mr.Suman Kumar MishraSUMAN KUMAR MISHRA	Mr.SHYAM BIHARI SINGH (APP)
26.	CR. MISC./19145/2014 BAIL IPC 395,412,414,1 R.BAIL-1	8	RAHAT ALI @ RAHMAT ALI @ RAJU VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.ANAND KISHORE CHOUDHARY(APP)
27.	CR. MISC./19181/2014 BAIL IPC 302,307,323,3 R.BAIL-1	8	RAMAKANT SAHANI VS THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA Mr.JAHAN ARA	Mr.MADAN KUMAR(APP)
28.	CR. MISC./19194/2014 BAIL IPC 498A,323,34 R.BAIL-1	9	ANIL SAW VS STATE OF BIHAR & ANR	Mr.ARVIND KUMAR	Mr.NIRMALA KUMARI(APP)
29.	CR. MISC./19201/2014 BAIL 47(A)(F) EXCISE , R.BAIL-1	9	RAJESH KUMAR SINGH VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR	Mr.AJAY KUMAR 2 (APP)
30.	CR. MISC./19207/2014 BAIL IPC 304B,498A,379 R.BAIL-1	8	BIPIN KUMAR VS THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.BINOD KUMAR (APP)
31.	CR. MISC./19209/2014 BAIL IPC 392,411 R.BAIL-1	8	RAUSHAN PASWAN VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM	Mr.DURGESH NANDAN(APP)
32.	CR. MISC./19223/2014 BAIL IPC 379,15(2),15( R.BAIL-1	8	JAVED KHAN VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.BHANU PRATAP SINGH(APP) Mr.KRISHNA CHANDRA
33.	CR. MISC./19224/2014 BAIL IPC 304B,201,34 R.BAIL-1	8	MANGAN SHARMA VS THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.B.RAM(APP)
34.	CR. MISC./19242/2014 BAIL IPC 392 R.BAIL-1	10	RAJESH KUMAR SAH @ RAJESH SAH VS THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.DR. KR.UDAY PRATAP(APP)
35.	CR. MISC./19603/2014 BAIL IPC 302,307,364,3 R.BAIL-1	10	PURNIMA DEVI VS THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SHAIENDRA KUMAR 1 (APP) Mr.VIRENDRA KUAR
36.	CR. MISC./19617/2014 BAIL IPC 302/34 & 27 AR R.BAIL-1	10	AMIT PANDEY VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY	Mr.RAJENDRA NATH JHA (APP)
37.	CR. MISC./19620/2014 BAIL IPC 302/307/341/3 R.BAIL-1	10	AJIT SINGH @ AJIT KUMAR SINGH & ANR. VS THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY Mr.RAKESH CHANDRA	Mr.RAM CHANDRA SINGH (APP) Mr.TEJ PRATAP SINGH Mr.KAMAL KISHOR SINGH Mr.HARSH SINGH
38.	CR. MISC./19646/2014 BAIL IPC 272,273,290,4 R.BAIL-1	10	SHIVJEE SWARNAKAR VS THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.UPENDRA KUMAR (APP)
39.	CR. MISC./19650/2014 BAIL IPC 379/461 R.BAIL-1	11	MD. SADDAM @ SADDAM @ SUJO RAJ @ SURO RAJ VS THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.RAJENDRA SINGH SHASTRY (APP)
40.	CR. MISC./19655/2014 BAIL IPC 394 R.BAIL-1	11	MD. ARKAM RAJA @ MD. ARKAM REJA VS THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP)
41.	CR. MISC./19659/2014 BAIL IPC 414,34 R.BAIL-1	11	SANTU MAHTO VS THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.AJIT KUMAR(APP)

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42.	CR. MISC./19665/2014 BAIL IPC 364 R.BAIL-1	11	YOGENDRA SAH @ YOGI SAH & ANR VS THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.ANUJ KR. SRIVASTAV (APP) Mr.UDAY KUMAR
43.	CR. MISC./19669/2014 BAIL IPC 376,120B,363, R.BAIL-1	11	BHOLA YADAV VS THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH Mr.ANUSAIYA JAISWAL(APP)
44.	CR. MISC./19672/2014 BAIL 20,22 N.D.P.S.ACT R.BAIL-1	11	SANJAY KUMAR SINGH VS THE STATE OF BIHAR	Mr.ANIL KUMAR MISHRA Mr.RISHIKESH OJHA Mr.AMITESH KUMAR (APP)
45.	CR. MISC./19673/2014 BAIL IPC 302,323,324,3 R.BAIL-1	11	SUBODH MAHTO @ LULHA VS THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM Mr.AMRENDRA PD.(APP)
46.	CR. MISC./19674/2014 BAIL IPC 302,379,201,3 R.BAIL-1	11	BIPAT SAHNI VS THE STATE OF BIHAR	Mr.NACHIKETA JHA Mr.SANJAY KR. SHARMA (APP)
47.	CR. MISC./19684/2014 BAIL IPC 302/34 R.BAIL-1	10	RAMDEO MANDAL VS THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH Mr.R.B.S.PAHEPURI (APP)
48.	CR. MISC./19687/2014 BAIL IPC 394,411 R.BAIL-1	11	RADHEY SHYAM SINGH @ SUBHAM @ SUBHAM SINGH VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.DURGESH NANDAN (APP)
49.	CR. MISC./19688/2014 BAIL IPC 392 R.BAIL-1	10	PRAMOD KUMAR @ CHUHA VS THE STATE OF BIHAR	Mr.RAJESH SHANKAR SINHA Mr.TARUN PD. MANDAL (APP)
50.	CR. MISC./19692/2014 BAIL IPC 392 R.BAIL-1	11	RAJEEV RANJAN VS THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.A.L.PANDIT (APP)
51.	CR. MISC./19744/2014 BAIL IPC 399,402 & 25, R.BAIL-1	10	AKHILESH KUMAR RANJAN VS THE STATE OF BIHAR	Mr.SUSHMITA MISHRA Mr.AJIT KUMAR (APP)
52.	CR. MISC./19774/2014 BAIL IPC 302/34 & 27 A R.BAIL-1	11	RUPESH KUMAR SINGH @ BITTU VS THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.NAGENDRA PRASAD (APP)
53.	CR. MISC./19775/2014 BAIL IPC 323,341,366,5 R.BAIL-1	10	ZAHID NADAF @ JAHID NADAF & ANR VS THE STATE OF BIHAR	Mr.DINESH JHA Mr.ANUSAIYA JAISWAL(APP)
54.	CR. MISC./19784/2014 BAIL IPC 302,201,34 R.BAIL-1	10	BHOLA YADAV VS THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.DR.KR. UDAY PRATAP (APP)
55.	CR. MISC./19786/2014 BAIL IPC 307,328 R.BAIL-1	10	MD. SHAHADAT VS THE STATE OF BIHAR	Mr.VINAY RANJAN Mr.NAZIR ANSARI (APP)
56.	CR. MISC./19791/2014 BAIL IPC 302/34 R.BAIL-1	9	MIR MAKBUL VS THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA Mr.AJAY KUMAR 1 (APP)
57.	CR. MISC./19840/2014 BAIL 25(I-B)A,26,35 AR R.BAIL-1	10	RAM SEWAK YADAV VS THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.SANGITA SHARMA (APP)
58.	CR. MISC./19857/2014 BAIL IPC 302,120B,34 R.BAIL-1	11	RITA DEVI @ GORKI DEVI VS THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.BRAJ KISHOR PRASAD (APP)
59.	CR. MISC./19887/2014 BAIL IPC 379 R.BAIL-1	10	GUDDU KHAN @ ALAM VS THE STATE OF BIHAR	Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR Mr.ARVIND KUMAR PANDEY(APP)
60.	CR. MISC./19889/2014 BAIL IPC 304B,201,34 R.BAIL-1	10	DANI RAUT VS THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.SANJAY KUMAR Mr.VINOD KUMAR Mr.BINOD KUMAR-III(APP)
61.	CR. MISC./19917/2014 BAIL IPC 302/120B/34 R.BAIL-1	9	DILIP TANTI & ANR. VS THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.ARUN KUMAR PANDAY(APP)
62.	CR. MISC./19982/2014 BAIL IPC 307,34,27 A.A R.BAIL-1	9	KHURSID @ KARA MIAN VS THE STATE OF BIHAR	Mr.PARAS NATH Mr.RAJESH KUMAR(APP)
63.	CR. MISC./19984/2014 BAIL IPC 379,376,504,5 R.BAIL-1	9	MD. SAHAB @ MD. SAHEB VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.ASHA DEVI(APP)
64.	CR. MISC./19999/2014 BAIL IPC 420,419,467,4 R.BAIL-1	9	ANWAR @ KUSUM LAL DAS VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.ASHA DEVI(APP)
65.	CR. MISC./20004/2014 BAIL IPC 447,336,342,3 R.BAIL-1	9	ARUN KUMAR SINGH @ PAPPU SINGH VS THE STATE OF BIHAR	Smt.USHA RAI Mr.KALAYAN SHANKAR (APP)
66.	CR. MISC./20006/2014 BAIL IPC 307/34 & 3/4 R.BAIL-1	9	RANJEET TIWARY VS THE STATE OF BIHAR	Mr.DHURENDRA KUMAR Mr.NARSING TANTI (APP)
67.	CR. MISC./20013/2014 BAIL IPC 302,201,34 R.BAIL-1	11	MANISH SHARMA VS THE STATE OF BIHAR	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.MANISH KUMAR NO 13 Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY Mr.PREM KR. JHA (APP)
68.	CR. MISC./20022/2014 BAIL IPC 302,323,341,3 R.BAIL-1	9	MUKESH SINGH VS THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR Mr.P.K.CHAURASIA(APP)
69.	CR. MISC./20030/2014 BAIL IPC 304B,34 R.BAIL-1	9	MANISH KUMAR @ MANISH RANJAN @ GUDDU SINGH VS THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI Mr.RAJENDRA PD.NAT(APP)
70.	CR. MISC./20042/2014 BAIL IPC 302,307,323,4 R.BAIL-1	9	SHARWAN SAH & ORS. VS THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.MANISH KUMAR-II(APP)

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71.	CR. MISC./20047/2014 BAIL IPC 307,323,147,1 R.BAIL-1	9	SURESH YADAV VS THE STATE OF BIHAR	Mr. PATANJALI RISHI Mr. SANJEET KUMAR SINGH	Mr. S. EHTESHAMUDDIN (APP)
72.	CR. MISC./20055/2014 BAIL IPC 304 R.BAIL-1	9	MITHU RAM VS THE STATE OF BIHAR	Mr. ASHOK KUMAR JHA Mr. BINOD KUMAR	Mr. MD. A. HAQUE SAHUA (APP)
73.	CR. MISC./20069/2014 BAIL IPC 395,412,27 AR R.BAIL-1	9	HARENDRA CHAUDHARY VS THE STATE OF BIHAR	Mr. BRIJ KISHOR MISHRA Mr. SACHIDA NAND RAI	Mr. A. M. P. MEHTA (APP)
74.	CR. MISC./20071/2014 BAIL IPC 307,331,332,3 R.BAIL-1	9	KRISHNA CHAUDHARI VS THE STATE OF BIHAR	Mr. SANGEET DEOKULIAR Mr. NAVIN KUMAR SINGH	Mr. ANIL KUMAR (APP)
75.	CR. MISC./20073/2014 BAIL IPC 307,341,354,3 R.BAIL-1	9	BRAHMDEO YADAV VS THE STATE OF BIHAR	Mr. SANJAY KUMAR SINHA Mr. PRAHLAD KUMAR	Mr. RAM SHANKAR DAS (APP)
76.	CR. MISC./20087/2014 BAIL 25/26/35 ARMS ACT R.BAIL-1	9	RAM SINGH & ORS. VS THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH	Mr. SANJAY KUMAR TIWARY (APP)
77.	CR. MISC./20092/2014 BAIL IPC 370A & 3/4/5/6 R.BAIL-1	9	VIJAY KUMAR SINGH VS THE STATE OF BIHAR	Mr. SANGEET DEOKULIAR Mr. NAVIN KUMAR SINGH	Mr. S. D. SINGH YADAV (APP)
78.	CR. MISC./20095/2014 BAIL IPC 392/411 R.BAIL-1	9	ASKARAN ANSARI VS THE STATE OF BIHAR	Mr. DHARAMVEER	Mr. SATYENDRA PD. (APP)
79.	CR. MISC./20096/2014 BAIL IPC 304B/34 R.BAIL-1	9	NARESH MANDAL @ NARESH KUMAR MANDAL VS THE STATE OF BIHAR	Mr. ANIL PRASAD SINGH	Mr. RITA VERMA (APP)
80.	CR. MISC./20098/2014 BAIL IPC 272/273 & 20/2 R.BAIL-1	9	SHIV KUMAR RAI @ SHEO KUMAR RAI VS THE STATE OF BIHAR	Mr. MUKESH KUMAR SINGH	Mr. NAVIN KUMAR PANDEY (APP)
81.	CR. MISC./20107/2014 BAIL 25/26/35 ARMS ACT R.BAIL-1	9	RAM SEWAK YADAV VS THE STATE OF BIHAR	Mr. ASHOK KUMAR SINGH	Mr. PRAMOD KR. PANDEY (APP)
82.	CR. MISC./20113/2014 BAIL IPC 366A,341 R.BAIL-1	9	BHUPENDRA KUMAR VS THE STATE OF BIHAR	Mr. RAJ KUMAR Mr. VIJAY KUMAR	Mr. RAJ BALLABH SINGH (APP)
83.	CR. MISC./20115/2014 BAIL IPC 307,379,504,1 R.BAIL-1	9	AJAY CHAUDHARY & ANR. VS THE STATE OF BIHAR	Mr. VIVEKA NANDSINGH	Mr. SATYENDRA NR. SINGH (APP) Mr. RANJEET KUMAR SINGH Mr. PAWAN KUMAR SINGH
84.	CR. MISC./20116/2014 BAIL IPC 302/34/341/32 R.BAIL-1	9	BIHARI ANSARI VS THE STATE OF BIHAR	Mr. VIVEKA NAND PATHAK Mr. SUDHA KUMARI Mr. RANJAN KUMAR DUBEY Mr. PANKAJ KUMAR	Mr. PUSHPA SINHA 2 (APP)
85.	CR. MISC./20120/2014 BAIL IPC 498A/307/329/ R.BAIL-1	9	RAJENDRA RAI VS THE STATE OF BIHAR	Mr. MANOJ KUMAR PANDEY	Mr. P. K. CHAURASIA (APP)
86.	CR. MISC./20135/2014 BAIL IPC 385,387 R.BAIL-1	9	LAL BABU KUMAR VS THE STATE OF BIHAR	Mr. ASHOK KUMAR JHA	Mr. HIRDAY PD. SINGH (APP)
87.	CR. MISC./20138/2014 BAIL IPC 302,120B,147, R.BAIL-1	9	ABHAY KUMAR SINGH VS THE STATE OF BIHAR	Mr. SHANKAR KUMAR	Mr. SADANAND PASWAN (APP)
88.	CR. MISC./20142/2014 BAIL IPC 302,306,201,3 R.BAIL-1	9	SONI DEVI VS THE STATE OF BIHAR	Mr. AJAY MUKHERJEE	Mr. BRAJ KISHORE PD. (APP)
89.	CR. MISC./20147/2014 BAIL 25,26 A. ACT R.BAIL-1	9	AJAY SINGH VS THE STATE OF BIHAR	Mr. UDAY KUMAR	Mr. MADHURANAND JHA (APP)
90.	CR. MISC./20149/2014 BAIL IPC 302/201/34 R.BAIL-1	9	JAMUN SAHNI VS THE STATE OF BIHAR	Mr. AMITABH BHARDWAJ Mr. PRAMOD KUMAR SINGH	Mr. DR. AJEET KUMAR (APP)
91.	CR. MISC./20161/2014 BAIL IPC 461,379 R.BAIL-1	9	MD. FIROZ VS THE STATE OF BIHAR	Mr. RAMESH KUMAR SINGH	Mr. RAM CHANDRA SINGH (APP)
92.	CR. MISC./20164/2014 BAIL 25(I-B)A,26 ARMS R.BAIL-1	9	MD. ABU TALIM VS THE STATE OF BIHAR	Mr. ANIL PRASAD SINGH	Mr. RITA VERMA (APP)
93.	CR. MISC./20167/2014 BAIL IPC 364,34 R.BAIL-1	9	MD. TAUHID & ANR. VS THE STATE OF BIHAR	Mr. ASHHAR MUSTAFA	Mr. S. D. SINGH YADAV (APP) Mr. SANJEET KUMAR Mr. DHANANJAY KUMAR
94.	CR. MISC./20171/2014 BAIL IPC 364,34 R.BAIL-1	9	MUNNA SAO VS THE STATE OF BIHAR	Mr. AMRENDRA KUMAR	Mr. ASHA DEVI (APP)
95.	CR. MISC./20177/2014 BAIL IPC 302,341,147,1 R.BAIL-1	9	MAHENDRA SAH VS THE STATE OF BIHAR	Mr. ASHOK KUMAR PANDEY	Mr. RITA VERMA (APP) Mr. ANGAD KUNWAR Mr. RAJANI KANT SINGH
96.	CR. MISC./20178/2014 BAIL IPC 376,366A R.BAIL-1	9	MD. WASHIM RAZA @ PINKU VS THE STATE OF BIHAR	Mr. RAJ KUMAR Mr. VIJAY KUMAR	Mr. RAJ BALLABH SINGH (APP)
97.	CR. MISC./20185/2014 BAIL IPC 376,323,354,3 R.BAIL-1	9	MUKESH KUNAL @ MUKESH KUMAR KUNAL VS THE STATE OF BIHAR	Mr. JITENDRA NARAIN SINHA	Mr. R. B. ROY RAMAN (APP)
98.	CR. MISC./20207/2014 BAIL IPC 302/201/120B/ R.BAIL-1	9	BANTI YADAV VS THE STATE OF BIHAR	Mr. RAM NARAYAN SINGH Mr. PRAMOD KUMAR	Mr. PARMANAND PD. (APP)
99.	CR. MISC./20209/2014 BAIL IPC 366A/372/120B R.BAIL-1	9	VIJAY SAH VS THE STATE OF BIHAR	Mr. SUNIL KUMAR NO. III Mr. BIJENDRA KUMAR	Mr. PUSHPA SINHA 2 (APP)

**Thursday the 26th June 2014**  
**Court No. 28(AT 10:30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR ORDERS</b>					
1.	CWJC/10325/2014 CIV.WRIT ARISING FR. O	1 GAURI SHANKAR PRASAD & ANR VS THE STATE OF BIHAR & ORS	Mr.NAVIN SHARMA Mr.SUNIL KUMAR	Mr.AAG3-ROY SHIVAJEE NATH	
<b>FOR ADMISSION I</b>					
1.	CWJC/16633/2013 CIV.WRIT ARISING FR. O	8 DAYA SHANKAR ARYA VS VIJAY KUMAR GUPTA & ORS	Mr.AHTASHAM ALI KHAN		
2.	CWJC/17514/2013 with CIV.WRIT ARISING FR. O	8 BAL MANOHAR JALAN & ORS VS SUMITRA JALAN & ORS	Mr.ARUN KUMAR Mr.ANIL KUMAR SINGH		
3.	CWJC/14235/2013 with CIV.WRIT ARISING FR. ORDER CIVIL COURT	8 BAL MANOHAR JALAN VS SUMITRA JALAN & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY		
4.	CWJC/12283/2013 CIV.WRIT ARISING FR. ORDER CIVIL COURT	8 SUMITRA JALAN VS BAL MANOHAR JALAN & ORS	Mr.AJIT KUMAR OJHA Ms.NUTAN MISHRA Mr.DINESH KUMAR	Mr.MRIGANK MAULI	
5.	CWJC/3343/2014 CIV.WRIT ARISING FR. O	4 MD. ALLAUDDIN VS TAUSIFFUL HAQUE & ORS	Mr.PRAVEEN PRAKASH	Smt.ARCHANA SINHA @ ARCHANA SHAHI	
<b>FOR ADMISSION II</b>					
1.	CWJC/5400/2011 OTHER MISC. MATTER	6 NAND LAL THAKUR & ORS VS THE STATE OF BIHAR & ORS	Mr.NAGENDRA RAI Mr.NAVIN NIJUNJ	Mr.P.PRATAP (GP6) Mr.RAMJEE SHARMA	
2.	CWJC/15586/2010 OTHER MISC. MATTER	6 CHANDRIKA MAHTO VS MUNNI MAHTO	Mr.NAKARDHWAJ UPADHYAY	Mr.RAM KISHUN PRASAD	
3.	CWJC/16203/2010 OTHER MISC. MATTER	3 DINANATH SINGH VS GOPAL SAO	Mr.SUDHIR KUMAR	Mr.DEEPAK KUMAR SINGH	
4.	CWJC/11733/2011 CONV. FR.C.R. (U/S 115	8 RANJAN KUMAR SINGH VS ANIL KUMAR SHRIVASTAVA & ANR	Mr.ANJANI KUMAR	Mr.MANISH KUMAR NO-2	
5.	CWJC/801/2012 CONV. FR.C.R. (U/S 115	11 MD.RAZIQUE @ ABDUL RAZZAQUE & VS AZMAT ALI SARWAR @ MD.AZMAT &	Mr.ABINASH KUMAR Mr.ABINASH KUMAR	Mr.ANIL CHANDRA	
6.	CWJC/3457/2012 CIV.WRIT ARISING FR. O	9 RAMBACHAN BHAR VS HASIM MIAN & ORS	Mr.SURESH PRASAD BHAJTA Mr.SHAILENDRA KUMAR SINGH	Mr.SANJAY KUMAR PANDEY NO-5	
7.	CWJC/3509/2012 CIV.WRIT ARISING FR. O	10 SRI SAMAR GHOSH VS SRI JIWACHH PRASAD SINHA	Mr.JASHAWIR SINGH ARORA Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.MANOJ KUMAR	Mr.ABHINAY RAJ	
8.	CWJC/3759/2012 CIV.WRIT ARISING FR. O	14 DINANATH SINGH & ORS VS SRI RAM SINGH & ORS	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH	
9.	CWJC/4141/2012 CIV.WRIT ARISING FR. O	14 SHAKUNTLA DEVI VS VISHWA VIJAY SHARMA & ORS	Mr.JAVED ASLAM	Mr.KUNDAN KUMAR	
10.	CWJC/4516/2012 CIV.WRIT ARISING FR. O	9 SMT.NEELAM DEVI VS MADAN PODDAR AND ORS	Mr.VIJAY ANAND	Mr.PURUSHOTTAM JHA Mr.ARUN KUMAR GUPTA	
11.	CWJC/4531/2012 CIV.WRIT ARISING FR. O	8 SUMITRA DEVI VS MD.NOOR ALAM & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.ASHOK KUMAR	
12.	CWJC/4574/2012 CIV.WRIT ARISING FR. O	9 SAMSUDDIN KHAN VS JAKIR ANSARI & ORS	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH	Mr.PRAKASH RANJAN SINHA Mr.MADAN MOHAN PRASAD	
13.	CWJC/4726/2012 CIV.WRIT ARISING FR. O	9 BHOLA PRASAD KESHARI VS SHRI BHAGWAN PRASAD KESHARI &	Mr.ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN	Mr.A.JAIPURIYAR	
14.	CWJC/4898/2012 CIV.WRIT ARISING FR. O	14 MAHAPATI DEVI & ORS. VS JAIPAL BHAGAT & ORS	Mr.RAJEEV RANJAN Mr.BELA SINGH	Mr.ARUN KUMAR PRASAD	
15.	CWJC/4997/2012 CIV.WRIT ARISING FR. O	10 RAM BHAROSH YADAV & ORS VS RANJEET SHARMA & ORS	Mr.PRITISH KUMAR LAL	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	
16.	CWJC/5585/2012 CIV.WRIT ARISING FR. O	10 GODAVARI DEVI VS ARUN KUMAR SINGH & ORS	Mr.BINOD KUMAR SINGH Mr.ANJANI KUMAR	Mr.PANKAJ KUMAR PANKAJ	
17.	CWJC/6188/2012 CONV. FR.C.R. (U/S 115	2 SURENDRA RAI & ORS VS BRIJ RAI & ORS	Mr.RANA ISHWAR CHANDRA		
18.	CWJC/6218/2012 CIV.WRIT ARISING FR. O	9 RAM CHANDRA PASWAN & ORS VS THE STATE OF BIHAR & ANR	Mr.RAGHUNATH KUMAR	Mr.HARENDRA PD. SINGH GA8 Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH Mr.ASHOK PRIYADARSHI GA4	
19.	CWJC/6276/2012 CONV. FR.C.R. (U/S 115	7 RAM CHANDER SAHNI & ORS VS SMT. BINDA DEVI	Mr.MUKESH KUMAR RANA Mr.SHASHI NATH JHA		
20.	CWJC/6281/2012 CONV. FR.C.R. (U/S 115	7 SHANTI DEVI @ TURANTI DEVI VS NAGENDRA MAHTO @ NAGESHWAR MAH	Mr.PUSHPENDRA KUMAR SINGH		
21.	CWJC/6319/2012 CIV.WRIT ARISING FR. O	10 KALI SHANKAR GUPTA VS THE ADMINISTRATOR,BHAGALPUR MU	Mr.INDESHWARI PRASAD MANDAL	Smt.PRAVINA KUMARI Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.SUSHANTA KUMAR DAS Mr.UDAYAN CHAUDHURY	
22.	CWJC/6327/2012 CIV.WRIT ARISING FR. O	8 DR.KAUSHAL KUSUM VS THE STATE OF BIHAR & ORS	Mr.SUDISH KUMAR	Mr.GAUTAM BOSE AAG8	

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23.	CWJC/6347/2012 CIV.WRIT ARISING FR. O	8	AKHILESHWAR CHOUBEY VS BECHAN PANDEY @ BIRENDRA PANDE	Mr.GAUTAM KUMAR KEJRIWAL Mr.ABINASH KUMAR Mr.BINOD BIHARI SINHA Mr.ANIL KUMAR ROY
24.	CWJC/6358/2012 CIV.WRIT ARISING FR. O	8	VIJAY KUMAR VS GANESH TRADING COMPANY & ORS	Mr.JITENDRA KISHORE VERMA
25.	CWJC/6365/2012 CIV.WRIT ARISING FR. O	8	MAHANTH VEER RAGHAV PRAPANNA R VS RAJI NANDAN @ RAJNANDAN MAHTO	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR
26.	CWJC/6367/2012 CIV.WRIT ARISING FR. O	8	CHHOTU SINGH & ORS VS MOSTT. GIRJA DEVI @ GIRJABATI	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA
27.	CWJC/6381/2012 CIV.WRIT ARISING FR. O	8	PUSHPA KUMARI VS RAM BILASH SINGH & ANR	Mr.SHAILENDRA KUMAR BHARTEE
28.	CWJC/6405/2012 CONV. FR.C.R. (U/S 115	7	NAND KISHORE SHARMA VS PANCHANAND RAM & ORS	Mr.DEEPAK KUMAR Mr.MUKESH KUMAR Mr.NIVEDITA VERMA Mr.DRONACHARYA
29.	CWJC/6406/2012 CONV. FR.C.R. (U/S 115	7	JATAN THAKUR VS RAMA DEVI & ORS	
30.	CWJC/6438/2012 CIV.WRIT ARISING FR. O	8	TUNTUN PRASAD SINGH VS RAMAN KUMAR CHAND & ORS	Mr.BINAY KUMAR
31.	CWJC/6445/2012 CIV.WRIT ARISING FR. O	8	MAHENDRA PRASAD SINGH VS AMAR KUMAR CHAUDHARY @ BHAGWAN	Mr.NARESH CHANDRA VERMA
32.	CWJC/6464/2012 CIV.WRIT ARISING FR. O	8	VED PRAKASH SINHA VS SANJAY KUMAR SINHA & ORS	Mr.MANOJ KUMAR Mr.SHAKTI SUMAN KUMAR Mr.VIKASH KUMAR
33.	CWJC/6471/2012 CIV.WRIT ARISING FR. O	8	ARBIND KUMAR RAI @ ARBIND ROY VS MOST.BAIDEHI DEVI & ORS	Mr.SANJAY KUMAR Mr.SURENDRA KUMAR CHOUBEY
34.	CWJC/6476/2012 CIV.WRIT ARISING FR. O	9	DILIP BANERJI & ANR VS BINA BANERJI & ORS	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA
35.	CWJC/6493/2012 CIV.WRIT ARISING FR. O	8	KAMESHWAR NAU & ORS VS GIRIJA DEVI & ORS	Mr.REWTI KANT RAMAN Mr.SANGITA KUMARI Mr.ABIBIND NATH PANDEY Mr.RANG NATH PANDEY
36.	CWJC/6529/2012 CIV.WRIT ARISING FR. O	13	GANESH PRASAD SAHU VS SMT. GAYATRI DEVI	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH Mr.AWADHESH KUMAR SINGH
37.	CWJC/6556/2012 CIV.WRIT ARISING FR. O	8	RAJESH RAUSHAN VS THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR JHA Mr.SHAIL KUMARI SC15 Mr.SHEO SHANKAR PD. (SC10)
38.	CWJC/6612/2012 CIV.WRIT ARISING FR. O	8	MOST.SUNAINA DEVI VS SMT.RADHA DEVI	Mr.ACHAL KUMAR SINHA
39.	CWJC/6654/2012 CIV.WRIT ARISING FR. O	8	MD.ZAHIR ALAM VS MUSA ANSARI	Mr.AJAY KUMAR Mr.MANOJ KUMAR Mr.ZEYAUH HODA
40.	CWJC/6669/2012 CIV.WRIT ARISING FR. O	8	RAGHUNANDAN MANDAL VS MANOJ KUMAR MANDAL & ORS	Mr.DHANANJAY KUMAR GUPTA
41.	CWJC/6677/2012 CIV.WRIT ARISING FR. O	8	UDAY KUMAR SINGH & ANR VS DHARMENDRA KUMAR SINGH & ORS	Mr.AJIT KUMAR Mr.MUKESH
42.	CWJC/6687/2012 CIV.WRIT ARISING FR. O	8	MOST.LALITA KANWAR & ANR VS DINESHWAR SINGH & ORS	Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH
43.	CWJC/6693/2012 CIV.WRIT ARISING FR. O	8	VIKASH SHARMA VS KAUSHAL KUMAR & ORS	Mr.ARUN KUMAR Mr.ANIL KUMAR SINGH
44.	CWJC/6696/2012 CIV.WRIT ARISING FR. O	8	MOSTT.SARITA DEVI VS JAGDISH KUMAR & ANR	Mr.NARESH KUMAR SINHA
45.	CWJC/6716/2012 CIV.WRIT ARISING FR. O	13	RAM JEE SINGH & ANR VS JANG BAHADUR SINGH & ORS	Mr.GOPAL GOVIND MISHRA Mr.VIJAY KUMAR MISHRA Mr.RAJIV KUMAR SINGH (GP2)
46.	CWJC/6720/2012 CIV.WRIT ARISING FR. O	8	KANTI DEVI & ORS VS SRIDHAR SINGH & ORS	Mr.SURENDRA KISHORE THAKUR
47.	CWJC/6721/2012 CIV.WRIT ARISING FR. O	8	INDRADEO YADAV VS SUESH PRASAD YADAV & ANR	Mr.SANJEEV KUMAR Mr.VISHWANAND UPADHAY
48.	CWJC/6724/2012 CIV.WRIT ARISING FR. O	12	BIRENDRA NARAYAN CHAUDHARY VS RAM NARESH SINGH & ANR	Mr.DINESHWAR PRASAD SINGH Mr.SANJAY KUMAR SINGH Mr.ASHOK KUMAR SINGH Mr.AMARENDRA KUMAR
49.	CWJC/6754/2012 CIV.WRIT ARISING FR. O	8	AWADHESH JHA VS GANESH JHA & ORS	Mr.NEERAJ KUMAR ALIAS SANIDH
50.	CWJC/6768/2012 CIV.WRIT ARISING FR. O	8	SHAURYA SUNIL VS RAM PALTAN SINHA & ANR	Mr.RAVI BHUSHAN PRASAD SINHA Mr.VIJAY KUMAR SRIVASTVA
51.	CWJC/6794/2012 CIV.WRIT ARISING FR. O	8	RAM KRISHNA PRASAD VS SRI UDAY KRISHNA PRASAD	Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA Mr.AJAY KUMAR
52.	CWJC/6819/2012 CIV.WRIT ARISING FR. O	8	SHIB NANDAN YADAV VS MAHADEO YADAV & ORS	Mr.DINESH PRASAD VERMA Mr.ANIRUDH PANDEY
53.	CWJC/6821/2012 CIV.WRIT ARISING FR. O	8	SUNIL KUMAR SINGH & ANR VS KAMLA SINGH & ORS	Mr.SRI KRISHNA RANJAN Mr.VASANT VIKAS
54.	CWJC/6853/2012 CIV.WRIT ARISING FR. O	8	RAUSHAN KUMAR & ORS VS DEEPAK KUMAR & ORS	Mr.AJAY KUMAR SINHA
55.	CWJC/6882/2012 CIV.WRIT ARISING FR. O	8	BHOLA MAHTO VS KRISHNA DEVI & ORS	Mr.MAHESHWAR PRASAD

PATNA HIGH COURT		122	Thursday 26 <sup>th</sup> June, 2014		
56.	CWJC/6938/2012 CIV.WRIT ARISING FR. O	8	NAND LAL BIND VS RAGHU PATI SINHA	Mr.JAI PRAKASH SINGH Mr.ARTI KUMARI Mr.SHEELA RANI	
57.	CWJC/6993/2012 CIV.WRIT ARISING FR. O	8	SANTOSH RAM @ SANTOSH KUMAR RA VS RAMANISH RAM & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY	
58.	CWJC/7001/2012 CIV.WRIT ARISING FR. O	8	BINDESHWARI SINGH & ORS VS BIJALI PRASAD SINGH	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	
59.	CWJC/7013/2012 CIV.WRIT ARISING FR. O	8	HASAMUDDIN @ MD.HESAMUDDIN MAL VS NAUSHABA KHATOON & ORS	Mr.YOGENDRA PRASAD SINHA Mr.MD. MATLOOB RAB	
60.	CWJC/7025/2012 CIV.WRIT ARISING FR. O	8	ADITYA PRAKASH VERMA @ ADITYA VS RAMESH RAUT	Mr.RADHA MOHAN PANDEY	Mr.NAND KISHORE PD.SINHA
61.	CWJC/7047/2012 CIV.WRIT ARISING FR. O	8	BIJAY KUMAR VS MIOSMAT SUNAINA DEVI & ORS	Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA Mr.SONI SHRIVASTAVA	Mr.LAKSHMI KANT TIWARY
62.	CWJC/7063/2012 CIV.WRIT ARISING FR. O	11	RAM NARESH SHARMA VS SANJU DEVI & ORS	Mr.SHIVENDRA KUMAR SINHA	
63.	CWJC/7078/2012 CIV.WRIT ARISING FR. O	8	HARI PRASAD SHARMA @ HARI PRAM VS DAYA NAND MANDAL & ORS	Mr.RANJAN KUMAR JHA Mr.AMITABH BHARDWAJ Mr.PRABHAT KUMAR SINGH	
64.	CWJC/7090/2012 CIV.WRIT ARISING FR. O	8	BISHUNDEO YADAV & ORS VS SIKANDAR MISHRA & ORS	Mr.TILAK SAO Mr.VINAY KUMAR	
65.	CWJC/7103/2012 CIV.WRIT ARISING FR. O	8	MD. AMMAN VS DINESH SINGH & ORS	Smt.PRAVINA KUMARI Mr.ABUL KALAM	
66.	CWJC/7107/2012 CIV.WRIT ARISING FR. O	8	MUKHA DEVI VS ANITA DEVI	Mr.SURENDRA KISHORE THAKUR	
67.	CWJC/7112/2012 CIV.WRIT ARISING FR. O	8	SHANKAR MAHTO VS CHHOTU SAH	Mr.PRITISH KUMAR LAL	Mr.RAMESH KUMAR AGRAWAL Mr.ANUPA NAND JHA
68.	CWJC/7138/2012 CIV.WRIT ARISING FR. O	8	HARI NARAYAN PASWAN VS CHHABINDRA PASWAN & ORS	Mr.NIRAJ KUMAR	
69.	CWJC/7166/2012 CIV.WRIT ARISING FR. O	8	MD.NASEEM VS MD.HASIM & ORS	Mr.MD. ZIAUL QUAMAR Mr.AJAY KUMAR	
70.	CWJC/7180/2012 CONV. FR.C.R. (U/S 115	12	SANTOSH KUMR SETH VS GUGRAJ PAL & ORS	Mr.MANISH MISHRA Mr.DR.MANKESHWAR TIWARI	
71.	CWJC/7183/2012 CONV. FR.C.R. (U/S 115	7	LAKSHMAN PRASAD VS SOHAWAN MANJHI & ORS	Mr.RUDAL PRASAD Mr.KAUSHAL KISHORE	
72.	CWJC/7227/2012 CIV.WRIT ARISING FR. O	8	RAJ KUMAR SHARMA VS RAJ KUMAR PATHAK	Mr.MD. NAJMUL HODDA	
73.	CWJC/7228/2012 CIV.WRIT ARISING FR. O	8	NARMADA DEVI & ANR VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.SUBHASH PD. SINGH GA7
74.	CWJC/7238/2012 CIV.WRIT ARISING FR. O	8	HARIHAR SAHANI VS RAMASHRAY SAHANI &ORS	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH	
75.	CWJC/7247/2012 CIV.WRIT ARISING FR. O	8	SHALIGRAM MANDAL & ANR VS MOSTT.SAGUNA DEVI	Mr.ASHOK KUMAR MALLICK	
76.	CWJC/7248/2012 CIV.WRIT ARISING FR. O	8	AMREDNRA PRASAD YADAV & ORS VS THE STATE OF BIHAR & ORS	Mr.RAJIB RANJAN JHA Mr.SANJAY KR. SINHA	Mr.S.A. ALAM SC3
77.	CWJC/7249/2012 CIV.WRIT ARISING FR. O	8	ANIL SAH VS MARTIN GABRIAL	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI Mr.KUMAR SHASHANK SHEKHAR	
78.	CWJC/7259/2012 CONV. FR.C.R. (U/S 115	10	BHAGWAN PRASAD VS MURARI PRASAD & ORS	Mr.BINOD KUMAR SINHA	Mr.SANJAY KUMAR
79.	CWJC/7260/2012 CONV. FR.C.R. (U/S 115	7	BINDUL RAI @ BIMAL GHOSH VS PARMESHWAR SAO & ANR	Mr.NAVIN KUMAR Mr.VIVEK KUMAR SINGH	Mr.SHAILENDRA KUMAR BHARTEE
80.	CWJC/7268/2012 CONV. FR.C.R. (U/S 115	7	DINESH RAI & ORS VS SATYANARAIN SAH	Mr.DILIP KUMAR Mr.SACHIDA NAND RAI	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH
81.	CWJC/7294/2012 CIV.WRIT ARISING FR. O	8	SURESH MISHRA VS SRI MAHESHWAR MISHRA & ORS	Mr.BINOD KUMAR SINGH Mr.ANJANI KUMAR	
82.	CWJC/7302/2012 CIV.WRIT ARISING FR. O	8	MD.SAHEED @ MD.SAYEED & ORS VS THE STATE OF BIHAR & ORS	Mr.SUSHMITA MISHRA	Mr.V.M.K SINHA AAG13
83.	CWJC/7322/2012 CIV.WRIT ARISING FR. O	8	KANCHAN RAM VS THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.VINAY KRITI SINGH SC5
84.	CWJC/7339/2012 CIV.WRIT ARISING FR. O	8	BARMESHWAR MISHRA @ BRAHMESHWAR VS RAMESHWAR MISHRA	Mr.ANIRUDH MISHRA	
85.	CWJC/7351/2012 CIV.WRIT ARISING FR. O	8	MUMTAZ ALI VS BIBI HUSAN TARA & ORS	Mr.KHATIM REZA	
86.	CWJC/7361/2012 CIV.WRIT ARISING FR. O	11	KALYANI DEVI VS THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.RAJESH KR.VERMA SC27 Mr.AMRENDRA KUMAR SHRIVASTAWA
87.	CWJC/7414/2012 CONV. FR.C.R. (U/S 115	4	DAYA RAM GUPTA VS RAMKRIT SAH & ANR	Mr.BAJARANGI LAL	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY
88.	CWJC/7421/2012 CONV. FR.C.R. (U/S 115	9	BHAGWAT PRASAD SINGH VS SHIV SHANKAR SINGH	Mr.RAGHWENDRA KUMAR Mr.MD. WALIUR RAHMAN	Mr.NAWAL KISHORE SINGH
89.	CWJC/7431/2012 CIV.WRIT ARISING FR. O	8	HIRDAY NARAYAN SHARMA VS ARTI SHARMA & ORS	Mr.AMBRISH KUMAR JHA Mr.SMT. SHASHI PRIYA PATHAK	
90.	CWJC/7472/2012 CIV.WRIT ARISING FR. O	8	KRISHNA LAL CHAUDHARY VS KASHI NATH CHAUDHARY & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.PRAVIN KUMAR SINHA
91.	CWJC/7476/2012 CIV.WRIT ARISING FR. O	8	KAMESHWAR YADAV & ANR VS CHHATHIYA DEVI & ORS	Mr.GOPAL GOVIND MISHRA	

92. CWJC/7493/2012 CIV.WRIT ARISING FR. O	8	SUSHILA DEVI <b>VS</b> SANTOSH KUMAR SINGH & ORS	Mr.RAJEEV KUMAR SINHA
93. CWJC/7500/2012 CIV.WRIT ARISING FR. O	8	SHASHI BHUSHAN GIRI <b>VS</b> MRIDULA DEVI & ORS	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.PRAMOD KUMAR SINGH
94. CWJC/7547/2012 CIV.WRIT ARISING FR. O	8	BIBI HUSNE ARA & ORS <b>VS</b> ABDUL RAZZAQUE ANSARI @ ABDUL	Mr.BHANU PRATAP SINGH
95. CWJC/7571/2012 CIV.WRIT ARISING FR. O	8	NARAYAN ROY & ANR <b>VS</b> MOTILAL JHA & ORS	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
96. CWJC/7600/2012 CIV.WRIT ARISING FR. O	8	PRAVAN KUMAR PANDEY <b>VS</b> SMT.BINDU BALA PANDEY & ORS	Mr.SAROJ KUMAR UPADHYAY
97. CWJC/7691/2012 CIV.WRIT ARISING FR. O	8	SATYA NARAYAN YADAV & ORS <b>VS</b> RAM BARAN DEO	Mr.SUBODH KUMAR JHA Mr.BIDHAN CHANDRA JHA
98. CWJC/7695/2012 CIV.WRIT ARISING FR. O	8	SMT. SURUCHI DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHOR
99. CWJC/7702/2012 CIV.WRIT ARISING FR. O	8	SMT. SHYAMPATI DEVI <b>VS</b> MOST. LAXMI DEVI & ANR	Mr.SHYAMA KANT SINGH Mr.RAJENDRA PRASAD SINGH
100. CWJC/7722/2012 CONV. FR.C.R. (U/S 115	8	PARMANAND PODDAR <b>VS</b> SMT.DAULATI DEVI & ORS	Mr.ASHOK KUMAR I Mr.USHA KUMARI -1

**FOR ADMISSION III**

1. CWJC/2359/2011 OTHER MISC. MATTER	9	BIBI AMELA KHATOON & ANR <b>VS</b> MD.QAIYUM & ORS	Mr.MD. NAJMUL HODDA
2. CWJC/18653/2011 CIV.WRIT ARISING FR. O	8	TAHIR HUSSAIN & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABBAS HAIDER Mr.MD. WALIUR RAHMAN Mr.NIKHAT PERVEEEN
3. CWJC/21956/2011 CIV.WRIT ARISING FR. O	8	PHULENDRA NARAYAN SINGH <b>VS</b> THE STATE OF BIHAR & ANR	Mr.SHAMBHU PRASAD Mr.UMESH KUMAR SINGH
4. MJC/11051/2013 CIV.WRIT ARISING FR. O	9	KALYANI KUMARI & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UTSAV KUMAR Mr.VIRENDRA KUMAR
5. CWJC/6857/2014 CIV.WRIT ARISING FR. O	5	GANESH SINGH & ANR <b>VS</b> SURENDRA SINGH & ORS	Mr.NAGENDRA RAI

(AT 2:15 P.M.)

**FOR ORDERS**

1. TEST SUIT/2/2012 CONVT. FROM TEST CASE IN (TEST CASE/9 /2009)	10	SMT. SIDHIDATRI SINHA RITUVAMADHAR <b>VS</b>	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH Mr.GAJENDRA KUMAR SINGH
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- (i) Original documents not filed by defendant.  
(ii) Issues may be settled.

2. TEST CASE/3/2004	21	IN THE WILL OF LATE SUDHIR CHA <b>VS</b>	Mr.SHANTANU BHATTACHARJEE Mr.L.N. DAS, A. MINAKSHI
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- (i) Inventory & Accounts not filed.

3. TEST SUIT/3/2013 CONVE. FROM TEST CASE IN (TEST CASE/5 /2009)	4	SURYA NARAYAN SINHA <b>VS</b> NAGESHWAR MAHTO	Mr.RAJ KISHORE PRASAD SINGH Mr.MANISH KISHORE
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- (i) Proposed issues list of witnesses and original documents not filed by both sides.

4. TEST CASE/2/2013	19	IN THE GOODS OF LATE SMT. JARI BIBI <b>VS</b>	Mr.LAXMI NARAYAN DAS Mr.ASHOK KUMAR Mr.DHIRENDRA NARAIN MALLIK Mr.D.N. MALLIK
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- (i) I.A- 2542/2013 at flag-1.  
(ii) Caveat & objection at flag- 4 & 5. CA at flag-6.

5. TEST CASE/12/2013	4	IN THE GOODS OF SMT. SONA DEVI <b>VS</b> XXXXX	Mr.HARSH ANUJ Mr.MITHILESH KUMAR Mr.PRASHANT KUMAR Mr.MITHILESH KUMAR, PRASHANT KUMAR
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- (i). for removal of defects.

6. TEST SUIT/2/2014	3	DHARMESH KUMAR <b>VS</b> SHISHIR KUMAR CHAUDHARY	Mr.RAJ KISHORE PRASAD SINGH Mr.B.B. CHAUDHARY
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- (i). Caveat & objection at flag-9 & 10.  
(ii). transfer petition at flag-6. Reply at flag-6/A  
(iii).transfer petition at flag-11

**FOR HEARING I**

1. TEST SUIT/4/2010	27	MOST. REKHA DEVI @ SHAILA KUMA <b>VS</b> SMT. ASHA DEVI @ GAYATRI KUMAR	Mr.R.K.P.SINGH Mr.INDRAJEET SINGH Mr.AJAY KUMAR Mr.MANOJ KUMAR Mr.BAL BHUSHAN CHAUDHARY
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- i) For exam. of PW-4 on his recall

2. TEST SUIT/5/2010	34 ANAND MANDAL <b>VS</b> JAGDISH YADAV & ORS	Mr. AMITABH SOHAN  Mr. SURAJ BANSH TOY Mr. AMITABH BHARDWAS Mr. RAM PAL SINGH -2 Mr. SANDIP SINGH
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(i). for exam of DW-2

**FOR ORDERS (ON OFFICE NOTES)**

1. C.R./1011/2007	3 ANITA SINHA <b>VS</b> SANT BILASH PRASAD & ORS	Mr. BRAJ NANDAN SINGH Mr. ALOK RANJAN Mr. PRAMOD RAJPATI  Mr. YOGENDRA KUMAR SINGH Mr. KAMLENDRA PD. SINGH
2. C.R./307/2010	5 VAKIL MAHTO <b>VS</b> MOTI DEVI & ORS.	Mr. SUBASH KUMAR-1

**FOR ADMISSION I**

1. C.R./114/2011	13 MAN MOHAN KUMAR <b>VS</b> NARAYAN PD. AGRAWAL & ORS	Mr. RANJAN KUMAR DUBEY Mr. RAKESH CHANDRA Mr. SANGEETA SHARMA  Mr. AJAY KUMAR SINGH
2. C.R./44/2012	13 ASHOK KUMAR MISHRA @ ASHOK MIS <b>VS</b> SHEO PRASAD GUPTA & ORS	Mr. UMA KANT PRASAD Mr. KAMESHWAR PRASAD GUPTA Mr. RAMASHISH  Mr. KAMESHWAR PRASAD GUPTA Mr. BINOD KUMAR Mr. ASHOK KUMAR GUPTA Mr. S.K. SARAF
3. C.R./46/2012	9 ABHAY KUMAR PANDEY <b>VS</b> SHARDA NAND PANDEY & ORS	Mr. MITHILESH KUMAR UPADHYAY Mr. OM PRAKASH UPADHYAY  Mr. SANJAY KUMAR
4. C.R./127/2012	23 RAJENDRA PD. SINGH <b>VS</b> BIRENDRA KUMAR SINGH & ORS	Mr. MANOJ KUMAR Mr. AMIT BHUSHAN Mr. RAVI BHATIA Mr. JASHAWIR SINGH ARORA  Mr. J.S. ARORA (S.C.-6)
5. C.R./135/2012	13 M/S R.S. PANDEY & CO. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GAUTAM KUMAR KEJRIWAL  Mr. SHAILENDRA KUMAR
6. C.R./147/2012	17 UMESH CHAUDHARY <b>VS</b> M/S SAI DEVELOPERS & ORS.	Mr. AJAY KUMAR Mr. AMIT BHUSHAN Mr. RAVI BHATIA Mr. MANOJ KUMAR Mr. JASHAWIR SINGH ARORA  Mr. J.S. ARORA (S.C.-6)
7. C.R./199/2012	33 SIYA RAM LAL <b>VS</b> SANTOSH KUMARI @ SANTOSH RANI	Mr. ALOK KUMAR SINHA-1 Mr. BHOLA KUMAR  Ms. SANGHA MITRA GHOSH Mr. ANISH CHANDRA SINHA
8. C.R./31/2013	34 RAMAWATI DEVI & ORS. <b>VS</b> JAMUNA SAH & ORS.	Mr. SUBASH KUMAR  Mr. RAMCHANDRA SINGH Mr. MAHENDRA PRASAD Mr. JITENDRA KUMAR SINGH
9. C.R./35/2013	11 ASHU SINGH & ORS. <b>VS</b> RAMA KANT SINGH & ORS.	Mr. SANTOSH KUMAR PANDEY Mr. RAJESH KUMAR Mr. LAKSHMI KANT SHARMA  Mr. LAL BABU SINGH
10. C.R./51/2013	9 DR. ZEYAUDDIN KHAN <b>VS</b> FARZANA QUAMAR & ANR.	Mr. JITENDRA PRASAD SINGH  Mr. TARIQUE IQBAL TAJ Mr. RAMASHISH Mr. SYED FIROZ RAZA
11. C.R./55/2013	9 LILAWATI DEVI <b>VS</b> SHYAM RATHI DEVI	Mr. DEVI DAS SRIVASTAVA  Mr. DIGVIJAY KUMAR OJHA
12. C.R./65/2013	5 RAJ KUMAR PRASAD <b>VS</b> ARUN KUMAR	Smt. RINA SINHA  Mr. JASHAWIR SINGH ARORA Mr. RAVI BHATIA Mr. MANOJ KUMAR
13. C.R./69/2013 with	15 ABHAY SHANKAR PRASAD <b>VS</b> SONU RANJAN GUPTA & ORS.	Mr. GAUTAM KUMAR YADAV  Mr. BINOY KUMAR SINHA Mr. TEJ KUMAR MAHARAJ Mr. HARE RAM SAH
14. C.R./70/2013 CIVIL REVISION	12 ABHAY SHANKAR PRASAD <b>VS</b> SONU RANJAN GUPTA & ORS.	Mr. GAUTAM KUMAR YADAV  Mr. BINOY KUMAR SINHA Mr. HARE RAM SAH Mr. SHYAM KISHORE SHARMA Mr. TEJ KUMAR MAHARAJ Mr. ARVIND KUMAR SINGH
15. C.R./72/2013	24 BABULAL @ CHAMARI MAHTO & ORS. <b>VS</b> BIKU MAHTO	Mr. RAJ KISHORE PRASAD SINGH Mr. BAL BHUSHAN CHOUDHARY Mr. MANISH KISHORE Mr. BINOY KUMAR  Mr. RABINDRA PRASAD SINGH Mr. NAND LAL PRASAD SINHA
16. C.R./73/2013	14 MANI SHANKAR SINHA <b>VS</b> BANSROPAN MOCHI & ORS.	Mr. SHYAMESHWAR KUMAR SINGH Mr. CHAITANYA SUAROOP Mr. SUBASH KUMAR  Mr. ANIL KUMAR Mr. VINOD KUMAR
17. C.R./74/2013	9 ANAND PRASAD SINGH <b>VS</b> SHYAM KISHORE SINGH & ORS.	Mr. SHYAMESHWAR KUMAR SINGH Mr. CHAITANYA SUAROOP Mr. SUBASH KUMAR  Mr. SIDDHARTH HARSH Mr. ASHOK KUMAR GARG Mr. GOPAL SWAROOP DUBEY Mr. AMBUJ NAYAN CHAUBEY
18. C.R./76/2013	10 MADAN KUMAR & ORS. <b>VS</b> SURESH KUMAR & ORS.	Mr. SUBASH KUMAR  Mr. DIGVIJAY KUMAR OJHA
19. C.R./79/2013 CONVE. FROM (M.A.NO.94	18 LALBABU SINGH <b>VS</b> MUSMAT LALPARI DEVI & ORS.	Mr. KAPIL DEO SINGH Mr. VIJAY KUMAR  Mr. ANIL KUMAR Mr. VINOD KUMAR
20. C.R./81/2013	15 RAMESH CHANDRA CHOUDHARY <b>VS</b> STATE OF BIHAR & ANR	Mr. UMA SHANKAR TIWARY  Mr. J.S. ARORA (SC6) Mr. NEERAJ KR (AC TO SC22)
21. C.R./85/2013	12 MD. SUFI <b>VS</b> BIBI SAZDA & ORS.	Mr. SUSHMITA MISHRA Mr. SURYA NARAYAN SAH  Mr. RAJEEV KUMAR SINHA
22. C.R./87/2013	12 BHOLI DEVI & ORS <b>VS</b> SMT. DR. ARUNA KUMARI	Mr. MD. IMTEYAZ AHMAD  Mr. JITENDRA KISHORE VERMA
23. C.R./88/2013	15 M/S SHEO NARAIN SINGH <b>VS</b> STATE OF BIHAR & ANR	Mr. UMA SHANKAR TIWARY  Mr. J.S. ARORA (SC6) Mr. NEERAJ KR (AC TO SC22)

PATNA HIGH COURT		125	Thursday 26 <sup>th</sup> June, 2014		
24.	C.R./91/2013	9	SURENDRA SINGH VS THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR Mr.NAND KISHORE SINGH	
25.	C.R./92/2013	9	NEERAJ KUMAR JHA VS BIMAL KUMAR MANDAL	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH Mr.SYED MASLEH-UDDIN ASHRAF	
26.	C.R./95/2013	12	RAJENDRA PRASAD SINHA VS DAYMANTI DEVI @ BACHCHI DEVI & ORS.	Mr.REWTI KANT RAMAN	
27.	C.R./96/2013	13	M/S NATH AND COMPNAY THROUGH ITS PROPRIETOR SRI DUDHESHWAR NATH SINGH VS STATE OF BIHAR & ANR	Mr.UMA SHANKAR TIWARY	Mr.J.S. ARORA (SC6) Mr.NEERAJ KR (AC TO SC22)
28.	C.R./97/2013	19	BIJAY KHANDELWAL @ BIJAY GUPTA VS BIBI REBIA KHATOON	Mr.AMAR NATH SINGH Mr.SUMAN KUMAR Mr.MUKESH KUMAR JHA	Mr.SYED MASLEH-UDDIN ASHRAF Mr.AJAY KUMAR SINGH
29.	C.R./98/2013	10	SANJAY SINHA VS ASHOK KUMAR SINHA	Mr.SUNIL KUMAR SINGH	Mr.SHYAM SUNDER PANDEY
30.	C.R./101/2013	7	THE MIDDLE SCHOOL, PETHIYA GOCHHI THROUGH HEADMASTER SUCHITRA KUMARI VS GANESH CHOUDHARY	Mr.SARITA KUMARI Mr.VIJAY ANAND	Smt.SMT. ANURADHA SINGH
31.	C.R./102/2013	8	JANESHWAR SHARMA & ANR. VS SHRI PARSURAM SHARMA & ANR.	Mr.BINOY KUMAR Mr.MD. NIZAMUDDIN	Mr.SHIV KUMAR
32.	C.R./103/2013	18	RAMDHYAN BHAGAT @ RAMDHYAN KUSHWAHA & ORS. VS RAM PRASAD SHARMA	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	
33.	C.R./105/2013	14	THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REULAR WORKS DEPARTMENT, PATNA & ANR. VS MR. SHIV NARAYAN SINGH	Ms.SHAIL KUMARI	Mr.UMA SHANKAR TIWARY
34.	C.R./108/2013	9	KAILASH PRASAD @ KAILASH CHOUHDARY VS MOST. DEORATIA DEVI & ORS.	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	Mr.MANOJ KUMAR Mr.INDU BHUSHAN PANDEY Mr.SURESH MISHRA
35.	C.R./110/2013	5	SANJIV KUAMR VS CENTRAL BANK OF INDIA, PATNA & ORS.	Mr.GAURAV GOVIND	Mr.DHIRENDRA KUMAR Mr.AJAY KUMAR SINHA
36.	C.R./111/2013	8	MD. SAFIFR AHMAD VS BIBI ZAMILA KHATOON & ANR.	Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	
37.	C.R./114/2013	13	RAJA RAM PRASAD GUPTA VS UMA SHANKAR TULSIYAN	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI	Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR
38.	C.R./115/2013	5	PREM KUMAR VS PANKAJ KUMAR	Mr.JAY KUMAR Mr.SHEOPUJAN SINGH	Mr.PARMESHWAR MEHTA
39.	C.R./116/2013	6	MD. SALEEM VS MD. USMAN GHANI & ORS.	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	
40.	C. REV./116/2013 IN (FA/76 /1972)	7	MD. SAFIRUDDIN & ANR. VS MD. MOHIUDDIN & ORS.	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	
41.	C.R./118/2013	11	D.A.V. TRUST AND MANAGEMENT SOCIETY, PATNA VS INDIRA GANDHI INSTITUTE OF MEDICAL SCIENCES (I.G.I.M.S.), SHEIKHPURA, PATNA	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH Mr.RAJEEV RANJAN NO.II	Mr.SUNIL KUMAR SINGH
42.	C.R./120/2013	6	BHIKHARI PASWAN & ANR. VS STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.ALOK KUMAR JHA	
43.	C.R./121/2013	6	KAMESHWAR PRASAD SINGH VS STATE OF BIHAR & ANR	Mr.RAJ SHEKHAR	
44.	C.R./122/2013	5	SRI MADAN MOHAN PRASAD VS BATA INDIA LTD., KOLKATA & ORS.	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUHDARY Mr.MANISH KISHORE	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR
45.	C. REV./122/2013 IN (FA/76 /1972)	4	JAMALUDDIN @ SALAHUDDIN ANSARI VS NAGENDRA KUMAR GAMI & ORS.	Mr.NAJEEB AHMAD Mr.MOHAMMAD SUFYAN	
46.	C.R./123/2013	6	SADHU SAO & ANR. VS RAMCHANDRA PRASAD @ RAMCHANDRA PRASAD SINGH	Mr.DINKAR RAJ BHANDARI	
47.	C.R./124/2013	8	KALAWATI DEVI & ANR. VS CHAMELI DEVI & ORS.	Mr.HANSRAJ	
48.	C.R./125/2013	4	MD. HAZI NAZIR AHAMAD VS SMT. USHA & ORS.	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	
49.	C.R./127/2013	4	MD. EHSAN MALLICK VS SMT. SHAHNAZ EHSAN & ANR.	Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM	
50.	C.R./128/2013	5	SHAMBHU KUMAR SINGH VS NAWAL KISHORE SINGH & ANR.	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	
51.	C.R./129/2013	8	SURESH CHANDRA VS THE STATE OF BIHAR & ORS	Mr.BHA SHANKAR TIWARY	Mr.KUNDAN BHADUR SINGH (SC22)
52.	C.R./130/2013	6	SMT. OMI RAJAK & ORS. VS MUNNA RAJAK	Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR	Mr.RAJ SHEKHAR
53.	C.R./131/2013	11	KAPILDEO SHARMA & ORS. VS LADDU LAL SHARMA & ORS.	Mr.PRAVEEN KUMAR	

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54.	C.R./133/2013	8	MD. SHAMSHAD ALI VS ARUN SAH @ BHOLA SAH	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	
55.	C.R./134/2013	9	BIBI RABIA KHATOON @ RABEYA KHATOON & ANR VS M/S LAXMI NARAYAN SITA RAM	Mr.SYED MASLEH-UDDIN ASHRAF	
56.	C.R./137/2013 CONVE. FROM (M.A 337/2)	6	SURENDRA SINGH KUSHWAHA VS RADHA DEVI & ORS.	Mr.HEMANT KUMAR SHARAN Mr.KAMALA KANT TIWARY	
57.	C.R./138/2013 CONVE. FROM (M.A 338/2)	6	SURENDRA SINGH KUSHWAHA VS RAM NATH SAH & ORS.	Mr.HEMANT KUMAR SHARAN Mr.KAMALA KANT TIWARY	
58.	C.R./139/2013	10	SAYED SAMEEDUR RAHMAN @ CHHOTE VS SAYED SAYEEDUR RAHMAN @ LAL	Mr.RANJAY KUMAR SINGH Mr.ABBAS HAIDER Mr.NIKHAT PERVEEEN	Mr.ANIL PRASAD SINGH
59.	C.R./142/2013	4	DHARNIDHAR PRASAD SINHA VS PAWAN KUMAR SINHA & ORS.	Mr.DHARNI DHAR PD. SINHA	
60.	C.R./143/2013	4	DHARNIDHAR PRASAD SINHA VS PAWAN KUMAR SINHA & ORS.	Mr.DHARNI DHAR PD. SINHA	
61.	C.R./144/2013	4	NIRMALA AGRAWAL & ORS. VS RAJEEV KUMAR AGRAWAL & ORS.	Mr.REWTI KANT RAMAN	
62.	C.R./145/2013	6	RAM CHANDRA YADAV VS MITHILESH YADAV	Mr.BHUBNESHWAR PRASAD	
63.	C.R./146/2013	4	RAMASHANKAR CHAUDHARY & ORS. VS PRABHAWTI DEVI & ORS.	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	
64.	C.R./147/2013	13	PHOOL HASSAN VS VINAY KUMAR AGRAWAL @ VINOD KUMAR AGRAWAL	Mr.SUNIL KUMAR NO.III	Mr.SATISH KUMAR Mr.ASHOK KUMAR
65.	C.R./149/2013	4	CHHOTE LAL SHAHU VS RAM KRISHNA SHAHU	Mr.ARUN KUMAR SINGH Mr.BRAJ NANDAN SINGH	
66.	C.R./150/2013	9	JAY PRAKASH GUPTA VS SARDAR GURU CHARAN SINGH & ORS.	Mr.SUBHASH CHANDRA DUBEY Mr.RANJEET CHOUBEY	Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA Mr.MANOJ KUMAR
67.	C.R./151/2013	11	VIVEKA NAND MISHRA VS DHANANJAY KUMAR JAISWAL	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	
68.	C.R./152/2013	4	LALLAN PRASAD GUPTA VS DUMRAON PROPERTIES ENTERPRISES THROUGH THE SECRETARY SIYA SHARAAN SINGH, BUXAR & ORS.	Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR	Mr.BRIJ MOHAN KUMAR SINGH
69.	C.R./153/2013	4	LALLAN PRASAD GUPTA VS DUMRAON PROPERTIES ENTERPRISES THROUGH THE SECRETARY SIYA SHARAAN SINGH, BUXAR & ORS.	Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR	Mr.BRIJ MOHAN KUMAR SINGH
70.	C.R./154/2013 CONVE. FROM (CIVIL REV)	5	THE STATE OF BIHAR & ORS. VS SMT. MEENA KUMARI	Mr.ARJUN PRASAD Mr.SUNIL KUMAR MANDAL (SC24)	Mr.INDRA MOHAN KUMAR Mr.SHAIENDRA KUMAR Mr.RAJENDRA PRASAD SINGH
71.	C.R./155/2013	8	AMRENDRA NARAYAN SINGH VS DEOKATI KUER & ORS.	Mr.SATYENDRA PANDEY	
72.	C.R./156/2013	5	CHANDRAKALA DEVI VS BACHCHI DEVI & ORS.	Mr.AJIT KUMAR Mr.SHAIENDRA KUMAR Mr.KRISHNA MURARI RAWT	
73.	C.R./157/2013	4	NIRANJAN PRASAD SANTHALIA @ NIRANJAN KUMAR SANTHALIA & ORS. VS PRAMILA TIBREWAL	Mrs.REKHA PRASAD Mr.HARENDRA NARAIN SINHA	Mr.PRAVIN KUMAR GUPTA
74.	C.R./158/2013	6	RAM NARAYAN MANDAL VS SMT. RAJO DEVI	Mr.BIMLENDU MISHRA	
75.	C.R./159/2013	6	SRI CHANDRANAND SINGH VS SMT. USHA CHAND & ORS.	Mr.VIKRAM SINGH Mr.SHASHI RANJAN	
76.	C.R./160/2013	9	MOSTT. KAUSHALYA DEVI & ORS. VS YOGI MOHAN BISWAS & ORS.	Mr.RAM JANAM MAHARAJ Mr.JITENDRA KUMAR GIRI	
77.	C.R./162/2013	4	DR. KANHAIYA SINGH @ KANHAIYA JEE SINGH VS SMT. PRATIBHA SINGH	Mr.SANJEET KUMAR SINGH Mr.SITA RAM THAKUR Mr.PATANJALI RISHI	
78.	C.R./163/2013	4	ARVIND KUMAR VS BRAJ MOHAN PRASAD & ORS.	Mr.BHUBNESHWAR PRASAD	
79.	C.R./164/2013	4	BILAKCHHAN MANDAL VS SRI JAIPRAKASH THAKUR & ORS.	Mr.HEMANT KUMAR SHARAN	Mr.VIPIN KUMAR Mr.MUKESH KUMAR
80.	C.R./165/2013 CONVE. FROM (M.A 407/2)	9	ARUN KUMAR & ORS. VS NAND KISHORE RAI & ORS.	Mr.SATYA RANJAN SINHA	Mr.DR. BINAY KUMAR SINGH Mr.ALOK RANJAN
81.	C.R./166/2013	5	GAJENDRA PRASAD SINGH VS YUGESHWAR PRASAD SINGH & ORS.	Mr.AJIT KUMAR Mr.NALIN RANJAN	
82.	C.R./168/2013	7	MAHESH SINGH VS SMT. INDIRA SINHA	Mr.UMESH TIWARI	Mr.SANJAY KUMAR VERMA
83.	C.R./169/2013	4	MD. EHSAM RASUL VS MUNNI DEVI	Mr.AMIT PRAKASH Mr.SONI SHRIVASTAVA Mr.MEERA SINGH	Mr.BIPIN BIHARI PRASAD Mr.KUMAR LALITESHWAR PD SINGH

84.	C.R./170/2013	4	SHIVJEE PRASAD <b>VS</b> BRAHMESHWAR SINGH @ BARMESHWAR SINGH	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	
85.	C.R./171/2013	3	AJAY KUMAR PANDEY & ANR. <b>VS</b> BANSIDHAR PANDEY & ORS.	Mr.JITENDRA KISHORE VERMA Mr.SURENDRA KISHORE VERMA Mr.ANJANI KUMAR	
86.	C.R./173/2013	6	THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY RURAL WORKS DEPARTMENT, PATNA & ORS. <b>VS</b> SRI RAMAKANT SINGH	Mr.ALOK KUMAR RAHI	Mr.LAL BABU SINGH
87.	C.R./177/2013	4	MOSTT. RAM RATI DEVI & ORS. <b>VS</b> MOST. SUMITRA DEVI & ORS.	Mr.AKHILESHWAR KUMAR SHRIVASTVA	
88.	C.R./179/2013	4	M/S VISHAL BUILTECH (INDIA) PRIVATE LIMITED, PATNA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR Mr.NAND KISHORE SINGH	
89.	C.R./180/2013	4	MANOJ CHAUDHARY & ORS. <b>VS</b> BIRJU SAW & ORS.	Mr.ONKAR NATH	
90.	C.R./182/2013 CONVERT FROM M.A. NO.	2	HARENDRA PANDEY & ORS. <b>VS</b> DIWAKAR PANDEY & ORS.	Mr.SANJAY KUMAR PANDEY	Mr.NITYANAND MISHRA
91.	C.R./183/2013	3	THE STATE OF BIHAR THROUGH THE SECRETARY, RURAL WORKS DEPARTMENT, PATNA & ANR. <b>VS</b> SHRI RAMA KANT SINGH	Mr.ALOK KUMAR RAHI	Mr.LAL BABU SINGH
92.	C.R./186/2013	13	VIJAY KUMAR SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.KUNDAN BHADUR SINGH (SC22)
93.	C.R./187/2013	3	SUNIL KUMAR AMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.KUNDAN BHADUR SINGH (SC22)
94.	C.R./188/2013	7	SUNIL KUMAR AMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY	Mr.KUNDAN BHADUR SINGH (SC22)
95.	C.R./189/2013	5	SHREE SHREE CHANDRA DAS <b>VS</b> BALAJEE SINGH	Mr.BISHWA NATH CHAUDHARY	Mr.SANDIP SINGH
96.	C.R./190/2013	4	RAMCHANDRA PODDAR <b>VS</b> MOST. TARA DEVI & ORS.	Mr.ALOK KUMAR JHA Mr.SURENDRA KISHORE THAKUR	
97.	C.R./192/2013	4	YOGENDRA RAI <b>VS</b> ANITA KUMARI & ORS.	Mr.BHUBNESHWAR PRASAD	
98.	C.R./193/2013 CONVE. FROM (M.A 691/2)	3	PARMANAND PRASAD & ORS. <b>VS</b> ALL THE COMMISSIONER, MUNICIPALITY KHAGARIA THROUGH THE EXECUTIVE OFFICER, MUNICIPALITY KHAGARIA & ANR.	Mr.JAGDISH PRASAD BHAGAT	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR
99.	C.R./195/2013	9	POONAM DEVI <b>VS</b> ARTI DEVI & ANR.	Mr.HARSHWARDHAN SAHAY	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD
100.	C.R./196/2013	4	SHYAM MAHTO & ORS. <b>VS</b> SADESJWAR PRASAD SINGH & ORS.	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH	
101.	C.R./197/2013	7	SRI KANT SINGH & ORS. <b>VS</b> KRIPA KUMAR SINGH & ORS.	Mr.RAJIV NAYAN SINGH	

### FOR ADMISSION II

1.	C.R./25/2014 CONVE.FROM C.W.J.C.NO.	3	MAHESHWAR PRASAD SINGH <b>VS</b> AWADESH KUMAR GUPTA & ORS.	Mr.RAKESH CHANDRA	
2.	C.R./67/2014	4	SAMARTHI SUBHASH KUMAR PATHAK <b>VS</b> RAJENDRA PATHAK & ORS.	Mr.UPENDRA PRASAD II	
3.	C.R./76/2014	1	MADHAV SINGH <b>VS</b> JANARDAN RAUT & ORS.	Mr.DHANNJAY KUMAR NO 2	
4.	C.R./78/2014	3	MD. ALAMGIR ANSARI <b>VS</b> MD. USMAN QUARAISHI & ORS.	Mr.RATAN KUMAR SINHA	
5.	C.R./79/2014	1	BIMLA DEVI <b>VS</b> SANJAY KUMAR CHAUDHARY & ANR.	Mr.SANJEEV KUMAR	
6.	C.R./80/2014	1	BIMILA DEVI <b>VS</b> SANJAY KUMAR CHAUDHARY & ANR.	Mr.SANJEEV KUMAR	
7.	C.R./84/2014	1	MANOJ KUMAR <b>VS</b> GURIYA DEVI	Smt.LEELAWATI KUMARI	
8.	C.R./88/2014	1	SHRI KISHUN RAI <b>VS</b> SHRI RAM BALI RAI	Mr.REWTI KANT RAMAN	
9.	C.R./89/2014	1	MAHESH PRASAD <b>VS</b> RAJENDRA PRASAD & ORS.	Mr.SHYAM SUNDER PANDEY	
10.	C.R./90/2014	1	SUNIL KUMAR <b>VS</b> ANJUM SHIREEN	Mr.MD. WALIUR RAHMAN Mr.KRISHNA KANT TIWARI	

### FOR HEARING I

1.	C.R./124/2011	16	SYED SAMIUL HASSAN <b>VS</b> SYED ABDULLAH & ORS.	Mr.DHURENDRA KUMAR Mr.VIKRAM JEET Mr.S.M. SHABBIR ALAM	Mr.RAM ADYA SINGH Mr.ARJUN PRASAD Mr.ASHOK KUMAR GUPTA
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### FOR HEARING II

1.	C.R./580/2006	2	RADHA DEVI @ REKHA DEVI <b>VS</b> PUNAY PRATAP MANDAL	Mr.PRABHAS RANJAN Mr.SHYAM KISHORE DAS	Mr.B.N.P.SINGH
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<b>PATNA HIGH COURT</b>	<b>128</b>	<b>Thursday 26<sup>th</sup> June, 2014</b>	
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2.	C.R./1966/2006	12	AWADHESH PASWAN & ANR <b>VS</b> SARASWATI DEVI	Mr. TRIBHUWAN NARAYAN	Mr. ZEYAUH HODA
3.	C.R./1278/2007 with	6	MD. YATIN ANSARI <b>VS</b> SHIV CHANDRA MISHRA & ORS	Mr. VIJAYESHWAR PD. Mr. UMESH KUMAR SINGH Mr. UPENDRA PRASAD	Mr. (AAG3) Mr. RAM BALI JHA
4.	C.R./1323/2007 with CIVIL REVISION	3	FEKAN SAH <b>VS</b> SHIV CHANDRA MISHRA & ANR	Mr. VIJAYESHWAR PD. Mr. UPENDRA PRASAD Mr. UMESH KUMAR SINGH	LALIT KISHORE (AAG3) Mr. RAM BALI JHA
5.	C.R./1324/2007 with CIVIL REVISION	5	MD. ZAKIR <b>VS</b> SHIV CHANDRA MISHRA & ANR	Mr. VIJAYESHWAR PD. Mr. UPENDRA PRASAD Mr. UMESH KUMAR SINGH	LALIT KISHORE (AAG3) Mr. RAM BALI JHA
6.	C.R./1325/2007 CIVIL REVISION	7	MANOJ KUMAR SINHA <b>VS</b> SHIV CHANDRA MISHRA & ANR	Mr. VIJAYESHWAR PD. Mr. UMESH KUMAR SINGH Mr. UPENDRA PRASAD	(AAG2) Mr. RAM BALI JHA
7.	C.R./1131/2008	8	RAM KRISHAN YADAV @ RAM KRISHN <b>VS</b> SHAMBHU PRASAD YADAV & ORS	Mr. B.N.P SINGH	Mr. SUNIL KUMAR SINGH
8.	C.R./1319/2008	4	MD. IZHAR & ORS <b>VS</b> MD. DAUD & ORS	Mr. DHANANJAY KUMAR PANDEY	Mr. SHAKIL AHMAD KHAN Mr. M.N. HODA
9.	C.R./1403/2008	1	DEO NANDAN RAI & ORS <b>VS</b> JOKHAN RAI & ORS	Mr. DHURENDRA KUMAR	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL Mr. LAKSHMI KANT TIWARY
10.	C.R./1466/2008	1	BRAJ KISHORE SINGH <b>VS</b> RAJ KISHORI DEVI & ORS	Mr. AJAY KUMAR SHARMA	Mr. OM PRAKASH UPADHYAY Mr. MITHILESH KUMAR UPADHYAY
11.	C.R./1472/2008	1	ARJUN SINGH & ANR <b>VS</b> BALIRAM SAO & ORS	Mr. JITENDRA PRASAD SINGH Mr. ABHISHEK Mr. ANITA RAGHAVENDRA	Mr. ANIL KUMAR SINGH-6
12.	C.R./1552/2008	1	KAULESHWAR SAH <b>VS</b> SIYAPATI DEVI & ORS	Mr. VIJAY SHANKAR SHRIVASTAVA	Mr. NACHIKETA JHA
13.	C.R./1554/2008 with	1	MOST BADAMIYA DEVI <b>VS</b> CHAITU SAHNI & ANR	Mr. RAM BALI JHA	Mr. SANJAY KR. SINGH Mr. YUGUAL KISHORE RAY Mr. YUGAL KISHORE
14.	SA/179/2001	1	CHAITU SAHNI <b>VS</b> SHIVAJEE SAHNI & ORS	Mr. NAND KISHOR SINGH Mr. BRAJ BHUSHAN KARNA Mr. IQBAL ASIF NIAZI	Mr. (SC2) Mr. RAJESH KUMAR Mr. RAM BALI JHA Mr. (GA4) Mr. VIVEK PRASADD (JC TO SC2) Mr. H. PRASAD Mr. GAUTAM BOSE (AAG8)
15.	C.R./1881/2008	15	MOST. INDRAWATI LAL & ORS <b>VS</b> SHRI SWAPAN MUKHERJEE & ORS	Mr. SIDDHARTHA PRASAD Mr. MD. FAIZ AHMAD	Mr. REWATI KANT RAMAN Mr. DURGA NAND JHA
16.	C.R./1898/2008	2	SMT. URMILA DEVI & ORS <b>VS</b> GANGOTRI OJHA & ANR	Mr. PUSHKAR NARAIN SHAHI Mr. SANJEET KUMAR SINGH Mr. NISHANT CHOUHDARY	Mr. JAY PRAKASH SHARMA Mr. PARTHA SARTHY Mr. KUMAR VIKRAM
17.	C.R./1901/2008	1	DINA DEVI <b>VS</b> DILIP KUMAR YADAV & ANR	Mr. MAHENDRA THAKUR Mr. AJAY KUMAR SINHA	Mr. DHANANJAYA NATH TIWARI Mr. MD. HUSSAMUDDIN AZAD Mr. SANJAY KR. SHARMA Mr. ARUN KUMAR
18.	C.R./1911/2008	1	BIRENDRA SINGH & ORS <b>VS</b> AASH NARAYAN SINGH & ORS	Mr. VIKAS RATAN BHARTI Mr. RAJU GIRI	Mr. UMESH KUMAR SINGH
19.	C.R./1999/2008	10	GANESH KHIRHARY <b>VS</b> DILIP KUMAR PAUL & ORS	Mr. RAMADHAR SINGH Mr. RAJEEV KUMAR SINHA	Mr. ANIL PRASAD SINGH Mr. PRAMOD KUMAR Mr. SANJEEV KUMAR Mr. OJASHWEE KUMAR

**Thursday the 26th June 2014**

**Court No. 34(AT 10:30 A.M.)**

**Mr. Justice Amaresh Kumar Lal**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ORDERS</u></b>					
1.	CR. MISC./26459/2014 QUASHING(302/34) IPC QSH F.I.R. FOR DIRECT	1 NAND KISHORE MANDAL <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR SINGH	Mr. SUBHASH CHANDRA MISHRA (APP)	
2.	CR. MISC./26462/2014 QUASHING(379/341/323/5) QSH F.I.R. FOR CONGNIZ	1 MD. MOMTAZ @ MOMTAZ ALAM <b>VS</b> STATE OF BIHAR & ANR	Mr. UMESH CHANDRA VERMA Mr. SANJAY KUMAR PANDEY	Mr. RAM SHANKAR DAS (A.P.P)	
<b><u>FOR ORDERS (ON OFFICE NOTES)</u></b>					
1.	CR. MISC./32986/2011 QUASHING	4 SUDHIR KUMAR VERMA <b>VS</b> THE STATE OF BIHAR & ANR	Ms. SONI SHRIVASTAVA Mr. AMIT PRAKASH Mr. PRIYA GUPTA	Mr. AMIT KR. RAKESH (APP)	
2.	CR. MISC./36855/2011 QUASHING	5 LUXMI NARAIN SINGH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. MANOJ KUMAR SINGH Mr. BRAJESH KUMAR PANDEY	Mr. M.N. JHA (APP)	

3. CR. MISC./17457/2012 QUASHING	13 FOOD CORPORATION OF INDIA, THROUGH ANATH KUMAR BISWAS ITS A <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHASHI DHAR JHA	Mr. UDAY CHAND PRASAD (APP) Mr. MANISH CHANDRA GANDHI
4. CR. MISC./21137/2012 QUASHING	3 MD. WAQUAR UDDIN @ SAYED WAQUAR UDDIN & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ASHUTOSH SINGH	Mr. NARENDRA KR. SINGH (APP)
5. CR. MISC./3883/2013 QUASHING(379,323,504/3 QSH COMPLAIN FOR CONGN	12 OM PRAKASH CHAUBEY & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr. VIRENDRA KUAR	Mr. HIRDYA PD. SINGH (APP)
6. CR. MISC./1559/2014 QUASHING(420/467/468/4 QUASHING	6 SHAMBHU NATH MISHRA <b>VS</b> THE STATE OF BIHAR	Mr. NARESH DIKSHIT	Mr. P.K. PANDAY (APP) Mr. VISHWNATH PD. SINHA
7. CR. MISC./15356/2014 QUASHING(498A)-IPC QSH F.I.R. FOR CONGNIZ	4 DAYANAND MAHTO <b>VS</b> STATE OF BIHAR & ANR	Mr. RAHUL NATH Mr. SANJAY KUMAR	Mr. B. RAM (APP)
8. CR. MISC./22256/2014 QUASHING (406)IPC QSH F.I.R. FOR OTHERS	2 PREM SHANKAR KUMAR @ PREM SHANKAR PRASAD & ANR. <b>VS</b> STATE OF BIHAR & ANR	Mr. AMRIT ABHIJAT Mr. UPENDRA YADAV	Mr. A.M.P. MEHTA (APP)

**FOR ORDERS (ON PETITIONS)**

1. CR. MISC./6753/2013 QUASHING(379,135 ELE.A IA- 1104/2014	23 BHARAT SINGH @ BHARATLAL SINGH <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV VERMA Mr. GULNAZ YASMIN	Mr. MAYANAND JHA (APP) Mr. VINAY KIRTI SINGH Mr. SANJEEV KUMAR
2. CR. MISC./38945/2013 QUASHING(386,452,504,3 IA- 1074/2014	7 MD. SHAMSHUDDIN <b>VS</b> STATE OF BIHAR & ANR	Mr. RANA ISHWAR CHANDRA Mr. DR. RAMESH KUMAR SINGH	Mr. SANJAY KUMAR TIWARY-I (APP)

**FOR ADMISSION I**

1. CR. MISC./42185/2013 QUASHING(385,387)-IPC QSH F.I.R. FOR OTHERS	9 BIRENDRA KUMAR JHA <b>VS</b> STATE OF BIHAR & ANR	Mr. ANIL CHANDRA	Mr. RAM CHANDRA SAHNI (APP) Mr. CHOUDHARY SHYAM NANDAN Mr. RAVI SHANKER PANKAJ
2. CR. MISC./12646/2014 QUASHING (323,332,353, QSH F.I.R. FOR OTHERS	7 SUJEET KUMAR <b>VS</b> THE STATE OF BIHAR	Mr. RAJESH KUMAR Mr. ARUN KUMAR PANDEY Mr. LAKSHMI KANT SHARMA	Mr. ANIL KR. SINGH 1 (APP)
3. CR. MISC./18412/2014 QUASHING(82,83 CR.P.C. QUASHING	4 DHURUB CHAUDHARY <b>VS</b> THE STATE OF BIHAR	Mr. MANOJ KUMAR PANDEY	Mr. NARENDRA KUMAR SINGH (APP)
4. CR. MISC./19099/2014 QUASHING(7) E.C ACT QSH F.I.R. FOR CONGNIZ	6 SURENDRA NATH KUMAR <b>VS</b> THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH	Mr. MD. ASLAM ANSARI (APP)
5. CR. MISC./20045/2014 QUASHING(302,307,34)-I QSH F.I.R. FOR DIRECT	3 RAMOD KUNWAR & ANR <b>VS</b> STATE OF BIHAR & ANR	Mr. MANISH KUMAR NO-2	Mr. MAYANAND JHA (APP)
6. CR. MISC./20052/2014 QUASHING(138) N I ACT QUASHING	3 ASHOK KUMAR JHA @ ASHOK JHA <b>VS</b> STATE OF BIHAR & ANR	Mr. DR. BIDHU RANJAN	Mr. GULNAR BEGUM (APP)
7. CR. MISC./21382/2014 QUASHING (307,324,341, QSH F.I.R. FOR DIRECT	2 ATAL KUMAR <b>VS</b> STATE OF BIHAR & ANR	Mr. MANISH KUMAR NO-2	Mr. MAYANAND JHA (APP)
8. CR. MISC./24380/2014 QUASHING(307,341,120B, QSH F.I.R. FOR CONGNIZ	4 ASHOK KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. MURARI NARAIN CHAUDHARY	Mr. SURENDRA PD. SINGH (APP)
9. CR. MISC./24550/2014 QUASHING(467,468,420,4 QUASHING	3 SHANNI PRIYADARSHI <b>VS</b> THE STATE OF BIHAR	Mr. AKHAURI KAMAL KISHORE SAHAY	Mr. B.N. PANDEY (APP)
10. CR. MISC./8838/2013 QUASHING(307,498A,323, QSH F.I.R. FOR CONGNIZ	13 DINESH KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr. PRAMOD MISHRA Mr. VIJAY KUMAR MUKUL	Mr. INDRA KUMAR SINGH (APP)
11. CR. MISC./9859/2013 QUASHING(498A)-IPC & 3 QSH COMPLAIN FOR CONGN	14 PINKU DEVI @ PURNIMA DEVI <b>VS</b> STATE OF BIHAR & ANR	Mr. SUBROTESWAR DE	Mr. RAJENDRA PD. NAT (APP) Mr. SANJAY KUMAR GHOSARVEY
12. CR. MISC./16082/2013 QUASHING(498A,323)-IPC QSH COMPLAIN FOR CONGN	5 HARE KRISHNA ROY & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. VIVEK KUMAR	Mr. RAM BACHAN SINGH (APP)
13. CR. MISC./17310/2013 QUASHING(498(A),304(B) QSH S.T	5 RANJAN PASWAN <b>VS</b> STATE OF BIHAR & ANR	Mr. SANJAY KUMAR	Mr. SURESH PD. SINGH (APP)
14. CR. MISC./17402/2013 QUASHING(498A,406/34,3 QSH F.I.R. FOR CONGNIZ	5 JAMIL AHMAD @ MD. JAMIL AHMAD <b>VS</b> STATE OF BIHAR & ANR	Mr. CHANDRA MOHAN JHA	Mr. RAJENDRA PD. NAT (APP)
15. CR. MISC./17605/2013 QUASHING(498A,379,323, QSH F.I.R. FOR DIRECT	5 NISHANT KUMAR @ RAJU KUMAR & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. JITENDRA KUMAR GIRI	Mr. MAYANAND JHA (APP) Mr. PRASHANT SINHA Mr. ASHOK KUMAR VARMA Mr. KUMAR GANGESH GUNJAN
16. CR. MISC./17651/2013 QUASHING(498A,379,494) QUASHING	7 AMARENDRA KUMAR & ANR. <b>VS</b> STATE OF BIHAR & ANR	Mr. MANISH MOHAN KATERYAR Mr. JAVED ASLAM	Mr. MAYANAND JHA (APP)
17. CR. MISC./17664/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR CONGN	6 SHIYA SHARAN PASWAN & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. BINAYAK KUMAR SHRIVASTAV	Mr. MAYANAND JHA (APP) Ms. ANJUM PERVEEN Mr. GAUTAM KUMAR YADAV Mr. NAGENDRA KUMAR SINGH Mr. FAKHRUDDIN ALI AHMAD
18. CR. MISC./18033/2013 QUASHING(498A,420,406) QUASHING	5 SAKIL AHAMAD & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr. PRITHVI NATH MISHRA	Mr. VINOD SHANKAR MODI (APP) Mr. BIRENDRA KUMAR Mr. BIMAL KUMAR
19. CR. MISC./18322/2013 QUASHING(498A,323,504) QSH COMPLAIN FOR CONGN	5 RAGHWENDRA SUMAN & ORS <b>VS</b> STATE OF BIHAR & ANR	Ms. SONI SHRIVASTAVA Mr. AMIT PRAKASH Mr. PRIYA GUPTA	Mr. KUMAR PRIYA RANJAN (APP)

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20.	CR. MISC./18383/2013 QUASHING(498A,323)-IPC QSH COMPLAIN FOR CONGN	11	MD. IMMANUDDIN ANSARI @ EMANUDDIN MIAN & ANR. <b>VS</b> STATE OF BIHAR & ANR	Mr.BHUBNESHWAR PRASAD Mr.SHARDANAND JHA (APP) Mr.MILIND KUMAR MISHRA
21.	CR. MISC./18546/2013 QUASHING(302,304B,201, QSH F.I.R. FOR CONGNIZ	5	SANTOSH KUMAR SAH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.SURESH SINGH Mr.VIDYA NAND KUMAR Mr.ARVIND PRASAD SINGH Mr.J.KR.ROY 1(APP) Mr.DEVENDRA KUMAR
22.	CR. MISC./18548/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR CONGN	5	SUMIT KUMAR @ SUMIT ANAND & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH Mr.A.KHAN(APP) Mr.AMIT KUMAR ANAND
23.	CR. MISC./18581/2013 QUASHING(323,498A)-IPC QSH F.I.R. FOR OTHERS	5	MD. NEZAM & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA Mr.RAM BACHAN SINGH(APP)
24.	CR. MISC./18709/2013 QUASHING(498A,379,34)- QSH F.I.R. FOR DIRECT	5	MD. RAHMATULLA & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.GANESH PD. SINGH (APP) Mr.RAJESH KUMAR VERMA Mr.GOPAL JHA
25.	CR. MISC./18711/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR CONGN	5	SHASHI BHUSHAN PRASAD & ANR <b>VS</b> STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3 Mr.ASHOK KUMAR (APP) Mr.RAKESH AMBASTHA Mr.SHANKAR KUMAR
<b>FOR ADMISSION II</b>				
1.	CR. MISC./17738/2008 QUASHING	76	RAM PUKAR PRASAD <b>VS</b> THE STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI Mr.M.N.JHA (APP) Mr.MUKESH KUMAR SINGH Mr.BINOD MURARI MISHRA
2.	CR. MISC./38274/2008 QUASHING	2	ARUN MITTER <b>VS</b> STATE OF BIHAR & ANR	Mr.DINESH CHOUDHARY Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR Mr.NIRBHAY KR.SINGH (APP)
3.	CR. MISC./40898/2008 QUASHING	17	RAM BADAN MAHTO <b>VS</b> STATE OF BIHAR	Mr.KAMAL KISHOR SINGH Mr.I.B.PANDEY(APP)
4.	CR. MISC./43442/2008 QUASHING	10	ASHOK KAMTI <b>VS</b> STATE OF BIHAR & ORS	Mr.DR. SANJAY KUMAR SINGH Mr.SHAILENDRA KUMAR 2(APP) Mr.PRAMOD KUMAR THAKUR Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK Mr.RAJENDRA PRASAD Mr.SHAILENDRA KR. 1 (APP)
5.	CR. MISC./47459/2008 QUASHING	6	MRINAL PANDEY & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr.K.N.GUPTA Mr.SATYENDRA KRISHNA PRASAD Mr.RAKESH KR.(I/C SPL.PP.VIG Mr.C.M.CHAURASIA
6.	CR. MISC./3157/2009 P.C. ACT	22	TRIVENI PRASAD SINGH & ANR <b>VS</b> THE STATE OF BIHAR THRU.VIG.	Mr.BIPIN KUMAR Mr.ARUN KUMAR Mr.R.B.RAI'RAMAN'(APP)
7.	CR. MISC./31826/2009 QUASHING	5	SHIVENDRA KUMAR JHA <b>VS</b> STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.ATUL CHANDRA (APP)
8.	CR. MISC./43773/2009 QUASHING	1	BABULAL DAS & ORS <b>VS</b> STATE OF BIHAR	Mr.RANJAN KR.SRIVSATAV Mr.M.K.KHARE (APP) Mr.SURESH PRASAD SAH @ BARANWAL
9.	CR. MISC./24645/2010 QUASHING	23	AFSAR ALAM & ORS <b>VS</b> STATE OF BIHAR & ORS	Mr.MD.MUSSOWIR Mr.U.CHAND PRASAD (APP) Mr.MD. IRSHAD
10.	CR. MISC./37287/2010 QUASHING	10	UDIT KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI Mr.J.UPADHAYA(APP) Mr.SHYAMESHWAR KR.SINGH
11.	CR. MISC./38037/2010 QUASHING	28	KARNATAKA BANK LTD.THRU. CHAIRMAN MR.ANANTHAKRISHNA & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr.R.K.P.SINGH Mr.MANISH KISHORE Mr.ARVIND KR.(I/C SPL.PP.VIG
12.	CR. MISC./38667/2010 P.C. ACT	8	NEMO NARAYAN AGRAWAL @ NAMO NARAYAN AGRAWAL <b>VS</b> STATE OF BIHAR THRU.VIGILANCE	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY Mr.SHARDANAND JHA (APP)
13.	CR. MISC./43082/2010 QUASHING	8	MD. MOAZAM ALAIS KALA MUNNA <b>VS</b> THE STATE OF BIHAR AND ANR.	Mr.SYED ABDUR RAHMAN Mr.RAGHUNANDAN PRASAD SINHA Mr.SHARDANAND JHA (APP)
14.	CR. MISC./45457/2010 QUASHING	6	RAMPADARATH SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SINGH Mr.SANJAY KR.TIWARY(APP) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3
15.	CR. MISC./3766/2011 QUASHING	8	VIBHA KUMARI <b>VS</b> THE STATE OF BIHAR & ANR.	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.R.B.RAIRAMAN(APP)
16.	CR. MISC./4320/2011 QUASHING	7	KAMENDRA KUMAR KAMESH <b>VS</b> THE STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD Mr.BINOD KR.3(APP) Mr.AVINASH Mr.AJIT KUMAR SINGH Mr.AJIT KUMAR SINGH Mr.S.D.SINGH(APP)
17.	CR. MISC./7989/2011 QUASHING	9	BIRENDRA KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr.UDAY NARAYAN SINGH Mr.SATISH CHANDRA Mr.SANJAY KR.TIWARY 1 (APP) Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA Mr.MD.ANSARUL HAQUE(APP)
18.	CR. MISC./8046/2011 QUASHING	16	SURENDRA RAM & ANR <b>VS</b> THE STATE OF BIHAR & ANR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR Mr.B.P.SINGH (APP) Mr.SATISH CHANDRA JHA Mr.KUMAR RAVI SHANKAR Mr./PUNAM KUMARI Mr./PUSHPA RANI
19.	CR. MISC./8304/2011 QUASHING	9	BAIDHNATH DWEDI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR PANDEY Mr.R.N.JHA(APP) Mr.BIMLENDU SHEKHER THAKUR Mr.PRIYANK DEEPAK
20.	CR. MISC./9187/2011 QUASHING	1	PAPPU KUMAR RAI & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr.BAIDYA NATH THAKUR Mr.H.A.KHAN (APP) Mr.BINOD KUMAR Mr.SUSHIL KUMAR SINGH
21.	CR. MISC./11698/2011 QUASHING	25	VIKASH SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR	Mr.AMISH KUMAR
22.	CR. MISC./13736/2011 QUASHING	15	M/S JALAN INFOTECH PVT. LTD. & ANR. <b>VS</b> THE STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR

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23.	CR. MISC./14291/2011 QUASHING	26	DR. AJAY KUMAR RAM AND ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUJEET KUMAR SINHA Mr. UPENDRA KUMAR SINGH	Mr. M. DAYAL (APP) Mr. LAKSHMI KANT SHARMA Mr. RAVI SHANKAR Mr. RAJESH KUMAR Mr. NARENDRA KUMAR SINGH
24.	CR. MISC./14555/2011 QUASHING	9	SANJAY SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. ANIL KUMAR Mr. MADAN JEET KUMAR	Mr. SHAILENDRA KUMAR-I (APP)
25.	CR. MISC./14585/2011 P.C. ACT	20	BABUA NAND SINHA <b>VS</b> THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. RAMAKANT SHARMA (L.O. (I/C
26.	CR. MISC./16656/2011 QUASHING	9	RAJESH KUMAR SINHA @ RAJESH KUMAR SHRIVASTAVA @ BABLU & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ABHAY BHUSHAN SINHA Mr. BABAN ROY	Mr. NAVIN KUMAR PANDEY (APP) Mr. UMESH TIWARI
27.	CR. MISC./16954/2011 QUASHING	13	MD. HAIDAR KHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AJAY KUMAR Mr. MD. MUSHTAQUE ALAM Mr. MD. HARUN QUARESHI	Mr. NITYA NAND (APP) Mr. AMRIT ABHIJAT
28.	CR. MISC./17617/2011 with QUASHING	12	JAY CHANDRA JHA <b>VS</b> THE STATE OF BIHAR & ANR	Mr. SANJAY KUMAR PANDEY NO-5	Mr. ZAINUL ABEDIN (APP) Mr. SHASHI BHUSHAN KUMAR - MANGLAM
29.	CR. MISC./17356/2011 QUASHING	8	BRAJESH KUMAR OJHA <b>VS</b> THE STATE OF BIHAR & ANR	Mr. SANJAY KUMAR PANDEY NO-5	Mr. J. UPADHAYAY (APP)
30.	CR. MISC./17754/2011 QUASHING	6	SATISH KUMAR RAI & ORS. <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ASHOK KUMAR	Mr. ANIL PD. SINGH (APP) Mr. BINAY KUMAR PANDEY
31.	CR. MISC./19656/2011 with QUASHING	13	HARE KRISHNA SAH <b>VS</b> THE STATE OF BIHAR	Mr. MD. NAJMUL HODDA	Mr. MADAN KUMAR (APP)
32.	CR. MISC./19657/2011 QUASHING	11	HARE KRISHNA SAH <b>VS</b> THE STATE OF BIHAR	Mr. MD. NAJMUL HODDA	Mr. MADAN KUMAR (APP)
33.	CR. MISC./21565/2011 QUASHING	5	TARKESHWAR SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ATUL KUMAR PANDEY	Mr. DR. INDIWAR KUMARI (APP) Mr. MANORANJAN KUMAR Smt. USHA KUMARI SINGH
34.	CR. MISC./21844/2011 QUASHING	12	JITENDRA SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. ANIL KUMAR TIWARY	Mr. ASHOK KUMAR SINGH (APP) Mr. SANJAY KUMAR SINGH
35.	CR. MISC./25637/2011 QUASHING	27	RAJESH PRASAD JAISWAL @ DINESH PRASAD JAISWAL <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. GAUTAM KUMAR YADAV Mr. ANJUM PERVEEN Mr. FAKHRUDDIN ALI AHMAD	Mr. AWADHESH KUMAR SINGH (APP) Mr. SHAKIB AYAZ Mr. MRITUNJAY KUMAR Mr. ANIL KUMAR SINHA
36.	CR. MISC./25672/2011 QUASHING	16	CHANDRIKA PRASAD @ RADHE JI <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. BIRJU PRASAD	Mr. ABHAY KR. RAI (APP) Mr. BINOD KUMAR SINGH
37.	CR. MISC./26284/2011 QUASHING	18	JAGARNATH DEB BARMAN & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. MANOJ KUMAR JHA	Mr. RAM ANURAG SINGH (APP) Mr. SURESH CHAND GIRI Mr. PRAVIN KUMAR SINHA Mr. SURESH CHANDRA GIRI
38.	CR. MISC./26333/2011 QUASHING	9	RAJESH KUMAR SONI <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. NAWAL KISHORE SINGH Mr. PAWAN KUMAR SINGH Mr. AJAY KUMAR	Mr. SURENDRA KUMAR (APP)
39.	CR. MISC./26345/2011 QUASHING	14	PRAVEEN KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr. SHAILENDRA KUMAR SINGH Mr. NEERAJ KUMAR GUPTA	Mr. MAYA NAND JHA (APP)
40.	CR. MISC./26692/2011 QUASHING	17	MAHMODA BEGAM & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AJAY KUMAR SINHA Mr. MAHENDRA THAKUR	Mr. BRAJ KISHORE PD. (APP) Mr. VIKRAM SINGH
41.	CR. MISC./26700/2011 P.C. ACT	18	MUJIBUR RAHMAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIMAL KUMAR Mr. KRIPA NAND JHA	Mr. RAMAKANT SHARMA (L.O. (I/C
42.	CR. MISC./27173/2011 QUASHING	8	PRADEEP KUMAR MALIK <b>VS</b> THE STATE OF BIHAR	Mr. GOPAL PRASAD GUPTA Mr. GAUTAM KUMAR KEJRIWAL	Mr. A. K. SRIVASTAVA (APP) Mr. BINOD KUMAR BARIAR
43.	CR. MISC./27365/2011 QUASHING	8	SHAMSHAD KHAN & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. RAJESH KUMAR PATHAK	Mr. D. MEHTA (APP) Mr. AJAY NANDAN SAHAY
44.	CR. MISC./27527/2011 QUASHING	14	ANAND KUMAR & ANR. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. TARUN PRASAD MANDAL Mr. ANIRUDH KUMAR SINHA	Mr. AMIT KUMAR RAKESH (APP) Mr. TARKESHWAR PRASAD VERMA
45.	CR. MISC./27552/2011 QUASHING	12	KANCHAN KUMAR SAHU @ KANCHAN KUMAR <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. PURNENDU SINGH Mr. PRONOTI SINGH	Mr. P. K. CHAURASIA (APP) Mr. RANA ISHWAR CHANDRA Mr. KAUSHAL KUMAR
46.	CR. MISC./27885/2011 QUASHING	12	SHIV NANDAN SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SANJAY KUMAR TIWARY	Mr. GAJENDRA PD. YADAV (APP) Mr. BINOD KUMAR PANDEY Mr. BACHAN JEE OJHA
47.	CR. MISC./27900/2011 QUASHING	10	RAJEEV SINGH <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SAJID SALIM KHAN	Mr. S. M. RAHMAN (APP) Mr. AMIT PRAKASH Mr. MRS. SONI SHRIVASTAVA
48.	CR. MISC./27913/2011 QUASHING	14	KANAHIYA SINGH <b>VS</b> THE STATE OF BIHAR	Mr. SHUBHESH PANDEY	Mr. SATYABRAT VERMA (APP) Mr. SHASHI DHAR JHA Mr. SUNIL KUMAR
49.	CR. MISC./29205/2011 QUASHING	8	OM PRAKASH PANDEY & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SAKET TIWARY	Mr. AHMAD ALI (APP) Mr. DR. MANOJ KUMAR
50.	CR. MISC./29553/2011 QUASHING	20	PANKAJ KUMAR GOSWAMI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. PRAVIN KUMAR SINHA Mr. SURESH CHAND GIRI	Mr. PUSHPA SINHA-2 (APP)
51.	CR. MISC./29562/2011 QUASHING	12	PUSHPENDRA NATH SHANGARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHITABH DAS	Mr. HIRDAY PD. SINGH (APP)
52.	CR. MISC./29563/2011 QUASHING	9	PUSHPENDRA NATH SHANGARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHITABH DAS	Mr. HIRDYA PD. SINGH (APP)
53.	CR. MISC./29566/2011 QUASHING	9	PUSHPENDRA NATH SHANGARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHITABH DAS	Mr. HIRDYA PD. SINGH (APP)

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54.	CR. MISC./29926/2011 P.C. ACT	22	BINOY KUMAR SINGH @ VINAY KUMAR SINGH & ANR. <b>VS</b> THE STATE OF BIHAR THROUGH THE	Mr. SATYAVRAT VERMA Mr. RAMAKANT SHARMA(L.O./I/C
55.	CR. MISC./30291/2011 QUASHING	21	SANTOSH UPADHAYAY <b>VS</b> THE STATE OF BIHAR	Mr. ANSUL Mr. ASHOK KUMAR KASHYAP Mr. RAM CHANDRA SAHANI(APP) Mr. RAVI RANJAN Mr. MD. IMTEYAZ AHMAD Mr. /SHALLY KUMARI Mr. SIYA RAM SHAHI
56.	CR. MISC./30373/2011 QUASHING	10	PUSHPENDRA NATH SHANGARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ROHITABH DAS Mr. HIRDYA PD. SINGH (APP)
57.	CR. MISC./30505/2011 QUASHING	12	ARUN KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SATYENDRA RAI Mr. ANURADHA KUMARI (APP) Mrs. MRS. ANITA SINHA
58.	CR. MISC./30542/2011 QUASHING	10	MD. PAPPU KHAN & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. DHANANJAY KUMAR GUPTA Mr. LALAN KUMAR (APP) Mr. MD. NAJMUL HODDA Mr. BINAY KUMAR
59.	CR. MISC./30690/2011 QUASHING	5	DILIP KUMAR SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. MRITYUNJAY KUMAR TIWARY Mr. ANIL KR. SINGH 1(APP)
60.	CR. MISC./30891/2011 QUASHING	7	UPENDRA KUMAR SAHNI <b>VS</b> THE STATE OF BIHAR	Mr. LAXMI NARAYAN DAS Mr. RANJIT SHARAN Mr. SUBROTESWAR DE Mr. J. UPADHYAY(APP)
61.	CR. MISC./31080/2011 QUASHING	16	BALDEO YADAV @ BALDAVE YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIV KUMAR DWIVEDY Mr. K. KISHORE(APP) Mr. RAM KISHUN PRASAD
62.	CR. MISC./31461/2011 QUASHING	14	ASHOK KUMAR SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. RAJIV KUMAR SINGH Mr. KAMAL KISHORE JHA Mr. ARVIND KUMAR PANDEY(APP)
63.	CR. MISC./32047/2011 QUASHING	12	MOHAN PANDEY & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SUMANT SINGH Mr. RAKESH KUMAR Mr. AWADHESH KUMAR SINGH(APP) Mr. MUKESH KUMAR SINGH Mr. AWADHESH KUMAR SINGH Mr. DINENDRA PANDEY
64.	CR. MISC./32102/2011 QUASHING	16	ARUN KUWAR & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. ANIL KUMAR SINGH-I(APP)
65.	CR. MISC./32188/2011 QUASHING	17	AJADI SAH @ AJADI SAH KANU & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. BINAY KANT MANI TRIPATHI Mr. SANJAY KR. SHARMA(APP) Mr. BIRENDRA KUMAR Mr. BIMAL KUMAR
66.	CR. MISC./32587/2011 QUASHING	8	PRAMOD SINGH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. NAWAL KISHORE SINGH Mr. JAGDHAR PRASAD (APP) Mr. RAJ KISHOR PRASAD
67.	CR. MISC./32733/2011 QUASHING	10	MD. MAQSOOD <b>VS</b> THE STATE OF BIHAR	Mr. JITENDRA NATH TIWARY Mr. UPENDRA MISHRA Mr. M. HAQUE (APP)
68.	CR. MISC./32771/2011 QUASHING	7	BINOD KUMAR GUPTA & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. MUKESHWAR DAYAL Mr. VIKAS MOHAN Mr. RAM CHANDRA SAHNI Mr. KR. BIRENDRA NARAYAN(APP) Mr. RADHA KRISHNA SINGH Mr. RAJIV KUMAR
69.	CR. MISC./32938/2011 QUASHING	19	KRIPA NARAIN SINGH <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. PANCHAM LAL JAISWAL Mr. A.M. PD. MEHTA (APP) Mr. TEJ PRATAP SINGH Mr. HARSH SINGH
70.	CR. MISC./32945/2011 QUASHING	5	SHIVJEE SAH & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. AJAY KUMAR Mr. BINOD KUMAR-3 (APP) Mr. ARUN KUMAR SINGH Mr. MADAN PD. SINGH -2
71.	CR. MISC./32952/2011 QUASHING	13	SUBRANSHU KUMAR CHOUDHARY & ANR <b>VS</b> THE STATE OF BIHAR	Mr. SOURENDRA PANDEY Mr. NALIN VILOCHAN TIWARY Mr. HARENDRA PD.(APP) Mr. DIWAKAR PRASAD KARN Mr. CHANDRA SHEKHAR ANAND
72.	CR. MISC./33077/2011 QUASHING	11	GIRIJESH PANDEY & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. SHYAMAL PRAKASH Mr. SANJAY KUMAR TIWARY-I(APP)
73.	CR. MISC./33329/2011 QUASHING	12	BISHWANATH SINGH <b>VS</b> THE STATE OF BIHAR	Mr. MANAGER SAH Mr. RAKESH KUMAR SAMRENDRA Mr. YOGENDRA KUMAR SINGH Mr. NAND KUMAR (APP)
74.	CR. MISC./33343/2011 QUASHING	12	MUKESH KUMAR CHOUDHARY <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SHRI PRAKASH SRIVASTAVA Mr. J.N. THAKUR(APP)
75.	CR. MISC./34054/2011 P.C. ACT	14	DR. JAGANNATH MISHRA <b>VS</b> THE STATE OF BIHAR THROUGH S.P	Mr. NITYANAND JHA Mr. SHAMBHU NATH Mr. BIPIN KR. SINHA (SCCBI)
76.	CR. MISC./34177/2011 QUASHING	14	JAIRAM SHUKLA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAGHAV PRASAD Mr. MAHESHWAR PRASAD Mr. BHANU PRATAP SINGH Mr. BINOD KUMAR SINHA
77.	CR. MISC./34436/2011 P.C. ACT	14	PARAMHANS KUMAR SINGH <b>VS</b> THE STATE OF BIHAR THROUGH CBI	Mr. NILESH KUMAR Mr. BIPIN KR. SINHA (SCCBI)
78.	CR. MISC./34523/2011 QUASHING	15	SRI BADAL CHANDRA PAN <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. RAVINDRA NATH DUBEY Mr. SANJEET KUMAR TIWARI Mr. SANJAY KUMAR SINGH Mr. H.A. KHAN (APP) Mr. AMARENDRA KUMAR SINGH
79.	CR. MISC./34654/2011 QUASHING	8	SHEO KUMAR SAHU & ANR. <b>VS</b> THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. SHANTANU KUMAR (APP) Mr. DEEPAK KUMAR Mr. HARISH CHANDRA PATEL Mr. DHANANJAY KUMAR GUPTA
80.	CR. MISC./34660/2011 QUASHING	10	SUBODH KUMAR AGRAWAL <b>VS</b> THE STATE OF BIHAR	Mr. SIDDHARTHA PRASAD Mr. A.L. PANDIT (APP) Mr. RATNAKAR JHA
81.	CR. MISC./35421/2011 QUASHING	17	AJIT KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SUNIL KUMAR PANDEY Mr. HIRDAY PD. SINGH (APP) Mr. RAVI RANJAN Mr. MD. IMTEYAZ AHMAD
82.	CR. MISC./35437/2011 P.C. ACT	13	PRAWEEEN KUMAR <b>VS</b> THE STATE OF BIHAR THROUGH VIG	Mr. UPENDRA KUMAR SINGH Mr. RAMAKANT SHARMA (L.O./I/C Mr. SURYAKANT KUMAR

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83.	CR. MISC./35507/2011 QUASHING	13	SRI RAM BABU SAH @ SRI RAM BABU <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAMBHU KUMAR	Mr. MD. FAHIMUDDIN (APP) Mr. SHYAM KUMAR SINGH
84.	CR. MISC./35542/2011 with QUASHING	18	REKHA DEVI & ANR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. NILESH KUMAR	Mr. NAND KUMAR (APP) Mr. VIJAY KUMAR MUKUL Mr. JYOTI PRABHAKAR Mr. PRAMOD MISHRA Mr. VIVEK KUMAR
85.	CR. MISC./36183/2010 QUASHING	10	VIJAY KUMAR SAH <b>VS</b> STATE OF BIHAR & ANR	Mr. TILAK SAO Mr. AMARENDRA KUMAR SINGH	Mr. SHAILENDRA KUMAR-2 (APP) Mr. VIJAY KUMAR SINGH (APP) Mr. JYOTI PRABHAKAR Mr. PRAMOD MISHRA
86.	CR. MISC./35905/2011 QUASHING	16	INDRA KUMAR DAS @ I.K. DAS <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. VIRENDRA KUAR	Mr. SANJAY KUMAR SINGH (APP) Mr. PRANAV KUMAR Mr. RAJEEV RANJAN NO. II Mr. BIPIN KR. SINHA (SCCBI)
87.	CR. MISC./36025/2011 P.C. ACT	14	K. ARUMUGAM <b>VS</b> THE STATE OF BIHAR THROUGH THE	Mr. SURAJ NARAIN YADAV Mr. PANCHANAND PANDIT	Mr. M.K. NIRALA (APP) Mr. RAM SUMIRAN RAI (APP)
88.	CR. MISC./36135/2011 QUASHING	18	SRI RABINDRA SINGH <b>VS</b> THE STATE OF BIHAR	Mr. PRAVEEN KUMAR AGRAWAL	Mr. M.K. NIRALA (APP)
89.	CR. MISC./36145/2011 QUASHING	9	NEERAJ KUMAR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. VINAY RANJAN	Mr. RAM SUMIRAN RAI (APP)
90.	CR. MISC./36233/2011 QUASHING	8	GURHIYA KUMARI @ SWATI & ANR <b>VS</b> THE STATE OF BIHAR	Mr. BINOD KUMAR SINHA	Mr. MADAN KUMAR (APP) Mr. MAHESHWAR PRASAD Mr. RAGHAV PRASAD
91.	CR. MISC./36327/2011 QUASHING	5	SANJAY KUMAR MANDAL & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. SUBODH KUMAR JHA Mr. BIDHAN CHANDRA JHA Mr. SARVESHWAR TIWARY	Mr. NITYANAND (APP) Mr. SHANTANU KUMAR
92.	CR. MISC./36383/2011 QUASHING	13	HAIDAR ALI <b>VS</b> THE STATE OF BIHAR	Mr. VIJAY KR SINGH NO. 1 Mr. ADITYA NATH JHA	Mr. BINOD KUMAR (APP) Mr. BIMLESH KUMAR PANDEY
93.	CR. MISC./36432/2011 P.C. ACT	15	NAGENDRA PATHAK @ N.N. PATHAK <b>VS</b> THE STATE OF BIHAR THROUGH C.B	Mr. ASHOK KUMAR	Mr. ASLAM ANSARI (APP) Mr. BIPIN KR. SINHA (SCCBI)
94.	CR. MISC./36686/2011 QUASHING	9	MURLIDHAR MISHRA <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. PRAFULL CHANDRA JHA	Mr. KR. RANJEET RANJAN (APP)
95.	CR. MISC./36692/2011 QUASHING	8	PRADEEP MANDAL <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ARVIND KUMAR SINGH	Mr. IFTEKHAR MOHAMMAD (APP) Mr. PREM PRAKASH
96.	CR. MISC./36779/2011 QUASHING	11	TAPAN RAY CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. MANOJ KUMAR Mr. NAND KISHORE PRASAD SINHA	Mr. NAGENDRA PD. (APP)
97.	CR. MISC./36952/2011 QUASHING	4	ABHIJIT MOHAN GUPTA & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. MANISH KUMAR Mr. UMA SHANKAR SINGH	Mr. SUMAN KUMARI SINGH (APP) Mr. SHYAMAL PRAKASH Mr. SANJEEV KUMAR -1
98.	CR. MISC./37014/2011 QUASHING	12	NIRANJAN KUMAR SINGH & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJIV KUMAR SINGH Mr. KAMAL KISHORE JHA	Mr. MANGAL PANDIT (APP)
99.	CR. MISC./37059/2011 QUASHING	6	MAHENDRA NARAYAN CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ANIL KUMAR MUKUND Mr. AMARESH KUMAR JHA	Mr. J. UPADHAYA (APP) Mr. DURGA NAND JHA
100.	CR. MISC./37081/2011 QUASHING	10	LALAN SINGH <b>VS</b> THE STATE OF BIHAR	Mrs. RANI KUMARI	Mr. SHARDA KUMARI (APP)

### **FOR ADMISSION III**

1.	CR. MISC./12951/2012 QUASHING	8	M/S GANDIV BUILDERS AND ENGINEERS PVT. LTD. & ORS. <b>VS</b> THE STATE OF BIHAR & ANR	Mr. UDAY SHANKAR CHOUHARY Mr. AMBUJ NAYAN CHAUBEY Mr. JAI KUMAR SINGH	Mr. J. UPADHYAY (APP) Mr. ASHOK KUMAR
2.	CR. MISC./13167/2012 with QUASHING	12	MOHD. PHOOL BABU @ MOHD. KAMRE ALAM <b>VS</b> THE STATE OF BIHAR	Mr. KUMAR PRAVEEN	Mr. JITENDRA KR. ROY 1 (APP) Mr. NAND KUMAR
3.	CR. MISC./18373/2012 with QUASHING	7	NEELA NAND JHA <b>VS</b> THE STATE OF BIHAR	Mr. KUMAR PRAVEEN	Mr. ARUN KUMAR PANDEY (APP)
4.	CR. MISC./15605/2012 QUASHING	9	MOHD. ISRABUL HAQUE <b>VS</b> THE STATE OF BIHAR	Mr. KUMAR PRAVEEN	Mr. PANCHANAND PANDIT (APP)
5.	CR. MISC./13178/2012 QUASHING	5	BHOLA JHA & ANR. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SANAT KUMAR MISHRA Mr. SHASHI BHUSHAN	Mr. HIRDAY PD. SINGH (APP) Mr. AMARNATH JHA
6.	CR. MISC./13572/2012 QUASHING	7	SRI BIPIN BIHARI LAL <b>VS</b> THE STATE OF BIHAR & ANR	Mr. SUSHIL KUMAR	Mr. NITYANAND TIWARY (APP) Mr. JAI PRAKASH VERMA Mr. ANSUL
7.	CR. MISC./13696/2012 QUASHING	4	SHANKAR PRASAD VERMA & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SUNIL KUMAR	Mr. NIRMALA KUMARI (APP) Mr. NAWAL KISHORE PD.
8.	CR. MISC./13721/2012 QUASHING	4	SHUSHIL KUMAR @ SHUSHIL YADAV <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. ARVIND KUMAR SINGH Mr. MUKESH KUMAR SINGH	Mr. MADHURANABD JHA (APP) Mr. RAGHVENDRA KR. SINGH
9.	CR. MISC./13760/2012 QUASHING	8	SADIKGRAM CHAUDHARY @ SALIGRAM CHAUDHARY & ANR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. ASHOK KUMAR PANDEY	Mr. JITENDR KUMAR ROY 1 (APP) Mr. ANANT KUMAR PANDEY Mr. ASHOK KUMAR SINGH
10.	CR. MISC./13773/2012 QUASHING	4	YASHIN KHAN @ DIWAN YASHIN KHAN & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. RAVI SHANKAR SAHAY Mr. AJAY NANDAN SAHAY	Mr. ANIL KUMAR (APP) Mr. SADA NAND ROY

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11. CR. MISC./13820/2012 QUASHING	4	ASHIM KUMAR NAG <b>VS</b> THE STATE OF BIHAR & ANR	Mr. AJIT KUMAR Mr. MUKESH Mr. SANDEEP KUMAR	Mr. M. HAQUE (APP) Mr. RAKESH SINGH Mr. BHASKAR SHANKAR Mr. MITHILESH KUMAR SINGH Mr. MEENA SINGH
12. CR. MISC./13821/2012 QUASHING	10	CHHOTELAL PARVAT <b>VS</b> THE STATE OF BIHAR	Mr. UMESH KUMAR SINGH	Mr. MOHAMMAD SUFYAN
13. CR. MISC./13823/2012 QUASHING	4	ALOK KUMAR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. AJIT KUMAR Mr. MUKESH Mr. SANDEEP KUMAR	Mr. M. HAQUE (APP) Mr. RAKESH SINGH Mr. BHASKAR SHANKAR Mr. MITHILESH KUMAR SINGH Mr. MEENA SINGH
14. CR. MISC./13865/2012 QUASHING	4	TRILOKI NATH MISHRA <b>VS</b> THE STATE OF BIHAR & ANR	Mr. AMARENDRA NATH VERMA Mr. BINAY KUMAR SINHA	Mr. ABHAY KR. ROY (APP)
15. CR. MISC./13875/2012 with QUASHING	6	MD. JAHIR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUBODH KUMAR BARNWAL	Mr. J. N. THAKUR (APP)
16. CR. MISC./1153/2013 QUASHING(498A,379,323, QUASHING	8	MD. JAHUR & ANR <b>VS</b> STATE OF BIHAR & ANR	Mr. DEEPAK KUMAR	Mr. ATAUR RAHMAN (APP)
17. CR. MISC./13953/2012 QUASHING	6	KRISHNESHWARENDRA SAHI @ BATUKJEE <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SUNIL KUMAR ALIAS SHARMA Mr. ABHISHEK ANAND	Mr. DR. INDIWAR KUMARI (APP) Mr. MRITUNJAY PRASAD SINGH
18. CR. MISC./13956/2012 QUASHING	7	MD. AYUB & ORS <b>VS</b> THE STATE OF BIHAR & ANR	Mr. MD. NAJMUL HODDA	Mr. RANJEET RANJAN (APP) Mr. RAJIVE RANJAN SINGH Mr. AMIYA KUNAL
19. CR. MISC./13971/2012 QUASHING	6	DR. DILIP KUMAR & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. SANDEEP KUMAR Mr. MUKESH Mr. SITA RAM THAKUR	Mr. MANOJ KUMAR 1 (APP) Mr. MADAN KUMAR
20. CR. MISC./13972/2012 QUASHING	9	RANJEET MODI & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. BIMAL KUMAR Mr. BIRENDRA KUMAR	Mr. T. P. MANDAL (APP)
21. CR. MISC./14009/2012 QUASHING	9	AMIT RAJ & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. GOPAL PRASAD ROY	Mr. MD. ANSARUL HAQUE (APP) Mr. M. S. HODA
22. CR. MISC./14053/2012 QUASHING	7	JAGDISH YADAV & ORS. <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. DURGESH NANDAN	Mr. SURENDRA KUMAR (APP) Mr. ANIL PRASAD SINGH
23. CR. MISC./14062/2012 QUASHING	6	SHAILENDRA MOHAN JHA <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. DAYANAND SINGH Mr. NAGADEO CHOUBEY	Mr. SUMAN KUMARI SINGH (APP) Mr. GOPAL PRASAD ROY
24. CR. MISC./14102/2012 with QUASHING	5	PREM NIDHI <b>VS</b> THE STATE OF BIHAR	Mr. JITENDRA PRASAD SINGH	Mr. C. JAWAHAR (APP) Mr. PANKAJ KUMAR Mr. AJIT KUMAR
25. CR. MISC./14395/2012 QUASHING	4	PREM NIDHI <b>VS</b> THE STATE OF BIHAR	Mr. JITENDRA PRASAD SINGH	Mr. C. JAWAHAR (APP)
26. CR. MISC./14282/2012 QUASHING	11	SANJAY SINGH & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. ANIL KUMAR Mr. JAI PRAKASH SINGH	Mr. SHAKIR AHMAD (APP) Mr. SATYENDRA PD. SINGH Mr. BINOD KUMAR SINGH
27. CR. MISC./14303/2012 QUASHING	4	HARENDRA SHARMA @ HARENDRA KUMAR SHARMA & ORS. <b>VS</b> THE STATE OF BIHAR	Mr. KAMALA KANT TIWARY	Mr. MANI MADHUKAR (APP)
28. CR. MISC./14373/2012 QUASHING	7	HAKIM MAHIUDDIN CHISTI <b>VS</b> THE STATE OF BIHAR & ANR.	Mr. ASHOK KUMAR SINGH Mr. SANJEET KUMAR TIWARI	Mr. MANI MADHUKAR (APP)

### FOR HEARING I

1. G.APP.(SJ)/7/2002 with	9	THE STATE OF BIHAR <b>VS</b> NAWAL SINGH & ORS	Mr. GANESH PRASAD JAYASHWAL	
2. CR. REV./678/2002 G. APP(SJ)	4	GOVIND SINGH <b>VS</b> STATE OF BIHAR & ORS	Mr. ARUN KUMAR ARUN	
3. CR. MISC./5434/2008 QUASHING	12	SATYA NARAYAN SINGH & ORS <b>VS</b> THE STATE OF BIHAR	Mr. RAM SUMIRAN RAI	Mr. NIRBHAY KR. SINGH (APP) Mr. VEENA KUMARI JAISWAL
4. CR. MISC./5838/2008 QUASHING	10	SHASHIDAR @ SHASHIDHAR <b>VS</b> THE STATE OF BIHAR & ANR	Mr. MITHILESH KUAR SINGH Mr. MEENA SINGH	Mr. J. UPADHYAYA (APP) Mr. CHITRANJAN SINHA Mr. SANJAY KUMAR SHARMA Mr. PRASHANT SINHA Mr. UJJWAL KUMAR
5. G.APP.(SJ)/3/2010	10	STATE OF BIHAR <b>VS</b> MOHAMMAD RASHID	Mr. SHIWESH CHANDRA MISHRA (AP) Mr. MD. NAJMUL HODDA	Mr. NAJMUL HODA Mr. AMRENDRA KUMAR JHA
6. G.APP.(SJ)/1/2011	12	THE STATE OF BIHAR <b>VS</b> PRADIP VISHWAKARMA & ANR.	Mr. PARMESHWAR MEHTA	Mr. PRASHANT SINHA
7. G.APP.(SJ)/2/2011	11	THE STATE OF BIHAR <b>VS</b> YOGENDRA PRASAD & ORS.	Mr. DILIP KUMAR SINHA	Mr. AMBIKA BHAGAT Mr. KAMAL KUMAR SINHA

### FOR HEARING II

1. CR. MISC./29550/1999 QUASHING	5	RAVI KUMAR & ANR <b>VS</b> STATE OF BIHAR & ANR	Mr. LAKSHMI KANT SHARMA Mr. SHIVENDRA PRASAD	Mr. NIRVAY KUMAR
2. CR. MISC./10561/2002 QUASHING	8	DWARIKA PRASAD AGRAWAL & ANR <b>VS</b> THE UNION OF INDIA	Mr. BIRJU PRASAD	Mr. P. K. SHAHI (SCGSC) Mr. SARVADEO SINGH (CGC) Mr. RAKESH KUMAR (ACGSC) Mr. ASHUTOSH KUMAR
3. CR. MISC./31820/2002 QUASHING	8	VIJAY KUMAR MORE @ VIJAY MORE & ANR <b>VS</b> STATE OF BIHAR	Mr. RAJ KUMAR BHARGAVA Mr. R. K. AGRAWAL Mr. ANUPA NAND JHA	

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4.	CR. MISC./45204/2005 QUASHING	9	SMT.DEEPA PRASAD VS STATE OF BIHAR	Mr.VIJAY KUMAR VERMA Mr.NARENDRA KUMAR JHA	Mr.APP. Mr.VIKAS RATAN BHARTI
5.	CR. MISC./42317/2006 QUASHING	4	KAPIL RAM VS STATE OF BIHAR	Mr.SHAILENDRA KR.SINGH Mr.CHHOTELAL MISHRA	Mr.(APP)
6.	CR. MISC./14289/2007 QUASHING	5	PAWAN MUNJAL VS STATE OF BIHAR & ANR	Mr.AMARENDRA NATH VERMA	Mr.(GP5) Mr.L.K.SHARMA (APP)
7.	CR. MISC./18665/2008 QUASHING	7	RADHIKA DEVI & ANR VS THE STATE OF BIHAR & ANR	Mr./DR.MRITYUNJAY KR.GAUTAM Mr.YOGENDRA KUMAR Mr.HRIDAY NR.HARSHIT Mr.MANISH KUMAR Mr.RAM NARESH ROY	Mr.N.N.TIWARY (APP) Mr.ANIL KUMAR-1
8.	CR. MISC./2993/2008 QUASHING	11	MD.NAIMUL HAQUE ANSARI @ NAIMUL HAQUE ANSARI VS THE STATE OF BIHAR & ANR	Mr.ASHRAF ANSARI	Mr.G.PD.GUPTA (APP) Mr.MOHAMMAD SUFYAN Mr.SANJAY KUMAR Mr.THAKUR BRAJESH SINGH Mr.DHARMENDRA NATH MISHRA Mr.MANISH KUMAR-2 (APP)
9.	CR. MISC./5997/2008 with QUASHING	8	SANWARMAL BUDHIA VS THE STATE OF BIHAR & ANR	Mr.S.D.SANJAY Mr.SURAJ SAMDARSHI	
10.	CR. MISC./51824/2007 QUASHING	11	SMT. GITA DEVI BUDHIA & ORS VS STATE OF BIHAR & ANR	Mr.SURAJ SAMDARSHI Mr.S.D.SANJAY	M.N.JHA (APP) Mr.KR.DHIRENDRA PRATAP SINGH Mr.L.B.SINGH
11.	CR. MISC./6229/2008 QUASHING	11	MANGAL CHAND CHAINWALA VS STATE OF BIHAR & ANR	Mr.VIJAY ANAND	Mr.S.C.MISHRA(APP) Mr.SYED. RIZWANUL HAQUE Mr.GIRISH PRASAD GUPTA
12.	CR. MISC./13013/2008 QUASHING	13	SRIKANT PRASAD & ANR VS STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr.S.S.SABBAR HUSSAIN (APP) Mr.M.HAQUE (APP) Mr.ABHITABH KUMAR
13.	CR. MISC./13750/2008 with P.C. ACT	15	KUMUD RANJAN PAUL VS THE STATE OF BIHAR	Mr.SURESH CHANDRA GIRI Mr.PRAVIN KUMAR SINHA Mr.VISHWANATH RAM	Mr./MRS.A.SINHA(SPL.PP.VIG.) Mr.C.M.CHAURASIA(SPL.PP.VIG)
14.	CR. MISC./13867/2008 P.C. ACT	13	BHIKU RAM GHOSH VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHANDRA GIRI Mr.VISHWA NATH RAM	Mr./MRS.A.SINHA(SPL.PP.VIG.) Mr.C.M.CHAURASIA (SPL.PP.VIG)
15.	CR. MISC./15595/2008 with QUASHING	9	GUDDU SINGH & ORS VS STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH Mr.ANURAG SAURAV	Mr.M.N.JHA (APP) Mr.BASANT KUMAR SINGH
16.	CR. MISC./15212/2007 QUASHING	8	BINOD KUMAR JAIN & ANR VS STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH Mr.AWADHESH KUMAR	Mr.ABDUS SALAM (APP) Mr.BASANT KUMAR SINGH

**Notice:** (i) Please take notice that Admission III cases listed for Admission before this Bench shall be taken up on every Thursday only.

(ii) Please take notice that Hearing cases listed before this Bench shall be taken up on every Friday only.

**Thursday the 26th June 2014**

**Court No. 16(AT 10:30 A.M.)**

**Mr. Justice Chakradhari Sharan Singh**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS (ON OFFICE NOTES)**

1.	CWJC/8431/2012 REM/DIS/TER, SCHOOL SE	13	RAM AYODHYA THAKUR VS STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.KAUSHAL KR. JHA SC4 Mr.VIRENDRA KUMAR Mr.ANIRUDH MISHRA Mr.VIRENDRA KUMAR Mr.ASHOK KUMAR
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**FOR ORDERS**

1.	CWJC/21512/2012 SELECTION , HEALTH SE	17	VIKASH RANJAN VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.AMAR NATH DEO (SC26) Mr.KUMAR ALOK Mr.RAJ KUMAR SINGH Mr.KISHORE KUMAR SINHA
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**FOR ADMISSION I**

1.	CWJC/17191/2011 REM/DIS/TER, SCHOOL SE	2	ABUL HUSSAIN VS THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.A.UJJWAL (SC25) Mr.RADHA MOHAN SINGH
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2. CWJC/12516/2010 SELECTION , SCHOOL SE	6	GANESH PANDIT <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM PRAWESH KUMAR	Mr.(SC3) Mr.ASHOK KUMAR CHAUDHARY (AAG XIII) Mr.SUNIL KUMAR SHARMA Mr.GOPAL BOHRA
3. CWJC/22393/2011 SUSPENSION , HEALTH SE	5	SAROJ PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH	Mr.ANIL KR UAPDPHYAY SC20
4. CWJC/18775/2012 REM/DIS/TER, SCHOOL SE	23	SARITA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR	Mr.ANJANI KUMAR (AAG10) Mr.ARUN KUMAR Mr.NITYANAND MISHRA Mr.SHAIENDRA KUMAR SINGH (AAG6)
5. CWJC/22205/2012 with REM/DIS/TER, SCHOOL SE	5	SHANKAR ROY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR	Mr.SUNIL KR. MANDAL (SC24)
6. CWJC/22557/2012 REM/DIS/TER, SCHOOL SER.	6	ASHOK KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR	Mr.A.UJJWAL ( )
7. CWJC/22432/2012 REM/DIS/TER, SCHOOL SE	7	SUBHASH CHANDRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINGH Mr.RAMA KANT SINGH	Mr.ROY SHIVAJI NATH (AAG3)
8. CWJC/23166/2012 REM/DIS/TER, HEALTH SE	20	DINESH KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAWAL KISHORE PRASAD Mr.SHAIENDRA KUMAR BHARTEE	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.KISHORE KUMAR SINHA
9. CWJC/23535/2012 SELECTION , SCHOOL SE	5	RAJENDRA KUMAR SAH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMARENDRA NARAYAN Mr.DR. JAYANT KISHORE VERMA	Mr.DEVENDRA KR SINHA (AAG2)
10. CWJC/23837/2012 OTHERS, HEALTH SER.	5	NIRMAL KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.HARI DAYAL SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.KISHORE KUMAR SINHA
11. CWJC/5209/2013 SELECTION , SCHOOL SE	14	SANJEEV KUMAR JHA <b>VS</b> BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.SARVESHWAR TIWARY Mr.ROSHAN KUMAR MISHRA Mr.BIDHAN CHANDRA JHA	Mr.PIYUSH LALL Mr.GIRIJISH KUMAR Mr.SHRI NATH PATHAK
12. CWJC/20907/2013 REM/DIS/TER, SCHOOL SE	7	SANJEEV KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.ANIL KUMAR (GP23)

**(AFTER THE ABOVE OR AT 2.15 P.M. WHICHEVER IS EARLIER)**  
**FOR ADMISSION II**

1. CWJC/7752/2009 REM/DIS/TER, SCHOOL SE	6	KUMARI LATA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD 2	Mr.(GP10)
2. CWJC/18352/2009 REM/DIS/TER, SCHOOL SE	10	RAJIV KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAVJOT YESHU Mr.MRITUNJAY CHOUDHARY Mr.NAWAL KISHORE SINGH	Mr.(SC21) Mr.MAHESHWAR DHAR DWIVEDI Mr.RAJNI KANT JHA Mr.KUMAR PRIYA RANJAN(SC23)
3. CWJC/7099/2010 REM/DIS/TER, SCHOOL SE	13	SANJEEV KUMAR <b>VS</b> THR STATE OF BIHAR & ORS	Mr.V.K.SINGH Mr.BINDHYACHAL RAI	Mr.(SC17) Mr.SHASHANK SHEKHAR JHA Mr.MANOJ KUMAR UPADHYAY Mr.D.K.SINHA (AAG2) Mr.KALYAN SHANKAR Mr.SUNIL KUMAR PANDEY Mr.MANOJ KUMAR
4. CWJC/18306/2011 with REM/DIS/TER, SCHOOL SE	5	SURESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PUSHPA SINHA Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.MANOJ PRIAYDARSHI (SC17) Mr.ANIL KUMAR SINHA Mr.KRISHNA KANT SINGH Mr.DURGESH KUMAR
5. CWJC/18355/2011 REM/DIS/TER, SCHOOL SER.	10	SURESH KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.BHIM KUMAR YADAV	Mr.V.M.K SINHA AAG13 Mr.DURGESH KUMAR
6. CWJC/19591/2011 SALARY, SCHOOL SER.	5	KUMARI AMRITA SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIVEKANAND VIVEK Mr.DEBESH KUMAR PODDAR	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.NIKESH KUMAR Mr.SHARAD KR. SINHA (GP-15)
7. CWJC/21349/2011 REM/DIS/TER, SCHOOL SE	9	NARESH PRASAD VERMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SATYAM SHIVAM SUNDARAM	Mr.AJAY SC11 Mr.KUMAR RAJEEV Mr.DEEPAK KUMAR
8. CWJC/22091/2011 SELECTION , SCHOOL SE	4	RAM ISHWAR PASWAN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RAJEEV KR. SINGH GP15 Mr.RAJIV KUMAR SINGH (GP2)
9. CWJC/22163/2011 REM/DIS/TER, SCHOOL SE	4	URMILA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.VIVEK KUMAR	Mr.PRAHLAD KR. BHAGAT GP13 Mr.PURNENDU SINGH(GP-27)
10. CWJC/22183/2011 REM/DIS/TER, SCHOOL SE	5	SHAH AFROZ <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.RAVINDRA KR.CHOUBEY(SC8) Mr.NAVJOT YESHU Mr.MUKESH KUMAR SINGH Mr.NAWAL KISHORE SINGH (SC-2) Mr.MD.KAMRAN Mr.SANJEEV KUMAR -1 Mr.VISHWANAND UPADHYAY Mr.SHAMSHAD ALAM
11. CWJC/23145/2011 PROMOTION , HEALTH SE	6	DR.RAHUL KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SUSHMITA MISHRA	Mr.ANJANI KR. SHARAN (SC9) Mr.MANINDRA KISHORE SINGH Mr.KUMAR BRIJNANDAN Mr.AKASHDEEP Mr.SHYAMESHWAR KUMAR SINGH Mr.BHOLA PRASAD Mr.SWAPNIL KUMAR SINGH

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12. CWJC/23147/2011 REM/DIS/TER, SCHOOL SE	5	MANOJ KUMAR MANDAL <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUSHANTA KUMAR DAS	Mr.PRABHAKAR TEKRIWAL (GA1) Mr.ANAMUL HAQUE Mr.MD.RAHMATULLAH Mr.ANAMUL HAQUE Mr.S.K.SHARMA (GA1)
13. CWJC/23183/2011 SELECTION , SCHOOL SE	3	SUNITA KUMARI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAWAL KISHORE SINGH Mr.JITENDRA NATH TIWARY Mr.UPENDRA MISHRA	Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.SHARAD KR. SINHA (GP-15) Mr.AMRESH KUMAR SINHA Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.J.S. ARORA (SC6) Mr.UMESH KR.MISHRA
14. CWJC/23328/2011 OTHERS, SCHOOL SER.	6	RAJA RAM CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN VERMA	Mr.RAJEEV KR. SINGH (GP15) Mr.RAKESH CHANDRA Mr.GYAN SHANKAR Mr.RANJAN KUMAR DUBEY Mr.LALIT KISHORE Mr.RAJIV KUMAR SINGH (GP2)
15. CWJC/23535/2011 TRANSFER , SCHOOL SE	6	ALOK KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MITHILESHWAR PRASAD SHUKLA	Mr.PRABHAKAR TEKRIWAL (GA1) Mr.S.K. SHARMA (GA1) Mr.AJAY (SC11) Mr.ASHOK KUMAR KARNA Mr.ANAND KUMAR OJHA Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH
16. CWJC/16326/2012 SELECTION , SCHOOL SE	2	MUKESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.BIPIN BIHARI SINGH	Mr.DHURJATI KR PRASAD (GP7) Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA
17. CWJC/19702/2012 SELECTION , SCHOOL SE	9	RAVINDRA KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.HANSRAJ Mr.RABINDRA PRASAD SINGH	Mr.V.M.K SINHA (AAG13)
18. CWJC/19917/2012 SELECTION , SCHOOL SE	6	PARMANAND RAJA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA Mr.JITENDRA PRASAD SINGH	Mr.SHAIL KUMARI (SC15) Mr.SHEO SHANKAR PRASAD
19. CWJC/20253/2012 REM/DIS/TER, SCHOOL SE	5	SANDIP KUMAR RANA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.DR. ALOK KUMAR SINHA Mr.MRS. RAJ RASHMI SINHA	
20. CWJC/23245/2012 COMP.GRND. , SCHOOL SE	3	SANTOSH KUMAR MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHANKAR KUMAR	

**FOR ADMISSION III**

1. CWJC/4068/1991 OTHERS, SCHOOL SER.	1	DINESH PRASAD SINGH <b>VS</b> STATE	Mr. MUKTESHWAR SINGH 2	Mr.D.N.YADAV (GA)
2. CWJC/8154/1997 PROMOTION , SCHOOL SE	1	MAHESH NARAIN SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOY KUMAR SINGH Mr.RABINDRA PD.SINGH	Mr.(GP4)
3. CWJC/10668/1997	1	RAM SAGAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NAND KUMAR SINGH	Mr.(GP4)
4. CWJC/7529/1999 RGL.AD-HOC., SCHOOL SE	1	DILIP KR.JHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA	Mr.J.D.SINGH (GP1)
5. CWJC/9461/1999 SALARY, UNIV./COLLEGE	1	NAGENDRA KUMAR MISHRA <b>VS</b> KAMESHWAR SINGH DARBHANGA SANS	Mr.DURGA NAND JHA	Mr.(SC7) Mr.AWADHESH PRASAD SINHA Mr.SHIWESH CHANDRA MISHRA
6. CWJC/9552/1999 PAY SCALES , SCHOOL SE	1	GAJENDRA KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY	Mr.(SC3) Mr.(GA10)
7. CWJC/9649/1999 with PAY SCALES , SCHOOL SE	1	TRIVENI PRASAD SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(GP8)
8. CWJC/9650/1999 PAY SCALES , SCHOOL SER.	1	CHANDRA MOHAN SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(GP8)
9. CWJC/9839/1999 PAY SCALES , SCHOOL SE	1	DINESHWAR PRASAD SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(SC3) Mr.(GA10)
10. CWJC/10060/1999 SELECTION , UNIV./COL	1	DR.S.M.RAFIQUE HASSAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BHUBANESHWAR PRASAD	Mr.(SC7) Mr.YOGENDRA KUMAR Mr.DEVENDRA KR SINHA-AAG2 Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.KRISHNA BALLABH SHARMA Mr.MRITYUNJAY KUMAR GAUTAM Mr.RAM BALAK MAHTO-AG
11. CWJC/12874/1999 SALARY, SCHOOL SER.	1	NIRMAL KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR JHA	Mr.(SC3) Mr.(GA10)
12. CWJC/1635/2000 SALARY, UNIV./COLLEGE	1	SURENDRA PRASAD SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JANARDAN PRASAD SINGH Mr.DIPAK KUMAR I Mr.RAM SAGAR SINGH	Mr.(SC7) Mr.HARENDRA KUMAR TIWARY Mr.JAYANANDAN SINGH Mr.(GP1)
13. CWJC/2929/2000 SALARY, SCHOOL SER.	1	ARVIND KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.MD.FAIZ AHMAD	Mr.BINOD KRISHNA JHA Mr.JANKI NANDAN PRASAD
14. CWJC/7670/2000 SALARY, UNIV./COLLEGE	1	DR.SANJAY KUMAR JHA & ORS <b>VS</b> THE VICE CHANCELLOR & ORS	Mr.LALAN KR. SINGH Mr.PANKAJ KUMAR SINHA Mr.L.B.SINGH	Mr.(SC7) Mr.UDAI CHAND PRASAD
15. CWJC/8960/2000 REM/DIS/TER, UNIV./COL	1	DR. BINDANAND THAKUR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.(SC7) Mr.UDAI CHAND PRASAD
16. CWJC/8362/2004 COMP.GRND. , SCHOOL SE	1	DURGA NAND DAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.UMAKANT PRASAD Mr.RAJIV RANJAN SINGH	Mr.(SC3)
17. CWJC/5067/2007 SELECTION , SCHOOL SE	1	KAUSHLENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Mr.(GP18) Mr.AVINASH KUMAR (SC30)
18. CWJC/3563/2008 OTHERS, SCHOOL SER.	1	SWETA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.V.K.SINGH Mr.PANKAJ KR.SINGH I	Mr.(GP5)
19. CWJC/11604/2008 REM/DIS/TER, SCHOOL SE	11	KRISHNA KUMARI & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH Mr.MRITYUNJAY KUMAR Mr.ALOK KUMAR SINGH Mr.NIRANJAN KUMAR	Mr.(AAG2)
20. CWJC/12472/2009 SELECTION , SCHOOL SE	3	PUSPA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJIV RANJAN PANDEY	Mr.(SC14)

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21.	CWJC/15468/2009 OTHERS, SCHOOL SER.	1	MANORMA KUMARI VS THE BIHAR SCHOOL EXAM.BOARD &O	Mr.HRIDAY NARAYAN HARSHIT	Mr.(GP3) Mr.P.K.SHAHI
22.	CWJC/15616/2009 OTHERS, SCHOOL SER.	6	KARAMVIR KUMAR SINGH & ANR VS THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH	Mr.(SC21) Mr.RAJIV RANJAN KUMAR PANDEY Mr.KUMAR PRIYA RANJAN (SC23) Mr./SUSHMITA MISHRA Mr.PRAMOD KUMAR
23.	CWJC/17174/2009 OTHERS, HEALTH SER.	1	MD.WASI AKHTAR VS THE STATE OF BIHAR & ORS	Mr.S.K.VERMA	Mr.(SC19) Mr.AJIT KUMAR (SC28)
24.	CWJC/80/2010 CONTIN.SER , UNIV./COL	1	ANIRUDH PRASAD DAS VS THE STATE OF BIHAR & ORS	Mr.SHEO NANDAN MISHRA	Mr.(GP14) Mr.A.B.SINHA Mr.MD. RAISUL HAQUE (SC-4)
25.	CWJC/238/2010 OTHERS, HEALTH SER.	1	MOSTT.SHAKUNTALA DEVI @ KUNWAR VS THE STATE OF BIHAR & ORS	Mr.RADHA RAMAN VERMA	Mr.(GP20) Mr.SATYABIR BHARTI Mr.MD. NADIM SERAJ Mr.LALIT NARAYAN JHA Mr.SANJAY SINGH Mr.BARUN KR.CHAUDHARY
26.	CWJC/975/2010 SALARY, HEALTH SER.	1	SURENDRA KUMAR VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.RABINDRA KUMAR Mr.SHIVANANDAN SAH	Mr.KINKAR KUMAR (SC2) Mr.DHRUBA MUKHERJEE Mr.SATYAVRAT VERMA Mr.RAJESH KUMAR VERMA
27.	CWJC/1288/2010 OTHERS, HEALTH SER.	2	SATYA NARAYAN CHAUBEY VS THE STATE OF BIHAR &* ORS	Mr.SANJAY PANDEY	Mr.(AAG10)
28.	CWJC/2162/2010 SELECTION , SCHOOL SE	16	WAKIL AHMAD VS THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH	Mr.(GA7) Mr.ZEYAU HODA Mr.SHRI NATH PATHAK Mr.AJAY KUMAR Mr.ZEEYAU HODA
29.	CWJC/2279/2010 PROMOTION , UNIV./COL	15	ARJUN KUMAR & ORS VS RAJENDRA AGRICULTURAL UNIVERSI	Mr.SANAT KUMAR MISHRA	Mr.CHANDRA MOHAN SINGH Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH Mr.MRIGENDRA KUMAR SINGH
30.	CWJC/3143/2010 PAY SCALES , UNIV./COL	17	PRABHA SHARAN & ORS VS THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR Mr.SANJAN KUMAR SHARAN Mr.SANJAN KUMAR SHARAN	Mr.(SC19) Mr.DIGVIJAY SINGH Mr.RAKESH KR.SAMRENDRA(SC21) Mr.AJAY KUMAR SINHA Mr. KUMAR MANISH (SC21)
31.	CWJC/3846/2010 SELECTION , UNIV./COL	1	DR.ASHOK KUMAR JHA VS THE STATE OF BIHAR & ORS	Mr.SHAMBHU NATH	Mr.(SC8) Mr.H.P.SINGH Mr.KUMAR ALOK (SC-8)
32.	CWJC/4311/2010 REM/DIS/TER, SCHOOL SE	3	RAJESH DAS VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.(SC16) Mr.SHUBHESH PANDEY Mr.MITHILESH KUMAR PATHAK Mr.ANJU NARAIN Mr.SANJAY KUMAR SRIVASTAVA Mr.S.B.KUMAR(SC-7) Mr.RAJ KISHORE SINHA
33.	CWJC/4319/2010 OTHERS, SCHOOL SER.	3	KAILASH ROY VS THE STATE OF BIHAR & ORS	Mr.UMA KANT VERMA Mr.RAJENDRA KUMAR	Mr.(SC14) Mr.LAL BABU KESHARI
34.	CWJC/4385/2010 SELECTION , SCHOOL SE	13	RATNAWALI KUMARI VS THE STATE OF BIHAR & ORS	Mr.MD. ASLAM ANSARI Mr.MANOJ KUMAR YADAV Mr.RAGHAV PRASAD-1	Mr.(SC12) Mr.UMESH KUMAR MISHRA
35.	CWJC/4753/2010 with SELECTION , SCHOOL SE	8	RAJESH KUMAR VS THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINHA Mr.RAJ KUMAR	Mr.(GP19) Mr.PREM NATH SINGH Mr.ARJUN PRASAD SINGH Mr.PANDEY SANJAY SAHAY Mr.PANDEY SANJAY SAHAY (SC-31)
36.	CWJC/6801/2010 SELECTION , SCHOOL SER.	5	RANDHIR KUMAR VS THE STATE OF BIHAR & ORS	Mr.PREM NATH SINGH Mr.KAMESHWAR SINGH	Mr.(AAG5) Mr.YOGENDRA PD. SINHA
37.	CWJC/5000/2010 REM/DIS/TER, SCHOOL SE	7	ROKHSANA KHATUN VS THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD I Mr.SUBHASH PANDEY	Mr.(SC1) Mr.SHRI PRAKASH SRIVASTAVA Mr.ANIL KUMAR Mr.RAJEEV RANJAN
38.	CWJC/5178/2010 CONTIN.SER , UNIV./COL	1	RAM CHANDRA SAH VS B.N.MANDAL UNIVERSITY & ORS	Mr.UDAY CHAND PRASAD Mr.BINOD KUMAR SINHA	Mr.(SC12) Mr.MANOJ PRIYADARSHI Mr.HEMENDRA PD. SINGH
39.	CWJC/5435/2010 SELECTION , SCHOOL SE	8	NOOR NAZ BEGUM VS THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.SUNIL KUMAR Mr.MANO HAR PRASAD SINGH	Mr.(SC21) Mr.PRABHAKAR SINGH Mr.MAHESHWARDHARWIVEDI(SC23) Mr.RAJIV RANJAN KR.PANDEY (SC29)
40.	CWJC/5450/2010 COMP.GRND. , SCHOOL SE	1	SANJEETA KUMARI @ SANGEETA KUM VS THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHAUDHARY Mr.MANISH MISHRA	Mr.KINKAR KUMAR (SC2)
41.	CWJC/5595/2010 OTHERS, UNIV./COLLEGE	1	RAM CHANDRA ROY 'MADHUKAR' VS THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA	Mr.(GA6) Mr.PUSHKAR NARAIN SHAHI Ms.NIVEDITA NIRVIKAR Mr.ASHOK PRIYADARSHI GA4
42.	CWJC/5699/2010 SALARY, SCHOOL SER.	5	CHANDRAHASH KUMAR BHARTI & ANR VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.(GP11) Mr.AWANISH NANDAN SINHA
43.	CWJC/5725/2010 REM/DIS/TER, SCHOOL SE	3	JAGNATH KUMAR MAHTO VS THE STATE OF BIHAR & ORS	Mr.BINITA SINGH Mr.MD. ANISUR RAHMAN	Mr.(GP18) Mr.AMBRISH KUMAR JHA Smt.SMT. SHASHI PRIYA PATHAK Mr.MD. NADIM SERAJ (GP20)
44.	CWJC/6092/2010 SELECTION , SCHOOL SE	2	KAZI GULAM MURTAZA VS THE STATE OF BIHAR & ORS	Mr.MD.IMTIYAZ HUSSAIN	Mr.(AAG3)

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45.	CWJC/6432/2010 SELECTION , SCHOOL SE	4	NILAM KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SATYA NARAYAN PD. Mr.SATYENDRA PD.SINGH	Mr.(GP7) Mr.SUJEET KUMAR SINHA Mr.MUKESH KUMAR SINHA Mr.INDU BHUSHAN PANDEY Mr.RABINDRA KR.CHOUBEY (SC8) Mr.INDU BHUSHAN Mr.KUMAR ALOK (SC8) Mr.ANIL SINGH
46.	CWJC/6980/2010 PROMOTION , UNIV./COL	5	DR.SUBODH CHANDRA JHA <b>VS</b> THE T.M. BHAGALPUR UNIVERSITY&	Mr.PURUSHOTTAM KUMAR JHA Mr.SANJAY KUMAR Mr.JITENDRA ACHARYA	Mr.(GA5)
47.	CWJC/7018/2010 OTHERS, HEALTH SER.	4	VIJAY MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KR.PANDEY	Mr.(GP21) Mr.MANI KANT MISHRA Mr.AMRENDRA KUMAR Mr.PANDEY SANJAY SAHAY (SC31) Mr.SANGEET DEOKULIAR
48.	CWJC/7026/2010 REM/DIS/TER, SCHOOL SE	5	UMESH KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.NAWAL KISHORE SINGH Mr.MUKESH KUMAR SINGH	Mr.(SC16) Mr.MITHILESH KUMAR PATHAK Mr.SHASHI BHUSHAN KUMAR(SC7) Mr.(GP20) Mr.MADHURESH PRASAD (GP12)
49.	CWJC/7030/2010 SELECTION , SCHOOL SE	7	SITA DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.(GP9) Mr.NAMRATA MISHRA Mr.SHASHANK SHEKHAR JHA Mr.SUSHIL KUMAR JHA Mr.AWADHESH PRASAD SINHA Mr.(GP10) Mr.HARENDRA KUMAR TIWARY Mr.FAUZIA SHAKIL Mr.AJAY BEHARI SINHA Mr.(AAG11) Mr.SHIVENDRA KISHORE
50.	CWJC/7133/2010 REM/DIS/TER, SCHOOL SE	4	AMRENDRA NARAYAN SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.(GP9) Mr.NAMRATA MISHRA Mr.SHASHANK SHEKHAR JHA Mr.SUSHIL KUMAR JHA Mr.AWADHESH PRASAD SINHA Mr.(GP10) Mr.HARENDRA KUMAR TIWARY Mr.FAUZIA SHAKIL Mr.AJAY BEHARI SINHA Mr.(AAG11) Mr.SHIVENDRA KISHORE
51.	CWJC/7167/2010 OTHERS, SCHOOL SER.	3	KUNWAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.(GP2) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.PIYUSH LALL Mr.BIDHAN CHANDRA JHA Mr.GIRIJISH KUMAR Mr.AMAR NATH DEO Mr.ROSHAN KUMAR MISHRA Mr.R.K.P.SINGH Mr.(GA3)
52.	CWJC/7473/2010 RGL.AD-HOC., UNIV./COL	4	PREMA KUMARI @ PREMA PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.(GP2) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.PIYUSH LALL Mr.BIDHAN CHANDRA JHA Mr.GIRIJISH KUMAR Mr.AMAR NATH DEO Mr.ROSHAN KUMAR MISHRA Mr.R.K.P.SINGH Mr.(GA3)
53.	CWJC/7507/2010 OTHERS, UNIV./COLLEGE	3	MAHFUZUR RAHMAN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.ONKAR KUMAR	Mr.(GP2) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.PIYUSH LALL Mr.BIDHAN CHANDRA JHA Mr.GIRIJISH KUMAR Mr.AMAR NATH DEO Mr.ROSHAN KUMAR MISHRA Mr.R.K.P.SINGH Mr.(GA3)
54.	CWJC/7560/2010 SELECTION , SCHOOL SE	3	SHEEMA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RANJAN KR.SINGH Mr.RAJESH KUMAR	Mr.(GP2) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.PIYUSH LALL Mr.BIDHAN CHANDRA JHA Mr.GIRIJISH KUMAR Mr.AMAR NATH DEO Mr.ROSHAN KUMAR MISHRA Mr.R.K.P.SINGH Mr.(GA3)
55.	CWJC/7609/2010 SELECTION , SCHOOL SE	3	HELEN MURMU <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR Mr.RAJ KAMAL Mr.D.N.TEWARI	Mr.(SC21) Mr.RAJIV RANJAN KR.PANDEY (SC29) Mr.(SC16) Mr.MITHILESH KUMAR PATHAK Mr.AJAY KUMAR JHA Mr.S.B.KUMAR(SC-7)
56.	CWJC/7717/2010 SALARY, SCHOOL SER.	1	GOPI RAMAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA Mr.SANTOSH KUMAR CHAUHAN	Mr.(SC5) Mr.ABBAS HAIDER (SC-16)
57.	CWJC/7864/2010 REM/DIS/TER, SCHOOL SE	5	MD.KHALIL KHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.(SC5) Mr.ABBAS HAIDER (SC-16)
58.	CWJC/7892/2010 COMP.GRND. , SCHOOL SE	1	GOPAL JI SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH Mr.MUKESH KUMAR RANA	Mr.(GP20)
59.	CWJC/7996/2010 COMP.GRND. , SCHOOL SE	5	RAMESH KUMAR SAH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH	Mr.(GP7) Mr.RABINDRA KR.CHOUBEY (SC8) Mr.KUMAR ALOK (SC8)
60.	CWJC/8083/2010 PROMOTION , SCHOOL SE	1	SURENDRA KUMAR MISHRA <b>VS</b> THE STATE OF BIHAR & ORS	Mrs.MADHURI LATA Mr.MANISH KUMAR	Mr.(GP7) Mr.RABINDRA KR.CHOUBEY (SC8) Mr.KUMAR ALOK (SC8)
61.	CWJC/8104/2010 OTHERS, UNIV./COLLEGE	3	BUSHRA AHMAD <b>VS</b> THE CHANCELLOR, UNIVERSITIES OF	Mr.AKHILESHWAR KUMAR Mr.AJIT RANJAN KUMAR	Mr.(GA6) Mr.DIGVIJAY SINGH Mr.SHIVENDRA KISHORE Mr.AJAY KUMAR SINHA Mr.ASHOK PRIYADARSHI (GA-4)
62.	CWJC/8183/2010 with REM/DIS/TER, SCHOOL SE	12	CHANDRAGUPTA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH Mr.RITESH KUMAR Mr.CHHOTELAL MISHRA Mr.PRAMOD KUMAR	Mr.(SC6) Mr.VINAY KIRTI SINGH Mr.JAVED ASLAM Mr.RAMCHANDRA SINGH Mr.ABHYA KUMAR Mr.BIMAL KUMAR DATTA Mr.VINAY KRITI SINGH SC5
63.	MJC/707/2012 REM/DIS/TER, SCHOOL SER.	5	CHANDRA GUPTA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.(SC22) Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.SANTOSH KUMAR JHA Mr.GIRIJA SHANKER PRASAD ( GP 01) Mr.BISHWAJEET PANDEY
64.	CWJC/8852/2010 SELECTION , SCHOOL SE	2	MEENAKSHI RANI <b>VS</b> THE STATE OF BIAHR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.ASHOK KUMAR YADAV	Mr.(SC13) Mr.RANJAN KUMAR SINGH Mr.RANJAN KUMAR SINGH Mr.M.N.H.KHAN(SC18)
65.	CWJC/8897/2010 REM/DIS/TER, SCHOOL SE	1	AKHTAR HUSSAIN <b>VS</b> THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.NAWAL KISHORE SINGH	Mr.(SC13) Mr.RANJAN KUMAR SINGH Mr.RANJAN KUMAR SINGH Mr.M.N.H.KHAN(SC18)

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66.	CWJC/9015/2010 OTHERS, UNIV./COLLEGE	2	SHYAM SUNDER PRASAD & ORS VS THE STATE OF BIHAR & ORS	Mr. AJAY KUMAR SHARMA Mr. (SC12) Mr. MANOJ PRIYADARSHI Mr. YUGAL KISHORE
67.	CWJC/9031/2010 OTHERS, UNIV./COLLEGE	2	RAJESH KUMAR VS THE B.N.MANDAL UNIVERSITY & ORS	Mr. AMARESH KUMAR SINHA Mr. DINESH KUMAR Mr. (AAG5) Mr. ABHYA KUMAR Mr. YOGENDRA PD. SINHA Mr. H.P. SINGH
68.	CWJC/9089/2010 OTHERS, SCHOOL SER.	2	MADAN GOPAL SINGH VS THE STATE OF BIHAR & ORS	Mr. RAHUL NATH Mr. LOKESH KUMAR SINGH Mr. (SC17) Mr. CHANDRA MOHAN JHA Mr. NACHIKETA JHA Mr. KAMALA KANT SINGH
69.	CWJC/9107/2010 SELECTION, SCHOOL SE	2	MD. EKBAL AHMAD VS THE STATE OF BIHAR & ORS	Mr. MD. ANIS AKHTAR Mr. (GP15) Mr. BAL GOVIND SHARMA Mr. M.S. HODA
70.	CWJC/9189/2010 OTHERS, SCHOOL SER.	2	RAJNITI PASWAN VS THE STATE OF BIHAR & ORS	Mr. ANJANI KUMAR Mr. SUDHIR KR. UPADHYAY Mr. (GA7) Ms. SONI SHRIVASTAVA Mr. AMIT PRAKASH
71.	CWJC/9196/2010 REM/DIS/TER, SCHOOL SE	2	MD. QUASHIM VS THE STATE OF BIHAR & ORS	Mr. BIJENDRA KR. SINGH Mr. (GP13) Mr. AJAY KUMAR Mr. NASIM YAHYA (GP-13) Mr. M.Z. QUMAR Mr. DHIRENDRA SINGH
72.	CWJC/9202/2010 OTHERS, UNIV./COLLEGE	2	ARVIND KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr. BINDHYACHAL SINGH Mr. PRASHANT SINHA Mr. SATYA PRAKASH Mr. (GP22) Mr. FAUZIA SHAKIL Mr. AJAY BEHARI SINHA Mr. KUMAR ALOK (SC-8) Mr. MINA KUMARI Mr. SHIVENDRA KISHORE Mr. BHOLA BHAI DESAI
73.	CWJC/9212/2010 SELECTION, SCHOOL SE	2	BHUSHAN SAHNI VS THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA JHA-3 Mr. (GA8) Mr. PARMANAND PD. NR. SAHI Mr. RAMA KANT YADAV Mr. RAKESH KUMAR-1
74.	CWJC/9214/2010 OTHERS, UNIV./COLLEGE	2	DR. NIGAM NARAYAN JHA & ANR VS THE STATE OF BIHAR & ORS	Mr. SHEO NANDAN MISHRA Mr. (SC6) Mr. PUSHKAR NARAIN SHAHI Mr. SANTOSH KUMAR JHA
75.	CWJC/9221/2010 OTHERS, SCHOOL SER.	2	UPENDRA MISHRA VS THE STATE OF BIHAR & ORS	Mr. RAJU GIRI Mr. VIKAS RATAN BHARTI Mr. PRANAV KUMAR Mr. (AAG6) Mr. BIPIN BIHARI SINGH Mr. ANJANI KUMAR
76.	CWJC/9242/2010 OTHERS, SCHOOL SER.	2	MD. IQUEBAL ALAM VS THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINHA Mr. RAJ KUMAR Mr. (GP14) Mr. RAJ NANDAN PRASAD Mr. BRAJESH PRASAD GUPTA Mr. MD. RASHID ALAM Mr. QBAIDUR RAHMAN Mr. MD. RAISUL HAQUE (SC4)
77.	CWJC/9269/2010 PAY SCALES, UNIV./COL	2	MANBODH RAM VS THE STATE OF BIAHR & ORS	Mr. BIPIN BIHARI SINGH Mr. SHYAMA KANT SINGH Mr. (SC11) Mr. ASHOK KR. CHAUDHARY (SC13)
78.	CWJC/9282/2010 REM/DIS/TER, SCHOOL SE	2	PHULESHWAR SARDAR VS THE STATE OF BIHAR & ORS	Mr. SUNIL KR. SINGH Mr. (SC19) Mr. NAGENDRA UPADHYAY Mr. KUMAR MANISH (SC-21) Mr. VIJAY SHANKAR SHRIVASTAVA
79.	CWJC/9326/2010 REM/DIS/TER, SCHOOL SE	2	BABULI KUMARI VS THE STATE OF BIHAR & ORS	Mr. SUMAN KUMAR MISHRA Mr. DR. RAM KISHORE PATHAK Mr. (GP4) Mr. RAJIV ROY
80.	CWJC/9388/2010 REPARTITION, SCHOOL SE	2	NITA SINHA VS THE STATE OF BIHAR & ORS	Mr. RANJAN KR. SINGH Mr. ABHAY KUMAR KASHYAP Mr. (GA8)
81.	CWJC/9439/2010 OTHERS, UNIV./COLLEGE	5	DR. SARBADA NAND SINGH VS THE T.M.BHAGALPUR UNIVERSITY &	Mr. PURUSHOTTAM KR. JHA Mr. SANJAY KUMAR Mr. JITENDRA ACHARYA Mr. (AAG7) Mr. ANIL SINGH Ms. NIVEDITA NIRVIKAR Mr. PUSHKAR NARAIN SHAHI
82.	CWJC/9594/2010 SELECTION, SCHOOL SE	7	MANOJ KUMAR JHA VS THE STATE OF BIHAR & ORS	Mr. SUNIL KUMAR SHARMA Mr. KINKAR KUMAR (SC2) Mr. NIKESH KUMAR Mr. RAJESH KUMAR VERMA Mr. SHRI NATH PATHAK
83.	CWJC/9682/2010 OTHERS, SCHOOL SER.	7	TERAS SAHANI VS THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA JHA 3 Mr. (GP19) Mr. GAURAV KUMAR Mr. DEEPAK KUMAR Mr. PANDEY SANJAY SAHAY Mr. DHANANJAY KUMAR GUPTA Mr. SHARDA NAND MISHRA
84.	CWJC/9900/2010 DATE BIRTH, SCHOOL SE	4	SIYA RAM YADAV VS THE STATE OF BIHAR & ORS	Mr. RAJEEV KUMAR SINGH Mr. MD. JUBAIR ANSARI Mr. NAWAL KISHORE SINGH Mr. (SC3)
85.	CWJC/9925/2010 REM/DIS/TER, SCHOOL SE	6	ABHISHEK KUMAR VS THE STATE OF BIHAR & ORS	Mr. RAJ SHEKHAR Mr. (GP11) Mr. A.N. SINHA (GP11)
86.	CWJC/10105/2010 REM/DIS/TER, HEALTH SE	7	SONA KUMARI VS THE STATE OF BIHAR & ORS	Mr. SUDHANSHU KUMAR Mr. SHREE KANT PANDEY Mr. DEVENDRA KUMAR @ SINGH Mr. (SC8)
87.	CWJC/10147/2010 REM/DIS/TER, SCHOOL SE	5	NEERAJ KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr. SHITANSHU SHEKHAR MISHRA Mr. MANISHA SINGH Mr. (SC20) Mr. RAJ NANDAN PRASAD Mr. NADIMUL HASAN
88.	CWJC/10151/2010 REM/DIS/TER, SCHOOL SE	7	ANIL KUMAR THAKUR VS THE STATE OF BIHAR & ORS	Mr. DR. M.P. SHUKLA Mr. (SC16) Mr. SHASHI BHUSHAN KUMAR (SC7)
89.	CWJC/10154/2010 OTHERS, SCHOOL SER.	6	UMESH KUMAR VS THE STATE OF BIHAR & ORS	Mr. DHANANJAY KUMAR Mr. SUNIL PRASAD Mr. (SC1)

90.	CWJC/10164/2010 with REM/DIS/TER, SCHOOL SE	2	TULSI SAHA & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAMOD KUMAR Mr. N.D. CHOUBEY	Mr. (SC21) Mr. AMIT KUMAR ANAND Mr. DIWAKAR SINHA Mr. PRAMOD MISHRA Mr. VIVEK KUMAR Mr. SHARAD KUMAR SINHA Mr. M.D. DWIVEDI(SC-23) Mr. R.R.KR. PANDEY (SC29) Mr. AMRIT ABHIJAT Mr. VIJAY KUMAR'MUKUL'
91.	CWJC/20247/2010 REM/DIS/TER, SCHOOL SER.	2	SHUBHANKAR MANDAL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AJAY KUMAR SINGH Mr. DIWAKAR SINHA	Mr. RAVINDER KR. CHAUBEY(GP7) Mr. RABINDRA KUMAR CHOUBEY Mr. SUBODH KUMAR JHA Mr. BIDHAN CHANDRA JHA Mr. KUMAR ALOK (SC 8)
92.	CWJC/10165/2010 SELECTION , SCHOOL SE	2	RITA RAJANI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MAHESH NARAYAN PARBAT Mr. SANJAY KUMAR JHA	Mr. (GA6) Mr. SATYAM SHIVAM SUNDARAM Mr. AMARENDRA KUMAR Mr. P.K.SHAHI Mr. ASHOK PRIYADARSHI GA4
93.	CWJC/10168/2010 REM/DIS/TER, SCHOOL SE	2	FARIYADDUL AZAM & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GYAN SHANKAR Mr. BRISKETU SHARAN PANDEY Mr. BRAJESH KUMAR	Mr. (GP12) Mr. RAJ NANDAN PRASAD Mr. BRAJESH PRASAD GUPTA Mr. MD. RASHID ALAM Mr. OBAIDUR RAHMAN
94.	CWJC/10172/2010 PROMOTION , SCHOOL SE	2	DEVENDRA PRASAD SINGH & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. S. PARASMANI Mr. MANOJ KUMAR	Mr. (GP14) Mr. MD. RAISUL HAQUE (SC4)
95.	CWJC/10177/2010 REM/DIS/TER, SCHOOL SE	2	SARIKA KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AMIT KUMAR ANAND Mr. SHARAD KUMAR SINHA	Mr. (SC14) Mr. MD. BAHAUDDIN
96.	CWJC/10194/2010 with SELECTION , SCHOOL SE	2	GUNJAN KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RADHA MOHAN PATHAK Mr. VISHWAJEET KUMAR MISHRA Mr. PRABHAKER DVIVEDI Mr. ASHUTOSH TRIPATHI	Mr. (SC9) Mr. SATYA DEO KUMAR Mr. RAJEEV KUMAR
97.	CWJC/10036/2010 SELECTION , SCHOOL SER.	4	GUNJAN KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RADHA MOHAN PATHAK Mr. VISHWAJEET KUMAR MISHRA Mr. ASHUTOSH TRIPATHI	Mr. (SC10) Mr. PARTHA SARTHY Mr. RAJEEV KUMAR
98.	CWJC/10202/2010 SELECTION , SCHOOL SE	2	SUMTIM KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAVEEN KUMAR AGRAWAL	Mr. (SC5) Mr. SHANTI PRATAP Mr. ABBAS HAIDER (SC-16)
99.	CWJC/10208/2010 SELECTION , SCHOOL SE	2	NEERAJ KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NAND KUMAR SINGH Mr. ARVIND KUMAR	Mr. (GA3) Mr. MANOJ KUMAR SINHA Mr. RAVI BHUSHAN PRASAD VERMA
100.	CWJC/10242/2010 OTHERS, UNIV./COLLEGE	2	SUBHASH KUMAR & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ABHINAV SRIVASTAVA	Mr. (SC23) Mr. DIGVIJAY SINGH Mr. SHEO SHANKAR PRASAD Mr. AJAY KUMAR SINHA
101.	CWJC/10253/2010 OTHERS, UNIV./COLLEGE	2	DR. SHAUKAT ALI KHAN & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BINODANAND MISHRA	Mr. (SC22) Mr. AJAY Mr. SHIVENDRA KISHORE
102.	CWJC/10285/2010 OTHERS, UNIV./COLLEGE	1	RAMJEE SHARMA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIVENDRA PRASAD	Mr. (SC13) Mr. SATYAM SHIVAM SUNDARAM Mr. M.N.H.KHAN (SC18) Mr. GYANAND ROY
103.	CWJC/10307/2010 SELECTION , SCHOOL SE	2	BHOLA PASWAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MALAY KUMAR CHOUDHARY Mr. RAVI RANJAN I	Mr. (AAG5) Mr. MAHESH NARAYAN PARBAT Mr. AJAY KUMAR TIWARI Mr. PRABHAKAR KUMAR Mr. SHAILENDRA KUMAR SINGH Mr. VED PRAKASH SRIVASTAVA
104.	CWJC/10329/2010 REM/DIS/TER, SCHOOL SE	4	SACHCHIDANAND MAHTO <b>VS</b> THE STATE OF BIHAR & ORS	Mr. PRAMOD MISHRA Mr. BHIM KUMAR YADAV	Mr. (AAG1) Mr. NIKESH KUMAR
<b>FOR HEARING I</b>					
1.	CWJC/143/2003 with REM/DIS/TER, HEALTH SE	5	DR. RANG BAHADUR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASIM JHA Mr. SHIV KUMAR Mr. AJAY KUMAR	Mr. (AAG2) Mr. SANJAY PANDEY Mr. PRAFULL CHANDRA DWIVEDI Mr. R.S.NATH Mr. ROY SHIVAJI NATH (AAG3) Mr. BINOD SHANKAR TIWARY
2.	CWJC/149/2003 with REM/DIS/TER, HEALTH SER.	3	SHANKAR MOHAN DAS & ANR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHIV KUMAR Mr. BHAIRAW NAND SHARMA Mr. BINOD KUMAR JHA	Mr. (AAG2) Mr. ROY SHIVAJI NATH (AAG3)
3.	CWJC/1119/2003 REM/DIS/TER, HEALTH SER.	3	RAJ KUMAR YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHASHI BHUSHAN KUMAR	Mr. (GP1) Mr. RABINDRA KR. CHOUBEY (SC8) Mr. NAWAL KISHORE SINGH (SC-2)
4.	CWJC/7219/2004 with REM/DIS/TER, SCHOOL SE	6	SANJEEV KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARVIND KUMAR SINGH Mr. RAMA KANT SINGH Mr. MUKUL JEE Mr. NIRANJAN KUMAR Mr. JAY SHANKAR	Mr. (SC1) Mr. S.K. SHARMA (GA3)
5.	CWJC/7695/2004 with REM/DIS/TER, SCHOOL SER.	2	GITA CHANDRAKAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. NIRANJAN KUMAR	Mr. (GP8) Mr. DEVENDRA KR SINHA-AAG2
6.	CWJC/9074/2004 with REM/DIS/TER, SCHOOL SER.	2	SMT. MINU KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MOHINI KUMARI Mr. PUSHPENDRA KR. SINGH Mr. DILIP KUMAR TEWARI	Mr. (SC3) Mr. (G.A.5) Mr. (G.A.5)

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7.	CWJC/9855/2004 REM/DIS/TER, SCHOOL SER.	2	SMT. MANJU SINHA VS THE STATE OF BIHAR & ORS	Mr.JAY SHANKAR Mr.(SC1)
8.	CWJC/946/2007 RGL.AD-HOC., HEALTH SE	4	JAI KISHUN RAM & ORS VS THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA Mr.POOJA CHOUDHARY Mr.(GP7) Mr.RABINDRA KR.CHOUBEY (SC8) Mr.NAWAL KISHORE SINGH (SC-2)
9.	CWJC/5871/2008 with RGL.AD-HOC., UNIV./COL	5	ANIL KUMAR VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT MISHRA Mr.SURESH MISHRA Mr.(AAG4) Mr.MRIGANK MAULI Mr.AJAY BEHARI SINHA Mr.RAJENDRA KUMAR GIRI Mr.HARENDRA KR.TIWARY Mr.SHIVENDRA KISHORE
10.	CWJC/15597/2006 RGL.AD-HOC., UNIV./COLLEGE SER.	5	MRITUNJAY PANDEY & ORS VS THE STATE OF BIHAR & ORS	Mr.RAJANI KANT MISHRA Mr.SURESH MISHRA Mr.(GP14) Mr.AJATSHATRU Mr.AJAY BEHARI SINHA Mr.SHIVENDRA KISHORE Mr.MD. RAISUL HAQUE ( SC 4)
11.	CWJC/11187/2010 REM/DIS/TER, HEALTH SE	2	RAGHUNANDAN YADAV VS THE STATE OF BIHAR & ORS	Mr.RABINDRA NATH KANTH Mr.CHANDRA MAULI CHAURASIA Mr.(GP3) Mr.UMA SHANKAR Mr.S.S.SHABBAR HUSSAIN (GP4) Mr.UMA SHANKAR
12.	CWJC/18937/2010 REM/DIS/TER, SCHOOL SE	16	SANJAY KUMAR VS THE STATE OF BIHAR & ORS	Mr.AMAR NATH JHA Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.(SC22) Mr.SUDHIR KUMAR Mr.BIDHAN CHANDRA JHA Mr.SANTOSH KUMAR JHA Mr.RAMCHANDRA JHA RAMAN Mr.SUBODH KUMAR JHA Mr.DILIP KUMAR ROY Mr.GIRIJA SHANKER PRASAD (GP1)
13.	CWJC/9086/2011 SELECTION , SCHOOL SE	10	BHOLA SAH & ANR VS THE STATE OF BIHAR & ORS	Mr.ATUL KUMAR PANDEY Mr.ASHA SWAROOP Mr.LALIT KISHOR (AAG1) Mr.DHANANJAY KR.PANDEY Mr.DR.M.P.SHUKLA
<b>FOR HEARING II</b>				
1.	CWJC/8786/1996 with	5	LAKSHMESHVAR SINGH & ORS VS JAI PRAKASH UNIVERSITY & ORS	Mr.LAL BABU KESHARI Mr.SHUBH NARAIN SINGH Mr.MUKESH KUMAR SINHA Mr.AJAY Mr.HARENDRA KUMAR TIWARY Mr.AJAY BEHARI SINHA Mr.VIVEKANAND SINGH Mr.(SC1)
2.	CWJC/8849/1998	1	JAGAT RAM & ORS VS JAI PRAKASH UNIVERSITY & ORS	Mr.LAL BABU KESHARI Mr.SHUBH NARAIN SINGH Mr.SHYAMA NAND JHA Mr.MUKESH KUMAR SINHA Mr.AJAY Mr.HARENDRA KUMAR TIWARY Mr.AJAY BEHARI SINHA Mr.SANTOSH KUMAR JHA Mr.VIVEKANAND SINGH Mr.(SC7) Mr.(SC16)
3.	CWJC/1663/1998 L.I.C./INSURANCE	4	BIHAR STATE ELECTRICITY BOARD VS THE ORIENTAL INSURANCE COMP.&O	Mr.VINAY KIRTI SINGH Mr.SHRAWAN KUMAR Ms.RENU JHA Mr.AJAY KUMAR Mr.ASHOK PRIYADARSHI Mr.SANJAY KUMAR NO. 1
4.	CWJC/9690/2003 PAY SCALES , UNIV./COL	3	DEVENDRA PRASAD SINGH & ORS VS THE B.R.AMBEDKAR BIHAR UNIVERS	Mr.CHAKRAPANI Mr.SUNIL KUMAR MISHRA Mr.SRINIWAS OJHA Mr.BHARAT BHUSHAN Mr.(SC3) Mr.SANTOSH KUMAR JHA Mr.HARENDRA KUMAR TIWARY Mr.(GA10) Mr.JAYANANDAN SINGH
5.	CWJC/11342/2003 with OTHERS, UNIV./COLLEGE	5	SITARAM PRASAD VS THE V.C.,RAJENDRA AGRU.UNIVERS	Mr.ANIL KUMAR I Mr.V.R.P.SINGH Mr.AMAR NATH DEO Mr.SHRI NATH PATHAK Mr.CHANDRA MOHAN SINGH Mr.PRAKASH MAHTO
6.	CWJC/2377/2006 OTHERS, UNIV./COLLEGE SER.	3	RAMJANAM PRASAD VS RAJENDRA AGRICULTURAL UNIVERSI	Mr.MRITYUNJAY KUMAR Mr.(SC6) Mr.CHANDRA MOHAN SINGH Mr.AJIT KUMAR Mr.PRAKASH MAHTO
7.	CWJC/301/2004 DISCP.PROC., HEALTH SE	4	DR.UMASHANKAR MADHUP VS THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE Mr.(GP6) Mr.PANDEY SANJAY SAHAY (SC31)
8.	CWJC/941/2004 PROMOTION , SCHOOL SE	4	JAGESHWAR PRASAD VS THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA Mr.(GP8) Mr.DEVENDRA KR SINHA-AAG2
9.	CWJC/2004/2004 with PAY SCALES , HEALTH SE	5	RAM CHANDRA MISHRA & ANR VS THE STATE OF BIHAR & ORS	Mr.MUKESH KR.THAKUR Mr.SHIV SHANKAR Mr.VIPIN KUMAR Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.PANDEY SANJAY SAHAY (SC31)
10.	CWJC/3876/2004 PAY SCALES , HEALTH SER.	4	OM NARAYAN JHA & ORS VS THE STATE OF BIHAR & ORS	Mr.MUKESH KR.THAKUR Mr.VIPIN KUMAR Mr.SHIV SHANKAR (GP6) Mr.PANDEY SANJAY SAHAY (SC31)
11.	CWJC/3947/2004 REM/DIS/TER, HEALTH SE	4	MEENA SINGH VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINGH Mr.NIRANJAN KUMAR Mr.(AAG2) Mr.NARESH DIKSHIT Mr.VIVEK PRASAD
12.	CWJC/6596/2004 REM/DIS/TER, SCHOOL SE	2	SARASWATI DEVI VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR MANDAL Mr.SUNIL KUMAR MANDAL Mr.SITA R.YADAV Mr.(SC3)
13.	CWJC/9392/2004 PAY SCALES , SCHOOL SE	4	LAL BABU PRASAD SHRIVASTAVA &A VS THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINGH Mr.(SC9) Mr.ANITA SINHA Mr.RAJIV KUMAR SINGH (GP2)
14.	CWJC/13878/2004 SENIORITY , UNIV./COL	4	JAI PRAKASH NARAIN SINGH & ANR VS THE STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA Mr.(SC2) Mr.PREM CHANDRA YADAV
15.	CWJC/15856/2004 PAY SCALES , HEALTH SE	2	THE BIHAR MEDICAL & PUB.HEALTH VS THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN Mr.(GP6) Mr.PANDEY SANJAY SAHAY (SC31)

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16. CWJC/297/2005 DISCP.PROC., HEALTH SE	2 BALKESHI DEVI & ORS VS THE STATE OF BIHAR & ORS	Mr.KAMAL KISHOR SINGH Mr.TAJ PRATAP SINGH	Mr.(AAG2)
17. CWJC/2046/2005 SALARY, UNIV./COLLEGE	2 DHURANDHAR PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP	Mr.(SC10) Mr.HARENDRA KUMAR TIWARY Mr.SHIVENDRA KISHORE

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**Thursday the 26th June 2014**  
**Court No. 21(AT 2:15 P.M.)**  
**Mr. Justice Prabhat Kumar Jha**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION II</u></b>					
1.	CR. MISC./25828/2014 BAIL IPC 366A R.BAIL-1	2 MD. SAHIL @ AZMERIA @ MD. AZMER @ AJMER VS THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.UMESHANAND PANDIT(APP)	
2.	CR. MISC./25831/2014 BAIL IPC 302,354,34 R.BAIL-1	2 EKRAMUL HAQUE VS THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SHYAM KUMAR SINGH(APP)	
3.	CR. MISC./25855/2014 BAIL IPC 307/120B/341 R.BAIL-1	2 RAM PRAWESH MANDAL @ PRABHASH MANDAL VS THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.DURGESH NANDAN (APP)	
4.	CR. MISC./25857/2014 BAIL IPC 302/201 R.BAIL-1	2 SONY KHATOON VS THE STATE OF BIHAR	Mr.MD. KAMRAN	Mr.DILIP KUMAR(APP)	
5.	CR. MISC./25865/2014 BAIL 11(A)(B)(C)(D)(E) R.BAIL-1	2 MD. SAIF ALI VS THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.GAJENDRA PD. YADAV (APP)	
6.	CR. MISC./25866/2014 BAIL IPC 302/34 & 27 AR R.BAIL-1	2 MANOJ PASWAN VS THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH	Mr.NIRMALA KUMARI(APP)	
7.	CR. MISC./25870/2014 BAIL IPC 401/34 R.BAIL-1	2 MD. SUNNY VS THE STATE OF BIHAR	Mr.JAY KUMAR	Mr.RAJENDRA SINGH SHASTRY (APP)	
8.	CR. MISC./25872/2014 BAIL IPC 366,366A R.BAIL-1	2 MD. SHAMSHAD VS THE STATE OF BIHAR	Mr.DEVENDRA KUMAR SINGH	Mr.RAJIV NAYAN (APP)	
9.	CR. MISC./25877/2014 BAIL IPC 302/34 R.BAIL-1	2 SUDAMA SINGH VS THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SHAILENDRA KUMAR NO. 1 (APP)	
10.	CR. MISC./25880/2014 BAIL IPC 302,341,342,1 R.BAIL-1	2 DHEERAJ SINGH VS THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUHARY	Mr.UPENDRA KUMAR (APP)	
11.	CR. MISC./25907/2014 BAIL IPC 302/147/148/1 R.BAIL-1	2 VIKASH YADAV VS THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH Mr.PUTUL SINHA	Mr.RAM CHANDRA SINGH (APP)	
12.	CR. MISC./25908/2014 BAIL IPC 307,323,324,3 R.BAIL-1	2 MOTI MAHTO VS THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.RAMSEWAK CHOUHARY(APP)	
13.	CR. MISC./25909/2014 BAIL 3 EX.SUB.ACT & 10 R.BAIL-1	2 SUBHASH THAKUR @ ANUP JI VS THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SANJAY KUMAR(APP)	
14.	CR. MISC./25910/2014 BAIL IPC 302,34,27 ARM R.BAIL-1	2 MAYANAND YADAV VS THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.R.P.S.SINGH(APP)	
15.	CR. MISC./25911/2014 BAIL IPC 302/201/34 R.BAIL-1	2 SAMBHU MEHTA VS THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.PANKAJ KUMAR JHA	Mr.ASHOK KR. SINGH 1(APP)	

N.B.: Hon'ble Judge will form D.B. with Hon'ble Mr. Justice V.N. Sinha after Spl. D.B. in S's Ct.

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**Thursday the 26th June 2014**  
**Court No. 27(AT 2:15 P.M.)**  
**Justice Smt. Anjana Mishra**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION II</u></b>					
1.	CR. MISC./25803/2014 A.BAIL	2 JAMSHED VS THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.AMBIKA BHAGAT (SPL.PP.)	
2.	CR. MISC./25840/2014 A.BAIL	2 RAJESH MAHTON VS STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.C.B.PRASAD(APP)	
3.	CR. MISC./25842/2014 A.BAIL	2 SANTOSH KUMAR YADAV VS THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.AJAY KUMAR 2(APP)	
4.	CR. MISC./25848/2014 A.BAIL	2 CHANDESHWAR SAHANI & ANR VS THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.UPENDRA KUMAR(APP)	
5.	CR. MISC./25868/2014 A.BAIL	2 DILIP PASWAN VS THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.PARMESHWAR MEHTA(APP)	
6.	CR. MISC./25869/2014 A.BAIL	2 SALIM ANSARI VS THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.SUSHMA SARAN	Mr.PUSHPA SINHA(APP)	
7.	CR. MISC./25875/2014 A.BAIL	2 DR. GAYATRI SINHA @ GAYATRI KUMARI & ORS. VS THE STATE OF BIHAR	Mr.ARVIND KUMAR SINHA	Mr.B.RAM(APP) Mr.SANTOSH KUMAR SINGH Mr.ANUPA NAND JHA	
8.	CR. MISC./25892/2014 A.BAIL	2 GANESH YADAV VS THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.R.B.ROY RAMAN(APP)	

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9.	CR. MISC./25893/2014 A.BAIL	2	SAROJ DEVI & ANR. VS THE STATE OF BIHAR	Mr.GHULAM RABBANI Mr.ANIL PD. SINGH (APP)	
10.	CR. MISC./25894/2014 A.BAIL	2	INDAL YADAV & ORS. VS THE STATE OF BIHAR	Mr.CHANDRA KANT Mr.LALAN KUMAR(APP)	
11.	CR. MISC./25895/2014 A.BAIL	2	SUBODH MAHTON & ORS. VS THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.RAM SHANKAR DAS(SPL.P.P.)	
12.	CR. MISC./25902/2014 A.BAIL	2	SHASHI BHUSHAN SINGH VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.S.M.RAHMAN (APP)	
13.	CR. MISC./25904/2014 A.BAIL	2	RAMADHAR RAM & ANR. VS STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH Mr.AMRENDRA KUMAR Mr.SURENDRA KISHORE THAKUR	Mr.RAM CHANDRA SINGH (APP)
14.	CR. MISC./25906/2014 A.BAIL	2	SANT LAL SAH VS THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.AWADHESH KR. SINGH(APP)
15.	CR. MISC./25920/2014 A.BAIL	2	SUBODH DAS & ORS. VS THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.KALYAN SHANKAR(APP)
16.	CR. MISC./25923/2014 A.BAIL	2	ARVIND PRASAD SINGH VS THE STATE OF BIHAR	Mr.PRASHANT SINHA	Mr.S.D.SINGH YADAV(APP)
17.	CR. MISC./25925/2014 A.BAIL	2	PUNAM DEVI VS THE STATE OF BIHAR	Mr.ARJUN PD. KESHRI	Mr.S.DAYAL(APP)
18.	CR. MISC./25927/2014 A.BAIL	2	RAVI BHUSHAN SINGH @ RAVI BHUSHAN KR. VS STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SANGEETA SHARMA(APP)
19.	CR. MISC./25930/2014 A.BAIL	2	VIKASH CHANDRA SINGH VS THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.RAM SHANKAR DAS(SPL.P.P.)
20.	CR. MISC./25934/2014 A.BAIL	2	SUGENDA DEVI @ SUGENDI DEVI & ORS VS THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.YOGENDRA KUMAR (APP)
21.	CR. MISC./25936/2014 A.BAIL	2	UPENDRA YADAV & ANR. VS THE STATE OF BIHAR	Mr.SAMIR KUMAR	Mr.TARUN PD.MANDAL(APP)
22.	CR. MISC./25938/2014 A.BAIL	2	MAHENDRA SINGH CHAUHAN VS STATE OF BIHAR & ANR	Mr.NAGENDRA PRASAD	Mr.ASHRAF ANSARI (APP)
23.	CR. MISC./25940/2014 A.BAIL	2	SUNISHRI DEVI VS THE STATE OF BIHAR	Mr.MD. IRSHAD	Mr.ASHA DEVI (APP)
24.	CR. MISC./25942/2014 A.BAIL	2	DHARAMVEER PRASAD SINGH @ DHARMVEER KUMAR VS THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.ASHA DEVI (APP)
25.	CR. MISC./25945/2014 A.BAIL	2	GOPI TIWARI & ORS. VS THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.RAM BACHAN SINGH (APP)
26.	CR. MISC./25948/2014 A.BAIL	2	VIKRAM @ VIKRAM KUMAR SINGH VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.KHURSHID ANWAR(APP)
27.	CR. MISC./25950/2014 A.BAIL	2	PRAMOD SINGH @ PRAMOD KUMAR SINGH VS THE STATE OF BIHAR	Mr.JITENDRA PANDEY	Mr.PARMANAND KUMAR(APP)
28.	CR. MISC./25952/2014 A.BAIL	2	ROHIT LAL VS STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.MD. FAHIMUDDIN(APP)
29.	CR. MISC./25953/2014 A.BAIL	2	MANOJ SAH & ANR VS THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.MD. FAHIMUDDIN(APP)
30.	CR. MISC./25956/2014 A.BAIL	2	DABLA SINGH VS THE STATE OF BIHAR	Mr.RAJANI KANT SINGH Mr.MADAN MOHAN ROY	Mr.AKBAR ALI(APP)
31.	CR. MISC./25957/2014 A.BAIL	2	AMAR KUMAR VS THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.S. D. YADAV	Mr.RAM CHANDRA SAHNI (APP)
32.	CR. MISC./25960/2014 A.BAIL	2	NEELAM DEVI VS THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.HARENDRA PRASAD (APP)
33.	CR. MISC./25962/2014 A.BAIL	2	PREM CHANDRA THAKUR VS THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.ARUN KR. PANDEY (APP)
34.	CR. MISC./25963/2014 A.BAIL	2	BASANT TIWARI @ BASANT KUMAR VS STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.ARUN KUMAR(APP)
35.	CR. MISC./25964/2014 A.BAIL	2	PINTOO MAHTO & ANR. VS THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.ANIL KUMAR(APP)
36.	CR. MISC./25989/2014 A.BAIL	2	DEVENDRA CHAUDHARY VS THE STATE OF BIHAR	Mr.AMOD KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA (APP)
37.	CR. MISC./25990/2014 A.BAIL	2	SATISH SHARMA VS THE STATE OF BIHAR	Mr.TILAK SAO	Mr.B.RAM(APP)
38.	CR. MISC./26000/2014 A.BAIL	2	SHIV RAJ SHARMA VS THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SHREE KANT PANDEY	Mr.SMT. PRNOTI SINGH (APP)
39.	CR. MISC./26017/2014 A.BAIL	2	PRABHAWATI DEVI VS THE STATE OF BIHAR	Mr.SHEO JEE MISHRA	Mr.A.DAYAL(APP)
40.	CR. MISC./26022/2014 A.BAIL	2	SURESH MANDAL & ORS. VS THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.BRAJ KISHORE PD.(APP)
41.	CR. MISC./26023/2014 A.BAIL	2	MOHD. SHAHANSHAH AKBAR VS STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.DHARMENDRA KUMAR SINHA	Mr.B.N.PANDEY(APP)
42.	CR. MISC./26026/2014 A.BAIL	2	SATISH KUMAR @ SATISH KUMAR YADAV VS THE STATE OF BIHAR	Mr.RAJ SHEKHAR	Mr.KHURSHID ANWAR(APP)
43.	CR. MISC./26042/2014 A.BAIL	2	BIJAY KUMAR YADAV VS STATE OF BIHAR & ANR	Mr.KUMAR VISHOKA NAND	Mr.SANJAY KR. TIWARY NO.1 (APP)
44.	CR. MISC./26050/2014 A.BAIL	2	MOHAN SHARMA VS STATE OF BIHAR & ANR	Mr.GOPAL KRISHNA	Mr.ATUL CHANDRA(APP)
45.	CR. MISC./26051/2014 A.BAIL	2	RUHI & ORS. VS THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.J.N.THAKUR(APP)
46.	CR. MISC./26052/2014 A.BAIL	2	JAYLAL SAHANI VS THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SURESH PD.SINGH(APP)
47.	CR. MISC./26061/2014 A.BAIL	2	ANIL JHA & ANR VS THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.HARENDRA PD.(APP)

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48.	CR. MISC./26063/2014 A.BAIL	2	MD. MOJIM ALAM & ANR <b>VS</b> THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.ASHA KUMARI(APP)
49.	CR. MISC./26064/2014 A.BAIL	2	MANTUN PASWAN <b>VS</b> STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINGH	Mr.ANANT KUMAR(APP)
50.	CR. MISC./26065/2014 A.BAIL	2	ANIL KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.A.L.PANDIT(APP)
51.	CR. MISC./26078/2014 A.BAIL	2	JAG DANAND PATHAK @ JAG DANAND PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.LALLAN KUMAR(APP)
52.	CR. MISC./26081/2014 A.BAIL	2	BHAWESH KUMAR CHOUDHARY @ MUKESH CHOUDHARY @ MUKESH KR. CHOUDHARY <b>VS</b> THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.T.P.MANDAL(APP)
53.	CR. MISC./26083/2014 A.BAIL	2	KHUSHBOO KUMARI & ORS <b>VS</b> STATE OF BIHAR & ANR	Mr.YOGESH KUMAR Mr.BIMAL KUMAR	Mr.MADHURANAND JHA(APP)
54.	CR. MISC./26085/2014 A.BAIL	2	UPENDRA SINGH @ UPENDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.NACHIKETA JHA	Mr.MANOJ KUMAR-I(APP)
55.	CR. MISC./26093/2014 A.BAIL	2	ARBIND YADAV <b>VS</b> THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.SATYAVRAT VERMA (APP)
56.	CR. MISC./26095/2014 A.BAIL	2	MD. SAKHAWAT RAIN <b>VS</b> STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.GAURI SHANKAR GUPTA (APP)
57.	CR. MISC./26099/2014 A.BAIL	2	RAJ KUMARI DEVI <b>VS</b> THE STATE OF BIHAR	Mr.ANISH CHANDRA	Mr.DR. INDIWAR KUMARI (APP)
58.	CR. MISC./26102/2014 A.BAIL	2	GAYA PRASAD <b>VS</b> THE STATE OF BIHAR	Mr.INDRADEO PRASAD	Mr.RAM SHANKAR DAS (APP)
59.	CR. MISC./26103/2014 A.BAIL	2	SUNIL KUMAR PANDEY <b>VS</b> THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.SADANAND PASWAN(APP)
60.	CR. MISC./26109/2014 A.BAIL	2	NITESH KUMAR @ NITESH SINGH <b>VS</b> STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II Mr.RANJIT KUMAR	Mr.ARVIND KUMAR PANDEY(APP)
61.	CR. MISC./26110/2014 A.BAIL	2	PINTU KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAM DAS SINGH	Mr.UMA NATH MISHRA (APP)
62.	CR. MISC./26112/2014 A.BAIL	2	CHANDAN LALDEO <b>VS</b> THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.B.N.PANDEY(APP)
63.	CR. MISC./26113/2014 A.BAIL	2	SK. ABDUL MANAN <b>VS</b> THE STATE OF BIHAR	Mr.S. M. NEMATULLAH	Mr.GOPESH KUMAR (APP)
64.	CR. MISC./26115/2014 A.BAIL	2	SEKH RAHMAN & ORS. <b>VS</b> THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA	Mr.NAND KISHORE PRASAD (APP)
65.	CR. MISC./26117/2014 A.BAIL	2	DINESH RAI & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.PRONATI SINGH (APP)
66.	CR. MISC./26119/2014 A.BAIL	2	KUSUM DEVI <b>VS</b> THE STATE OF BIHAR	Mr.ARVIND KUMAR	Mr.UPENDRA KUMAR (APP)
67.	CR. MISC./26121/2014 A.BAIL	2	GUDDI KUMARI <b>VS</b> THE STATE OF BIHAR	Mr.SHAILESH KUMAR Mr.SATISH KUMAR SINHA Mr.ZAINUL ABEDIN	Mr.B.N.PANDEY (APP)
68.	CR. MISC./26122/2014 A.BAIL	2	MOHAN PRASAD YADAV @ MOHAN RAI <b>VS</b> THE STATE OF BIHAR	Mr.MANISH SAHAY	Mr.LALLAN KUMAR (APP)
69.	CR. MISC./26124/2014 A.BAIL	2	RAVI KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAM JANAM MAHARAJ	Mr.AJAY KR. JHA (APP)
70.	CR. MISC./26125/2014 A.BAIL	2	RAVINDRA KUMAR SINGH <b>VS</b> THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RANJITA SINGH Mr.SAKET KUMAR SINGH	Mr.SHARDA KUMARI (APP)
71.	CR. MISC./26126/2014 A.BAIL	2	UPENDRA JHA @ JHAL JHA & ANR <b>VS</b> THE STATE OF BIHAR	Mr.RAKESH KUMAR JHA	Mr.NARENDRA KUMAR SINGH(APP)
72.	CR. MISC./26134/2014 A.BAIL	2	MD. AJEEM ANSARI <b>VS</b> THE STATE OF BIHAR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH Mr.RAM KISHORE SINGH	Mr.SANJAY KUMAR TIWARY (APP)
73.	CR. MISC./26135/2014 A.BAIL	2	HARIBOL MAHTO & ANR <b>VS</b> THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.ANITA KUMARI (APP)
74.	CR. MISC./26136/2014 A.BAIL	2	GAURI SHANKAR SINGH & ANR. <b>VS</b> THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.A.H.M. RAHMAN(APP)

N.B.: Hon'ble Judge will form D.B. with Hon'ble Mr. Justice Iqbal Ahmed Ansari after Spl. D.B. in S's Ct.

**Thursday the 26th June 2014**

**Provisional R.Bail I**

SNo	Case No	L.T	Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION II</u></b>						
1.	CR. MISC./26138/2014 BAIL IPC 457,380,411 R.BAIL-1	1	RAJU KUMAR @ HUSSAIN <b>VS</b> THE STATE OF BIHAR	Mr.KUMAR MRITUNJAY NARAIN Mr.AWADHESH PRASAD SINHA	Mr.HIRDAY PD. SINGH (APP)	
2.	CR. MISC./26145/2014 BAIL IPC 341,354,323 & R.BAIL-1	1	DEEPAK CHANDRABANSI @ MACHHARWA <b>VS</b> THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.MD. SUFIYAN (APP)	
3.	CR. MISC./26146/2014 BAIL IPC 379,411 R.BAIL-1	1	SOMNATH @ SOMNATH PRADHAN <b>VS</b> THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.JITENDRA KUMAR RAY-I(APP)	

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4.	CR. MISC./26148/2014 BAIL IPC 379,411,413,4 R.BAIL-1	1 RANJIT KUMAR VS THE STATE OF BIHAR	Mr.TILAK SAO	Mr.M.K.NIRALA(APP)
5.	CR. MISC./26149/2014 BAIL IPC 147,341,323,3 R.BAIL-1	1 ASHOK PRASAD VS THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.MD.ARIF (APP)
6.	CR. MISC./26155/2014 BAIL IPC 364,395,34 R.BAIL-1	1 PAPPU YADAV @ BASANT YADAV VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.ARUN KUMAR(APP)
7.	CR. MISC./26165/2014 BAIL IPC 307, 504,506, R.BAIL-1	1 PAPPU SINGH VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.S.M.RAHMAN (APP)
8.	CR. MISC./26169/2014 BAIL IPC 392 R.BAIL-1	1 BIRENDRA KUMAR @ BIRENDRA RAI @ BARU VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.NITYANAND (APP)
9.	CR. MISC./26170/2014 BAIL IPC 395 R.BAIL-1	1 BABU YADAV @ NITISH KUMAR VS THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.INDU BALA PANDEY (APP)
10.	CR. MISC./26172/2014 BAIL IPC 302/34 & 27 A R.BAIL-1	1 CHALISA NONIA VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.PRONATI SINGH (APP)
11.	CR. MISC./26174/2014 BAIL IPC 363,366A R.BAIL-1	1 ANANT KUMAR DAS VS THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.BINOD KUMAR-II(APP)
12.	CR. MISC./26177/2014 BAIL IPC 379/147/148/3 R.BAIL-1	1 RAKESH RAI @ RANGREJ RAI VS THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.NAWAL KISHOR PD.(APP)
13.	CR. MISC./26182/2014 BAIL IPC 302/34 R.BAIL-1	1 ASHOK SINGH & ANR. VS THE STATE OF BIHAR	Mr.CHANDRA MAULI PRASAD SINGH	Mr.JITENDRA KR.ROY 1(APP)
14.	CR. MISC./26185/2014 BAIL IPC 392 R.BAIL-1	1 MD. SONU VS THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA Mr.DINESH KUMAR GUPTA	Mr.ANIL KUMAR SINGH-I(APP)
15.	CR. MISC./26191/2014 BAIL 20(B),22,23,24 ND R.BAIL-1	1 RAKESH POKHARIEL VS THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.MD. FAHIMUDDIN (APP)
16.	CR. MISC./26193/2014 BAIL IPC 414 & 20,21,2 R.BAIL-1	1 SHAMIM @ MD. SHAMIM VS THE STATE OF BIHAR	Mr.RANJAY KUMAR SINGH	Mr.NAWAL KISHORE PRASAD (APP)
17.	CR. MISC./26196/2014 BAIL IPC 366A,376 R.BAIL-1	1 MD. AFSAR VS THE STATE OF BIHAR	Smt.SARITA BAJAJ Mr.SMT. SUDHA AMBASTHA	Mr.RENU KUMARI(APP)
18.	CR. MISC./26197/2014 BAIL IPC 307,379,506,3 R.BAIL-1	1 CHANDRADEO YADAV @ CHANARDEO YADAV VS THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.NITYANANAD TIWARY(APP)
19.	CR. MISC./26199/2014 BAIL IPC 302,307,341,3 R.BAIL-1	1 RAMCHANDRA RAI & ANR. VS THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.JITENDRA KUMAR RAY-I(APP)
20.	CR. MISC./26200/2014 BAIL IPC 392 R.BAIL-1	1 SURAJ SAHNI VS THE STATE OF BIHAR	Smt.RINA SINHA	Mr.P.K.CHAURASIA(APP)
21.	CR. MISC./26202/2014 BAIL IPC 302/147/148/1 R.BAIL-1	1 BINOD RAI & ANR VS THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.PARMANAND PD.(APP)
22.	CR. MISC./26203/2014 BAIL IPC 272,273 & 47( R.BAIL-1	1 BUDHAN YADAV VS THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.GOPESH KUMAR (APP)
23.	CR. MISC./26205/2014 BAIL IPC 498A,341,323, R.BAIL-1	1 SUJIT KUMAR SINGH VS THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	Mr.BINOD KUMAR (APP)
24.	CR. MISC./26208/2014 BAIL IPC 302,307,323,3 R.BAIL-1	1 SK. SHABIR @ SEKH SABIR VS THE STATE OF BIHAR	Mr.RITESH KUMAR SINGH	Mr.JITENDRA KR. ROY 1 (APP)
25.	CR. MISC./26211/2014 BAIL IPC 307,323,324,3 R.BAIL-1	1 BASANT MANDAL & ANR. VS THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.S.D.SINGH YADAV (APP)
26.	CR. MISC./26212/2014 BAIL IPC 384 R.BAIL-1	1 DEO NARAYAN YADAV VS THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.ASHOK KUMAR(APP)
27.	CR. MISC./26213/2014 BAIL IPC 147/149 & 17 C R.BAIL-1	1 DINESH SINGH VS THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.SANGITA SHARMA (APP)
28.	CR. MISC./26214/2014 BAIL IPC 414 & 25(I-B)A R.BAIL-1	1 CHANDAN KUMAR VS THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.NAWAL KISHOR PRASAD (APP)
29.	CR. MISC./26215/2014 BAIL IPC 498A,379,34 & R.BAIL-1	1 MD. SHAMIM VS THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.G.S.GUPTA (APP)
30.	CR. MISC./26216/2014 BAIL IPC 379/411 R.BAIL-1	1 MULDHAN SAW VS THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.A.K. CHOUDHARY (APP)
31.	CR. MISC./26217/2014 BAIL IPC 461,379,411 R.BAIL-1	1 BADAL PASWAN @ BADAL KUMAR VS THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ANUJ KR. SRIVASTAV (APP)
32.	CR. MISC./26218/2014 BAIL IPC 394 R.BAIL-1	1 UPENDRA YADAV VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.ANSUAIYA JAISWAL (APP)

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33.	CR. MISC./26225/2014 BAIL IPC 420/124/414/3 R.BAIL-1	1	UDAY PASWAN & ANR VS THE STATE OF BIHAR	Mr. KAMLENDRA PD. SINGH Mr. PUTUL SINHA	Mr. HIRDAY PD. SINGH (APP)
34.	CR. MISC./26226/2014 BAIL IPC 392 R.BAIL-1	1	DEEPU KUMAR VS THE STATE OF BIHAR	Mr. DEOVIND KUMAR SINGH Mr. ANURADHA KUMARI	Mr. MD. SUFIYAN (APP)
35.	CR. MISC./26247/2014 BAIL IPC 307,323,324,3 R.BAIL-1	1	ANAND YADAV @ ANANT YADAV VS THE STATE OF BIHAR	Mr. LAKSHMINDRA KUMAR YADAV	Mr. RAJESH KUMAR (APP)
36.	CR. MISC./26249/2014 BAIL IPC 370,372,373,4 R.BAIL-1	1	BRIJ MOHAN PASWAN VS THE STATE OF BIHAR	Mr. AMARENDRA KUMAR SINGH	Mr. SHANTANU KUMAR (APP)
37.	CR. MISC./26250/2014 BAIL IPC 307,323,341,5 R.BAIL-1	1	ANIL SINGH @ ANR VS THE STATE OF BIHAR	Mr. MALAY KUMAR CHOUDHARY Mr. RAVI RANJAN	
38.	CR. MISC./26252/2014 BAIL IPC 308,201,34 R.BAIL-1	1	RAM LAL MUKHIYA @ BULE MUKIYA @ BULET VS THE STATE OF BIHAR	Mr. GAGAN DEO YADAV	Mr. S. D. SINGH YADAV (APP)
39.	CR. MISC./26254/2014 BAIL IPC 414 R.BAIL-1	1	MAKSUD KHAN @ PAPPAN KHAN VS THE STATE OF BIHAR	Mr. RAJ KUMAR SINHA	Mr. RANA RANDHIR SINGH (APP)
40.	CR. MISC./26256/2014 BAIL 25,26,35 A. ACT R.BAIL-1	1	ASHOK YADAV VS THE STATE OF BIHAR	Mr. RAMESH KUMAR SINGH	Mr. KANHIYA KISHORE (APP)
41.	CR. MISC./26259/2014 BAIL IPC 302,34 R.BAIL-1	1	CHHOTY LAL RAJWAR VS THE STATE OF BIHAR	Mr. CHANDRA MAULI PRASAD SINGH	Mr. JITENDRA KUMAR RAY-I (APP)
42.	CR. MISC./26261/2014 BAIL IPC 307/379/147/1 R.BAIL-1	1	BRAMHANAND PRASAD & ANR VS THE STATE OF BIHAR	Mr. BELA SINGH Mr. RAJEEV RANJAN	Mr. RAMSHANKAR DAS (SPL. PP)
43.	CR. MISC./26262/2014 BAIL IPC 363,366A,34 R.BAIL-1	1	RANJAN KUMAR VS THE STATE OF BIHAR	Mr. BINDESHWAR PRASAD SINGH Mr. SUNIL KUMAR SINGH NO-10 Mr. NAWAL KISHOR PRASAD	Mr. S. EHTESHAMUDDIN (APP)
44.	CR. MISC./26276/2014 BAIL IPC 498A,341,323, R.BAIL-1	1	MAQBULLAR RUB VS THE STATE OF BIHAR	Mr. SANJAY KUMAR GRIYAGHEY	Mr. MURLIDHAR (APP)
45.	CR. MISC./26279/2014 BAIL IPC 420,376,354,4 R.BAIL-1	1	MD. MUNNA @ MUKESH YADAV VS THE STATE OF BIHAR	Mr. BINAY KUMAR Mr. MD. NAJMUL HODDA	Mr. BINOD KUMAR NO.2 (APP)
46.	CR. MISC./26281/2014 BAIL IPC 366A R.BAIL-1	1	PANKAJ KUMAR KESHRI VS THE STATE OF BIHAR	Mr. DHANANJAY KUMAR GUPTA Mr. DEEPAK KUMAR	Mr. RAM ANURAG SINGH (APP)
47.	CR. MISC./26282/2014 BAIL IPC 387 R.BAIL-1	1	RINTU SINGH VS THE STATE OF BIHAR	Mr. DR. RAJESH KUMAR SINGH Mr. BIRENDRA KUMAR SINGH	Mr. KUMAR VIRENDRA NARAYAN (APP)
48.	CR. MISC./26286/2014 BAIL IPC 307,323,324,5 R.BAIL-1	1	MD. HASIM VS THE STATE OF BIHAR	Mr. AJAY KUMAR VERMA Mr. MADHUBALA VEMA	Mr. ATUL CHANDRA (APP)
49.	CR. MISC./26287/2014 BAIL 47(A) EXCISE ACT R.BAIL-1	1	DILIP SINGH VS THE STATE OF BIHAR	Mr. SUNIL KUMAR PATHAK	Mr. NITYANAND (APP)
50.	CR. MISC./26290/2014 BAIL IPC 399/402/414/4 R.BAIL-1	1	MRINAL KUMAR @ CHOTU KUMAR VS THE STATE OF BIHAR	Mr. ASHOK KUMAR MISHRA Mr. VARUN KUMAR	Mr. B. M. P. SINHA (APP)
51.	CR. MISC./26292/2014 BAIL IPC 498A/323/313/ R.BAIL-1	1	THAKAI SAH VS THE STATE OF BIHAR	Mr. GAGAN DEO YADAV	Mr. ARUN KUMAR SINGH 5 (APP)
52.	CR. MISC./26295/2014 BAIL IPC 392 R.BAIL-1	1	AMIT KUMAR @ SONU VS THE STATE OF BIHAR	Mr. KUMARI SUJATA SINHA Mr. UPENDRA KUMAR	Mr. ANURADHA SINGH (APP)
53.	CR. MISC./26300/2014 BAIL IPC 498A/326A/34 R.BAIL-1	1	SATYENDRA MISHRA VS THE STATE OF BIHAR	Mr. PRABHAKAR SINGH	Mr. SANJAY KR. SINGH (APP)
54.	CR. MISC./26310/2014 BAIL IPC 376,3(XII) SC R.BAIL-1	1	VIKASH KUMAR @ VIKASH MISTRI VS THE STATE OF BIHAR	Mr. RABINDRA KUMAR PRIYADARSHI	Mr. AMBIKA BHAGAT (APP)
55.	CR. MISC./26312/2014 BAIL IPC 302,34,27 A. A R.BAIL-1	1	RAGHAW SINGH @ RAGHAV SINGH VS THE STATE OF BIHAR	Mr. VIJAY SHANKAR SHRIVASTAVA	Mr. NAVIN KUMAR PANDEY (APP)
56.	CR. MISC./26313/2014 BAIL IPC 364/34 R.BAIL-1	1	BHUSHAN SINGH @ SHASHI BHUSHAN SINGH VS THE STATE OF BIHAR	Mr. SHYAMAL PRAKASH Mr. UDAY PRATAP SINGH	Mr. BINOD KUMAR NO.3 (APP)
57.	CR. MISC./26314/2014 BAIL IPC 379,411,34 R.BAIL-1	1	MANOJ PATEL VS THE STATE OF BIHAR	Mr. SUNIL KUMAR DUBEY Mr. ARUN KUMAR	Mr. PRADIP NR. KUMAR (APP)
58.	CR. MISC./26318/2014 BAIL IPC 307/324/387/3 R.BAIL-1	1	RINTU SINGH & ANR. VS THE STATE OF BIHAR	Mr. DR. RAJESH KUMAR SINGH Mr. BIRENDRA KUMAR SINGH	Mr. KUMAR VIRENDRA NARAYAN (APP)
59.	CR. MISC./26323/2014 BAIL IPC 376,323,504 R.BAIL-1	1	UPENDRA RAM VS THE STATE OF BIHAR	Mr. BINOD KUMAR SINGH Mr. SATYENDRA PRASAD SINGH	Mr. G. S. GUPTA (APP)
60.	CR. MISC./26330/2014 BAIL IPC 420,405,379 R.BAIL-1	1	MATALU KHAN VS THE STATE OF BIHAR	Mr. JAI PRAKASH SINGH Mr. DHARMENDRA KUMAR PASWAN	Mr. AMITESH KUMAR (APP)
61.	CR. MISC./26331/2014 BAIL IPC 379,411 R.BAIL-1	1	JAGAT SAH VS THE STATE OF BIHAR	Mr. KAUSHAL KISHOR	Mr. ARUN KR. PANDEY (APP)

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62.	CR. MISC./26332/2014 BAIL IPC 420,273,274,2 R.BAIL-1	1	SUJEET KUMAR & ANR. VS THE STATE OF BIHAR	Mr.SUDISH KUMAR Mr.HIRDAY PD.SINGH(APP)
63.	CR. MISC./26334/2014 BAIL IPC 307,402,414,3 R.BAIL-1	1	SONU KUMAR VS THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH
64.	CR. MISC./26336/2014 BAIL IPC 394 R.BAIL-1	1	MANISH KUMAR VS THE STATE OF BIHAR	Mr.AMRENDRA KUMAR Mr.A.M.P.MEHTA (APP)
65.	CR. MISC./26339/2014 BAIL IPC 457,380 R.BAIL-1	1	AZAM KHAN @ MD. AZAM KHAN @ MD. AZAM VS THE STATE OF BIHAR	Mr.MD. KHURSHID ALAM Mr.SATYENDRA NR.SINGH(APP)
66.	CR. MISC./26340/2014 BAIL IPC 392,412 R.BAIL-1	1	MUKTI NARAYAN RAI VS THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.RITA VERMA(APP)
67.	CR. MISC./26341/2014 BAIL IPC 302,34 R.BAIL-1	1	SRILAL YADAV VS THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR
68.	CR. MISC./26357/2014 BAIL IPC 498A/307/34/3 R.BAIL-1	1	MUKESH SINGH VS THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM
69.	CR. MISC./26358/2014 BAIL IPC 302/447/341/3 R.BAIL-1	1	BAM BAM SINGH VS THE STATE OF BIHAR	Mr.SURESH KUMAR ISHWAR Mr.DURGESH NANDAN (APP)
70.	CR. MISC./26361/2014 BAIL IPC 414,34 R.BAIL-1	1	MUNCHUN KUMAR VS THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA Mr.UPENDRA KUMAR(APP)
71.	CR. MISC./26363/2014 BAIL 47(A) EXCISE ACT R.BAIL-1	1	RUPESH KUMAR BHARTI VS THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH Mr.UDAY CHANDRA PD.(APP)
72.	CR. MISC./26365/2014 BAIL IPC 494,498A,3/4 R.BAIL-1	1	RAM PRASAD SINGH VS THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.RAJENDRA PD.NAT(APP)
73.	CR. MISC./26369/2014 BAIL IPC 364,365,364A, R.BAIL-1	1	RANJAN YADAV VS THE STATE OF BIHAR	Mr.RATNAKAR PANDEY Mr.GANESH PD. SINGH (APP)
74.	CR. MISC./26370/2014 BAIL IPC 395,328 R.BAIL-1	1	SHAMBHU VERMA @ SHAMBHU SONAR @ RAJESH SAW VS THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH Mr.DR. RAVINDRA KR.(APP)
75.	CR. MISC./26371/2014 BAIL IPC 392 R.BAIL-1	1	MD. SONU & ANR. VS THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA Mr.MD. ARIF (APP)
76.	CR. MISC./26372/2014 BAIL IPC 392 R.BAIL-1	1	SURAJ KUMAR SINGH @ MONU SINGH VS THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANGEETA SHARMA(APP)
77.	CR. MISC./26373/2014 BAIL IPC 376,511,34 R.BAIL-1	1	SUJIT KUMAR MANDAL VS THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.JITENDRA KR. ROY NO. 1 (APP)
78.	CR. MISC./26375/2014 BAIL IPC 379,147,148,1 R.BAIL-1	1	RAJARAM YADAV VS THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA Mr.NITYANAND (APP)
79.	CR. MISC./26377/2014 BAIL IPC 302,120B & 27 R.BAIL-1	1	NAVAL KISHORE RAM VS THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND Mr.B.N.PANDEY(APP)
80.	CR. MISC./26378/2014 BAIL IPC 302,307,427,3 R.BAIL-1	1	ARVIND YADAV VS THE STATE OF BIHAR	Mr.DILIP KUMAR Mr.B.N.PANDEY(APP)
81.	CR. MISC./26379/2014 BAIL IPC 414/201/34 R.BAIL-1	1	SUNIL KUMAR VS THE STATE OF BIHAR	Mr.SADA NAND RAY Mr.S.N SHUKLA(APP)
82.	CR. MISC./26380/2014 BAIL IPC 395,412 R.BAIL-1	1	MD. RIZWAN VS THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.M.K.KHARE (APP)
83.	CR. MISC./26382/2014 BAIL IPC 392 R.BAIL-1	1	RUPESH KUMAR @ BITTU VS THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.SHANTANU KUMAR (APP)
84.	CR. MISC./26387/2014 BAIL IPC 366A R.BAIL-1	1	MEER ABDUL VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.RAJESH KUMAR(APP)
85.	CR. MISC./26388/2014 BAIL IPC 386,387,414,1 R.BAIL-1	1	BIR BAHADUR MAHTO @ BITTU @ BHAJEE VS THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.B.M.P.SINHA(APP)
86.	CR. MISC./26390/2014 BAIL IPC 323,324,498A, R.BAIL-1	1	FAKHRUDDIN ANSARI VS STATE OF BIHAR & ANR	Mr.PRAMOD RANJAN Mr.ARJUN PRASAD Mr.AJIT KUMAR(APP)
87.	CR. MISC./26397/2014 BAIL IPC 498A,363,365, R.BAIL-1	1	RAJENDRA PANDIT VS THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.P.K.CHAURASIA (APP)
88.	CR. MISC./26402/2014 BAIL IPC 379,504,447,1 R.BAIL-1	1	RAJARAM YADAV VS THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA Mr.NITYANAND (APP)
89.	CR. MISC./26406/2014 BAIL IPC 419,420,467,4 R.BAIL-1	1	RAM KUMAR MISHRA VS THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.PRABHU NARAYAN SHARMA Mr.NAZIR ANSARI (APP)

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90.	CR. MISC./26408/2014 BAIL IPC 399,402,25(1- R.BAIL-1	1	DHARMENDRA @ BHOLA RAY VS THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.ANIL KUMAR SINHA	Mr.ARVIND KUMAR PANDEY(APP)
91.	CR. MISC./26409/2014 BAIL IPC 498A,323,304B R.BAIL-1	1	JAGDISH PASWAN VS THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.P.N.PANDIT (APP)
92.	CR. MISC./26411/2014 BAIL IPC 304,34 R.BAIL-1	1	AJAY SINGH & ANR. VS THE STATE OF BIHAR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.AJIT KUMAR	Mr.A.M.P.MEHTA(APP)
93.	CR. MISC./26418/2014 BAIL IPC 467,468,471,1 R.BAIL-1	1	MAKU KUMAR @ RANJAN KUMAR VS THE STATE OF BIHAR	Mr.PRAMOD RANJAN	Mr.A.DAYAL(APP)
94.	CR. MISC./26424/2014 BAIL IPC 395/412 R.BAIL-1	1	SURENDRA RAI VS THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.A.A.KHAN (APP)
95.	CR. MISC./26428/2014 BAIL IPC 364A R.BAIL-1	1	ADITYA @ ALANKAR KUMAR @ AADITYA VS THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.SUNIL KR. PANDEY (APP)
96.	CR. MISC./26436/2014 BAIL IPC 307/504/448/5 R.BAIL-1	1	DHANANJAY SINGH @ DHANANJAI SINGH VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.MADHURI LATA (APP)
97.	CR. MISC./26437/2014 BAIL IPC 307,147,148,1 R.BAIL-1	1	NAGENDRA TANTI VS THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.ARUN KUMAR SINGH Mr.KAILASH PRASAD YADAV	Mr.SANJAY KUMAR (APP)
98.	CR. MISC./26439/2014 BAIL IPC 302,307,341,3 R.BAIL-1	1	RAUSHAN KUMAR SINGH VS THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN	Mr.SURESH PD. SINGH (APP)
99.	CR. MISC./26441/2014 BAIL IPC 366/376/341/3 R.BAIL-1	1	SANGITA DEVI VS THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.RENUKA RATNAKAR(APP)
100.	CR. MISC./26442/2014 BAIL IPC 272,273 & 47( R.BAIL-1	1	CHHOTE LAL KUMAR @ CHHOTE LAL KUMAR YADAV VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR SHRIVASTAVA Mr.SATYAPAL SINGH	Mr.PARMANAND PRASAD (APP)
101.	CR. MISC./26444/2014 BAIL IPC 414/34 R.BAIL-1	1	MANOJ KUMAR VS THE STATE OF BIHAR	Smt.RINA SINHA Mr.KRISHNA PRASAD	Mr.PRAMOD KR. PANDEY(APP)
102.	CR. MISC./26445/2014 BAIL IPC 447,384,120B, R.BAIL-1	1	LAKHAN HEMBRAM & ORS. VS THE STATE OF BIHAR	Mr.RAJ KUMAR	Mr.SURENDRA PD.SINGH(APP)
103.	CR. MISC./26447/2014 BAIL IPC 379,411,34 R.BAIL-1	1	DAULAT KUMAR VS THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.KALYAN SHANKAR (APP)
104.	CR. MISC./26450/2014 BAIL IPC 302/328/120B/ R.BAIL-1	1	JAI PRAKASH SAH VS THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.AJAY KUMAR 1(APP)
105.	CR. MISC./26451/2014 BAIL IPC 498A,323,506, R.BAIL-1	1	MD. ABU BAKAR VS STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.SANJAY KR. SINGH (APP)
106.	CR. MISC./26452/2014 BAIL IPC 392 R.BAIL-1	1	GUDDU DOM VS THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.YOGENDRA KR.SINGH(APP)
107.	CR. MISC./26456/2014 BAIL IPC 457,380 R.BAIL-1	1	CHHOTU PASWAN & ANR VS THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.T.N.THAKUR(APP)
108.	CR. MISC./26458/2014 BAIL IPC 395,412,414,3 R.BAIL-1	1	SUJEET KUMAR @ SACHITA @ SABITA VS THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.C.SEN PD.SINGH(APP)
109.	CR. MISC./26465/2014 BAIL IPC 307/341/323/3 R.BAIL-1	1	UMESH RAI VS THE STATE OF BIHAR	Mr.PRABHAT KUMAR	Mr.M.DAYAL(APP)
110.	CR. MISC./26467/2014 BAIL IPC 302,307,325,3 R.BAIL-1	1	PANKAJ SINGH VS THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.DINESH PRASAD SINGH	Mr.BINOD KR. 3(APP)
111.	CR. MISC./26468/2014 BAIL IPC 307/147/341/3 R.BAIL-1	1	MUSHAPHIR SAHANI VS THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.RAJENDRA PRASAD NAT (APP)
112.	CR. MISC./26470/2014 BAIL IPC 498A/323/504/ R.BAIL-1	1	SANTOSH KUMAR VS STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.NEERAJ RAJ	Mr.NARSING TANTI (APP)
113.	CR. MISC./26473/2014 BAIL IPC 323,341,498A R.BAIL-1	1	PINTU SHARMA VS STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.SHAILENDRA KR.SINGH(APP)
114.	CR. MISC./26474/2014 BAIL IPC 498A,302,201, R.BAIL-1	1	MUKESH SAH VS THE STATE OF BIHAR	Mr.ANSUL Mr.JAVED ASLAM	Mr.ANITA KUMARI SINGH (APP)
115.	CR. MISC./26475/2014 BAIL IPC 406,420 R.BAIL-1	1	SURESH MAHTO @ SURESH YADAV VS THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.A.L.PANDIT (APP)
116.	CR. MISC./26477/2014 BAIL IPC 363,366A,34 R.BAIL-1	1	JITENDRA RAI @ SIKANDAR RAI @ SIKINDER RAI VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.S.M.RAHMAN (APP)
117.	CR. MISC./26480/2014 BAIL IPC 366A/376/34 R.BAIL-1	1	RATAN SADAI VS THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SHAHIN BEGUM(APP)

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118. CR. MISC./26482/2014 BAIL IPC 147/341/323/3 R.BAIL-1	1	NAND LAL MISTRI @ NANDU VISHWAKARMA VS THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.RAJIVE RANJAN SINGH	Mr.RITA VERMA (APP)
119. CR. MISC./26483/2014 BAIL IPC 25(I-B)A,26 O R.BAIL-1	1	JAHANGIR ALAM VS THE STATE OF BIHAR	Mr.ADITYA NATH JHA	Mr.NAND KUMAR (APP)

**Thursday the 26th June 2014**  
**Provisional A.Bail II**

<b>SNo</b>	<b>Case No</b>	<b>L.T Party Detail</b>	<b>Pet Advocate</b>	<b>Res Advocate</b>	<b>Remarks</b>
<b><u>FOR ADMISSION II</u></b>					
1.	CR. MISC./26139/2014 A.BAIL	1 KAILASH KUMAR VS THE STATE OF BIHAR THROUGH THE VIGILANCE, PATNA.	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.)	
2.	CR. MISC./26140/2014 A.BAIL	1 BINAY KUMAR @ BINAY KANT PRASAD VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ANUSAIYA JAISWAL (APP)	
3.	CR. MISC./26142/2014 A.BAIL	1 VINAY PASWAN @ BINAY PASWAN & ORS VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.MADHURI LATA (APP)	
4.	CR. MISC./26143/2014 A.BAIL	1 RAJGIR RAI VS THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.AMRENDRA PRASAD (APP)	
5.	CR. MISC./26151/2014 A.BAIL	1 MD. CHAND @ JAHUR RAHMAN VS STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR DAS	Mr.ANIL KUMAR (APP)	
6.	CR. MISC./26152/2014 A.BAIL	1 JHULAN RAI & ANR. VS THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.AMBIKA BHAGAT(APP)	
7.	CR. MISC./26153/2014 A.BAIL	1 KAMALI YADAV VS THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.SADANAND PASWAN(APP)	
8.	CR. MISC./26154/2014 A.BAIL	1 ANITA DEVI VS THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.A.L.PANDIT (APP)	
9.	CR. MISC./26157/2014 A.BAIL	1 VINAY KANANI VS THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.SURENDRA KUMAR(APP)	
10.	CR. MISC./26159/2014 A.BAIL	1 GAYATRI DEVI @ REKHA DEVI & ANR VS THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.D.P.TIWARY(APP)	
11.	CR. MISC./26160/2014 A.BAIL	1 SATENDRA PANDIT VS THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.RAKESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP)	
12.	CR. MISC./26161/2014 A.BAIL	1 AJIT KUMAR SINHA VS THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.G.S.GUPTA(APP)	
13.	CR. MISC./26162/2014 A.BAIL	1 PARMANAND CHAUDHARY & ANR VS THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.BINOD KUMAR (APP)	
14.	CR. MISC./26164/2014 A.BAIL	1 SHIVJI YADAV @ SHIVI YADAV VS THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.NIRMALA KUMARI(APP)	
15.	CR. MISC./26166/2014 A.BAIL	1 MITHILESH RAI VS THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.UPENDRA KUMAR(APP)	
16.	CR. MISC./26167/2014 A.BAIL	1 LALLAN KUMAR VS STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.NAWAL KISHORE PD.(APP)	
17.	CR. MISC./26175/2014 A.BAIL	1 RAJ KISHORE JHA & ANR. VS THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.BINOD KUMAR NO.2 (APP)	
18.	CR. MISC./26178/2014 A.BAIL	1 RISHAV SHARMA @ RISABH SHARMA @ RISHABH SHARMA VS THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ANSUIYA JAISWAL(APP)	
19.	CR. MISC./26179/2014 A.BAIL	1 DIWAKAR KUMAR @ DIWAKAR PRASAD VS STATE OF BIHAR & ANR	Mr.JITENDRA KUMAR SHRIVASTWA	Mr.ANURADHA SINGH (APP)	
20.	CR. MISC./26180/2014 A.BAIL	1 BACHIYA KHATOON & ORS. VS THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.DR. AJEET KUMAR (APP)	
21.	CR. MISC./26186/2014 A.BAIL	1 HARENDRA SINGH VS STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.ANUJ KUMAR SRIVASTAVA (APP)	
22.	CR. MISC./26187/2014 A.BAIL	1 PRAMOD SAH & ORS. VS THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SADANAND PASWAN( SPL.PP)	
23.	CR. MISC./26188/2014 A.BAIL	1 SANJAY YADAV VS THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.GAURI SHANKAR GUPTA (APP)	
24.	CR. MISC./26189/2014 A.BAIL	1 RAJ MOHAN PANDEY & ANR. VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.RAVI KUMAR	Mr.D.P. TIWARY (APP)	
25.	CR. MISC./26190/2014 A.BAIL	1 MD. ALAUDDIN & ANR. VS THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.RAJNISH KUMAR	Mr.A.M.P MEHTA(APP)	
26.	CR. MISC./26204/2014 A.BAIL	1 RASHMI RANI VS THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.RITA VERMA (APP)	
27.	CR. MISC./26206/2014 A.BAIL	1 SANDHYA KUMARI VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.PRONATI SINGH (APP)	
28.	CR. MISC./26209/2014 A.BAIL	1 SHILA NATH RAI VS THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.NAVIN KUMAR PANDEY(APP)	
29.	CR. MISC./26210/2014 A.BAIL	1 MD. USMAN VS THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.P.N.PANDIT (APP)	
30.	CR. MISC./26219/2014 A.BAIL	1 MD. SAMSD VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.MADHURI LATA (APP)	

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31.	CR. MISC./26220/2014 A.BAIL	1	NARESH DAS VS STATE OF BIHAR & ANR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.NITYANAND (APP)
32.	CR. MISC./26221/2014 A.BAIL	1	PAPPU SINGH VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.MURLIDHAR (APP)
33.	CR. MISC./26222/2014 A.BAIL	1	RUP NARAYAN YADAV & ANR VS THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.AMBIKA BHAGAT (APP)
34.	CR. MISC./26223/2014 A.BAIL	1	SAPINDRA MAHTO VS THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ARUN KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)
35.	CR. MISC./26224/2014 A.BAIL	1	ASHARFI PASWAN & ANR. VS THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.MADHURANAND JHA (APP)
36.	CR. MISC./26235/2014 A.BAIL	1	SHIV BALLABH SINGH VS THE STATE OF BIHAR	Mr.PARAS NATH	Mr.PUSHPA SINHA-II(APP)
37.	CR. MISC./26243/2014 A.BAIL	1	LAKHINDRA SAH VS THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.MADHURI LATA(APP)
38.	CR. MISC./26244/2014 A.BAIL	1	BECHNI DEVI & ANR VS THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.D.P.TIWARY(APP)
39.	CR. MISC./26245/2014 A.BAIL	1	SHEETAL PRASAD & ANR. VS THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.AMRENDRA PRASAD (APP)
40.	CR. MISC./26246/2014 A.BAIL	1	MD. ANISUR @ ANISUR RAHMAN VS STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN	Mr.MD.ARIF(APP)
41.	CR. MISC./26253/2014 A.BAIL	1	NAGENDRA SAH VS THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.PUSHPA SINHA 2 (APP)
42.	CR. MISC./26255/2014 A.BAIL	1	MD. SALAM VS THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA Mr.DIWAKAR SINHA	Mr.PARMANAND PD.(APP)
43.	CR. MISC./26257/2014 A.BAIL	1	BARUN SINGH @ ANIL SINGH VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.AMARENDRA KUMAR	Mr.A.M.P.MEHTA (APP)
44.	CR. MISC./26258/2014 A.BAIL	1	DINESH SAH @ KAILU VS THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.SADANAND PASWAN( SPL.PP)
45.	CR. MISC./26260/2014 A.BAIL	1	BAIKUNTH PRASAD SINGH VS THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.SUBASH CHANDRA MISHRA (APP)
46.	CR. MISC./26263/2014 A.BAIL	1	JITENDRA KUMAR GOND VS THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.A.DAYAL (APP)
47.	CR. MISC./26264/2014 A.BAIL	1	AS MAHAMAD ANSARI & ORS VS STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.B.N.PANDEY(APP)
48.	CR. MISC./26265/2014 A.BAIL	1	GOPAL MEHTA VS THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.LALAN KUMAR(APP)
49.	CR. MISC./26266/2014 A.BAIL	1	INDAL SINGH @ INDAL SHARMA & ANR VS THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.DHARMENDRA NATH Mr.GAJENDRA KUMAR SINGH	Mr.D.P.TIWARY (APP)
50.	CR. MISC./26267/2014 A.BAIL	1	SURENDRA DAS @ SHAILENDRA RAVIDAS VS STATE OF BIHAR & ANR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.ANISH CHANDRA(APP)
51.	CR. MISC./26268/2014 A.BAIL	1	SANJAY RAI & ORS. VS THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.D.P.TIWARY (APP)
52.	CR. MISC./26269/2014 A.BAIL	1	AJAY KUMAR SINHA @ AJAY SINGH VS THE STATE OF BIHAR	Mr.AMIT	Mr.SADANAND PASWAN(APP)
53.	CR. MISC./26270/2014 A.BAIL	1	DILIP SAHANI VS STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.PRAMOD KUMAR PANDEY(APP)
54.	CR. MISC./26271/2014 A.BAIL	1	PARMANAND MANDAL VS STATE OF BIHAR & ANR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.A.DAYAL (APP)
55.	CR. MISC./26274/2014 A.BAIL	1	AWADH YADAV VS THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.MADHURANAND JHA (APP)
56.	CR. MISC./26275/2014 A.BAIL	1	PANKAJ TIWARI VS THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.BHARAT LAL(APP)
57.	CR. MISC./26277/2014 A.BAIL	1	RAGHOW CHAUDHARY VS THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.MD.A.HAQUE SAHUA(APP)
58.	CR. MISC./26278/2014 A.BAIL	1	RAJEEV MAHTO VS STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.JAGDHAR PRASAD (APP)
59.	CR. MISC./26280/2014 A.BAIL	1	MD. SAHEB ANSARI VS THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.S.DAYAL (APP)
60.	CR. MISC./26283/2014 A.BAIL	1	BIBHASH PRASAD YADAV VS THE STATE OF BIHAR	Mr.DEEP NISHI	Mr.G.S.GUPTA (APP)
61.	CR. MISC./26284/2014 A.BAIL	1	MD. IMTEYAZ ALAM @ MD. INTEYAZ VS STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.PRAMOD KUMAR PANDEY(APP)
62.	CR. MISC./26288/2014 A.BAIL	1	JITENDRA YADAV & ANR. VS THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.RANA RANDHIR SINGH(APP)
63.	CR. MISC./26289/2014 A.BAIL	1	DINESH MANDAL & ANR VS THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.ANIL KUMAR SINGH(APP)
64.	CR. MISC./26291/2014 A.BAIL	1	JAGDISH PARIHAR VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.M.P.MEHTA(APP)
65.	CR. MISC./26293/2014 A.BAIL	1	NANDU SINGH VS STATE OF BIHAR & ANR	Mr.RAJESH KUMAR SINGH	Mr.DURGESH NANDAN(APP)
66.	CR. MISC./26294/2014 A.BAIL	1	RAM KESHWAR PRASAD @ RAJ KISHORE PRASAD @ RAM CHANDRA MAHTO VS THE STATE OF BIHAR	Mr.KRISHNA CHANDRA	Mr.LALAN KUMAR (APP)
67.	CR. MISC./26296/2014 A.BAIL	1	MD. NEHAL @ SK. NEHAL & ORS. VS STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.BINOD KUMAR-III(APP)
68.	CR. MISC./26297/2014 A.BAIL	1	GIRDHARI YADAV @ GIRIDHARI YADAV & ANR. VS THE STATE OF BIHAR	Mr.RAMASHISH	Mr.PRADIP NR. KUMAR(APP)

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69.	CR. MISC./26298/2014 A.BAIL	1	PAWAN PATEL & ORS VS THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SADANAND PASWAN (SLP.PP.)
70.	CR. MISC./26299/2014 A.BAIL	1	DHANANJAY YADAV VS THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.SADANAND PASWAN(APP)
71.	CR. MISC./26301/2014 A.BAIL	1	GULAICHI DEVI & ANR. VS THE STATE OF BIHAR	Mr.RAM ADYA SINGH	Mr.RAJENDRA NATH JHA (APP)
72.	CR. MISC./26303/2014 A.BAIL	1	BINOD KUMAR GUPTA VS STATE OF BIHAR & ANR	Mr.RAMASHISH	Mr.PRADIP NR.KUMAR(APP)
73.	CR. MISC./26306/2014 A.BAIL	1	VISHAL @ VISHAL KUMAR VS THE STATE OF BIHAR	Mr.RAVINDRA KUMAR Mr.RAKESH KUMAR	Mr.GANESH PD. SINGH (APP)
74.	CR. MISC./26307/2014 A.BAIL	1	SATENDRA KUMAR @ SATYENDRA KUMAR VS THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.INDU BALA PANDEY(APP)
75.	CR. MISC./26308/2014 A.BAIL	1	MUNNA YADAV VS THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAM DAS SINGH	Mr.UMA NATH MISHRA(APP)
76.	CR. MISC./26309/2014 A.BAIL	1	DEVENDRA RAM VS THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.KANHAIYA KISHORE (APP)
77.	CR. MISC./26311/2014 A.BAIL	1	SAHENDRA PASWAN & ORS VS THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.NAGENDRA PRASAD (APP)
78.	CR. MISC./26315/2014 A.BAIL	1	MD. SAMIRUZ ZAMAN KHAN @ MD. SAMERUL ZAMAN @ SAMERUL KHAN & ORS VS THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.DR. M.K.GAUTAM (APP)
79.	CR. MISC./26316/2014 A.BAIL	1	LALITA DEVI & ANR. VS THE STATE OF BIHAR	Mr.DIPAK KUMAR	Mr.PREM KUMAR JHA(APP)
80.	CR. MISC./26317/2014 A.BAIL	1	RAJ KUMARI DEVI & ORS. VS THE STATE OF BIHAR	Mr.VINAY RANJAN	Mr.M.K. NIRALA(APP)
81.	CR. MISC./26319/2014 A.BAIL	1	AWADHESH KAMAT & ORS VS THE STATE OF BIHAR	Mr.BALESHWAR KAMAT	Mr.AMITESH KUMAR (APP)
82.	CR. MISC./26320/2014 A.BAIL	1	PARAS MAHTO VS THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.P.K. CHAURASIA(APP)
83.	CR. MISC./26321/2014 A.BAIL	1	LAL BABU YADAV @ LAL BABU KUMAR & ORS. VS THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.INDU BALA PANDEY(APP)
84.	CR. MISC./26322/2014 A.BAIL	1	BUTAI CHOUBEY @ UDAY NARAYAN CHOUBEY VS THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SADANAND PASWAN( SPL.PP)
85.	CR. MISC./26324/2014 A.BAIL	1	SHOBHA DEVI & ANR. VS THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD Mr.SHASHI BHUSHAN KUMAR NIRALA	Mr.SUBHASH CHANDRA MISHRA (APP)
86.	CR. MISC./26325/2014 A.BAIL	1	SHAMI @ PYARE VS THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.BRAJ KISHORE PRASAD (APP)
87.	CR. MISC./26326/2014 A.BAIL	1	SABINA KHATOON VS THE STATE OF BIHAR	Mr.LALAN KUMAR VERMA	Mr.SANJAY KR. PANDEY (APP)
88.	CR. MISC./26329/2014 A.BAIL	1	SURYADEO BHAGAT VS THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.NAWAL KISHOR PD.(APP)
89.	CR. MISC./26333/2014 A.BAIL	1	MOHAMMAD WASIM IRAKI @ WASIM IRAKI VS THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SURESH PD.SINGH(APP)
90.	CR. MISC./26335/2014 A.BAIL	1	RANJIT SINGH VS THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH Mr.PUTUL SINHA	Mr.R.P.S.SINGH(APP)
91.	CR. MISC./26337/2014 A.BAIL	1	JITENDRA PANDEY VS STATE OF BIHAR & ANR	Mr.BINAY KANT MANI TRIPATHI	Mr.RAJENDRA PD.NAT(APP)
92.	CR. MISC./26342/2014 A.BAIL	1	BALESHWAR SINGH @ BALESHWAR MAHTO & ANR. VS THE STATE OF BIHAR	Mr.SIDDHARTH HARSH Mr.DINESHWAR PANDEY	Mr.RAJESH KUMAR (APP)
93.	CR. MISC./26343/2014 A.BAIL	1	ABHIMANYU SINGH VS STATE OF BIHAR & ANR	Mr.KUMAR SUNIL	Mr.BINOD KUMAR NO.2 (APP) Mr.SHAILENDRA KUMAR SINGH
94.	CR. MISC./26344/2014 A.BAIL	1	BABBAN SINGH & ANR. VS THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.SURENDRA KUMAR MISHRA	Mr.DR.KR. UDAY PRATAP (APP)
95.	CR. MISC./26345/2014 A.BAIL	1	HARENDRA KISHORE SINGH VS THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.VIKAS RATAN BHARTI	Mr.BHARAT LAL (APP)
96.	CR. MISC./26346/2014 A.BAIL	1	DEO BANSH SINGH VS THE STATE OF BIHAR	Mr.SURENDRA SINGH Mr.VIVEK KUMAR SINGH	Mr.MD.ARIF (APP)
97.	CR. MISC./26347/2014 A.BAIL	1	RAVIKANT RAI & ORS. VS THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.DR.KR. UDAY PRATAP (APP)
98.	CR. MISC./26348/2014 A.BAIL	1	JAI RAM PRASAD & ORS. VS THE STATE OF BIHAR	Mr.PARMESHWAR MEHTA	Mr.A.L.PANDIT(APP)
99.	CR. MISC./26349/2014 A.BAIL	1	AMIT KUMAR VS THE STATE OF BIHAR	Mr.RAJESH SHANKAR SINHA Mr.ANURAG ANAND	Mr.M. HAQUE (APP)
100.	CR. MISC./26350/2014 A.BAIL	1	SANTOSH KUMAR @ SANTOSH SINGH @ SANTOSH KUMAR SINGH VS STATE OF BIHAR & ANR	Mr.KUMAR SUNIL	Mr.SHAILENDRA KUMAR SINGH
101.	CR. MISC./26353/2014 A.BAIL	1	MOSTT. CHINTA DEVI & ORS. VS THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.DINESH SINGH(APP)
102.	CR. MISC./26359/2014 A.BAIL	1	RAJDEO SINGH VS THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHHAR MUSTAFA	Mr.SUBHASH CHANDRA MISHRA (APP)
103.	CR. MISC./26362/2014 A.BAIL	1	RAKESH SINGH @ RAKESH KUMAR SINGH VS THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.NITYANAND TIWARY (APP)

PATNA HIGH COURT		153	Thursday 26 <sup>th</sup> June, 2014		
104.	CR. MISC./26364/2014 A.BAIL	1	RAJEEV RANJAN KUMAR @ BABALU KUMAR @ BABLU KUMAR VS STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.NAVIN KR. PANDEY (APP)
105.	CR. MISC./26366/2014 A.BAIL	1	MUKESH KUMAR @ MUKESH KUMAR SAH & ORS. VS STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.C.JAWAHAR (APP)
106.	CR. MISC./26368/2014 A.BAIL	1	BARUN KUMAR VS STATE OF BIHAR & ANR	Mr.RAVINDRA GAIYAGHEY	Mr.ATUL CHANDRA (APP)
107.	CR. MISC./26374/2014 A.BAIL	1	KAMAL RAI VS THE STATE OF BIHAR	Mr.AVINASH Mr.SRINIVAS SINGH	Mr.AKBAR ALI(APP)
108.	CR. MISC./26381/2014 A.BAIL	1	PUNIT SAH & ANR. VS THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.RAM CHANDRA SAHNI (APP)
109.	CR. MISC./26383/2014 A.BAIL	1	RAMESH YADAV @ VAKIL YADAV VS THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.R.B.S. PAHEPURI (APP)
110.	CR. MISC./26384/2014 A.BAIL	1	SHISHUPAL SAH VS STATE OF BIHAR & ANR	Mr.PRAKASH MAHTO	Mr.U.S.P. SINGH (APP)
111.	CR. MISC./26385/2014 A.BAIL	1	MD. SHAIKAT @ MD. SHOUKAT VS THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.ANUJ KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)
112.	CR. MISC./26391/2014 A.BAIL	1	DHARMENDRA KEWAT VS STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.A.HAQUE SAHARA(APP)
113.	CR. MISC./26393/2014 A.BAIL	1	SRI KANT PANDEY & ANR VS THE STATE OF BIHAR	Mr.VINOD KUMAR SETH	Mr.BHANU PRATAP SINGH(APP)
114.	CR. MISC./26399/2014 A.BAIL	1	CHANDAN VISHWAKARMA VS STATE OF BIHAR & ANR	Mr.MD. EQUBAL AHMAD Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.MADHURI LATA(APP)
115.	CR. MISC./26401/2014 A.BAIL	1	RAUSHAN KUMAR @ RAUSHAN KUMAR PASWAN VS STATE OF BIHAR & ANR	Mr.ACHAL KUMAR SINHA	Mr.A.H.M.RAHMAN(APP)
116.	CR. MISC./26403/2014 A.BAIL	1	AMARNATH VS THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH	Mr.SHAILENDRA KR. 2(APP)
117.	CR. MISC./26405/2014 A.BAIL	1	DEEPAK KUMAR TIWARY VS THE STATE OF BIHAR	Mr.NAVENDU KUMAR	Mr.SANGITA SHARMA(APP)
118.	CR. MISC./26407/2014 A.BAIL	1	CHANDRIKA MISHRA & ORS. VS STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH	Mr.A.M.P.MEHTA(APP)
119.	CR. MISC./26410/2014 A.BAIL	1	ANJANI KUMAR SINGH VS THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.ASHA DEVI(APP)
120.	CR. MISC./26414/2014 A.BAIL	1	CHHOTU PANDEY VS THE STATE OF BIHAR	Mr.HARI MOHAN TRIPATHI	Mr.AMBIKA BHAGAT(SPL.P.P.)
121.	CR. MISC./26419/2014 A.BAIL	1	ASHOK KUMAR DUBEY @ BIRGUN DUBEY VS STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR PANDEY	Mr.NARENDRA KR. SINGH (APP)
122.	CR. MISC./26420/2014 A.BAIL	1	RAJU MEHTAR @ RAJU RAUT VS THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.YOGENDRA KR. SINGH (APP)
123.	CR. MISC./26426/2014 A.BAIL	1	SANJAY KUMAR GUPTA & ORS. VS THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR GUPTA	Mr.INDU KUMARI SRIVASTAV (APP)
124.	CR. MISC./26427/2014 A.BAIL	1	RANJIT MUNI & ANR VS THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.M.DAYAL(APP)
125.	CR. MISC./26429/2014 A.BAIL	1	YOGENDRA PASWAN & ANR. VS THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.INDU KUMARI SRIVASTAV (APP)
126.	CR. MISC./26430/2014 A.BAIL	1	KANCHAN KUMARI & ORS. VS THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.DR.INDIWAR KUMARI(APP)
127.	CR. MISC./26443/2014 A.BAIL	1	BHARAT THAKUR VS THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.YOGENDRA KR.SINGH(APP)
128.	CR. MISC./26446/2014 A.BAIL	1	SATYA NARAYAN BHARTI & ANR. VS THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.A.L.PANDIT(APP)
129.	CR. MISC./26448/2014 A.BAIL	1	KISHORE YADAV VS THE STATE OF BIHAR	Mr.BIJAY KUMAR SINGH	Mr.ARUN KUMAR(APP)
130.	CR. MISC./26449/2014 A.BAIL	1	SERAJ HUSSAIN & ANR VS THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.RAJIV NAYAN(APP)
131.	CR. MISC./26454/2014 A.BAIL	1	SAIRUL NISHA VS THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.RAJENDRA PD.NAT(APP)
132.	CR. MISC./26464/2014 A.BAIL	1	JAWAHIR RAI VS THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH	Mr.SUNIL KR.PANDAY(APP)
133.	CR. MISC./26466/2014 A.BAIL	1	KUMARI DEVI VS THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.S.EHETESHAMUDDIN (APP)
134.	CR. MISC./26469/2014 A.BAIL	1	MD. JAHIR @ MD. JUHIR @ MD. JAHID @ BHOLA VS STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SINGH	Mr.JITENDRA KR. ROY NO. 1 (APP)
135.	CR. MISC./26472/2014 A.BAIL	1	ASHISH VS THE STATE OF BIHAR	Mr.MRIGANK MAULI	Mr.ADITYA NR. SINGH NO. 1 (APP)
136.	CR. MISC./26478/2014 A.BAIL	1	MD. KALAM VS THE STATE OF BIHAR	Mr.VINAY KUMAR	Mr.R.B.S. PAHEPURI (APP)
137.	CR. MISC./26481/2014 A.BAIL	1	SHAM TABREZ @ TABREZ ALAM VS THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.RANVIJAY SINGH Mr.MANOJ KUMAR GUPTA	Mr.SHANTANU KUMAR (APP)
138.	CR. MISC./26484/2014 A.BAIL	1	SHAGIR HUSSAIN ANSARI @ GUDDU & ORS VS THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.BHANU PRATAP SINGH (APP)
139.	CR. MISC./26485/2014 A.BAIL	1	SUDHIR KUMAR BHARTI VS THE STATE OF BIHAR	Mr.LAL BAHADUR PANDEY	Mr.ARUN KUMAR SINGH 5 (APP)
140.	CR. MISC./26486/2014 A.BAIL	1	KAJO DEVI & ANR. VS THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.S.M.RAHMAN (APP)

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141. CR. MISC./26487/2014 A.BAIL	1	RAM NIHARE MAHTO @ RAM NIHORA @ B.D.O. SAHEB VS THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.RAM NARESH ROY(APP)
142. CR. MISC./26488/2014 A.BAIL	1	BIRANCHI SAH & ANR. VS THE STATE OF BIHAR	Mr.TARUN KUMAR SINHA	Mr.R.P.S.SINGH (APP)
143. CR. MISC./26490/2014 A.BAIL	1	LOCHAN THAKUR @ SHAILENDRA THAKUR @ SILENDRA THAKUR & ANR. VS THE STATE OF BIHAR	Mr.SAROJ KUMAR	Mr.SHAILENDRA KUMAR NO. 1 (APP)
144. CR. MISC./26491/2014 A.BAIL	1	RAVI PRATAP SINGH VS STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.BINOD KUMAR NO. 3 (APP)
145. CR. MISC./26492/2014 A.BAIL	1	NISHANT KUMAR VS THE STATE OF BIHAR	Mr.ABHISHEK SINGH	Mr.SANJAY KR. TIWARY (APP)
146. CR. MISC./26493/2014 A.BAIL	1	RAMA KANT JHA & ORS. VS THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.C.B.PRASAD (APP)

**Thursday the 26th June 2014**  
**Provisional Quashing III**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ADMISSION II**

1.	CR. MISC./26141/2014 QUASHING(302) IPC QSH COMPLAIN FOR CONGN	1	KANHAIYA JHA VS STATE OF BIHAR & ANR	Mr.PRABHASH RANJAN THAKUR Mr.YUGAL KISHORE	Mr.NIRMAL KR.SINHA(APP)
2.	CR. MISC./26144/2014 QUASHING(311 CR.P.C.) QSH S.T	1	LALBABU RAI VS THE STATE OF BIHAR & ORS	Mr.ANISH CHANDRA	Mr.MAYANAND JHA (APP)
3.	CR. MISC./26147/2014 QUASHING(418) IPC QUASHING	1	SURENDRA PRATAP SINGH VS STATE OF BIHAR & ANR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH Mr.PARIJAT SAURAV	Mr.ANUJ KUMAR SRIVASTAVA (APP)
4.	CR. MISC./26150/2014 QUASHING(498) IPC QSH COMPLAIN FOR CONGN	1	RAJNISH GOYAL VS STATE OF BIHAR & ANR	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.J.UPADHYAY(APP)
5.	CR. MISC./26156/2014 QUASHING(341,323,504,4 QSH COMPLAIN FOR CONGN	1	MD. SADIK & ANR VS STATE OF BIHAR & ANR	Mr.DINESH PRASAD VERMA	Mr.M.K.KHARE (APP)
6.	CR. MISC./26163/2014 QUASHING(307/341/323/5 QSH F.I.R. FOR CONGNIZ	1	KAUSAL SINGH & ORS. VS THE STATE OF BIHAR	Mr.RAVINDRA KR SINHA NO.2 Mr.SHIVENDRA PRATAP SINGH	Mr.NAVIN KUMAR PANDEY(APP)
7.	CR. MISC./26168/2014 QUASHING(307,323,147,1 QSH F.I.R. FOR DISCHAR	1	RAJ NARAYAN SINGH @ RAJ NARAIN SINGH @ RINKU SINGH & ORS VS STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.MADHURI LATA(APP)
8.	CR. MISC./26171/2014 QUASHING(420,323)-IPC QUASHING	1	BHARAT KUMAR SINGH VS STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.MD.A.HAQUE SAHARA(APP)
9.	CR. MISC./26173/2014 QUASHING(307,387,353,3 QUASHING	1	NAND LAL SHRIVASTAVA @ NAND KUMAR SHRIVASTAVA VS STATE OF BIHAR & ANR	Mr.KUMAR UDAY SINGH	Mr.PRANAV KUMAR(APP)
10.	CR. MISC./26184/2014 QUASHING(156 CR.P.C.) QSH F.I.R. FOR DISCHAR	1	KRISHNA PRASAD VS STATE OF BIHAR & ANR	Mr.SURAJ SAMDARSHI	Mr.AJAY KUMAR-II(APP)
11.	CR. MISC./26194/2014 QUASHING(323/504/498A/ QUASHING	1	SHAKUNTALA DEVI VS STATE OF BIHAR & ANR	Mr.BHARAT LAL Mr.RAM NARESH SINGH	Mr.MUKESH KR. SINGH (APP)
12.	CR. MISC./26237/2014 QUASHING(376)-IPC QSH S.T	1	BHOLA PRASAD @ BHOLA KUMAR VS STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD Mr.SHASHI BHUSHAN KUMAR NIRALA	Mr.NARSINGH TANTI(APP)
13.	CR. MISC./26240/2014 QUASHING(467,468,469,4 QSH F.I.R. FOR CONGNIZ	1	BALMUKUND PRASAD GUPTA & ANR VS THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MEENA SINGH	Mr.MADHURI LATA(APP)
14.	CR. MISC./26273/2014 QUASHING(323,376,504,3 QSH S.T	1	MD. MAZIBUL VS STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN	Mr.NAZIR ANSARI(APP)
15.	CR. MISC./26302/2014 QUASHING(406) IPC & 138 QSH COMPLAIN FOR CONGN	1	CHANDRA BHUSHAN PRASAD SRIVASTAVA VS STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.NARSING TANTI (APP)
16.	CR. MISC./26304/2014 QUASHING(307,379,323,3 QSH F.I.R. FOR CONGNIZ	1	MD. QAYUME & ANR VS THE STATE OF BIHAR	Mr.SANJEEV RANJAN	
17.	CR. MISC./26305/2014 QUASHING(302/34) IPC QSH S.T	1	AJAY KUMAR SINGH VS THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.MURLIDHAR(APP)
18.	CR. MISC./26327/2014 QUASHING(227) CR.PC QSH COMPLAIN. FOR DISC	1	MANTU SINGH @RAJESH KR SINGH & ANR. VS STATE OF BIHAR & ANR	Mr.RAKESH KUMAR Mr.RAVI KUMAR	Mr.SHAILENDRA KUMAR NO.1(APP)
19.	CR. MISC./26351/2014 QUASHING(498A)-IPC QUASHING	1	MUSTAFA MIAN & ORS. VS STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.S.DAYAL (APP)
20.	CR. MISC./26352/2014 QUASHING(498A,34)-IPC QSH F.I.R. FOR CONGNIZ	1	MD. JASIM & ORS VS THE STATE OF BIHAR	Mr.AMIR ALAM	Mr.T.N.THAKUR (APP)
21.	CR. MISC./26354/2014 QUASHING(498A) IPC QSH COMPLAIN FOR CONGN	1	MOSMAT JUVAIDA KHATOON & ORS VS STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.S. EHETESHANUDDIN(APP)

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22.	CR. MISC./26355/2014 QUASHING(498A)-IPC QUASHING	1	ASHOK KUMAR @ ASHOK YADAV & ANR. <b>VS</b> STATE OF BIHAR & ANR	Mr.PANKAJ MAIJORWAR	Mr.A.HAQUE SAHARA (APP)
23.	CR. MISC./26356/2014 QUASHING(228A) CR.PC QSH F.I.R. FOR DISCHAR	1	BHUTTI CHAUDHARY & ORS <b>VS</b> THE STATE OF BIHAR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SATYENDRA PD.(APP)
24.	CR. MISC./26376/2014 QUASHING (323,341,379, QSH COMPLAIN FOR DIREC	1	BHIKHARI TRIGUNAYAK @ BIHARI @ BHIKHARI PANDIT & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU	Mr.SUNIL KR.PANDAY(APP)
25.	CR. MISC./26396/2014 QUASHING (498A,406)IPC QSH COMPLAIN FOR CONGN	1	IBLUR HASAN @ MD. IBLUR HASSAN <b>VS</b> THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.RAM ANURAG SINGH(APP)
26.	CR. MISC./26398/2014 QUASHING(7) E.C ACT QSH F.I.R. FOR CONGNIZ	1	RAM BAHADUR RAI <b>VS</b> THE STATE OF BIHAR	Mr.RAY SAURABH NATH Mr.MANJRI NATH	Mr.YOGENDRA KUMAR SINGH(APP)
27.	CR. MISC./26404/2014 QUASHING(302/34) IPC QSH F.I.R. FOR DISCHAR	1	RAJAN KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAMESH KUMAR CHOUDHARY	Mr.R.P.S. SINGH (APP)
28.	CR. MISC./26412/2014 QUASHING(420,120B)IPC QSH F.I.R. FOR CONGNIZ	1	RAJENDRA CHOUPAL <b>VS</b> STATE OF BIHAR & ANR	Mr.ASHOK KR KARNA Mr.RAVINDRA KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP)
29.	CR. MISC./26413/2014 QUASHING (302)IPC QSH F.I.R. FOR OTHERS	1	SHARWAN BHAGAT <b>VS</b> THE STATE OF BIHAR	Mr.VIJAY KUMAR @ VIJAY KR. SINGH	Mr.PARMESHWAR MEHTA(APP)
30.	CR. MISC./26415/2014 QUASHING(341,323,325,3 QSH F.I.R. FOR OTHERS	1	PARAS THAKUR @ PARAS NATH THAKUR & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.ASHRAF ANSARI (APP)
31.	CR. MISC./26417/2014 QUASHING(5(2)/5(1)E/13 QUASHING	1	TRILOKI NATH JHA @ TRILOK NATH JHA <b>VS</b> THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPT. VIGILANCE INVESTIGATION BREAU,	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)
32.	CR. MISC./26422/2014 QUASHING(307,323,337,1 QSH F.I.R. FOR CONGNIZ	1	BANDAN KUMAR <b>VS</b> THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SHAIENDRA KR. SINGH (APP)
33.	CR. MISC./26432/2014 QUASHING (406,420)IPC QUASHING	1	BABUAJEE SINGH <b>VS</b> THE STATE OF BIHAR	Mr.ABHITABH KUMAR	Mr.VEENA KUMARI JAISWAL(APP)
34.	CR. MISC./26433/2014 QUASHING(307/379/323/3 QSH COMPLAIN FOR OTHER	1	MD. NOOR HASSAN <b>VS</b> STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH	Mr.MAYANAND JHA (APP)
35.	CR. MISC./26435/2014 QUASHING (290,34)IPC,3 QSH F.I.R. FOR OTHERS	1	SIMANT LAL <b>VS</b> STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.MD. ATAUR RAHMAN(APP)
36.	CR. MISC./26440/2014 QUASHING (498A,323)IPC QSH COMPLAIN FOR CONGN	1	ROHIT KUMAR & ORS. <b>VS</b> STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.NAZIR ANSARI(APP)

**Thursday the 26th June 2014**  
**Provisional CWJC Gr II i IV A**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION II</u></b>					
1.	CWJC/10394/2014 ADMISSION, MEDICAL	1 RASHMI HIMADRI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.GA4- ASHOK PRIYADARSHI	
2.	CWJC/10399/2014 OTHERS, NON GAZETTED S	1 SUMAN KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.KUNDAN BHADUR SINGH (SC22)	
3.	CWJC/10403/2014 SALARY, NON GAZETTED S	1 KANTI KUMARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR VERMA	Mr.P.K. VERMA (AAG5)	
4.	CWJC/10406/2014 OTHERS, NON GAZETTED S	1 RAMESHWAR PRASAD GUPTA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SC17- ARVIND KUMAR-2	
5.	CWJC/10407/2014 REM/DIS/TER, NON GAZET	1 AMIT KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.RAJIV ROY (GP5)	
6.	CWJC/10410/2014 PROMOTION , NON GAZET	1 BALMIKI PRASAD SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr.BANKEY BIHARI SINGH Mr.MANOJ KUMAR Mr.SHAIENDRA PRASAD Mr.SANJAY KUMAR	Mr.SC31- P.S.SAHAY	
7.	CWJC/10413/2014 SELECTION , POLICE SE	1 MANOJ KUMAR RAJAK <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.SC8-KUMAR ALOK	
8.	CWJC/10416/2014 REM/DIS/TER, NON GAZET	1 SMT. NAMITA <b>VS</b> THE STATE OF BIHAR & ORS	Mr.NEERAJ KUMAR	Mr.GA9- ANIL KUMAR SINHA	
9.	CWJC/10418/2014 PROMOTION , GAZETTED S	1 BIRENDRA KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA	Mr.ANIL KUMAR (GP23)	
10.	CWJC/10423/2014 TRANSFER, NON GAZETTED	1 BIHAR RAJYA KOSHAGAR EVAM LEKHA NIDESHALYA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr.SHEKHAR SINGH	Mr.RAM BALAK MAHTO (AG)	
11.	CWJC/10425/2014 SCH.COLL.UNIV.(EXCL.SE	1 MIR HASAN MIA <b>VS</b> THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.UMESH KUMAR MISHRA	Mr.PIYUSH LALL	

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12.	CWJC/10431/2014 PROMOTION , GAZETTED S	1	RABINDRA KUMAR CHAUBAY VS THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.SC21 KUMAR MANISH
13.	CWJC/10432/2014 SELECTION , NON GAZETT	1	SANJU DEVI VS THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL	Mr.SC18- M. NASRUL HODA KHAN
14.	CWJC/10447/2014 OTHERS, GAZETTED SER.	1	SAMAR BAHADUR SINGH VS THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.SHRI NATH PATHAK
15.	CWJC/10452/2014 SUSPENSION , NON GAZET	1	SHARAT CHANDRA JHA VS THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR Mr.MUKESH KUMAR	Mr.GA3- VINAY KIRTI SINGH
16.	CWJC/10453/2014 PAY SCALES , NON GAZET	1	DINESH THAKUR VS THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.GP25- MANIKANT MISHRA
17.	CWJC/10454/2014 REM/DIS/ITER, POLICE SE	1	ARBIND KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR Mr.SHASHI BHUSHAN KUMAR NIRALA	Mr.GP23- ANIL KUMAR
18.	CWJC/10455/2014 REM/DIS/ITER, NON GAZET	1	MOSTT. RAMBHA DEVI & ORS VS THE STATE OF BIHAR & ORS	Mr.UMA KANT VERMA Mr.RAJENDRA KUMAR	Mr.AAG6- ANJANI KUMAR
19.	CWJC/10465/2014 OTHERS, GAZETTED SER.	1	RAJESH KUMAR THAKUR & ORS VS THE STATE OF BIHAR & ORS	Mr.RAMENDRA NATH MUKHOPADHAYA Mr.MD. NAZIR ANSARI	Mr.GP26- NIRBHAY KUMAR SINGH
20.	CWJC/10473/2014 SALARY, GAZETTED SER.	1	ARUN KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.NAND KUMAR SINGH Mr.ARVID KUMAR	Mr.RAJESH SINGH (GP16)

**Thursday the 26th June 2014**  
**Provisional CWJC Gr II ii IV B**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ORDERS**

1.	CWJC/10480/2014 PROMOTION , SCHOOL SE	1	AWDHESH PRASAD SRIVASTAVA VS THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.SC12- P.K.SINGH
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**FOR ADMISSION II**

1.	CWJC/10397/2014 OTHERS, UNIV./COLLEGE	1	KIRAN KUMAR VS THE STATE OF BIHAR & ORS	Mr.TARA NATH JHA	Mr.GP27- PURNENDU SINGH Mr.AWADHESH PRASAD SINHA
2.	CWJC/10400/2014 SELECTION , SCHOOL SE	1	MAHESHAR SINGH VS THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.SC10- S.S.PRASAD Mr.SATYAM SHIVAM SUNDARAM
3.	CWJC/10409/2014 SELECTION , SCHOOL SE	1	ANUPAMA KUMARI GUPTA VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.GP24- ANSHUMAN SINGH Mr.SATYAM SHIVAM SUNDARAM
4.	CWJC/10424/2014 PAY SCALES , SCHOOL SE	1	KAMESHWAR SINGH & ORS VS THE STATE OF BIHAR & ORS	Mr.MD. KHURSHID ALAM Mr.ARUN KUMAR BHAGAT	Mr.GA4- ASHOK PRIYADARSHI
5.	CWJC/10426/2014 OTHERS, SCHOOL SER.	1	RITA KUMARI VS THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SC13- ARVIND KUMAR
6.	CWJC/10428/2014 OTHERS, UNIV./COLLEGE	1	DR. RAM TAWAKYA SINGH VS THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.SARVA DEO SINGH Mr.DIGVIJAY SINGH Mr.AMAR NATH SINGH Mr.RAJENDRA KUMAR GIRI
7.	CWJC/10437/2014 DISCP.PROC., SCHOOL SE	1	LAL BABU YADAV VS THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.MD. N. HODA KHAN (SC18)
8.	CWJC/10444/2014 SELECTION , SCHOOL SE	1	PHULESHWAR YADAV VS THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.SATYAM SHIVAM SUNDARAM
9.	CWJC/10445/2014 PAY SCALES , SCHOOL SE	1	JITENDRA KUMAR VS THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.PIYUSH LALL
10.	CWJC/10457/2014 OTHERS, SCHOOL SER.	1	ASHOK KUMAR SINGH VS THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA Mr.GAJENDRA KUMAR SINGH	Mr.SC22- KUNDAN BHADUR SINGH
11.	CWJC/10467/2014 PROMOTION , UNIV./COL	1	GURU SHARAN SINGH VS THE B.R.A. BIHAR UNIVERSITY & ORS	Mr.BIPIN BIHARI SINGH	Mr.DHRUBA MUKHERJEE
12.	CWJC/10479/2014 SELECTION , SCHOOL SE	1	KALYANI KUMARI & ANR VS THE STATE OF BIHAR & ORS	Mr.UMESHANAND PANDIT	Mr.S.A. ALAM (SC3) Mr.SATYAM SHIVAM SUNDARAM

**Thursday the 26th June 2014**  
**Provisional CWJC Gr V IV C**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**FOR ADMISSION II**

1.	CWJC/10392/2014 CIV.WRIT ARISING FR. O	1	RENU DEVI VS MEENA DEVI & ORS	Mr.ASHOK KUMAR PANDEY	Mr.AMIT SHRIVASTAVA
2.	CWJC/10393/2014 E.C.ACT	1	BUTAN DAS VS THE STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.ASHOK KUMAR PRASAD	Mr.AJEET KUMAR (SC28)
3.	CWJC/10395/2014 CIV.WRIT ARISING FR. O	1	SANTLAL CHOUHAN VS ISHWAR LAL CHOUHAN @ FAKIRA CHOUHAN & ORS	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA	
4.	CWJC/10396/2014 OTHER MISC. MATTER	1	GOPAL PRASAD SINGH VS THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SHARMA	Mr.AAG13- A.K.CHOUDHARY Mr.VINAY KIRTI SINGH

5.	CWJC/10398/2014 LAND ENCROACHMENT & DE	1	PASUPATI NATH PANDEY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIJAY PRAKASH SINGH	Mr. GP24- ANSHUMAN SINGH
6.	CWJC/10404/2014 E.C.ACT	1	ASHOK SINGH @ ASHOK KUMAR SINGH & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SUSHMITA MISHRA	Mr. YOGENDRA PD. SINHA (AAG15)
7.	CWJC/10411/2014 FOREST ACT	1	M/S ANJANI SAW MILL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MRIGANK MAULI Mr. VINAY MISTRY	Mr. P. K. VERMA (AAG5)
8.	CWJC/10412/2014 OTHER MISC. MATTER	1	NAWAL KISHORE PRASAD <b>VS</b> THE STATE OF BIHAR & ORS	Mr. UDAY KUMAR	Mr. YOGENDRA PD. SINHA (AAG15)
9.	CWJC/10414/2014 OTHER MISC. MATTER	1	MEDILAL DAS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH	Mr. AMAR NATH DEO (SC26) Mr. RAM KINKER CHOUBEY
10.	CWJC/10415/2014 CIV. WRIT ARISING FR. O	1	SHASHI BHUSAN PRASAD DAS <b>VS</b> SMT. MITHLESH DEVI	Mr. JAI PRAKASH SINGH Mr. ANIL KUMAR	
11.	CWJC/10417/2014 CIV. WRIT ARISING FR. O	1	PUNAM DEVI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAGHUNATH SINGH Mr. ANIL KUMAR	Mr. ANIL KR UAPDHYAY (SC20) Mr. AMIT SHRIVASTAVA
12.	CWJC/10420/2014 LAND ENCROACHMENT & DE	1	RAJENDRA PRASAD & ORS <b>VS</b> THE CHAIRMAN BIHAR STATE HOUSING BOARD & ORS	Mr. MURARI PRASAD SINHA	Mr. ANIL KUMAR SINHA
13.	CWJC/10421/2014 LAND ENCROACHMENT & DE	1	SATISH KUMAR RAUSHAN <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAJEEV RANJAN	Mr. GA4- ASHOK PRIYADARSHI
14.	CWJC/10427/2014 FOREST ACT	1	M/S HARI GOPAL SAW MILL <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RANVIJAY NARAIN SINGH Mr. DHARMENDRA KUMAR SINGH	Mr. A. UJJWAL (SC25)
15.	CWJC/10430/2014 OTHER MISC. MATTER	1	MAHADEV PRASAD KESHARI <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ANIL KUMAR	Mr. AAG8- G. BOSE
16.	CWJC/10433/2014 ARMS ACT	1	PANKAJ KUMAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. HANSA JHA Mr. DEEPAK KUMAR	Mr. RAJIV ROY (GP5)
17.	CWJC/10434/2014 E.C.ACT	1	AWADHESH PODDAR @ AWADHESH KUMAR PODDAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. BIRENDRA KUMAR Mr. BIMAL KUMAR	Mr. RAJIV KUMAR SINGH (GP2)
18.	CWJC/10435/2014 GRAM PANCHYAT RAJYA AC	1	MEENA SINHA <b>VS</b> THE STATE OF BIHAR & ORS	Mr. GYANENDRA KUMAR SHUKLA Mr. SHAILENDRA KUMAR SINHA	Mr. RAJIV KUMAR SINGH (GP2)
19.	CWJC/10436/2014 CIV. WRIT ARISING FR. O	1	SUNIL KUMAR & ORS <b>VS</b> KUSUM DEVI & ORS	Mr. ANIL CHANDRA Mr. SURYA NARAYAN SAH	
20.	CWJC/10438/2014 LAND ENCROACHMENT & DE	1	GYAN CHANDRA CHAUDHARY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. AVINASH	Mr. SC29-R.R.K. PANDEY
21.	CWJC/10442/2014 CIV. WRIT ARISING FR. O	1	KRISHNA DEVI & ANR <b>VS</b> RAM PRIT SINGH & ORS	Mr. NAGENDRA RAI Mr. NAVIN NIKUNJ	
22.	CWJC/10448/2014 EMPLOYEES PROVIDENT FU	1	THE CHAIRMAN MADHYA BIHAR GRAMIN BANK <b>VS</b> THE UNION OF INDIA & ORS	Mr. SANJAY KUMAR JHA Mr. MAHESH NARAYAN PARBAT Mr. PRAVEEN PRABHAKAR	Mr. N. A. SHAMSI (A.S.G.)
23.	CWJC/10449/2014 OTHER MISC. MATTER	1	DILIP KUMAR <b>VS</b> THE UNION OF INDIA & ORS	Mr. NITYANAND	Mr. N. A. SHAMSI (A.S.G.)
24.	CWJC/10450/2014 HOUSING BOARD MATTERS	1	MADHURI DEVI <b>VS</b> THE CHAIRMAN CUM MANAGING DIRECTOR BIHAR STATE HOUSING BOARD & ORS	Mr. SANJAY KUMAR SINGH	Mr. ANIL KUMAR SINHA
25.	CWJC/10459/2014 LAND ENCROACHMENT & DE	1	RAMESHWAR SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. RAMANUJ TIWARY Mr. PRABHAT RANJAN SINGH	Mr. MOHD. ANISUL HAQUE
26.	CWJC/10462/2014 CIV. WRIT ARISING FR. O	1	SHIV KUMAR SINGHANIA & ORS <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SHYAM SUNDER PANDEY	Mr. GP9- D.B. SINGH
27.	CWJC/10471/2014 E.C.ACT	1	PADRU ROY <b>VS</b> THE STATE OF BIHAR & ORS	Mr. VIJAY ANAND	Mr. SC20- A.K. UPADHYAYA
28.	CWJC/10476/2014 CIV. WRIT ARISING FR. O	1	RAJENDRA RAI <b>VS</b> SARJUGIA DEVI & ORS	Mr. RAMESH KUMAR CHOUDHARY	
29.	CWJC/10477/2014 CIV. WRIT ARISING FR. O	1	MADAN PRASAD YADAV <b>VS</b> SMT. MEENA DEVI & ORS	Mr. SATYENDRA NARAYAN	
30.	CWJC/10481/2014 FOREST ACT	1	SANJAY KUMAR SINGH @ SANJAY SINGH <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR TIWARY	Mr. AMAR NATH DEO (SC26)

**Thursday the 26th June 2014  
IN CHAMBERS (AT 12:00 NOON)  
The Joint Registrar Judicial Lawazima**

SNo	Case No	L.T Party Detail	Pet Advocate	Res Advocate	Remarks
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**MISCELLANEOUS**

1.	MJC/1687/2009 RESTORATION	1	RAM EKBAL KABAT & ORS <b>VS</b> GANESH KEBAT & ORS	Mr. MALLIKA MAZUMDAR	
2.	MJC/993/2013 RESTORATION IN (CWJC/1110/2010)	1	PAPPU KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. SANJAY KUMAR @ MANU	Mr. S. S. SHABBAR HUSSAIN (GP4)
3.	MJC/2599/2013 RESTORATION IN (CWJC/10552/2008)	1	BANWARI YADAV <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ASHOK KUMAR	Mr. KUMARI AMRITA (GP10)
4.	MJC/3493/2013 RESTORATION IN (CWJC/1234/2006)	1	RAJ RATAN KUMAR <b>VS</b> THE STATE OF BIHAR & ORS	Mr. MANOJ KUMAR	Mr. A. UJJWAL (SC25)
5.	MJC/5393/2013 RESTORATION IN (CWJC/13519/2000)	1	THAKURI MAHTO & ORS. <b>VS</b> THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR	Mr. ROY SHIVAJI NATH (AAG3) Mr. NARESH CHANDRA VERMA

PATNA HIGH COURT		158	Thursday 26 <sup>th</sup> June, 2014		
6.	MJC/6018/2013 RESTORATION IN (CWJC/4821 /2008)	1	SACHIDANAND YADAV VS THE STATE OF BIHAR & ORS	Mr. PRAMOD KUMAR MALLICK	Mr. KUMARI AMRITA (GP10)
7.	MJC/6027/2013 RESTORATION IN (CWJC/336 /2011)	1	THE STATE OF BIHAR & ORS. VS BASHISTHA NARAYAN JHA & ORS.	Mr. PRATIK KUMAR SINHA	Mr. SUNIL KR. MANDAL (SC24)
8.	MJC/6413/2013 RESTORATION IN (SA/86 /2009)	1	SAHDEO PANDIT & ORS. VS HIRA DEVI & ANR.	Mr. NAGENDRA PRASAD YADAV	
9.	MJC/6416/2013 RESTORATION IN (CWJC/12471 /2013)	1	DEOKI SINGH VS THE STATE OF BIHAR & ORS	Mr. MAHENDRA PRASAD VERMA	Mr. PRABHAT KUMAR VERMA
10.	MJC/1115/2014 RESTORATION IN (SA/280 /2000)	1	SUNIL SHARMA VS RAM NATH RAI & ORS.	Mr. CHANDRA KANT	
11.	MJC/1288/2014 TRANSFER IN (MA/01 /2010)	1	RAMJEE PRASAD SINGH RAMJEE SINGH & ORS. VS MOSTT. GIRIJA KUMARI & ORS.	Mr. DRONACHARYA	Mr. RAJIV RANJAN SINHA
12.	MJC/1363/2014 RESTORATION IN (CWJC/22944 /2012)	1	DHIRAJ KUMAR VS THE STATE OF BIHAR & ORS	Mr. VIJAY ANAND	Mr. DHURJATI KR PRASAD (GP7)
13.	MJC/1364/2014 RESTORATION IN (CWJC/23098 /2012)	1	OAM KUMAR LAL VS THE STATE OF BIHAR & ORS	Mr. SHAISHAV KUMAR	Mr. VINAY KIRTI SINGH
14.	MJC/1366/2014 RESTORATION IN (CWJC/23131 /2012)	1	NAGESHWAR RAM VS THE STATE OF BIHAR & ORS	Mr. SHAISHAV KUMAR	Mr. MITHILESH KUMAR PATHAK (SC7)
15.	MJC/1369/2014 RESTORATION IN (CWJC/14050 /2007)	1	SUSHILA DEVI VS THE STATE OF BIHAR & ORS	Mr. AJIT KUMAR SINGH	Mr. RAJESH SINGH (GP16)
16.	MJC/1419/2014 RESTORATION IN (C. REV./297 /2000)	1	CHALITAR PASWAN VS RAM BILASH SINGH & ANR.	Mr. MANI MADHUKAR	
17.	MJC/1505/2014 RESTORATION IN (CWJC/695 /2005)	1	KASHI PRASAD MANDAL VS THE STATE OF BIHAR & ORS	Mr. BHOLA PRASAD	Mr. TEJ BAHADUR SINGH (AAG7)
18.	MJC/1529/2014 RESTORATION IN (CWJC/13660 /2012)	1	DILIP KUMAR VS THE STATE OF BIHAR & ORS	Mr. TARUN KUMAR SINHA	Mr. GA-1 S.K.SHARMA Mr. RAKESH CHANDRA
19.	MJC/1581/2014 RESTORATION IN (CWJC/8710 /2013)	1	BINOD KUMAR VS THE STATE OF BIHAR & ORS	Mr. VIJAY ANAND	Mr. KAUSHAL KUMAR JHA
20.	MJC/1628/2014 RESTORATION IN (CWJC/17124 /2007)	1	M/S BITTU ENTERPRISES, VAISHALI VS THE STATE OF BIHAR & ORS	Mr. SHANKAR DAYAL SINGH	Mr. LALIT KISHOR (AAG1)
21.	MJC/1709/2014 RESTORATION IN (MJC/5560 /2012)	1	RAM BIHARI JHA VS THE STATE OF BIHAR & ORS	Mr. HEMANT KUMAR JHA	Mr. RAJIV KUMAR SINGH (GP2)
22.	MJC/1726/2014 TRANSFER IN (MAT. REF./233 /2013)	1	MONI KUMARI VS GIRISH RANJAN	Mr. SANJAY PARASMANI Mr. NAGADEO CHOUBEY	
23.	MJC/1727/2014 RESTORATION IN (CWJC/8520 /2008)	1	GAYATRI DEVI & ORS. VS THE STATE OF BIHAR & ORS	Mr. VIKASH KUMAR	Mr. SUBHASH PD. SINGH (GA7) Mr. VINAY KIRTI SINGH
24.	MJC/1729/2014 TRANSFER IN (MAT. REF./192 /2013)	1	ANITA KUMARI VS BISHUNDEO KUMAR	Mr. SURENDRA KISHORE THAKUR	
25.	MJC/1730/2014 RESTORATION IN (MA/217 /2011)	1	CHANDRAKANTA SINHA @ CHANDA VS ARUN KUMAR SINHA	Mr. RAM KISHORE SINGH	